सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Wednesday 6th March, 2024

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2	Hon'ble Mr. Justice Ashutosh Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mf02aa906f81d4018851c74ddcdb83820
3	Hon'ble Mr. Justice Vipul M. Pancholi	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mfce55115f7e9041a1afc1cc55f955b03
4	Hon'ble Mr. Justice P. B. Bajanthri	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mcf97f6df4cde11aae00d6fa0bcfbc24b
5	Hon'ble Mr. Justice Arvind Srivastava	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m0a7b0d55aa93892a11d728f735c5ec93
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11	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md3de8b12d6e987e214efa1202ff3181e
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14	Hon'ble Mr. Justice A. Abhishek Reddy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m51ea1d1b690963663f4438ddd37d8df2
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17	Hon'ble Mr. Justice Sandeep Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m25ecad34e2c0d4b73fb18312de1939ab
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22	Hon'ble Mr. Justice Rajiv Roy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m8daa6a0e29524f557e512192936e2605
23	Hon'ble Mr. Justice Harish Kumar	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m7bf16542185c47156920e01be22c0a18
24	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m2270b3b4538d31ed5c1c167ed2c86ca9
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32	Hon'ble Mr. Justice Dr. Anshuman	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mb1255a0966b82a4e85f80dff9c037e16
33	Hon'ble Mr. Justice R. P. Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4b599e2f59b773ffa8fb7d43c94f999f
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NOTICE

As directed, kindly take notice that in view of ensuing **Ramadan** commencing from 11th March, 2024, the tied-up matters shall be listed on Wednesday instead of Friday till 10th of April, 2024. After Ramadan the listing of tied-up matters shall be resumed on Friday.

By order of the Hon'ble
the Chief Justice
Sd/-
Registrar General

Patna High Court,
The 5th March, 2024

PATNA HIGH COURT, PATNA
NOTICE

All the Ld. Advocates of this Hon'ble Court are hereby requested to verify and maintain their login credentials on e-filing 3.0 services portal as per their respective AOR/AUIN details.

Further, in case of any discrepancy in their AOR/AUIN details, inter alia names, etc, they are requested to submit an application seeking desired correction, with proper documentation and necessary details, to the I/c, AOR Cell of this Hon'ble Court.

This is for information.

By order of the Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court,
The 31st January, 2024

NOTICE

Ld. Advocates are requested to submit the hard copy of the documents (Counter Affidavits/ S.A./ I.A./ Vakalatnama etc. in criminal & civil cases) at the A.O. Filing Counter alongwith e-acknowledgement slip within three days, after filing the same on the portal.

Failing which, it would be treated as null and shall be deleted for the smooth functioning of the Hon'ble Court.

By order of Hon'ble the Chief Justice
Sd/-
Registrar General

Patna High Court, Patna
Dated: 12.01.2024

NOTICE

Ld. Counsels, who are desirous of **"Virtual Hybrid Hearing"** of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon'ble the Chief Justice

Sd/-

Patna High Court, Patna **(Registrar General)**

Dated:- 10-10-2023

SOP for Virtual Hybrid Hearing

1) VC system / Hybrid Systems shall be operational in all court rooms on all court working days during the Court hours.
2) Ld. Advocates can mention their listed case/cases via Video Conference or Physically for hybrid hearing before the concerned Hon'ble Bench at 10:30 A.M.
3) Upon mentioning, Hon'ble Court may assign appropriate time for virtual hybrid hearing of the cases.
4) If mentioning is allowed, Ld. Counsels can join the link of the respective court proceedings through the link available on the Patna High Court Website.
5) Court Masters should specifically mark in CIS the cases which are heard through hybrid mode for future reference.
6) All the Technical Assistants of the respective courts shall create the permanent VC link for Hybrid Courts and post it on the website through the login available to them. They should keep the virtual hybrid system operational in the respective court rooms on every court working day before 10:30 A.M.
7) Respective Court Master should ensure the compliance with respect to point number 5 and 6 as above.
8) After the Virtual Hybrid Hearing is over, the technical assistants may switch off the VC System and shall go back to their respective places of posting.

THE CONSTITUTION OF BENCHES w.e.f 04.03.2024

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter II of the Rules of High Court at Patna.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	**DB- I**	**Hon'ble The Chief Justice** **Hon'ble Mr. Justice Harish Kumar**	**Group-6** **Group-7** **Group- 8** **Group- 9** **Group-10** **Group -16** **Group- 30** **Group- 32(ii)** **Group- 34**	**i) PIL matters** **ii) Relating to validity of Acts, Rules & Re gulations etc. of Central Government** **iii) Relating to validity of Acts, Rules & Regulations etc. of State Government.** **iv) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes.** **v) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing (Except Excise Matters)** **vi) Judicial Service** **vii) Trade & Commerce (Works Contract - Tender and Blacklisting Matters) (w.e.f. 04.12.2023)** **viii) LPA arising from service and Education from year 2022 onwards** **ix) LPA arising from other than service** **x) Misc Appeals (DB) (Taxation)** **xi) Commercial Appellate Division Matters** **xi) Specially assigned matters**
2.	**DB-II Criminal Application Motion Bench**	**Hon'ble Mr. Justice Ashutosh Kumar** **Hon'ble Mr. Justice A. Abhishek Reddy**	**Group-6** **Group- 36** **Group-41** **Group-55** **Group-56** **Group-58**	**i) PIL matters (Assigned)** **ii) Supreme Court Appeals** **iii) Cr. Appeal (DB) and All I.As.** **iv)Cr. Appeal (DB) Hearing Matter** **v) Death reference** **vi) Govt. Appeal (DB)** **vii) Original Cr. Misc.(DB)** **viii) Specially Assigned matters.**

3.	**DB-III**	**Hon'ble Mr. Justice Vipul M. Pancholi** **Hon'ble Mr. Justice Sunil Dutta Mishra**	**Group- 36** **Group-41** **Group-55** **Group-56** **Group-58** **Group- 30**	**i) Supreme Court Appeals** **ii) Cr. Appeal (DB) and All I.As.** **iii)Cr. Appeal (DB) Hearing Matter** **iv) Death reference** **v) Govt. Appeal (DB)** **vi) Original Cr. Misc.(DB)** **vii) LPA arising from Education service matters (2020-2021)** **viii) Specially Assigned matters.**
4.	**DB-IV Civil Application Motion Bench**	**Hon'ble Mr. Justice P. B. Bajanthri** **Hon'ble Mr. Justice Alok Kumar Pandey**	**Group -4** **Group -9** **Group-11** **Group-23** **Group-30** **Group-31** **Group- 32** **Group- 33** **Group-53**	**i) Civil Review (DB) other than Tied up** **ii) Only Excise Matter** **iii) CAT Matters - Writ & Appeals** **iv) Company Appeals (DB)** **v) LPA arising from service matters up to year 2021** **vi) LPA arising from Education service matters up to 2019** **vii) Matrimonial Reference** **viii) Misc. Appeal(DB) Except Taxation** **ix) MJC (DB) All Matters Except Tied Up** **x) Cr. W. J. C. (DB)- BCC Act, Habeas Corpus & others** **xi) Specially Assigned Matters**
5.	**DB- V**	**Hon'ble Mr. Justice Rajeev Ranjan Prasad** **Hon'ble Justice Smt. G. Anupama Chakravarthy**	**Group- 36** **Group-41** **Group-55** **Group-56** **Group-58**	**i) Supreme Court Appeals** **ii) Cr. Appeal (DB) and All I.As.** **iii)Cr. Appeal (DB) Hearing Matter** **iv) Death reference** **v) Govt. Appeal (DB)** **vi) Original Cr. Misc.(DB)** **vii) Specially Assigned matters.**
6.	**Special Bench (Friday)**	**Hon'ble the Chief Justice**	**Group- 35** **Group-33**	**i) Request case** **ii) Specially assigned matters**
7.	**Special Bench (Friday)**	**Hon'ble Mr. Justice P. B. Bajanthri**	**Group- 13**	**i) Hearing Matters** **ii) Specially assigned matters**

Civil Benches				
8.	**SB- I CIVIL**	**Hon'ble Mr. Justice Mohit Kumar Shah**	**Group -13** **Group -4** **Group-29**	**i) Service Matter other than education service – From 2021 onwards** ii) **Civil Review non Tied-up matters** **iii) First Appeal (1981 to 1985) Hearing** **iv) Specially Assigned Matter** **v) Tied up matters**
9.	**SB-II CIVIL**	**Hon'ble Mr. Justice Nani Tagia**	**Group- 15** **Group-19**	**i) Retirement benefits** **ii) Election matters** **iii) Specially assigned matter** **iv)Tied up matters**
10.	**SB-III CIVIL**	**Hon'ble Mr. Justice Anjani Kumar Sharan**	**Group -12** **Group -14** **Group-37**	**i) Education matters** **ii) Education Service – from year 2019 onwards** **iii)Second Appeal (1996 to 2000) Hearing** **iii) Specially Assigned Matter** **iv)Tied up matters**
11.	**SB-IV CIVIL**	**Hon'ble Mr. Justice Anil Kumar Sinha**	**Group -16** **Group -20** **Group-29** **Group-36**	**i) Trade & Commerce other than Work Contract – Tender & Blacklisting matter** **ii) Industrial Disputes** **iii) First Appeal up to year 1980 Hearing** **iv) Supreme Court Appeal** **v)Specially Assigned Matters** **vi)Tied up matters**
12	**SB-V CIVIL**	**Hon'ble Mr. Justice Partha Sarthy**	**Group- 14** **Group-29** **Group- 58** 1	**i) Education Service – up to year 2018** **ii) First Appeal (1991 to 1995) Hearing** **iii) Or. Cr. Misc. (SJ)** **iv) Specially Assigned matter** **v) Tied up matters**
13.	**SB-VI CIVIL**	**Hon'ble Mr. Justice Nawneet Kumar Pandey**	**Group-29** **Group-32**	**i) First Appeal** **ii) Miscellaneous Appeal (SJ)** **iii) Specially assigned matter** **iv)Tied up matters**
14.	**SB- VII CIVIL**	**Hon'ble Mr. Justice Sandeep Kumar**	**Group- 22** **Group-29**	**i) Other Miscellaneous** ii)) **First Appeal (1996 to 2000) Hearing** **iii) Specially Assigned Matter** **iv)Tied up matters**
15.	**SB- VIII CIVIL**	**Hon'ble Mr. Justice Purnendu Singh**	**Group -18** **Group -21** **Group -29**	**i) Panchayat, Local Self Governance etc.** **ii) Environment Related** **iii) First Appeal (2001 to 2005) Hearing** **iv)Specially assigned matter** **v)Tied up matters**
16.	**SB- IX CIVIL**	**Hon'ble Mr. Justice Rajesh Kumar Verma**	**Group- 13** **Group-42**	**i) Service matters other than Education service- up to year 2017** **ii) Cr. Appeal (S.J.) 2013 to 2015 Hearing** **ii) Specially assigned matter** **iii)Tied up matters**
17.	**SB-X CIVIL**	**Hon'ble Mr. Justice Rajiv Roy**	**Group -17** **Group- 33** **Group-37**	**i)Land related** **ii) M.J.C Non –Tied Up** **iii)Second Appeal (2001 to 2005) Hearing** **iv) Specially assigned matter** **v)Tied up matters**

18.	**SB- XI CIVIL**	**Hon'ble Mr. Justice Arun Kumar Jha**	**Group- 1** **Group- 2** **Group- 3** **Group-31** **Group-37** **Group-38** **Group-39** **Group-40**	**i) Certificate Appeal** **ii) Civil Misc.** **iii) Civil Reference** **iv) Matrimonial Reference** **v)Second Appeal (1991 to 1995) Hearing** **vi) Test Case** **vii) Test Suit** **viii) Title Suit** **ix) Specially assigned matter** **x)Tied up matters**
19.	**SB-XII CIVIL**	**Hon'ble Mr. Justice Khatim Reza**	**Group-37** **Group-5**	**i) Second Appeal** **ii) Civil Revision** **iii) Specially assigned matter** **iv)Tied up matters**
20.	**SB-XIII CIVIL**	**Hon'ble Mr. Justice Dr. Anshuman**	**Group -13** **Group-24,25, 26,27** **Group-37**	**i) Service matters other than Education service- From year 2018-2020** **ii) Company Matters** **iii) Or. C. Misc. (Company Matters)** **iv) Second Appeal up to year 1990 Hearing** **iv) Specially Assigned matter** **v)Tied up matters**
Criminal Benches				
21.	**SB- I Criminal**	**Hon'ble Mr. Justice Arvind Srivastava**		**i)Specially assigned matter** **ii)Tied up matters**
22.	**SB- II Criminal**	**Hon'ble Mr. Justice Bibek Chaudhuri**	**Group-52** **Group-54** **Group-49**	**i) Criminal Revision** **ii) Criminal Writ** **iii) Cr. Misc. Transfer** **iv)Specially assigned matter** **v)Tied up matters**
23.	**SB- III Criminal**	**Hon'ble Mr. Justice Prabhat Kumar Singh**	**Group- 45**	**i) Criminal Quashing – from year 2021 onwards** **ii)Specially Assigned Matter** **iii)Tied up matters**
24.	**SB-IV Criminal**	**Hon'ble Mr. Justice Sunil Kumar Panwar**	**Group-42, 43 &44**	**i) Criminal Appeal (SJ) From year (2006 to 2012) Hearing** **ii)Specially assigned matter** **iii)Tied up matters**
25.	**SB-V Criminal**	**Hon'ble Mr. Justice Satyavrat Verma**	**Group-46**	**i) Anticipatory Bail** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii) Cancellation of Bail** **iv)Specially assigned matter** **v)Tied up matters**
26.	**SB-VI Criminal**	**Hon'ble Mr. Justice Shailendra Singh**	**Group-42, 43 & 44** **Group-43** **Group-57** **Group-59**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From 2021** **ii) Criminal Appeal under J.J.Act from 2021** **iii) Govt. Appeal(SJ) From 2021** **iv)SLA From 2021** **v) Specially Assigned matter** **vi) Tied-up matters**

27.	**SB-VII Criminal**	**Hon'ble Mr. Justice Jitendra Kumar**	**Group-42, 43 & 44** **Group-43** **Group-57** **Group-59**	**i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) up to year 2020** **ii) Criminal Appeal under J.J.Act up to year 2020** **iii) Govt. Appeal(SJ) up to year 2020** **iv)SLA up to year 2020** **v) Specially Assigned matter** **vi) Tied-up matters**
28.	**SB-VIII Criminal**	**Hon'ble Mr. Justice Chandra Prakash Singh**	**Group-46** **Group- 47** **Group- 48**	**i) Anticipatory Bail** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail)** **iii) Modification(SJ)** **iv) Restoration(SJ)** **v)Specially assigned matter** **vi)Tied up matters**
29.	**SB-IX Criminal**	**Hon'ble Mr. Justice Chandra Shekhar Jha**	**Group-45** **Group-42**	**i) Criminal Quashing up to year 2020** **ii) Cr. Appeal (S.J.) Up to Year 2005 Hearing** **ii) Specially Assigned matter** **iii) Tied-up matters**
30.	**SB-X Criminal**	**Hon'ble Mr. Justice R. P. Mishra**	**Group- 46**	**i)Regular Bail** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R. Bail)** **iii) Specially Assigned matter** **iv)Tied up matters**
31.	**SB-XI Criminal**	**Hon'ble Mr. Justice Ramesh Chand Malviya**	**Group-46**	**i) Regular Bail** **ii) Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail)** **iii)Specially assigned matter** **iv)Tied up matters**

Note :— 1. All motions and mentioning of D. B. Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Division Benches.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches. .

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Friday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

5. Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.

NOTICE

The competent authority has been pleased to direct physical filing through **Hard Copy,** subject to the same been accompanied by printouts of message of approval and alongwith e-acknowledgement slip regarding e-filing in the Criminal Filing/ Civil Filing Sections respectively.

The learned Counsels now w.e.f. 2nd January, 2023, may file hard copies of the **Counter Affidavits/ S.A./ I.A./ Vakalatnama** etc. at the A.O. Filing Counter alongwith e-acknowledgement slip regarding e-filing of the same on the dedicated e-portal.

The Hard Copy of the Vakalatnama/ Appearance Slip may also be filed at the dedicated counter with an undertaking that the same shall be filed through e-portal within two working days.

Further, In case of urgent filing of document where the matter is listed on the very next date, the current practice shall continue where the Ld. Advocate will mention the case number and nature of document before Ld. Joint Registrar, List who will thereafter facilitate the transmission of same. Then Ld. Advocates will e-file the document thereafter as per the direction of the Hon'ble Court.

By Order of Hon'ble the Chief Justice

Sd.

(Registrar General)

Dated:- 1st April, 2023

NOTICE

Kindly take notice, that entry in the Court premises will be allowed through **Gate No. 3** and exit shall be facilitated through **Gate No. 3A** near Court Officer's residence.

Further, the Vehicles will pass through the UVSS installed at **Gate No. 3** and the pedestrians will pass through the cabin equipped with DFMD and baggage scanner cabin for their screening along with their belongings, if any.

Further, the lounge for Advocates in the Centenary (new) building shall remain open only for the time till the **Courts are in session**.

Date : 1st April, 2023
Place : Patna

By Order of Hon'ble the Chief Justice
Sd/-
(Registrar General)

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

https://efiling.ecourts.gov.in/br
http://patnahighcourt.gov.in/efiling/

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com**in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com**In addition, hard copy shall be served at the "Chamber of The Additional Solicitor General of India in the High Court premises".**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

Name of the Court Master(s) attached with the Hon'ble Judge(s) and their notified registered e-mail.

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
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5	Hon'ble Mr. Justice Arvind Srivastava	Mr. MukeshTiwary	Courtmaster19@gmail.com
6	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sheo Gee Pandey	Courtmaster37@gmail.com
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8	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
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25	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
26	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
27	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com

28	**Hon'ble Mr. Justice Sunil Dutta Mishra**	**Mr. Vidya Charan**	**Vidyacharan4@gmail.com**
29	**Hon'ble Mr. Justice Chandra Prakash Singh**	**Mr. Chaudhary Mritunjay Kr.**	**Mrityunjayc2@gmail.com**
30	**Hon'ble Mr. Justice Chandra Shekhar Jha**	**Mr. Mukesh Kumar**	**Courtmaster216@gmail.com**
31	**Hon'ble Mr. Justice Khatim Reza**	**Mr. Faiz Ali**	**Courtmaster35@gmail.com**
32	**Hon'ble Mr. Justice Dr. Anshuman**	**Mr. Sandeep Kumar**	**Courtmaster18@gmail.com**
33	**Hon'ble Mr. Justice R. P. Mishra**	**Mr. Md. Rizwan Hussain**	**Courtmastermrh@gmail.com**
34	**Hon'ble Mr. Justice Ramesh Chand Malviya**	**Mr. Shashi Buhushan Singh**	**Courtmaster204@gmail.com**

Details regarding Phone Numbers of the Technical Staff:-

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1	Hon'ble The Chief Justice	Sri Ranjan Kumar	6206461018
2	Hon'ble Mr. Justice Ashutosh Kumar	Sri Kumar Vimlesh	9708937204
3	Hon'ble Mr. Justice Vipul M. Pancholi	Sri Vishal Gaurav	7488083400
4	Hon'ble Mr. Justice P.B. Bajanthri	Sri Saurabh Kumar Mishra	8102334006
5	Hon'ble Mr. Justice Arvind Srivastava	Sri Abhijeet Kumar	7739374242
6	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Sri Ravi Shankar Rajak	9693352667
7	Hon'ble Mr. Justice Mohit Kumar Shah	Sri Sunil Kumar	9334082560
8	Hon'ble Mr. Justice Bibek Chaudhuri	Sri Chandan Kumar	9905621363
9	Hon'ble Mr. Justice Nani Tagia	Sri Gaurav Kumar	9006546234
10	Hon'ble Mr. Justice Anjani Kumar Sharan	Md.Reyaz Ansari	7739222221
11	Hon'ble Mr. Justice Anil Kumar Sinha	Sri Shashank Sumit	9334442667
12	Hon'ble Mr. Justice Prabhat Kumar Singh	Tanya Kumari	7061891982
13	Hon'ble Mr. Justice Partha Sarthy	Sri Suman Kant Jha	6203569306
14	Hon'ble Mr. Justice A. Abhishek Reddy	Sri Raushan Sudhakar	9304282149
15	Hon'ble Mr. Justice Nawneet Kumar Pandey	Sri Om Prakash Kumar	7004292279
16	Hon'ble Mr. Justice Sunil Kumar Panwar	Sri Jeeteshwar Sagar	7903260408
17	Hon'ble Mr. Justice Sandeep Kumar	Sri Uday Kumar	9798291149
18	Hon'ble Mr. Justice Purnendu Singh	Sri Rinku Kumar	9934374208
19	Hon'ble Mr. Justice Satyavrat Verma	Sri Manish Kumar	8789419608
20	Hon'ble Mr. Justice Rajesh Kumar Verma	Sri Prabhat Kumar Ranjan	9507717306
21	Hon'ble Justice Smt. G. Anupama Chakravarthy	Rupa Kumari	8229895918
22	Hon'ble Mr. Justice Rajiv Roy	Sri Ravi Shankar Kumar	6202149258
23	Hon'ble Mr. Justice Harish Kumar	Sri Satyendra Kumar	9973160053
24	Hon'ble Mr. Justice Shailendra Singh	Sri Umesh Kumar	9431660763
25	Hon'ble Mr. Justice Arun Kumar Jha	Sr. Anand Kumar Mishra	9142292147
26	Hon'ble Mr. Justice Jitendra Kumar	Sri Shankar Kumar Yadav	9006360300
27	Hon'ble Mr. Justice Alok Kumar Pandey	Sri Prashant Kumar	9852278324
28	Hon'ble Mr. Justice Sunil Dutta Mishra	Sri Nishant Kr. Abhishek	8507324220
29	Hon'ble Mr. Justice Chandra Prakash Singh	Sri Manish Kumar -II	9708218860
30	Hon'ble Mr. Justice Chandra shekhar Jha	Md. Shabbir Alam	7368061860
31	Hon'ble Mr. Justice Khatim Reza	Sri Vikas Kumar	7909020901
32	Hon'ble Mr. Justice Dr. Anshuman	Sri Shailesh Kumar	8507256783
33	Hon'ble Mr. Justice R. P. Mishra	Sri Badal Kumar	7903550807
34	Hon'ble Mr. Justice Ramesh Chand Malviya	Sri Praveen Chandra Sudhakar	9771631394

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Wednesday the 6th March 2024

MAIN BUILDING

CHIEF JUSTICE'S COURT (AT 10:30 A.M.)

The Chief Justice &
Mr. Justice Harish Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1. The relevant orders to be referred at the time of hearing,if in vernacular, the learned counsels are kindly requested to provide a translated copy across the Bar.						
2. Learned Counsels to keep their mobile switched off/silent mode in Court Room.						
3. No out of turn hearing request for the listed matters of the daily Cause List.						
4. All mentioning to be done ten minutes before the court sits and the same shall be handed over to The Court Master. Only mentioning of cases in the roster of this Court would be posted peremptorily.There shall be no mentioning after the Court sits.						
			FOR JUDGEMENT			
1.	CWJC/10884/2019 VALIDITY OF ACT	27	SATISH KUMAR SINGH vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) VIKASH KUMAR AKHILESHWAR SINGH	
With 1.1	CWJC/7329/2018 POST RETIRE, GAZET	11	BRAJ KISHOR PACHERIWALA AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN	ANIL KR.SINHA-GA1 VIKASH KUMAR (SC11)	
With 1.2	CWJC/7625/2018 POST RETIRE, GAZET	15	RAJA RAM vs THE STATE OF BIHAR AND ORS	ANITA KUMARI RAVI RANJAN SHASHI BHUSHAN KUMAR -MANGLAM	AJAY KR.RASTOGI -AAG10 MUKESH KUMAR	
With 1.3	CWJC/13709/2018 POST RETIRE, NON G	11	SYED JAMIL SHAUKAT vs THE STATE OF BIHAR AND ORS	ANITA KUMARI RAVI RANJAN SHASHI BHUSHAN KUMAR -MANGLAM	SARVESH KUMAR- GP24	
With 1.4	CWJC/4801/2023 VALIDITY OF ACT	14	MAHESHWAR SAFI vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	MD. NADIM SERAJ (GP 5) ARUN KUMAR ARUN	
			FOR ORDERS (ON OFFICE NOTES)			
2.	L.P.A/1220/2023 LPA	2	RAM KUMARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SARVESH KR. SINGH (AAG13)	
3.	L.P.A/1244/2023 LPA	2	USHA KIRAN SINHA vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	SARVESH KR. SINGH (AAG13)	
4.	L.P.A/1245/2023 LPA	2	MEENA SINGH vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	SARVESH KR. SINGH (AAG13)	
5.	L.P.A/1248/2023 LPA	2	ASHA SINGH vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	SARVESH KR. SINGH (AAG13)	

6.	L.P.A/1268/2023 LPA	2	SHUBHRA RANI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA BISHWASH VIJETA JITENDRA ACHARYA AVANINDRA KUMAR JHA	SARVESH KR. SINGH (AAG13)
7.	L.P.A/1277/2023 LPA	2	SMT. POONAM KUMARI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA BISHWASH VIJETA JITENDRA ACHARYA AVANINDRA KUMAR JHA	SARVESH KR. SINGH (AAG13) ANJANI KUMAR MISHRA NIVEDITA NIRVIKAR AMBARISH BHARDWAJ VIJAY BARDHAN PANDEY
8.	L.P.A/1283/2023 LPA	2	REKHA KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	SARVESH KR. SINGH (AAG13)
9.	L.P.A/1284/2023 LPA	2	MALA SINHA vs THE STATE OF BIHAR	RAMA KANT SINGH	SARVESH KR. SINGH (AAG13)
10.	L.P.A/1285/2023 LPA	1	SHAIL KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	SARVESH KR. SINGH (AAG13)
11.	L.P.A/1286/2023 LPA	2	SANJU KUMARI vs THE STATE OF BIHAR	RAMA KANT SINGH	VINAY KIRTI SINGH (GA2)
12.	L.P.A/1317/2023 LPA	2	PUSHPA KUMARI vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY RAHUL ROY MIRTUNJAY GRIYAGHEY	SARVESH KR. SINGH (AAG13)
13.	L.P.A/1319/2023 LPA	2	SHANTI KUMARI vs THE STATE OF BIHAR	MIRTUNJAY GRIYAGHEY RAHUL ROY HARSHIT GRIYAGHEY	SARVESH KR. SINGH (AAG13)
14.	L.P.A/1320/2023 LPA	2	SHAMIMA KHATOON vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY MIRTUNJAY GRIYAGHEY	SARVESH KR. SINGH (AAG13)
15.	L.P.A/1325/2023 LPA	2	KANAK LATA vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY RAHUL ROY MIRTUNJAY GRIYAGHEY	VINAY KIRTI SINGH (GA2)
16.	L.P.A/1327/2023 LPA	2	SHOBHA KUMARI vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY RAHUL ROY MIRTUNJAY GRIYAGHEY	VINAY KIRTI SINGH (GA2)
17.	L.P.A/1328/2023 LPA	2	RANJANA KUMARI vs THE STATE OF BIHAR	HARSHIT GRIYAGHEY S. SHARMA MIRTUNJAY GRIYAGHEY	
18.	L.P.A/1338/2023 LPA	2	SANGEETA PANDEY vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR RUPESH KUMAR TIWARI	SARVESH KR. SINGH (AAG13)
19.	L.P.A/1376/2023 LPA	2	DR. MINNI KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR	ADDITIONAL ADVOCATE GENERAL 13

FOR ADMISSION -I

20.	L.P.A/1201/2023 LPA	2	MADHU KUMARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SARVESH KR. SINGH (AAG13)
21.	L.P.A/1202/2023 LPA	2	SADHNA SHARMA vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SARVESH KR. SINGH (AAG13)
22.	L.P.A/1203/2023 LPA	2	KANCHAN KUMARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SARVESH KR. SINGH (AAG13)
23.	L.P.A/1223/2023 LPA	2	VEENA @ VEENA SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH PRABHAT RANJAN SINGH	SARVESH KR. SINGH (AAG13)
24.	L.P.A/1232/2023 LPA	2	MEERA DEVI vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SARVESH KR. SINGH (AAG13)

25.	L.P.A/1263/2023 LPA	3	ABHA RANI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA PUSHKAR BHARADWAJ RAUSHAN	SARVESH KR. SINGH (AAG13)
26.	L.P.A/1264/2023 LPA	3	RANJU BALA SHARAN vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA PUSHKAR BHARADWAJ RAUSHAN	SARVESH KR. SINGH (AAG13)
27.	L.P.A/1265/2023 LPA	1	BIBHA RANI @ VIBHA RANI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA NARENDRA KUMAR SINHA BISHWASH VIJETA JITENDRA ACHARYA AVANINDRA KUMAR JHA	SARVESH KR. SINGH (AAG13)
28.	L.P.A/1269/2023 LPA	1	PUSHPALATA SINHA vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA ANAND KUMAR TIWARI BISHWASH VIJETA NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA JITENDRA ACHARYA	SARVESH KR. SINGH (AAG13)
29.	L.P.A/1271/2023 LPA	2	USHA KUMARI SHARMA vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA ANAND KUMAR TIWARI BISHWASH VIJETA NARENDRA KUMAR SINHA JITENDRA ACHARYA	SARVESH KR. SINGH (AAG13) NIVEDITA NIRVIKAR
30.	L.P.A/1272/2023 LPA	2	PRATIVA KUMARI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA BISHWASH VIJETA JITENDRA ACHARYA AVANINDRA KUMAR JHA	SARVESH KR. SINGH (AAG13) NIVEDITA NIRVIKAR SOURENDRA PANDEY (SPL.P.P.)
31.	L.P.A/1354/2023 LPA	3	SMT. USHA KIRAN KUMARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA LALA SHESHENDRA NARAYAN RAIS	SARVESH KR. SINGH (AAG13)

FOR ORDERS (ON PETITIONS)-I

32.	L.P.A/1364/2023 LPA	2	RADHA DEVI vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR JHA NARENDRA KUMAR SINHA ANAND KUMAR TIWARI JITENDRA ACHARYA BISHWASH VIJETA AVANINDRA KUMAR JHA	SARVESH KR. SINGH (AAG13) NIVEDITA NIRVIKAR

FOR HEARING -I

33.	CWJC/16760/2023 PIL- Others	6	GAURAV KUMAR vs THE STATE OF BIHAR	ALOK ABHINAV SHYAM KISHORE	P.K. SHAHI (AG) SHRISHTI SINGH DEVASHISH GIRI PRANAV KUMAR
(Heard In Part)					
With 33.1	CWJC/16882/2023 VALIDITY OF ACT	6	RAKESH SHARMA vs UNION OF INDIA	NIRBHAY PRASHANT	ADDITIONAL SOLICITOR GENERAL ADVOCATE GENERAL KUMAR PRIYA RANJAN
With 33.2	CWJC/17494/2023 VALIDITY OF ACT	5	BHAGWAT KUMAR vs THE STATE OF BIHAR	AMIT ANAND ANKUR GOVIND DEEP SHEKHAR DEEKSHA SINGH VISHAL KUMAR SHIVAM	ADVOCATE GENERAL
With 33.3	CWJC/17770/2023 VALIDITY OF ACT	6	ANJANI KUMAR TIWARI vs THE STATE OF BIHAR	SAMIR KUMAR SMRITI SINGH SANKET SAURAV SINGH	ADVOCATE GENERA P.K.SHAHI

With 33.4	CWJC/17916/2023 PIL- Education	6	YOUTH FOR EQUALITY, P-21, SOUTH EXTENSION PART -II, NEW DELHI -110049 vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	ADVOCATE GENERAL RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY
With 33.5	CWJC/18007/2023 VALIDITY OF ACT	6	MOHAN KUMAR vs THE STATE OF BIHAR	RITIKA RANI VARDAAN MANGALAM HIMJA GAUTAM SINGH	ADVOCATE GENERAL ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN
With 33.6	CWJC/18008/2023 PIL- Others	6	SHASHI RANJAN SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY BANDANA SINGH	ADVOCATE GENERAL RANA VIKRAM SINGH RAJIV RANJAN KR. PANDEY
With 33.7	CWJC/380/2024 VALIDITY OF ACT	6	DHIRENDRA KUMAR vs THE STATE OF BIHAR	RITIKA RANI VARDAAN MANGALAM HIMJA GAUTAM SINGH RUPALI	ADVOCATE GENERAL ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN
With 33.8	CWJC/1950/2024 VALIDITY OF ACT	4	VIKAS KUMAR vs THE STATE OF BIHAR	VIKAS KUMAR (IN PERSON)	ADVOCATE GENERAL

FOR ADMISSION

34.	L.P.A/1209/2019 LPA	6	THE STATE OF BIHAR vs MANTU KUMAR JAYSWAL	VISHWAMBHAR PRASAD (AC TO AAG 5) S.RAZA AHMAD (AAG5)	SHASHI BHUSHAN KUMAR ARTI KUMARI
35.	CWJC/6605/2021 VALIDITY OF ACT	11	PRAVEEN KUMAR vs UNION OF INDIA	CHIRANJIVA RANJAN AMAR KUMAR SINGH SANJAY KUMAR	DR. K. N. SINGH (ASG) MANOJ KUMAR SINGH (CGC) PAWAN KUMAR AC TO AG AMARJEET (AC TO ASG)
With 35.1	CWJC/15269/2021 trade and commerceTRADE & COMMERCE (	9	M/S SUSHILA CHEMICALS PVT. LTD., vs THE UNION OF INDIA, MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR,	RAJ KISHORE PRASAD	DR. K. N. SINGH (ASG) MANOJ KUMAR SINGH
36.	CWJC/11516/2021 GST/SALES TAX ACT/	9	M/S BIDASARIA FENSTER SOLUTIONS UNDER PROPRIETORSHIP OF NITESH BIDASARIA vs THE STATE OF BIHAR	PRAKASH SAHAY	LALIT KISHORE (AG) PAWAN KUMAR AC TO AG VIKASH KUMAR (SC 11)
37.	L.P.A/447/2022 LPA	18	THE STATE OF BIHAR vs SANJAY KUMAR	REWTI KANT RAMAN (AC TO SC 11)	VIKASH KUMAR SC 11 SHIV KUMAR SAHJA NAND SHARMA
With 37.1	L.P.A/452/2022 LPA	18	THE STATE OF BIHAR vs INDRADEO DUBEY	REWTI KANT RAMAN (AC TO SC 11)	VIKASH KUMAR SC 11 ARVIND KUMAR VAIDEHI RAMAN PRASAD SINGH
38.	L.P.A/902/2023 LPA	3	ABHISHEK KUMAR vs THE UNION OF INDIA	PRAVEEN RANJAN	ADDITIONAL SOLICITOR GENERAL SHYAM BIHARI SINGH
39.	CWJC/10079/2023 WORKS CONTRACT - T	7	JAN KALYAN SAMITI vs THE STATE OF BIHAR	SANJAY KUMAR AKASH ANAND	P.K. VERMA (AAG 3) SURENDRA KISHORE THAKUR SUBODH KUMAR
40.	CWJC/10563/2023 VALIDITY OF ACT	5	ASHOK KUMAR THAKUR vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	S. D. YADAV (AAG 9) NIKESH KUMAR
41.	CWJC/1029/2024 INCOME TAX	2	SK JHA AND ASSOCIATES vs THE UNION OF INDIA	BAIDHYANATH THAKUR	ADDITIONAL SOLICITOR GENERAL ARCHANA SINHA @ ARCHANA SHAHI
42.	CWJC/1065/2024 WORKS CONTRACT - T	2	DILENDRA PRASAD SINGH vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	ADDL. ADVOCATE GENERAL 4
43.	CWJC/2312/2024 WORKS CONTRACT - T	2	RAJIV KUMAR SINGH vs THE BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	PRABHAT RANJAN ANSH PRASAD	GIRIJISH KUMAR
44.	CWJC/3263/2024 WORKS CONTRACT - T	2	AMIT KUMAR SINGH vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	ADDL. ADVOCATE GENERAL (3)

45.	CWJC/3995/2024 WORKS CONTRACT - T	1	NAVEEN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA RABINDRA KUMAR SHATABDI SINHA AMRESH KUMAR	STANDING COUNSEL 1 SHAILENDRA KUMAR SINGH
46.	CWJC/4050/2024 WORKS CONTRACT - T	1	M/S PNS CONSTRUCTION vs THE STATE OF BIHAR	SURESH PD SINGH NO.1 KUMARI RASHMI	ADDL. ADVOCATE GENERAL 9 JITENDRA KUMAR (AC TO AAG11)
47.	CWJC/4057/2024 VALIDITY OF ACT	1	SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL GIRIJISH KUMAR
48.	CWJC/4064/2024 WORKS CONTRACT - T	1	ADYARAJ KRISHNA JV vs THE UNION OF INDIA	CHANDAN KUMAR	ADDITIONAL SOLICITOR GENERAL
49.	CWJC/4180/2024 GST/SALES TAX ACT/	1	M/S BARHONIA ENGICON PRIVATE LIMITED vs THE STATE OF BIHAR	BIJAY KUMAR GUPTA MANISH KUMAR RAJEEV NAYAN ABHAY KUMAR SINGH	STANDING COUNSEL 11 ADDITIONAL SOLICITOR GENERAL

MATTER -1

50.	L.P.A/166/2022 LPA	12	MD. AZAZ ANSARI vs THE STATE OF BIHAR.	DHIRENDRA SINGH	LAIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG 10)
51.	CWJC/4625/2023 VALIDITY OF ACT	6	MITHILESH KUMAR SUMAN vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	SARVESH KUMAR SINGH (AAG 13)
52.	CWJC/9374/2023 GST/SALES TAX ACT/	5	M/S ASHOK TRADING AND COMPANY, vs THE UNION OF INDIA	UDAY PRATAP PUSHKAR SURYAJIT PRAKASH	RAGHWANAND (GA 11) ADDITIONAL SOLICITOR GENERAL
53.	CWJC/14477/2023 WORKS CONTRACT - T	6	BABA DEBRAHA ENTERPRISES, vs THE STATE OF BIHAR	PRABHAT RANJAN ANSH PRASAD	P.K. SHAHI (AG) LALIT KISHORE PIYUSH LALL PARTH GAURAV
With 53.1	MJC/3685/2023 CONTEMPT- DB	1	BABA DEBRAHA ENTERPRISES vs THE STATE OF BIHAR	PRABHAT RANJAN ANSH PRASAD	GOVERNMENT ADVOCATE 7 LALIT KISHORE PIYUSH LALL PARTH GAURAV
With 53.2	CWJC/14471/2023 WORKS CONTRACT - T	6	BABA DEBRAHA ENTERPRISES vs THE STATE OF BIHAR	PRABHAT RANJAN ANSH PRASAD	P.K. SHAHI (AG) LALIT KISHORE PIYUSH LALL PARTH GAURAV
54.	CWJC/15275/2023 INCOME TAX	4	GAYATRI TRADERS vs THE PRINCIPAL CHIEF COMMISSIONER,	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH SANJEEV KUMAR	ARCHANA SINHA @ ARCHANA SHAHI
55.	CWJC/15940/2023 GST/SALES TAX ACT/	3	M/S JMD ALLOYS LTD. (10AAACJ7070J1ZT) vs UNION OF INDIA	VIVEKA NAND DEEPSHIKHA AMAR KUMAR PANKAJ KUMAR SINHA	ADDITIONAL SOLICITOR GENERAL
56.	CWJC/17589/2023 GST/SALES TAX ACT/	3	M/S ASHISH ENTERPRISES vs THE STATE OF BIHAR	ARVIND KUMAR SINHA MUNISH KUMAR MINAKSHI KUMARI RUDRA DEO	VIKASH KUMAR (SC11) DR. K.N.SINGH(ADSG)
57.	CWJC/18374/2023 WORKS CONTRACT - T	5	LALIT KUMAR SINGH ALIAS LALIT SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN ANSH PRASAD	ADVOCATE GENERAL
58.	CWJC/18579/2023 WORKS CONTRACT - T	3	SANTOSH KUMAR SINGH vs THE BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	PRABHAT RANJAN ANSH PRASAD	GIRIJISH KUMAR
59.	CWJC/997/2024 WORKS CONTRACT - T	3	HIMANI REFRIGERATION AND CO. vs THE STATE OF BIHAR	AASTHA ANANYA SANJEEV RANJAN	GOVERNMENT PLEADER 4 GIRIJISH KUMAR
60.	CWJC/1859/2024 WORKS CONTRACT - T	3	CHANAKYA SHREE vs THE STATE OF BIHAR	RAJU PRASAD MITHILESH KUMAR UPADHYAY	GOVERNMENT ADVOCATE 2
(No Further Adjournment)					
61.	CWJC/1886/2024 WORKS CONTRACT - T	3	M/S OM SURGICAL INDUSTRIES vs THE STATE OF BIHAR	SURAJ SAMDARSHI ROHIT SINGH AVINASH SHEKHAR	GOVERNMENT PLEADER 18 LALIT KISHORE

FOR ORDERS

62.	CWJC/4242/2017 VALIDITY OF ACT	22 DR. AJAY KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PRABHAT RANJAN	P.N.SHAHI-AAG6 SANJEET KUMAR SINGH
63.	CWJC/5278/2020 ALL OTHER MATTER O	15 BALWANT CONSTRUCTIONS PVT. LTD. vs THE STATE OF BIHAR	PRABHAT RANJAN	VIKASH KUMAR (SC11) ANSHUMAN SINGH DR.K.N.SINGH (ADDL.S.G.)
With 63.1	CWJC/5536/2020	14 BALWANT CONSTRUCTIONS PVT. LTD. vs THE STATE OF BIHAR,	PRABHAT RANJAN	VIKASH KUMAR (SC11) ANSHUMAN SINGH
64.	CWJC/4642/2022 GST/SALES TAX ACT/	10 M/S NILKAMAL LTD., vs THE STATE OF BIHAR,	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA ATAL BIHARI PANDEY	VIVEK PRASAD (GP7)
65.	CWJC/8946/2022 ALL OTHER MATTER O	9 MD. ATIUR RAHMAN vs THE UNION OF INDIA	DR. MANOJ KUMAR	ADDITIONAL SOLICITOR GENERAL VIKASH KUMAR (SC11) ANSHUMAN SINGH S.D. SINHA (JC TO ASG)
66.	CWJC/2117/2023 VALIDITY OF ACT IA-1/2023 () IA-2/2023 () IA-3/2023 ()	10 MD. AKHTAR vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY SHIVAM KUMAR USHA KUMARI	PAWAN KUMAR (A.C. TO A.G.)

FOR ORDERS (ON PETITIONS)

67. CWJC/6995/2019
PIL- Others
IA-1/2020 ()
INTERVENOR PETITIO
IA-2/2020 ()
INTERVENOR PETITIO
IA-3/2020 ()
INTERVENOR PETITIO
IA-4/2020 ()
INTERVENOR PETITIO
IA-5/2020 ()
INTERVENOR PETITIO
IA-6/2020 ()
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IA-39/2020 ()
INTERVENOR PETITIO
IA-40/2020 ()
INTERVENOR PETITIO
IA-41/2020 ()
INTERVENOR PETITIO
IA-42/2020 ()
INTERVENOR PETITIO

19 BASED ON THE ORDER OF HONBLE
vs THE STATE OF BIHAR

X
VIPIN KUMAR SINGH
VIPIN KUMAR SINGH
SANJAY PARASMANI
ASHOK KUMAR
NIHAR NANDAN AMBASTA
AJAY KUMAR SINGH
AMIT KASHYAP
AMIT KUMAR
PRAMOD KUMAR
RAJKUMAR RAJESH
RANVIJAY SINGH
MADHUSUDAN RAI
RITIKA RANI
RITU RAJ
NIRAJ KUMAR
PRAMOD KUMAR
PRAMOD KUMAR
RAJNISH KUMAR
CHANDRA SHEKHAR SINGH
RANVIJAY SINGH
MADHUSUDAN RAI
ASHOK KUMAR
PRASHANT KUMAR
UMESHANAND PANDIT
UMESHANAND PANDIT
BHUBNESHWAR PRASAD
SARBOTTAM KUMAR SARKAR
HEMANT KUMAR
SUNIL KUMAR
NAVIN SHARMA
ASHOK KUMAR
PANKAJ KUMAR
SUNIL KUMAR
RAJEEV KUMAR SINGH
SURJ BANSH ROY
AZHAR KAREEM
RAVINDRA KUMAR
RAMANUJ
MD. MOKHTAR ANSARI
JOGENDRA PRASAD
PRAMOD KUMAR
PRANAV
UMESH KUMAR
SMRITI SINGH
SUSHIL KUMAR SINGH
RAVI BHUSHAN
RAN VIJAY SINGH
SUJIT KUMAR
INDESHWARI PRASAD MANDAL
UMESHANAND PANDIT
MD. JUBAIR ANSARI
ASHOK KUMAR
NIHAR NANDAN AMBASTA
MD. MOKHTAR ANSARI
MD. MOKHTAR ANSARI
UMESHANAND PANDIT
SATYENDRA PANDEY
DHANESHWAR PRASAD GUPTA
DILIP KUMAR ROY
APURVA KUMAR
VINOD KUMAR
MAYA SHANKAR MISHRA
ASHWANI KUMAR TIWARY
GAUTAM KUMAR YADAV
VINOD KUMAR
ANUJ KUMAR
PRIYANKA SINGH
RAM PRAVESH NATH TIWARI
AKHILESH KR. GUPTA
RAJESH KUMAR
BHARAT BHUSHAN
SIDDHARTHA KUMAR SINGH
RAJIV RANJAN KR.

RAJNISH KUMAR
PAWAN KUMAR (AC TO AG)
SATYENDRA RAI
SUDHIR KUMAR SINGH
RITIKA RANI
VARDAAN MANGALAM
AKHILESHWAR SINGH

With 67.1	CWJC/11532/2018 IA- 1/2018 INTERVENOR PETITIO	14	DEV ANAND AND ORS vs THE STATE OF BIHAR AND ORS	PUSHPA SINHA RAJEEV KUMAR SINGH MUKESH KUMAR SINGH SITARAM PRASAD RAUSHAN ABHAY KUMAR	MANISH KUMAR- GP4 SITARAM PRASAD SANJAY PANDEY
With 67.2	CWJC/12063/2018	14	RAVI PRAKASH AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH PUSHPA SINHA NAVENDU KUMAR	MD. NDEEM SERAJ - GP 5 SANJAY PANDEY
With 67.3	CWJC/12094/2018 IA- 1/2018 INTERVENOR PETITIO IA- 2/2018 INTERVENOR PETITIO	14	RAHUL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KANHAIYA PANDEY KANHAIYA PANDEY SANJAY GANDHI PRABHAT RANJAN SINGH RAKESH NARAYANSINGH	MD. N.H. KHAN SANJAY PANDEY
With 67.4	MJC/296/2020 IA- 1/2020 INTERVENOR PETITIO IA- 2/2021 INTERVENOR PETITIO IA- 3/2021 INTERVENOR PETITIO IA- 4/2021 INTERVENOR PETITIO IA- 5/2024 INTERVENOR PETITIO	12	MD. KURBAN ALAM vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRANAB KUMAR VIJAY KUMAR MISHRA SHOVENDRA KUMAR PRIYA RANJAN SINGH RAJEEV KUMAR SINGH MASOOM ALAM SANJAY KUMAR JAY PRAKASH SINGH SURABHI NIRMAL SHASHI	PRABHAT KUMAR VERMA (AAG 3) SANJAY PANDEY DIVYA VERMA (AC TO P.K.VERMA, AAG3)
With 67.5	CWJC/3729/2020	13	SYED TAHIR ASHRAF vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRANAB KUMAR	SHEO SHANKAR PRASAD (SC8)
With 67.6	CWJC/3921/2021	9	SANDEEP KUMAR vs THE STATE OF BIHAR	RAM SANDESH ROY	LALIT KISHORE (AG) MD. NASRUL HODA KHAN (SC 1)
With 67.7	CWJC/10645/2021	9	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	PRANAV KUMAR JHA	LALIT KISHORE (AG)

FOR HEARING

68.	CWJC/15609/2019 VALIDITY OF ACT	8	MITHILESH KUMAR ADITYA vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAUSHAN	LALIT KISHORE (AG) SANJAY PANDEY CHANDRA MAULI CHAURASIA KAUSHAL KUMAR SINGH
69.	CWJC/14767/2019 VALIDITY OF ACT	6	NATIONAL HIGH SCHOOL PLUS 2 vs THE STATE OF BIHAR	SATYABIR BHARTI ALOK CHANDRA	ASHUTOSH RANJAN PANDEY (AAG15) SUNIL KUMAR SINGH

FOR DISPOSAL

70.	CWJC/13566/2017 JUDICIAL SERVICE	8	AJIT KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SAKET TIWARY SANJEEV KUMAR DUBEY ABHISHEK SINGH	P.K. VERMA - AAG3 PIYUSH LALL
71.	CWJC/10720/2019 VALIDITY OF ACT	14	OM PRAKASH SINGH vs THE STATE OF BIHAR	KAMALA KANT TIWARY	ANJANI KUMAR (AAG4) SATISH CHANDRA JHA 3 HARSHVARDHAN SHIVSUNDARAM

Wednesday the 6th March 2024
MAIN BUILDING
SESSION'S COURT (AT 10:30 A.M.)
Mr. Justice Ashutosh Kumar &
Mr. Justice Jitendra Kumar

Kindly take notice that no adjournment shall be granted to the first four cases in hearing matters.
In case of non-availability of advocates concerned, the Court may consider upon the appointment of amicus for its assistance.

FOR ORDERS (ON PETITIONS)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. APP (DB)/1136/2017 IMPRISONMENT FOR CR.APP(DB) IA-1/2018 (1767/2018) BAIL	4	SANJAY SINGH @ SANJAY KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH	SRI AJAY MISHRA	
With 1.1	CR. APP (DB)/1066/2017 IMPRISONMENT FOR L IA- 1/2018 BAIL	5	ARUN SINGH vs THE STATE OF BIHAR	RAM KRISHNA RAI DINESH PANDEY NITESH KUMAR	SRI MAYANAND JHA RANJEET KUMAR MISHRA SUJIT KUMAR SINGH	
2.	CR. APP (DB)/638/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2022 () LIMITATION PETITIO	2	GAURAV KUMAR MANDAL @ GOURAV KUMAR MANDAL vs THE STATE OF BIHAR	AJIT KUMAR OJHA NUTAN MISHRA AKHILESH KUMAR ARYA VASHIST	AJAY MISHRA	
3.	CR. APP (DB)/641/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 () IA-2/2024 () LIMITATION PETITIO	2	VIKASH PASWAN @ BADAL PASWAN @ VIKAS KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR ASHUTOSH KUMAR Y. MADHAVI MANJEET KUMAR ROY	PARMESHWAR MEHTA	

FOR ORDERS

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
4.	CR. APP (DB)/492/2021 R.I. FOR LIFE CR.APP(DB) IA-1/2021 () LIMITATION PETITIO	8	SUSHIL MEHTA vs THE STATE OF BIHAR	DR. BIDHU RANJAN	DILIP KUMAR SINHA	
5.	CR. APP (DB)/570/2021 R.I. FOR LIFE CR.APP(DB)	8	MAINU @ SHAILENDRA SINGH @ SHAILENDRA KUMAR SINGH @ MAINU SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD KIRAN KUMARI	MANISH KUMAR NO2 SUBHASH PRASAD SINGH	
6.	CR. APP (DB)/4/2022 AGAINST CONVICTIO CR.APP(DB)	3	RAVIKANT RAM vs THE STATE OF BIHAR	SAKET TIWARY	ABHIMANYU SHARMA RAHUL RATHOUR SONI KUMARI	
7.	CR. APP (DB)/431/2022 AGAINST CONVICTIO CR.APP(DB) IA-1/2022 () LIMITATION PETITIO	16	RAKESH DUBEY vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	AJAY MISHRA	
8.	CR. APP (DB)/940/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	LAL MOHAN PASWAN vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD RITWIK THAKUR BINOD KUMAR PANDEY	SATYA NARAYAN PRASAD	
9.	CR. APP (DB)/112/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 ()	5	BALESHWAR SADA vs THE STATE OF BIHAR	MANINI JAISWAL ANKITA KUMARI	A.G	

10.	CR. APP (DB)/205/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	JAI KRISHNA YADAV vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY GOVT. OF BIHAR, PATNA.	SHIVNANDAN BHARTI PINTU KUMAR PATEL DHIRESH KUMAR DHIRAJ SHIVAM KUMAR BABLU KUMAR BIKRAM KUMAR	SATYA NARAYAN PRASAD
11.	CR. APP (DB)/296/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	SANICHAR SAHNI vs THE STATE OF BIHAR	MISS KUSUM RANI	MANISH KUMAR NO2 BIMAL KUMAR ASHOK KUMAR
12.	CR. APP (DB)/399/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SUJIT YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	SATYA NARAYAN PRASAD
13.	CR. APP (DB)/528/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	GOPAL SINGH @ GOPAL KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA ANSUL SHYAM KISHORE VAISHNAVI SINGH PURUSHOTTAM KUMAR	ABHIMANYU SHARMA ABHAY SHANKAR SINGH BARUN KUMAR SINGH
14.	CR. APP (DB)/542/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	LAXMAN MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR MD.IMTEYAZ AHMAD	SATYA NARAYAN PRASAD
15.	CR. APP (DB)/582/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	UDAY MANDAL vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SWETA BURNWAL	SATYA NARAYAN PRASAD
16.	CR. APP (DB)/662/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	SHAMBHU MUKHIYA @ SHAMBHU KUMAR MUKHIYA vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	SUJIT KUMAR SINGH
17.	CR. APP (DB)/941/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 ()	6	UMESH SAH vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA SUNIL KUMAR	SUJIT KUMAR SINGH
18.	CR. APP (DB)/943/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	JWALA RAM vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	SUJIT KUMAR SINGH
19.	CR. APP (DB)/964/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	AMRITA DEVI vs THE STATE OF BIHAR	BHUBNESHWAR MAHTO AJAY VEER RAJEEV RANJAN NO.II	DILIP KUMAR SINHA
20.	CR. APP (DB)/970/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	KANOULI PASWAN @ KENOLI PASWAN vs THE STATE OF BIHAR	MD. NAJMUL HODDA SHWETA	DILIP KUMAR SINHA
21.	CR. APP (DB)/1007/2023 CR.APPL (SJ) NO. CR. APP (DB) AGAIN	6	SUNIL KUMAR vs THE STATE OF BIHAR	SYED FIROZ RAZA SHAHRUKH SHIDDIQUI	ABHAY KUMAR
22.	CR. APP (DB)/1009/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	RAMJI PRASAD @ RAMJI PANDIT vs THE STATE OF BIHAR	HARI KISHORE THAKUR	DILIP KUMAR SINHA
With 22.1	CR. APP (DB)/1041/2023 AGAINST CONVICTION	5	MOHAN BHAGAT vs THE STATE OF BIHAR	ABU NASAR ABU NASAR	DILIP KUMAR SINHA
23.	CR. APP (DB)/1174/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	BASO DEVI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	KM. SHASHI BALA VERMA
24.	CR. APP (DB)/1200/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 () LIMITATION PETITIO	4	BAJRANGI TIWARI @ BAGRANGI TIWARI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	DILIP KUMAR SINHA

FOR ADMISSION

25.	CR. APP (DB)/51/2022 AGAINST ACQUITTAL CR.APP(DB)	11	JAWAHAR PRASAD @ JAWAHA RPRASAD RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	ABHIMANYU SHARMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
26.	CR. APP (DB)/450/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	12	MAHAVEER PRASAD vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL ADITYA PANDEY	ABHIMANYU SHARMA RAKESH SINGH MEENA SINGH SAKET KUMAR SINGH

27.	CR. APP (DB)/535/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	GHANSHYAM PASWAN vs THE STATE OF BIHAR	GAJANAN MISHRA GYANENDRA KUMAR SINGH RATANAKAR JHA	ABHIMANYU SHARMA ANUJ KUMAR ADITYA PANDEY MISS KUSUM RANI BHAVESH KUMAR SAH

FOR HEARING

28.	CR. APP (DB)/158/2006 CR.APP(DB)	2	KRISHNA JHA AND ORS vs STATE OF BIHAR	RAJIV NAYAN SINGH AJAY KUMAR SANJAY KR.SINGH ASIT KUMAR JHA	BINOD KUMAR SINGH SUDHA KUMARI AJAY KUMAR AMBASTHA DR.BIDHU RANJAN PP. SMT. SUDHA AMBASTHA APP. PRANJAL SINGH ABHINAV ABHIRAJ PUJAN
With 28.1	CR. APP (DB)/274/2006 CR.APP(DB)	2	SHIV NATH JHA vs STATE OF BIHAR	RAJIV NAYAN SINGH SAMIR KUMAR SINGH RAGHUNANDAN KUMAR SINGH ASIT KUMAR JHA MD.KHURSHID ALAM ARUN KUMAR SINGH DWIJENDRA MISHRA BIMAL KUMAR	BINOD KUMAR SINGH SMT. SUDHA AMBASTHA AJAY KUMAR AMBASTHA PP. DR.BIDHU RANJAN SUDHA KUMARI PRANJAL SINGH ABHINAV ABHIRAJ PUJAN
With 28.2	CR. APP (DB)/717/2006 CR.APP(DB)	2	SHASHINATH JHA vs STATE OF BIHAR	AJAY KUMAR	APP. DR.BIDHU RANJAN AJAY KUMAR AMBASTHA BINOD KUMAR SINGH SMT. SUDHA AMBASTHA SUDHA KUMARI PRANJAL SINGH ABHIRAJ PUJAN ABHINAV
With 28.3	CR. APP (DB)/273/2016 IMPRISONMENT FOR LCR.APP(DB)	4	MEENA DEVI @ MEENA KUMARI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD SHAILENDRA KUMAR JHA RAVI RANJAN PRAVIN KUMAR	D.K.SINHAAPP SMT. SUDHA AMBASTHA PRANJAL SINGH ABHINAV ABHIRAJ PUJAN
With 28.4	CR. APP (DB)/426/2016 R.I. FOR LIFE(302/CR.APP(DB)	7	SANTOSH KUMAR JHA @ SHANKAR JHA vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR SHAILENDRA KUMAR JHA	G.P.JAISWALAPP SMT. SUDHA AMBASTHA PRANJAL SINGH ABHINAV ABHIRAJ PUJAN
29.	CR. APP (DB)/1025/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	MUNNA PANDEY vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	PARMESHWAR MEHTA DHRAMVEER
30.	CR. APP (DB)/815/2017 IMPRISONMENT FOR CR.APP(DB)	8	FEKU GUPTA vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY VISHWAJEET KUMAR MISHRA ASHUTOSH TRIPATHY SURESH PRASAD SHARMA	SRI DILIP KUMAR SINHA ARVIND KUMAR RANDHIR KUMAR NO-1
With 30.1	CR. APP (DB)/608/2017 IMPRISONMENT FOR LCR.APP(DB)	8	MAHATAM GUPTA AND ORS vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY VISHWAJEET KUMAR MISHRA SURESH PRASAD SHARMA	SRI DILIP KUMAR SINHA RANDHIR KUMAR NO-1
31.	CR. APP (DB)/871/2017 IMPRISONMENT FOR CR.APP(DB)	4	DEO NARAYAN YADAV @ BHULLA YADAV vs THE STATE OF BIHAR	SARVESHWAR TIWARY MANOJ KUMAR NAGENDRA KUMAR SINGH BIJAY KUMAR PATHAK	SHASHI BALA VERMA
32.	CR. APP (DB)/932/2017 R.I. FOR LIFE(302 CR.APP(DB)	9	ABDUL RAHMAN @ ABDUL RAHMAN KHAN vs THE STATE OF BIHAR	RAM ADYA SINGH SANJAY KUMAR NO.-7 ARJUN PRASAD BRIJ KISHOR MISHRA SACHIDA NAND RAI	SRI ABHIMANYU SHARMA ANANT KUMAR MISHRA
With 32.1	CR. APP (DB)/893/2017 IMPRISONMENT FOR LCR.APP(DB)	6	HARI YADAV AND ANR vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD SHEO JEE MISHRA	SRI MAYANAND JHA

With 32.2	CR. APP (DB)/1072/2017 R.I. FOR LIFE(302,CR.APP(DB)	9	LALAN YADAV AND ANR vs THE STATE OF BIHAR	RAM ADYA SINGH SHARAD KUMAR VERMA ARJUN PRASAD UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA	SRI ASHWANI KUMAR SINHA MRABHIMANYUSHARMAAPP
33.	CR. APP (DB)/1019/2017 R.I. FOR LIFE (6 CR.APP(DB)	5	PAPPU SHARMA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI BHARTI SURESH PRASAD SAH @ BARANWAL	SRI GANESH PRASAD JAISWAL DILIP KUMAR SINHA
34.	CR. APP (DB)/1046/2017 R.I. FOR LIFE(302 CR.APP(DB)	6	VISHAL KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	SRI DILIP KUMAR SINHA AMIT NARAYAN HARSH ANUJ RAVI ROHIT PRASHANT KUMAR INDRA MOHAN KUMAR SHYAMESHWAR DAYAL SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH
With 34.1	CR. APP (DB)/1123/2017 R.I. FOR LIFE(302,CR.APP(DB)	6	ANAND KUMAR vs THE STATE OF BIHAR	SHRI KRISHNA SINHA MOHIT RAJ ANIRUDH KUMAR SINHA PRIYA RANJAN ABHIJEET RANJAN DURGA NARAYAN RANJAY KUMAR SINGH MANOJ KUMAR SINGH ANKIT KUMAR SINGH	SRI ASHWANI KUMAR SINHA INDRA MOHAN KUMAR ASHUTOSH SINGH SAMRENDRA KUMAR JHA DHANANJAY KUMAR SINGH
35.	CR. APP (DB)/1145/2017 R.I. FOR 12 YEARS CR.APP(DB)	9	SHRAWAN NAT vs THE STATE OF BIHAR	RAKESH NARAYANSINGH RAMCHANDRA SAHNI	SRI SATYA NARAYAN PRASAD
36.	CR. APP (DB)/1153/2017 IMPRISONMENT FOR CR.APP(DB)	6	KRISHNA MALI AND ANR vs THE STATE OF BIHAR	RAVINDRA KUMAR	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
37.	CR. APP (DB)/637/2018 R.I. FOR LIFE (30 CR.APP(DB)	7	KAPILDEO PRASAD @ KAPILDEO SAH vs THE STATE OF BIHAR	RAJENDRA KISHORE PRASAD RAJESH KUMAR MD. SHAKIR AHMAD GAJENDRA KUMAR	SRI ABHIMANYU SHARMA
With 37.1	CR. APP (DB)/622/2018 R.I. FOR LIFE(302,CR.APP(DB)	7	MAYA DEVI vs THE STATE OF BIHAR	ROHIT KISHORE PRASAD RAJENDRA KISHORE PRASAD	SRI SHIVESH CHANDRA MISHRA
38.	CR. APP (DB)/640/2018 IMPRISONMENT FOR CR.APP(DB)	8	KEDAR SINGH vs THE STATE OF BIHAR	RAJGIRI SINGH BIJAY PRAKASH SINGH	SRI SHIVESH CHANDRA MISHRA RAVINDRA KUMAR SUJIT KUMAR SINGH
With 38.1	CR. APP (DB)/671/2018 IMPRISONMENT FOR LCR.APP(DB)	8	HARAN SINGH @ HARINARAYAN SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	SRI SATYA NARAYAN PRASAD RAVINDRA KUMAR
With 38.2	CR. APP (DB)/675/2018 IMPRISONMENT FOR LCR.APP(DB)	9	DHANANJAY SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	SRI MAYANAND JHA RAVINDRA KUMAR SUJIT KUMAR SINGH
39.	CR. APP (DB)/655/2018 R.I. FOR LIFE (30 CR.APP(DB)	6	SHOBHA DEVI vs THE STATE OF BIHAR	SADA NAND ROY ASHOK KUMAR	BINAY KRISHNA
With 39.1	CR. APP (DB)/841/2018 R.I. FOR LIFE (302CR.APP(DB)	12	PAPPU SINGH vs THE STATE OF BIHAR	SADA NAND ROY ASHOK KUMAR	BINAY KRISHNA
40.	CR. APP (DB)/923/2018 R.I. FOR LIFE(304 CR.APP(DB)	11	MOHINI DEVI AND ANR vs THE STATE OF BIHAR	DRONACHARYA AJAY MUKHERJEE AJAY MUKHERJEE AJAY MUKHERJEE	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
41.	CR. APP (DB)/1027/2018 IMPRISONMENT FOR CR.APP(DB)	10	MITHILESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	SRI SATYA NARAYAN PRASAD
42.	CR. APP (DB)/1223/2018 R.I. FOR 20 YEARS CR.APP(DB)	3	KAPIL BIND vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	SHASHI BALA VERMA

43.	CR. APP (DB)/1421/2018 R.I. FOR 15 YEARS CR.APP(DB)	3	CHEDI BIND @ CHHEDI VIND vs THE STATE OF BIHAR	KUMAR SUNIL	SRI ASHWANI KUMAR SINHA
44.	CR. APP (DB)/1428/2018 R.I FOR 10 YEARS CR.APP(DB)	6	DAROGA MAHTO AND ANR vs THE STATE OF BIHAR	RAVI RANJAN MUKESH KUMAR RAKESH SINGH MITHILESH KUMAR SINGH MEENA SINGH BINOY KUMAR SINHA 1 SHRISHTI RANI	SRI ABHIMANYU SHARMA
45.	CR. APP (DB)/71/2019 Against Convictio CR.APP(DB)	11	KAUSHALENDRA SINGH @ CHHOTU SINGH AND ORS vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD BIRENDRA KUMAR RITWAJ RAMAN	DR. MAYANAND JHA ALOK KUMAR JHA SUJIT KUMAR SINGH SUJIT KUMAR SINGH
46.	CR. APP (DB)/234/2019 AGAINST CONVICTIO CR.APP(DB)	7	JAYKANT KUMAR @ JAYKANT KUMAR SINGH vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA INDRADEO PRASAD AJIT KUMAR	DILIP KUMAR SINHA
47.	CR. APP (DB)/1195/2019 R.I. FOR LIFE CR.APP(DB)	11	VIKASH SAH vs THE STATE OF BIHAR	MANOJ KUMAR KSHEM SHARMA RAJ NARAYAN MISHRA MIRITYUNJAY KUMAR	DILIP KUMAR SINHA
48.	CR. APP (DB)/1339/2019 R.I. FOR 12 YEARS CR.APP(DB)	15	VIKAS KUMAR SAH vs THE STATE OF BIHAR	DR. MANOJ KUMAR CHANDRASEKHAR SHARMA	ABHIMANYU SHARMA CHANDRASEKHAR SHARMA
49.	CR. APP (DB)/1426/2019 R.I. FOR 14 YEARS CR.APP(DB)	7	GOPAL KUMAR SHARMA @ GOPAL SHARMA vs THE STATE OF BIHAR	SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY NILESH KUMAR	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With 49.1	CR. APP (DB)/1419/2019 R.I. FOR 14 YEARSCR.APP(DB)	5	NATHUN SINGH vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR RITWAJ RAMAN	KM. SHASHI BALA VERMA
50.	CR. APP (DB)/21/2021 Against Acquitta CR. APPEAL AGAINST	11	HARILAL SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. KM. SHASHI BALA VERMA UMESH KUMAR GUPTA
51.	CR. APP (DB)/137/2021 IMPRISONMENT FOR CR.APP(DB)	6	DHARMENDRA KUMAR YADAV @ DHARMENDRA YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G SATYA NARAYAN PRASAD
With 51.1	CR. APP (DB)/153/2021 R.I For seven YearCR.APP(DB)	5	RABINDRA YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G ABHIMANYU SHARMA
With 51.2	CR. APP (DB)/200/2021 RIGOROUS IMPRISONMCR.APP(DB)	5	KARU YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G MANISH KUMAR NO2
52.	CR. APP (DB)/248/2021 AGAINST CONVITION CR.APP(DB)	8	ONKAR NATH SINGH @ SHERU SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G ABHIMANYU SHARMA P K VERMA (AAG3)
53.	CR. APP (DB)/468/2021 IMPRISONMENT FOR CR.APP(DB)	8	RANJIT YADAV @ KARU YADAV vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI	A.G. ABHIMANYU SHARMA
54.	CR. APP (DB)/564/2021 IMPRISONMENT FOR CR.APP(DB)	13	TILAK YADAV @ NAVNIT KUMAR SINGH vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	SADANAND PASWAN CHANDRA MOHAN JHA RANDHIR KUMAR NO.1 SHASHI BALA VERMA (APP)
With 54.1	CR. APP (DB)/588/2021 IMPRISONMENT FOR LCR.APP(DB)	11	RAKESH PANDEY @ RAKESH CHOUBEY vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	SADANAND PASWAN CHANDRA MOHAN JHA RAKESH KUMAR MISHRA RANDHIR KUMAR NO.1
55.	CR. APP (DB)/818/2021 AGAINST CONVICTIO CR.APP(DB)	14	SHAMBHU YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM SHYAM KISHORE MINAKSHI KUMARI MUNISH KUMAR SHIV PRAKASH MUNNA RAJ	SATYA NARAYAN PRASAD SANDIP KUMAR GAUTAM
56.	CR. APP (DB)/438/2022 AGAINST CONVICTIO CR.APP(DB)	7	BHOLU RAI @ ASHISH RAI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	MANISH KUMAR NO2 RITESH ABHISHEK

57.	CR. APP (DB)/664/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	BAPJAN RISHI @ BABJAN RISHIDEO vs THE STATE OF BIHAR	ANUKRITI JAIPURIYAR	BINOD BIHARI SINGH
58.	CR. APP (DB)/680/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	MD. SHAHID ANSARI @ MD. SHAHID @ SHAHID ANSARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR MD FAZLE KARIM PRATIK MISHRA	SATYA NARAYAN PRASAD
59.	CR. APP (DB)/744/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SUJEET KUMAR @ SUJEET BAITHA vs THE STATE OF BIHAR	KAMALA KANT TIWARY	PARMESHWAR MEHTA
With 59.1	CR. APP (DB)/802/2022 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	SANTOSH BAITHA vs THE STATE OF BIHAR	VINAY MISTRY	KM. SHASHI BALA VERMA
60.	CR. APP (DB)/914/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	SATYABRAT ASHOK @ SATYA VRAT ASHOK @ PAPPU SHARMA @ PAPPU vs THE STATE OF BIHAR	MUKESH KUMAR NO1 MD.IMTEYAZ AHMAD RITWIK THAKUR VAISHNAVI SINGH	BINOD BIHARI SINGH
61.	CR. APP (DB)/10/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	VIKASH @ VIKKI KUMAR GOSWAMI vs THE STATE OF BIHAR	ANUPA NAND JHA	USHA KUMARI 1
62.	CR. APP (DB)/37/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	KALENDRA PASWAN vs THE STATE OF BIHAR	SHAILESH KUMAR RAM ADYA SINGH RANJEET KUMAR MISHRA	ABHIMANYU SHARMA DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT
63.	CR. APP (DB)/248/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	SUBODH RAI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	DILIP KUMAR SINHA
64.	CR. APP (DB)/280/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	NANHKU MANDAL @ NANDLAL MANDAL @ NANDLAL vs THE STATE OF BIHAR	SUBHASH KUMAR ANIL KUMAR SINGH	AJAY MISHRA
65.	CR. APP (DB)/305/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	PRAMOD MANDAL vs THE STATE OF BIHAR	AJAY KUMAR SINHA	PARMESHWAR MEHTA
66.	CR. APP (DB)/324/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	RANJAY SINGH vs THE STATE OF BIHAR	MAYANK MANI JAI PRAKASH SINGH	ABHIMANYU SHARMA
67.	CR. APP (DB)/396/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	AMAN YADAV @ AMAN KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	BINOD BIHARI SINGH
With 67.1	CR. APP (DB)/426/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	3	KUNDAN YADAV @ KUNDAN KUMAR YADAV vs THE STATE OF BIHAR	DILIP KUMAR	SADANAND PASWAN DILIP KUMAR SINHA (APP)
68.	CR. APP (DB)/406/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	TOOFANI RAM vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY RAJESH KUMAR KUMAR HARSHVARDHAN	BIPIN KUMAR
69.	CR. APP (DB)/441/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	RAJESH KUMAR @ RAJESH KUMAR NUT @ FIROJ NUT vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA AVINAV KUNAL SWEKSHA PANDEY	SATYA NARAYAN PRASAD
70.	CR. APP (DB)/451/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	AJAY RAM vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	SATYA NARAYAN PRASAD
71.	CR. APP (DB)/474/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	7	RAJKISHORE RAM @ RAJKISHOR RAM vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	DILIP KUMAR SINHA UDAY PRATAP SINGH SATYENDRA RAI
72.	CR. APP (DB)/491/2023 CR. APPL (SJ) NO. CR. APPEAL AGAINST	11	MD. NIZAMUDDIN vs THE STATE OF BIHAR	BINOD KUMAR SINGH	MUKESHWAR DAYAL
73.	CR. APP (DB)/492/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	PRAMOD BHAGAT vs THE STATE OF BIHAR	RAJESH KUMAR	SUJIT KUMAR SINGH
74.	CR. APP (DB)/689/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	KAMLESH KUMAR vs THE STATE OF BIHAR	INDESHWARI PRASAD MANDAL VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SATYA NARAYAN PRASAD PIYUSH KUMAR PANDEY

75.	CR. APP (DB)/730/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	RAJU BAITHA vs THE STATE OF BIHAR	RAM ADYA SINGH SHAILESH KUMAR	SADANAND PASWAN PRERNA ANAND BIPIN KUMAR (APP)
76.	CR. APP (DB)/739/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	8	MANOJ SAH vs THE STATE OF BIHAR	JAY PRAKASH SHARMA PRAVEEN RANJAN	KM. SHASHI BALA VERMA RAMAKANT SHARMA MANOJ KUMAR SINGH K.N. SINGH(A.S.G.)
With 76.1	CR. APP (DB)/445/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	SHANKAR DAS vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	PARMESHWAR MEHTA RAM ANURAG SINGH DR. KRISHNA NANDAN SINGH (ASG) DR.KRISHNA NANDAN SINGH (ASG)
77.	CR. APP (DB)/863/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	VIJAY RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	BINOD BIHARI SINGH
78.	CR. APP (DB)/955/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	AMAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD KIRAN KUMARI	BINOD BIHARI SINGH
With 78.1	CR. APP (DB)/790/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	5	TIJENDRA KUMAR @ JITENDRA KUMAR vs THE STATE OF BIHAR	RAJEEV NAYAN	SUJIT KUMAR SINGH
With 78.2	CR. APP (DB)/949/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	ROHIT KUMAR @ BILLA vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	PARMESHWAR MEHTA
79.	CR. APP (DB)/1018/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	4	MODASSIR KHAN @ MD. MODASSIR KHAN vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR MD.IMTEYAZ AHMAD	PARMESHWAR MEHTA
With 79.1	CR. APP (DB)/1085/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	AFTAB KHAN @ KAKU KHAN vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SATYA NARAYAN PRASAD
With 79.2	CR. APP (DB)/1141/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	4	ZAIDI KHAN vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	AJAY MISHRA

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 11 (AT 10:30 A.M.)
Mr. Justice Vipul M. Pancholi &
Mr. Justice Sunil Dutta Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

(a) Learned Counsels are requested to provide the typed copies of relevant documents in two copies for proper adjudication of cases.
(b) Provide two photo copies of citations/decisions in place of books if required.
(c) Learned Counsels are requested to provide the written short notes of arguments of their respective cases in hearing matter.
(d) Learned counsels are requested to file the 2 copies of Depositions, written Fir/Ferdbeyan while arguing in Bail matters.

FOR ADMISSION -I

1.	CR. APP (DB)/1182/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MD. RASHID @ ABDUL RASHID vs THE STATE OF BIHAR	ARUN THAKUR BRAJESH SINGH KANIKA	BIPIN KUMAR	
2.	CR. APP (DB)/1198/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MAHENDRA PASWAN vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	PARMESHWAR MEHTA BINOD MURARI MISHRA	
3.	CR. APP (DB)/1201/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	ABHIMANYU SHARMA	
4.	CR. APP (DB)/1212/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	PHUL KUMARI DEVI vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	BINOD BIHARI SINGH	
5.	CR. APP (DB)/1232/2023 AGAINST ACQUITTAL CR. APPEAL AGAINST	1	JANG BAHADUR SINGH vs THE STATE OF BIHAR	KUMAR SUNIL	DILIP KUMAR SINHA	
6.	CR. APP (DB)/1234/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	AVDHESH SINGH @AVDHESH CHAUDHARY vs THE STATE OF BIHAR	RAJANI KANT PANDEY	ABHIMANYU SHARMA RANJEET KUMAR MISHRA ASHOK KUMAR PANDEY	
7.	CR. APP (DB)/16/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SHANKAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	BIPIN KUMAR	

MATTER -1

8.	CWJC/8800/2020 SELECTION , HEALT	19	RAJNEESH RANJAN vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA VIVEKANAND VIVEK	LALIT KISHORE (AG) SRI BIRJU PRASAD (GP 13) SRI NIKESH KUMAR (B.T.S.C.) PRASHANT SINHA	

FOR ORDERS (ON PETITIONS)-I

9.	CR. APP (DB)/523/2018 IMPRISONMENT FOR CR.APP(DB)	13	MUKESH PATHAK @ CHUTUL PATHAK @ ADITYA KUMAR vs THE STATE OF BIHAR	SANJANA JAI SHANKER PRASAD PREM SHEELA PANDEY PRAFULL CHANDRA THAKUR	SRI DILIP KUMAR SINHA	

FOR ORDERS -I

10.	CR. APP (DB)/90/2021 AGAINST CONVICTIO CR.APP(DB)	3	RAMESHWAR SADA vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. AJAY MISHRA	
11.	CR. APP (DB)/542/2022 AGAINST CONVICTIO CR.APP(DB)	14	ANIL KUMAR vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	AJAY MISHRA ARVIND KUMAR SINGH MUKUL JEE	
12.	CR. APP (DB)/799/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	RAJEEV KUMAR @ KALLU vs THE STATE OF BIHAR	SHANKAR KUMAR AQUAIB KHAN SADA NAND ROY ANUJ KUMAR ADITYA PANDEY GAUTAM	MANISH KUMAR NO2 DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI RAHUL RATHOUR	

With 12.1	CR. APP (DB)/846/2023 AGAINST CONVICTIONCR. APP (DB) AGAIN	3	NITISH KUMAR vs THE STATE OF BIHAR	SAROJ KUMAR UPADHYAY	MANISH KUMAR NO2 DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI

FOR ORDERS (ON PETITIONS) - II

13.	L.P.A/297/2020 LPA	6	THE STATE OF BIHAR vs RAHUL KUMAR	VINAY KUMAR MISHRA	

(AFTER THE ABOVE OR AT 2:15 P.M. WHICHEVER IS EARLIER)

FOR HEARING

14.	CR. APP (DB)/390/2011 CR. APP (DB) AGAIN	3	JATAN YADAV vs THE STATE OF BIHAR	ALOK KUMAR SINHA BHOLA KUMAR PREM CHAND YADAV ASHOK KUMAR	LALA KAILASH BEHARI PD.A AJAY KUMAR JHA
With 14.1	CR. APP (DB)/465/2011 CR.APP(DB)	1	CHAMAK LAL YADAV vs THE STATE OF BIHAR	ALOK KUMAR SINHA- I BHOLA KUMAR	S.AZEEMAPP
With 14.2	CR. APP (DB)/508/2011 CR.APP(DB)	1	DASHRATH PD. YADAV @ DASHRATH YADAV vs THE STATE OF BIHAR	ZEYAUL HODA ALOK K.SINGH BHOLA KUMAR PARAM HANSH SINGH	SHASHI BALA VERMAAPP
15.	CR. APP (DB)/731/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	12	ARVIND KUMAR @ ARVIND vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	ANITA KUMARI SINGH
16.	CR. APP (DB)/458/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	CHHOTU KUMAR YADAV vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH PURUSHOTTAM KUMAR	MANISH KUMAR NO2

MATTER -1

17.	CR. APP (DB)/853/2017 R.I. FOR LIFE (30 CR.APP(DB)	8	BUDHAN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH DR. RAJESH KUMAR SINGH RAGHWENDRA PRATAP SINGH LAKSHMI KANT SHARMA RAJESH KUMAR	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With 17.1	CR. APP (DB)/759/2017 IMPRISONMENT FOR LCR.APP(DB)	7	SUKHDEO YADAV AND ORS vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH RAGHWENDRA PRATAP SINGH BIRENDRA KUMAR SINGH	SRI SATYA NARAYAN PRASAD VANDANA SINGH BIJAY BHUSHAN PRASAD
18.	CR. APP (DB)/865/2017 R.I. FOR LIFE(302 CR.APP(DB)	4	RAM SHREKH SINGH @ RAM SARIKHAN SINGH vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR NO. 5 JITENDRA KUMAR BHARTI	SRI GANESH PRASAD JAISWAL DILIP KUMAR SINHA
With 18.1	CR. APP (DB)/878/2017 R.I. FOR LIFE(302,CR.APP(DB)	6	NASARIYA DEVI vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR NO. 5	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With 18.2	CR. APP (DB)/1056/2017 R.I. FOR LIFE (302CR.APP(DB)	5	MUNKI DEVI vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR NO-5	SRI AJAY MISHRA
19.	CR. APP (DB)/1064/2017 IMPRISONMENT FOR CR.APP(DB)	16	DHARAMVEER @ DHARO MANJHI vs THE STATE OF BIHAR	SUDHIR KUMAR RAJ AMARENDRA NARAYAN	SRI GANESH PRASAD JAISWAL DILIP KUMAR SINHA
20.	CR. APP (DB)/1329/2017 R.I. FOR LIFE(302 CR.APP(DB)	5	PRAKASH KUMAR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR SHASHANK SHEKHAR MADHUBALA VERMA AJAY KUMAR VERMA VAISHNAVI SINGH PURUSHOTTAM KUMAR	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
21.	CR. APP (DB)/1499/2017 R.I. FOR LIFE(6 P CR.APP(DB)	6	ARVIND KUMAR DAS @ ARVIND DAS vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD VANDANA SINGH	SRI ABHIMANYU SHARMA
22.	CR. APP (DB)/561/2018 IMPRISONMENT FOR CR.APP(DB)	13	AJAY SINGH vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI	SRI SATYA NARAYAN PRASAD
23.	CR. APP (DB)/165/2019 AGAINST CONVICTIO CR.APP(DB)	5	SULEKHA DEVI vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR PRAVIN KUMAR	MR. SHYAMESHWAR DAYAL

With 23.1	CR. APP (DB)/200/2019 against convictionCR.APP(DB)	6	RADHA DEVI vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR PRAVIN KUMAR	SHYAMESHWAR DAYAL
With 23.2	CR. APP (DB)/218/2019 against convictionCR.APP(DB)	15	SANDEEP SUMAN @ PUSHPANJAY vs THE STATE OF BIHAR	JAVED ASLAM MRITYUNJAY KUMAR ARUN KUMAR SINHA SUMIT KUMAR PANKAJ KUMAR DAS	SHYAMESHWAR DAYAL
With 23.3	CR. APP (DB)/224/2019 against convictionCR.APP(DB)	11	RAJBALLABH PRASAD @ RAJBALLABH YADAV vs THE STATE OF BIHAR	GOPAL BOHRA MANOJ KUMAR NO.1 UMESH PRASAD SANJAY SINGH SANJEEV SEHGAL MOHIT YADAV ASHISH MOHAN SUCHITA KAINTURA ALEMJUNNA SUDHIR KUMAR SINGH SUMIT KUMAR	SHYAMESHWAR DAYAL
With 23.4	CR. APP (DB)/226/2019 against convictionCR.APP(DB)	6	TUSI DEVI vs THE STATE OF BIHAR	AARUNI SINGH	SHYAMESHWAR DAYAL
With 23.5	CR. APP (DB)/243/2019 AGAINST CONVICTIONCR.APP(DB)	16	CHHOTI DEVI @ AMRITA vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR PRAVIN KUMAR	SHYAMESHWAR DAYAL
24.	CR. APP (DB)/268/2019 against convictio CR.APP(DB)	11	SONU KUMAR GUPTA vs THE STATE OF BIHAR	RAJESH KUMAR SINHA JITENDRA KUMAR PANDEY SADA NAND ROY SHANKAR KUMAR MD.IMTEYAZ AHMAD RITWIK THAKUR	DR. MAYANAND JHA DR.MAYANAND JHA (APP) SUJIT KUMAR SINGH GAJENDRA NATH OJHA BIMAL KUMAR SINGH SUBHEN SARKAR
25.	CR. APP (DB)/65/2020 IMPRISONMENT FOR CR.APP(DB)	6	JAGARNATH YADAV @ MISHRAJI vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 25.1	CR. APP (DB)/103/2020 IMPRISONMENT FOR LCR.APP(DB)	6	PRAKASH YADAV @ PARNA vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	ASHWANI KUMAR SINHA ABHIMANYU SHARMA (APP)
With 25.2	CR. APP (DB)/116/2020 Imprisonment for ICR.APP(DB)	11	MAHENDRA YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With 25.3	CR. APP (DB)/189/2020 against convictionCR.APP(DB)	6	DASHRATH YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MAHENDRA PRASAD SHARMA	AJAY MISHRA
With 25.4	CR. APP (DB)/529/2022 AGAINST CONVICTIONCR.APP(DB)	6	INDRADEV YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G. ABHIMANYU SHARMA
26.	CR. APP (DB)/221/2020 R.I for life CR.APP(DB)	6	ANIL PANDEY vs THE STATE OF BIHAR	SHYAM SUNDER PANDEY	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA SUJIT KUMAR SINGH
27.	CR. APP (DB)/422/2020 AGAINST CONVICTIO CR.APP(DB)	6	DEENBANDHU SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. MANISH KUMAR NO2
28.	CR. APP (DB)/382/2021 Imprisionment for CR. APP (DB) AGAIN	6	DOMI SAH @ SHIV SHANKAR SAH vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA PRATIBHA SRIVASTAVA	BINAY KRISHNA VIPIN KUMAR SINGH
With 28.1	CR. APP (DB)/323/2021 IMPRISONMENT FOR LCR.APP(DB)	6	NUNU SAH @ JAI NARAYAN SAH vs THE STATE OF BIHAR	KUMAR VISHOKA NAND RAJANI KUMARI	AJAY MISHRA VIPIN KUMAR SINGH SMRITI SINGH
29.	CR. APP (DB)/788/2021 AGAINST ACQUITTAL CR. APPEAL AGAINST	10	AJAY KUMAR @ DHANANJAY KUMAR vs THE STATE OF BIHAR	ASHHAR MUSTAFA ASHISH KUMAR RANJAN ABU NASAR	SATYA NARAYAN PRASAD SHEO KUMAR PRASAD SHEO KUMAR PRASAD SHEO KUMAR PRASAD
With 29.1	CR. APP (DB)/706/2021 AGAINST CONVICTIONCR.APP(DB)	26	INDRADEO YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	AJAY MISHRA ASHHAR MUSTAFA ASHISH KUMAR RANJAN

With 29.2	CR. APP (DB)/752/2021 AGAINST CONVICTIONCR.APP(DB)	25	RAMSHARAN YADAV vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	AJAY MISHRA ASHHAR MUSTAFA TARIQUE SHAMIM TALIB MUSTAFA

MATTER -2

30.	CR. APP (DB)/969/2012 R.I.FOR LIFE(302) CR.APP(DB)	8	RAM LAL SINGH AND ANR. vs THE STATE OF BIHAR	PRABHU NARAYAN SHARMA SADA NAND RAY ANITA KUMARI SINGH BIMAL KUMAR TRIBHUWAN NARAYAN	S.B.VERMAAPP
31.	CR. APP (DB)/318/2015 IMPRISONMENT FOR CR.APP(DB)	7	SANJAY OJHA vs THE STATE OF BIHAR	SUBHASH CHANDRA DUBEY DEEPAK KUMAR RANJEET CHOUBEY SATYENDRA KUMAR BHATNAGAR MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY UDBHAV	D.K.SINHAAPP RADHA MOHAN PATHAK BIJAY KUMAR DUBEY SANJAY KUMAR PANDEY SHEO JEE MISHRA
With 31.1	CR. APP (DB)/311/2015 AGAINST ACQUITTAL(CR. APPEAL AGAINST	3	MAMTA DEVI @ MAMTA vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PATHAK BIJAY KUMAR DUBEY SANJAY KUMAR PANDEY SHEO JEE MISHRA	D.K.SINHAAPP SUBHASH CHANDRA DUBEY RANJEET CHOUBEY
32.	CR. APP (DB)/10/2016 R.I.FOR LIFE(376) CR.APP(DB)	6	FULCHANDRA PASWAN @ DARA vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH GANESH PRASAD SINGH	AJAY MISHRAAPP
33.	CR. APP (DB)/168/2016 LIFE IMPRISONMENT CR.APP(DB)	11	PUNIT NATH SINGH @ BUDHA SINGH AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR SINGH SATYA PRAKASH	ABHIMANYU SHARMA APP SANJAY KUMAR SINGH
34.	CR. APP (DB)/785/2017 R.I. FOR LIFE (30 CR.APP(DB)	8	KAPIL DEO YADAV vs THE STATE OF BIHAR	SATISH CHANDRA SHASHI DHAR JHA	SRI ABHIMANYU SHARMA ARUN KUMAR SINHA SHIVA SHANKAR SHARMA
With 34.1	CR. APP (DB)/825/2017 AGAINST ACQUITTAL(CR. APPEAL AGAINST	4	UMA KANT YADAV vs THE STATE OF BIHAR AND ORS	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	SRI MAYANAND JHA ARPANA KUMARI SATISH CHANDRA
35.	CR. APP (DB)/917/2017 R.I. FOR LIFE(302 CR.APP(DB)	12	ANJANI @ ANJANI KUMAR SINGH @ RAUSHAN vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH	SRI DILIP KUMAR SINHA ALOK KUMAR ALOK
36.	CR. APP (DB)/949/2017 R.I. FOR LIFE(302 CR.APP(DB)	18	VICKY KUMAR AND ANR vs THE STATE OF BIHAR	MADHUSUDAN KUMAR RAKESH KUMAR	SHASHI BALA VERMA SATYA NARAYAN PRASAD SATYENDRA PRASAD SINGH BIRENDRA SHARMA
With 36.1	CR. APP (DB)/1050/2017 R.I. FOR LIFE(302,CR.APP(DB)	10	SHANKAR MANJHI AND ANR vs THE STATE OF BIHAR	DHIRENDRA NATH JHA DURGA NAND JHA	BIRENDRA SHARMA SATYENDRA PRASAD SINGH SATYA NARAYAN PRASAD S.N.PD.(APP)
37.	CR. APP (DB)/1158/2017 R.I. FOR LIFE (30 CR.APP(DB)	5	SHAMBHU SHARMA vs THE STATE OF BIHAR	BIPIN KUMAR ARUN KUMAR AKSHANSH ANKIT RAVINDRA KUMAR SHRINATH MANJHI SANDEEP KUMAR PANDEY	SRI SATYA NARAYAN PRASAD SHAILESH KUMAR SINGH
38.	CR. APP (DB)/170/2018 R.I. FOR LIFE (30 CR.APP(DB)	8	CHHOTKA @ GONGA PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	SRI AJAY MISHRA
With 38.1	CR. APP (DB)/1512/2017 R.I. FOR LIFE(302,CR.APP(DB)	4	MANTU PASWAN @ MITHUN PASWAN @ MINTU PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI MANOJ KUMAR	SRI ASHWANI KUMAR SINHA
With 38.2	CR. APP (DB)/100/2018 R.I. FOR LIFE (302CR.APP(DB)	8	BHUSHAN PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN MANOJ KUMAR RAKHI KUMARI	SRI AJAY MISHRA

With 38.3	CR. APP (DB)/152/2018 R.I. FOR LIFE (302CR.APP(DB)	7	SHANKAR PASWAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI MANOJ KUMAR	SRI ABHIMANYU SHARMA
39.	CR. APP (DB)/940/2018 R.I. FOR LIFE(302 CR.APP(DB)	5	RAJENDRA YADAV vs THE STATE OF BIHAR	AMARNATH JHA RAVINDRA KUMAR RAJESH ROY MANOJ KUMAR	SRI MAYANAND JHA PRAMOD KUMAR SINGH SHASHI BHUSHAN KUMAR PRAVEEN RANJAN SUJIT KUMAR SINGH
With 39.1	CR. APP (DB)/880/2018 R.I. FOR LIFE (302CR.APP(DB)	14	KAILASH KUMAR YADAV @ KAILASH YADAV AND ANR vs THE STATE OF BIHAR	AMARNATH JHA KUMAR DHIRENDRA PRATAP SINGH SATYENDRA PRASAD SINGH	SRI SHIVESH CHANDRA MISHRA PRAMOD KUMAR SINGH DR. MAYANAND JHA DR. MAYANAND JHA
With 39.2	CR. APP (DB)/931/2018 R.I. FOR LIFE (302CR.APP(DB)	10	BADRI YADAV vs THE STATE OF BIHAR	AMARNATH JHA	SRI AJAY MISHRA PRAMOD KUMAR SINGH
40.	CR. APP (DB)/1382/2018 IMPRISONMENT FOR CR.APP(DB)	6	ALAMGIR SHEIKH @ RAJU vs THE STATE THROUGH N.I.A.	ANUJ KUMAR SANTOSH KUMAR YADAV RAKESH RAJA SHRIWASTAVA WASIF RAHMAN KHAN AJAY KUMAR SINHA	MANOJ KUMAR SINGH S.D.SANJAY (ADDL.SGI) ARVIND KUMAR (SPL. P.P)
With 40.1	CR. APP (DB)/1378/2018 IMPRISONMENT FOR LCR.APP(DB)	7	SUNNY KUMAR @ KABIR KHAN @ SUJIT KUMAR @ KABIR vs THE UNION OF INDIA THROUGH N.I.A. NEW DELHI	AJAY KUMAR SINHA	S.D SANJAY ADDL. SOC. GEN. MANOJ KUMAR SINGH ARVIND KUMAR (SPL. P.P)
With 40.2	CR. APP (DB)/1380/2018 IMPRISONMENT FOR LCR.APP(DB)	5	ASHRAFUL ALAM @ ISHRAFUL ALAM @ FATIK vs THE STATE THROUGH N.I.A.	ANUJ KUMAR WASIF RAHMAN KHAN SANTOSH KUMAR YADAV RAKESH RAJA SHRIVASTAVA AJAY KUMAR SINHA	MANOJ KUMAR SINGH SPL. P.P., NIA S.D.SANJAY (ADDL.SGI) ARVIND KUMAR (SPL. P.P)
With 40.3	CR. APP (DB)/1422/2018 R.I FOR LIFE (489BCR.APP(DB)	5	AFROZ ANSARI vs THE STATE THROUGH N.I.A.	ANUJ KUMAR AJAY KUMAR SINHA	MANOJ KUMAR SINGH S.D.SANJAY (ADDL.SGI)
41.	CR. APP (DB)/293/2019 AGAINST CONVICTIO CR.APP(DB)	4	KUNDAN SINGH @ KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH ANJUM PERVEEN NAGENDRA KUMAR SINGH BIJAY KUMAR PATHAK	ABHIMANYU SHARMA VIJAY KUMAR SRIVASTVA BHUBNESHWAR PRASAD MANOJ KUMAR SINGH ASHISH GIRI SUMIT KUMAR JHA
With 41.1	CR. APP (DB)/262/2019 AGAINST CONVICTIONCR.APP(DB)	8	KRISHNA KUMAR YADAV @ BARKU YADAV vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH DR. GAJENDRA PRASAD SINGH	KM. SHASHI BALA VERMA BHUBNESHWAR PRASAD MANOJ KUMAR SINGH ASHISH GIRI SUMIT KUMAR JHA RIYA GIRI
With 41.2	CR. APP (DB)/354/2019 CR.APP(DB)	4	LAXMI YADAV @ BHOTIAL vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	DILIP KUMAR SINHA BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR CHANDRA BHUSHAN SINGH ASHISH GIRI SUMIT KUMAR JHA
42.	CR. APP (DB)/354/2021 RIGOROUS IMPRISON CR.APP(DB)	8	GOPAL RAM vs THE STATE OF BIHAR	JAINENDRA KUMAR PUSHKAR KRISHNA PRASAD	A.G ABHIMANYU SHARMA
43.	CR. APP (DB)/11/2022 ACQUITTAL CR.APP(DB)	24	RAJESH KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR YOGESH KUMAR	AJAY MISHRA DR. ANJANI PD. SINGH SUNNY KUMAR
With 43.1	G. APP. (DB)/1/2023 GOVERNMENT APPEAL G. APP(DB)	6	THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SHEIKHPURA vs KUNDAN KUMAR	AJAY MISHRA	
44.	CR. APP (DB)/687/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	PRAVIN KUMAR SINHA vs THE STATE OF BIHAR	DR. BIDHU RANJAN	SATYA NARAYAN PRASAD NAGENDRA KUMAR SINGH BIJAY KUMAR PATHAK
45.	CR. APP (DB)/910/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	11	RIYASAT ALI @ MD. RIYASAT ALI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD AJAY KUMAR TIWARI VAISHNAVI SINGH RITWIK THAKUR	SADANAND PASWAN AJAY MISHRA (APP)

46.	CR. APP (DB)/537/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	CHANDAN KUMAR vs THE STATE OF BIHAR	KUMAR PRABHAKAR ABHIJEET ABHIGYAN	AJAY MISHRA
47.	CR. APP (DB)/609/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	KAILASH SAW @ KAILASH SAHU @ KAILASH SAH vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	BINOD BIHARI SINGH
48.	CR. APP (DB)/672/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	5	MD. ALAM vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD	AJAY MISHRA DHARMENDRA KUMAR PASWAN AMAR KUMAR DEEPSHIKHA
49.	CR. APP (DB)/797/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	CHANDAN KUMAR @ CHANDAN SINGH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH GANESH PRASAD SINGH	SATYA NARAYAN PRASAD
50.	CR. APP (DB)/808/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	7	RAVINDRA SHARMA @ RAVINDER SHARMA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI	ABHIMANYU SHARMA RAM PRAWESH KUMAR RAJEEV RANJAN

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51.	CR. APP (DB)/16/1991	6	GANESH DUTTA MISHRA vs	BHANU PRATAP SINGH J.P.SINGH NO.5	P.P. DILIP KUMAR SINHA
With 51.1	CR. APP (DB)/66/1991 CR.APP(DB)	6	SURESH BHAGAT vs	BHANU PRATAP SINGH	DILIP KUMAR SINHA
With 51.2	CR. APP (DB)/67/1991	6	RAM ASHRAY MISTRY vs	B.P.SINGH A.UJJAWAL H.K.SINGH J.P.SINGH P.S.VERMA D.K.TANDON	P.P. DILIP KUMAR SINHA
52.	CR. APP (DB)/208/1994 CR.APP(DB)	6	ASHOK SINGH vs STATE OF BIHAR	ARBIND KUMAR AYODHYA PD.SINHA RAJEEV RANJAN	SUBODH KUMAR JHA KAUSHAL KISHOR JHA DILIP KUMAR SINHA
With 52.1	CR. APP (DB)/277/1994 CR.APP(DB)	6	DEVENDRA SINGH vs STATE OF BIHAR	RAJENDRA PRASAD PRAMOD KUMAR	P.P. SUBODH KUMAR JHA KAUSHAL KISHOR JHA DILIP KUMAR SINHA
53.	CR. APP (DB)/250/1994 CR.APP(DB)	12	MOBARK HUSSAIN AND ORS vs STATE OF BIHAR	ATIULLAH SURYA NILAMBARI (AMICUS CURIAE)	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 53.1	CR. APP (DB)/261/1994 CR.APP(DB)	12	MD.MOINUDDIN @ MIANUDDIN MIAN vs STATE OF BIHAR AND ORS	ATIULLAH SURYA NILAMBARI (AMICUS CURIAE)	SUBODH KUMAR DUBEY DR. MAYANAND JHA SUJIT KUMAR SINGH
With 53.2	CR. APP (DB)/327/1994 CR.APP(DB)	12	ABBAS MIAN vs STATE OF BIHAR	MRITUNJAY PD. SINGH 2 SURYA NILAMBARI (AMICUS CURIAE)	RAMAKANT TIWARY PP AMAR PRAKESH SUBODH KR.DUBEY DR. MAYANAND JHA SUJIT KUMAR SINGH
54.	CR. APP (DB)/598/1994 CR.APP(DB)	14	MANINDRA TIWARY @ MUNNA TIWARY vs THE STATE OF BIHAR	BINOD KR. MISHRA	UMA KANT SHUKLA PRAMOD KR. PANDEY MANISH KUMAR NO2
With 54.1	CR. APP (DB)/1/1995 CR.APP(DB)	16	SATYENDRA MANI TRIPATHI vs THE STATE OF BIHAR	S.R. PD. ANJANA PRAKASH B.K. SINGH MUKESH KUMAR NO1	UMA KANT SHUKLA PRAMOD KR.PANDEY PP MANISH KUMAR NO2 MANISH KUMAR NO2
55.	CR. APP (DB)/17/1995 CR.APP(DB)	6	SWAMINATH SINGH AND ANR vs STATE OF BIHAR	RAGHAV PRASAD	DEVANAND TIWARI AMRESH KUMAR SINHA DR. MAYANAND JHA SUJIT KUMAR SINGH
With 55.1	CR. APP (DB)/26/1995 CR.APP(DB)	6	SURESH CHAUDHUR AND ORS vs STATE OF BIHAR	- ANIL KR.	DEVANAND TIWARI AMRESH KUMAR SINHA DR. MAYANAND JHA SUJIT KUMAR SINGH
With 55.2	CR. APP (DB)/33/1995 CR.APP(DB)	6	BACHA RAI vs STATE OF BIHAR	-	DEVANAND TIWARI AMRESH KUMAR SINHA DR. MAYANAND JHA SUJIT KUMAR SINGH

With 55.3	CR. REV./97/1995 CR. REV.	4	SHIVDENI SINGH vs STATE OF BIHAR AND ORS	SHASHI DHAR JHA	RAGHAV PD. MD. ABHAUDDIN SUSHMA SARAN JANARDAN PD.SINGH DR. MAYANAND JHA SUJIT KUMAR SINGH
56.	CR. APP (DB)/49/1995 CR.APP(DB)	1	DHARAMDEO SINGH @ DHARAMDEO vs SMT. PANPATI DEVI AND ANR	NAND KISHORE PRASAD MAHABIR PRASAD	DR. MAYANAND JHA SUJIT KUMAR SINGH
57.	CR. APP (DB)/126/1995 CR.APP(DB)	3	CHANDRA DEO PASWAN @ CHANDAR vs STATE	RANJIT SAHAY PRINCE KUMAR MISHRA	SATYA NARAYAN PRASAD
58.	CR. APP (DB)/132/1995 CR.APP(DB)	6	DHARAM PRAKASH PURSHOTTAM @ LADDU vs STATE	D.K.SINGH A.ARYA RITESH KR.	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 58.1	CR. APP (DB)/143/1995 CR.APP(DB)	5	PRAVEEN KUMAR vs THE STATE OF BIHAR	SUBHASH KR. SINGH DIGAMBER KR. SINGH SARVA DEO SINGH /SMT.VEENA RANI PD. RAJESH KUMAR	DR. MAYANAND JHA SUJIT KUMAR SINGH
With 58.2	CR. APP (DB)/181/1995 CR.APP(DB)	6	KAILASH KUMAR vs STATE OF BIHAR	BIMAL KUMAR RITESH KUMAR D. N. SINGH	DR. MAYANAND JHA SUJIT KUMAR SINGH
59.	CR. APP (DB)/147/1995 CR.APP(DB)	3	KEDAR YADAV AND ORS vs STATE OF BIHAR	DHIRENDRA KUMAR SINHA PARTHA SARTHY SIDHENDRA NARAYAN SINGH ARPANA KUMARI	SATYA NARAYAN PRASAD
60.	CR. APP (DB)/156/1995 CR.APP(DB)	4	SHAMBHU PASWAN AND ANR vs STATE OF BIHAR	RAM SAGAR MAHTO INDESHWARI PD. MANDAL	AJAY MISHRA
61.	CR. APP (DB)/162/1995 CR.APP(DB)	5	SOBH NATH SINGH vs STATE OF BIHAR	NAND KISHORE PD. 2 SURAJ BANSH ROY AISHWARYA SHREE (AMICUS CURIAE)	DR. MAYANAND JHA SUJIT KUMAR SINGH
62.	CR. APP (DB)/196/1995 CR.APP(DB)	18	DAYALU AHIR@ DAYALU YADAV AND ORS vs STATE OF BIHAR	RAM BACHAN SINGH ASHOK KUMAR SINGH (AMICUS CURIAE) SANJAY KUMAR SINGH	NEVEDITA NERVIKAR AKHILESHWAR PD.SINHA KM. SHASHI BALA VERMA
With 62.1	CR. APP (DB)/217/1995 CR.APP(DB)	18	RAM AWADHESH YADAV@ AWADHESH YADAV AND ORS vs STATE OF BIHAR	RAM BACHAN SINGH SANJAY KUMAR SINGH	KM. SHASHI BALA VERMA
With 62.2	CR. APP (DB)/238/1995 CR.APP(DB)	18	KAILASH RAM vs STATE OF BIHAR	RAM BACHAN SINGH RAJ KISHOR SINGH SANJAY KUMAR SINGH	KM. SHASHI BALA VERMA
63.	CR. APP (DB)/210/1995 CR.APP(DB)	6	RAM AUTAR PASWAN vs STATE OF BIHAR	RATAN PD. SINHA	AJAY MISHRA
With 63.1	CR. APP (DB)/213/1995 CR.APP(DB)	5	MOTI LAL SAH vs THE STATE OF BIHAR	SUSHEEL CHANDRA SINHA RAMANUGRAH PD. SINGH ARBIND KUMAR SINGH	AJAY MISHRA
64.	CR. APP (DB)/314/1995 CR.APP(DB)	7	SHRI BHAGWAN SAO vs STATE	VINAY KRITI SINGH SUNIL BABU SAHAB AKHILESHWAR SINGH VENKATESH KIRTI AKHILESHWAR SINGH	MANISH KUMAR NO2
65.	CR. APP (DB)/21/1996 CR.APP(DB)	5	KEDAR YADAV AND ANR vs STATE OF BIHAR	ASHUTOSH KUMAR ANUKRITI JAIPURIYAR (AMICUS CURIAE) ANUKITI JAIPURIYAR	DR. MAYANAND JHA SUJIT KUMAR SINGH
66.	CR. APP (DB)/157/1996 CR.APP(DB)	1	JALIL SHAH vs STATE OF BIHAR	MD. NADIM SERAJ MD. MUQBOOL AHMAD S.H.H.QUDARI	MANISH KUMAR NO2
67.	CR. APP (DB)/166/1996 CR.APP(DB)	1	LAXMAN MAHTON vs STATE OF BIHAR	SUBODH KUMAR 1 D. K. PRASAD RAJESH KUMAR SHYAMA KANT SINGH	DILIP KUMAR SINHA
With 67.1	CR. APP (DB)/168/1996 CR.APP(DB)	1	RATNESHWAR JHA vs STATE OF BIHAR	- V. N. MISHRA	DR. MAYANAND JHA SUJIT KUMAR SINGH

With 67.2	CR. APP (DB)/172/1996 CR.APP(DB)	1	GORE LAL THAKUR AND ANR vs STATE OF BIHAR	RANJAN KR. SINGH RANJAN KR. SINGH SANTOSH KUMAR JHA INDRAJEET KUMAR RANJAN KUMAR JHA	KM. SHASHI BALA VERMA
68.	CR. APP (DB)/256/2010 CR. APP (DB) AGAIN	5	SUMITRA DEVI vs THE STATE OF BIHAR	VIRENDRA KUMAR	D.K.SINHAAPP

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 15 (AT 10:30 A.M.)
Mr. Justice P. B. Bajanthri &
Mr. Justice Alok Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	MJC/2268/2017	3	THE STATE OF BIHAR AND ORS vs SAHODARA DEVI	NIRAJ KUMAR	DHANANJAY KUMAR	
2.	MJC/2856/2017 RESTORATION- DB	2	UNION OF INDIA THROUGH THE GENERAL MANAGER, E. C. RAILWAY, HAZIPUR vs SUNDARI DEVI	RISHI RAJ SINHA		
3.	MJC/2864/2017 CONTEMPT- DB	3	GANI RAI vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	DURGESH NANDAN - AAG 14	
4.	L.P.A/327/2019 LPA	3	ANIL KUMAR AND ANR vs THE GOVERNMENT OF INDIA AND ORS	ARJUN PRASAD		
5.	MJC/1821/2019 RESTORATION- DB	3	SAMPOORNANAND TIWARY vs THE STATE OF BIHAR	AJAY KUMAR	AJAY BEHARI SINHA (GA8)	
6.	MJC/20/2020 CONTEMPT- DB	2	RUP NARAYAN TUDU vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA	ASHUTOSH RANJAN PANDEY (AAG 15)	
7.	MJC/1051/2020 CONTEMPT- DB	3	RAJENDRA MAHTO vs THE STATE OF BIHAR	HIMANSHU SAGAR NARENDRA KUMAR SINGH		
8.	MJC/1272/2020 CONTEMPT- DB	2	HARENDRA KUMAR vs THE STATE OF BIHAR	GHANSHYAM SHARMA	LALIT KISHORE (AG)	
9.	L.P.A/97/2021 LPA	3	THE ADMINISTRATOR, BIHAR STATE TRANSPORT CORPORATION, vs SADAN KUMAR SINHA	JAINENDRA KUMAR SINHA		
With 9.1	CWJC/20280/2011 PROMOTION , BOARD	5	ABHIMANU KUMAR CHAUDHARY AND ORS vs THE STATE OF BIHAR AND ORS	PRAPHULL KUMAR SINHA	PRAHLAD KR. BHAGAT GP13 PRABHAT KUMAR VERMA PURNENDU SINGH (GP27) JAINENDRA KUMAR SINHA	
10.	MJC/1907/2021	2	THE STATE OF BIHAR, vs RAM DHYAN RAM,	REWTI KANT RAMAN		
11.	MJC/443/2022 MODIFICATION- DB	3	PRASANNA KUMAR JHA vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA	KINKAR KUMAR (SC9) VINAY KIRTI SINGH	
12.	MJC/184/2023 CONTEMPT- DB	2	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY vs M/S SAIN GLASS AND PLASTIC PVT. LIMITED, INDUSTRIAL AREA, DONA, DARBHANGA	KUMAR PRIYA RANJAN YASHRAJ BARDHAN UJJAWAL BHUSHAN PARTH GAURAV		
13.	MJC/198/2023 CONTEMPT- DB	2	KANHAIYA DAS vs THE STATE OF BIHAR	NAVJOT YESHU	ANJANI KUMAR (AAG 4) ANJANI KUMAR K.N. SAHAY	
14.	MJC/793/2023 CONTEMPT- DB	2	NARESH YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	ABBAS HAIDER (SC6) VISHAL KUMAR ASHISH ANAND	
15.	MJC/3028/2023 CONTEMPT- DB	3	BADRINARAYAN SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY	GAUTAM KUMAR YADAV SUSHANT KUMAR TAFAZZUL AHMAD	AJAY (GA 5)	
16.	MJC/3370/2023 CONTEMPT- DB	2	RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	AJAY (GA 5)	

FOR ORDERS (ON PETITIONS)

17.	L.P.A/603/2019 LPA IA-1/2019 () LIMITATION PETITIO IA-2/2019 () STAY OF PROCEEDING	7	THE STATE OF BIHAR vs SMT. KIRAN DEVI	NIRMAL KUMAR SINHA 3 (AC TO AAG 7) RAKESH AMBASTHA (AC TO AAG 7)	JITENDRA KUMAR GIRI
18.	L.P.A/1264/2019 LPA IA-1/2024 () LIMITATION PETITIO	5	THE BIHAR RENEWAL ENERGY DEVELOPMENT AGENCY vs SHIVJEE KUMAR SINHA	PRASOON SINHA	
19.	L.P.A/1356/2019 LPA IA-1/2020 () LIMITATION PETITIO	3	PANKAJ KUMAR RAI, vs THE UNION OF INDIA	ARVIND KUMAR SHARMA RITIKA RANI	S.D.SANJAY (ADSG) RAVINDER KUMAR SHARMA

FOR ORDERS

20.	MJC/316/2022 MODIFICATION- DB	1	THE STATE OF BIHAR, vs BAIKUNTH SHARMA,	NALIN VILOCHAN TIWARY	
21.	MJC/1171/2022 MODIFICATION- DB	2	PREM CHANDRA vs THE STATE OF BIHAR	SIYA RAM SHAHI	KAMESHWAR KUMAR (GP17)
22.	MJC/1312/2022 MODIFICATION- DB	1	RAJ KUMAR MEHATA vs THE STATE OF BIHAR	BIPIN KUMAR	MD. KHURSHID ALAM (AAG 12)
23.	MJC/1406/2022 MODIFICATION- DB	2	M/S SONALI CONSTRUCTION vs THE STATE OF BIHAR	VIJAY KUMAR SINGH AKASH CHATURVEDI	VIVEK PRASAD (GP 7)

FOR ADMISSION

24.	L.P.A/921/2019 LPA	5	PUNJAB NATIONAL BANK, vs LALIT KUMAR	DR. PANKAJ	SATYENDRA NARAYAN
25.	L.P.A/80/2021 LPA	11	THE STATE OF BIHAR vs BISHESHWAR JHA	AJIT KUMAR MANOJ KUMAR SINHA	PRAFULL CHANDRA THAKUR
26.	L.P.A/281/2021 l.p.a LPA	4	SUDHA DEVI vs THE PRINCIPAL SECRETARY,	SANJEEV KUMAR JHA	SARVESH KUMAR SINGH (AAG 3)
27.	CWJC/15995/2021 C.A. TRIBUNAL	13	THE UNION OF INDIA vs SATISH PRASAD RAM	DR. ANAND KUMAR UMA SHANKER VERMA	MUNNA PD DIXIT (M.P. DIXIT) SANJAY KUMAR CHAUBEY
28.	MJC/340/2022 CONTEMPT- DB	2	SHAHNAZ KHATOON vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY REGISTRATION EXCISE AND PROHIBITION DEPARTMENT	SANJU SINGH BIRENDRA KUMAR AJAY KUMAR	VIKASH KUMAR (SC11)
29.	MJC/350/2022 CONTEMPT- DB	7	KOMAL PASWAN vs THE STATE OF BIHAR	SHASHI KANT KUMAR GOPAL KUMAR	SUSHIL KUMAR (GP22) MUKESH KUMAR
30.	MJC/1059/2022 CONTEMPT- DB	2	RUPCHAND CHAUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY	NAND KISHORE PRASAD SINHA	S. RAZA AHMAD (AAG 5)
31.	MJC/2690/2022 CONTEMPT- DB	5	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA SOURENDRA PANDEY	YOGENDRA PRASAD SINHA (AAG 7) NIKESH KUMAR
32.	MJC/42/2023 RESTORATION- DB	2	POONAM SINGH vs THE UNION OF INDIA	SHWETA	ADDITIONAL SOLICITOR GENERAL
33.	MJC/162/2023 CONTEMPT- DB	2	FULENA CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR THROUGH MR. SANJAY AGRAWAL, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ALOK RANJAN	ANJANI KUMAR (AAG 4)
34.	MJC/228/2023 CONTEMPT- DB	5	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA), vs M/S NARAYAN SILICON STEEL PVT. LTD.	KUMAR PRIYA RANJAN YASHRAJ BARDHAN	SUBHASH PRASAD SINGH (GA 3) AMAN RAJ ABHISHEK KUMAR PANDEY SACHIN KUMAR KULDEEP THAKUR
35.	MJC/384/2023 CONTEMPT- DB	1	SHEO SHANKAR SHARMA vs THE UNION OF INDIA	DIPAK KUMAR MADHURESH SINGH	ADDITIONAL SOLICITOR GENERAL SUJEET KUMAR SINHA

36.	MJC/2663/2023 CONTEMPT- DB	1	ABDUL WAHID ANSARI vs THE STATE OF BIHAR	MD. RAHMATULLAH	SARVESH KUMAR SINGH (AAG 13) SHAHZAD HASSAN KHAN
37.	MJC/3129/2023 CONTEMPT- DB	3	SHATRUDHAN PRASAD vs THE STATE OF BIHAR	JAI PRAKASH SINGH	RAGHWANAND (GA 11)
38.	MJC/3530/2023 Order not obeyed CONTEMPT- DB	2	ANAND MOHAN GAUTAM vs THE UNION OF INDIA	PRABHAT RANJAN SINGH RAM UDAY KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL KANAK VERMA RAGHWANAND
39.	CWJC/1254/2024 EXCISE ACT (STATE)	4	PCC LOGISTICS PRIVATE LTD. (FORMERLY PCC LOGISTICS LTD.) vs THE STATE OF BIHAR	KANUPRIYA SATYABIR BHARTI ABHISHEK ANAND	STANDING COUNSEL (25)
40.	CWJC/1624/2024 EXCISE ACT (STATE)	3	OM PRAKASH DAS vs THE STATE OF BIHAR	SHIV PRATAP PUNIT KUMAR DHANANJAY KUMAR	VIVEK PRASAD (GP7)
41.	CWJC/1952/2024 EXCISE ACT (STATE)	2	M/S MATTEI ELECTRO HOMOEO INDUSTRIES vs THE STATE OF BIHAR	KANUPRIYA SATYABIR BHARTI ABHISHEK ANAND	GOVERNMENT PLEADER (12)
42.	CWJC/2051/2024 EXCISE ACT (STATE)	4	DILIP KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAY PANDEY NARENDRA KUMAR CHOUBEY ASHOK KUMAR SINGH	GOVERNMENT ADVOCATE 8

FOR HEARING UNDER ORDER 41 RULE 11 CPC

43.	MA/640/2017 MA (DB) FAMILY COU	7	BISHWAJIT KUMAR SINGH vs KAMESHWAR PRASAD SINGH	RAJEEV KUMAR LAL BABU SINGH RAJESH KUMAR SINGH	JAI KISHOR PODDAR
44.	MA/330/2022 DIVORCE	11	BAJRANGI KUMAR vs ANJALI KUMARI	RAHUL KUMAR	RAM SUMIRAN RAI ANITA KUMARI

FOR HEARING

45.	L.P.A/226/2014 LPA	24	RAJENDRA KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	NAVJOT YESHU RAJEEV KUMAR SINGH RAMA KANT SINGH MUKESH KUMAR SINGH	SUBHASH PD. SINGH RAKESH KUMAR SINGH MRIGANK MAULI HARENDRA KUMAR TIWARY SAMIR KUMAR
46.	MA/223/2015 MA OTHERS	20	SHRI SANTOSH KUMAR JHA vs SMT. BANDANA KUMARI	RANA PRATAP SINGH SANJAY KUMAR RITA KUMARI UPADHYAYA RANVIJAY NARAIN SINGH KUBER PATHAK SHAMA SINHA SAURAV KUMAR SUMAN	SAMEER RANJAN
47.	MA/214/2016 MA OTHERS	12	MANOJ KUMAR RAI @ MANOJ KUMAR ROY vs SMT. SHAKUNTALA DEVI @ SHAKUNTALA DEVI ROY AND ANR	RAJKUMAR RAJESH GIRISH CHANDRA MEERA KUMARI	NIRAJ KUMAR
48.	MA/867/2017 MA (DB) FAMILY COU	23	HEMANT SRI @ NIRMA vs VIJAY KUMAR	NIL KAMAL KUMARI PRIYANKA	SUNIL KUMAR SINGH MANAGER SAH MD. AZIMUDDIN

IN CHAMBERS (AT 2.15 P.M.)

49.	L.P.A/1507/2019 LPA	9	SWITI SUMAN vs THE STATE OF BIHAR	ASHISH GIRI RAJAT KUMAR TIWARY SUMIT KUMAR JHA	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY SATYABIR BHARTI PRABHU NARAYAN SHARMA MANISH DHARI SINGH
With 49.1	L.P.A/1431/2019 LPA	8	POONAM KESHRI vs STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY
With 49.2	L.P.A/1448/2019 LPA	8	SWITI SUMAN, vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA RAJAT KUMAR TIWARY	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY

With 49.3	L.P.A/1475/2019 LPA	8	LOVELY vs THE STATE OF BIHAR	SANJEEV KUMAR GYANENDRA KUMAR SHUKLA BINOD KUMAR RAJESH PRASAD CHOUDHARY DR.MALIKA NAWAL	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY
With 49.4	L.P.A/1477/2019 LPA	8	LOVELY vs THE STATE OF BIHAR	SANJEEV KUMAR DR. MALLIKA NAWAL BINOD KUMAR GYANENDRA KUMAR SHUKLA RAJESH PRASAD CHOUDHARY	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY
With 49.5	L.P.A/1480/2019 LPA	8	ANISHA SINGH vs SUJATA SINGH	PRABHU NARAYAN SHARMA	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY SIDDHARTHA PRASAD SIDDHARTHA PRASAD
With 49.6	L.P.A/1679/2019 LPA	7	ANISHA SINGH vs SMT. RATNA PRASAD	PRABHU NARAYAN SHARMA	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY
With 49.7	L.P.A/1680/2019 LPA	8	ANISHA SINGH, vs JAGRITI PRABHAT,	PRABHU NARAYAN SHARMA	PRABHAT KUMAR VERMA (AAG3) SANJAY PANDEY ASHOK KUMAR CHOUDHARY
With 49.8	L.P.A/36/2020 LPA	9	THE CHAIRMAN, BIHAR PUBLIC SERVICE COMMISSION vs JAGRITI PRABHAT,	SATYABIR BHARTI	PRABHAT KUMAR VERMA (AAG3)
With 49.9	L.P.A/37/2020 LPA	8	BIHAR PUBLIC SERVICE COMMISSION vs SMT. RATNA PRASAD	SATYABIR BHARTI	PABHAT KUMAR VERMA (AAG3) PRABHU NARAYAN SHARMA MANISH DHARI SINGH
With 49.10	L.P.A/38/2020 LPA	8	BIHAR PUBLIC SERVICE COMMISSION vs SUJATA SINGH	SATYABIR BHARTI	PRABHAT KUMAR VERMA (AAG3) SIDDHARTHA PRASAD SUNIT KUMAR PRABHU NARAYAN SHARMA MANISH DHARI SINGH
50.	L.P.A/1579/2019 LPA	9	YOGENDRA PRASAD vs THE STATE OF BIHAR	NITESH KUMAR RAM KRISHNA RAI	A.G.
51.	CWJC/15447/2023 EXCISE ACT (STATE)	3	DILIP KUMAR @ DILIP KUMAR SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	KUMAR MANISH (SC5)

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 13 (AT 10:30 A.M.)
Mr. Justice Rajeev Ranjan Prasad &
Justice Smt. G. Anupama Chakravarthy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (DB)/605/2022 AGAINST CONVICTIO CR.APP(DB)	2	MD. SAMSHAD vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA PREETY KUNWAR DIKSHA KUMARI KUMAR RAJDEEP	KM. SHASHI BALA VERMA	
2.	CR. APP (DB)/1219/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	VIKAS MAHTO @ VIKASH KUMAR MAHTO vs THE STATE OF BIHAR	MD ANIS AKHTAR	MANISH KUMAR NO2	
			FOR ORDERS (ON PETITIONS)			
3.	CR. APP (DB)/1416/2017 IMPRISONMENT FOR CR.APP(DB) IA-1/2017 (2646/2017) LIMITATION PETITIO IA-2/2020 () BAIL IA-3/2024 () BAIL	9	SACHIN @ SACHCHO YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR THAKUR KARUNA NATH SAHAY RASHMI SANDHWAR	SRI DILIP KUMAR SINHA DILIP KUMAR SINHA	
4.	CR. APP (DB)/531/2021 AGAINST CONVICTIO CR.APP(DB) IA-1/2022 () LIMITATION PETITIO	3	KEDAR SHARMA vs THE STATE OF BIHAR	AMRENDRA KUMAR	A,G ABHIMANYU SHARMA	
5.	CR. APP (DB)/399/2022 AGAINST CONVICTIO CR.APP(DB) IA-2/2023 ()	5	SUMEET SINGH @ SUMIT KUMAR SINGH vs THE STATE OF BIHAR	RADHA MOHAN SINGH RITU RAJ SINGH	DILIP KUMAR SINHA NAWAL KISHORE SINGH	
6.	CR. APP (DB)/630/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2024 () BAIL	8	UPENDRA KAHAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH BINAY KUMAR SINGH	BIPIN KUMAR	
7.	CR. APP (DB)/895/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-2/2024 () MISC	5	BHUSHAN KUMAR vs THE STATE OF BIHAR	AJAY KR SINGH NO.1 UMESH CHANDRA AJAY KUMAR SINHA	PARMESHWAR MEHTA	
8.	CR. APP (DB)/1066/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2023 () LIMITATION PETITIO	2	MUKESH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR MANDAL DEEPAK PRASAD SINHA KAMLESH KUMAR PATHAK	BINOD BIHARI SINGH	
9.	CR. APP (DB)/1170/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN IA-1/2024 () LIMITATION PETITIO	2	RAM BABU RAI vs THE STATE OF BIHAR	AJAY KUMAR	MANISH KUMAR NO2	
			FOR ADMISSION			
10.	CR. APP (DB)/645/2018 R.I. FOR LIFE (4 CR.APP(DB)	6	VIKASH MISTRY @ VIKASH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	SRI MAYANAND JHA	
11.	CR. APP (DB)/667/2022 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	AKSHAY KUMAR vs THE STATE OF BIHAR	KAMLENDRA PD. SINGH	KM. SHASHI BALA VERMA	
12.	CR. APP (DB)/915/2022 AGAINST ACQUITTAL CR. APPEAL AGAINST	9	MANOJ KUMAR MISHRA @ MANOJ MISHRA @ MANOJ MISHR vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY SURENDRA KUMAR CHOUBEY	SUJIT KUMAR SINGH VINOD KUMAR	

13.	CR. APP (DB)/821/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	LALJEE CHAUDHARY vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	MANISH KUMAR NO2
14.	CR. APP (DB)/1205/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	2	TRIPURARI SINGH vs THE STATE OF BIHAR	RAJU KUMAR PRADHAN MURLI MANOHAR PD ABHASH	BIPIN KUMAR
15.	CR. APP (DB)/109/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SUKHO YADAV @ SUKHU YADAV vs THE STATE OF BIHAR	RANJAN SINHA SEEMA ADITYA SIDHARTH	AJAY MISHRA
16.	CR. APP (DB)/210/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	BALESHWAR YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR KIRAN KUMARI PURUSHOTTAM KUMAR	BINOD BIHARI SINGH
17.	CR. APP (DB)/211/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	PUNIYA DEVI vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	PARMESHWAR MEHTA

FOR ORDERS

18.	CR. APP (DB)/395/2022 AGAINST CONVICTIO CR.APP(DB)	3	VIKASH KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	SATYA NARAYAN PRASAD
19.	CR. APP (DB)/57/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	3	SHIVJI TIWARI vs THE STATE OF BIHAR	SIDDHARTH HARSH SHADWAL HARSH	BIPIN KUMAR
20.	CR. APP (DB)/544/2023 AGAINST CONVICTIO CR. APP (DB) AGAIN	6	KUNDAN THAKUR vs THE STATE OF BIHAR	MADAN MOHAN PALLAVI PANDEY RAHUL RAJ DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	BIPIN KUMAR

FOR HEARING

21.	CR. APP (DB)/167/2018 IMPRISONMENT FOR CR.APP(DB)	10	SAMIR KUMAR SINHA vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	SRI ABHIMANYU SHARMA SURESH KUMAR
PTHD					
22.	CR. APP (DB)/397/2018 IMPRISONMENT FOR CR.APP(DB)	11	MUSHAHRU YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	SRI SATYA NARAYAN PRASAD
With 22.1	CR. APP (DB)/280/2018 IMPRISONMENT FOR LCR.APP(DB)	6	RABINDRA YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	SHASHI BALA VERMA
23.	CR. APP (DB)/1263/2018 IMPRISONMENT FOR CR.APP(DB)	11	MD. ASLAM AND ANR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	SRI MAYANAND JHA MD. ZIAUL QUAMAR MD.MANZER KARIM SUJIT KUMAR SINGH
24.	CR. APP (DB)/103/2019 Against convictio CR.APP(DB)	8	HEERA DAS vs THE STATE OF BIHAR	SUJIT KUMAR SINGH BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN DEEPAK KUMAR SINGH	DILIP KUMAR SINHA DILIP KUMAR SINHA (APP)
25.	CR. APP (DB)/839/2019 R.I. FOR LIFE CR.APP(DB)	11	KARAN YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH SHANTI BHUSHAN SINGH	SHIWESH CHANDRA MISHRA SUJIT KUMAR SINGH
26.	CR. APP (DB)/305/2021 R.I. FOR LIFE CR.APP(DB)	25	MIRA YADAV @ RAM RUP YADAV vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G MANISH KUMAR NO2
With 26.1	CR. APP (DB)/359/2021 R.I. FOR LIFECR.APP(DB)	13	MEWALAL KHARWAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL PRABHAKAR SINGH	A.G SATYA NARAYAN PRASAD
With 26.2	CR. APP (DB)/459/2021 IMPRISONMENT FOR LCR.APP(DB)	23	LALLU SINGH vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	A.G DILIP KUMAR SINHA SATYA NARAYAN PRASAD (APP)
27.	CR. APP (DB)/670/2021 R.I FOR 20 YEARS CR.APP(DB)	15	SONU @ TARJAN @ SADDAM HUSSAIN vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH SUNIL KUMAR SINGH PINKI KUMARI CHANDRA MOHAN JHA SAURABH KUMAR	DILIP KUMAR SINHA

With 27.1	CR. APP (DB)/765/2021 AGAINST CONVICTIONCR.APP(DB)	15	AATISH KUMAR @ ATISH KUMAR SHARMA @ ATISH KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN CHANDRA MOHAN JHA	ABHIMANYU SHARMA
With 27.2	CR. APP (DB)/221/2022 AGAINST CONVICTIONCR.APP(DB)	15	RAVI RAJ SHARMA @ DHYANI SHARMA @ DHYANI vs THE STATE OF BIHAR	KUNAL TIWARY ANIKET SINGH GAUHAR ALI SURYA NILAMBARI (AMICUS CURIAE)	KM. SHASHI BALA VERMA
28.	CR. APP (DB)/694/2021 AGAINST CONVICTIO CR.APP(DB)	11	RAVINDRA MUSAHAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH BINOD KUMAR PANDEY	MANISH KUMAR NO2
29.	CR. APP (DB)/364/2022 AGAINST CONVICTIO CR.APP(DB)	8	BAIJ NATH SINGH @ SHYAM NANDAN SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD SONI SHRIVASTAVA RAKESH SINGH BHASKAR SHANKAR MEENA SINGH	MANISH KUMAR NO2 SHUBHESH PANDEY SURAJ KUMAR SINGH

Wednesday the 6th March 2024

MAIN BUILDING

Court No. 14 (AT 10:30 A.M.)

Mr. Justice Mohit Kumar Shah

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

1. All urgent mentioning of cases shall be made on Monday at 10:30 A.M. and the urgent mentioning of Tied-up matters shall be made on Friday at 10:30 A.M. only.

2. In cases arising out of disciplinary proceedings, the learned counsel for the parties are requested to submit a brief list of dates along with list of cases sought to be relied upon, at the time of hearing of such cases by this Court.

FOR ORDER III

1.	CWJC/17394/2021 SALARY, NON GAZETT	3	SUNDAR PASWAN vs THE STATE OF BIHAR	MALLIKA MAZUMDAR	MANISH KUMAR (GP4)	
(AT 10:30 A.M.)						
2.	CWJC/17410/2021 SALARY, NON GAZETT	2	RAM BAHADUR PASWAN vs THE STATE OF BIHAR	MALLIKA MAZUMDAR	MD. KHURSHID ALAM (AAG12) BINDHYACHAL RAI	
(AT 10:30 A.M.)						
3.	CWJC/18273/2021 SELECTION , POLIC	1	ANISH KUMAR SINGH vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA RAUSHAN	MANISH KUMAR (GP4) SANJAY PANDEY	
(AT 10:30 A.M.)						
4.	CWJC/16503/2022 DISCP.PROC., HEALT	1	ANJANI KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR	S.D. YADAV (AAG9)	
(AT 10:30 A.M.)						
5.	CWJC/3324/2024 TRANSFER , GAZET	2	NIRMAL RAM vs THE STATE OF BIHAR	RAVINDRA KUMAR SHUBHANGI PANDEY ANAND VARDHAN	STANDING COUNSEL 5 KUMAR MANISH (SC5)	
(AT 10:30 A.M.)						

FOR ADMISSION - FRESH CASES

6.	CWJC/16677/2021 DISCP.PROC., BANK	1	RAJESHWAR PRASAD vs THE STATE OF BIHAR	UMESH PATHAK UMA KANT MISHRA	MANOJ KR. AMBASTHA (SC26) BINDHYACHAL RAI SANJAY KUMAR	
7.	CWJC/16740/2021 COMP.GRND. , BOARD	1	NITISH KUMAR vs THE UNION OF INDIA	SANJAY KUMAR ANIL KUMAR SANJEEV KUMAR	DR. K. N. SINGH (ASG) PRABHAKAR TEKRIWAL AMIYA KUNAL	
8.	CWJC/16756/2021 SELECTION , OTHER	1	ALOK KUMAR vs THE GOVERNMENT OF INDIA	SANJAY KUMAR NAUSHAD AKHTAR SARVA DEO SINGH	DR. KRISHNA NANDAN SINGH (ASG) RAJ KAMAL	
9.	CWJC/17062/2021 REM/DIS/TER, BOARD	1	RAMESH KUMAR vs THE CHAIRMAN ZILA PARISHAD	SUNIL KUMAR SINGH AMAR NATH SINGH	SRI NANDAN PRASAD SINGH KUMAR SAMEER	
10.	CWJC/17070/2021 OTHERS, HEALTH SER	1	MARUTI NANDAN BHARDWAJ vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY,	PRAVEEN KUMAR	NAGENDRA PD. YADAV (SC23)	
11.	CWJC/17086/2021 REM/DIS/TER, BOARD	1	AMIT KUMAR vs THE BIHAR SCHOOL EXAMINATION BOARD	RAJEEV KUMAR SINGH	LALIT KISHORE (AG) GYAN SHANKAR SATYABIR BHARTI	
12.	CWJC/17170/2021 COMP.GRND. , BOARD	1	NASIB RAM vs THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA YASHRAJ BARDHAN	
13.	CWJC/17265/2021 REM/DIS/TER, OTHER	1	NARENDRA KUMAR vs THE UNION OF INDIA	JAGJIT ROSHAN OM PRAKASH SINGH APUL RAJIV RANJAN	DR. K N SINGH (ASG)	
14.	CWJC/17384/2021 PROMOTION , BOARD	1	YAMUNA PRASAD RAY vs THE STATE OF BIHAR	RAKESH KUMAR CHANDRAM	RAJIV ROY (GP1) PRASOON SINHA RANJEET KUMAR PANDEY	
15.	CWJC/17405/2021 SELECTION , OTHER	1	GUDDU KUMAR @ SATISH KUMAR vs UNION OF INDIA	NIRAJ GOPAL SHARAN ABHAY KUMAR THAKUR	DR. K.N. SINGH (ASG)	

16.	CWJC/17417/2021 REM/DIS/TER, OTHER	1	VINEET KUMAR, vs THE UNION OF INDIA,	SETU PRATEEK ARBIND KUMAR SINGH SADAM KUMAR SINGH	DR. K N SINGH (ASG) AWADHESH KUMAR PANDEY RADHIKA RAMAN RAM TUJABH SINGH
17.	CWJC/17749/2021 SELECTION , HEALT	1	NIRAD SHARDAL vs THE BIHAR STAFF SELECTION COMMISSION	ASHOK KUMAR YADAV	S.D. YADAV (AAG9) SATYAM SHIVAM SUNDARAM LALIT KISHORE ANJANI KUMAR MISHRA BIKASH TIWARY
18.	CWJC/17992/2021 REM/DIS/TER, NON G	1	UMESH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR	ANJANI KUMAR (AAG4)
19.	CWJC/18043/2021 OTHERS, NON GAZETT	1	SHAMBHU SHARAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	MUKUL PRASAD	KAPILESHWAR PD. YADAV (GP11)
20.	CWJC/18136/2021 COMP.GRND. , BOARD	1	BINDHAYACHAL KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT	SANJAY KUMAR VERMA AJIT KUMAR SINGH	SUBHASH PD. SINGH (GA3)
21.	CWJC/18172/2021 OTHERS, NON GAZETT	1	SANJAY KUMAR SINHA vs THE STATE OF BIHAR	ALOK RANJAN	HARISH KUMAR (GP8)
22.	CWJC/18217/2021 SELECTION , HEALT	1	KUMARI KIRAN WALA, vs THE STATE OF BIHAR	BHOLA KUMAR	RAJESHWAR SINGH (GA10) LALIT KISHORE MD. ASLAM ANSARI
23.	CWJC/18233/2021 SELECTION , POLIC	1	VIMAL KUMAR vs THE STATE OF BIHAR	HIMANSHU SAGAR RAMESH KUMAR SINGH	MD. NADIM SERAJ (GP5)
24.	CWJC/18260/2021 PAY SCALES , NON G	1	MUKUL KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHALLY KUMARI SIYA RAM SHAHI	AJAY (GA5)
25.	CWJC/18363/2021 OTHERS, NON GAZETT	1	ASHOK KUMAR SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	KAMESHWAR KUMAR (GP17)
26.	CWJC/18372/2021 COMP.GRND. , NON G	1	DEEPAK KUMAR, vs THE STATE OF BIHAR	MUKESH KUMAR ANSHU DHAR SHARMA	LALIT KISHORE (AG) GYAN PRAKASH OJHA GA 7 PIYUSH LALL
27.	CWJC/18379/2021 OTHERS, NON GAZETT	1	YASHWANT KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR ARINJAY KUMAR	RAGHWANAND (GA11)
28.	CWJC/18384/2021 SENIORITY , POLIC	1	MUNNA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	P.K. VERMA (AAG3)
29.	CWJC/18403/2021 RGL.AD-HOC., NON G	1	SAROJ KUMAR MEHTA, vs THE STATE OF BIHAR,	ABINASH KUMAR	VINAY KIRTI SINGH (GA2)
30.	CWJC/18425/2021 DISCP.PROC., NON G	1	RANJEET SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	AWADHESH KUMAR MISHRA JITENDRA KUMAR GEORGE UJJWAL KUMAR PRAMOD KUMAR	SYED IQBAL AHMAD (SC20)
31.	CWJC/18448/2021 SERVICE GAZETTED OTHERS, OTHERS	1	RAMAVTU BALA NAIK vs THE UNION OF INDIA REP. BY THE CHAIRMAN,	ALOK KUMAR @ ALOK KR SHAHI	DR. KRISHNA NANDAN SINGH (ASG)
32.	CWJC/18475/2021 SEL , GAZETTED SER	1	DR. NIRMAL KUMAR SINGH, vs THE STATE OF BIHAR,	SANJEEB KUMAR SANJU SUNIL KUMAR	MD. NADIM SERAJ (GP5)
33.	CWJC/18491/2021 PROMOTION , NON G	1	RAM BRIKSH SINGH vs THE STATE OF BIHAR	NARESH CHANDRA VERMA ARUN KUMAR LAL NATRAJ VERMA	SUBASH CHANDRA MISHRA (SC16)
34.	CWJC/18493/2021 DISCP.PROC., NON G	1	RAJEEV KUMAR DUBEY vs THE STATE OF BIHAR	SHAILENDRA KUMAR	LALIT KISHORE (AG) PAWAN KUMAR AC TO AG
35.	CWJC/18496/2021 REM/DIS/TER, NON G	1	BRIJ KISHORE, vs THE STATE OF BIHAR	PREM RANJAN KUMAR	MD. RAISUL HAQUE (SC10)
36.	CWJC/18498/2021 PROMOTION , NON G	1	TEJ NARAYAN ROY vs THE STATE OF BIHAR	VIVEK ANAND AMRITESH SANJAY PANDEY BINOD KUMAR MISHRA	HARISH KUMAR (GP8) BINOD KUMAR LABH
37.	CWJC/18504/2021 REM/DIS/TER, NON G	1	SHOBHA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH DSHIRENDRA KUMAR TRIVEDI	GYAN PRAKASH OJHA (GA7)

38.	CWJC/18522/2021 OTHERS, NON GAZETT	1	MD MUSTAQ ALAM vs STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	PRASANT PRATAP (GP2)
39.	CWJC/18525/2021 PROMOTION , NON G	1	CHANDA DEVI, vs THE STATE OF BIHAR,	SURESH PRASAD SHARMA	S K MANDAL (SC3)
40.	CWJC/18527/2021 SELECTION , POLIC	1	PRATIBHA KUMARI vs THE STATE OF BIHAR	DHARMESH KUMAR SHRIVASTAVA SHASHANK SHEKHAR SINHA	SHEO SHANKAR PRASAD (SC8) SANJAY PANDEY
41.	CWJC/18543/2021 DISCP.PROC., BANK	1	ASHOK KUMAR BHARTI vs THE STATE BANK OF INDIA	KUNDAN KUMAR SINHA BIPIN KRISHNA SINGH	NAMRATA MISHRA
42.	CWJC/18545/2021 PAY SCALES , BOARD	1	RAJENDRA SAPHI vs THE STATE OF BIHAR THROUGH MANAGING DIRECTOR,	MANISH KUMAR NO 13 ROHIT KUMAR	LALIT KISHORE VIKAS KUMAR
43.	CWJC/18548/2021 REM/DIS/TER, POLIC	1	RANVIR KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD	MANISH KUMAR (GP4)
44.	CWJC/18555/2021 REM/DIS/TER, NON G	1	REKHA KUMARI vs THE STATE OF BIHAR, THROUGH THE SECRETARY,	SHANTANU KUMAR	GYAN PRAKASH OJHA (GA7)
45.	CWJC/18559/2021 SELECTION , NON GA	1	SONI KUMARI vs THE STATE OF BIHAR	SANJEEV RANJAN	GYAN PRAKASH OJHA (GA7)
46.	CWJC/18561/2021 REM/DIS/TER, POLIC	1	MR. BARMA YADAV ALIAS BRAMHA YADAV vs THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY	LALIT KISHORE (AG) MANISH KUMAR GP 4
47.	CWJC/18562/2021 COMP.GRND. , POLIC	1	GOVIND KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR VERMA AJIT KUMAR SINGH	MD. N.H. KHAN (SC1)
48.	CWJC/18571/2021 DISCP.PROC., GAZET	1	BAIDYANATH RAJAK vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	KRISHNA CHANDRA AVINASH KUMAR	SARVESH KR. SINGH (AAG13) RAJ NANDAN PRASAD RAJ NANDAN PRASAD
49.	CWJC/18573/2021 REM/DIS/TER, NON G	1	HARE KISHUN PASWAN @ HAREKISHUN PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	MANISH KUMAR (GP4)
50.	CWJC/18575/2021 OTHERS, HEALTH SER	1	DR. SACHIDANAND RAI vs THE STATE OF BIHAR	SHIV KUMAR	AJAY BIHARI SINHA (GA8)
51.	CWJC/18578/2021 promotion departm PROMOTION , GAZETT	1	UMESH KUMAR SINGH, vs THE STATE OF BIHAR,	DR. ANAND KUMAR DEEPA KUMARI	KINKAR KUMAR (SC9)
52.	CWJC/18594/2021 OTHERS, GAZETTED S	1	THE BLOCK DEVELOPMENT OFFICER CUM SECRETARY OF NIYOJIT UNIT MAHNAR vs MAHESH RAI	AJAY KUMAR SHARMA	LALIT KISHORE (AG) SHILPA SINGH GA 12
53.	CWJC/18623/2021 PROMOTION , BOARD	1	KEDAR NATH PASWAN vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED	BAJARANGI LAL	VINAY KIRTI SINGH VIKASH CHANDRA SRIVASTAVA
54.	CWJC/18631/2021 SELECTION , NON GA	1	TUSHAR SINGH vs THE STATE OF BIHAR	PRABHU NATH PATHAK	GYAN PRAKASH OJHA (GA7) LALIT KISHORE SATYAM SHIVAM SUNDARAM SATYABIR BHARTI
55.	CWJC/18644/2021 CONTIN.SER , NON G	1	PREMLATA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR SINHA PANKAJ KUMAR SINHA	P.N. SHAHI (AAG6)
56.	CWJC/18658/2021 SELECTION , NON GA	1	SITA KUMARI vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	S.K. MANDAL (SC3)
57.	CWJC/18668/2021 DISCP.PROC., POLIC	1	DHANESH SINGH ALIAS DHANESH KUMAR SINGH vs THE STATE OF BIHAR	BAJARANGI LAL	MD. NADIM SERAJ (GP5)
58.	CWJC/18673/2021 SALARY, NON GAZETT	1	SHAILENDRA PASWAN vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG 12)
59.	CWJC/18674/2021 REM/DIS/TER, HEALT	1	RADHA BHARTI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY BRAJ NANDAN KUMAR TIWARY	PANKAJ KUMAR (SC12)
60.	CWJC/18680/2021 REM/DIS/TER, NON G	1	SUNITA KUMARI ALIAS SUNITA DEVI vs THE STATE OF BIHAR	NANDU KUMAR YADAV	SMT. KUMARI AMRITA (GP3)

61.	CWJC/18689/2021 OTHERS, OTHERS	1	SARWESHWAR NATH THAKUR vs THE UNION OF INDIA	VIJAY KUMAR SINGH ABHINAV SHANDILYA	DR. KRISHNA NANDAN SINGH (ASG) SUJEET KUMAR SINHA
62.	CWJC/18690/2021 OTHERS, NON GAZETT	1	RAHUL RAJA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BIBHAKAR TIWARY	SUSHIL KUMAR (GP22)
63.	CWJC/18691/2021 selection other s SELECTION , NON GA	1	ASHA DEVI vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	MD. RAISUL HAQUE (SC10)
64.	CWJC/18693/2021 SELECTION , POLIC	1	ANU KUMARI vs THE STATE OF BIHAR	PAWAN KUMAR	MD. N H KHAN (SC1) SANJAY PANDEY KUNAL TIWARY
65.	CWJC/18696/2021 SELECTION , POLIC	1	RUPA KUMARI vs THE STATE OF BIHAR	RAM BABU RAJESH KUMAR	SHIO SHANKAR PRASAD (SC8)
66.	CWJC/18697/2021 SELECTION , OTHER	1	PRINCE KUMAR @ PRINCE KR. vs THE UNION OF INDIA THROUGH THE CHAIRMAN,	JAI PRAKASH SINGH	DR. KRISHNA NANDAN SINGH (ASG) NARESH DIKSHIT
67.	CWJC/18701/2021 DISCP.PROC., NON G	1	NIRBHAY NARAYAN LAL DAS vs THE STATE OF BIHAR	DINESH CHOUDHARY PRAFULL CHANDRA THAKUR	VINAY KIRTI SINGH (GA2)
68.	CWJC/18703/2021 SELECTION , NON GA	1	PRABHASH KUMAR vs THE DISTRICT SELECTION COMMITTEE	PRABHAT RANJAN SINGH	P.K. VERMA (AAG3)
69.	CWJC/18709/2021 SELECTION , NON GA	1	POONAM KUMARI @ POONAM DEVI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	LALIT KISHORE (AG) MD. RAISUL HAQUE
70.	CWJC/18718/2021 DISCP.PROC., GAZET	1	LALIT NARAYAN DUBEY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	AMIT KUMAR JHA	LALIT KISHORE (AG) NADIM SERAJ GP 5
71.	CWJC/18725/2021 COMP.RETIR., GAZET	1	PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	ATUL SHANKAR MARIA NAZIR SHAKTI SUMAN KUMAR RAJESH RANJAN	VIKASH KUMAR (SC11) PREM LATA GAUTAM SHIV PRATAP
72.	CWJC/18726/2021 REM/DIS/TER, OTHER	1	SUJIT PRASAD SINGH vs THE UNION OF INDIA	TABISH SHARFUDDIN	DR. K.N. SINGH (ASG) RATNESH KUMAR
73.	CWJC/18736/2021 dismissal police REM/DIS/TER, POLIC	1	HIMANSHU RAJ vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	MD. NADIM SERAJ (GP5)
74.	CWJC/18744/2021 OTHERS, HEALTH SER	1	DHARMENDRA KUMAR RAM vs THE STATE OF BIHAR	NARESH CHANDRA VERMA NATRAJ VERMA	S.D. YADAV (AAG9)
75.	CWJC/18764/2021 OTHERS, NON GAZETT	1	NAKCHHEDI KARAK vs THE STATE OF BIHAR	PRAFULL CHANDRA THAKUR	JITENDRA KR. ROY 1 (SC13)
76.	CWJC/18766/2021 SELECTION , NON GA	1	PUNAN THAKUR vs THE STATE OF BIHAR	SURENDRA MISHRA	MD. N.H. KHAN (SC1)
77.	CWJC/18784/2021 OTHERS, BOARD/CORP	1	MOHAN MISHRA vs THE STATE OF BIHAR	SUBHEN SARKAR GAJENDRA NATH OJHA KRISHNA KANT TIWARY	VINAY KIRTI SINGH KUNAL TIWARY
78.	CWJC/18791/2021 DISCP.PROC., GAZET	1	GAYAN KUMAR RAM vs THE STATE OF BIHAR	DHARMENDRA KUMAR PASWAN SHUBHAM BAJAJ SARITA BAJAJ	P.K. VERMA (AAG3) ARVIND KUMAR (SPL. P.P. VIGILANCE) ARCHANA PALKAR KHOPDE
79.	CWJC/18801/2021 PAY SCALES , NON G	1	MD. SALAUDDIN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	KUMAR KAUSHIK NAMRATA DUBEY	LALIT KISHORE (AG) PRABHAT KUMAR VERMA AAG 3
80.	CWJC/18806/2021 PROMOTION , NON G	1	RAKESH KUMAR SINGH vs THE STATE OF BIHAR	RAMJI KUMAR SHAILESH KUMAR SHARMA	LALIT KISHORE (AG) SHEO SHANKAR PRASAD SC 8
81.	CWJC/18808/2021 VOLUN.RETIR, NON G	1	ASHOK KUMAR SAH vs THE STATE OF BIHAR,	RAMJI KUMAR SHAILESH KUMAR SHARMA	LALIT KISHORE (AG) AJAY GA 5
82.	CWJC/18814/2021 REM/DIS/TER, BANK	1	ABHISHEK KUMAR vs UTTAR BIHAR GRAMIN BANK	SANJAY PARASMANI MANISH KUMAR	PRABHAKAR JHA

83.	CWJC/18821/2021 SELECTION , NON GA	1	BABITA KUMARI vs THE STATE OF BIHAR	AMARENDRA NATH TIWARY	GYAN PRAKASH OJHA (GA7)
84.	CWJC/18833/2021 PROMOTION OR ACP PROMOTION , NON G	1	DILIP KUMAR SINGH vs THE STATE OF BIHAR	PRATIK KUMAR SINHA VIKASH KUMAR	DHURJATI KUMAR PRASAD (GP14)
85.	CWJC/18838/2021 REM/DIS/TER, OTHER	1	KIRAN KASHI NATH SHELKE vs THE UNION OF INDIA THROUGH THE SECRETARY	BINOD KUMAR	DR. KRISHNA NANDAN SINGH (ASG) PUNAM KUMARI SINGH
86.	CWJC/18840/2021 SELECTION , NON GA	1	SANJU DEVI @ SANJU KUMARI vs THE STATE OF BIHAR	SUNIL KUMAR	PRASHANT PRATAP (GP2)
87.	CWJC/18841/2021 SALARY, NON GAZETT	1	OM PRAKASH NIRALA vs THE STATE OF BIHAR	SANJEEV KUMAR	KAMESHWAR PD. GUPTA (GP10)
88.	CWJC/18865/2021 PROMOTION , BOARD	1	PRABHU DAYAL PRASAD vs THE STATE OF BIHAR	VISHAL SAURABH SUJIT KUMAR SINHA	P N SHAHI (AAG6)
89.	CWJC/18867/2021 REM/DIS/TER, NON G	1	RAVI SHANKAR GUPTA vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	RISHI RAJ SINHA (SC19)
90.	CWJC/18870/2021 RGL.AD-HOC., NON G	1	AWADHESH PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SUNIL PATHAK	S. K. MANDAL (SC3)
91.	CWJC/18873/2021 SELECTION , NON GA	1	SABITA KUMARI vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH	MD. RAISUL HAQUE (SC10)
92.	CWJC/18875/2021 COMP.GRND. , NON G	1	RAJESH KUMAR vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	ARVIND UJJWAL (SC4)
93.	CWJC/18883/2021 SELECTION , BANK	1	BHOLA MEHTA vs THE ASSISTANT GENERAL MANAGER, PUNJAB NATIONAL BANK	BHANU PRATAP SINGH	KUMAR PRIYA RANJAN MRITUNJAY KUMAR MRITUNJAY KUMAR
94.	CWJC/18885/2021 SELECTION , OTHER	1	BHAVESH KUMAR THAKUR vs THE UNION OF INDIA THROUGH THE SECRETARY	AKSHANSH ANKIT	DR. KRISHNA NANDAN SINGH (ASG) RAVINDER KUMAR SHARMA MANOJ KUMAR SINGH
95.	CWJC/18886/2021 COMP.GRND. , NON G	1	MEERA DEVI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	P.N. SHAHI (AAG6)
96.	CWJC/18889/2021 REM/DIS/TER, NON G	1	ANITA DEVI vs THE STATE OF BIHAR	ANIRUDH MISHRA AMIT KUMAR MISHRA	S.K. MANDAL (SC3)
97.	CWJC/18893/2021 SEL , GAZETTED SER	1	TUSHAR SINGH vs THE STATE OF BIHAR	PRIYA RANJAN	MD. N H KHAN (SC1) SANJAY PANDEY VIKASH KUMAR
98.	CWJC/18901/2021 SELECTION , NON GA	1	SUBHASH KUMAR vs THE STATE OF BIHAR	KUMAR PANKAJ	BINOD KR. YADAV (SC18)
99.	CWJC/18904/2021 PAY SCALES , NON G	1	VINOD KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	AJIT KUMAR SINGH	LALIT KISHORE (AG) MD. KHURSHID ALAM AAG 12
100.	CWJC/18907/2021 SELECTION , NON GA	1	UJALA KUMARI vs THE STATE OF BIHAR	LALIT NARAYAN JHA	GYAN PRAKASH OJHA (GA7)
101.	CWJC/18908/2021 DISCP.PROC., POLIC	1	RAKESH KUMAR RANJAN vs THE STATE OF BIHAR	MUKESH KUMAR NO1	MANISH KUMAR (GP4)
102.	CWJC/18910/2021 PROMOTION , NON G	1	BRIJ KUMAR PANDEY vs THE STATE OF BIHAR	SARVA DEO SINGH SANJAY KUMAR	ARCHANA MEENAKSHEE (GP6)
103.	CWJC/18911/2021 SALARY, NON GAZETT	1	POONAM DEVI @ PUNAM DEVI vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	AJAY (GP5)
104.	CWJC/18934/2021 SELECTION , NON GA	1	SALONI KUMARI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA DEEPAK KUMAR	S.K. MANDAL (SC3)
105.	CWJC/18938/2021 OTHERS, POLICE SER	1	SHEELA KUMARI SINHA, vs THE STATE OF BIHAR	SANJAY KUMAR JAY PRAKASH SINGH	MANISH KUMAR (GP4)
106.	CWJC/18940/2021 PROMOTION , NON G	1	RAM SURESH SINGH, vs THE STATE OF BIHAR	CHANDRA MOHAN SINGH	KUMARI AMRITA (GP3)
107.	CWJC/18941/2021 COMP.GRND. , BANK	1	ARPITA KUMARI, vs BANK OF BARODA	ARVIND KUMAR ARCHNA SINGH SANJEEV KUMAR R. SINGH	VIVEK PRASAD SANJEEV SHANKAR
108.	CWJC/18948/2021 PROMOTION , NON G	1	SANJEET KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	ANJANI KUMAR (AAG4)

109.	CWJC/18952/2021 SELECTION , OTHER	1	ABHISHEK RAJ vs THE UNION OF INDIA, THROUGH THE MINISTRY OF DEFENCE	NAGENDRA PRASAD YADAV NO.1 ONKAR NATH	DR. KRISHNA NANDAN SINGH (ASG) RAVINDER KUMAR SHARMA
110.	CWJC/18955/2021 SELECTION , NON GA	1	SANGITA KUMARI vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY,	ASHOK KUMAR BIBHUTI NARAYAN	LALIT KISHORE (AG) GYAN PRAKASH OJHA GA 7
111.	CWJC/18960/2021 DISCP.PROC., GAZET	1	SHAMIM AKHTAR MAZHARI, vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	SAJID SALIM KHAN (SC25)
112.	CWJC/18967/2021 REM/DIS/TER, BOARD	1	AKHILESH KUMAR vs THE LIFE INSURANCE CORPORATION OF INDIA	MANINDRA KISHORE SINGH SANJAY MANDAL MANISH KUMAR 3 VIPIN KUMAR SINGH AMIT KUMAR SINGH	ABHIMANYU VATSA ABHIMANYU VATSA RAJNI KANT SINGH SAMEER SAWARN
113.	CWJC/18976/2021 SELECTION , NON GA	1	LALAN PRASAD @ LALAN KUMAR vs THE STATE OF BIHAR	KUMAR NAVINAM GAUTAM SHAH	SHEO SHANKAR PRASAD (SC8) MD. ASLAM ANSARI
114.	CWJC/18983/2021 OTHERS, BOARD/CORP	1	SUMITRA DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	PRAMOD KUMAR MALLICK	KINKAR KUMAR (SC9) SHANTANU KUMAR KUNAL TIWARY
115.	CWJC/18993/2021 REM/DIS/TER, H.C.	1	SHAMA TABASSUM vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA	SARITA BAJAJ MD. QUMRUL HODA	SANJEEV KUMAR
116.	CWJC/18995/2021 SELECTION , NON GA	1	PRIYA KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA	GYAN PRAKASH OJHA (GA7)
117.	CWJC/19002/2021 SELECTION , NON GA	1	PUNAM DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	BINOY KUMAR SINHA ARUN KUMAR TIWARI	KUMAR AMRITA (GP3)
118.	CWJC/19003/2021 service non GAZET OTHERS, NON GAZETT	1	BINAY KUMAR PASWAN vs THE STATE OF BIHAR	KUMAR RAVI SHANKAR	P. K. VERMA (AAG3)
119.	CWJC/19005/2021 PROMOTION , NON G	1	KRISHNA MOHAN PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	VIKASH KUMAR (SC11)
120.	CWJC/19014/2021 SELECTION , NON GA	1	PUROSHOTTAM KUMAR @ RAJU PASWAN vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE,	RAJENDRA NATH SINHA	MD. NADIM SERAJ (GP5)
121.	CWJC/19023/2021 Punishment police DISCP.PROC., POLIC	1	SANJIT KUMAR vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	MD. NADIM SERAJ (GP5)
122.	CWJC/19027/2021 COMP.GRND. , NON G	1	DAYANAND PASWAN vs THE STATE OF BIHAR	TARUN PRASAD MANDAL	MANISH KUMAR (GP4)
123.	CWJC/19037/2021 DISCP.PROC., OTHER	1	RAJEEV KUMAR MISHRA vs THE UNION OF INDIA, THROUGH THE DIRECTOR GENERAL OF POLICE	ANIL KUMAR RAVI PRAKASH MADAN JEET KUMAR	DR. KRISHNA NANDAN SINGH (ASG) SUJEET KUMAR SINHA
124.	CWJC/19038/2021 DISCP.PROC., NON G	1	SHYAM SUNDAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	AJAY (GA5)
125.	CWJC/19042/2021 DISCP.PROC., POLIC	1	SUDHIR PATHAK vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	PAWAN KUMAR (AC TO AG) S. M. EHTESHAM

FOR ADMISSION

126.	CWJC/1989/2021 service matter REM/DIS/TER, POLIC	6	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR	UPENDRA MISHRA SANJEEB KUMAR SANJU	LALIT KISHORE (AG) MD. N. H. KHAN (SC 1)

127.	CWJC/4651/2021 COMP.GRND. , OTHER	15	MD. SHAHBAZ RAZI vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA AMRESH KUMAR RAJESH KUMAR SINHA	LALIT KISHORE (AG) SUBHASH PRASAD SINGH (GA3) PRASOON SINHA PRASOON SINHA
128.	CWJC/7452/2021 DISCP.PROC., GAZET	3	YOGENDRA PRASAD SINGH vs THE STATE OF BIHAR	ARUN KUMAR RAM VINAY PD. SINGH	SYED IQBAL AHMAD (SC20)
129.	CWJC/10093/2021 DISMISSAL FROM PO REM/DIS/TER, POLIC	6	SUNIL KUMAR SINHA vs THE STATE OF BIHAR	LAKSHMI KANT SHARMA RAJESH KUMAR RAKESH KUMAR SHARMA	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC 8) SONI SHRIVASTAVA
130.	CWJC/10676/2021 DISCP.PROC., NON G	4	BAIDYA NATH MOCHI vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	LALIT KISHORE (AG) SHEO SHANKAR PRASAD SC 8
131.	CWJC/10981/2021 DISCP.PROC., NON G	3	RAM PUKAR TIWARI vs THE STATE OF BIHAR	VIPIN KUMAR MUKESH KUMAR SANJAY KUMAR RASHMI KUMARI	LALIT KISHORE (AG) SARVESH KUMAR SINGH (AAG 13)
132.	CWJC/11002/2021 SEL , GAZETTED SER	2	AJIT KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) SHEO SHANKAR PRASAD SC 8 SANJAY PANDEY
133.	CWJC/11006/2021 SELECTION , NON GA	2	SAVITREE KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	S. K. MANDAL (SC3) RANJEET KUMAR PANDEY MR. RANJIT KUMAR PANDEY
134.	CWJC/11009/2021 SELECTION , NON GA	2	DILIP KUMAR YADAV vs THE STATE OF BIHAR	RAM SANDESH ROY	LALIT KISHORE (AG) ANIL KR SINGH GP 26
135.	CWJC/11213/2021 DISCP.PROC., GAZET	2	YOGENDRA PRASAD SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH ALOK KUMAR ALOK	LALIT KISHORE (AG) AWANISH NANDAN SINHA GP 21 MR. JAI PRAKASH SHARMA
136.	CWJC/11351/2021 SELECTION , BANK	2	MANOJ KUMAR vs THE PUNJAB NATIONAL BANK	ASHHAR MUSTAFA ZEYA ISMAIL ABU NASAR TALIB MUSTAFA	KUMAR PRIYA RANJAN MRITUNJAY KUMAR
137.	CWJC/11560/2021 DISCP.PROC., BANK	2	MRS. ANJANA SINGH vs THE PUNJAB NATIONAL BANK - 7	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	NISHI NATH OJHA KUMAR PRIYA RANJAN SURENDRA KUMAR MISHRA ARVIND KUMAR
138.	CWJC/11580/2021 DISCP.PROC., BOARD	2	BALESHWAR MISHRA vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION	AMRENDRA NARAYAN RAI	SHAILENDRA KUMAR SINGH ANUKRITI JAIPURIYAR SIDDHARTH HARSH
139.	CWJC/11606/2021 PROMOTION , GAZETT	2	DEOMUNI RAM vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH	HARISH KUMAR (GP8) SANJAY PANDEY AGREYA PRATAP
140.	CWJC/11643/2021 DISCP.PROC., GAZET	2	SURESH PRASAD vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	MADHAW PD. YADAW (GP23) GIRIJISH KUMAR
141.	CWJC/11661/2021 PROMOTION , BOARD	4	ISHWAR PRASAD SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SHANTI PRATAP	SUBASH PRASAD SINGH (GA3) VINAY KIRTI SINGH
142.	CWJC/11697/2021 OTHERS, NON GAZETT	2	SIYAWER SHARAN RAO @ SIYAWAR SHARAN RAO @ SIYAWAR SARAN ROY vs THE STATE OF BIHAR	PRACHI PALLAVI SATYABIR BHARTI ABHISHEK ANAND SUSHMITA SHARMA KANUPRIYA	LALIT KISHORE (AG) VIVEK PRASAD
143.	CWJC/11710/2021 SELECTION , POLIC	2	TALKESHWAR KUMAR vs THE STATE OF BIHAR	UMA KANT MISHRA AJAY KUMAR SHARMA ARPANA KUMARI	MANISH KUMNAR (GP4)
144.	CWJC/11813/2021 DISCP.PROC., POLIC	2	SANJAY KUMAR, DY. S.P. vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	P. K. VERMA (AAG 3)
145.	CWJC/11911/2021 DISCP.PROC., BOARD	2	PRAHLAD SINGH vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD.	DIWAKAR PRASAD SINGH	SHAILENDRA KUMAR SINGH
146.	CWJC/11962/2021 PROMOTION , NON G	3	JAI PAL SINGH vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	SUSHIL KUMAR (GP22)

147.	CWJC/12016/2021 COMP.GRND. , NON G	2	SANTOSH KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE (AG) BIRJU PRASAD
148.	CWJC/12036/2021 OTHERS, NON GAZETT	2	SANGEETA DEVI vs THE STATE OF BIHAR	DEVANAND TIWARI	LALIT KISHORE (AG) MADHAW PRASAD YADAW
149.	CWJC/12072/2021 ALLOW./LTC , OTHER	2	ARDHENDU KUMAR SINGH vs THE UNION OF INDIA THROUGH THE SECRETARY MINISTER OF HOME AFFAIRS	UPENDRA PRASAD SINGH KAMESHWAR SINGH ARVIND KUMAR SINHA	DR. K.N. SINGH (ASG) AWADHESH KUMAR PANDEY
150.	CWJC/12094/2021 INCR/W.HOLD, GAZET	2	RAM PRAVESH PASWAN vs THE STATE OF BIHAR	SHAMBHU NATH	LALIT KISHORE (AG) VIKASH KUMAR (SC 11)
151.	CWJC/12099/2021 SELECTION , POLIC	2	KALYANI KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	P. K. VERMA (AAG3)
152.	CWJC/12107/2021 OTHERS, POLICE SER	2	SIDHNATH SHARMA vs THE STATE OF BIHAR	BIRENDRA KUMAR	SHEO SHANKAR PRASAD (SC8)
153.	CWJC/12116/2021 DISCP.PROC., NON G	2	SUBHASH CHANDRA vs THE STATE OF BIHAR	SHAMBHU NATH	LALIT KISHORE (AG) MD.NADIM SERAJ (GP5)
154.	CWJC/12135/2021 RGL.AD-HOC., NON G	2	SURAJ KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	MD. NADIM SERAJ (GP5)
155.	CWJC/12136/2021 SALARY, BOARD/CORP	2	BIHAR LOCAL BODIES EMPLOYEES FEDERATION, PATNA vs THE STATE OF BIHAR	SUNIT KUMAR SIDDHARTHA PRASAD KAUSTUBH	LALIT KISHORE (AG) KINKAR KUMAR
156.	CWJC/12145/2021 DATE BIRTH, POLIC	2	VIDYA SAGAR CHAUDHARY vs THE STATE OF BIHAR	PRACHI PALLAVI GANGA PRASAD BIMAL	LALIT KISHORE (AG) GYAN SHANKAR GIRIJISH KUMAR NADIM SERAJ GP 5
157.	CWJC/12174/2021 SALARY, GAZETTED S	2	SURESH KUMAR vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE	LALIT KISHORE (AG) GYAN PRAKASH OJHA
158.	CWJC/12237/2021 DISCP.PROC., NON G	2	KISHORE KUMAR CHAUDHARY vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE	LALIT KISHORE (AG) AJAY KUMAR RASTOGI
159.	CWJC/12292/2021 regularisation RGL.AD-HOC., NON G	2	STATE GRAMIN AWAS STAFF ASSOCIATION vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG) VIKASH KUMAR
160.	CWJC/12350/2021 PROMOTION , NON G	2	ABDUL RASHID vs THE STATE OF BIHAR	SHIV SAGER SHARMA NAGENDRA KUMAR	ANJANI KUMAR (AAG4)
161.	CWJC/12403/2021 PAY SCALES , BOARD	2	SHEO PRASAD SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	RAJIV ROY (GP1) RANJEET KUMAR PANDEY
162.	CWJC/12408/2021 PROMOTION , NON G	2	PRABHAT SHANKAR PODDAR vs THE STATE OF BIHAR	DHIRENDRA NATH JHA AJAY KUMAR JHA	RAGHWENDRA KUMAR (SC22)
163.	CWJC/12420/2021 appointment selec SELECTION , NON GA	3	DINESH MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR	MD. N. H. KHAN (SC1)
164.	CWJC/12474/2021 DISCP.PROC., GAZET	2	PREM LATA JHA, vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	LALIT KISHORE (AG) GYAN PRAKASH OJHA
165.	CWJC/12492/2021 OTHERS, POLICE SER	2	KUMARI RITA SINHA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RANJEET KUMAR MISHRA	LALIT KISHORE (AG) MD. N. H. KHAN (SC 1)
166.	CWJC/12629/2021 OTHERS, BOARD/CORP	2	CHANDAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA	YOGENDRA PD. SINHA (AAG7) TRIPURARI NATH AMASTHA RAJIV RANJAN KR. PANDEY
167.	CWJC/12654/2021 SALARY, HEALTH SER	2	DR. KRISHNA GOPAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MADHAV KRISHNA	RAJESHWAR SINGH (GA10)
168.	CWJC/12665/2021 OTHERS, NON GAZETT	2	DINESH KUMAR vs THE STATE OF BIHAR	HARSHVARDHAN SHIVSUNDARAM	VINAY KIRTI SINGH (GA2)
169.	CWJC/12743/2021 RGL.AD-HOC., NON G	2	AKHILESHWAR PANDEY vs THE STATE OF BIHAR THROUGH THE DEPUTY SECRETARY TO THE GOVT.,	BAIDYA NATH THAKUR	ARVIND UJJWAL (SC4)
170.	CWJC/12746/2021 SELECTION , POLIC	2	UMESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	RANJEET KUMAR YOGESH KUMAR KUNDAN KUMAR	LALIT KISHORE (AG) PRABHAT KUMAR VERMA

171.	CWJC/12766/2021 PROMOTION , HEALT	2	DR. BINOD KUMAR vs THE STATE OF BIHAR	BAL BHUSHAN CHOUDHARY MANISH KISHORE RITESH KUMAR PRAMOD KUMAR DHIRENDRA KUMAR	NAGENDRA PD. YADAV (SC23)
172.	CWJC/12775/2021 VOLUN.RETIR, NON G	2	MANOJ KUMAR YADAV vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	SHEO SHANKAR PRASAD (SC8)
173.	CWJC/12811/2021 COMP.GRND. , NON G	2	SUNNY KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR	LALIT KISHORE (AG) SHEO SHANKAR PRASAD
174.	CWJC/12854/2021 OTHERS, NON GAZETT	2	CHANDRADEV PRASD YADAV vs THE STATE OF BIHAR	ONKAR NATH ASHUTOSH KUMAR MUKESH KUMAR PANDEY	VINAY KIRTI SINGH (GA2)
175.	CWJC/13033/2021 DEPARTMENTAL PROC REVERSION , POLIC	2	RAMADHAR RAM vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	SHIO SHANKAR PRASAD (SC8)

(After the above cases)

FOR ORDER X

176.	CWJC/5531/2021 REM/DIS/TER, POLIC	3	NIRAJ KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD SANGIV KUMAR MARUTI KUMARI	LALIT KISHORE (AG) M.N.H.KHAN (SC1)
177.	CWJC/18845/2021 COMP.RETIR., POLIC	2	RAKESH KUMAR YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	MANISH KUMAR (GP4)
178.	CWJC/2410/2021 REM/DIS/TER, NON G	12	CHANDRA BHUSHAN PRAVEEN, THE THEN REVENUE CLERK, HALKA NO. 5 AND 6, ANCHAL NAVANAGAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	KUNDAN KUMAR	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)
179.	CWJC/2717/2021 SALARY, BANK SER.	6	SMT. SHANTI SEEMA TOPNO vs UTTAR BIHAR GRAMIN BANK THROUGH ITS CHAIRMAN,	K.M.JOSEPH KAMILA KANDULNA	PRABHAKAR JHA
With 179.1	CWJC/3384/2021 OTHERS, BANK SER.	5	CLEMENT TOPPO vs UTTAR BIHAR KSHETRIYA GRAMIN BANK	K.M.JOSEPH KAMILA KANDULNA	PRABHAKAR JHA
180.	CWJC/5640/2021 DISCP.PROC., POLIC	7	MD. MUTTAFIQUE AHMAD vs THE STATE OF BIHAR	SIDDHARTHA PRASAD ROHIT RAJ SUNIT KUMAR OM PRAKASH KUMAR	MD.NADIM SERAJ (GP5)
181.	CWJC/7243/2021 RETIREMENT BENEFI DISCP.PROC., GAZET	8	SUBEER KUMAR BHATTACHARYA vs THE STATE OF BIHAR	BHOLA KUMAR	LALIT KISHORE (AG) VIVEK PRASAD (GP7)
182.	CWJC/8633/2021 REM/DIS/TER, NON G	8	ANIL KUMAR SINHA, vs THE STATE OF BIHAR THROUGH SECRETARY DEPARTMENT OF PLANNING AND DEVELOPMENT,	AKHILESH DUTTA VERMA	LALIT KISHORE (AG) ANJANI KUMAR (AAG 4)
183.	CWJC/9570/2021 REM/DIS/TER, POLIC	5	DEOKANT SINHA, vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5)
184.	CWJC/9868/2021 REM/DIS/TER, POLIC	5	SACHIN PRASAD SHAH @ SACHIN PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	INDU BHUSHAN	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5) NADIM SERAJ GP5
185.	CWJC/10028/2021 DISCP.PROC., NON G	3	RAM NATH UPADHYAY vs THE STATE OF BIHAR	BIBHAKAR TIWARY	SAJID SALIM KHAN (SC25) RITIKA RANI
186.	CWJC/10516/2021 REM/DIS/TER, POLIC	5	DHANBABU GIRI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME DEPARTMENT	KARANDEEP KUMAR	LALIT KISHORE (AG) P.K VERMA (AAG 3)
187.	CWJC/11650/2021 OTHERS, POLICE SER	2	YOGENDRA PRASAD YADAV vs THE STATE OF BIHAR	ARUN KUMAR SANJAY KUMAR SHARMA SANDHYA KUMARI SINHA AKHILESH DUTTA VERMA	MANISH KUMAR (GP4)

188.	CWJC/11905/2021 promotion matter PROMOTION , H.C.	3	LEENA KUMARI vs THE HONBLE HIGH COURT OF JUDICATURE AT PATNA	PRIYANKA SINGH	LALIT KISHORE (AG) SATYABIR BHARTI GYAN PRAKASH OJHA GA 7
189.	CWJC/12006/2021 OTHERS, GAZETTED S	2	SHIVA SHANKAR VERMA vs THE UNION OF INDIA	SHIV SHANKAR VERMA (IN PERSON)	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) PRABHAT KUMAR VERMA
190.	CWJC/13536/2021 DISCP.PROC., NON G	2	GAUTAM KUMAR, vs THE STATE OF BIHAR	SANJAY KUMAR RAM SUMIRAN RAI	ARCHNA MEENAKSHEE (GP6)
191.	CWJC/13650/2021 DATE BIRTH, NON G	3	BIPIN KUMAR SINHA vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	AMIT PRAKASH (GA13)
With 191.1	CWJC/4381/2021 DATE BIRTH, GAZET	5	BIPIN KUMAR SINHA vs THE STATE OF BIHAR,	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	LALIT KISHORE (AG) GYAN SHANKAR SUBHASH CHANDRA MISHRA (SC 16)
192.	CWJC/13742/2021 DISCP.PROC., GAZET	2	NITU SINGH vs THE STATE OF BIHAR	SHASHI DHAR JHA	P.K. VERMA (AAG3)
193.	CWJC/14030/2021 DISCP.PROC., POLIC	2	ANAND JOSHI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD	MANISH KUMAR (GP4)
194.	CWJC/14407/2021 DISCP.PROC., NON G	2	REETA KUMARI VERMA vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	MD. NADIM SERAJ (GP5)
195.	CWJC/14638/2021 DISCP.PROC., NON G	2	CHAKRADHARI PRASAD vs THE STATE OF BIHAR.	AJEY KUMAR	MD.KHURSHID ALAM (AAG12)
196.	CWJC/14846/2021 REM/DIS/TER, POLIC	2	DHARMRAJ SINGH @ DHAMRAJ SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY,	UPENDRA MISHRA SANJEEB KUMAR SANJU	MANISH KUMAR (GP4)
197.	CWJC/14947/2021 DISCP.PROC., POLIC	2	ANIL KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	SHEO SHANKAR PRASAD (SC8)
198.	CWJC/15286/2021 DISCP.PROC., NON G	2	RAM BIRAJAN SINGH vs THE STATE OF BIHAR	HARSHVARDHAN SHIVSUNDARAM	MANISH KUMAR (GP
199.	CWJC/15427/2021 dismissal police REM/DIS/TER, POLIC	2	MANOJ KUMAR RAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJU GIRI SANTOSH KUMAR MISHRA	NUSRUL HODA KHAN (SC
200.	CWJC/15466/2021 REM/DIS/TER, POLIC	2	NIRAJ KUMAR @ NEERAJ KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	MD. N.H. KHAN (SC1)
201.	CWJC/15678/2021 REM/DIS/TER, POLIC	2	SUNNY KUMAR BHARTI vs THE STATE OF BIHAR	GIRIDHAR GOPAL TIWARY ARVNENDRA KUMAR THAKUR	MD. N.H. KHAN (SC1)
202.	CWJC/15963/2021 REM/DIS/TER, POLIC	2	ASWASTHAMA MAHTO @ ASHWATHAMA MAHTO vs THE STATE OF BIHAR	UPENDRA MISHRA SANJEEB KUMAR SANJU	MANISH KUMAR (GP4)
203.	CWJC/16174/2021 REM/DIS/TER, POLIC	2	MANORANJAN KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	LAKSHMAN JHA DHIRENDRA NATH JHA	MD. N. H. KHAN (SC1)
204.	CWJC/16218/2021 OTHERS, GAZETTED S	2	KUMAR SHAILESH vs THE STATE OF BIHAR	MRITUNJAY KUMAR	P. K. VERMA (AAG3) SIDDHARTHA PRASAD
205.	CWJC/16325/2021 PROMOTION , GAZETT	2	BRINDABAN RAI vs THE STATE OF BIHAR	PRABHU NATH PATHAK	SUSHIL KUMAR (GP22) SANJAY PANDEY VIJAY SHANKAR UPADHYAY
206.	CWJC/16332/2021 REM/DIS/TER, POLIC	2	BHOLA KUMAR PASWAN, vs THE STATE OF BIHAR	LAKSHMAN JHA SUNIL KUMAR	SHIO SHANKAR PRASAD (SC8)
207.	CWJC/16486/2021 dismissal police REM/DIS/TER, POLIC	2	REKHA DEVI, vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	SHIO SHANKAR PRASAD (SC8)

208.	CWJC/16745/2021 DISCP.PROC., GAZET	2	RAVI RANJAN KUMAR GUPTA vs THE STATE OF BIHAR,	RAKESH KUMAR SINGH	MANISH KUMAR (GP4)
209.	CWJC/17876/2021 SELECTION , NON GA	2	RAM NATH RAM vs THE STATE OF BIHAR	ANWAR KARIM	P N SHAHI (AAG 6)
210.	CWJC/18424/2021 DISCP.PROC., BOARD	2	AWADHESH KUMAR RASTOGI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RANJEET KUMAR AYUSH KUMAR YOGESH KUMAR	MD. NADIM SERAJ (GP5) PRASOON SINHA

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 17 (AT 10:30 A.M.)
Mr. Justice Bibek Chaudhuri

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
Notice : All urgent mentioning of cases shall be made on Monday at 10.30 A.M.						
			FOR JUDGEMENT			
1.	CR. WJC/368/2023 226,227 M. Miscellaneous	3	PUJA TRAVELS vs THE UNION OF INDIA THROUGH THE CHAIRMAN CUM CEO RAILWAY BOARD, NEW DELHI	PRASHANT KASHYAP SHAMBHU SHARAN SINGH	K.N.SINGH (A.S.G) ABHAY SHANKAR JHA PRABHAT KUMAR VERMA	
2.	CR. REV./969/2019 against convictio CR. REV.	7	SANJAY SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR SHAMBHU SARAN KUMAR	MOHAMMED ARIF	
3.	CR. WJC/265/2022 227 M. Miscellaneous	8	JET KNITEARS LTD MANUFACTURERS OF EXPORTS QUALITY UNDERGARMENTS THROUGH DIRECTOR ANKUR NARULA vs THE STATE OF BIHAR THROUGH S.P. PATNA	ARCHANA SINHA @ ARCHANA SHAHI ARVIND KUMAR GAURAV SINGH	MANISH KUMAR RAJ NANDAN PRASAD UMA SHANKAR KUMAR SANJAY KUMAR SINHA	
			FOR ORDERS (ON OFFICE NOTES)			
4.	CR. REV./38/2022 AGAINST CONVICTIO CR. REV.	4	AKHILESH KUMAR vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA	GANESH PRASAD SINGH	
5.	CR. REV./221/2022 FAMILY COURT ACT CR. REV.	2	RAJENDRA UPADHYAY vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	NIRMAL KUMAR SINHA	
6.	CR. REV./224/2022 FAMILY COURT CR. REV.	2	RANJIT KUMAR @ PINTU vs THE STATE OF BIHAR	NITYA NAND NEERAJ	MD. ASLAM ANSARI	
7.	CR. REV./233/2022 OTHER THAN CONVIC CR. REV.	2	SUNNY KUMAR vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	BINOD KUMAR	
8.	CR. REV./527/2022 MAINTENANCE CASE CR. REV.	4	SHAMIM @ MD. SHAMIM ANSARI @ MD. SHAMIM vs SHABNAM KHATOON	DHURENDRA KUMAR		
9.	CR. REV./44/2024 AGAINST ACQUITTAL CR. REV.	2	BASANTI DEVI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	ZAINUL ABEDIN	
			FOR ORDERS (ON PETITIONS)			
10.	CR. REV./58/2024 FAMILY COURT CR. REV. IA-1/2024 () LIMITATION PETITIO	2	NIMIT RANJAN vs VIJYA	KUMARI VANDANA		
			FOR SETTLEMENT			
11.	CR. REV./168/2019 CR. REV.	12	DR. SHASHI KANT YADAV AND ORS vs THE STATE OF BIHAR	NILESH KUMAR SHASHANK SHEKHAR MALAY KUMAR CHOUDHARY	ANAND MOHAN PRASAD MEHTA RAMCHANDRA JHA RAMAN	
			FOR ADMISSION			
12.	CR. REV./1016/2017 OTHER THAN CONVIC CR. REV.	6	BIHARI DAS AND ORS vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SINGH	SMT. ANITA KUMARI RAJIV RANJAN BISHWA NATH MAHTO RANANJAY KUMAR	
Restored vide Cr. Mis No.- 46702/2018						
13.	CR. REV./489/2019 OTHER THAN CONVIC CR. REV.	7	BARDHAN KUMAR SAH vs THE STATE OF BIHAR	RAJIB RANJAN JHA	MD. IFTEKHAR MAHMOOD VINAY KUMAR MISHRA	
14.	CR. REV./946/2019 other than convic CR. REV.	5	JITENDRA KUMAR vs THE STATE OF BIHAR	JAI PRAKASH VERMA	MD. MATLOOB RAB RANA BALJIT SINGH MADAN KUMAR PANKAJ KUMAR	

15.	CR. REV./1430/2019 against convictio CR. REV.	7	RAMESH RAY vs THE STATE OF BIHAR	SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA	UMANATH MISHRA PRAMOD BAN BIHARI SINGH DHARMENDRA KUMAR SINGH
16.	CR. REV./1462/2019 other than convic CR. REV.	6	SIDHNATH PRASAD @ SIDHNATH PRASAD vs THE STATE OF BIHAR	RAM KUMAR SINGH	CHANDRA BHUSHAN PRASAD
17.	CR. REV./1576/2019 against convictio CR. REV.	5	SANTOSH KUMAR @ SANTOSH PD. vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	NARSINGH TANTI RAJANI KANT SINGH
18.	CR. REV./1578/2019 other than convic CR. REV.	5	RAJESH KUMAR GUPTA @ RAJESH GUPTA vs THE STATE OF BIHAR	RABINDRA KUMAR CHOUBEY MINU KUMARI	
19.	CR. REV./1609/2019 other than convic CR. REV.	5	SHEO PRAVESH SINGH @ SHEO PRABESH SINGH vs PADMINI DEVI	DURGESH NANDAN LILAWATI SINGH JITENDRA KUMAR	
20.	CR. REV./40/2020 other than convic CR. REV.	5	NEHA KUMARI vs THE STATE OF BIHAR	CHIRANJIVA RANJAN	JITENDRA KUMAR SINGH ATUL PRAKASH PRAKRITITA SHARMA
21.	CR. REV./221/2020 other than convic CR. REV.	3	DHIRAJ KUMAR vs THE STATE OF BIHAR	GANESH SHARMA AJAY MUKHERJEE	SHYAM KUMAR SINGH
22.	CR. REV./233/2020 Other Than Convic CR. REV.	4	JAINENDRA KUMAR GUPTA @ JAINENDRA PRASAD GUPTA @ JAINENDRA KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	YOGENDRA KUMAR AJAY KUMAR SINGH
23.	CR. REV./237/2020 Other than Convic CR. REV.	4	SUBHASH KUMAR JAIN vs THE STATE OF BIHAR	INDRAJEET BHUSHAN ALOK KUMAR SINHA	ANAND MOHAN PRASAD MEHTA
24.	CR. REV./240/2020 OTHER THAN CONVIC CR. REV.	7	ASHISH PRASAD @ ASHISH RANJAN PRASAD vs SMT. SMITA PRASAD	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA BARUN KUMAR SINGH	MRIGENDRA KUMAR RAMASHISH HARISH KUMAR
25.	CR. REV./237/2021 Against Acquittal CR. REV.	2	NAGMA PARWEEN vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G.
26.	CR. REV./325/2021 Against Acquittal CR. REV.	3	SHEO RAM PANDEY @ SHIV RAM PANDEY vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH MITHILESH KUMAR SINGH	A.G MANOJ KUMAR
27.	CR. REV./338/2021 FAMILY COURT ACT CR. REV.	3	MD. IMTIYAZ @ IMTIYAZ vs BIBI RAHAT PARWEEN	RAMESH KUMAR SINGH	
28.	CR. REV./428/2021 OTHER THAN CONVIC CR. REV.	3	MUKTESHWAR MISHRA vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV PRAVIN KUMAR	A.G. SUBHASH KUMAR JHA BR/736/1998 ABHAY KUMAR
29.	CR. REV./492/2021 Other than Convic CR. REV.	4	ARCHANA KUMARI vs SHAILESH SHARMA	ANUJ KUMAR	KALYAN SHANKAR
30.	CR. REV./634/2021 OTHER THAN CONVIC CR. REV.	3	NASIR MIA vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. MD. MUSHTAQUE ALAM
31.	CR. REV./731/2021 FAMILY COURT CR. REV.	4	JASIM @ MOHD. JASIM vs BIBI FARHANA BEGHUM	PURNENDU KESHAV ANIL KUMAR MUKUND	
32.	CR. REV./733/2021 FAMILY COURT CR. REV.	4	RAJIV KUMAR @ RAJIV MAHTO vs THE STATE OF BIHAR	SURESH PRASAD SINGH UTTAM KUMAR	AKHILESHWAR DAYAL
33.	CR. REV./739/2021 FAMILY COURT CR. REV.	3	FARHA NAAZ AHMAD @ FARAH NAAZ vs THE STATE OF BIHAR	RINA SINHA JAY PRAKASH SINGH	BHARAT BHUSHAN
34.	CR. REV./25/2022 FAMILY COURT ACT CR. REV.	3	KALADIN MIAN @ MD. KALADIN vs SAKINA BIBI	BIJAY PRAKASH SINGH	
35.	CR. REV./27/2022 OTHER THAN CONVIC CR. REV.	3	ANURADHA KUMARI vs THE STATE OF BIHAR	JAI PRAKASH SINGH ANIL KUMAR	MD. ASLAM ANSARI

36.	CR. REV./31/2022 AGAINST CONVICTIO CR. REV.	4	MEENA DEVI vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR AMRENDRA KUMAR	RAM SUMIRAN RAI
37.	CR. REV./34/2022 AGAINST CONVICTIO CR. REV.	8	MANOJ RAM vs THE STATE OF BIHAR	SANJAY PARASMANI	AJIT KUMAR
38.	CR. REV./37/2022 AGAINST CONVICTIO CR. REV.	3	KRISHNA DEO PANDIT @ HARI OM PANDIT @ HARIOM BHARTI vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	CHOUBEY JAWAHAR
39.	CR. REV./90/2022 FAMILY COURTS ACT CR. REV.	3	ABHISHEK PANDEY vs PRIYANKA PANDEY	ABHISHEK KUMAR UMESH CHANDRA VERMA RASHMI JHA SHARAD KUMAR VERMA	
40.	CR. REV./91/2022 FAMILY COURT ACT CR. REV.	3	MD. DILKHUSH @ DILKHUS vs THE STATE OF BIHAR	ANAMUL HAQUE	RAM ANURAG SINGH
41.	CR. REV./134/2022 FAMILY COURT ACT CR. REV.	3	SHIV PUJAN KUMAR vs SMT. SUDHA RANI	DILIP KUMAR SINGH	A.G.
42.	CR. REV./138/2022 OTHER THAN CONVIC CR. REV.	3	MANJU KUER vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY	PRANAV KUMAR
43.	CR. REV./196/2022 OTHER THAN CONVIC CR. REV.	3	SHYAM CHAUPAL vs THE STATE OF BIHAR	SHIV SHANKAR PRASAD YADAV CHANDESHWAR PRASAD	USHA KUMARI 1
44.	CR. REV./232/2022 OTHER THAN CONVIC CR. REV.	3	SHAILENDRA MOHAN SINGH vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II PRANAV KUMAR DR. INDIWAR KUMARI	DR.MRITYUNJAYA KR.GAUTAM SUBODH KUMAR JHA PRANAV KUMAR JHA
45.	CR. REV./274/2022 FAMILY COURT ACT CR. REV.	3	BAIDYANATH SAHU vs THE STATE OF BIHAR	RATANAKAR JHA MISS KUSUM RANI	NITYANAND
46.	CR. REV./278/2022 FAMILY COURT CR. REV.	3	NISHANT KUMAR SRIVASTAVA vs SWATI KUMARI @ RINKI	SUNIL KUMAR PANKAJ KUMAR	DINESHWAR MISHRA ROHAN P. SAHAYA
47.	CR. REV./321/2022 OTHER THEN CONVIC CR. REV.	7	PUSHPANJALI LATA vs THE STATE OF BIHAR	AMRENDRA KUMAR SINHA NO.1	SADANAND PASWAN AWADHESH KUMAR SINGH SHYAMA RANI AARUSHI
48.	CR. REV./327/2022 FAMILY COURT CR. REV.	6	DHANANJAY KUMAR TIWARY @ DHANANJAY TIWARY vs THE STATE OF BIHAR	MUKESH KUMAR SINGH RADHESH KUMAR SHARMA BRAJESH KUMAR SINGH SUMIT KUMAR	SHAHEEN BEGUM ASHOK KUMAR MISHRA
49.	CR. REV./328/2022 FAMILY COURT CR. REV.	5	MD JAFIR ALAM @ JUMMAN vs THE STATE OF BIHAR	MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G NITYA NAND TIWARY VIJAY SHANKAR SHRIVASTAVA
50.	CR. REV./329/2022 AGAINST CONVICTIO CR. REV.	6	AMIT KUMAR @ MANTA @ SANNI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	AJIT KUMAR
51.	CR. REV./330/2022 FAMILY COURT CR. REV.	5	SAKSHI KUMARI vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR	AJIT KUMAR ARVIND KUMAR MOUAR RAJ KRISHNA JHA
52.	CR. REV./336/2022 FAMILY COURT ACT CR. REV.	4	SONU KUMAR SINGH vs MENKA DEVI	RAKESH KUMAR NO.1 RAMAKANT YADAV	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
53.	CR. REV./421/2022 FAMILY COURT CR. REV.	4	MD. ZIAUL HAQUE vs NAZRANA KHATOON	MD. HUSSAMUDDIN AZAD	
54.	CR. REV./424/2022 FAMILY COURT CR. REV.	3	RAJESH KUMAR MISHRA @ RAJESH MISHRA vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	RAM NARESH RAY

55.	CR. REV./425/2022 FAMILY COURT CR. REV.	3	RAMESH CHAND VISHWAKARMA vs SAVITA DEVI	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY ASHISH ANAND	
56.	CR. REV./426/2022 FAMILY COURT CR. REV.	6	AMRENDRA KUMAR @ AMRENDRA KUMAR YADAV @ AFRENDRA KUMAR vs SUNITA DEVI	CHANDRASEKHAR SHARMA HRIDAY KANT MISHRA	
57.	CR. REV./469/2022 FAMILY COURT ACT CR. REV.	3	KUMAR VISHAL vs SHWETA KUMARI	SANCHAY SRIVASTAVA AALEKH ANAND MADHUKAR ANAND SHUBHAM KUMAR SINGH	A.G. SUBHASH KUMAR MISHRA
58.	CR. REV./514/2022 MAINTENANCE CASE CR. REV.	2	CHANDAN KUMAR JHA vs JULI KUMARI	BRIJ BIHARI TIWARY	
59.	CR. REV./522/2022 AGAINST CONVICTIO CR. REV.	2	JAY PRAKASH SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	SHYAMESHWAR DAYAL
60.	CR. REV./534/2022 OTHER THAN CONVIC CR. REV.	3	AZAD MIA vs THE STATE OF BIHAR	VISHESH KUMAR SINGH BASANT KUMAR SINGH	YOGENDRA KUMAR
61.	CR. REV./636/2022 OTHER THAN CONVIC CR. REV.	3	RANJAN PANDEY @ PRAVAN KUMAR PANDEY vs THE STATE OF BIHAR	MADHUKAR PANDEY	MUKESH KUMAR SINGH
62.	CR. REV./653/2022 FAMILY COURT CR. REV.	3	DEEPAK KUMAR vs SWATI KUMARI @ SIYA @ PRIYANSHI	UDAY SHANKAR PANDEY GYAN PRAKASH OJHA	PRAVEEN KUMAR
63.	CR. REV./723/2022 MAINTENANCE CR. REV.	2	UMESH KUMAR MANDAL vs THE STATE OF BIHAR	MRIGENDRA KUMAR	PAWAN KUMAR CHAURASIA
64.	CR. REV./729/2022 OTHER THAN CONVIC CR. REV.	1	KOYALI DEVI @ KOILY DEVI vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR MANISH KUMAR	SADANAND PASWAN
65.	CR. REV./791/2022 FAMILY COURT ACT. CR. REV.	4	CHANDRADEO MAHARAJ vs THE STATE OF BIHAR	SANJAY KUMAR BIMAL KUMAR JHA	UMANATH MISHRA
66.	CR. REV./792/2022 MAINT. CASE CR. REV.	2	RESHMA PERWEEN vs THE STATE OF BIHAR	MD. ATAUL HAQUE	DILIP KUMAR NO. 1 BRIJENDRA KUMAR RAJESH KUMAR
67.	CR. REV./822/2022 FAMILY COURT CR. REV.	2	DAMAN KUMAR RAI @ DAMAN KUMAR RAY vs THE STATE OF BIHAR	PAWAN KUMAR	SATYA NAND SHUKLA
68.	CR. REV./35/2023 other than convic CR. REV.	3	CHANDRA KANT TIWARI vs THE STATE OF BIHAR	ARUN KUMAR	RAJENDRA SINGH
69.	CR. REV./167/2023 JUVENILE JUSTICE J.J. ACT	2	JYOTI KUMARI vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	AMIT KUMAR RAKESH BAUYE JEE JHA (B.J. JHA)
70.	CR. REV./247/2023 FAMILY COURT ACT. CR. REV.	2	MANJESH KUMAR RAI @ MANJESH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	SURENDRA PRASAD SINGH
71.	CR. REV./371/2023 FAMILY COURT CR. REV.	2	REEMA KUMARI @ RIMA DEVI vs THE STATE OF BIHAR	NAMRATA MISHRA ARCHANA JHA CHHOTE LAL MISHRA	UMA SHANKAR PRASAD SINGH
72.	CR. REV./603/2023 FAMILY COURT ACT CR. REV.	3	MD PRAWEJ ALAM @ PERWEJ ALAM vs SHAISTA SHABANA	BINDESHWAR PRASAD SINGH ARSHAD JAMALI	SMT. SUDHA AMBASTHA
73.	CR. REV./610/2023 OTHER THAN CONVIC CR. REV.	2	MD. KAMAL @ KAMAL vs THE STATE OF BIHAR	MD. HUSSAIN	SANJAY KUMAR
74.	CR. REV./622/2023 FAMILY COURT ACT CR. REV.	2	MD. SHADIR vs RIZWANA KHATOON	HARSHVARDHAN SHIVSUNDARAM	
75.	CR. REV./624/2023 JUVENILE JUSTICE J.J. ACT	3	CHHOTU KUMAR vs THE STATE OF BIHAR	VIKRAM SINGH	PARMANAND KUMAR
76.	CR. REV./629/2023 FAMILY COURT ACT CR. REV.	2	SANJAY KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINHA ARVIND KUMAR	MD. ATAUR RAHMAN

77.	CR. REV./666/2023 FAMILY COURT ACT. CR. REV.	2	KRANTI KUMAR MISHRA vs THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	MADHURA NAND JHA
78.	CR. REV./687/2023 JUVENILE JUSTICE J.J. ACT	4	NIKHIL KUMAR @ NIKHIL YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI	ARUN KUMAR PANDEY
79.	CR. REV./689/2023 JUVENILE JUSTICE J.J. ACT	6	ABHISHEK KUMAR vs THE STATE OF BIHAR	AVINASH SHEKHAR SURAJ SAMDARSHI	SHAILENDRA KUMAR
80.	CR. REV./717/2023 OTHER THAN CONVIC CR. REV.	3	RAM NARESH SINGH vs THE STATE OF BIHAR	SUNIL PRASAD	MITHLESH KUMAR KHARE RAHUL SHARMA SUDHAKAR RANJAN DIWAKAR PRIYA KUMARI ANURANJAN PATEL PRAGYA SINHA PRASHANT SHARMA
81.	CR. REV./769/2023 JUVENILE JUSTICE J.J. ACT	2	SOURABH KUMAR @ SOURABH KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	BHARAT BHUSHAN
82.	CR. REV./779/2023 JUVENILE JUSTICE J.J. ACT	2	SHAILENDRA YADAV @ SHALENDRA YADAV vs THE STATE OF BIHAR	AMAR NATH YADAV	RAJENDRA SINGH
83.	CR. REV./789/2023 AGAINST CONVICTIO CR. REV.	3	VICKY BHAWAL @ BIKKI BHAWAL vs THE STATE OF BIHAR	NIRAJ KUMAR SANCHAY SRIVASTAVA	SANJAY KUMAR SINGH RAJ KUMAR RAJNISH KUMAR ROHIT KUMAR
84.	CR. REV./793/2023 JUVENILE JUSTICE J.J. ACT	2	SONU KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	TAPESHWAR SHARMA
85.	CR. REV./802/2023 FAMILY COURT ACT CR. REV.	2	ANUPAM ANURAG vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	RAM SUMIRAN RAI SANJIV KUMAR SINGH
86.	CR. REV./805/2023 FAMILY COURT ACT CR. REV.	2	MD. EHSANUL HAQUE @ NANHE vs MEHJABI KHATUN	GOPAL JHA	
87.	CR. REV./1/2024 OTHER THAN CONVIC CR. REV.	3	RAM PARIKSHAN MISHRA @ RAM PARICHHAN MISHRA vs THE STATE OF BIHAR	BIMAL JHA	SURENDRA KUMAR
88.	CR. REV./8/2024 FAMILY COURT ACT CR. REV.	5	PRADEEP KUMAR RAI vs REEMA KUMARI @ REEMA DEVI	MRITUNJAY KUMAR DINKAR KUMAR	DHARMENDRA KUMAR SINHA SHASHI SHEKHAR
89.	CR. REV./22/2024 AGAINST CONVICTIO CR. REV.	2	JITENDRA KUMAR GUPTA vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	ANANT KUMAR 1
90.	CR. REV./25/2024 JUVENILE JUSTICE J.J. ACT	2	SANTU KUMAR @ SHANTU KUMAR (MINOR) vs THE STATE OF BIHAR	MANISHA PRAKASH RANJAN KUMAR DURGESH NANDAN	DAMODAR PRASAD TIWARY GAJENDRA KUMAR SINGH MANISH KUMAR NO2
91.	CR. REV./33/2024 OTHER THAN CONVIC CR. REV.	1	SMT ANJANA SRIVASTAVA vs THE STATE OF BIHAR AND ORS	AJAY SHANKAR RAJOO RAVI SHANKAR	SHAILENDRA KUMAR
92.	CR. REV./39/2024 OTHER THAN CONVIC CR. REV.	2	GOLU KUMAR vs THE STATE OF BIHAR	GAJANAN MISHRA GYANENDRA KUMAR SINGH NAVNEET PRABHAKAR	MURLI DHAR
93.	CR. REV./46/2024 FAMILY COURT ACT CR. REV.	2	MANISH KUMAR SHARAN vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	JHARKHANDI UPADHYAY
94.	CR. REV./59/2024 FAMILY COURT ACT. CR. REV.	2	RAJESH KUMAR SHARMA @ RAJESH SHARMA vs THE STATE OF BIHAR	RAKESH KUMAR	JITENDRA KUMAR SINGH NAWAL KISHORE SINGH NEERAJ KUMAR
95.	CR. REV./65/2024 CR. REV.	2	BIPIN KUMAR SINGH vs THE STATE OF BIHAR	RAJENDRA KUMAR JAIN	NAGENDRA PRASAD

(AT 2.15 P.M.)

FOR ADMISSION -I

96.	CR. WJC/322/2024 226,227 A. For quashing of	2	FARIDA MALIK @ SANA AKHTAR vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY PATNA	SHRISHTI SINGH PRANAV KUMAR	SC.12 MANOJ KUMAR SINGH DR. K.N SINGH (ASG)
97.	CR. WJC/1058/2016 E.For Recovery/Rel	17	AWADHESH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA AND ORS	VASANT VIKAS MRITUNJAY KUMAR	SC1-NASHRUL HODA KHAN
98.	CR. WJC/2790/2017 A. For quashing of	2	MINU SINGH AND ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRE	VAGISHA PRAGYA VACAKNAVI	SHEO SHANKAR PRASAD SC 8
99.	CR. WJC/102/2018 M. Miscellaneous	4	INDU KUMARI vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, BIHAR PATNA AND ORS	PRAKASH KUMAR SHASHI KUMAR	MD. NADEEM SERAJ GP5 RAMAKANT SHARMA (L.O.,INC.VIGILANCE) RANA VIKRAM SINGH ANIL SINGH
100.	CR. WJC/1034/2018 M. Miscellaneous	10	RAM SINGHASHAN SINGH AND ORS vs THE STATE OF BIHAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND ORS	PREM RANJAN KUMAR MIRA KUMARI	MD. NADIM SERAJ MD. ATAUL HAQUE
101.	CR. WJC/1596/2018 M. Miscellaneous	4	VINAY KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA	JEETENDRA NARAYAN	MANISH KUMAR SHAILENDRA KUMAR SINGH AJAY KUMAR TIWARI
102.	CR. WJC/2480/2018 J. Arising out of	2	BIJLI CHOUPAL vs THE STATE OF BIHAR THROUGH THE COLLECTOR, DARBHANGA AND ORS	RAMASHANKAR SINGH JAGDISH PRASAD SINGH	MANISH KUMAR GP 4
103.	CR. WJC/782/2019 226,227 QUASHING THE FIR	4	PAWAN SAH @ PAWAN KUMAR SAH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA	RAKESH KUMAR	MD. NADIM SERAJ PRAWEEN KUMAR JAIPURIAR ANUKRITI JAIPURIYAR ANSHUMAN JAIPURIYAR
104.	CR. WJC/1357/2019 226,227 QUASHING THE FIR	5	BINOD KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA.	SHEKHAR KUMAR SINGH	PRABHAT KUMAR VERMA DIWAKAR PRASAD SINGH
105.	CR. WJC/867/2021 226,227 QUASHING THE FIR	5	RAKESH KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY CUM SECRETARY, HOME DEPTT. GOVT. OF BIHAR	RAJESH RANJAN MARIA NAZIR SHAKTI SUMAN KUMAR	SHEO SHANKAR PRASAD
106.	CR. WJC/1387/2021 226 F. For Release of	14	OM PRAKASH RAI vs THE UNION OF INDIA, THROUGH DEPUTY COMMISSIONER, LAND CUSTOMS STATION, RAXAUL, DISTRICT - EAST	ARVIND KUMAR ALOK KUMAR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	MANISH KUMAR ANSHUMAN SINGH
107.	CR. WJC/46/2022 226,227, M. Miscellaneous	3	SITA RAM SINGH vs THE STATE OF BIHAR	BHOLA KUMAR AKSHANSH ANKIT	MD. NADIM SERAJ RABINDRA KUMAR RABINDRA KUMAR
108.	CR. WJC/259/2022 226,227 M. Miscellaneous	4	TEZASWINI KUMARI vs THE STATE OF BIHAR THROUGH ITS DIRECTOR GENERAL OF POLICE, PATNA, BIHAR	AKASH KESHAV AKANKSHA MALVIYA VISHAL KUMAR SINGH SHASHWAT ANAND SHUKLA PUSHKAR PUSHP	PRABHAT KUMAR VERMA
109.	CR. WJC/496/2022 226,227 QUASHING THE FIR	6	ASHISH KUMAR vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, OLD SECRETARIAT BUILDING, PATNA.	LAL BABU SINGH UMESH KUMAR GUPTA	M. NASRUL HUDA KHAN

110.	CR. WJC/548/2022 226 M. Miscellaneous	3	JAGDISH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS AND SURVEYS, PATNA	AMARESH KUMAR BIJAY KUMAR PANDEY NILIMA KUMARI	SAJID SALIM KHAN PRAMOD KUMAR RITESH KUMAR
111.	CR. WJC/656/2022 226,227 M. Miscellaneous	2	ASHOK SINGH vs THE STATE OF BIHAR	ARUN KUMAR RAKESH AMBASTHA	RAJ KISHORE ROY
112.	CR. WJC/672/2022 226,227 E.For Recovery/Rel	4	SABNAM PARVIN vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE BIHAR, PATNA.	ALOK KUMAR ALOK ABHIJEET GAUTAM PANKAJ KUMAR JHA VIJAY KISHORE BHARTI	MANISH KUMAR
113.	CR. WJC/688/2022 226,227 QUASHING THE FIR	5	LALA SHASHI BHUSHAN PRASAD SINGH @ MUNTUN SINGH vs STATE OF BIHAR THROUGH DIRECTOR GENERAL (HOME POLICE), DEPTT. OF HOMES GOVT. OF BIHAR.	SETU PRATEEK RAVI SHANKER PANKAJ	SHEO SHANKAR PRASAD
114.	CR. WJC/784/2022 226,227 F. For Release of	6	PRADEEP CHAUHAN vs THE STATE OF BIHAR THROUGH THE HOME COMMISSIONER OLD SECRETRAIT PATNA	SANJAY KUMAR PANDEY	MD. NADIM SERAJ SHIVENDRA KUMAR ROY SHIVENDRA KUMAR ROY SHEELA SHARMA
115.	CR. WJC/1151/2022 226,227 M. Miscellaneous	2	VIKASH KUMAR @ SUBHASH YADAV vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, BIHAR, PATNA.	NAWAL KISHOR PRASAD	M. NASRUL HUDA KHAN
116.	CR. WJC/1153/2022 226,227 M. Miscellaneous	2	VISHAL KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOMES AFFAIRS, GOVT. OF BIHAR, PATNA	BINOD KUMAR	PAWAN KUMAR
117.	CR. WJC/1163/2022 226,227 M. Miscellaneous	2	RAJEEV RANJAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME AFFAIRS, GOVERNMENT OF BIHAR	MANOJ KUMAR SINGH BISHWAJIT GANGLY ROHIT KUMAR SINGH SUNIL KUMAR YADAV	A.G. NASRUL HODA KHAN SC 1
118.	CR. WJC/1410/2022 226,227 M. Miscellaneous	4	VINAY KUMAR vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA	MASOOM ALAM SURAJ NARAIN YADAV	PRABHAT KUMAR VERMA NIVEDITA NIRVIKAR AVANISH KUMAR SINGH
119.	CR. WJC/1427/2022 226,227 I. Arising out of	1	VINOD KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA.	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	MD. NADIM SERAJ MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY PRAVIN KUMAR
120.	CR. WJC/118/2023 226 QUASHING THE FIR	4	SAUMYA SAROJ vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA	SHASHI BHUSHAN KUMAR ARTI KUMARI SUJEET NARAYAN	MD. NADIM SERAJ SHAILENDRA KUMAR SINGH
With 120.1	CR. WJC/134/2023 QUASHING THE FIR	5	BINOD KUMAR MEHTA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPT. OF HOME, BIHAR, PATNA	SHASHI BHUSHAN KUMAR ARTI KUMARI SUJEET NARAYAN	MANISH KUMAR SHAILENDRA KUMAR SINGH
121.	CR. WJC/138/2023 226,227 QUASHING THE FIR	2	LAL MOHAMMAD @ LAL MOHAMMAD MIAN vs THE STATE OF BIHAR THROUGH, DIRECTOR GENERAL OF POLICE, BIHAR, PATNA.	SACHIN KUMAR ASHWINI KUMAR UPADHYAY RAJIV RANJAN	SHEO SHANKAR PRASAD NARESH CHANDRA VERMA NATRAJ VERMA SACHINA ARUN KUMAR LAL
122.	CR. WJC/147/2023 226,227 QUASHING THE FIR	2	MAYA SONI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, OLD SECRETARIATE, GOVT. OF BIHAR, PATNA	SANDEEP PATIL	PRABHAT KUMAR VERMA RAJESH KUMAR PANDEY VED PRAKASH CHANDAN

123.	CR. WJC/157/2023 226,227 M. Miscellaneous	3	KASHIF YUNUS @ MD. KASHIF YUNUS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA.	PRIYANKA SINGH ABU BAKAR	M. NASRUL HUDA KHAN VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY
124.	CR. WJC/167/2023 226 M. Miscellaneous	6	AMIT LODHA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME,GOVT. OF BIHAR ,PATNA	SUMIT KUMAR	PAWAN KUMAR AMISH KUMAR RANA VIKRAM SINGH (SPL PP) ARVIND KUMAR RAKESH KUMAR SINGH GIRIJISH KUMAR GRIJESH KUMAR
With 124.1	CR. WJC/220/2023 M. Miscellaneous	6	KOMUDI LODHA vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, DEPT. OF HOME, GOVT. OF BIHAR, PATNA	SUMIT KUMAR SHEKHAR SINGH AVINASH KUMAR SINGH SAMREEN SABA	PAWAN KUMAR GIRIJISH KUMAR AMISH KUMAR RANA VIKRAM SINGH (SPL. PP) ARVIND KUMAR RAKESH KUMAR SINGH
125.	CR. WJC/185/2023 227 C. Proper Investig	14	INDRA KALA DEVI vs THE STATE OF BIHAR THROUGH THE D.G.P. BIHAR, POLICE HEAD QUARTER, SARDAR PATEL BHAWAN	SURESH PD SINGH NO.1 KUMARI RASHMI ARBIND KUMAR SHRIVASTAVA ADITYA RAJ	LALIT KISHORE (AG) RAJESH KUMAR PANDEY AMIT KUMAR P.K. SHAHI (AG)
126.	CR. WJC/205/2023 226,227 F. For Release of	2	HIMANSHU KUMAR vs THE STATE OF BIHAR THROUGH THE DY. SECRETARY OF THE DEPT OF MINES, PATNA	MANOJ KUMAR RAJ NARAYAN MISHRA SIDDHARTH KAUSHIK	GYAN PRAKASH OJHA
With 126.1	CR. WJC/261/2023 F. For Release of	2	RAMESH YADAV vs THE STATE OF BIHAR THROUGH THE DY. SECRETARY OF THE DEPT. OF MINES, PATNA	MANOJ KUMAR RAJ NARAYAN MISHRA	GYAN PRAKASH OJHA NARESH DIKSHIT
With 126.2	CR. WJC/281/2023 F. For Release of	2	VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE DY. SECRETARY OF THE DEPT OF MINES, PATNA	MANOJ KUMAR RAJ NARAYAN MISHRA	GYAN PRAKASH OJHA
127.	CR. WJC/420/2023 226,227 M. Miscellaneous	2	DEEPAK KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, PATNA, BIHAR.	ASHOK KUMAR DEEPAK KUMAR PANKJESH SHARMA ABHIYUDAY ANAND	MANISH KUMAR
128.	CR. WJC/445/2023 226,227 M. Miscellaneous	2	SHIV NATH YADAV @ SHIV NATH PRASAD YADAV vs THE STATE OF BIHAR THROUGH HOME SECRETARY, STATE OF BIHAR, PATNA BIHAR	BAIDYA NATH THAKUR MANJEET KUMAR JHA	PRABHAT KUMAR VERMA
129.	CR. WJC/458/2023 226, A. For quashing of	3	ANIMESH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA	SHASHI SHEKHAR KUMAR PRASAD SHAMBHU NARAYAN SINGH ABHISHEK KUMAR AMRITESH RAJ	MD. NADIM SERAJ ANIL SINGH ARVIND KUMAR
130.	CR. WJC/613/2023 226,227 F. For Release of	3	TASSAUR HUSSAIN @ TASAUWAR HUSSAIN vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	MD. NADIM SERAJ ASHOK KUMAR SINGH
131.	CR. WJC/619/2023 226,227 A. For quashing of	3	SAURABH SUMAN vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, COOPERATIVE DEPT., BIHAR, PATNA	FAKHRUDDIN ALI AHMAD MD. MUSHTAQUE ALAM SAOBIYA MUSHTAQUE	M. NASRUL HUDA KHAN
132.	CR. WJC/657/2023 226,227 H. For Release fro	4	DHRUV KUMAR JAISWAL @ DHRUV JAISWAL @ DHRUV PRASAD @ DHRUV PRASAD @ DHRUV SAO @ DHRUP JAISWAL vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA.	RATNAKAR PANDEY	PRABHAT KUMAR VERMA

133.	CR. WJC/659/2023 226,227 B. For providing s	2	RENU DEVI vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, PATNA, BIHAR	SAROJ KUMAR	SAROJ KUMAR AJAY PRASAD KAUSHAL KUMAR SUMAN KUMAR JHA (AC TO AAG3)
134.	CR. WJC/673/2023 226 C. Proper Investig	4	MD. IMRAN @ IMRAN vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR	RAMA NAND PODDAR	MANISH KUMAR
135.	CR. WJC/755/2023 226,227 QUASHING THE FIR	2	BHUSHAN KUMAR JHUNJHUNWALA vs THE STATE OF BIHAR THROUGH HOME SECRETARY, DEPARTMENT OF HOME GOVERNMENT OF BIHAR, OLD SECRETARIAT	CHANDRA KANT NAVIN KUMAR	SHEO SHANKAR PRASAD
136.	CR. WJC/831/2023 227 B. For providing s	2	RAKESH BIHARI SHARAN vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE PATNA	MANOJ KUMAR AMBASTHA PRAVEEN KUMAR	SHEO SHANKAR PRASAD
137.	CR. WJC/852/2023 226,227 A. For quashing of	2	KUMAR ALOK RANJAN vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, MAIN SECRETARIAT PATNA	MANINI JAISWAL SANJEEV KUMAR MISHRA SANGIV KUMAR ANKITA KUMARI	MANISH KUMAR RANA VIKRAM SINGH RANA VIKRAM SINGH
138.	CR. WJC/889/2023 226,227 E.For Recovery/Rel	4	RADHIKA DEVI vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	MD. NADIM SERAJ
139.	CR. WJC/920/2023 226 C. Proper Investig	5	LAKSHMI NARAYN SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BIHAR, PATNA	MANOJ KUMAR	MD. NADIM SERAJ
140.	CR. WJC/926/2023 226 C. Proper Investig	6	RAJ KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA	HARI SHANKAR ROY	MANISH KUMAR MAHENDRA THAKUR
141.	CR. WJC/1013/2023 226,227, C. Proper Investig	6	DR JYOTI NARAIN SINGH @ JYOTI NARAIN SINGH vs THE UNION OF INDIA THROUGH THE MINISTRY OF FINANCE	PRABHAT KUMAR SINGH TUSHAR VAIBHAV ABHIJEET GAUTAM PRAKRITITA SHARMA	DR. KRISHNA NANDAN SINGH (ASG) SURESH PD SINGH NO.1 PRAVEEN KUMAR SINHA DAYANAND SINGH SHIV SANG THAKUR DHANANJAY KASHYAP SONI SHRIVASTAVA MRITUNJAY KUMAR MRITUNJAY KUMAR M. NASRUL HUDA KHAN M. NASRUL HUDA KHAN
142.	CR. WJC/1081/2023 226,227, G. For Registering	3	ANAND GAURAV vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT OF BIHAR	KUMAR SHANU AMRIT KUMAR SURYA NARAYAN KUMAR	PRABHAT KUMAR VERMA UMESH KUMAR VERMA SYED ASHFAQUE AHMAD
143.	CR. WJC/1107/2023 226, E.For Recovery/Rel	1	SONA DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVT. OF BIHAR	MIRITYUNJAY KUMAR SHILPA KUMARI	KUMAR MANISH
144.	CR. WJC/1138/2023 226, C. Proper Investig	5	BATORAN VEDY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPT. OF HOME GOVT. OF BIHAR	SHIVNANDAN BHARTI GAURAV KUMAR VERMA BABLU KUMAR	M. NASRUL HUDA KHAN
ON -- VIRTUAL APPEARANCE					
With 144.1	CR. WJC/1914/2023 E.For Recovery/Rel	6	RAKESH KUMAR RANJAN vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT. OF BIHAR, PATNA.	ADITYA NATH PANDEY	GP.22

145.	CR. WJC/1150/2023 226,227 C. Proper Investig	4	MUKESH KUMAR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA.	CHANDRASEKHAR SHARMA	MANISH KUMAR
146.	CR. WJC/1186/2023 226,227 C. Proper Investig	3	KAPIL DEO SHARMA @ MASTER SAHEB vs STATE OF BIHAR ACTING THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT GOVERNMENT OF BIHAR	APURV HARSH SUJIT KUMAR KUMAR PRASHANT BHARDWAJ MAHIMA SHARMA MANU TRIPURARI	MANISH KUMAR ARUN KUMAR PRAVIN KUMAR CHAUBEY
147.	CR. WJC/1204/2023 226,227, M. Miscellaneous	2	MADAN SINGH @ MADAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVT. OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	PRABHAT KUMAR VERMA
148.	CR. WJC/1248/2023 226 M. Miscellaneous	1	SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR	AKRITY AISHWARYA MANISH KUMAR SINGH	PRABHAT KUMAR VERMA
149.	CR. WJC/1252/2023 226,227 H. For Release fro	2	MANOJ RAI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	PRABHAT KUMAR VERMA
150.	CR. WJC/1260/2023 226,227 QUASHING THE FIR	3	MANISHA KUMARI vs THE STATE OF BIHAR, THROUGH THE HOME SECRETARY, GOVT. OF BIHAR, PATNA	AATISH KUMAR PANKAJ KUMAR SINHA TAHIR ALI	PRABHAT KUMAR VERMA
151.	CR. WJC/1384/2023 226 A. For quashing of	2	SHIV MOHAN SINGH YADAV @ SHIV MOHAN SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA	DR. CHANDRA SHEKHAR AZAD ANJU MISHRA	MANISH KUMAR
152.	CR. WJC/1423/2023 226 QUASHING THE FIR	1	MD. AFTAB KHAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA	DR. CHANDRA SHEKHAR AZAD ANJU MISHRA	PRABHAT KUMAR VERMA
153.	CR. WJC/1431/2023 226 C. Proper Investig	2	RANI DEVI vs THE STATE OF BIHAR THROUGH SECRETARY, HOME DEPTT., GOVT. OF BIHAR, OLD SECRETARIAT, PATNA	VIJAY ANAND ROOP KISHAN	PRABHAT KUMAR VERMA DHIRENDRA KUMAR SINHA YASHPAL YADAV SONI KUMARI
154.	CR. WJC/1535/2023 226 QUASHING THE FIR	2	MUKESH KUMAR @ MUKESH SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR	AKASH SHANKAR PRABHAT KUMAR PRASHANT KUMAR	MD. NADIM SERAJ
155.	CR. WJC/1544/2023 226 C. Proper Investig	1	RAMAVATAR YADAV @ ANMOL KUMAR vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVT. OF BIHAR, PATNA	DHANANJAY KUMAR PANDEY	MD. NADIM SERAJ
156.	CR. WJC/1555/2023 226,227 M. Miscellaneous	2	DURGAVATI DEVI vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY (HOME POLICE) GOVT. OF BIHAR, PATNA	KRISHNA KANT SINGH	SHEO SHANKAR PRASAD AJAY KUMAR SINGH
157.	CR. WJC/1691/2023 226,227 G. For Registering	2	HIRDAY NARAYAN MEHTA @ HIRDAY MEHTA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA	RUPESH KUMAR AMAR PRAKASH LAXMI KUMARI	PRABHAT KUMAR VERMA
158.	CR. WJC/1719/2023 226,227 F. For Release of	4	MOHAMMAD KASIF YUNUS vs THE STATE OF BIHAR	ABU BAKAR MANAUR ALAM	PRABHAT KUMAR VERMA

159.	CR. WJC/1753/2023 226,227 B. For providing s	1	SHIB NARAYAN CHAUDHARY vs THE STATE OF BIHAR	CHANDRA BHUSHAN DAS	MANISH KUMAR
160.	CR. WJC/1798/2023 226,227, D.Harassment by Po	3	BASUDEO RAM vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA.	VIJAY KUMAR SINGH ABHINAV SHANDILYA SANTOSH KUMAR	MD. NADIM SERAJ
161.	CR. WJC/1810/2023 226,227 C. Proper Investig	2	RANJAN KUMAR @ PRAMOD CHOUBEY vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HOME POLICE DEPTT., GOVT. OF BIHAR	MOHIT SHRIWASTAVA RANJEET KUMAR ABHISHEK KUMAR	M. NASRUL HUDA KHAN RANA VIKRAM SINGH RANA VIKRAM SINGH
162.	CR. WJC/1858/2023 226,227, F. For Release of	1	ANRJEET SADA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOVT. OF BIHAR, PATNA.	CHANDRA MOHAN JHA SAURABH KUMAR	M. NASRUL HUDA KHAN
163.	CR. WJC/1878/2023 226,227 C. Proper Investig	1	RUKIYA BEGUM @ RUKIYA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE BIHAR, PATNA	FIROZ AHMAD	M. NASRUL HUDA KHAN
164.	CR. WJC/1881/2023 226,227 QUASHING THE FIR	5	DR AHMAD ALI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPTT., GOVT. OF BIHAR, PATNA	APURV HARSH SUDHANSHU TRIVEDI MANU TRIPURARI SUJIT KUMAR KUMAR PRASHANT BHARDWAJ UDAY PRATAP PUSHKAR	MANISH KUMAR RAVI BHARDWAJ
165.	CR. WJC/1891/2023 226,227 M. Miscellaneous	2	RANJAN DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR	ARVIND KUMAR AKSHAY LAL PANDIT RAJESH KUMAR	SMT. ANURADHA SINGH
166.	CR. WJC/1892/2023 226 B. For providing s	1	VIKASH KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEP., GOV. OF BIHAR, PATNA	MD. AZIMUDDIN SUNIL KUMAR SINGH	PRABHAT KUMAR VERMA
167.	CR. WJC/1893/2023 226, QUASHING THE FIR	2	DR. MAHENDRA KUMAR @ MAHENDRA KUMAR YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA	RAMADHAR SHEKHAR	PRABHAT KUMAR VERMA
168.	CR. WJC/1898/2023 226 F. For Release of	1	VINAY KUMAR SAUNDIK @ VINAY SAUNDIK @ VINAY KUMAR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, BIHAR, PATNA	ASHOK KUMAR SINGH DHANANJAY KUMAR PANDEY	VIKASH KUMAR
169.	CR. WJC/1923/2023 226 F. For Release of	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH ITS HOME SECRETARY, GOV. OF BIHAR, PATNA	RAVI PRAKASH GAGAN DEO YADAV	MANISH KUMAR
170.	CR. WJC/1939/2023 226,227 QUASHING THE FIR	1	GURU PRAKASH @ MUNNA SINGH @ GURU BALAN vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR ASHUTOSH KUMAR SUBODH KUMAR	M. NASRUL HUDA KHAN
171.	CR. WJC/1993/2023 226, C. Proper Investig	1	NAJIDA KHATOON vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVT. OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	PANKAJ KUMAR
172.	CR. WJC/2004/2023 226,227 M. Miscellaneous	1	PAPPU GIRI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY GOV. OF BIHAR, PATNA	PRABHAT KUMAR SINGH PRIYA	A.G

173.	CR. WJC/2017/2023 226,227 N. For Execution o	1	PRAVEEN RAUT @ PRAVEEN BHAI @ PRAVEEN KUMAR DASRAT RAUT vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA	RAJEEV RANJAN NO.II RAJU KUMAR SINGH KUMARI SEEMA SINGH ANJANA GUPTA	SC.8
174.	CR. WJC/43/2024 226,227, M. Miscellaneous	1	DHARAMSHILA DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOV. OF BIHAR, PATNA	DR. PRATYUSH KUMAR	G.P.12 BHARAT BHUSHAN MUJTABAUL HAQUE
175.	CR. WJC/50/2024 226,227, C. Proper Investig	1	HEMANT RAY @ MUNNA RAY vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	GA.10
176.	CR. WJC/63/2024 226,227 F. For Release of	1	MD. SAJID vs THE STATE OF BIHAR THROUGH PRINCIAL SECRETARY, DEPT. OF MINES AND GEOLOGY, GOVT. OF BIHAR, PATNA	ABHISHEK SINGH NEERAJ KUMAR SHASHANK SHEKHAR	NARESH DIKSHIT G.P. 18
177.	CR. WJC/79/2024 226,227 M. Miscellaneous	1	ARVIND KUMAR @ ARVIND RAI vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA.	SANJAY KUMAR PANDEY SUDHANSHU KUMAR	GP.22
178.	CR. WJC/91/2024 226,227 B. For providing s	1	MANISH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA	INDRAJESH KUMAR	GP.6
179.	CR. WJC/182/2024 226,227 C. Proper Investig	1	VIKASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPT., GOVT. OF BIHAR, PATNA.	SAROJ KUMAR SHARMA VIKASH KUMAR KIRAN KUMARI SHARMA	GP.9

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 311 (AT 10:30 A.M.)
Mr. Justice Anjani Kumar Sharan

1. Mentioning shall be entertained only on Friday.
2. No adjournment shall be granted in first 25 cases.

FOR ORDERS

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CWJC/178/2021 REM/DIS/TER, UNIV.	4	COL NISHEETH KUMAR RAI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) MD. NADIM SERAJ SHILPA SINGH (GA12) RAJENDRA KUMAR GIRI RAJENDRA KUMAR GIRI BINDHYACHAL RAI	
2.	CWJC/575/2021 OTHERS, SCHOOL SER	5	MAMTA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR (GP20)	
3.	CWJC/988/2021 INCR/W.HOLD, UNIV.	3	BIPIN KUMAR THAKUR vs THE BIHAR AGRICULTURAL UNIVERSITY	MUKESHWAR DAYAL VIKAS MOHAN SRIRAM KRISHNA	MADHAW PRASAD YADAW (GP23) SHAILENDRA KUMAR SINGH	
With 3.1	CWJC/1515/2021	3	BIPIN KUMAR THAKUR vs THE BIHAR AGRICULTURE UNIVERSITY	VIKAS MOHAN MUKESHWAR DAYAL	MADANJEET KUMAR (GP20) SHAILENDRA KUMAR SINGH SRIRAM KRISHNA	
4.	CWJC/1772/2021 presh selection OTHERS, SCHOOL SER IA-1/2021 () STAY OF PROCEEDING	4	PINKY KUMARI JHA vs THE STATE OF BIHAR	DEVENDRA KUMAR	LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17) AJIT KUMAR SHAMBHU SHARAN KUMAR	
5.	CWJC/1833/2021 DISCP.PROC., SCHOO	2	MADAN RAM vs THE STATE OF BIHAR	HARENDRA KUMAR TIWARY	LALIT KISHORE (AG) PRABHAKAR JHA (GP27) GIRIJISH KUMAR	
6.	CWJC/1961/2021 SELECTION , SCHOO	5	SHABHA PATI NATH TIWARI, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	BINAY KANT MANI TRIPATHI RAKESH SHUKLA	LALIT KISHORE (AG) MADANJEET KUMAR(GP20) SATYAM SHIVAM SUNDARAM SATYAM SHIVAM SUNDARAM KUMARI SUJATA SINHA	
7.	CWJC/1988/2021 SALARY, UNIV./COLL	3	DR. PRAMOD KUMAR SINGH vs VEER KUNWAR SINGH UNIVERSITY,	SUNIL KUMAR SINGH	RITESH KUMAR MADHAW PRASAD YADAW (GP23) RAJESH PRASAD CHOUDHARY	
8.	CWJC/2114/2021 SALARY, SCHOOL SER	4	UDAY NARAYAN UPADHYAY, vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	SURESH KUMAR ISHWAR	LALIT KISHORE (AG) J.K.ROY 1 (SC13) SATYAM SHIVAM SUNDARAM	
9.	CWJC/2653/2021 OTHERS, SCHOOL SER IA-1/2021 () MISC IA-2/2021 () AMENDMENT	5	SMRITI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY SARVAN KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)	
10.	CWJC/2685/2021 REM/DIS/TER, UNIV. IA-1/2021 () MISC IA-2/2022 () MISC	5	BIPIN BIHARI MISHRA, vs THE STATE OF BIHAR	PRASHANT SINHA KUMAR GANGESH GUNJAN ROHAN VERMA PRIYA BIBHAKAR TIWARY	LALIT KISHORE (AG) RITESH KUMAR KAMESHWAR KUMAR(GP17) DR. ANAND KUMAR RAJESH PRASAD CHOUDHARY	
11.	CWJC/2809/2021 PAY SCALES , UNIV.	4	AWADHESH KUMAR MISHRA vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	LALIT KISHORE (AG) BINITA SINGH(SC28) INDRAJESH KUMAR	
12.	CWJC/2888/2021 education service REM/DIS/TER, UNIV.	4	SUDHRAM YADAV vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	LALIT KISHORE (AG) MADANJEET KUMAR(GP20) GYAN SHANKAR	
13.	CWJC/2889/2021 SALARY, SCHOOL SER	2	NILAM KUMARI vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRIYA RANJAN SINGH	LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17)	

14.	CWJC/2924/2021 REM/DIS/TER, SCHOO	3	ANUJ KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR RAM PRAKASH KUMAR	LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
15.	CWJC/2995/2021 OTHERS, SCHOOL SER	2	VINITA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ARUN KUMAR MANDAL RAKESH RANJAN SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA12)
16.	CWJC/3006/2021 OTHERS, SCHOOL SER	3	BHUP NARAYAN MISHRA vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
17.	CWJC/3095/2021 OTHERS, UNIV./COLL	3	BINOD KUMAR RAI @ VINOD RAI vs THE STATE OF BIHAR	SARVA DEO SINGH SANJAY KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC28) RITESH KUMAR
18.	CWJC/3100/2021 OTHERS, SCHOOL SER	3	MANISH KUMAR CHAUDHARY, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) SHILPA SINGH (GA12)
19.	CWJC/3106/2021 SALARY, UNIV./COLL	2	ALI IMAM vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	MD. ASLAM ANSARI	LALIT KISHORE (AG) MADANJEET KUMAR (GP20) PRIYANK DEEPAK
20.	CWJC/3229/2021 PAY SCALES , SCHOO	5	RADHESHYAM SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR MANGLAM ANITA KUMARI	LALIT KISHORE (AG) SHILPA SINGH (GA12)
21.	CWJC/3247/2021 OTHERS, SCHOOL SER	3	SHARFE ALAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) SUBHASH CHANDRA MISHRA(SC16)
22.	CWJC/3304/2021 OTHERS, SCHOOL SER	10	MAMTA KUMARI vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) GYAN SHANKAR (AC TO LALIT KISHORE)
23.	CWJC/3313/2021 SELECTION , UNIV.	2	UJJWAL KUMAR vs THE UNION OF INDIA, THROUGH THE CHAIRMAN,	ALOK	DR.K.N.SINGH (ASG) PUSHKAR NARAIN SHAHI AAG 6
24.	CWJC/3403/2021 it is alleged tha OTHERS, SCHOOL SER IA-1/2021 () AMENDMENT IA-2/2023 () IA-3/2024 () MISC	4	NARENDRA PRASAD MANDAL vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16)
25.	CWJC/3505/2021 TRANSFER , SCHOO	2	MEENA KUMARI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
26.	CWJC/3511/2021 PAY SCALES , SCHOO	3	SAKET SUMAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	MADANJEET KUMAR (GP20)
27.	CWJC/3580/2021 OTHERS, UNIV./COLL	3	KRISHNA KUMAR JHA vs THE STATE OF BIHAR	PRAMOD MISHRA	LALIT KISHORE (AG) SHILPA SINGH (GA12) MD. NADIM SERAJ IQBAL ASIF NIAZI
28.	CWJC/3604/2021 SELECTION , SCHOO	2	SANJAY KUMAR DUBEY vs THE STATE OF BIHAR	GYAN PRAKASH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC 16)
29.	CWJC/3783/2021 OTHERS, SCHOOL SER	2	AKHILESH KUMAR SINGH vs THE STATE OF BIHAR	PARMESHWAR VISHWAKARMA ASHOK KUMAR SINGH	LALIT KISHORE (AG) J. K. ROY 1(SC13)
30.	CWJC/3787/2021 SELECTION , SCHOO	2	RAJEEV KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SHIVENDRA PRASAD	LALIT KISHORE (AG) BINITA SINGH
31.	CWJC/3885/2021 TRANSFER , SCHOO	4	ONKAR NATH ROY vs THE STATE OF BIHAR	RAM SAGAR SINGH	LALIT KISHORE (AG) J.K.ROY(SC13)

32.	CWJC/3895/2021 SELECTION , SCHOO	2	PRAMOD KUMAR, vs THE STATE OF BIHAR	AMRENDRA KUMAR AMRENDRA KUMAR MADHAW PRASAD YADAW	LALIT KISHORE (AG) MADHAW PRASAD YADAW (GP23) MADHAW PRASAD YADAW (GP23)
33.	CWJC/3978/2021 RGL.AD-HOC., UNIV.	2	SATYENDRA NARAYAN vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG) RITESH KUMAR J. K. ROY 1(SC13)
34.	CWJC/3983/2021 SELECTION , SCHOO	2	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) BINITA SINGH
35.	CWJC/4012/2021 SALARY, UNIV./COLL	2	DR. NISHI KANT PATHAK vs THE STATE OF BIHAR,	GYANAND ROY	LALIT KISHORE (AG) VIKAS RATAN BHARTI SANJEEV KUMAR SUBHASH CHANDRA MISHRA (SC 16) VIVEKA NAND SINGH
36.	CWJC/4076/2021 OTHERS, SCHOOL SER	3	BINA KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA12)
37.	CWJC/4081/2021 SELECTION , SCHOO	1	SANJEET KUMAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	LALIT KISHORE (AG) PRABHAKAR JHA (GP 27)
38.	CWJC/4181/2021 REM/DIS/TER, POLIC	4	MANOJ KUMAR THAKUR vs THE STATE OF BIHAR	ARUN KUMAR SINHA	LALIT KISHORE (AG) SUNIL KUMAR MANDAL (SC 3)
39.	CWJC/4184/2021 SALARY, SCHOOL SER	3	LAXMI NARAYAN MISHRA vs THE STATE OF BIHAR	DHANESH SHANKAR VIDYARTHI	LALIT KISHORE (AG) MADHAW PRASAD YADAW(GP23) MADHAW PRASAD YADAW (GP23) KUMARI SUJATA SINHA
40.	CWJC/4187/2021 OTHERS, SCHOOL SER	3	CHANDANI KUMARI @ CHANDANI vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR ATUL KUMAR JHA	LALIT KISHORE (AG) J.K.ROY 1(SC13)
41.	CWJC/4194/2021 RGL.AD-HOC., UNIV.	4	DR. AMIT KUMAR vs THE UNION OF INDIA	PRANAV KUMAR	KUMAR ALOK (SC7) DR. K. N. SINGH (ASG) TUHIN SHANKAR PRACHI PALLAVI
42.	CWJC/4275/2021 SALARY, SCHOOL SER	2	NEELAM KUMARI @ NEELAM DEVI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
43.	CWJC/4304/2021 OTHERS, UNIV./COLL	3	BIHAR RAJYA VISHWAVIDYALAY AND MAHAVIDYALAY KARMCHARI MAHASANGH, vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	SHASHI BHUSHAN SINGH	LALIT KISHORE (AG) MADHAW PRASAD YADAW (GP23) MADHAW PRASAD YADAW (GP23) IQBAL ASIF NIAZI MD. NADIM SERAJ
44.	CWJC/4412/2021 PROMOTION , UNIV.	3	MITHILESH SINGH, vs THE STATE OF BIHAR THROUGH THE DIRECTOR,	DEEPAK KUMAR	LALIT KISHORE (AG) RITESH KUMAR MADANJEET KUMAR (GP20) ASHISH GIRI MD. FAIZ AHMAD
45.	CWJC/4487/2021 OTHERS, SCHOOL SER	2	SIKANDER MAHTO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SRI KRISHNA RANJAN	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
46.	CWJC/4569/2021 SALARY, SCHOOL SER	2	SURYADEO vs THE STATE OF BIHAR	SHREE KANT PANDEY	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA SC 16
47.	CWJC/4601/2021 PAY SCALES , UNIV.	4	UDAI NARAIN SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	LALIT KISHORE (AG) SHASHI BHUSHAN SINGH PRABHAKAR JHA (GP27) BINITA SINGH(SC28 RAKESH KUMAR SAMRENDRA
48.	CWJC/4607/2021 OTHERS, SCHOOL SER	3	THE GOVERNING BODY, RURAL TEACHERS TRAINING COLLEGE, SHEIKHPURA vs THE STATE OF BIHAR	VIRENDRA PRASAD	LALIT KISHORE (AG) SHILPA SINGH (GA12)
49.	CWJC/4619/2021 OTHERS, UNIV./COLL	3	VISHNUDEO PRASAD SINGH vs THE STATE OF BIHAR	SATYAM SHIVAM SUNDARAM	LALIT KISHORE (AG) PRABHAKAR JHA (GP27) BINAY KUMAR SINGH

50.	CWJC/4790/2021 SELECTION , SCHOO	2	ASHOK KUMAR RANJAN vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
51.	CWJC/4847/2021 SELECTION , UNIV.	7	SHASHI BHUSAN PANDEY vs THE STATE OF BIHAR	SARVAN KUMAR SATYENDRA KUMAR	LALIT KISHORE (AG) PRABHAKAR JHA (GP27) PAWAN KUMAR CHOUDHARY
52.	CWJC/4870/2021 PROMOTION , SCHOO	2	BANDANA KUMARI vs THE STATE OF BIHAR	INDRADEO PRASAD	LALIT KISHORE (AG) J. K. ROY 1(SC13)
53.	CWJC/4871/2021 INCR/W.HOLD, UNIV.	2	DR. DHARMENDRA NARAYAN SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16) RITESH KUMAR ASHISH GIRI MD. FAIZ AHMAD ALOK KR.RAHI SIDDHARTHA PRASAD AMITABH SOHAN
54.	CWJC/4878/2021 OTHERS, SCHOOL SER	2	DINESH KUMAR RAM vs THE STATE OF BIHAR	NAVNIT KUMAR	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
55.	CWJC/4934/2021 SELECTION , SCHOO	2	RAGHWENDRA PRATAP SINGH vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17)
56.	CWJC/4993/2021 OTHERS, SCHOOL SER	3	INDU KUMARI SONI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	RAJAN	LALIT KISHORE (AG) BINITA SINGH(SC28)
57.	CWJC/15980/2021 SALARY, SCHOOL SER	2	ABDUL JALIL vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	DHANNJAY KUMAR NO 2	LALIT KISHORE (AG) SHRI PRAKASH SRIVASTAVA BINITA SINGH 28

AT 3:00 P.M.

58.	CWJC/8727/2022 SALARY, UNIV./COLL	2	DR. MANOJ KUMAR MANDAL vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	MADHAW PRASAD YADAW (GP 23) RITESH KUMAR

AT 3:00 P.M.

FOR ADMISSION

59.	CWJC/4373/2021 OTHERS, SCHOOL SER	2	AMRENDRA KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINHA	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
60.	CWJC/17716/2021 SELECTION , SCHOO	5	JITENDRA PANDEY vs THE STATE OF BIHAR	SURYAKANT KUMAR BRAJ KISHORE PRASAD SINHA	MADHAW PD. YADAW (GP23) GYAN SHANKAR LALIT KISHORE BINITA SINGH
61.	CWJC/1663/2020 SALARY, SCHOOL SER	3	MANORANJAN KUMAR vs THE STATE OF BIHAR.	PRAMOD KUMAR SHRUTI SINHA	PRABHAKAR JHA(GP27)

AT 3:00 P.M.

62.	CWJC/9410/2020 RGL.AD-HOC., UNIV.	3	KUMAR VIBHUSHAN vs THE STATE OF BIHAR.	AMIT KUMAR ANAND	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) NIRANJAN KUMAR RITESH KUMAR RITESH KUMAR SHASHI BHUSHAN SINGH

AT 3:00 P.M.

63.	CWJC/1233/2021 TRANSFER, UNIV./CO	4	MEGHAN PRASAD vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR ARVNENDRA KUMAR THAKUR SUKRITI KUMARI	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
64.	CWJC/1389/2021 OTHERS, UNIV./COLL	5	SRI BHAGWAN SINGH vs THE VEER KUNWAR SING UNIVERSITY	ONKAR KUMAR AMARESH KUMAR SINGH	RITESH KUMAR SUBHASH CHANDRA MISHRA (SC16) NUTAN SAHAY DR. ANAND KUMAR DR. ANAND KUMAR RAJESH PRASAD CHOUDHARY
65.	CWJC/1990/2021 REM/DIS/TER, SCHOO	4	RAMASHANKAR TIWARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) J.K.ROY 1 (SC13)

66.	CWJC/2096/2021 OTHERS, SCHOOL SER	2	MANAGING COMMITTEE OF MADARSA GHARIB NAWAZ SHEIKHPURA NEST (BALIA - BELON), vs THE STATE OF BIHAR.	NAJEEB AHMAD THAKUR BRAJESH SINGH	LALIT KISHORE (AG) ASHUTOSH KUMAR PANDEY (AAG15) MD. ASLAM ANSARI SHAHZAD HASSAN KHAN
67.	CWJC/2103/2021 SALARY, SCHOOL SER	7	JAGJEEVAN MADHYA VIDYALAY MAHMADPUR vs THE STATE OF BIHAR	GIRISH PANDEY MAHESHWAR PANDEY AMRENDRA KUMAR SINHA NO.1	JITENDRA KUMAR ROY (SC13)
68.	CWJC/2290/2021 RGL.AD-HOC., UNIV.	4	KAMAL NARAYAN SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	LALIT KISHORE (AG) AJAY(GA5)
69.	CWJC/2374/2021 SALARY, SCHOOL SER	3	AHILYA KUMARI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA RAM PRAKASH KUMAR PRAVEEN RANJAN	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5)
70.	CWJC/3554/2021 SELECTION MATTER OTHERS, UNIV./COLL	4	SHAUKAT ALI vs THE STATE OF BIHAR	ANSUL MADHAV RAJ	LALIT KISHORE (AG) AJAY(GA5)
71.	CWJC/4062/2021 termination matte REM/DIS/TER, SCHOO	2	MD. SAIJAD vs STATE OF BIHAR THROUGH SECRETARY,	PRIYANK SAMDARSHI PRAVEEN KUMAR	LALIT KISHORE (AG) J. K. ROY 1(SC13)
72.	CWJC/4161/2021 REM/DIS/TER, SCHOO	1	SUMIT KAUR HURA vs CENTRAL BOARD OF SECONDARY EXAMINATION	RATNESH KUMAR SINGH	VINAY KRISHNA TRIPTHY
73.	CWJC/4250/2021 SALARY, UNIV./COLL	4	PARAS VISHWAKARMA, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	NARENDRA PANDEY	LALIT KISHORE (AG) J.K.ROY 1 (SC13) NAVIN PRASAD SINGH NARAYAN SINGH NAVIN PRASAD SINGH NARAYAN SINGH NAVIN PRASAD SINGH NARAYAN SINGH
74.	CWJC/4565/2021 SELECTION , UNIV.	3	VINOD KUMAR TIWARY vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16) AKSHANSH ANKIT AKSHANSH ANKIT
75.	CWJC/4754/2021 PROMOTION , UNIV.	3	UMA KANT SINGH vs THE VEER KUNWAR SINGH UNIVERSITY, ARRAH	NIRAJ KUMAR	RITESH KUMAR RAJESH PRASAD CHOUDHARY
76.	CWJC/4991/2021 OTHERS, UNIV./COLL	2	URMILA KUMARI @ URMILA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MITHILESH KUMAR BISHWA NATH CHAUDHARY	KAMESHWAR KUMAR (GP17) PRABHAT RANJAN
77.	CWJC/10935/2021 SELECTION , UNIV.	10	REENA KUMARI vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	PRABHAKAR JHA (GP27) ABHINAV SRIVASTAVA ASHISH GIRI MD. FAIZ AHMAD RASHID RAIS SANJEEV KUMAR MISHRA MANINI JAISWAL PRANAV KUMAR SHRISHTI SINGH
With 77.1	CWJC/3141/2024 OTHERS, UNIV./COLL	1	DR. SHUJAAT ALI KHAN vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA	GOVERNMENT ADVOCATE 9 SIDDHARTHA PRASAD SRIRAM KRISHNA BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR
78.	CWJC/15585/2021 SELECTION , UNIV.	7	UPENDRA KUMAR, vs THE UNION OF INDIA,	MOHAMMED ABU HAIDAR SIDDHARTHA PRASAD OM PRAKASH KUMAR	DR. K. N. SUNGH (ASG) UGRANATH MALLIK BIMAL KUMAR JHA ASHUTOSH KUMAR ANSHUMAN SINGH VIRENDRA PRASAD
AT 3:00 P.M.					
79.	CWJC/20605/2021 SELECTION , SCHOO	2	LALIT THAKUR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	(AAG15) GIRIJISH KUMAR
AT 3:00 P.M.					
80.	CWJC/7378/2022 SALARY, UNIV./COLL	2	SONI SALONY @ SONY SALONY vs THE VICE CHANCELLOR, L.N. MIHILA UNIVERSITY	DILIP KUMAR SHIV KUMAR	MD. NADIM SERAJ BINDHYACHAL RAI

AT 3:00 P.M.

81.	CWJC/9883/2022 PROMOTION , UNIV.	3	DR. SURESH PRASAD YADAV vs THE STATE OF BIHAR	VIJAY KUMAR SINGH BINOD KUMAR SINHA ABHINAV SHANDILYA	MADANJEET KUMAR (GP20) RITESH KUMAR RAJENDRA KUMAR GIRI

AT 3:00 P.M.

82.	CWJC/10238/2022 SALARY, SCHOOL SER	3	REKHA TUDU vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	MADHAW PRASAD YADAW (GP 23)

AT 3:00 P.M.

83.	CWJC/13398/2023 SELECTION , SCHOO	1	RAVI PRAKASH vs THE STATE OF BIHAR	SHASHANK CHANDRA PRANAV RANJAN VATSAL VERMA KUMARI SHUBHAM	SUBHASH CHANDRA MISHRA (SC16)

AT 3:00 P.M.

84.	CWJC/13774/2023 SALARY, UNIV./COLL	1	ANITA JHA vs THE STATE OF BIHAR	PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR	SMT. BINITA SINGH (SC 28) SIDDHARTHA PRASAD RANA VIKRAM SINGH RITESH KUMAR OM PRAKASH KUMAR

AT 3:00 P.M.

85.	CWJC/17306/2023 SELECTION , SCHOO	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	SURYAKANT KUMAR	STANDING COUNCIL (8)

AT 3:00 P.M.

86.	CWJC/18302/2023 SELECTION , SCHOO	3	GAUTAM KUMAR vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR RAJESH RANJAN	SUBHASH PD. SINGH (GA3) SANJAY PANDEY GYAN SHANKAR LALIT KISHORE

AT 3:15 P.M.

87.	CWJC/2606/2024 SELECTION , SCHOO	1	NIKKI JAISWAL vs THE STATE OF BIHAR	SURYAKANT KUMAR	GOVERNMENT PLEADER 3 SANJAY PANDEY

AT 3:00 P.M.

88.	CWJC/4028/2024 PROMOTION , SCHOO	1	PUNAM KUMARI @ POONAM KUMARI vs THE STATE OF BIHAR	AVANINDRA KUMAR JHA JITENDRA ACHARYA PURUSHOTTAM KUMAR JHA	STANDING COUNSEL 8 GYAN SHANKAR LALIT KISHORE SANJAY PANDEY

AT 3:00 P.M.

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 205 (AT 10:30 A.M.)
Mr. Justice Anil Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/5364/2021 TRADE & COMMERCE (	4	DR. MD FAIJUL HASSAN vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA	LALIT KISHORE (AG) F S.D. YADAV, AAG S.D. YADAV (AAG 9)	
2.	CWJC/15214/2021 TRADE & COMMERCE (	6	RAM BAHADUR SINGH vs THE UNION OF INDIA	SANJAY KUMAR PANDEY KUMAR GAURAV	DR. KRISHNA NANDAN SINGH (ASG) KAUSHAL KUMAR JHA ANIL KUMAR SINGH (GP26) RADHIKA RAMAN (CGC)	
3.	CWJC/5566/2023 TRADE & COMMERCE (	9	JULEE SINGH vs THE CHAIRMAN, BHARAT PETROLEUM CORPORATION LIMITED	MANISH KUMAR NO2 ARYAN SINGH GAJENDRA KUMAR SINGH	SIDDHARTHA PRASAD	
4.	CWJC/7626/2023 TRADE & COMMERCE (	7	ARUN PODDAR vs THE STATE OF BIHAR	ALKA SINGH SUMIT KUMAR SINGH	AJAY BEHARI SINHA (GA8) NIKESH KUMAR YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR	
5.	CWJC/7771/2023 CONTRACT (SATUTORY	2	SARVESH KUMAR vs THE STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA	AJAY (GA 5) KUNAL TIWARY VIKAS KUMAR	
6.	CWJC/8597/2023 CONTRACT (SATUTORY	2	M/S ESSKAY BUILDERS vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	S. RAZA AHMAD (AAG5)	
7.	CWJC/9379/2023 TRADE & COMMERCE (	2	MAHABOUDH JAN SWASTHAYA EVEM SARVANGIN VIKAS KENDRA, vs THE STATE OF BIHAR	VINAY MISTRY SANKET	KUMAR ALOK (SC 7)	
8.	CWJC/9381/2023 TRADE & COMMERCE (	2	MAHABOUDH JAN SWASTHAYA EVEM SARVANGIN VIKAS KENDRA, vs THE STATE OF BIHAR	VINAY MISTRY SANKET	KUMAR ALOK (SC 7)	
9.	CWJC/12288/2023 TRADE & COMMERCE (	6	RAMPUR KUDARKATTI PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETY vs THE STATE OF BIHAR	AWNISH KUMAR	ARVIND UJJWAL (SC 4) SHAILENDRA KUMAR SINGH	
10.	CWJC/12699/2023 MOTOR VECHILE MATT	2	ARBIND KUMAR vs THE STATE OF BIHAR	RATAN KUMAR KUMAR BADRI NR. SINGH	SARVESH KUMAR (GP24)	
11.	CWJC/15556/2023 TRADE & COMMERCE (	2	CANARA BANK ERSTWHILE SYNDICATE BANK vs THE UNION OF INDIA	RAJAN GHOSHRAVE	ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR ANSHAY BAHADUR MATHUR DR. BINAY KUMAR SINGH AMIT SINGH SANTOSH KUMAR SINGH	
12.	CWJC/15995/2023 TRADE & COMMERCE (	3	ATUL KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH VIVEK KUMAR SINGH	P.K. VERMA (AAG3)	
			FOR ORDERS			
13.	CWJC/4003/2020 CONTRACT (SATUTORY	21	M/S CORAMANDAL INFRASTRUCTURE PVT. LTD. vs THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV	SUBHASH PD. SINGH (GA3) AWANISH NANDAN SINHA MRITUNJAY KUMAR	
			FOR ADMISSION			
14.	CWJC/4218/2023 BIHAR AGRI.MARKETI	10	M/S JYOTI STORE vs THE STATE OF BIHAR	ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	RAGHWANAND (GA11)	
15.	CWJC/6884/2023 ELECTRICITY MATTER	6	SUKHDEV SAH vs THE CHAIRMAN, BIHAR STATE ELECTRICITY BOARD	GIRJANAND PRASAD ARUN KUMAR LAL	VINAY KIRTI SINGH KUMAR PRIYA RANJAN	

16.	CWJC/9779/2023 PUBLIC DEMAND RECO	6	GOPAL JI PRASAD vs THE STATE OF BIHAR	UTKARSH BHUSHAN	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
17.	CWJC/9925/2023 CONTRACT (SATUTORY	5	M/S NITYANAND SINGH, vs THE BHARAT SANCHAR NIGAM LIMITED (BSNL),	PRIYESH KUMAR	HARENDRA PRASAD SINGH ASHOK KUMAR DUBEY
18.	CWJC/13074/2023 ELECTRICITY MATTER	4	RANDHIR KUMAR SINGH @ RANDHEER KUMAR SINGH vs THE MANAGING DIRECTOR-CUM- CHAIRMAN, NORTH BIHAR POWER DISTRIBUTION,	SIDDHARTHA PRASAD SWETANG SINHA	VINAY KIRTI SINGH VIKASH CHANDRA SRIVASTAVA
19.	CWJC/13400/2023 E.C.ACT	4	MAHADEO SINGH vs THE STATE OF BIHAR	KISHORE KUMAR SINHA SHASHI SHEKHAR	RAGHWANAND (GA11)
20.	CWJC/15961/2023 TRADE & COMMERCE (	3	AMARNATH vs THE STATE OF BIHAR	VAIBHAVA VEER SHANKER SAMEER SAWARN	ARVIND UJJWAL (SC 4) LALIT KISHORE PIYUSH LALL PIYUSH KUMAR PANDEY AJIT KUMAR
21.	CWJC/16087/2023 ELECTRICITY MATTER	3	NITESH KUMAR vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	AJAY PRASAD AJIT KUMAR SINHA	VINAY KIRTI SINGH DR. ANAND KUMAR
22.	CWJC/16247/2023 TRADE & COMMERCE (	1	M/S BHAGWATI KISAN SEVA KENDRA vs THE INDIAN OIL CORPORATION LTD.	ANJANI KUMAR JHA	SANAT KUMAR MISHRA
23.	CWJC/17682/2023 TRADE & COMMERCE (	1	M/S SAVITRI HORTICULTURE PVT LIMITED, vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR ROHIT SINGH	MD. N.H. KHAN (SC 1) LALIT KISHORE PIYUSH LALL UJJAWAL BHUSHAN SANCHAY SRIVASTAVA
24.	CWJC/17862/2023 TRADE & COMMERCE (	1	M/S MANGLAM MOTORS PVT. LTD. vs THE AUTHORIZED OFFICER PUNJAB NATIONAL BANK	HANSRAJ	MRITUNJAY KUMAR SHYAM KISHOR DAS
25.	CWJC/919/2024 TRADE & COMMERCE (	1	M/S BIHAR FUEL INDUSTRIES, vs THE BIHAR STATE INDUSTRIAL AREA DEVELOPMENT AUTHORITY	ARBIND KUMAR JHA SAMRENDRA KUMAR JHA	LALIT KISHORE PIYUSH LALL RAVI KUMAR GYAN SHANKAR GYAN SHANKAR
26.	CWJC/1927/2024 TRADE & COMMERCE (	1	M/S CONTINENTAL CHEMICAL COMPANY, vs THE STATE OF BIHAR	PRASOON KUMAR KRISHNA MOHAN MISHRA	STANDING COUNSEL (24) LALIT KISHORE PIYUSH LALL UJJAWAL BHUSHAN AJIT KUMAR
27.	CWJC/1973/2024 E.C.ACT	1	SAPTA PANCHAYAT KIRSHK SEVA SWABLAMBI SAHKARI SAMITI LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI VIJAY SHANKER TIWARI AVINASH SHEKHAR	GOVERNMENT PLEADER 14
28.	CWJC/2214/2024 ELECTRICITY MATTER	1	M/S. SHIVA POLYTUBES PVT. LTD. vs THE SOUTH BIHAR POWER DISTRIBUTION CO. LTD.	MOHIT AGARWAL SUSHILA AGRAWAL RAHUL KUMAR	VINAY KIRTI SINGH
29.	CWJC/2533/2024 ARISING FROM DRT	2	M/S JOYSRI ENTERPRISES vs INDIAN BANK	DIVYAM VERMA PRASHANT BHUSHAN	ADDITIONAL SOLICITOR GENERAL DR. BINOD KUMAR JHA RAM TUJABH SINGH RADHIKA RAMAN SACHINDRA KUMAR TIWARY
30.	CWJC/2580/2024 ARISING FROM DRT	1	SANJAY KUMAR SINGH vs THE AUTHORIZED OFFICER, PUNJAB NATIONAL BANK	RISHI RAJ RAMAN PRASHANT SINHA	MRITUNJAY KUMAR
31.	CWJC/2805/2024 CONTRACT (SATUTORY	1	M/S NIMANTRAN, THE MOBILE STORE vs THE STATE OF BIHAR	GYAN SHANKAR	STANDING COUNSEL 7
32.	CWJC/2953/2024 ELECTRICITY MATTER	1	AJAY KUMAR TRIPATHI vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED	GYAN PRAKASH PARUL PRIYA	VINAY KIRTI SINGH KUMAR MANISH

33.	CWJC/3079/2024 TRADE & COMMERCE (	1	VICKY JAISWAL vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	GOVERNMENT PLEADER 5 RAJ NANDAN PRASAD VISHESH KUMAR SINGH UMA SHANKAR KUMAR
34.	CWJC/3095/2024 ELECTRICITY MATTER	1	SIYARAM KUMAR YADAV vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED	GYAN PRAKASH PARUL PRIYA	VINAY KIRTI SINGH DR. ANAND KUMAR
35.	CWJC/3327/2024 TRADE & COMMERCE (	3	JYOTI KUMARI vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY MANI SHANKAR MISHRA	GOVERNMENT PLEADER 24 VIVEK PRASAD
36.	CWJC/3633/2024 ELECTRICITY MATTER	1	ALOK KUMAR vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED,	RAJAN PRAKASH ANURADHA MISHRA	VINAY KIRTI SINGH KUNAL TIWARY
37.	CWJC/678/2020 E.C.ACT	5	KRISHNA NANDAN PASWAN @ KRISHNANDAN PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	ARVIND UJJWAL (SC4)
38.	CWJC/1705/2020 L.I.C./INSURANCE	4	BRANCH MANAGER vs DY. SECRETARY,	ASHOK KUMAR RAMCHANDRA LAL DAS	
39.	CWJC/1910/2020 ELECTRICITY MATTER	5	M/S RIGA SUGAR COMPANY LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI VIJAY SHANKER TIWARI PIYUSH RANJAN AVINASH SHEKHAR	SUBHASH PD. SINGH (GA3) VINAY KIRTI SINGH
40.	CWJC/2586/2020 E.C.ACT	5	VIRENDRA KUMAR @ BIRENDRA KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM	ARVIND UJJWAL (SC4)
41.	CWJC/4923/2020 L.I.C./INSURANCE	5	BANJEER YADAV, vs THE STATE OF BIHAR	KRISHNA KUMAR TIWARY ASHOK KUMAR SINHA NO.2 LOKESH	SMT.BINITA SINGH (SC28) ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI
42.	CWJC/5294/2020 ELECTRICITY MATTER	3	CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER (H) COMPANY LIMITED vs THE STATE OF BIHAR	PRAKASH KUMAR SHASHI KUMAR	KINAKAR KUMAR (SC9) KINKAR KUMAR
43.	CWJC/6179/2020 PUBLIC DEMAND RECO	10	BALESHWAR MANDAL @ BALESHWAR PRASAD MANDAL vs THE STATE OF BIHAR	VIJAY ANAND	ASHUTOSH RANJAN PANDEY (AAG15) RAKESH NARAYAN SINGH
44.	CWJC/6299/2020 TRADE & COMMERCE (	12	SMT. RASHMI KUMARI vs THE BHARAT PETROLEUM CORPORATION LTD.	SUNIL KUMAR SANJEEB KUMAR SANJU	SANJAY SINGH NEETU JHA SIDDHARTHA PRASAD
45.	CWJC/7367/2020 E.C.ACT	5	SHUBHASH PRASAD SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY,	AKASH CHATURVEDI	LALIT KISHORE (AG) PRASHANT PRATAP (GP2)
46.	CWJC/8220/2020 TRADE & COMMERCE (	10	GAURAV SAGAR vs BHARAT PETROLEUM CORPORATION LTD.	SHIVENDRA KUMAR ROY SHEELA SHARMA	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12) MR. SANJAY SINGH MOHIT AGARWAL PRIYA GUPTA SUSHMITA MISHRA LOKESH KUMAR PRAVEEN KUMAR RAJEEV PRAKASH
47.	CWJC/8886/2020 SHOPES & ESTABLISH	15	M/S MD. AHMED MUMTAZ AHMED vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE (AG) SRIRAM KRISHNA AKASH CHATURVEDI RAGHWANAND (GA11) SANJAY KUMAR PRASHANT PRAKASH KAMALA KANT TIWARY
48.	CWJC/9921/2020 OTHERS	20	BIHAR STATE MILK CO-OPERATIVE FEDERATION LIMITED vs THE UNION OF INDIA	NIKESH KUMAR	DR. K. N. SINGH (AG) AJAY KUMAR RASTOGI (AAG10) RAKESH KUMAR SINHA PRAVEEN KUMAR SINHA KAMALA KANT UPADHYAY SANJAY KUMAR

49.	CWJC/1137/2021 EMPLOYEES PROVIDEN	12	PRAMOD KUMAR PANDEY vs THE STATE OF BIHAR	UMA KANT MISHRA UMESH PATHAK SHAILENDRA KUMAR	LALIT KISHORE (AG) AKHILESHWAR SINGH (AC TO GA 2) RAVI KUMAR NIKESH KUMAR
50.	CWJC/1240/2021 E.C.ACT	2	GAUTAM KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE (AG) S.RAZA AHMAD(AAG5)
51.	CWJC/1400/2021 PUBLIC DEMAND RECO	4	BANK OF BARODA vs THE STATE OF BIHAR	SANJEEV SHANKAR MANISH KISHORE	LALIT KISHORE (AG) PRASHANT PRATAP(GP2)
52.	CWJC/3040/2021 L.I.C./INSURANCE	5	RELIANCE NIPPON LIFE INSURANCE CO. LTD. vs UNION OF INDIA	DAYANAND SINGH	DR. K. N. SINGH (ASG) RAJ KAMAL
53.	CWJC/4046/2021 TRADE & COMMERCE (	2	M/S MAA MUNDESHWARI MOTORS PVT. LTD. vs BANK OF INDIA	DAYANAND SINGH NAGADEO CHOUBEY	LALIT KISHORE (AG) BINOD BIHARI SINHA SARVESH KUMAR (GP24) ARBIND KUMAR JHA JYOTI PRAKASH MR SANJEEV SHANKAR
54.	CWJC/4781/2021 DISMISAL	16	PATNA ZILA KHADI GRAMODHYOG SANGH vs THE STATE OF BIHAR	SUNIL KUMAR VINAY KUMAR MISHRA SHANKAR PRASAD ROY	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10) LAKSHMI KANT TIWARY LAKSHMI KANT TIWARI
55.	CWJC/4918/2021 CUSTOM (EXCLUDING	5	M/S ASHOKE DAS, VILLAGE MILL ROAD, P.O. - FALAKATA, DIST-ALIPURDUAR (WEST BENGAL) 735211 vs UNION OF INDIA	AMIT PANDEY	DR. K.N. SINGFH (ASG) ANSHUMAN SINGH
56.	CWJC/7661/2021 L.I.C./INSURANCE	7	NATIONAL INSURANCE COMPANY LIMITED vs THE STATE OF BIHAR	DURGESH KUMAR SINGH	LALIT KISHORE (AG) MUKESH PRASAD SINGH
57.	CWJC/8019/2021 CONTRACT (SATUTORY	8	SRI SURYA NARAYAN SINGH AND ANR vs THE TOWN COMMISSIONER	SUDHIR KUMAR RAJ	PRASOON SINHA YASHRAJ BARDHAN
58.	CWJC/8423/2021 INDUSTRIAL DISPUTE	10	THE CHIEF GENERAL MANAGER vs SRI KRISHNA KUMAR SINGH	HARENDRA PRASAD SINGH SANTOSH KUMAR	DR.K.N.SINGH (ASG) KANAK VERMA (CGC) RAVINDER KUMAR SHARMA SHYAMA KANT SINGH
With 58.1	CWJC/21130/2021 REM/DIS/TER, BOARD	4	SRI KRISHNA KUMAR SINGH vs THE CHIEF GENERAL MANAGER,	SHYAMA KANT SINGH	DR. K. N. SINGH (ASG) HARENDRA PRASAD SINGH RAVINDER KUMAR SHARMA
59.	CWJC/9835/2021 electicity matter ELECTRICITY MATTER	3	SUDHA TRIPATHI, vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED,	VINAY KRISHNA TRIPTHY	VINAY KIRTI SINGH DR. KISLAY
60.	CWJC/10327/2021 PUBLIC DEMAND RECO	10	M/S JSR CONSTRUCTIONS PVT. LTD. vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	ASHISH GIRI SUMIT KUMAR JHA	ARCHANA MEENAKSHEE (GP 6)
61.	CWJC/11200/2021 PUBLIC DEMAND RECO	12	M/S SHREE KALU COLD STORAGE PVT. LTD. vs THE STATE OF BIHAR	KRIPA NAND JHA PRABHAT KUMAR SINGH HARSHIT GRIYAGHEY	LALIT KISHORE (AG) KINKAR KUMAR (SC9) KINKAR KUMAR (SC 9)
62.	CWJC/11614/2021 CONTRACT (SATUTORY	3	DHIRAJ KUMAR JHA vs THE STATE OF BIHAR THROUGH THE SECRETARY CUM COMMISSIONER,	PURUSHOTTAM JHA VIKASH KUMAR JHA	SUSHIL KUMAR (GP22)
63.	CWJC/11906/2021 Works Contract WORKS CONTRACT	7	RAKESH KUMAR vs THE STATE OF BIHAR	KUNDAN KUMAR OJHA RAVI KUMAR SINGH	LALIT KISHORE (AG) SUBHASH PRASAD SINGH (GA 3) ASHOK KUMAR
64.	CWJC/12004/2021 m v act MOTOR VECHILE MATT	9	BIHAR MOTOR TRANSPORT FEDERATION vs THE STATE OF BIHAR	ANUJ KUMAR ADITYA PANDEY SAGRIKA	LALIT KISHORE (AG) PRABHAT KUMAR VERMA SANJAY KUMAR GHOSARVEY AJAY KUMAR RASTOGI (AAG 10)
65.	CWJC/12030/2021 CONTRACT (SATUTORY	9	POONAM DEVI vs THE STATE OF BIHAR	PRASHANT SINHA PRIYA AMIT KUMAR	AJAY KR. RASTOGI (AAG10)

With 65.1	CWJC/9116/2021 CONTRACT (SATUTORY	9	RAJIV KUMAR vs THE STATE OF BIHAR	PRASHANT SINHA ROHAN VERMA	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7)
66.	CWJC/12310/2021 PUBLIC DEMAND RECO	6	BISCOMAUN, MULTISTATE COOPERATIVE SOCIETY vs THE STATE OF BIHAR	ASHISH GIRI PRANAV KUMAR	AMIT PRAKASH (GA13)
67.	CWJC/12463/2021 E.C.ACT	2	ARUN KUMAR GHUPTA @ ARUN KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY,	ANURAG PANDEY	ARVIND UJJWAL (SC4)
68.	CWJC/13026/2021 TRADE & COMMERCE (	14	SATVAHINI FILLING STATION, INDIAN OIL RETAIL OUTLET AT PARSWAN, P.O.-AMBA, DISTRICT-AURANGABAD vs INDIAN OIL CORPORATION LIMITED	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	SANAT KUMAR MISHRA ROSHAN KUMAR NILANJAN CHATTERJEE SAHIL KUMAR ANIRVAN CHOUDHURI UJJWAL RAJ
69.	CWJC/13062/2021 TRADE & COMMERCE (	4	KAMESHWAR KUMAR YADAV vs THE INDIAN OIL CORPORATION LIMITED	SAKET TIWARY SUBODH KUMAR BARNWAL	ANKIT KATRIAR
70.	CWJC/13206/2021 TRADE & COMMERCE (	5	ARCHANA KUMARI vs THE STATE OF BIHAR	SUBODH KUMAR	LALIT KISHORE (AG) SARVESH KUMAR (GP 24) LAKSHMAN LAL PANDEY
71.	CWJC/13402/2021 DRUGS & COSMETIC	9	AKHILESH KUMAR PANDEY vs UNION OF INDIA	PARTH GAURAV	DR. KRISHNA NANDAN SINGH (ASG) SATYAVRAT VERMA KANAK VERMA KANAK VERMA
72.	CWJC/13932/2021 PUBLIC DEMAND RECO	4	RAISHU DEVI vs THE UNION OF INDIA	DR. KAMAL DEO SHARMA DEEPAK KUMAR	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RATNESH KUMAR RAKESH KUMAR SINGH ANURADHA SINGH (SC21)
73.	CWJC/14079/2021 CONTRACT (SATUTORY	4	MANOHAR KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	AMIT PRAKASH (GA13)
74.	CWJC/14487/2021 ARBITRATION	5	VINAY KUMAR RAY vs SRI MRILIND DOGRE	CHANDRA BHUSHAN VERMA	
75.	CWJC/14752/2021 TRADE & COMMERCE (	7	NAND KISHOR PRASAD YADAV vs THE CHIEF EXECUTIVE OFFICER/GENERAL MANAGER	SHASHI BHUSHAN SINGH	RAJAN GHOSHRAVE KAUSHAL KUMAR JHA SANJESH PRASAD SANTOSH KUMAR SINGH MD. N. H. KHAN (SC 1)
76.	CWJC/14794/2021 PUBLIC DEMAND RECO	6	MUSRAT JAHAN vs THE STATE OF BIHAR	NIRMAL KUMAR	MD. KHURSHID ALAM (AAG12) SIDHESHWAR PD. SINGH AAG 12
77.	CWJC/15047/2021 WORKS CONTRACT	7	M/S MOTHER INDIA CONSTRUCTION PVT. LTD. vs THE BIHAR URBAN INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.	AKSHANSH ANKIT	LALIT KISHORE RABINDRA KUMAR PRIYADARSHI
78.	CWJC/15420/2021 MOTOR VECHILE MATT	4	SHANIKANT KUMAR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY	RAJ KISHORE PRASAD UPENDRA PRASAD SINGH	LALIT KISHORE (AG) SARVESH KUMAR (GP24)
79.	CWJC/16092/2021 PUBLIC DEMAND RECO	10	ANIL KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR PREETI	SARVESH KUMAR (GP24) PANKAJ KUMAR PANKAJ KUMAR PANKAJ KUMAR SHAKTI SUMAN KUMAR ATUL SHANKAR
80.	CWJC/16519/2021 TRADE & COMMERCE (	6	M/S MAJHAULIA SUGAR INDUSTRIES PVT. LTD. vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA PRANAV KUMAR	KINKAR KUMAR (SC9)
81.	CWJC/16545/2021 E.C.ACT	5	MANOJ KUMAR CHAUDHARY, vs THE STATE OF BIHAR,	RAJEEV RANJAN BELA SINGH RAJIV RANJAN DWIVEDI	S RAZA AHMAD (AAG5)
82.	CWJC/16707/2021 E.C.ACT	3	KUMAR GAURAV SINGH vs THE STATE OF BIHAR	PREETY KUNWAR MANOJ KUMAR PANDEY	S RAZA AHMAD (AAG5)

83.	CWJC/17007/2021 L.I.C./INSURANCE	6	BHAGWATI CHARAN TIWARY vs THE LIFE INSURANCE CORPORATION OF INDIA	JITENDRA PRASAD SINGH KUNAL RANJAN	SIDDHARTH HARSH RAJNI KANT SINGH RAKESH KUMAR ABHIMANYU VATSA ABHIMANYU VATSA
84.	CWJC/17731/2021 TRADE & COMMERCE (	5	YOGENDRA KUMAR SINGH vs UNION OF INDIA	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	DR. KRISHNA NANDAN SINGH (ASG) MANOJ KUMAR SINGH
85.	CWJC/18021/2021 ELECTRICITY MATTER	3	DHARMENDRA KUMAR YADAV, vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED,	ANJU KUMARI RAJ KISHORE SINHA ANANT KUMAR SINHA UMESH KUMAR ROY	VINAY KIRTI SINGH
86.	CWJC/18595/2021 STATE FINANCIAL CO	9	PRAMOD KUMAR SINGH, vs THE STATE OF BIHAR,	DHANENDRA CHAUBEY	ANIL KUMAR SINGH (GP26) ARUN KUMAR PANDEY RAJ NANDAN PRASAD UMA SHANKAR KUMAR RAJ NANDAN PRASAD AJIT RANJAN KUMAR SANJAY MANDAL
87.	CWJC/18606/2021 CONTRACT (SATUTORY	12	NATIONAL CO-OPERATIVE CONSUMERS FEDERATION OF INDIA LTD., vs THE LALIT NARAYAN MITHILA UNIVERSITY,	AKSHANSH ANKIT SURYA NILAMBARI SANJAY KUMAR SANJAY KUMAR	MD. NADIM SERAJ VIKASH KUMAR AJAY KUMAR SHARMA MANISH KUMAR (GP 4) MANISH KUMAR BINDHYACHAL RAI
With 87.1	CWJC/1574/2022 WORKS CONTRACT	8	NATIONAL CO- OPERATIVE CONSUMERS FEDERATION OF INDIA LTD., vs THE LALIT NARAYAN MITHILA	SANJAY KUMAR	MD. NADIM SERAJ BINDHYACHAL RAI
88.	CWJC/18662/2021 WORKS CONTRACT	5	SWARGIYA KANHAI SHUKLA SAMAJIK SEWA SANSTHAN (SKSSSS) vs THE STATE OF BIHAR	VIKAS KUMAR SATYAM SHIVAM SUNDARAM	AJAY BIHARI SINGH (GP8) AJAY BEHARI SINHA GA 8
89.	CWJC/18738/2021 INDUSTRIAL DISPUTE	4	VINIT KUMAR PRAKASH vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA RAISHIKA RAJ AKHILESH DUTTA VERMA ALKA SINGH DEEPALI SINGH	RAGHWENDRA KUMAR (SC22) ALOK KUMAR SINHA MANISH KUMAR
90.	CWJC/18989/2021 L.I.C./INSURANCE	3	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED vs THE UNION OF OF INDIA	DURGESH KUMAR SINGH ANJANA SINHA	DR. KRISHNA NANDAN SINGH (ASG) SHANTANU KUMAR KISHORE KUMAR SINHA S.D. YADAV (AAG9) PUNAM KUMARI SINGH SHANTANU KUMAR FAHAD KHURSHID SALEHA SABIHA
91.	CWJC/19009/2021 ELECTRICITY MATTER	5	PRAMILA DEVI vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	KINKAR KUMAR (SC9) AKHILESHWAR SINGH
92.	CWJC/19075/2021 pDr act PUBLIC DEMAND RECO	8	RAMBABU PRASAD, vs THE STATE OF BIHAR	KRISHNA MOHAN MISHRA PRASOON KUMAR	S. RAZA AHMAD (AAG5) SHAILENDRA KUMAR SINGH
93.	CWJC/19108/2021 ELECTRICITY MATTER	6	SHANTI DEVI vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	ABBAS HAIDER (SC6) VINAY KIRTI SINGH
94.	CWJC/19112/2021 ELECTRICITY MATTER	8	GHUTO YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR SHIVE KUMAR	SUBASH PRASAD SINGH (GA3) VINAY KIRTI SINGH KUNAL TIWARY
95.	CWJC/19433/2021 ARISING FROM DRT	10	SUSHIL SINGH vs THE UNION OF INDIA	KAMALA KANT TIWARY	DR. K. N. SINGH (ASG) RAGHWENDRA KUMAR (SC22) VIVEK PRASAD KANAK VERMA UPENDRA YADAV ROONA VIVEK PRASAD
96.	CWJC/19608/2021 SHOPES & ESTABLISH	2	SHAMBHU NATH SINGH vs THE STATE OF BIHAR	SANJAY PRAKASH VERMA	MANOJ KR. AMBASTHA (SC26)

With 96.1	CWJC/16867/2019 SHOPES & ESTABLISH	9	UDAY NARAYAN SINGH @ UDAY NARAYAN vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR MANISH DHARI SINGH SUBODH KUMAR BARNWAL ARYA ACHINT DHANESHWAR VASHIST	AWANISH NANDAN SINHA (GP21) ANJANI KUMAR JHA
With 96.2	CWJC/16853/2021 BIHAR AGRICULTURE SHOPES & ESTABLISH	3	MUNSHI RAZA, vs THE STATE OF BIHAR	SATISH CHANDRA JHA 3 MUKESH KUMAR	UDAY SHANKAR SARAN SINGH (GP19)
With 96.3	CWJC/17341/2021 BIHAR AGRI.MARKETI	3	RAJESH KUMAR SINHA vs THE STATE OF BIHAR	BISHNU KANT DUBEY LAL MANI SHARMA	AWANISH NANDAN SINHA (GP21)
97.	CWJC/19730/2021 TRADE & COMMERCE (	14	M/S J.P. SINGH AND BROTHERS vs THE INDIAN RAILWAYS	PRAKASH CHANDRA AGRAWAL	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) RAMESH KUMAR AGRAWAL RAMESH KUMAR AGRAWAL BIJOY KUMAR SINHA ANSHUMAN SINGH
With 97.1	CWJC/19701/2021 TRADE & COMMERCE (	13	M/S AJAY SHANKAR AND ABHAY SHANKAR vs THE INDIAN RAILWAYS	PRAKASH CHANDRA AGRAWAL	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) RAMESH KUMAR AGRAWAL BIJOY KUMAR SINHA KANAK VERMA
With 97.2	CWJC/19773/2021 WORKS CONTRACT	13	M/S PURV RAILWAY ANPURNA CATERER VENDERS CANTEEN CO-OPERATIVE SOCIETY LIMITED vs THE INDIAN RAILWAYS	PRAKASH CHANDRA AGRAWAL	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) RAMESH KUMAR AGRAWAL BIJOY KUMAR SINHA RATNESH KUMAR
With 97.3	CWJC/21035/2021 TRADE & COMMERCE (	13	M/S VIJAY KUMAR VERMA vs THE INDIAN RAILWAYS	PRAKASH CHANDRA AGRAWAL	RAMADHAR SHEKHAR (ADDL. S.C. RAILWAY) BIJOY KUMAR SINHA RAMESH KUMAR AGRAWAL RAVINDER KUMAR SHARMA
98.	CWJC/19812/2021 TRADE & COMMERCE (	6	NATIONAL SEED ASSOCIATION OF INDIA vs THE STATE OF BIHAR	ANIL KUMAR SINGH SUMIT KUMAR RAJESH KUMAR SINGH	SARVESH KR. SINGH (AAG13)
99.	CWJC/19837/2021 L.I.C./INSURANCE	3	SRI AMRENDRA KUMAR OJHA vs THE LIFE INSURANCE CORPORATION OF INDIA	SRI AMRENDRA KUMAR OJHA (IN PERSON)	ABHIMANYU VATSA RAJNI KANT SINGH SAMEER SAWARN RAKESH KUMAR ABHIMANYU VATSA
100.	CWJC/19904/2021 TRADE & COMMERCE (	4	MOHAN YADAV, vs THE STATE OF BIHAR	RAJESH RANJAN	UBASH PRASAD SINGH (GA3) BINITA SINGH BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR UJJAWAL BHUSHAN
101.	CWJC/19962/2021 TRADE & COMMERCE (	7	CHANDRA BHUSHAN PRASAD vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR	ANIL KUMAR SINGH (GP26) KUMAR ABHIMANYU PRATAP
102.	CWJC/20105/2021 TRADE & COMMERCE (	3	MAHABOUDH JAN SWASTHAYA EVEM SERVANGIN VIKAS KENDRA vs THE STATE OF BIHAR	QUAMAR RAZA MD FAZLE KARIM	MANISH KUMAR (GP4)
103.	CWJC/20239/2021 SHOPES & ESTABLISH	5	SABI AHMAD vs THE STATE OF BIHAR	AWNISH KUMAR	YOGENDRA PD. SINHA (AAG7) BIJENDRA KUMAR SINGH PRINCE KUMAR MISHRA
104.	CWJC/20608/2021 WORKS CONTRACT	2	AKASH SINGH vs THE STATE OF BIHAR	MANOJ KUMAR KSHEM SHARMA RAJ NARAYAN MISHRA	ABBAS HAIDER (SC6)
105.	CWJC/20728/2021 ELECTRICITY MATTER	5	MAGADH SUGAR AND ENERGY LTD. vs THE BIHAR STATE ELECTRICITY BOARD	ASHISH GIRI PRANAV KUMAR SUMIT KUMAR JHA	VINAY KIRTI SINGH
106.	CWJC/20938/2021 E.C.ACT	4	SANJAY KUMAR BAITHA vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA RAVI PRAKASH AALEKH ANAND SOURAV SUMAN	S. RAZA AHMAD (AAG5)
107.	CWJC/20958/2021 PUBLIC DEMAND RECO	6	NEERAJ KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	KINKAR KUMAR (SC9) DEVI DAS SRIVASTAVA

With 107.1	CWJC/20959/2021 PUBLIC DEMAND RECO	6	NILAM SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	YOGENDRA PRASAD SINHA (AAG7) DEVI DAS SRIVASTAVA RAM NIBASH PRASAD RAKESH KUMAR JHA
With 107.2	CWJC/711/2022 PUBLIC DEMAND RECO	6	USHA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	YOGENDRA PD. SINHA (AAG7) DEVI DAS SRIVASTAVA RAKESH KUMAR JHA RAM NIBASH PRASAD
108.	CWJC/21230/2021 TRADE & COMMERCE (	13	KANHAIYA RAY vs THE STATE OF BIHAR	JAI PRAKASH SINGH PANKAJ KUMAR SINGH	SARVESH KUMAR (GP24) DAYANAND SINGH NAGADEO CHOUBEY DHANANJAY KASHYAP NIRAJ KUMAR SHAILENDRA KUMAR PALLAVI TRIVEDI SHIVANGI
109.	CWJC/21363/2021 TRADE & COMMERCE (	3	ANAND SHARMA vs THE UNION OF INDIA	BINOD KUMAR SINGH SANJAY KUMAR SINGH	DR. KRISHNA NANDAN SINGH (ASG) DAYANAND SINGH NAGADEO CHOUBEY DHANANJAY KASHYAP SOMALI ACHARYA PALLAVI TRIVEDI RANA VIKRAM SINGH RANJEET KUMAR JHA
110.	CWJC/386/2022 CONTRACT (SATUTORY	5	PRAMOD KUMAR vs THE STATE OF BIHAR	KUMAR PRAVEEN	MD. KHURSHID ALAM (AAG12)
With 110.1	CWJC/472/2022 CONTRACT (SATUTORY	4	SHARMILA CHAURASIYA vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	LALIT KISHORE (AG) S RAZA AHMAD (AAG 5)
With 110.2	CWJC/522/2022 CONTRACT (SATUTORY	4	ANAND SINGH vs BHABUA MUNCIPALITY THROUGH ITS EXECUTIVE OFFICER,	RAJESH KUMAR	KINKAR KUMAR (SC9) VINOD KUMAR SETH
With 110.3	CWJC/561/2022 CONTRACT (SATUTORY	4	KAMLAKAR TIWARI vs BHABUA MUNICIPALITY	RAJESH KUMAR	YOGENDRA PD. SINHA (AAG7) VINOD KUMAR SETH
With 110.4	CWJC/1008/2022 CONTRACT (SATUTORY	4	MANOJ KUMAR RAI vs THE STATE OF BIHAR	UDAY KUMAR	HARISH KUMAR (GP 8)
With 110.5	CWJC/3151/2022 CONTRACT (SATUTORY	4	KAMLAKAR TIWARI vs BHABUA MUNICIPALITY	RAJESH KUMAR	SUBHASH PD. SINGH (GA3) VINOD KUMAR SETH
With 110.6	CWJC/5268/2022 CONTRACT (SATUTORY	4	JAYOTI JWALA @ JYOTI JWALA vs THE STATE OF BIHAR	BIMAL KUMAR	ANIRBAN KUNDU (SC24)
With 110.7	CWJC/5347/2022 CONTRACT (SATUTORY	4	JAYOTI JWALA @ JYOTI JWALA vs THE STATE OF BIHAR	BIMAL KUMAR	AJIT KUMAR (GA9)
With 110.8	CWJC/5447/2022 CONTRACT (SATUTORY	4	VIKASH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	MD.NADEEM SERAJ (GP5)
With 110.9	CWJC/5708/2022 CONTRACT (SATUTORY	5	D.B.S. CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	SIDDHARTH HARSH SHADWAL HARSH	ARCHANA MEENAKSHEE (GP6)
111.	CWJC/751/2022 ELECTRICITY MATTER	10	M/S SHANKAR MOTORS PRIVATE LIMITED vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED	SURAJ SAMDARSHI PIYUSH RANJAN AVINASH SHEKHAR	VINAY KIRTI SINGH
112.	CWJC/891/2022 ELECTRICITY MATTER	6	RAM BIHARI PRASAD VERMA vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	NARESH CHANDRA VERMA NATRAJ VERMA	VINAY KIRTI SINGH RITESH KUMAR SHAKTI SUMAN KUMAR RAJESH RANJAN ATUL SHANKAR
113.	CWJC/2326/2022 TRADE & COMMERCE (	13	SHAHNAZ KHANAM vs THE STATE BANK OF INDIA	SUSHIL KUMAR SINGH	SANJIV KUMAR. PRABHAT RANJAN
114.	CWJC/3746/2022 CONTRACT (SATUTORY	5	M/S AMERICAN ROAD TECHNOLOGY AND SOLUTION PVT. LTD. vs THE STATE OF BIHAR	SURENDRA KUMAR	KINKAR KUMAR (SC9) PRASOON SINHA
115.	CWJC/4003/2022 INDUSTRIAL DISPUTE	5	THE UNION OF INDIA vs THE REGIONAL LABOUR COMMISSIONER (CENTRAL) PATNA	DR. ANAND KUMAR ANSHUMAN SINGH PRAVEEN KUMAR SINHA	ANSHUMAN SINGH
With 115.1	CWJC/6183/2022 RGL.AD-HOC., OTHER	2	UMESH YADAV vs THE UNION OF INDIA	ANSHUMAN SINGH	ADDITIONAL SOLICITOR GENERAL TARKESHWAR NATH THAKUR

116.	CWJC/5217/2022 CONTRACT (SATUTORY	7	SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD., vs JEEVAN KUMAR,	KUMAR SAURAV PRAKASH KUMAR RAVISH CHANDRA	MOHIT AGARWAL PARUL PRASAD AKSHAT AGRAWAL ABBAS HAIDER (SC 6) ABBAS HAIDER (SC 6)
117.	CWJC/7300/2022 TRADE & COMMERCE (	8	YOGENDRA SAH vs THE STATE OF BIHAR	DEVENDRA KUMAR	MD. KHURSHID ALAM (AAG12) SANJEEV KUMAR SINGH
118.	CWJC/7478/2022 OTHERS	7	KEDAR NATH SINHA vs THE STATE OF BIHAR	KUMAR PRAVEEN	SMT. ANURADHA SINGH (SC 21) RAKESH PRABHAT RAVI BHUSHAN PRASAD SINHA PRASHANT BHUSHAN NAWNIT KUMAR TIWARY
119.	CWJC/7509/2022 E.C.ACT	6	SANTOSH KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR LABH	ARVIND UJJWAL (SC4)
120.	CWJC/7510/2022 PUBLIC DEMAND RECO	8	SHASHI KUMAR vs THE STATE OF BIHAR.	RAKESH PRABHAT	SUBHASH PRASAD SINGH (GA 3) VINAY KIRTI SINGH SANJAY KUMAR GIRI
121.	CWJC/8554/2022 TRADE & COMMERCE (	8	TANWEER ALAM vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION	CHHOTE LAL MISHRA PRIYESHEA PRABHA ANAMIKA KUMARI ARCHANA JHA	S. RAZA AHMAD (AAG5) SHAILENDRA KUMAR SINGH
122.	CWJC/10358/2022 E.C.ACT	7	MD. GULAM YAZDANI ALIAS MD. GULAM AAZDANI vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	ARVIND UJJWAL (SC 4)
123.	CWJC/10632/2022 E.C.ACT	3	AMBIKA PASWAN vs THE STATE OF BIHAR	BINAY KUMAR	ARVIND UJJWAL (SC4)
124.	CWJC/10749/2022 E.C.ACT	4	HARI SHANKAR SHAHI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	ARVIND UJJWAL (SC4)
125.	CWJC/11225/2022 E.C.ACT	9	SUBODH KUMAR vs THE STATE OF BIHAR	MADHUKAR ANAND	S. RAZA AHMAD (AAG5) SHAILENDRA KUMAR SINGH
126.	CWJC/11233/2022 E.C.ACT	3	BACHCHI DEVI @ MOSTT. BACHCHI DEVI vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	S. RAZA AHMAD (AAG 5)
127.	CWJC/11541/2022 L.I.C./INSURANCE	4	BRIJ KISHOR PRASAD @ BRAJ KISHOR PRASAD vs LIFE INSURANCE CORPORATION OF INDIA	JAI PRABHAT KISHORE	RAKESH KUMAR RAJNI KANT SINGH RAKESH KUMAR ABHIMANYU VATSA
128.	CWJC/12724/2022 E.C.ACT	5	RAJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	SUSHMITA MISHRA SURYA NARAYAN SAH	S. RAZA AHMAD (AAG 5)
129.	CWJC/12981/2022 E.C.ACT	2	RADHE SAW vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	ARVIND UJJWAL (SC4)
130.	CWJC/14127/2022 E.C.ACT	6	MD. ARSAD ALAM @ MD. ARSHAD ALAM vs THE STATE OF BIHAR	RAJIV RANJAN RANANJAY KUMAR	ARVIND UJJWAL (SC 4)
131.	CWJC/14889/2022 E.C.ACT	2	MOST. SANJU DEVI vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	S. RAZA AHMAD (AAG5)
132.	CWJC/15261/2022 EMPLOYEES PROVIDEN	26	CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION vs THE REGISTRAR, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT (NO. 2)	PRASHANT SINHA	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR SINHA VINAY MISTRY DAYANAND SINGH NAGADEO CHOUBEY GARGI TULI DHANANJAY KASHYAP ARINDOM MUKHERJEE DEO PRAKASH SINGH
133.	CWJC/15395/2022 SHOPES & ESTABLISH	6	CHANDRA SHEKHAR KUMAR PAUDDAR vs THE DIVISIONAL RAILWAY MANAGER	CHANDRA BHUSHAN VERMA	ADDITIONAL SOLICITOR GENERAL TARKESHWAR NATH THAKUR UMA SHANKAR SINGH

134.	CWJC/18463/2022 TRADE & COMMERCE (	8	M/S BHIMSERIA FOODS LTD. (FORMERLY MARUTI IRON AND STEEL LIMITED) vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (BIADA)	BRISKETU SHARAN PANDEY MADAN KUMAR ABHISHEK KUMAR	LALIT KISHORE PIYUSH LALL YASHRAJ BARDHAN ARPIT ANAND RAVI PRAKASH SOURAV SUMAN SANCHAY SRIVASTAVA RAVI KUMAR
135.	CWJC/2250/2023 WORKS CONTRACT	20	PRABHAT RANJAN vs THE BHARAT SANCHAR NIGAM LIMITED	AMIT PRAKASH SANJAY KUMAR RAVI BHARDWAJ	ARCHANA SINHA @ ARCHANA SHAHI ANSHUMAN SINGH
136.	CWJC/3557/2023 PUBLIC DEMAND RECO	3	RADHEY PASWAN @ RADHEY SHYAM vs THE STATE OF BIHAR	PRAMOD KUMAR PRANAV MD. MOKHTAR ANSARI	SARVESH KUMAR (GP24) SAKET ANAND CHHAYA KIRTI AJAY KUMAR ALOK KUMAR
137.	CWJC/6606/2023 ELECTRICITY MATTER	10	AJIT KUMAR SINGH vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	GAJENDRA PRATAP SINGH	VINAY KIRTI SINGH
138.	CWJC/6671/2023 TRADE & COMMERCE (	10	KAVITA KUMARI vs THE UNION OF INDIA	MUKESH KUMAR SINGH ARINJAY KUMAR	ADDITIONAL SOLICITOR GENERAL SANJAY SINGH VANDANA KISHORE RAJEEV PRAKASH
139.	CWJC/6806/2023 TRADE & COMMERCE (	12	M/S R.K. RICE MILL vs THE STATE OF BIHAR	SURAJ SAMDARSHI ROHIT SINGH AVINASH SHEKHAR SHASHI BHUSHAN KUMAR ARTI KUMARI	S. RAZA AHMAD (AAG5) PRABHAKAR TEKRIWAL SHAILENDRA KUMAR SINGH SHASHI DHAR JHA
140.	CWJC/9089/2023 EMPLOYEES PROVIDEN	7	CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION vs M/S URMILA INFO SOLUTIONS	PRASHANT SINHA	DEO PRAKASH SINGH
141.	CWJC/11117/2023 CONTRACT (SATUTORY	5	M/S KEC-DELCO-VARAHA (JV) vs EAST CENTRAL RAILWAYS	ABHINAV SRIVASTAVA PUSHKAR BHARADWAJ RAUSHAN	ADDITIONAL SOLICITOR GENERAL
142.	CWJC/16007/2023 SHOPES & ESTABLISH	2	DR. ABDUL RASHID @ ABDUR RASHID, vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	RAJESHWAR SINGH (GA 10)
143.	CWJC/445/2024 TRADE & COMMERCE (	2	M/S DIGITAL SOLUTION vs THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV DIGVIJAY NARAYAN SINGH	GOVERNMENT ADVOCATE 7
144.	CWJC/453/2024 TRADE & COMMERCE (	2	AARTI SINHA vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH UMA KUMARI	GOVERNMENT PLEADER (19)
145.	CWJC/468/2024 CONTRACT (SATUTORY	2	VISION COMPUTECH, vs STATE OF BIHAR	YASHRAJ BARDHAN	GOVERNMENT PLEADER (20)
146.	CWJC/535/2024 TRADE & COMMERCE (	2	M/S SARVSHREE PRAKASH ROLLER FLOUR MILL PVT. LTD. vs THE STATE OF BIHAR	RAJESH RANJAN	STANDING COUNSEL 4 PIYUSH LALL LALIT KISHORE GYAN SHANKAR
147.	CWJC/562/2024 E.C.ACT	2	QUAMUDDIN CHISTY vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	STANDING COUNSEL 7

(After the above or at 3.00 P.M. whichever is earlier)

TO BE MENTIONED I

148.	CWJC/7827/2017 CINEMA	2	PRASHANT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR SINHA NO.-2 RISHIT DEO KUMAR SINGH ASHOK KUMAR MISHRA	Y.P. SINHA- AAG7 ARUN SHAKTI SUMAN KUMAR RAJESH RANJAN
149.	CWJC/13026/2017 TRADE & COMMERCE (	3	M/S LITCHICA PRODUCTS PRIVATE LTD. vs THE STATE OF BIHAR AND ORS	SHREE GANESH SHREE GANESH SANCHAY SRIVASTAVA	S. PD. SINGH - GA3
150.	CWJC/14328/2017 TRADE & COMMERCE (	2	SANJEEV KUMAR SINGH vs THE INDIAN OIL CORPORATION AND ORS	RAM KUMAR SINGH	S. RAZA AHMAD - AAG-5 ANIL KUMAR SINHA VINOD KUMAR SANAT KUMAR MISHRA

FOR ORDERS (ON OFFICE NOTES) -I

151.	CWJC/4751/2008 SHOPES & ESTABLISH	12	SHAHABAD DUGDH UTPADAK SAHKARI vs THE STATE OF BIHAR AND ORS	RAJESH PD.CHOUDHARY	GP3 S.S.SHABBAR HUSSAIN (GP4) DHARMESH KR.SHRIVASTAVA MUJTABAUL HAQUE (GP12) JAINENDRA KUMAR BISHWAJEET PANDEY BHARAT BHUSHAN

FOR ORDER II

152.	CWJC/6075/2015 CONTRACT (SATUTORY	6	AMRENDRA KUMAR vs MEMBER, ENGINEERING RAIL BHAWAN, RAILWAY BOARD AND ORS	RAJ DULAR SAH	MAHESH PRASAD SIDDHARTHA PRASAD

FOR ADMISSION -I

153.	CWJC/20216/2018 CONTRACT (SATUTORY	3	MAHILA SHISHU KALYAN SANSTHAN EVAM HAST SHILP PRASHIKSHAN KENDRA vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA SUBASH CHANDRA YADAV SANGHA MITRA GHOSH	SARVESH KUMAR -GP24
154.	CWJC/3369/2011 TRADE & COMMERCE (	18	M/S PATNA POLSON PRIVATE LIMIT vs THE STATE OF BIHAR AND ORS	SAKET TIWARY	RAJESH SINGH GP16 KAMESHWAR KUMAR (GP17) KUMAR ABHIMANYU PRATAP NIRMAL KUMAR
155.	CWJC/14394/2011 E.C.ACT	4	SATISH KUMAR vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR	DHURJATI KR PRASAD GP7
156.	CWJC/18613/2011 ELECTRICITY MATTER	24	M/S BALMUKUND CONCAST LIMITED vs TEH BIHAR STATE ELECTRICITY BO	RAJU GIRI ASHISH GIRI	VINAY KIRTI SINGH ANAND K. OJHA ANAND KUMAR OJHA
157.	CWJC/10234/2012 TRADE & COMMERCE (	40	M/S KA KRI INTERNATIONAL vs THE STATE OF BIHAR AND ORS	KAMAL KISHORE JHA AJAY KUMAR SINHA	YASHRAJ BARDHAN RAKESH M.SINGH KUMAR SHANKARAM KUMAR PRIYA RANJAN RAMA KANT SINGH SOUBHIK ROY (GP12) PRASHANT PRATAP AJIT KUMAR
158.	CWJC/11275/2013 ELECTRICITY MATTER	4	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR	ASHOK KUMAR KESHRI VINAY KIRTI SINGH
159.	CWJC/16105/2013 CUSTOM (EXCLUDING	8	CHANDRESH CHOPRA @ JOLLY vs THE UNION OF INDIA AND ORS	KAMESHWAR MISHRA RAMANUJ TIWARY	N. A. SHAMSI A.S.G. NIVEDITA NIRVIKAR ARCHANA SINHA @ ARCHANA SHAHI KANAK VERMA (CGC) AMIT SHRIVASTAVA (CGC) SATYA PRAKASHTRIPATHY
160.	CWJC/16421/2013 TRADE & COMMERCE (	13	M/S SUNDER AND SONS AUTO SERVICE CENTRE vs THE STATE OF BIHAR AND ORS	KAMALA KANT UPADHYAY SATYENDRA KUMAR BHATNAGAR CHANDRA BHUSHAN DAS	NAWAL KISHOR SINGH SC2 PIYUSH LALL J.K.ROY -1(SC13) D.V.PATHY SADASHIV TIWARI HIRESH KARAN PANKAJ KUMAR SINHA
161.	CWJC/16757/2013 TRADE & COMMERCE (	12	RANJU BHARTI vs THE STATE OF BIHAR AND ORS	PRAKASH CHANDRA AGRAWAL	GIRIJA SHANKAR PD U.S.S.SINGH (GP1)
162.	CWJC/18361/2013 ELECTRICITY MATTER	19	THE NORTH BIHAR POWER DISTRIBUTION COMPANY LTD. AND ANR vs THE CONSUMER GRIEVANCE REDRESSAL FORUM AND ANR	PRAKASH KUMAR RENU JHA	SHAMSHER SINGH REKHI RAJANI KANT MISHRA

163.	CWJC/19137/2013 TRADE & COMMERCE (	8	M/S PANCHSHEEL SOFTWARES vs THE STATE OF BIHAR AND ORS	ALOK RANJAN ARCHANA JHA	MD. N. HODA KHAN
164.	CWJC/19558/2013 CONTRACT (SATUTORY	9	SULOCHANA DEVI vs THE STATE OF BIHAR AND ORS	SATYA RANJAN SINHA	S.S. SHABBAR HUSSAIN SITA RAM YADAV (GP 16) SANJAY KUMAR PANDEY
165.	CWJC/19868/2013 ELECTRICITY MATTER	12	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. vs THE STATE OF BIHAR AND ORS	ANAND KUMAR OJHA ASHOK KUMAR KARNA	SANJAY PANDEY GP21 SURAJ SAMDARSHI VINAY KIRTI SINGH
166.	CWJC/21044/2013 CONTRACT (SATUTORY	11	NEERAJ CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR AND ORS	KAMALA KANT TIWARY	MANIKANT MISHRA ANIL KR. SINGH (GP26)
167.	CWJC/21172/2013 STATE FINANCIAL CO	20	M/S SUNRISE TANNING INDUSTRIES P LTD. vs THE CHAIRMAN BIHAR STATE FINANCIAL CORPORATION AND ORS	NIL KAMAL NIL KAMAL PRASHANT SINHA BAUA JHA	RAJU GIRI SYED MOHTASHIM AKHTAR SUBHASH CHANDRA BOSE MUJTABAUL HAQUE (GP12)
168.	CWJC/21724/2013 TRADE & COMMERCE (	14	ABHIYAN A SOCIETY REGISTERED UNDER SOCIETIES vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR JAY PRAKASH SINGH	S.RAZA AHMAD BINOD KUMAR PALLAVI PANDEY
169.	CWJC/22586/2013 CONTRACT (SATUTORY	12	M/S GRAPHLINE COMPUTERS P LTD. vs UNIVERSITY GRANT COMMISSION AND ORS	DIGVIJAY SINGH KUMAR ALOK	N. A. SHAMSI A.S.G. DIGVIJAY SINGH
170.	CWJC/23000/2013 TRADE & COMMERCE (	12	MANOJ KUMAR SAKSENA vs INDIAN OIL CORPORATION LTD. AND ANR	ANIL KUMAR ANIL KUMAR SINGH SUDHIR KUMAR SINGH MADHUSUDAN RAI RANVIJAY SINGH SANKET	SANAT KUMAR MISHRA PRABHAT KUMAR PRASOON SINHA
171.	CWJC/23052/2013 CONTRACT (SATUTORY	10	M/S C.P. SINGH AND COMPANY vs THE PATNA MUNICIPAL CORPORATION AND ORS	RAM DAS SINGH VINOD KUMAR BIRENDRA KUMAR	RAMAKANT SHARMA L.O.I/C VIG. HARGOVIND SINGH HIMKAR PRASOON SINHA
172.	CWJC/23064/2013 TRADE & COMMERCE (	12	GAURI SHANKAR PRADHAN vs THE STATE OF BIHAR AND ORS	MAHESH NARAYAN PARBAT SANJAY KUMAR JHA VED PRAKASH SRIVASTVA	SHAIL KUMARI AJIT PRATAP SINGH - (SC-15) AMIT SHRIVASTAVA
173.	CWJC/23278/2013 TRADE & COMMERCE (	9	KHAIRA BHUDHAR PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETY AND ANR vs THE FOOD CORPORATION OF INDIA AND ORS	ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH	PRABHAKAR TEKRIWAL RAKESH KUMAR JHA AMARESH KUMAR SINGH
174.	CWJC/23388/2013 CONTRACT (SATUTORY	9	AKASH KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAVINDRA KUMAR RAJESH KUMAR	NIVEDITA NIRVIKAR ABHISHEK PRABHAT KUMAR DIPAK SARVA DEO SINGH NUTAN SAHAY
175.	CWJC/23430/2013 TRADE & COMMERCE (	9	SANDIP PARASAR vs THE INDIAN OIL CORPORATION MARKETING DIVISION AND ORS	LALAN KUMAR SINGH PREM KUMAR UMA SHANKAR OM PRAKASH SINHA	ANIL KUMAR SINHA ANKIT KATRIAR
176.	CWJC/24129/2013 TRADE & COMMERCE (	10	SHIV PRASAD vs THE CHAIRMAN CUM MANAGING DIRECTOR PUNJAB NATIONAL BANK AND ORS	BIMLESH KUMAR JHA	KUMAR PRIYA RANJAN MRITUNJAY KUMAR
177.	CWJC/24167/2013 TRADE & COMMERCE (	7	OM PRAKASH PRASAD vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN	ANIL KUMAR
178.	CWJC/24296/2013 STATE FINANCIAL CO	17	MANJU SINGH AND ORS vs BIHAR STATE FINANCIAL CORPORATION AND ORS	AJAY KUMAR SINHA MANJU JHA AJIT KUMAR SINHA	RAJU GIRI HEMANT KUMAR DIPAK KUMAR PRABHAT KUMAR MUNNA
With 178.1	CWJC/9880/2015 STATE FINANCIAL CO	14	PREMJEET SINGH vs THE STATE OF BIHAR AND ORS	HEMANT KUMAR DIPAK KUMAR PRABHAT KUMAR MUNNA	VINAY KRISHNA TRIPTHY RAJU GIRI SANTOSH KUMAR MISHRA

179.	CWJC/25122/2013 TRADE & COMMERCE (	10 ARVIND KUMAR RAI ANDS ANR vs THE ZONAL MANAGER STATE BANK OF INDIA AND ORS	ARVIND PRASAD SINGH SANTOSH KUMAR SINHA -2	KAUSHLENDRA KUMAR SINHA NAMRATA MISHRA
180.	CWJC/49/2014 SHOPES & ESTABLISH	10 DURGA DEVI vs THE STATE OF BIHAR AND ORS	SHANTI PRATAP ARVIND KUMAR VARMA	HARENDRA PD. SINGH PRASHANT PRATAP (GP2) RAJESH MOHAN
181.	CWJC/399/2014 TRADE & COMMERCE (	18 M/S CHAND MUSTARD OIL MILL vs STATE BANK OF INDIA	RAJNI KANT JHA	SRI SUNIL KUMAR SINGH KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH ANJANI KUMAR MISHRA NEERAJ KUMAR
182.	CWJC/1768/2014 TRADE & COMMERCE (	19 AURANGABAD FOOTPATH FERRYBIKRETA SANGH AND ORS vs THE STATE OF BIHAR AND ORS	LAKSHMI KANT TIWARY UJJWAL KUMAR SINHA ANIL KUMAR	P.K. VERMA KIRTI KESHAV SATYENDRA NARAYAN VERMA SURENDRA PRASAD SINGH
183.	CWJC/2478/2014 TRADE & COMMERCE (	12 INDIAN BANK vs THE REGISTRAR DEBTS RECOVERY APPELLATE TRIBUNAL AND ORS	DR. BINAY KUMAR SINGH ALOK RANJAN	KAUSHLENDRA KUMAR SINHA AJAY KUMAR SHARMA
Restored (MJC No. 2454/2015)				
With 183.1	CWJC/1227/2021 ARISING FROM DRT	11 SRI RAVI SINGH vs INDIAN BANK, PATNA MAIN BRANCH	AJAY KUMAR SHARMA	DR. BINAY KUMAR SINGH AMIT SINGH
184.	CWJC/2508/2014 TRADE & COMMERCE (	9 SHIO JEE RAWAT vs THE UNION OF INDIA AND ORS	PRASHANT SINHA RAM BINOD SINGH	N. A. SHAMSI A.S.G. KANAK VERMA (CGC)
185.	CWJC/2658/2014 TRADE & COMMERCE (	9 M/S SANJAY KUMAR PROPRIETOR VINOD KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BINOD KUMAR ARVIND KUMAR JHA	SUBHASH PD. SINGH KISHORE KUMAR SINHA
Restored (MJC No. 355/2016)				
186.	CWJC/3399/2014 TRADE & COMMERCE (	24 VINEET KUMAR TIBREWAL vs THE INDIAN OIL CORPORATION LTD. AND ORS	PRIYA GUPTA	ANKIT KATRIAR ANIL KUMAR SINHA NEERAJ KUMAR GUPTA
With 186.1	CWJC/8099/2014 TRADE & COMMERCE (	20 PREM LATA DEVI vs M/S INDIAN OIL CORPORATION LTD. AND ORS	NEERAJ KUMAR GUPTA	ANIL KUMAR SINHA PRIYA GUPTA ANKIT KATRIAR
With 186.2	CWJC/11849/2016 TRADE & COMMERCE (	6 AJAY KUMAR TIBREWAL vs THE INDIAN OIL CORPORATION LTD. AND ORS	RAJIV RANJAN TIWARI GAUTAM KUMAR KEJRIWAL	ANIL KUMAR SINHA NEERAJ KUMAR GUPTA ANKIT KATRIAR
187.	CWJC/3891/2014 TRADE & COMMERCE (	17 SRI RAM SINGH vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM	DINBANDHU SINGH ISHWARI SINGH PRABHAKAR TEKRIWAL CHAUDHARY PREM KUMAR THAKUR RANJAN KUMAR JHA RAJENDRA PRASAD (GP9) BIRJU PRASAD (G.P.13) RAKESH KUMAR JHA SURENDRA KUMAR MISHRA SUMAN KUMAR JHA ANGAD KUNWAR P.K.VERMA ASHISH GIRI
With 187.1	CWJC/6574/2014 TRADE & COMMERCE (	17 HUKUMDEO RAY vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM	SC-3 SYED ARSHAD ALAM RAKESH KUMAR JHA DR.MANKESHWAR TIWARI SAROJ KUMAR SHARMA ASHISH GIRI PRABHAKAR TEKRIWAL ISHWARI SINGH SHASHI DHAR JHA SITA RAM YADAV (GP16)
With 187.2	CWJC/6834/2014 TRADE & COMMERCE (	17 RAM NARAYAN RAY vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM	GA13- NAMRATA MISHRA ASHISH GIRI RAJENDRA PRASAD SURENDRA KUMAR MISHRA SHASHI DHAR JHA ANGAD KUNWAR SAROJ KUMAR SHARMA DR.MANKESHWAR TIWARI RAKESH KUMAR JHA

188.	CWJC/6296/2014 WORKS CONTRACT	13	SRISTI FOUNDATION vs THE STATE OF BIHAR AND ORS	- RAKESH KUMAR SHARMA RAJESH KUMAR LAKSHMI KANT SHARMA NAGENDRA KUMAR	SC-13 ARBIND KUMAR NO-1 KISHORE KUMAR SINHA SYED IQBAL AHMAD (SC20)
Restored (MJC No 2164/2016)					
189.	CWJC/6827/2014 TRADE & COMMERCE (	21	K.S.T. COLLEGE vs UNITED BANK OF INDIA AND ORS	SANJEET KUMAR RAJ KAMAL	SUBHASH PD. SINGH BINOD BIHARI SINHA
190.	CWJC/7191/2014 TRADE & COMMERCE (	18	ALKA JALAN AND ORS vs UNITED BANK OF INDIA AND ORS	SIDDHARTHA PRASAD	BINOD BIHARI SINHA
191.	CWJC/1919/2019 PUBLIC DEMAND RECO	8	PHUDENA DEVI AND ANR vs THE STATE OF BIHAR AND ORS.	TUSHAR VAIBHAV DR. KAMAL DEO SHARMA SRIRAM KRISHNA	HARISH KUMAR (GP8)
With 191.1	CWJC/19048/2018 PUBLIC DEMAND RECO	7	SUSHILA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV SRIRAM KRISHNA	HARISH KUMAR -GP8
With 191.2	CWJC/19868/2018 PUBLIC DEMAND RECO	8	CHANDESHWAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV SRIRAM KRISHNA	VINAY KRITI SINGH -GA2
With 191.3	CWJC/20088/2018 PUBLIC DEMAND RECO	7	BHAGWAN CHOUDHARY vs THE STATE OF BIHAR	TUSHAR VAIBHAV DR. KAMAL DEO SHARMA SRIRAM KRISHNA	VINAY KIRTI SINGH
With 191.4	CWJC/24158/2018 PUBLIC DEMAND RECO	7	BHAGWAN CHOUDHARY, vs THE STATE OF BIHAR,	SRIRAM KRISHNA TUSHAR VAIBHAV DR. KAMAL DEO SHARMA	HARISH KUMAR
With 191.5	CWJC/20509/2019 PUBLIC DEMAND RECO	6	BIRENDRA PANDEY @ BIRENDRA KUMAR PANDEY vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	VIKASH KUMAR (SC11)
192.	CWJC/6355/2019 E.C.ACT	2	BIVISHAN PASWAN vs THE STATE OF BIHAR	PRAVIN CHANDRA PRASAD	S.RAZA AHMAD (AAG5)
193.	CWJC/6641/2019 E.C.ACT	3	SUDHIR SINGH @ SUDHIR KUMAR SINGH vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	ARVIND UJJWAL (SC4)
194.	CWJC/6646/2019 E.C.ACT	2	SIKANDAR PASWAN @ SIKENDAR PASWAN vs THE STATE OF BIHAR	BISHWAJEET PANDEY	S. RAZA AHAMD (AAG5)
195.	CWJC/11421/2019 E.C.ACT	3	VISHNU KUMAR RAM vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	S. RAZA AHMAD (AAG5)
196.	CWJC/17832/2019 WORKS CONTRACT	10	M/S MICRO RANJAN CONSTRUCTION PVT. LTD. vs THE UNION OF INDIA	RAKESH KUMAR SINGH S.B. SINGH USHA KUMARI	RAMADHAR SHEKHAR (ADDL. STANDING COUNSEL) SIDDHARTHA PRASAD TUHIN SHANKAR
197.	CWJC/21790/2019 INDUSTRIAL DISPUTE	10	THE VAISHAL PATLIPUTRA DUGDH UTPADAK SAHKARI SANGH LTD. vs THE STATE OF BIHAR	SATYENDRA KRISHNA PRASAD KRIPANAND GUPTA BINDHYACHAL RAI	ANIL KR. SINGH (GP26) RANJAN KUMAR SINGH
198.	CWJC/24675/2019 MINIMUM WAGES ACT	9	M/S ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED vs THE STATE OF BIHAR	INDRAJEET BHUSHAN ALOK KUMAR SINHA	ANURADHA SINGH (SC21) MADHAV KRISHNA MANOJ KUMAR SINGH SANOJ KUMAR RAJESH KUMAR RATAN KUMAR

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199.	FA/1203/1971	4	GOBARDHAN MISSIR vs RAJENDRA MISSIR	BAIDYANATH PD. NO.1 MATHURA NATH ROY	KAMLA PD.ROY MADHURENDRA KUMAR
200.	FA/603/1974 FA	9	GANAURI MAHTON AND ORS vs BRAHAMDEO MAHTON AND ORS	RAM PRASAD SINGH R.B.PD. PRAMOD KR.	MAHESH PRASAD.2 BIRENDRA SINGH K.K.GHOSH B.SHARMA T.K.DAS

201.	FA/684/1974	6	STATE AND ORS vs BETTIAH ESTATE AND ORS	GANESH PD.JAISWAL SAJID SALIM KHAN (SC25)	JAGDISH PD.BHAGAT
202.	FA/531/1976 FA	14	GOPESHWAR YADAV AND ANR vs ACHARMAIN DEVI AND ORS	MOTI LAL ROY R.ROY DHARMENDRA KUMAR SINGH ASHOK KUMAR RENUKA SHARMA 2 KISHORE KR.MANDAL	DHARMENDRA KUMAR SINGH
203.	FA/676/1977 FA	27	SMT. DEOMURTA KUER AND ORS vs SURENDRA NARAYAN SINGH AND ORS	JYOTENDRA PRASAD SINGH ANUP KR. VERMA KAUSHAL KISHORE MISHRA JYOTINDRA PRATAP SINGH JITENDRA KUMAR RAI JYOTENDRA PRATAP SINGH MAHENDRA PD. BHARTI RAVI PRAKASH DWIVEDI	JANARDAN PD. SINGH ARUN KUMAR RATAN KR. KUMAR ARVIND KUMAR ANIL KUMAR SINGH VIPIN KUMAR RATAN KUMAR KUMAR RATAN KUMAR UDAY SHANKAR SARAN SINGH SARVAN KUMAR RATAN KUMAR A.K.VERMA
204.	FA/726/1977 FA	18	HARENDRA KISHORE SINGH @ ORS vs DEORANO KUER AND ORS	ARUN KUMAR PRASAD NAND KISHORE PD. SINHA	PREM KUMAR VERMA AJITA RAJENDRA NATH JHA BINAY KANT MANI TRIPATHI
205.	FA/85/1978 FA	33	NAND KISHORE SINGH, AND ORS vs RAMAYAN SINGH	SANTOSH KR. SINHA VIJOY KUMAR BHAGAT SANTOSH KUMAR SINHA	DR. CHANDRA SHEKHAR AZAD SHIVANAND PRASAD SINHA UDAY SHANKAR SHARAN SINGH DR. CHANDRA SHEKHAR AZAD
206.	FA/122/1978 FA	23	SATISH KUMAR @ SATYENDRA PRASAD SRIVASTAVA AND ORS. vs JAGDISH PD SRIVASTAVA AND ORS	AHMAD HUSSAIN USHA BASHANT NAWNIT KUMAR TIWARY RAVI BHUSHAN PRASAD SINHA BABAN ROY	BADYA NATH PD. NO.1 RATAN KUMAR SINHA RATAN KUMAR
Restored (M.J.C. No. 4812/2010)					
207.	FA/241/1978	13	TEJ NARAIN MANDAL AND ORS vs RAMESHWAR PD. JAISWAL AND ORS	SADANAND ROY SHIVA NANDAN RAY RADHA RAMAN VERMA AJAY KUMAR SINGH	HARISHANKAR ANJANA BHAGAT ANIL JAISWAL
208.	FA/447/1978 FA	6	SURYABRAT KUNWAR AND ORS vs GUPTESHWAR SHARMA	K.P.ROY B.K.SHARMA VIJAY KUMAR SINHA RAVI RANJAN S.N.TRIPATHI ASHOK KUMAR ROY B.K.SHRIVASTAVA N.K.SINGH	BANWARI SHARMA BINOD KUMAR SINGH RAJESH KUMAR RAM PADARATH PD.SINGH
209.	FA/465/1978 FA	5	SMT CHAMPA DEVI vs MOST BINDA DEVI AND ORS	YUGAL KISHORE PD. SARANGDHAR PD.BIMAL - BIMAL KUMAR NISHI NATH OJHA R.N.SAHAY RAVINDRA KUMAR SINHA S.K. SINGH	DHANANJAY KR. MADHUSUDAN SHARMA ASHUTOSH JHA HARENDRA PRASAD
210.	FA/633/1978	10	SHAMBHU SHARAN AND ORS vs PRABHU DAYAL PD. AND ORS	B. N. PD. 1 SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	K.K.TIWARY RAJEEV RANJAN

With 210.1	FA/632/1978 FA	10	SHAMBHU SHARAN AND ORS vs PRABHU DAYAL PD. AND ANR	B.N.PD. 1 KESHARI KISHORE SHARMA SUNIL KUMAR NO.III SUMAN KR. B. M. BAHADUR SUNIL KUMAR NO.2 VIRENDRA KUMAR BIJENDRA KUMAR RAKI ALAM	KRISHNA KUMAR TIWARY GANESH CHANDRA THAKUR PRAVIN KUMAR GOPAL JHA
With 210.2	FA/634/1978	9	SHAMBHU SARAN PD. vs PRABHU DAYAL PD. AND ORS	B.N.PD.1 B.M.BAHADUR SUNIL KUMAR NO.III VIRENDRA KUAR KESHRI KISHORE SHARAN BIJENDRA KUMAR RAKI ALAM	S.P.SRIVASTAVA K.K.TIWARY PRAVIN KUMAR RAJEEV RANJAN GOPAL JHA
211.	FA/667/1978 FA	12	UMESH SINGH AND ORS vs SARJUG SINGH AND ORS	SATYENDRA NARAYAN SINGH SATYENDRA NARAYAN SINGH	RANA ISHWAR CHANDRA RAM SAGAR SINGH RANA ISHWAR CHANDRA RANA ISHWAR CHANDRA
212.	FA/704/1978 FA	8	RAMCHARAN SINGH AND ORS vs RAM KISHUN SINGH AND ORS	RAVI RANJAN PASHUPATI PRASAD SINHA SHEOJI SINGH SHAILENDRA KUMAR SAKET KUMAR DEEPAK KUMAR	S.N.P.SIMNHA KUNDAN KUMAR SINHA T.N.PANDEY VINOD GAUTAM UPENDRA KUMAR CHAUBEY AWADHESH KUMAR
213.	FA/724/1978 FA	13	ASARFI CHOUDHARY vs JAGARNATH CHOUDHARY	A. B. MATHUR ANSHAY BAHDUR MATHUR	MUKESH KUMAR JHA AMARNATH SINGH AMAR NATH SINGH RAJESH SINHA
214.	FA/744/1978 FA	9	CHANDRESHWAR SAH AND ORS vs SMT. BINA DEVI AND ORS	K. K. SHARAN AVINASH KR. SHARMA PRASHANT VEDASHAN	MADAN PD.SINGH GOPAL CHANDRA PD. HARENDRA PRASAD SINGH SATYENDRA KUMAR ARVIND KUMAR PANDEY JITENDRA PRASAD SINGH MANOJ KUMAR MANOJ PRABHAT KUMAR DIPAK JITENDRA PRASAD SINGH
215.	FA/806/1978 FA	12	GEETA DEVI AND ORS vs LAKHAN MISTRY	B. PD. GUPTA ASHOK KUMAR KRISHNA KANT TIWARI VINOD SHANKER MODI K. JHA D. P. GUPTA MD. WALIUR RAHMAN BINDESHWAR PRASAD SINGH	S.N.VISHWAKARMA
Restored (M.J.C. No. 2982/2009)					
216.	FA/812/1978 FA	23	SHEOBACHAN MAHTO vs DEO NARAYAN MAHTO	K. K. GHOSE BINAY KUMAR CHOUBEY MANOJ KUMAR SHAHI MILIND KUMAR MISHRA NARESH CHANDRA VERMA RAM KISHORE SINGH YOGENDRA TIWARI	GUPTESHWAR PRASAD JAGANNATH JHA CHINTA PTASAD R.J.MAHARAJ
217.	FA/1063/1978 FA	18	ASHOK KUMAR RAI AND ORS vs MOST SIYABATI AND ORS	BHUPENDRA NR. SINHA SHAILENDRA KUMAR SAKET KUMAR	JANARDAN PD. SINGH NARAYAN SINGH UDAY SHANKAR SHARAN SINGH SIDHENDRA NARAYAN SINGH NAVIN PRASAD SINGH SIDHENDRA NARAYAN SINGH SIDHENDRA NARAYAN SINGH KUMAR LALIT

218.	FA/1065/1978 FA	17	KAMESHWAR MISHRA AND ORS vs GITAN MISHRA AND ORS	R.S.ROY VAGISHA PRAGYA VACAKNAVI SUNIL KUMAR RANJEET KUMAR	SURESH CH.SINHA RANJEET KUMAR ADITYA KUMAR PANDEY
219.	FA/480/1979 FA	13	SMT.DEO KUER AND ORS vs KARU MAHTO AND ORS	RAMA KANT SHARMA RAJESH KUMAR RAM PRAVESH SHARMA ANAND MOHAN ANIL KUMAR SINGH SHIVENDRA PD. SANGEETA SHARMA BHRIGU PD.SINGH /SEEMA KUMARI SHALENDRA KUMAR RANJAN KR.DUBY RAKESH CHANDRA N.B.NR.SINGH ANIL KUMAR LAKSHMI KANT SHARMA RAJIV SHANKAR DVIVEDI SATYA RANJAN SINHA	RATAN KUMAR KUMAR RAM PRASAD SINGH PRAMOD KUMAR UPENDRA PRASAD-2 SATYA RANJAN SINHA
220.	FA/628/1979 FA	2	GAUTAM SINGH AND ORS vs PRABHAKAR NATH SINGH AND ORS	KAMLA PD. ROY SATYENDRA KR.SINHA N. K. SHARMA	B.N.GUPTA ANJANI KUMAR TOPPO PRANOTI SINGH PURNENDU SINGH
221.	FA/629/1979 FA	15	SMT KUSUM DEVI HARNANDIKA vs TRIVEDNI DEVI BAHNA AND ORS	O.P.AGRAWAL PURNENDU KUMAR RAVI BHATIA MANOJ KUMAR	T.N.MAITIN SANJAY KUMAR MISHRA O.P.GHOSH S.H.KAZMI PASHUPATI NATH JHA NILANJAN CHATTERJEE ABHIMANYU VATSA RAJEEV KUMAR SINHA
With 221.1	FA/635/1979 FA	9	SITA DEVI HARNANDIKA vs TRIVENI DEVI BOHRA AND ORS	O.P.AGRAWAL MANOJ KUMAR PURNENDU KUMAR RAVI BHATIA	T.N.MAITIN S.H.KAZMI SANJAY KUMAR MISHRA P.N.JHA O.P.GHOSH RAM SUHAWAN SINGH PAWAN KUMAR JOSHI
With 221.2	FA/637/1979 FA	8	CHAMPA DEVI vs TRIVENI DEVI BOHRA AND ORS	D. NR. SINHA MANOJ KUMAR	T.N.MAITIN SANJAY KUMAR MISHRA ASHOK KUMAR MANISH KUMAR MISHRA
With 221.3	FA/638/1979 FA	13	NEHA KUMARI vs TRIVENI DEVI BOHRA AND ORS	O.P.AGRAWAL RAVI BHATIA MANOJ KUMAR	T.N.MAITIN AMIT BHUSHAN S.H.KAZMI MANOJ KUMAR RAJEEV KUMAR SINHA O.P.GHOSE SANJAY KUMAR MISHRA P.N.JHA
With 221.4	FA/640/1979 FA	10	MEERA DEVI HARNANDIKA vs TRIVENI DEVI BOHRA AND ORS	O.P.AGRAWAL MANOJ KUMAR RAVI BHATIA	T.N.MAITIN P.N.JHA SANJAY KUMAR MISHRA S.H.KAZMI O.P.GHOSE SANJAY KUMAR MISHRA
222.	FA/708/1979 FA	2	ACHHO KUER vs RAM PRASAD MILLIK AND ORS	SHRAVAN KUMAR PHULENDRA KUMAR R. B. PD. YADAV	G.TRIVEDI
223.	FA/709/1979 FA	2	VISHWANATH PANDEY AND ORS vs RAGHUNATH PANDEY AND ORS	B. K. PANDEY S. CHANDRA SURYA BRAJENDRA KUMAR SAHAY	R.P.SHARMA AJAY KR.THAKUR
224.	FA/752/1979 FA	4	SATYAGRAH SHARMA vs SMT. KESHAR DEVI	S. D. SINGH N. K. SHARMA K. P. ROY	BRAJESH SHARMA SY.MASOOD MANZUR AHSAN RAVINDRA KUMAR @ RAVINDRA KR RAI

225.	FA/763/1979 FA	2	DARPA DEVI AND ANR vs BANGALI SINGH AND ORS	MADAN MOHAN PRATAP GUPTESHWAR PD. SUMAN KR. HARENDRA KISHORE SINGH CHINTA PRASAD	DINESHWAR PD.SINGH RAVINDRA KUMAR ROY APURB KUMAR BRAJ KISHORE PRASAD SHARM RAVINDRA KUMAR @ RAVINDRA KR RAI
226.	FA/765/1979 FA	10	BIRLAL SAH AND ORS vs SMT SHANTI DEVI AND ORS	PRABHU NATH ROY MRITUNJAY PRASAD SINGH PASHUPATI ROY	RATAN KUMAR KUMAR SANJEET KUMAR SINGH MRITUNJAY KUMAR RATAN KUMAR PATANJALI RISHI
227.	FA/782/1979 FA	8	SMT.SHARDA DEVI AND ORS vs SMT MOTIA DEVI AND ORS	A. PD. VERMA MANINDRA NATH VERMA BINOD KUMAR OM PRAKASH PANDIT R. PD. AGRAWAL SHAMBHU SHARAN ASHOK KUMAR SINHA HARI SHANKAR SANJAY KUMAR PANDEY	RAM PRAKASH ANAND VIBHUTI RANJAN SONVADRA GIRIJANANDAN PRASAD RAJESH KUMAR ARVIND KR.
228.	FA/151/1980 FA	4	KAMLA PD. vs BARIIISHI CHOUDHARY AND ORS	AWADHESH PRASAD SINHA RAJENDRA PD. RAM BISHUN PD. RAM PD.SINGH PRAMOD KR.	AM NANDAN PD.-2 MAHESH PD.-3
229.	FA/315/1980 FA	6	STATE BANK OF INDIA vs JAGDISH BHARTI AND ANR	SHAILESH KR.SINHA SURESH KUMAR KISHORE KUMAR SINHA SATYA PRAKASHTRIPATHY	JAGDISH PRASAD
230.	FA/378/1980 FA	7	STATE OF BIHAR vs JAISWAL CONSTRUCTION AND ORS	RAMKRISHNA PD. UDAY BHAN SINGH ANIL KUMAR JHA, G.A.-2 G.P.TO J.C.4	BALMUKUND PRASAD SINHA MAHESH PRASAD-3 RAM NANDAN PRASAD SAJID SALIM KHAN (SC
231.	FA/399/1980 FA	4	RAJ NARAYAN SINGH AND ORS vs RADHA RAMAN PD.SINGH AND ORS	ANANT PRAKASH SAHAY SHAMBHU PRASAD SINGH	K.PD.GUPTA
232.	FA/405/1980 FA	7	BINOD KUMAR SINGH AND ORS vs ANANDI PD. SINGH AND ORS	VIJESHWAR NARAYAN SINHA SHAMBHU PRASAD SINGH MANOJ KUMAR NO.-1 UPENDRA PRASAD SINHA	RIPUDAMAN PD. SINHA SUBHASH CHANDRA DUBEY VINOD SHANKER MODI KAMAL KISHORE SINGH
233.	FA/415/1980 FA	7	STATE BANK OF INDIA vs JANARDAN PARBAT@BACHA SINGH	D.C.SINHA SHASHI BHUSHAN SINHA SHAILASH KUMAR SINHA BINOD BIHARI SINHA AMARJEET CHOUDHARY	JANARDAN PD.SINGH.2 RAJENDRA PD.
234.	FA/432/1980 FA	4	MOST.RADHA PEYARI KUER AND ORS vs MOST. SINGARO KEUR AND ORS	NAND KISHORE SINGH BINOD KUMAR SINGH	BINDESHWARI PD. SATYANAND THAKUR VIJAY KR. SINHA RAVI BHUSHAN PD. SINHA ASHOK KUMAR ASHOK KUMAR SHASHI SHEKHAR DWIVEDI SATYA NAND SUKLA
235.	FA/486/1980 FA	14	KAPILDEO MISHRA ANDORS. vs KEWAL DUBEY AND ORS	YADU BANSH GIRI VIKAS RATAN BHARTI MRITUNJAY PRASAD SINGH SUMIT KUMAR SRIVASTAVA	SHEO NARAYAN SINGH BARMMESHWAR TIWARY RAGHAV PRASAD CHANDRA SHEKHAR
236.	FA/744/1980 FA	5	SMT.SHANTI DEVI vs GHANSHYAM PD.KHANNA	S.S.DWIVEDI B.S.TIWARY	A.K.SINGH.3

237.	FA/751/1980 FA	3	CHANDRA SHEKHAR MISHRA ANDANR. vs CHANDRADIP MAHTO AND ANR	S.S.VERMA	N.K.AGRAWAL
238.	FA/779/1980 FA	3	KARILAL SAHANI AND ORS vs JANN MOHAMMAD GADDI AND ORS	BAIDYA NATH PD.1 PARMESHWAR PD. BISHWAMOHAN BAHADUR	PREM KR.VERMA
239.	FA/796/1980 FA	5	RAGHUBANSH NR.SINGH@RAGHUBANSH vs MAHABIR GOPE AND ORS	NAWAL KISHORE SINGH C.M.P.SINGH	DAYANAND SINGH

FOR HEARING -I

240.	CWJC/23618/2012 DISMISAL	7	THE STATE BANK OF INDIA vs THE UNION OF INDIA AND ORS	RAKESH KUMAR SINGH	SHASHI KUMAR MUKESH KUMAR NO-1 RAMESH SINGH MD. KAMALUDDIN NEELAM PERWEEN ADITYA RAJ MEDHAVI

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 206 (AT 10:30 A.M.)
Mr. Justice Prabhat Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./28923/2022 D ORDER OF COGNIZA	3	VISHAL KUMAR VERMA @ VISHAL KUMAR @ VISHAL VERMA vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	SHAILENDRA KUMAR DR. KAMAL DEO SHARMA	
2.	CWJC/7445/2023 LAND ACQUISITION	1	VIJAY SINGH vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH SURESH KUMAR GUPTA	RAJ KISHORE ROY (GP18) RAJ KISHORE ROY (GP18) SUJEET KUMAR SINHA	
3.	CR. MISC./51349/2023 A QSH OF F.I.R	4	DEEPAK KUMAR GUPTA vs THE STATE OF BIHAR	SANJEEV SHANKAR RAKESH KUMAR SHARMA AMRESH KUMAR	MD. MUSHTAQUE ALAM PRAMOD BAN BIHARI SINGH	
			FOR ORDERS (ON OFFICE NOTES)			
4.	CR. MISC./693/2022 498A D ORDER OF COGNIZA	4	DEEPAK SHARMA vs THE STATE OF BIHAR	DHARMESH KUMAR	ANUJ KUMAR SHRIVASTAVA	
5.	CR. MISC./927/2022 420,120B,384, E QSH OF ORDER OF	2	ANIL KUMAR SINGH vs THE STATE OF BIHAR	ASHHAR MUSTAFA MD. MURAD ASHRAF ABU NASAR SHAHINA PARWEEN	MUKESH KUMAR SINGH MD. ANISUR RAHMAN MD. AKRAM NAIYAR	
6.	CR. MISC./949/2022 341,323,494,498-A D ORDER OF COGNIZA	2	TAPESHWAR PRASAD vs THE STATE OF BIHAR	ABHAY KUMAR	CHOUBEY JAWAHAR	
7.	CR. MISC./1410/2022 147,406,420,467,4 B QSH OF THE ORDER	2	VIJENDRA YADAV vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	JAGDHAR PRASAD	
8.	CR. MISC./1919/2022 302,34 C QSH OF ORDER OF	2	MUHAMMAD AKBAR @ MD. AKBAR vs THE STATE OF BIHAR	SUSHIL KUMAR JHA BAM BAHADUR JHA	SHYAMESHWAR DAYAL	
9.	CR. MISC./1946/2022 quashing of cogni B QSH OF THE ORDER	2	ADARSH KUMAR SINGH vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	A.G HARENDRA PRASAD	
10.	CR. MISC./2634/2022 135 P OTHER UNCATEGORI	2	BALDEV SINGH @ VIKKI SINGH @ BALLE SINGH vs THE STATE OF BIHAR	VINAY MISTRY SANKET	UMESHANAND PANDIT	
11.	CR. MISC./3633/2022 147,148,149,307,3 F QSH OF ORDER OF	2	BHAGWAT YADAV @ BHAGWAT SINGH vs THE STATE OF BIHAR	GYANENDRA KUMAR SINGH	NAWAL KISHORE PRASAD	
12.	CR. MISC./4020/2022 420,406,506, A QSH OF F.I.R	2	MAJHAR ALI vs THE STATE OF BIHAR	ARCHANA SINHA SANJEEV KUMAR ARVIND KUMAR	BINOD KUMAR	
13.	CR. MISC./5053/2022 3,4 C QSH OF ORDER OF	2	PANKAJ AGRAWAL vs THE UNION OPF INDIA THROUGH THE DIRECTORATE OF ENFORCEMENT THROUGH ITS AUTHORISED OFFICER UNDER THE	PARUL PRASAD MOHIT AGARWAL SHWETA PRIYA AKSHAT AGRAWAL	K.N.SINGH (A.D.S.G) MANOJ KUMAR SINGH	
14.	CR. MISC./5271/2022 482 P OTHER UNCATEGORI	2	KRISHNA KUMAR MISHRA vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA	ABHAY KUMAR THAKUR	SHAILENDRA KUMAR	
15.	CR. MISC./5294/2022 406,420, C QSH OF ORDER OF	2	ASHOK KUMAR CHOUBEY @ ASHOK CHOUBEY vs THE STATE OF BIHAR	SACHINDRA KUMAR TIWARY PREM RANJAN KUMAR ASIF KALIM	SANJAY KUMAR TIWARY	
16.	CR. MISC./5688/2022 413,414 N ORDER OF RELEASE	2	CHITRANJAN PRASAD @ SARDAR vs THE STATE OF BIHAR	TAPESHWAR SHARMA VIJAY ANAND	PARMESHWAR MEHTA	

17.	CR. MISC./6058/2022 120(B),341,323,35 C QSH OF ORDER OF	2	UTTAM CHAUPAL vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	A.G. RAMCHANDRA SAHNI UGRANATH MALLIK
18.	CR. MISC./10683/2022 379,34 P OTHER UNCATEGORI	1	GANGA PRASAD YADAV @ GANGA YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR MADHUKAR ANAND	SHYAMESHWAR DAYAL
19.	CR. MISC./18939/2022 467,468,420,367,3 E QSH OF ORDER OF	3	MITHILESH PRASAD SINGH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G. MOHAMMAD SUFYAN
20.	CR. MISC./20348/2022 498(A) B QSH OF THE ORDER	2	PARVATI DEVI vs THE STATE OF BIHAR	SHUBHESH PANDEY NEERAJ KUMAR PAINALI	A.G. MITHLESH KUMAR KHARE BIPIN KUMAR SHASHI BHUSHAN SINGH
21.	CR. MISC./53669/2022 498-A D ORDER OF COGNIZA Same ps: CR. MISC/54311/2022	6	ANAND BHUSHAN YADAV @ PRABHUNATH YADAV vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	ARVIND KUMAR PANDEY APP. 89 SYED ASHFAQUE AHMAD
With 21.1	CR. MISC./54311/2022 D ORDER OF COGNIZA	4	MANOJ KUMAR @ MANOJ CHAUDHARI vs THE STATE OF BIHAR	SHAMBHU PRASAD YADAV	CHANDRA BHUSHAN PRASAD SYED ASHFAQUE AHMAD

FOR ADMISSION

22.	CR. MISC./4478/2022 363,366A, A QSH OF F.I.R	3	SANDEEP KUMAR CHAUHAN vs THE STATE OF BIHAR	AWNISH KUMAR	NARSINGH TANTI
23.	CR. MISC./4623/2022 145 P OTHER UNCATEGORI	2	DILIP KUMAR @ PHULAN SINGH vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	KUMAR VEERENDRA NARAYAN NARESH CHANDRA VERMA NATRAJ VERMA
24.	CR. MISC./4903/2022 302,34 C QSH OF ORDER OF	2	RAHUL KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	RAM PRIYA SHARAN SINGH
25.	CR. MISC./5230/2022 323,341,379,506,3 B QSH OF THE ORDER	2	SUJEET KUMAR @ CHHOTU vs THE STATE OF BIHAR	RUDRA DEO	A.G. GULNAR BEGUM
26.	CR. MISC./6043/2022 498A,506 D ORDER OF COGNIZA	2	MD. EKBAL AHMAD vs THE STATE OF BIHAR	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY RAJESH MOHAN	SUNIL KUMAR PANDEY
27.	CR. MISC./6045/2022 30(a) H QSH OF ORDER UND	2	FEKAN SINGH vs THE STATE OF BIHAR	NAVJOT YESHU	CHANDRA SEN PRASAD SINGH
28.	CR. MISC./6063/2022 7,8,12,13(1)(b),1 C QSH OF ORDER OF	1	SABNAM SHILA GURIA @ SHABNAM GUDIYA vs THE STATE OF BIHAR THROUGH VIGILANCE.	RAKESH KUMAR SINHA CHANDAN KUMAR VERMA	PARMESHWAR MEHTA ARVIND KUMAR RANA VIKRAM SINGH
29.	CR. MISC./6065/2022 302,120B,34 H QSH OF ORDER UND	2	ANIL KUMAR DEV vs THE STATE OF BIHAR	RAVI RANJAN	SYED MOJIBUR RAHMAN
30.	CR. MISC./6124/2022 341,323,324,307,3 F QSH OF ORDER OF	2	NAWIN KUMAR @ BABLU @ NAWIN KUMAR BHARTI vs THE STATE OF BIHAR	AMARNATH JHA	RAM SEVAK CHOUDHARY
31.	CR. MISC./8026/2022 376 F QSH OF ORDER OF	2	KAMDEO PASWAN @ LATORIA PASWAN vs THE STATE OF BIHAR	INDU BHUSHAN	UMA SHANKAR PRASAD SINGH
32.	CR. MISC./8090/2022 323/379/504/34 B QSH OF THE ORDER	2	MD. GULJAR vs THE STATE OF BIHAR	RINA SINHA	MOHAMMED ARIF
33.	CR. MISC./8101/2022 147,148,149,341,3 C QSH OF ORDER OF	1	NARESH YADAV vs THE STATE OF BIHAR	RAKESH RANJAN	MD. ATAUR RAHMAN
34.	CR. MISC./8102/2022 302,34 A QSH OF F.I.R	1	LALLAN SAO vs THE STATE OF BIHAR	MUNISH KUMAR ARVIND KUMAR SINHA NEERAJ NISCHAL, MINAKSHI KUMARI , RAJESH KUMAR, PANKAJ KUMAR SINGH, PRATIK BHARTI	AJAY KUMAR JHA

35.	CR. MISC./8116/2022 323,379,504,506,3 B QSH OF THE ORDER	1	RAMASHISH PRASAD @ RAMASHISH SINGH vs THE STATE OF BIHAR	ASHOK KUMAR	AJAY KUMAR JHA
36.	CR. MISC./8139/2022 147,149,341,323,3 P OTHER UNCATEGORI	1	MD. JAVED AKHATAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	MADHURI LATA
37.	CR. MISC./8149/2022 366,34 C QSH OF ORDER OF	1	NIRANJAN PRASAD GUPTA vs THE STATE OF BIHAR	ALOK KUMAR JHA	AJIT KUMAR
38.	CR. MISC./8185/2022 147,148,149,323,3 A QSH OF F.I.R	1	RANVIJAY MANDAL vs THE STATE OF BIHAR THROUGH ITS DIRECTOR GENERAL OF POLICE (D.G.P.) BIHAR, PATNA	UMA SHANKAR SHARMA SHIW KUMAR PRABHAKAR GAUTAM	MANOJ KUMAR SANJEEV KUMAR RAJEEV SHEKHAR
39.	CR. MISC./8290/2022 323,341,448,427,3 B QSH OF THE ORDER	1	BRIJ NANDAN SINGH vs THE STATE OF BIHAR	HARSH SINGH KAMAL KISHOR SINGH	RAM SUMIRAN RAI
40.	CR. MISC./8315/2022 341,323,302,201,1 F QSH OF ORDER OF	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	MADHAV RAJ	AKHILESHWAR DAYAL
41.	CR. MISC./8332/2022 323,498(A),504,34 P OTHER UNCATEGORI	1	RANDHIR BAITHA@ RANDHIR KUMAR BAITHA vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G
42.	CR. MISC./8365/2022 8(c),18(b),58,29 P OTHER UNCATEGORI	1	UNION OF INDIA THROUGH ASSISTANT DIRECTOR (OPS), NARCOTICS CONTROL BUREAU (NCB) HQRS, vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	SHAILENDRA KUMAR SINGH
43.	CR. MISC./8379/2022 5,8 P OTHER UNCATEGORI	1	MUKESH KUMAR AZAD vs THE STATE OF BIHAR	VINAY MISTRY SANKET	MD. SHAKIR AHMAD
44.	CR. MISC./8385/2022 323,341,498(A),50 O ORDER OF CANCELL	1	IFFAT AZAZ vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA	JITENDRA KUMAR SINGH
45.	CR. MISC./8391/2022 498(A),34 D ORDER OF COGNIZA	1	SHAZDA NAZ vs THE STATE OF BIHAR	MD. HARUN QUARESHI	RAJENDRA SINGH DR. ANJANI PD. SINGH
46.	CR. MISC./8418/2022 149,323,341,504,4 B QSH OF THE ORDER	1	SANJEEV KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH	MUKESH KUMAR SINGH
47.	CR. MISC./8421/2022 498(A),406,405,34 D ORDER OF COGNIZA	1	MANJU SINHA vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA SURESH CHAND GIRI	RAM NARESH RAY
48.	CR. MISC./8425/2022 380,457,511 C QSH OF ORDER OF	1	BIPIN KUMAR DAS @ BIPEEN KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	PRADEEP NARAIN KUMAR
49.	CR. MISC./8428/2022 304(B),201,120(B) D ORDER OF COGNIZA	1	RINA DEVI GUPTA @ RINA DEVI vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ	RAM SUMIRAN RAI
50.	CR. MISC./8449/2022 341,323,504,506, A QSH OF F.I.R	1	ARJUN SINGH vs THE STATE OF BIHAR	ARJUN PRASAD NAJMUL HODA	USHA KUMARI 1 NISHANT KUMAR SINHA ALOK CHANDRA KUNAL ARYAN
51.	CR. MISC./8450/2022 25(1-b)a,26,35 C QSH OF ORDER OF	1	DEEPAK KUMAR vs THE STATE OF BIHAR	SHAISHAV KUMAR	MADHURI LATA
52.	CR. MISC./8462/2022 147,148,379,323,3 B QSH OF THE ORDER	1	MAHANTH RAJKESHWAR BHARTI vs THE STATE OF BIHAR	MADHURI LATA	ARUN KUMAR SINGH
53.	CR. MISC./8482/2022 323,498(A),323,40 F QSH OF ORDER OF	1	RAMAWATI DEVI vs THE STATE OF BIHAR	RANJIT KUMAR	BAL MUKUND PRASAD SINHA
54.	CR. MISC./8531/2022 406,420,384,34, A QSH OF F.I.R	1	CHANDRA SHEKHAR KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	MANOJ KUMAR LALIT KUMAR
55.	CR. MISC./8679/2022 147,149,341,323,3 F QSH OF ORDER OF	1	RAJKISHOR SHARMA vs THE STATE OF BIHAR	KRISHNA KUMAR YADAV	CHANDRA SEN PRASAD SINGH

56.	CR. MISC./8683/2022 302,201,34 F QSH OF ORDER OF	1	DINESH TIWARY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	SADANAND PASWAN
57.	CR. MISC./8694/2022 341,323,279,337,3 A QSH OF F.I.R	1	OM PRAKASH MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR	ANUJ KUMAR SHRIVASTAVA
58.	CR. MISC./8708/2022 Cancellation of B O ORDER OF CANCELL	1	ANUPAM JHA vs THE STATE OF BIHAR	SUSHIL KUMAR JHA SANTOSH KUMAR JHA BAM BAHADUR JHA	A.G.
59.	CR. MISC./8713/2022 25(1-b)a,26(i)(ii C QSH OF ORDER OF	1	MANTU SINGH @ KESHAV KUMAR SINGH vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
60.	CR. MISC./8716/2022 302,328,34 C QSH OF ORDER OF	1	SHANTI DEVI @ SHANTI vs THE STATE OF BIHAR	ARVIND KUMAR ANIL KUMAR SINHA	AKSHAY LAL PANDIT
61.	CR. MISC./8734/2022 323,504,379,341,5 C QSH OF ORDER OF	1	UPENDRA KUMAR PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR CHAUBEY KAMLESH KUMAR PATHAK	PARMANAND KUMAR
62.	CR. MISC./8768/2022 8-20-B,III-C,25,2 A QSH OF F.I.R	1	SHYAM BABU RAY vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G
63.	CR. MISC./8800/2022 377, A QSH OF F.I.R	1	KANHIYA SINGH vs THE STATE OF BIHAR	JAWED GAFFAR KHAN ARUN KUMAR PRASAD	YOGENDRA KUMAR
64.	CR. MISC./8835/2022 498-A,307,323,324 D ORDER OF COGNIZA	1	ASHOK KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH SINHA	A.G
65.	CR. MISC./8859/2022 144 J QSH OF ORDER OF	1	DAYA SHANKAR GIRI vs THE STATE OF BIHAR	DHURENDRA KUMAR	AJIT KUMAR
66.	CR. MISC./8866/2022 145 P OTHER UNCATEGORI	1	SAMBHU KUMAR vs THE STATE OF BIHAR	CHANDRA KANT ALOK RANJAN	RAJ BALLABH SINGH
67.	CR. MISC./8907/2022 341,324,326,307,3 F QSH OF ORDER OF	1	SONU PANDEY vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	RAJ KISHORE SINGH
68.	CR. MISC./8908/2022 498A D ORDER OF COGNIZA	1	SAMSUDDIN SAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	ABHAY KUMAR
69.	CR. MISC./8911/2022 8 F QSH OF ORDER OF	1	SATENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR	DR.MRITYUNJAYA KR.GAUTAM
70.	CR. MISC./8957/2022 302,120-B F QSH OF ORDER OF	1	AMIT KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR SHIVAM	UDAY PRATAP SINGH

(AT 2.15 P.M.)

FOR ADMISSION -I

71.	CR. MISC./9008/2022 147,341,323,354-B C QSH OF ORDER OF	1	DEEPAK KUMAR @ DEEPAK KUMAR GUPTA vs THE STATE OF BIHAR	KUMAR RAVI SHANKAR	BINAY KRISHNA
72.	CR. MISC./9049/2022 323,302,120(B),34 C QSH OF ORDER OF	1	SONI KUMARI vs THE STATE OF BIHAR	RAM HRIDAY PRASAD SANGIV KUMAR	UDAY PRATAP SINGH
73.	CR. MISC./9052/2022 138 B QSH OF THE ORDER	1	BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	AKSHANSH ANKIT ANIL KUMAR TIWARY	RAJENDRA NATH JHA
74.	CR. MISC./9060/2022 304 H QSH OF ORDER UND	1	NIRJESH KUMAR @ NIRAJ vs THE STATE OF BIHAR	ANIL KUMAR NISHANT KURAN	BAL MUKUND PRASAD SINHA
75.	CR. MISC./9062/2022 147,323,341,427,3 B QSH OF THE ORDER	1	SAKALDEEP PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	MITHLESH KUMAR KHARE
76.	CR. MISC./9063/2022 147,148,149,302,1 E QSH OF ORDER OF	1	RUPAM DEVI vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	CHANDRA BHUSHAN PRASAD
77.	CR. MISC./9065/2022 447,341,323,504,3 C QSH OF ORDER OF	1	RAJNEESH KUMAR @ RAJNEESH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	UMANATH MISHRA

78.	CR. MISC./9076/2022 406,420 B QSH OF THE ORDER	1	PRABHAT KUMAR RAI @ PRABHAT RAY vs THE STATE OF BIHAR	BABU NANDAN PRASAD	CHANDRA BHUSHAN PRASAD
79.	CR. MISC./9176/2022 420,467,468,471,1 A QSH OF F.I.R	1	MAHINDRA @ MAHINDRA FINANCIAL SERVICES LTD. vs THE STATE OF BIHAR	SHIVENDRA KUMAR ROY SHEELA SHARMA	CHOUBEY JAWAHAR
80.	CR. MISC./10335/2022 498A F QSH OF ORDER OF	2	SUMAN KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	RAM ANURAG SINGH BAIDYA NATH THAKUR
81.	CR. MISC./10637/2022 quashing C QSH OF ORDER OF	3	ALOK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	SHAILENDRA KUMAR SANJAY KUMAR
82.	CR. MISC./13449/2022 341,323,420,406,5 A QSH OF F.I.R	2	ANIL KUMAR JHA vs THE STATE OF BIHAR	GIRIDHAR GOPAL TIWARY	BHANU PRATAP SINGH RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR
83.	CR. MISC./23111/2022 497,328,34,506 C QSH OF ORDER OF	3	PANKAJ LAL DAS vs THE STATE OF BIHAR	SUNIL KUMAR KARN	NITYA NAND TIWARY
84.	CR. MISC./27249/2022 366(A) C QSH OF ORDER OF	3	SAURABH KUMAR vs THE STATE OF BIHAR	RAVI KUMAR SHASHI KUMAR SANJEEV KUMAR	PREM KUMAR JHA JHARKHANDI UPADHYAY AKASH KUMAR MISHRA
85.	CR. MISC./36134/2022 376,323,354,406,4 C QSH OF ORDER OF	2	RAMANAND PRASAD SINGH @ RAMANAND SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	AJIT KUMAR AMAR KUMAR SINGH RAHUL SINGH
86.	CR. MISC./36505/2022 323,447,354(B),50 F QSH OF ORDER OF	3	NAVIN SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	SATYENDRA NARAYAN SINGH AMRENDRA KUMAR
87.	CR. MISC./41835/2022 406,420,504,506, C QSH OF ORDER OF	4	NAMONATH PRASAD @ NAMORAI PRASAD vs THE STATE OF BIHAR	RAJIV KUMAR UDIT NARAYAN SINGH UDAY KUMAR	SATYENDRA PRASAD UDAY PRAKASH SHRARMA
88.	CR. MISC./46196/2022 323,341,504,506,3 C QSH OF ORDER OF	3	RAM PRAKASH SHARMA vs THE STATE OF BIHAR	CHANDRA KANT	SHAHABUDDIN AZEEM @ S. AZEEM SANJEEV KUMAR SHRIVASTAVA
89.	CR. MISC./46376/2022 QUASHING B QSH OF THE ORDER	2	PREMSHILA DEVI vs THE STATE OF BIHAR	PARAS NATH	ANIL PRASAD SINGH SURENDRA KUMAR PANDEY KAMLESH TIWARY RAJNEESH KUMAR TIWARI
90.	CR. MISC./46581/2022 144,145 J QSH OF ORDER OF	6	KAUSHAL KISHORE SINGH vs THE STATE OF BIHAR	APURVA KUMAR AVINASH CHANDRA SANTOSH BHARTI	ANIL KUMAR SINGH NO. 1 RAKESH KUMAR JHA
91.	CR. MISC./46897/2022 147,323,379,341,5 P OTHER UNCATEGORI	4	NAWAL KISHORE CHOUDHARY vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD	MADHURA NAND JHA SHEKHAR SINGH SUMIT KUMAR AVINASH KUMAR SINGH
92.	CR. MISC./48560/2022 498A,504,323 D ORDER OF COGNIZA	4	SHYAM NANDAN SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ANANT KUMAR PANDEY	MD. NAZIR ANSARI RAVI RANJAN KUMARI GURIYA SANCHIT SINGH
93.	CR. MISC./49538/2022 323,448,504,354A C QSH OF ORDER OF	3	BHARAT YADAV @ BHARATH YADAV vs THE STATE OF BIHAR	ARUN KUMAR SINGH	ZAINUL ABEDIN RAMAKANT YADAV
94.	CR. MISC./50184/2022 498-A,341,323,504 D ORDER OF COGNIZA	4	RANJU KUMARI @ RANJU DEVI vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	UMESHANAND PANDIT RAJENDRA KUMAR JAIN
95.	CR. MISC./50354/2022 138 C QSH OF ORDER OF	6	KAMESHWAR SINGH vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	YOGENDRA KUMAR SINGH OM PRAKASH KUMAR RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR
96.	CR. MISC./50973/2022 302,120-B,34 C QSH OF ORDER OF	3	DIVYAM KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	RENU KUMARI VIPIN KUMAR
97.	CR. MISC./55112/2022 498(A),406,420,34 D ORDER OF COGNIZA	2	CHINTA DEVI @ CHINTAMANI DEVI vs THE STATE OF BIHAR	PAWAN KUMAR SINGH	ABHAY KUMAR ROY TRIBHUWAN NARAYAN

98.	CR. MISC./57996/2022 341,323,307,504,5 A QSH OF F.I.R	3	AMAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI	SHANTANU KUMAR ASHOK KUMAR KASHYAP
99.	CR. MISC./59067/2022 268,269,270,278,2 C QSH OF ORDER OF	3	HEMANT KUMAR DAS vs THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	PREM KUMAR JHA ABHIMANYU SINGH
100.	CR. MISC./60653/2022 498(A),341,323,50 D ORDER OF COGNIZA	2	SURYADEV SINGH @ SURAY DEO SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	SYED MOJIBUR RAHMAN AWADHESH KUMAR SINGH
101.	CR. MISC./61098/2022 341,323,498A,504, D ORDER OF COGNIZA	2	URMILA DEVI JHA @ URMILA JHA vs THE STATE OF BIHAR	DHIRENDRA NARAIN MALLIK	ABHAY KUMAR SANGEETA KUMARI SINGH RENU KUMARI JITENDER KUMAR
102.	CR. MISC./62486/2022 420 B QSH OF THE ORDER	5	MADANJEET KUMAR @ MADANJEET KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR NARENDRA KUMAR RAJEEV RANJAN	LALAN KUMAR KUMAR GAURAV AKSHAY KUMAR

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 306 (AT 10:30 A.M.)
Mr. Justice Partha Sarthy

FOR ADMISSION

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CWJC/5827/2010 SELECTION , UNIV.	61	DR.SADANAND JHA vs KAMESHWAR SINGH DARBHANGA SANS	CHANDAN JHA SHAHZAD HASSAN KHAN	SHIVENDRA KISHORE BINODANAND MISHRA S.S.SUNDARAM SHIVESH CHANDRA MISHRA AMAR NATH SINGH VIKAS KUMAR AWADHESH PRASAD SINHA BINAY KUMAR SINGH	
(AT 2.15 P.M.)						
2.	CWJC/9672/2014 RGL.AD-HOC., UNIV.	13	DAYANAND PRASAD vs THE STATE OF BIHAR	DHIRENDRA NATH JHA DINESH KUMAR GUPTA	GP20 ASHHAR MUSTAFA MALLIKA MAZUMDAR ASHOK KUMAR KESHARI AMIT KUMAR JHA SHAILENDRA KUMAR SINGH RITESH KUMAR RITESH KUMAR	
3.	CWJC/13168/2014 PROMOTION , UNIV.	13	DR. SUDHIR KUMAR CHOUDHARY vs KAMESHWAR SINGH DARBHANGA UNIVERSITY AND ORS	ARUN KUMAR BIPIN KUMAR	SC31- P.S. SAHAY AWADHESH PRASAD SINHA GYANAND ROY ARCHANA MEENAKSHEE (GP6) BINAY KUMAR SINGH	
4.	CWJC/13552/2014 DISCP.PROC., SCHOO	14	MANJU MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH	ASHOK KUMAR KESHRI MD. KHURSHID ALAM	
5.	CWJC/18302/2014 DATE BIRTH, SCHOO	10	KANCHAN KUMARI vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR SINGH PRATIVA KUMARI	GP31- SMT. BINITA SINGH GYAN SHANKAR PIYUSH LALL BIJAY KUMAR PANDEY JAY SHANKAR PD. BHARDWAJ	
6.	CWJC/6966/2015 REM/DIS/TER, SCHOO	7	BRAJESH KUMAR vs THE STATE OF BIHAR AND ORS	DEVENDRA PRASAD SINGH	AAG8- GAUTAM BOSE PIYUSH LALL GIRIJISH KUMAR	
7.	CWJC/8517/2015 PAY SCALES , SCHOO	10	SABAHUDDIN AZEEM vs THE STATE OF BIHAR AND ORS	PRATAP SHARMA	GP22- G.P. OJHA KAMESHWAR PRASAD GUPTA RAJ NANDAN PRASAD	
8.	CWJC/8584/2015 OTHERS, UNIV./COLL	6	DR. SUDHIR KUMAR CHAUDHARY vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY AND ORS	SATYAM SHIVAM SUNDARAM	VINAY KIRTI SINGH- GA3 AWADHESH PRASAD SINHA	
9.	CWJC/12011/2015 SELECTION , SCHOO	8	SHOBHA KANT RAI vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	NIRBHAY K.SINGH MUKESH KUMAR SINGH RAVI RANJAN MANISH KUMAR (GP4) RAJEEV KUMAR SINGH	
10.	CWJC/17283/2015 SELECTION , SCHOO	4	RAJ MANGAL PANDEY vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH ANIL KUMAR SINHA	ARVIND KUMAR NO. 2- SC17 NAGENDRA PD.YADAV (SC23)	
11.	CWJC/17753/2015 DISCP.PROC., SCHOO	3	MD. SHAFI AHMAD vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR	AAG14- KAUSHAL KUMAR JHA	
12.	CWJC/18289/2015 REM/DIS/TER, UNIV.	6	MADHWI JHA AND ORS vs THE PATNA UNIVERSITY AND ORS	CHAITANYA SUAROOP SHYAMESHWAR KUMAR SINGH	DIGVIJAY SINGH VIKAS KUMAR SONI SHRIVASTAVA MANISH DHARI SINGH VIPIN KUMAR	

With 12.1	CWJC/6125/2015 RGL.AD-HOC., UNIV.	7	MADHWI JHA AND ORS vs THE PATNA UNIVERSITY AND ORS	SHYAMESHWAR KUMAR SINGH CHAITANYA SUAROOP RAVI VERMA	DIGVIJAY SINGH RAM CHANDRA PRASAD BHARTI NIVEDITA NIRVIKAR MANISH DHARI SINGH
13.	CWJC/18306/2015 OTHERS, SCHOOL SER	3	RANI DEVI AND ANR vs THE STATE OF BIHAR AND ORS	KRIPA NAND JHA	S. RAZA AHMAD- AAG9 SATISH KUMAR RAJANI KANT PATHAK SATYAM SHIVAM SUNDARAM LAKMESH MARVIND NAND KISHORE PRASAD SINHA
14.	CWJC/18329/2015 REM/DIS/TER, UNIV.	10	ANCHALA AND ORS vs THE STATE OF BIHAR AND ORS	BIBHAKAR TIWARY SHISHIR KUMAR SUSHIL KUMAR SINGH ARCHANA PALKAR KHOPDE	P.K. VERMA ARCHANA PALKAR KHOPDE SHISHIR KUMAR SUNIL KUMAR SINGH SHRI NATH PATHAK NIKHIL KUMAR AGRAWAL SANTOSH KUMAR JHA KUMAR BRIJNANDAN
15.	CWJC/18344/2015 OTHERS, SCHOOL SER	3	AMRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	A.N. SINHA- GP11
16.	CWJC/18419/2015 SELECTION , SCHOO	1	MD. MANZOOR ALAM vs THE STATE OF BIHAR AND ORS	MD. HARUN QUARESHI	U. S. S. SINGH- GP1 MAYA SHANKAR MISHRA
17.	CWJC/18461/2015 OTHERS, UNIV./COLL	2	HARIS USMANI vs THE STATE OF BIHAR AND ORS	ABDUL WADOOD	S.S. PRASAD- SC10 RITESH KUMAR JAGJIT ROSHAN GIRIJISH KUMAR (SC8) MD. HELAL AHMAD MD. FAIZ AHMAD
18.	CWJC/18468/2015 OTHERS, SCHOOL SER	2	SUMAN KUMAR vs THE STATE OF BIHAR AND ORS	AKSHAY LAL PANDIT RAJESH KUMAR	S. RAZA AHMAD- AAG9
19.	CWJC/18470/2015 REM/DIS/TER, SCHOO	2	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR	RAJU GIRI- GP30 MANISH KUMAR (GP4)
20.	CWJC/18502/2015 OTHERS, SCHOOL SER	2	SUBHASH SHARMA vs THE STATE OF BIHAR AND ORS	LAXMI NARAYAN DAS NAZIR ALAM SUBROTESWAR DE	AJEET KUMAR- SC28 INDRADEO PRASAD (SC27) KUMAR ALOK (SC
21.	CWJC/18514/2015 REM/DIS/TER, SCHOO	1	MANOJ KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR	AMAR NATH DEO- SC26 SAJID SALIM KHAN
22.	CWJC/18531/2015 SELECTION , SCHOO	2	NOOR NAZ BEGUM vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH PUSHPA SINHA	S.K. SINHA- GP15 SITA R.YADAV (GP16)
23.	CWJC/18561/2015 PROMOTION , SCHOO	1	ASHA DEVI vs THE STATE OF BIHAR AND ORS	INDESHWARI PRASAD MANDAL	UMA SHANKAR- GP4 MUJTABAUL HAQUE (GP12)
24.	CWJC/18622/2015 SELECTION , SCHOO	1	ABDUL BARI ANSARI vs THE STATE OF BIHAR AND ORS	MOHAMMED ABU HAIDAR MD. ABU SHAJAR	AMAR NATH DEO- SC26 SAJID SALIM KHAN
25.	CWJC/18625/2015 OTHERS, SCHOOL SER	2	NEELAM SHARMA vs THE STATE OF BIHAR AND ORS	ASHUTOSH TRIPATHY RADHA MOHAN PATHAK SANJAY KUMAR PANDEY	AAG5- P.K. VERMA RAM ANURAG SINGH (CGC) HARGOVIND SINGH HIMKAR RANJEET KUMAR PANDEY S.D SANJAY (ADDL. SOC. GEN.)
26.	CWJC/18628/2015 PAY SCALES , SCHOO	1	MANOJ KUMAR NIRALA vs THE STATE OF BIHAR AND ORS	SHIVJEE SINGH MUKESH KUMAR	GP14- M.K. AMBASTHA MANOJ KR.AMBASTHA (SC26)
27.	CWJC/18646/2015 PAY SCALES , SCHOO	1	NAWAL KISHORE SINGH vs THE STATE OF BIHAR AND ORS	NAWAL KISHOR SINGH	SC6- MANINDRA KISHORE SINGH SUBHASH CHANDRA MISHRA (SC16) SARVA DEO SINGH

28.	CWJC/18651/2015 RGL.AD-HOC., UNIV.	1	BARUN KUMAR BHATTACHARYA vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY AND ORS	DURGA NAND JHA	SC24 S.K.MANDAL GYANAND ROY AWADHESH PRASAD SINHA BINAY KUMAR SINGH
29.	CWJC/18688/2015 REM/DIS/TER, SCHOO	1	SHYAMA CHOUDHARY vs THE STATE OF BIHAR AND ORS	MD.IMTEYAZ AHMAD PRAVIN KUMAR	GP28- SMT. GEETA KUMARI AJAY KR.RASTOGI (AAG10)
30.	CWJC/18690/2015 PAY SCALES , SCHOO	1	GIRIJA DEVI vs THE STATE OF BIHAR AND ORS	NAWAL KISHOR SINGH	SC9-RAJ NANDAN PRASAD AMAR NATH SINGH KUMAR PRIYA RANJAN VIVEK ANAND KUMAR
31.	CWJC/18702/2015 OTHERS, UNIV./COLL	1	DR. BHARTI SINHA vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH	SANDEEP KUMAR GA8 SANTOSH KUMAR JHA ZAKI HAIDER PRIYANK DEEPAK
32.	CWJC/18722/2015 SELECTION , SCHOO	1	RAGHUNANDAN PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	SUNIL KUMAR RAJESH RANJAN KUMAR PRAVEEN KUMAR NIHAR NANDAN AMBASTA RAVI SHANKAR INDESHWARI PRASAD MANDAL	AAG3-ROY SHIVAJEE NATH S.D.YADAV (AAG9)
33.	CWJC/18742/2015 RGL.AD-HOC., SCHOO	1	OM PRAKASH TIWARI vs THE SECRETARY BIHAR SANSKRIT SHIKSHA EDUCATION BOARD AND ORS	SHEO JEE MISHRA	SATYAM SHIVAM SUNDARAM
34.	CWJC/18748/2015 OTHERS, UNIV./COLL	1	RINKI YADUVANSHI vs THE CHANCELLOR CUM GOVERNOR AND ORS	BINOD KUMAR SINHA	AJAY- GA12 RAJU GIRI RAJENDRA KUMAR GIRI RAJESH SINGH VANDANA KISHORE RAJIV RANJAN KR. PANDEY
35.	CWJC/18772/2015 OTHERS, SCHOOL SER	2	AJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH NAVJOT YESHU MUKESH KUMAR SINGH	AVNISH NANDAN SINHA-GP11
36.	CWJC/18785/2015 SALARY, UNIV./COLL	2	ANAND CHANDRA SINGH vs THE STATE OF BIHAR AND ORS	RUPAK KUMAR MUKESH KUMAR SINHA AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	GP31- SMT. BINITA SINGH AMITABH SOHAN GIRIJISH KUMAR ANIL SINGH RITESH KUMAR OM PRAKASH KUMAR
37.	CWJC/18796/2015 SELECTION , SCHOO	1	BHAGWAN MAHTO vs THE STATE OF BIHAR AND ORS	VITESH KUMAR SINGH VIPIN KUMAR SINGH SACHIN KUMAR AVINASH KUMAR	GP3- SANTOSH KUMAR JHA SUBASH CHANDRA YADAV (GP15) DHURJATI K PRASAD GP 14
38.	CWJC/18807/2015 OTHERS, SCHOOL SER	2	ANMOL KUMAR MALAKAR vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH NAVJOT YESHU MUKESH KUMAR SINGH	GP12
39.	CWJC/18809/2015 REM/DIS/TER, SCHOO	1	RAM KUMAR PASWAN vs THE STATE OF BIHAR AND ORS	DHARMENDRA JHA	PRASHANT PRATAP- GP6
40.	CWJC/18822/2015 PAY SCALES , SCHOO	1	NASIM AKHTAR vs THE STATE OF BIHAR AND ORS	DIWAKAR PRASAD SINGH	GP11- AWANISH NANDAN SINHA
41.	CWJC/18830/2015 PROMOTION , SCHOO	1	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	RAMA KANT SINGH	SC25- A. UJJWAL
42.	CWJC/18844/2015 OTHERS, UNIV./COLL	1	AMLENDRA JHA AND ORS vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA	SC17-ARBIND KUMAR NO. II NAGENDRA PD.YADAV (SC23) GYANAND ROY AWADHESH PRASAD SINHA
43.	CWJC/18935/2015 PAY SCALES , SCHOO	1	BHAGWAN THAKUR vs THE STATE OF BIHAR AND ORS	SHEIKH ARKAN AHMAD	SC18- N. HODA KHAN SATYAM SHIVAM SUNDARAM
44.	CWJC/18972/2015 SELECTION , SCHOO	1	NIRAJ KUMAR MISHRA vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SAHNI	GP2- R.K. SINGH

45.	CWJC/18997/2015 OTHERS, UNIV./COLL	1	DR. CHANDRA SHEKHAR CHOUDHARY vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR MISHRA	GP26- N.K. SINGH RAJESH PRASAD CHOUDHARY SARVA DEO SINGH MANISH KUMAR (GP4)
46.	CWJC/19002/2015 PAY SCALES , SCHOO	1	LALAN PANDEY vs THE STATE OF BIHAR AND ORS	SHEIKH ARKAN AHMAD	SC17-ARBIND KUMAR NO. II SATYAM SHIVAM SUNDARAM
47.	CWJC/19021/2015 REM/DIS/TER, SCHOO	1	MD. ABDUL QUAIYAM vs THE STATE OF BIHAR AND ORS	MRITUNJAY PRASAD SINGH	GYAN SHANKAR
48.	CWJC/19037/2015 OTHERS, SCHOOL SER	2	ABHAY KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	SURINDER KUMAR	DR. ANSHUMAN- SC14 SMT. ANURADHA SINGH
49.	CWJC/19049/2015 SELECTION , UNIV.	1	DR. RAMASHRAY SINGH vs THE CHANCELLOR, BIHAR AGRICULTURE UNIVERSITY	ANIL KUMAR TIWARY	RAJENDRA KUMAR GIRI RAJIV RANJAN KR. PANDEY
50.	CWJC/19058/2015 SELECTION , SCHOO	3	BHOLA KUMAR MAHTO vs THE STATE OF BIHAR AND ORS	BAUYE JEE JHA B.J. JHA	SMT. NAMRATA MISHRA- GA13
51.	CWJC/19061/2015 PROMOTION , SCHOO	1	SHEO NATH MAHTO vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR MISHRA BHOLA KUMAR	SC27- KINKAR KUMAR
52.	CWJC/19074/2015 OTHERS, SCHOOL SER	2	BISHWANATH PRASAD DIWAKAR vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR	GP1- U.S.S.SINGH
53.	CWJC/19083/2015 CONTIN.SER , SCHOO	1	USHA KUMARI vs THE STATE OF BIHAR AND ORS	ARUN KUMAR NO. 1 VIJAY KUMAR SINGH RANDHIR KUMAR	GA4- ASHOK PRIYADARSHI
54.	CWJC/19122/2015 SELECTION , SCHOO	1	AFRINA PARWEEN vs THE STATE OF BIHAR AND ORS	SHIV KUMAR DWIVEDY	SMT. NIVEDITA NIRVIKAR- GA10
55.	CWJC/19126/2015 OTHERS, SCHOOL SER	1	UDAY SINGH vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SINGH JITENDRA KUMAR SANJAY KUMAR	SMT. NAMRATA MISHRA- GA13
56.	CWJC/19136/2015 SELECTION , UNIV.	1	SANJAY KUMAR SRIVASTAVA vs VICE CHANCELLOR, BIHAR AGRICULTURE UNIVERSITY SABOUR AND ORS	AMARENDRA KUMAR SATISH KUMAR	K.K. JHA- AAG14 SANJEEV KUMAR CHANDRA MOHAN SINGH
57.	CWJC/19142/2015 SELECTION , UNIV.	1	NAGENDRA KUMAR vs THE STATE OF BIHAR AND ORS	KUNDAN KUMAR SINHA PREM CHANDRA CHOUDHARY RITA VERMA	M.K. AMBASHTHA- GP14 MANOJ KR.AMBASTHA (SC26) SANJAY PANDEY
58.	CWJC/19169/2015 CONTIN.SER , SCHOO	1	NEELAM KUMARI vs THE STATE OF BIHAR AND ORS	BINOD KUMAR RAM KISHUN PRASAD SANJAY KUMAR	SMT. NAMRATA MISHRA- GA13
59.	CWJC/19183/2015 DISCP.PROC., SCHOO	1	ARBIND MEHTHA JALWI @ ARBIND MEHTA JALWI vs THE STATE OF BIHAR AND ORS	NITYANAND MISHRA	P.N. SHAHI- AAG10
60.	CWJC/19240/2015 OTHERS, UNIV./COLL	3	KAMESHWAR JHA vs THE STATE OF BIHAR AND ORS	MRITYUNJAY KUMAR TIWARY	KUMAR ALOK- SC8 BINODANAND MISHRA ARABIND NATH PANDEY AWADHESH PRASAD SINHA BINAY KUMAR SINGH
61.	CWJC/19246/2015 OTHERS, SCHOOL SER	1	UMESH CHAUDHARY vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR GIRI	R.K. SINGH- GP2 PRABHAKAR JHA (GP27) SATYAM SHIVAM SUNDARAM
62.	CWJC/19294/2015 OTHERS, SCHOOL SER	1	REKHA vs THE STATE OF BIHAR AND ORS	DIWAKAR YADAV	SC25- A. UJJWAL
63.	CWJC/19312/2015 SELECTION , SCHOO	2	NEMI LAL MANJHI AND ORS vs THE STATE OF BIHAR AND ORS	SANDIP SINGH PANKAJ KUMAR SINGH	GP11- AWANISH NANDAN SINHA
64.	CWJC/19335/2015 REM/DIS/TER, SCHOO	1	RANA KUMAR JHA vs THE STATE OF BIHAR AND ORS	AMARNATH JHA	AAG8- GAUTAM BOSE

65.	CWJC/19359/2015 SELECTION , SCHOO	1	POONAM KUMARI vs THE STATE OF BIHAR AND ORS	SHRI PRAKASH SRIVASTAVA RAJEEV RANJAN AMIT BHUSHAN ANU PRIYADARSHI	GP10-SMT. KUMARI AMRITA SATYAM SHIVAM SUNDARAM KAMALA KANT UPADHYAY CHANDRA BHUSHAN DAS
66.	CWJC/19360/2015 PAY SCALES , SCHOO	1	JUHI BEGUM AND ORS vs THE STATE OF BIHAR AND ORS	MD. ANISUR RAHMAN MD.AKRAM NAIYER	GP16- RAJESH SINGH
67.	CWJC/19361/2015 PROMOTION , SCHOO	1	LALBABU MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	DHANNJAY KUMAR NO 2	SC25- A. UJJWAL
68.	CWJC/19393/2015 REM/DIS/TER, SCHOO	1	AMIT KUMAR vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR SINHA NAGADEO CHOUBEY	SC20-DR. A.K. U PADHYAYA
69.	CWJC/19404/2015 REM/DIS/TER, SCHOO	1	MADAN RAM vs THE STATE OF BIHAR AND ORS	AMARNATH JHA	GP17- BINODJI VERMA RAJ KISHORE ROY (GP18)
70.	CWJC/19406/2015 COMP.GRND. , SCHOO	3	SRI PREM RANJAN KUMAR vs THE STATE OF BIHAR AND ORS	RANJAY KUMAR SINGH	AAG14- KAUSHAL KUMAR JHA NAKUL KUMAR JAMUAR
71.	CWJC/19414/2015 REM/DIS/TER, SCHOO	1	SUBADH KUMAR JHA vs THE STATE OF BIHAR AND ORS	AMARNATH JHA	AAG9-S. RAZA AHMAD
72.	CWJC/19429/2015 PAY SCALES , SCHOO	1	SAMRENDRA KUMAR SUDHANSU AND ANR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR JHA	AAG10- P.N.SHAHI RAJENDRA KUMAR GIRI RAJIV RANJAN KR. PANDEY
73.	CWJC/19437/2015 SELECTION , SCHOO	8	FARIDA KHATOON AND ANR vs THE CHIEF SECTETARY GOVERNMENT OF BIHAR AND ORS	PRAMOD RAJPATI AMAR PRAKASH	GP13- NASIM YAHYA
74.	CWJC/19438/2015 SELECTION , SCHOO	1	ANIRUDH PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PANKAJ KUMAR	SC31- P.S. SAHAY ARCHANA MEENAKSHEE (GP6)
75.	CWJC/19439/2015 PROMOTION , SCHOO	1	VISHWANATH PATEL vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH	GP15- SHARAD KUMAR SINHA
76.	CWJC/19458/2015 PAY SCALES , SCHOO	1	SHASHI KANT KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	GP1- U.S.S.SINGH
77.	CWJC/19467/2015 REM/DIS/TER, SCHOO	1	MD. SAJJAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SURENDRA KUMAR CHOUBEY SURYA PRAKASH	SC5- SATYA DEO KUMAR
78.	CWJC/19476/2015 REM/DIS/TER, SCHOO	1	AKHILESH KUMAR YADAV AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SANJAY KUMAR PANDAY SHYAM BIHARI SINGH JAY PRAKASH SINGH	GP20- NADEEM SERAJ
79.	CWJC/19481/2015 PAY SCALES , SCHOO	1	AMIT KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	SC7-MITHILESH KUMAR PATHAK RAGHWANAND (GA11)
80.	CWJC/19526/2015 PROMOTION , SCHOO	1	MANORAMA SHARMA vs THE STATE OF BIHAR AND ORS	KRITYA NAND JHA	SC32-R.K.PRIYADARSHI SUNIL KUMAR MANDAL (SC3)
81.	CWJC/19539/2015 SENIORITY , SCHOO	1	BINAY KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR JHA SANDHYA MISHRA AVANINDRA KUMAR JHA	GP12
82.	CWJC/19543/2015 OTHERS, UNIV./COLL	1	DR. GANGESH THAKUR vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR RAJ KAMAL	SC11- ASHOK KUMAR AWADHESH PRASAD SINHA RAJENDRA KUMAR GIRI BINODANAND MISHRA BINAY KUMAR SINGH
83.	CWJC/19552/2015 PAY SCALES , SCHOO	1	LALAN PRASAD vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	GA10- SMT.NIVEDITA NIRVIKAR

84.	CWJC/19582/2015 SELECTION , SCHOO	1	HIRA KUMARI vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH	AAG12- R.N. DUBEY SARVESH KUMAR SINGH (AAG 13)
85.	CWJC/19604/2015 SALARY, SCHOOL SER	7	NAND KISHORE MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	UMESH CHANDRA VERMA SURENDRA KISHORE THAKUR	ABBAS HAIDER- SC16
86.	CWJC/19641/2015 OTHERS, SCHOOL SER	2	NESAR AHMAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	SC4-MD. RAISUL HAQUE
87.	CWJC/19670/2015 SELECTION , SCHOO	1	BALRAM KRISHNA YADAV AND ORS vs THE STATE OF BIHAR AND ORS	ASHOK KUMAR PRASAD PRABHAS RANJAN	SC8- KUMAR ALOK
88.	CWJC/19674/2015 OTHERS, SCHOOL SER	1	SHIV RATAN KUMAR vs THE STATE OF BIHAR AND ORS	NIRAJ KUMAR	GP23- ANIL KUMAR
89.	CWJC/19680/2015 DISCP.PROC., SCHOO	1	HRISHIKESH TIWARI vs THE STATE OF BIHAR AND ORS	BINOD BIHARI SINHA ALOK KUMAR AMARJEET CHOUDHARY	GAUTAM BOSE- AAG8
90.	CWJC/19683/2015 SELECTION , UNIV.	1	ASTHA ANJALI vs THE STATE OF BIHAR AND ORS	GAURI SHANKAR THAKUR ARABIND NATH PANDEY	GP3- S.K.JHA SANJAY PANDEY SHRI NATH PATHAK ARABIND NATH PANDEY SANTOSH KUMAR JHA SUBASH CHANDRA YADAV (GP15) SATYENDRA NARAYAN SINGH DHURJATI K PRASAD GP 14
91.	CWJC/19698/2015 PROMOTION , UNIV.	1	DR. SHYAM SHANKAR SRIVASTAVA vs THE RAJENDRA AGRICULTURAL UNIVERSITY AND ORS	SRI NIWAS JHA	KUMAR MANISH- SC21 ARVIND UJJWAL
92.	CWJC/19705/2015 PAY SCALES , SCHOO	1	BAIDYANATH PRASAD DIVAKAR AND ORS vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	R.K. PRIYADARSHI- SC32 SUNIL KUMAR MANDAL (SC3) NIVEDITA NIRVIKAR
93.	CWJC/19746/2015 SELECTION , SCHOO	1	MD. AJMAL HUSSAIN AND ANR vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	GA1- SHYAM KISHOR SHARMA RAJESHWAR SINGH (GA10)
94.	CWJC/19764/2015 PROMOTION , UNIV.	1	DR. KRISHNA DEO PANDIT vs MAGADH UNIVERSITY AND ORS	SURESH PRASAD ANURAG PANDEY ARVIND KUMAR SINHA	GIRIJISH KUMAR RITESH KUMAR SARVA DEO SINGH ALOK KUMAR RAHI MD. FAIZ AHMAD RAJESH PRASAD CHOUDHARY
95.	CWJC/19766/2015 PROMOTION , UNIV.	1	NARBDESHWAR KUMAR vs THE STATE OF BIHAR AND ORS	BRAJESH KUMAR SHILPI KESHRI	DR. ANSHUMAN- SC14 ANIL SINGH MITHILESH KUMAR RAI SANTOSH KUMAR JHA RAJESH SINGH SHASHI BHUSHAN SINGH
96.	CWJC/19784/2015 SALARY, UNIV./COLL	3	DINESH PRASAD vs DEPARTMENT OF EDUCATION P V C BIHAR PATNA THROUGH ITS INCHARGE OFFICER AND ORS	R. K. RAJAN	SYED ARSHAD ALAM- SC3 AMITABH SOHAN GIRIJISH KUMAR MR S.S.P YADAV SC-14 MD. FAIZ AHMAD
97.	CWJC/19791/2015 PAY SCALES , SCHOO	1	MD. MOIZUDDIN AND ORS vs THE STATE OF BIHAR AND ORS	MD. ZIAUL QUAMAR MANISH KUMAR	G.P. OJHA- GP22
98.	CWJC/19797/2015 PROMOTION , SCHOO	1	ASHOK KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ORS	BAM BAHADUR JHA SUSHIL KUMAR JHA	GP19- RAJESH KUMAR MADANJEET KUMAR (GP20)
99.	CWJC/19798/2015 HONORAR/OT , SCHOO	1	SHYAM NARAYAN PATHAK vs THE STATE OF BIHAR AND ORS	GYAN SHANKAR	GP18-VIVEK PRASAD

100.	CWJC/19815/2015 PROMOTION , SCHOO	1	SHRI RAM SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	
101.	CWJC/19816/2015 PAY SCALES , SCHOO	5	DR. BAL KRISHNA SHARMA NAVIN AND ORS vs THE STATE OF BIHAR AND ORS	ABHISHEK KUMAR MISHRA REKHA KUMARI ASHOK KUMAR CHOUDHARY AKSHANSH ANKIT	PURNENDU SINGH- GP27 AJAY KR.RASTOGI (AAG10)
102.	CWJC/19817/2015 RGL.AD-HOC., SCHOO	2	NAVEEN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR ROY SUMIT KUMAR NIKKI SINGH SHASHI BHUSHAN KUMAR ARTI KUMARI CHANDRA KISHORE KUMAR	ANIL KUMAR SINHA- GA9 PANKAJ KUMAR (SC12)
103.	CWJC/19824/2015 PROMOTION , SCHOO	1	ABDUL AJIJ ANSARI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR THAKUR-2	AAG6- ANJANI KUMAR
104.	CWJC/19849/2015 SELECTION , SCHOO	1	CHINTA DEVI vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SONI MUKESH KUMAR JHA	PURNENDU SINGH GP27 SATYAM SHIVAM SUNDARAM AJAY KR.RASTOGI (AAG10) KAMALA KANT UPADHYAY CHANDRA BHUSHAN DAS
105.	CWJC/19856/2015 SELECTION , SCHOO	1	INDRAJEET KUMAR vs THE STATE OF BIHAR AND ORS	SHEO KUMAR PRASAD	GP28- SMT. GEETA KUMARI AJAY KR.RASTOGI (AAG10)
106.	CWJC/19867/2015 SELECTION , SCHOO	1	MD. SHAHZAD ALAM vs THE STATE OF BIHAR AND ORS	MD. IRSHAD	GP23- ANIL KUMAR
107.	CWJC/19889/2015 PROMOTION , SCHOO	1	RAM SAKHI DEVI vs THE STATE OF BIHAR AND ORS	AJAY KUMAR THAKUR-2	GAUTAM BOSE
108.	CWJC/2732/2016 PAY SCALES , UNIV.	2	DR. BINAY KUMAR vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINGH PRADEEP CHANDRA LAL BABU SINGH BIRENDRA KUMAR RAJIV RANJAN SINGH SHANKAR KUMAR	DIGVIJAY SINGH MANISH DHARI SINGH SONI SHRIVASTAVA
109.	CWJC/4770/2016 REM/DIS/TER, SCHOO	8	MD. GHULAM RASUL vs THE STATE OF BIHAR	DURGA NAND JHA	ANIL KUMAR MADHAW PD.YADAV (GP23)
110.	CWJC/6353/2016 REM/DIS/TER, SCHOO	6	MD. ILTAF RAZA vs THE STATE OF BIHAR AND ORS	GYANENDRA KUMAR SHUKLA SANJEEV KUMAR MISHRA SHAILENDRA KUMAR SINHA MD. SHAKIR AHMAD	GP14- MANOJ KR.AMBASTHA RANJIT SINHA MANOJ KR.AMBASTHA (SC26) GYAN SHANKAR
111.	CWJC/8560/2016 OTHERS, SCHOOL SER	4	NARENDRA NATH BHATTACHARYA vs THE STATE OF BIHAR AND ORS	BRAJ NANDAN KUMAR TIWARY	SYED ARSHAD ALAM- SC3
112.	CWJC/9020/2016 SELECTION , SCHOO	3	MD. IJTABA SAIFI AND ORS vs THE STATE OF BIHAR AND ORS	MD. HARUN QUARESHI	GA1- SHYAM KISHORE SHARMA SATYAM SHIVAM SUNDARAM RAJESHWAR SINGH (GA10) KAMALA KANT UPADHYAY
113.	CWJC/9047/2016 RGL.AD-HOC., UNIV.	7	UGRASEN JHA vs THE STATE OF BIHAR AND ORS	ANJU JHA	AAG13- ASHOK KR.CHOUDHARY ASHUTOSH RANJAN PANDEY (AAG15) CHANDRA MOHAN SINGH AJAY BEHARI SINHA MD. NADEEM SERAJ BINDHYACHAL RAI
114.	CWJC/10512/2016 REM/DIS/TER, SCHOO	2	LALIT RAZAK AND ORS vs THE STATE OF BIHAR AND ORS	SUBESH SHARMA	AJEET KUMAR- SC28 INDRADEO PRASAD (SC27) KUMAR ALOK(SC

115.	CWJC/11458/2016 OTHERS, SCHOOL SER	7	PRADEEP KUMAR vs THE STATE OF BIHAR AND ORS	RAMASHISH BIJAY KUMAR DUBEY SHEO JEE MISHRA CHUNNU KUMAR	AVINASH KUMAR- SC30 DHANANJAY KUMAR GUPTA RAJAN PRASAD PARMESHWAR VISHWAKARMA MAYANK MANI
116.	CWJC/12201/2016 SELECTION , SCHOO	5	ASHUTOSH KUMAR vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA GHANSHYAM PANDEY RAJENDRA KUMAR JAIN	SADANAND PASWAN- GP29
117.	CWJC/13716/2016 PAY SCALES , SCHOO	12	INTEKHAB ALAM vs THE STATE OF BIHAR AND ORS	ASHHAR MUSTAFA MD. MURAD ASHRAF	INDRADEO PRASAD- SC27 SURYA NARAYAN SAH SURENDRA KISHORE THAKUR ASHHAR MUSTAFA KUMAR ALOK (SC 7)
118.	CWJC/13827/2016 OTHERS, UNIV./COLL	6	DR. DINESH SINGH vs THE MAGADH UNIVERSITY AND ORS	VIRENDRA PRASAD	GIRIJISH KUMAR DR. KUMAR AMITESH CHANDRA PANKAJ KUMAR SINGH
119.	CWJC/14137/2016 OTHERS, SCHOOL SER	3	SANTOSH KUMAR JANK AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH RAJESH KUMAR SINGH MUKESH KUMAR SINGH DR. BIPIN CHANDRA	SUNIL KR.MANDAL-SC3 KAMALA KANT UPADHYAY SATYAM SHIVAM SUNDARAM
With 119.1	CWJC/14163/2016 RGL.AD-HOC., SCHOO	3	BIPIN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH RAJESH KUMAR SINGH RISHI RAJ	SMT.KUMARI AMRITA-GP3 KAMALA KANT UPADHYAY SATYAM SHIVAM SUNDARAM
With 119.2	CWJC/2599/2017 OTHERS, SCHOOL SER	3	LALAN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	PRASHANT KASHYAP ASHOK KUMAR VERMA	S.K. MANDAL- SC3 RAKESH KUMAR KAMALA KANT UPADHYAY
With 119.3	CWJC/5712/2017 OTHERS, SCHOOL SER	4	SANJEEV KAMAL RAMANNA @ SANJIV KUMAR RAMANNA AND ORS vs THE STATE OF BIHAR AND ORS	AMARENDRA KUMAR	MD. RAISUL HAQUE- SC10 KAMALA KANT UPADHYAY RAKESH KUMAR AJAY KUMAR
With 119.4	CWJC/7961/2019 REM/DIS/TER, SCHOO	6	TARAMUNI DEVI vs THE STATE OF BIHAR	RAM NARESH SHARMA	KUMARI AMRITA (GP3)
120.	CWJC/14991/2016 SALARY, UNIV./COLL	3	MAHENDRA JHA vs THE VICE CHANCELLOR, PATNA UNIVERSITY AND ORS	SANJAY KUMAR JHA ABHAY SHANKAR JHA	DIGVIJAY SINGH
121.	CWJC/16319/2016 OTHERS, SCHOOL SER	4	RAKESH KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	NIRANJAN KUMAR	SUBHASH CHANDRA MISHRA- SC16
122.	CWJC/17677/2016 OTHERS, UNIV./COLL	5	BIRMANI PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AVINASH KUMAR NILESH KUMAR AMIT KUMAR	SUBHASH CHANDRA MISHRA- SC16 ASHHAR MUSTAFA AMIT KUMAR JHA RAJENDRA KUMAR GIRI SHAILENDRA KUMAR SINGH
123.	CWJC/18235/2016 OTHERS, UNIV./COLL	3	RAM KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN	SUBHASH CHANDRA MISHRA- SC16 HANSRAJ RAVI BHUSHAN VERMA
124.	CWJC/20322/2016 PAY SCALES , SCHOO	4	URMILA DEVI vs THE STATE OF BIHAR AND ORS	RAVI BHUSHAN VERMA	SUBHASH CHANDRA MISHRA- SC16
125.	CWJC/1360/2017 SELECTION , UNIV.	4	BIRENDRA KUMAR PANDIT vs THE STATE OF BIHAR AND ORS	UDAY KUMAR	RAM BALAK MAHTO-AG SANTOSH KUMAR JHA SHASHI BHUSHAN SINGH INDRAJESH KUMAR
126.	CWJC/11606/2017 SELECTION , SCHOO	5	MD. TAUFIQUE AHMED ANSARI vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR NAWAL KISHOR SINGH MRITYUNJAY KUMAR	S.C. MISHRA- SC16 ARUN KUMAR RAM VINAY PD.SINGH @ SANJAY
127.	CWJC/11946/2017 SELECTION , SCHOO	3	TARANNUM PRAVEEN vs THE STATE OF BIHAR AND ORS	RATAN KUMAR	SMT. SHILPA SINGH -GA12 SATISH CHANDRA MISHRA MD. NURUL HODA

128.	CWJC/13061/2017 SELECTION , SCHOO	5	FAHDUL ISLAM AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR NO.-7 ANANT KUMAR MISHRA	PRABHAKAR JHA-GP27 MD. RASHID ALAM MD. KHURSHID ALAM MD. KHURSHID ALAM SYED. RIZWANUL HAQUE MD. ASLAM ANSARI SHRI PRAKASH SRIVASTAVA SANJAY KUMAR
129.	CWJC/13321/2017 SELECTION , UNIV.	16	DR. UADAY KUMAR vs THE STATE OF BIHAR	RUDAL PRASAD	MADHAW PRASAD YADAV SANJAY PANDEY
130.	CWJC/14028/2017 SUSPENSION , SCHOO	7	MUKESH KUMAR YADAV vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR	JITENDRA KUMAR ROY-1 - SC13
131.	CWJC/16492/2017 REM/DIS/TER, SCHOO	2	SANNI KUMAR vs THE STATE OF BIHAR AND ORS	ANIRUDH MISHRA KAMAL KISHORE SINHA DIGVIJAY KUMAR OJHA ABHISHEK ANAND	PRABHAKAR JHA -GP27
132.	CWJC/17109/2017 PROMOTION , SCHOO	4	RAMESH THAKUR AND ORS vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA	MADHAW PRASAD YADAV - GP23
133.	CWJC/17157/2017 OTHERS, SCHOOL SER	5	DEO CHANDRA JHA vs THE STATE OF BIHAR AND ORS	RAJENDRA JHA ADVOCATE KRISHNA NARAYAN JHA	SMT.BINITA SINGH -SC28 SATYAM SHIVAM SUNDARAM RAM NIWAS PRASAD
134.	CWJC/17239/2017 SALARY, SCHOOL SER	11	PUSHPA KUMARI vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM BAJARANGI LAL	JITENDRA KUMAR ROY NO-1 -SC13
135.	CWJC/17320/2017 CONTIN.SER , UNIV.	5	BRAJ NATH THAKUR vs THE STATE OF BIHAR	KUMAR KAUSHIK	PRABHAKAR JHA DEEPAK KUMAR RAVINDRA KUMAR SHUKLA RITESH KUMAR RAJENDRA KUMAR GIRI OM PRAKASH KUMAR RANA VIKRAM SINGH MD. NADIM SERAJ
136.	CWJC/17631/2017 PAY SCALES , SCHOO	8	DEEPAK PRASAD SINGH AND ORS vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN	MADHAW PRASAD YADAV - GP23
137.	CWJC/18353/2017 REM/DIS/TER, SCHOO	5	MD. SHAMIM AKHTAR AND ORS vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA VIKRAMADIT RAJAN GHOSHRAVE	MADHAW PRASAD YADAV - GP23 SUNIL KUMAR SINGH
With 137.1	CWJC/16701/2016 REM/DIS/TER, SCHOO	3	SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA RAJAN GHOSHRAVE	PRABHAKAR JHA-GP27 SUNIL KUMAR SINGH PRABHAT RANJAN SINGH JAI SHANKAR PATHAK
With 137.2	CWJC/18003/2016 REM/DIS/TER, SCHOO	10	AWADHESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	AMRESH KUMAR SINHA RAJAN GHOSHRAVE	ASHUTOSH RANJAN PANDEY-AAG15 AVINASH KUMAR AARUNI SINGH SATYAM SHIVAM SUNDARAM
138.	CWJC/18592/2017 SALARY, UNIV./COLL	21	RAKESH KUMAR SINGH vs MAGADH UNIVERSITY, BODH GAYA, THROUGH ITS REGISTRAR AND ORS	SANJAY KUMAR VERMA	ASHUTOSH RANJAN PANDEY -AAG15 ARABIND NATH PANDEY RAJENDRA KUMAR GIRI RANA VIKRAM SINGH AJAY RAKESH KUMAR SAMRENDRA PANKAJ KUMAR SINGH
139.	CWJC/18814/2017 PAY SCALES , UNIV.	2	SHARWAN KUMAR vs THE STATE OF BIHAR AND ORS	SHASHI BHUSHAN SINGH GYAN ABHINAV	S.C.MISHRA -SC16 JAWED GAFFAR KHAN MD. NADIM SERAJ AJAY BEHARI SINHA RAJEEV KUMAR SINGH SAKET TIWARY BINDHYACHAL RAI APURVA KUMAR

140.	CWJC/2196/2018 OTHERS, UNIV./COLL	10	ANIL KUMAR VERMA AND ANR vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA UJJAWAL BHUSHAN RAJESH KUMAR SINGH KUSHAGRVA RAJ RAUSHAN	JITENDRA KUMAR ROY NO-1 -SC13 ANU PRIYADARSHNI RAJEEV RANJAN SHRI PRAKASH SRIVASTAVA NIKHIL KUMAR AGRAWAL VIKAS RATAN BHARTI
141.	CWJC/3003/2018 REM/DIS/TER, SCHOO	3	SMT. ANITA KUMARI vs THE STATE OF BIHAR AND ORS	VEENA KUMARI JAISWAL SUNIL KUMAR	S.C. MISHRA-SC16 SHAKTI SUMAN KUMAR RAJESH RANJAN
142.	CWJC/3189/2018 PAY SCALES , UNIV.	10	SURESH PD. SHARMA vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR MISHRA BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR	J.K. ROY NO.1- SC13 SYED FIROZ RAZA MD. FAIZ AHMAD ALOK KR.RAHI SUNIT KUMAR
143.	CWJC/3247/2018 REM/DIS/TER, SCHOO	7	MANISHANAND ARYA vs THE STATE OF BIHAR AND ORS	KRISHNA PRASAD SINGH SHISHIR KUMAR SHISHIR UMA SHANKAR SINGH	A.R. PANDEY- AAG15 RAKESH PRABHAT KUMAR SAMARJEET SINGH
144.	CWJC/3886/2018 SELECTION , SCHOO	7	PRAVEEN KAUSHAR @ PARWINA KAUSHAR @ PERWINA KAUSHAR vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR MANOJ	KAMESHWAR KUMAR- GP17 MD. HARUN QUARESHI
145.	CWJC/4815/2018 RGL.AD-HOC., SCHOO	7	ACHHE LAL MALLIK vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD SHRINATH PRASAD	SMT.SHILPA SINGH GYAN SHANKAR AC TO LALIT KISHORE
146.	CWJC/5204/2018 SELECTION , UNIV.	8	PREM PRAKASH vs THE STATE OF BIHAR AND ORS	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY MOHIT AGARWAL	AJAY- GA5 SANJAY PANDEY
147.	CWJC/5843/2018 RGL.AD-HOC., SCHOO	8	AJAY KUMAR ROY vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINGH AMIT KASHYAP	SMT.BINITA SINGH -SC28
148.	CWJC/6011/2018 REM/DIS/TER, SCHOO	12	KUMARI REKHA vs THE STATE OF BIHAR AND ORS	SHRUTI SINHA EBRAHIM KABIR MANJU LATA ARUN PRAKASH SHRUTI SINHA	PRABHAKAR JHA -GP27
149.	CWJC/6136/2018 PROMOTION , SCHOO	6	DINESH KUMAR CHAUBEY vs THE STATE OF BIHAR AND ORS	SHANKAR KUMAR	SUBHASH CHANDRA MISHRA- SC16
150.	CWJC/6227/2018 PROMOTION , SCHOO	7	RAM BARAI SINGH vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	S.C. MISHRA-SC16
151.	CWJC/6321/2018 SELECTION , UNIV.	6	DR. HARIOM NAGAR vs THE STATE OF BIHAR AND ORS	RUDAL PRASAD	JITENDRA KUMAR ROY NO-1 -SC13 SANJAY PANDEY
152.	CWJC/6378/2018 REM/DIS/TER, SCHOO	6	AJAY KUMAR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SANJAY KUMAR SHARMA MD. HUSSAMUDDIN AZAD SANDHYA KUMARI SINHA	M.P. YADAV- GP23 ARUP KUMAR CHONGDAR KRIPA NAND JHA PRAVEEN KUMAR UDAY SHANKAR PANDEY RAJESH KUMAR SINHA
153.	CWJC/6446/2018 REM/DIS/TER, SCHOO	3	KRISHNANDAN KUMAR vs THE STATE OF BIHAR AND ORS	SHEO KUMAR PRASAD AMRENDRA KUMAR	S.C.MISHRA -SC16
154.	CWJC/7189/2018 REM/DIS/TER, SCHOO	6	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	MUKESH KUMAR	SMT. SHILPA SINGH -GA12
155.	CWJC/7253/2018 RGL.AD-HOC., UNIV.	4	SHRIDHAR TIWARI AND ORS vs THE STATE OF BIHAR AND ORS	ARUN KUMAR PANDEY RAJESH KUMAR	SMT. BINITA SINGH-SC28 NAGENDRA KUMAR SINGH ASHHAR MUSTAFA
156.	CWJC/7290/2018 REM/DIS/TER, SCHOO	3	YUGESH KUMAR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	S.C.MISHRA -SC16

157.	CWJC/7379/2018 SELECTION , SCHOO	3	OM NATH PRASAD vs THE STATE OF BIHAR AND ORS	GAGAN DEO YADAV VINOD KUMAR	ASHUTOSH RANJAN PANDEY -AAG15 GYAN SHANKAR LALIT KISHORE
158.	CWJC/7389/2018 PROMOTION , SCHOO	3	JAI BHUWAN SHARMA vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH DIPAK KUMAR	MADANJEET KUMAR -GP20 LALIT KISHORE BINITA SINGH GYAN SHANKAR
159.	CWJC/7396/2018 RGL.AD-HOC., UNIV.	3	JAY PRAKASH RAMANI AND ORS vs THE B. N. MANDAL UNIVERSITY AND ORS	BIPIN BIHARI SINGH BIPIN BIHARI SINGH	RITESH KUMAR RASHID IZHAR NIRANJAN KUMAR
160.	CWJC/7440/2018 RGL.AD-HOC., UNIV.	3	ARUN KUMAR SINGH vs THE BABSAHEB BHIMRAO AMBEDKAR BIHAR UNIVERSITY AND ORS	SUNIL KUMAR SINGH RANVIJAY SINGH MD. AZIMUDDIN	VIKAS RATAN BHARTI ANIL SINGH
161.	CWJC/7444/2018 SELECTION , SCHOO	4	GOPAL SAH vs THE STATE OF BIHAR AND ORS	GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	JITENDRA KUMAR ROY NO-1 -SC13
162.	CWJC/7447/2018 PROMOTION , UNIV.	4	SURENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH PANKAJ KUMAR SINGH SANTOSH KUMAR VIJAY KUMAR SINGH	PRABHAKAR JHA- GP27 RITESH KUMAR SYED FIROZ RAZA ARABIND NATH PANDEY OM PRAKASH KUMAR
163.	CWJC/7485/2018 OTHERS, UNIV./COLL	3	DR. KRISHNA MURARI vs THE STATE OF BIHAR THROUGH SECRETARY, DEPT. OF AGRICULTURE, GOVT. OF BIHAR AND ORS	RUDAL PRASAD	CHITTRANJAN SINHA PAAG2 ARVIND UJJWAL SHAILENDRA KUMAR SINGH RAJENDRA KUMAR GIRI SANJEEV KUMAR ANJANI KUMAR SINHA UDAY CHAND PRASAD
164.	CWJC/7502/2018 PROMOTION , SCHOO	3	ARBIND KUMAR SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR AND ORS	SATISH KUMAR SINGH DINESH MAHARAJ	MADHAW PRASAD YADAV -GP23
165.	CWJC/7515/2018 SELECTION , SCHOO	5	ANITA SINGH vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	R. K. RAJAN	LALIT KISHORE GYAN SHANKAR SUNIL KUMAR MANDAL SUNIL KUMAR MANDAL
166.	CWJC/7536/2018 SELECTION , SCHOO	3	UPENDRA KUMAR YADAV AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA	KAMESHWAR KUMAR -GP17 GYAN SHANKAR
167.	CWJC/7576/2018 PAY SCALES , SCHOO	3	YADVENDRA KUMAR GUPTA AND ANR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR MAHENDRA THAKUR	SMT. SHILPA SINGH- GA12
168.	CWJC/7623/2018 OTHERS, SCHOOL SER	6	VIKASH KUMAR KESHRI vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR MANORANJAN KUMAR	SUBHASH CHANDRA MISHRA- SC16 GIRIJISH KUMAR
169.	CWJC/7624/2018 PROMOTION , UNIV.	3	INDU DUTT JHA vs THE STATE OF BIHAR AND ORS	KAUSHALESH CHOUDHARY	SMT.SHILPA SINGH -GA12 AWADHESH PRASAD SINHA BINAY KUMAR SINGH
170.	CWJC/7668/2018 SELECTION , SCHOO	4	BRAJ MOHAN LAL vs THE BIHAR SCHOOL EXAMINATION BOARD AND ORS	UDAY CHAND PRASAD MANOJ KUMAR	LALIT KISHORE GYAN SHANKAR
171.	CWJC/7669/2018 OTHERS, SCHOOL SER	6	RANJIT KUMAR RAM vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR MANORANJAN KUMAR	KAMESHWAR KUMAR -GP17 GIRIJISH KUMAR
172.	CWJC/7700/2018 OTHERS, SCHOOL SER	6	PRAMOD TANTI vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR MANORANJAN KUMAR	ASHUTOSH RANJAN PANDEY -AAG15 GIRIJISH KUMAR
173.	CWJC/7727/2018 PROMOTION , UNIV.	3	DHRUV NARAYAN SAH vs THE STATE OF BIHAR AND ORS	RAM NARAYAN MAHTO DHIRENDRA KUMAR JHA	SMT.BINITA SINGH -SC28 RAJENDRA KUMAR GIRI AWADHESH PRASAD SINHA BINAY KUMAR SINGH RANA VIKRAM SINGH

174.	CWJC/7734/2018 PROMOTION , UNIV.	4	RANA CHANDRA SHEKHAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	NANDLAL KUMAR SINGH RAHI PRITAM MANISH KUMAR UMESH KUMAR VERMA	SMT. BINITA SINGH- SC28 SYED FIROZ RAZA ARABIND NATH PANDEY ARABIND NATH PANDEY RITESH KUMAR OM PRAKASH KUMAR
175.	CWJC/7776/2018 OTHERS, SCHOOL SER	5	PRADIP CHAUDHARY vs THE STATE OF BIHAR AND ORS	PRAKASH KUMAR MANORANJAN KUMAR	PRABHAKAR JHA- GP27 GIRIJISH KUMAR
176.	CWJC/7797/2018 PROMOTION , UNIV.	2	DR. PRABHAT KUMAR YADAV vs THE STATE OF BIHAR AND ORS	SHALLY KUMARI SIYA RAM SHAHI	SUBHASH CHANDRA MISHRA- SC16 RAVINDRA KUMAR SHUKLA
177.	CWJC/7798/2018 OTHERS, UNIV./COLL	2	UDIT KISHORE SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BISHNU KANT DUBEY SANJEEV KUMAR ARUN KUMAR SINGH	J.K. ROY NO. 1- SC13 LALIT KISHORE GYAN SHANKAR SATYABIR BHARTI PRABHAKAR KUMAR
178.	CWJC/7820/2018 SALARY, UNIV./COLL	5	DR. DHARM NATH SINGH vs B. N. MANDAL UNIVERSITY AND ORS	BINODANAND MISHRA ALOK KUMAR HEMANT MISHRA	KAMESHWAR KUMAR -GP17 RITESH KUMAR
179.	CWJC/7851/2018 REM/DIS/TER, SCHOO	2	DEEPAK KUMAR vs THE STATE OF BIHAR AND ORS	YUGAL KISHORE ARVIND KUMAR RUPA KUMARI	PRABHAKAR JHA- GP27 NALIN KUMAR
180.	CWJC/8734/2018 RGL.AD-HOC., UNIV.	3	DR. NARESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ARUN KUMAR PANDEY	SMT.BINITA SINGH -SC28 NAGENDRA KUMAR SINGH RITESH KUMAR
181.	CWJC/9988/2018 SELECTION , UNIV.	3	RADHESHYAM RAI vs THE STATE OF BIHAR AND ORS	DIWAKAR YADAV	KAMESHWAR PRASAD GUPTA -GP10 SANJAY SINHA SANJAY PANDEY RAJENDRA KUMAR GIRI PRIYANK DEEPAK AMIT KUMAR SINGH ANAND KUMAR OJHA RANA VIKRAM SINGH RAKESH KUMAR SINGH RAJEEV KUMAR SINGH GYANENDRA KUMAR DIWAKAR RAJIV RANJAN KR. PANDEY
182.	CWJC/11358/2018 REM/DIS/TER, SCHOO	2	CHANCHAL PRASAD SINGH vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR	KAMESHWAR KUMAR -GP17
183.	CWJC/12066/2018 COMP.GRND. , SCHOO	2	RAJESH KUMAR vs THE STATE OF BIHAR AND ORS	MAHENDRA THAKUR VIJAY KUMAR	MD.N.H.KHAN -SC1 GYAN SHANKAR MANISH KUMAR RAMA KANT SINGH
184.	CWJC/13793/2018 PROMOTION , SCHOO	3	MD. ASHIK vs THE STATE OF BIHAR AND ORS	ZAKI HAIDER	ASHUTOSH RANJAN PANDEY -AAG15
185.	CWJC/13832/2018 COMP.GRND. , SCHOO	5	PRAVEEN KUMAR vs THE STATE OF BIHAR AND ORS	GIRJANAND PRASAD ARUN KUMAR LAL	KAMESHWAR KUMAR -GP17
186.	CWJC/13867/2018 OTHERS, SCHOOL SER	3	SANGITA KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	LALAN KUMAR	MADANJEET KUMAR- GP20 KAMESHWAR PRASAD GUPTA SATYENDRA KUMAR JHA DR. ANAND KUMAR HANSRAJ DAVENDRA KUMAR PANDEY
187.	CWJC/14576/2018 SELECTION , SCHOO	2	RAGHAVENDRA KUMAR vs THE STATE OF BIHAR AND ORS	ABHINAY RAJ JAY KARAN	SMT.BINITA SINGH -SC28 SATYAM SHIVAM SUNDARAM TUNTUN KUMAR KUMAR PRINCE RAM NIWAS PRASAD
188.	CWJC/15028/2018 SALARY, UNIV./COLL	5	PARSHURAM MISHRA vs THE STATE OF BIHAR AND ORS	ARUN KUMAR SINGH SURENDRA KUMAR MISHRA SHASHIKANT	PRABHAKAR JHA -GP27 PRABHAT KUMAR VERMA RAJESH PRASAD CHOUDHARY

189.	CWJC/15122/2018 SALARY, UNIV./COLL	6	RAM SHANKAR SHARMA vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	SMT.SHILPA SINGH -GA12 BINITA SINGH MD. NADIM SERAJ PRABHAT RANJAN
190.	CWJC/16611/2018 SELECTION , SCHOO	5	SMT. SHASHI @ SHASHI vs THE STATE OF BIHAR AND ORS	KRISHNA KANT SINGH ANIL KUMAR SINHA	KAMESHWAR KUMAR -GP17 SANJAY PANDEY
191.	CWJC/17164/2018 SELECTION , SCHOO	2	PUNAM DEVI vs THE STATE OF BIHAR AND ORS	DHANESH SHANKAR VIDYARTHI	MADANJEET KUMAR -GP20 ANIL KUMAR ROY
192.	CWJC/17306/2018 REM/DIS/TER, SCHOO	4	ARCHANA VERMA vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH SITARAM PRASAD ANJANI KUMAR	KAMESHWAR KUMAR -GP17 DURGA NAND JHA RASHMI KIRAN RAM NARESH JHA
193.	CWJC/17502/2018 SALARY, SCHOOL SER	2	SHAHDA PARVEEN vs THE STATE OF BIHAR AND ORS	AJIT KUMAR SHAMBHU SHARAN KUMAR	SUBASH CHANDRA MISHRA -SC16 RAJ KUMAR VIJAY KUMAR RAJNISH KUMAR
194.	CWJC/17538/2018 SALARY, SCHOOL SER	3	MD. NASIR HUSSAIN AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR RANJAN KUMAR SINGH SHANTAM SHIVAM ANKIT ANAND	KAMESHWAR KUMAR -GP17
With 194.1	CWJC/11665/2017 SALARY, SCHOOL SER	12	NIKHAT RAHMAN AND ORS vs THE STATE OF BIHAR AND ORS	RANJAN KUMAR SINGH UMESH KUMAR MISHRA GYANENDRA KUMAR SINGH KUNDAN KUMAR OJHA MASOOM ALAM SHANTAM SHIVAM DINESH KUMAR	S.C. MISHRA - SC16
195.	CWJC/17790/2018 SELECTION , UNIV.	13	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ORS	SATYAM SHIVAM SUNDARAM HARSH SINGH KARANDEEP KUMAR NITIN KUMAR	AJAY- GA5 SANJAY PANDEY
196.	CWJC/18206/2018 SELECTION , SCHOO	2	MANOJ KUMAR PANDEY vs THE STATE OF BIHAR AND ORS	JEETENDRA NARAYAN AMIT NARAYAN	PRABHAKAR JHA -GP27 SATYAM SHIVAM SUNDARAM
197.	CWJC/18650/2018 OTHERS, UNIV./COLL	10	PROF. DR. LAL BAHDUR ROY vs THE STATE OF BIHAR AND ORS	NAND GOPAL MISHRA RANJAN KUMAR SRIVASTAVA SHASHWAT SRIVASTAVA	HARISH KUMAR -GP8 ASHISH GIRI RAJ NANDAN PRASAD SANJAY KUMAR GIRI
198.	CWJC/19165/2018 SELECTION , SCHOO	2	CHANDA SINHA vs THE STATE OF BIHAR AND ORS	PRANAV KUMAR JHA SUBODH KUMAR JHA	ASHUTOSH RANJAN PANDEY- AAG15 ARUN KUMAR MANDAL
199.	CWJC/19231/2018 SALARY, UNIV./COLL	3	BINAY KUMAR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH ABHYA KUMAR	PRABHAKAR JHA AMITABH SOHAN SYED FIROZ RAZA ABHISHEK ARABIND NATH PANDEY SUNIT KUMAR
200.	CWJC/19338/2018 REM/DIS/TER, SCHOO	6	AMARJIT SINGH RATHOR vs THE STATE OF BIHAR AND ORS	RAJEEVA ROY SHASHANK SHEKHAR SINHA MRITYUNJAY KUMAR ARINJAY KUMAR	ASHUTOSH RANJAN PANDEY -AAG15 MADHAW PRASAD YADAW
201.	CWJC/19825/2018 SALARY, UNIV./COLL	4	DR. BIGHNESH MISHRA AND ANR vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA KUSHAGRA RAJ RAUSHAN	KAMESHWAR KUMAR- GP17 VIKAS RATAN BHARTI ARABIND NATH PANDEY SATYENDRA NARAYAN SINGH
202.	CWJC/20621/2018 SALARY, SCHOOL SER	5	SHAMBHU TANTI vs THE STATE OF BIHAR AND ORS	KARTIK KUMAR SINHA MALA SINHA	PRABHAKAR JHA- GP27
203.	CWJC/21190/2018 REM/DIS/TER, SCHOO	2	SUDHA KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL	PRABHAKAR JHA

204.	CWJC/21207/2018 REM/DIS/TER, SCHOO	2	LALITA DEVI vs THE STATE OF BIHAR AND ORS	SHARDA NAND MISHRA HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA	KAMESHWAR KUMAR - GP17
205.	CWJC/21717/2018 SELECTION , SCHOO	5	PUNAM KUMARI vs THE STATE OF BIHAR AND ORS	SAROJ KUMAR	SUBHASH CHANDRA MISHRA- SC16 ANJANI KUMAR SINHA NO-1
206.	CWJC/22228/2018 PROMOTION , SCHOO	2	DR. LALIT KUMAR vs THE STATE OF BIHAR AND ORS	PARTH GAURAV MITHILESH KUMAR UPADHYAY SHAMBHAVI SHANKAR ANSHU RAJ SINGH	ASHUTOSH RANJAN PANDEY- AAG15
207.	CWJC/22331/2018 SALARY, UNIV./COLL	4	NEELAM UPADHYAY vs THE STATE OF BIHAR AND ORS	MUKUL JEE SHUBH NARAIN SINGH	ASHUTOSH RANJAN PANDEY -AAG15 NAGENDRA KUMAR SINGH
208.	CWJC/22571/2018 OTHERS, SCHOOL SER	2	ANITA ALFRED vs THE STATE OF BIHAR AND ORS	K.M.JOSEPH BENJAMIN LAKRA CEBIN MATHEW	MADHAW PD.YADAV -GP23
209.	CWJC/22664/2018 OTHERS, SCHOOL SER	3	MURLIDHAR PANDEY vs THE STATE OF BIHAR AND ORS	ARUN KUMAR RAGHUBIR CHANDRAYAN	ASHUTOSH RANJAN PANDEY- AAG15
210.	CWJC/22881/2018 SENIORITY , SCHOO	3	GAYATRI KUMARI vs THE STATE OF BIHAR AND ORS	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	JITENDRA KR. ROY 1- SC13 NAGADEO CHOUBEY AMRESH KUMAR SINHA
211.	CWJC/23200/2018 REVERSION , SCHOO	5	SMT. KAUSAR TASNEEM vs THE STATE OF BIHAR AND ORS	BHUBNESHWAR PRASAD KISHORE KUMAR THAKUR BRAJ KISHORE SINGH	PRABHAKAR JHA- GP27
212.	CWJC/23742/2018 REM/DIS/TER, SCHOO	2	MUNNA PRASAD vs THE STATE OF BIHAR AND ORS	YOGENDRA KUMAR RAM NARESH RAY	ASHUTOSH RANJAN PANDEY- AAG15 MITHILESH KUMAR BIPIN BIHARI SINGH
213.	CWJC/23973/2018 SELECTION , SCHOO	2	ASFA BANO vs THE STATE OF BIHAR AND ORS	SANAT KUMAR MISHRA MANISH KUMAR	MADHAW PD.YADAV -GP23
214.	CWJC/24720/2018 REM/DIS/TER, SCHOO	4	TARKESHWAR KUMAR YADAV @ TARKESHWAR YADAV vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SIDDHARTH HARSH	SUBASH CHANDRA MISHRA -SC16 SURENDRA KUMAR SINGH SUDHA CHANDRA PRIYADARSHINI SINHA
215.	CWJC/24734/2018 RGL.AD-HOC., SCHOO	2	NIRANJAN KUMAR NIRAJ AND ORS vs THE STATE OF BIHAR AND ORS	KRIPA NAND JHA	MADANJEET KUMAR- GP20
216.	CWJC/24823/2018 OTHERS, SCHOOL SER	3	SHIVCHANDRA DAS AND ORS vs THE STATE OF BIHAR AND ORS	BINIT KUMAR SADHYA KUMARI	MADHAW PD.YADAV -GP23
217.	CWJC/24953/2018 REM/DIS/TER, SCHOO	2	SMT. CHANDA KUMARI vs THE STATE OF BIHAR AND ORS	AMRIT ABHIJAT MANOJ KUMAR GUPTA	MADHAW PD.YADAV -GP23 ASHOK KUMAR JHA
218.	CWJC/25098/2018 SENIORITY , SCHOO	3	ANITA KUMARI vs THE STATE OF BIHAR AND ORS	BINOY KUMAR SINGH SWETA RAJ	SMT.BINITA SINGH -SC28

FOR ORDERS -I

219.	E.P./29/2020	6	RAMESH RISHIDEO vs SRI CHANDRAHAS CHAUPAL	SANJAY KUMAR GHOSARVEY SAROJ KUMAR SHARMA SUMAN KUMAR JHA	SIDDHARTHA PRASAD RATNESH KUMAR ALOK KUMAR SINGH
220.	E.P./4/2022	5	RAJESH KUMAR RAUSHAN @ BABLU DEO vs MAHESHWAR SINGH	AWNISH KUMAR ANITA KUMARI	RAVI RANJAN NIKITA MITTAL

(AT 3.00 P.M.)

FOR DISPOSAL

221.	CWJC/338/2011 OTHERS, SCHOOL SER	4	RAM UDGAR CHAUDHARY vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA-3	SUBHASH PD. SINGH GA7 SANJEEV KUMAR JHA PANKAJ KUMAR

222.	CWJC/22157/2013 PAY SCALES , SCHOO	16	AWADHESH KUMAR RAY AND ANR vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	RAJIV ROY AMARENDRA KUMAR
223.	CWJC/9530/2014 REM/DIS/TER, SCHOO	7	CHANDRA BHUSHAN TIWARY AND ORS vs THE STATE OF BIHAR AND ORS	RADHA MOHAN PATHAK MANOJ KUMAR PRABHAKER DWIVEDI RAVINDRA KR SINHA NO.2	SC1- M.K.SINHA PANKAJ KUMAR (SC12)
224.	CWJC/11686/2014 SENIORITY , UNIV.	5	RADHA MOHAN PRASAD vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA	PIYUSH LALL ARUN KUMAR SINGH GYAN SHANKAR PANCHU RAM NAMRATA MISHRA BISHNU KANT DUBEY SUSHIL KUMAR (GP22)
225.	CWJC/11716/2014 RGL.AD-HOC., UNIV.	5	ASHESHWAR PASWAN vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR SINGH LAL BABU SINGH	CHANDRA MOHAN SINGH AJAY BEHARI SINHA RAGHWANAND (GA11)
226.	CWJC/12157/2014 REM/DIS/TER, SCHOO	6	NIRMAL KUMAR vs THE STATE OF BIHAR AND ORS	BINOD MURARI MISHRA PREM KUMAR SATYA PRAKASH PARASAR	AAG11- ASHOK KUMAR KESHARI MD. KHURSHID ALAM (AAG12)
227.	CWJC/13539/2014 OTHERS, SCHOOL SER	7	MUKESH KUMAR PANDIT AND ORS vs THE STATE OF BIHAR AND ORS	MAHASWETA CHATTERJEE	GP18- VIVEK PRASAD GIRIJISH KUMAR
228.	CWJC/17479/2014 SALARY, SCHOOL SER	8	DHIRENDRA KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ORS	PURUSHOTTAM JHA VIKASH KUMAR JHA	SC6- MANINDRA KISHORE SINGH SUBHASH CHANDRA MISHRA(SC16) SATYAM SHIVAM SUNDARAM
229.	CWJC/2974/2015 OTHERS, SCHOOL SER	13	TUNESHWAR SHARMA vs THE STATE OF BIHAR AND ORS	VED PRAKASH SRIVASTVA SANJAY KUMAR JHA SATENDRA KUMAR DUBEY	GP2- R.K. SINGH PRABHAKAR JHA (GP-27) GIRIJISH KUMAR NAMRATA MISHRA PRABHAT RANJAN
230.	CWJC/8154/2015 OTHERS, UNIV./COLL	4	KRISHNAKANT JHA vs THE STATE OF BIHAR AND ORS	ANJANI KUMAR JHA	RAJESH SINGH AWADHESH PRASAD SINHA BINODANAND MISHRA BINAY KUMAR SINGH KAMESHWAR KUMAR
231.	CWJC/8879/2015 REM/DIS/TER, UNIV.	16	AJAY KUMAR vs THE RAJENDRA AGRICULTURAL UNIVERSITY AND ORA	ANAND KUMAR OJHA ASHOK KUMAR KARNA	ARVIND UJJWAL RAJEEV KUMAR SINGH PRIYA RANJAN SINGH SITARAM PRASAD CHANDRA MOHAN SINGH
232.	CWJC/9612/2015 REM/DIS/TER, SCHOO	11	MAHESH PRASAD vs THE STATE OF BIHAR AND ORS	KUMAR RAVI SHANKAR BINOD KUMAR	P.K. SINGH- SC12 RAJANI KANT PATHAK SATISH KUMAR SATYAM SHIVAM SUNDARAM NAND KISHORE PRASAD SINHA
233.	CWJC/10196/2015 DISCP.PROC., SCHOO	4	SHRI SHESHNATH SINGH vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SINGH	SC10 SHEO SHANKAR PD.
234.	CWJC/12720/2016 OTHERS, SCHOOL SER	4	RUBI KUMARI vs THE STATE OF BIHAR AND ORS	NAVIN PRASAD SINGH NARAYAN SINGH	SANJAY KR.GIRI-GP9 SHEO KUMAR PRASAD NAMRATA DUBEY SATYAM SHIVAM SUNDARAM PANKAJ KUMAR SINGH KUMAR KAUSHIK MANISH KUMAR (GP4)
235.	CWJC/73/2018 REM/DIS/TER, SCHOO	17	KIRAN KUMARI @ KIRAN DEVI vs THE STATE OF BIHAR AND ORS	SHASHI SHEKHAR TIWARY	JITENDRA KR. ROY NO. 1-SC13

236.	CWJC/5783/2018 REM/DIS/TER, SCHOO	9	NUTAN DEVI vs THE STATE OF BIHAR AND ORS	PUSHPA SINHA RAJEEV KUMAR SINGH MUKESH KUMAR SINGH ANJU KUMARI @ ANJU NARAIN ANANT KUMAR SINHA UMESH KUMAR ROY	PRABHAKAR JHA- GP27 (AAG15) RAJEEV RANJAN NO.II PRANAB BARDHAN
237.	CWJC/6332/2018 SELECTION , SCHOO	7	CHANDESHWAR KUMAR MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	BINODANAND MISHRA HEMANT MISHRA ALOK KUMAR	SMT.BINITA SINGH -SC28
238.	CWJC/9742/2018 PAY SCALES , SCHOO	4	POOJA SHARMA vs THE STATE OF BIHAR AND ORS	AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	PRABHAKAR JHA -GP27 MADHAW PRASAD YADAV GP-23

FOR HEARING

239.	FA/542/1991 FA	17	APURBA VERMA @ APURVA VERMA vs HARI KISHORE SINGH AND ORS.	BIPIN KUMAR SINHA BIPIN KUMAR SINHA SUJEET KR.SINHA	VIVEKA NAND PATHAK BINOD KUMAR YAGENDRA MISHRA ANJANI KUMAR ARVIND KUMAR JHA RAVI SHANKAR DWIVEDI ABHISHEK ANAND UMESH KUMAR SINGH SHAMBHU SHARAN SINGH SHAMBHU SHARAN SINGH KUMARI VANDANA UMA KANT TIWARY
240.	FA/355/1992 FA	5	BIBI JAMILA AND ANR vs BIBI HASINA AND ORS	RAMASHISH SHEIKH ARKAN AHMAD	AJAY KUMAR SINGH SUMANT SINGH
241.	FA/102/1993 FA	9	PRABHA SINHA AND ORS vs SHRI KAUSHAL CHAND SINHA AND ORS	AKHOURI VIPIN BIHARI SHRIVASTAVA ANJANI KUMAR SINHA	ARJUN PD.SINGH JITENDRA PRASAD SINGH PRABHAT KUMAR DIPAK K.B.SINGH
242.	FA/178/1993 FA	5	SMT.PAINAKA DEVI vs RAM ISHWAR SINGH AND ORS	SHEO DAYAL SINGH RAS BIHARI THAKUR	RAMANAND KUMAR DINESH PRASAD VERMA ROHIT KUMAR SHARMA
243.	FA/422/1993 FA	18	MOST. LAXMI DEVI @ LAXMI KUAR AND ORS vs MOST. GANESHA DEVI AND ORS.	X ARCHANA MEENAKSHEE RAJNI KANT JHA SHANTANU BHATTACHARJEE	BIRENDRA KANT CHOUDHARY NITYANAND MISHRA R. V. VERMA RAMCHANDRA SAHHI MUKUND MOHAN JHA RAVI BHUSHAN SHASHI BHUSHAN BINOD KUMAR MISHRA ACHAL KUMAR SINHA RAMCHANDRA SAHNI
244.	FA/512/1993 FA	10	MOHAN LAL AND ORS vs BACHCHA PRASAD AND ORS	BINOD KUMAR SINGH KALINDRA KUMAR RAI	UDIT NARAYAN SINGH POONAM KUMARI GAJENDRA KUMAR SINGH
245.	FA/578/1994 FA	3	SUKHDEO BHAGAT vs BIKRAMA PRASAD AND ANR	REWATI RAMAN	RAGHAV PRASAD
246.	FA/42/1995 FA	9	DAHU MAHTO AND ORS vs BHUNESHWAR PRASAD SINGH @BHUNI	NIRMAL KUMAR SINHA-3 YOGENDRA PRASAD SINHA ARUN KUMAR	VIVEKA NAND PATHAK SHAMBHU SHARAN SINGH RAVI SHANKAR DWIVEDI KHATIM REZA KRISHNA NAND JHA KUMARI VANDANA DURGA NAND JHA UMESH KUMAR SINGH NO.1 SHOBHA NATH JHA SYED FIROZ RAZA SYED QAISAR HASAN
247.	FA/214/1995 FA	6	SMT.UMA VERMA vs AWADH BIHARI SHARAN AND ANR	/MISS MALLIKA MAZUMDAR	SUKUMAR SINHA
With 247.1	FA/230/1995 FA	2	AWADH BIHARI SARAN vs UMA VERMA AND ANR	SUKUMAR SINHA	MALLIKA MAZUMDAR

248.	FA/685/1995 FA	7	THE STATE OF BIHAR vs KAILASH PRASAD JAISWAL	H.SAHAY JC TO GP1	BRAJESH KUMAR SHANKAR KISHORE SHAHI SANJAY KUMAR SINGH SANJAY KUMAR SINGH SHANKAR KISHORE SHAHI BALRAM KAPRI
With 248.1	FA/701/1995	8	KAILASH PRASAD JAISWAL vs THE STATE OF BIHAR	ANIL KUMAR UPADHYAY BALRAM KAPRI	
249.	FA/743/1995 FA	2	DURGA PRASAD AND ANR vs THE STATE OF BIHAR AND ORS	SANGEETA JHA	MUKUND MOHAN JHA
250.	FA/809/1995 FA	2	BIHAR STATE ELECTRICITY BOARD vs M/S MUZAFFARPUR RE_ROLLING MIL	HARENDRA PRASAD SANJAY PRASAD 1	L.K.BAJLA PRAVIN KUMAR SINHA

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 208 (AT 10:30 A.M.)
Mr. Justice Nawneet Kumar Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
(i)Miscellaneous Appeal hearing matters shall be taken up at 10:30 A.M. on every Wednesday. (ii)First Appeal hearing matters shall be taken up at 10:30 A.M. on every Friday.						
			TO BE MENTIONED			
1.	MA/692/2014 MACT ACT	10	MANTO DEVI AND ANR. vs MAGMA H.D.I. GENERAL INSURANCE COMPANY LTD. AND ANR.	RAVINDRA KUMAR SINHA SHAILENDRA KUMAR	RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH	
			FOR HEARING -I			
2.	MA/1114/2016 MA OTHERS	6	BISHWANATH PANDIT vs UNION OF INDIA, THROUGH ITS GENERAL MANAGER, E. C. RAILWAY, HAJIPUR	PRAVIN KUMAR GUPTA	ANIL KUMAR SINHA SC SUBODH KUMAR KANAK VERMA	
PART HEARD						
3.	MA/478/2004	10	BINDA DEVI vs NARESH NONIA AND ORS	S.PANDEY SOURENDRA PANDEY	LAKMESH MARVIND PRAMOD KUMAR RITESH KUMAR	
4.	MA/647/2013 M.V. ACT MACT ACT	15	NATIONAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER SHANTI MARKET, GAYA vs SUDAMA DEVI AND ORS.	PRAKASH KUMAR RENU JHA SANJAY KUMAR NO.1 DHARMESH KUMAR SHRIVASTAVA	RINA SINHA SHRUTI SINHA SANGEETA SHARMA	
5.	MA/168/2014 MA OTHERS	9	UNION OF INDDIA THROUGH GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR vs ANANDI @ ANANDI DEVI	SIDDHARTHA PRASAD KANAK VERMA		
6.	MA/44/2015 MA OTHERS	19	THE STATE OF BIHAR THROUGH THE COLLECTOR, DARBHANGA vs SITA DEVI AND ORS	SAROJ KUMAR SHARMA	ALOK KUMAR SHAHI BAIDYA NATH THAKUR BINOD KUMAR	
7.	MA/672/2016 MA OTHERS	6	GAYA GOSAI @ GAYA GOSWAMI vs THE UNION OF INDIA REPRESENTED THROUGH THE GENERAL MANAGER EAST CENTRAL RAILWAY HAJIPUR	ANANT KUMAR-1	MAHESH PRASAD SMT. SUDHA AMBASTHA ABHAY SHANKAR JHA	
8.	MA/1225/2016 MA OTHERS	19	SAURABH KUMAR vs GAYATRI DEVI,	PARTHA SARTHY APURVA KUMAR AVINASH CHANDRA	MRIGENDRA KUMAR AKSHAY LAL PRASAD MAYANK BILOCHAN	
9.	MA/33/2017 MA OTHERS	39	BECHAN DEVI vs VIJAY SAH AND ORS	SIDDHARTH HARSH	ANJANI KUMAR SINHA NO.1 DINESHWAR PANDEY	
10.	MA/767/2018 MA OTHERS	3	ANWARI KHATOON AND ORS vs MD. RUSTAM	DHIRENDRA NARAIN MALLIK	AMIT KUMAR ANIL CHANDRA	
11.	MA/176/2019	6	MUNARI DEVI vs UNION OF INDIA	ARUN KUMAR	ANIL KUMAR SINHA RAMADHAR SHEKHAR RAMADHAR SHEKHAR ALOK KUMAR JHA	
12.	MA/817/2019	5	THE ORIENTAL INSURANCE CO. LTD. JAMUI, vs NITU SINGH,	ASHOK PRIYADARSHI SANJAY SINHA	DIPAK KUMAR MADHURESH SINGH SATYA PRAKASH PARASAR SHAILESH ANAND	
13.	MA/341/2021	8	SMT. SAROJ KUMARI vs UDAY NARAIN SINGH	SANJAY KUMAR SINGH NEERAJ KUMAR	SUDHIR KUMAR SINGH BANDANA SINGH NEERAJ KUMAR	
			AT 2:15 P.M.			
			FOR ORDERS (ON OFFICE NOTES) -I			
14.	MA/111/2016 MA OTHERS	4	NEW INDIA ASSURANCE COMPANY LTD. vs ASHA KUWAR AND ORS	ARUN KUMAR SINGH RAJ KUMAR SINGH VIKRAM	TRIBHUWAN NARAYAN DILIP KUMAR SANTOSH KUMAR	

15.	MA/466/2017 MACT ACT	4	MANAGER LEGAL, MAGMA H D I GENERAL INSURANCE COMPANY LIMITED vs NAMITA DEVI AND ORS	DURGESH KUMAR SINGH RAJESH CHANDRA NARAYAN	ABHAY KUMAR SINHA GYANENDRA KUMAR SINGH
16.	MA/713/2017 MA OTHERS	8	ORIENTAL INSURANCE COMPANY LIMITED, THROUGH REGIONAL MANAGER vs RAJ RANI AND ORS	DURGESH KUMAR SINGH	RAJU KUMAR VINAY RANJAN
17.	MA/1036/2017 MACT ACT	12	ARTI DEVI AND ORS vs MUKUND CHOUDHARY AND ORS	MADAN MOHAN PALLAVI PANDEY	BIMLESH KUMAR JHA ARUN KUMAR SINGH VIKASH CHANDRA SRIVASTAVA
18.	MA/314/2018 MACT ACT	5	SANGITA DEVI AND ANR vs GANGADHAR YADAV AND ORS	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	DURGESH KUMAR SINGH DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH JYOTI RANJAN JHA
19.	MA/903/2018 MACT ACT	3	DIVISIONAL MANAGER vs RUPAM KUMARI	ASHOK PRIYADARSHI	RAVI RANJAN
20.	MA/631/2019	4	CHANDRA SHEKHAR SAHNI vs RAJESH RAI	SAMIR KUMAR MRIGANK MAULI SANKET	
21.	MA/144/2021	3	GURIYA DEVI vs MD. GAFFR	SUNIL KUMAR PANDEY	RAJ KUMAR SINGH VIKRAM
22.	MA/233/2021	5	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED vs DR. AMAR KUMAR	DURGESH KUMAR SINGH	MADAN MOHAN PALLAVI PANDEY RITIK SHAH

AT 2:15 P.M.

23.	MA/99/2023	2	YOGENDRA CHOUDHARY vs THE STATE OF BIHAR	MD. NAJMUL HODDA	MD. KHURSHID ALAM (AAG 12)
24.	MA/459/2023 MA OTHERS	1	RAMESH KUMAR vs AJAY KUMAR SINGH	SANTOSH KUMAR	
25.	MA/464/2023 miscellaneous app MACT ACT	1	REGIONAL MANAGER, BIHAR STATE ROAD TRANSPORT CORPORATION vs KAUSHALYA DEVI @ KOUSHALYA DEVI	ARVIND KUMAR	
26.	MA/724/2023 MA (SJ) ARBITRATIO	1	NAWAL KISHORE SINGH vs THE STATE OF BIHAR	NAGENDRA SHARMA	MD. KHURSHID ALAM (AAG 12)

FOR ORDERS (ON OFFICE NOTES)

27.	FA/826/1978 FA	19	NAWAL KISHORE SINGH AND ORS vs MOST PEMNI KUER AND ORS	SHAILENDRA KUMAR AJIT KUMAR GAJENDRA KUMAR SINGH NALIN RANJAN ANAND VARDHAN	SUKUMAR SINHA R.C.SINHA DEEPAK DAYAL KALI DAS CHATTERJEE
28.	FA/278/1982 FA	27	RAM LAKHAN SINGH AND ORS vs SRI RABINDRA PRASAD AND ORS	RAM NATH SHARMA BHUPENDRA KUMAR VERMA SHRIDEO MISHRA ASHOK KR.MISHRA CHANDRA SHEKHAR SINGH DINESHWAR PRASAD SINGH RANJAN KUMAR DUBEY	ARUN KR. ARUN KUMUD KANT THAKUR ACHINTYA ANAND NITYANAND MISHRA KAMALKISHORE SINGH RAM PRAWESH KUMAR ARUN KUMAR ARUN VINOD KUMAR SIYARAM PANDEY RAMESH KR. CHOUDHARY ALOK ABHINAV
29.	FA/430/1985 FA	5	RAM NANDAN MISHIR@DEEP NR MISH vs MOST.NAGESHWARY DEVI AND ORS	TRILOKINATH MAITIN SARFARAJ HASSAN KAJMI DRONACHARYA ABHAY KR.ROY	RATAN KR. SINHA PANCHAM LAL JAISWAL ARUN KUMAR SINGH BAIDYANATH PD.NO.2 RAJU KUMAR HARENDRA NR. SINHA
30.	FA/255/1989 FA	7	BIBI HAKINA vs MD.MANSOOR ALAM	JAGDISH PD.BHAGAT	NARESH KR. SINHA S.K.SARAF MD.JALALUDDIN ARVIND KUMAR SINHA P.S.SINHA

31.	FA/477/1989 FA	8	RAJESHWAR PANDEY vs PARAS NATH PANDEY AND ORS	MAHESH PD.2 RAM RANJAN UPADHYAY ANGAD OJHA RAMANUJ MISHRA	UMESH KUMAR SINGH SHAILENDRA KUMAR DWIVEDY SANGEETA SHARMA SHAMBHU SHARAN SINGH RAKESH CHANDRA PARTH GAURAV RAVI SHANKAR DWIVEDI CHANDRA KANT RANJAN KUMAR DUBEY I.T.GAUR
32.	FA/265/2005 FA	5	SMT.SABITA DEVI AND ORS vs ARBIND KUMAR	YOGENDRA MISHRA	GIRISH CHANDRA MEERA KUMARI PRAKRITITA SHARMA SANJAY KUMAR JAY PRAKASH SINGH
33.	FA/315/2005 FA	7	MOST.RAJBANSHI KUER AND ORS vs RAMDEO CHOUDHARY AND ORS	SUMAN KUMAR NO-1 RAHUL NATH ASHOK KUMAR SHARMA SANJAY KUMAR	ABHAY KUMAR UPADHYAY DR. CHANDRA SHEKHAR AZAD BAJARANGI LAL
Restored(M.J.C.no.-1129/2015)					
34.	FA/119/2013 FA	19	RAM KARAN PRASAD SINGH AND ORS. vs SRI PRABHAT KUMAR	JITENDRA PRASAD SINGH JITENDRA PRASAD SINGH	SHAMBHU SHANKAR THAKUR PANKAJ KUMAR ARUN KUMAR ARVIND KUMAR
35.	FA/88/2019	13	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. vs MADHURI SINHA	MANISH DHARI SINGH	UDAY SHANKAR SHARAN SINGH (GP19)
36.	FA/31/2020	6	RAMKESHWAR PRAJAPATI @ RAMKESHWAR PRASAD PRAJAPATI vs MOHAN PRASAD PRAJAPATI	VAGISHA PRAGYA VACAKNAVI	MRIGENDRA KUMAR KUSUM KUMARI
37.	FA/12/2022	2	SATYA NARAYAN SAH @ SATYA NARAYAN PRASAD SAH vs MAHESH SAH	ARVIND KUMAR TEWARY HARSH KR. SINGH SUBHASH KUMAR	
38.	FA/73/2023 FAST APPEAL FA	2	CHANDRA MOHAN GOSAK vs MOST. JULIYA (DECEASED THROUGH L.R.S.)	SURENDRA KISHORE THAKUR	
39.	FA/78/2023 FA	2	JYOTINATH vs PRABHAKAR KUMAR	GYANENDRA KUMAR SHUKLA	
40.	FA/80/2023 FA	3	RAM BICHAR SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	UDAY SHANKAR SHARAN SINGH (GP19)
41.	FA/115/2023 Converted from C. FA	2	MD. SULTAN AHMAD @ MD SULTAN vs MD. RIZWAN @ RAJU	NEERAJ KUMAR HANSRAJ	

FOR ORDERS (ON PETITIONS)-I

42.	MA/150/2014 MA OTHERS	5	NUNBATI DEVI vs THE UNION OF INDIA AND ORS	KRISHNA MOHAN MURARI	MAHESH PRASAD SATYENDRA KUMAR JHA D.K.SINHA ANSHAY BAHADUR MATHUR ANSHAY BAHADUR MATHUR KRISHNA MOHAN MURARI
43.	MA/407/2014 MA OTHERS	5	BIPIN KUMAR CHAUDHARY vs ARBIND KUWAR AND ORS.	BISHWA NATH CHAUDHARY	AJAY NANDAN SAHAY SHRI PRAKASH SRIVASTAVA RAVI SHANKAR SAHAY ABHOY KUMAR KASHYAP
44.	MA/884/2016 MA OTHERS	2	SARYUG SAH vs HARI SHANKAR PRASAD AND ORS	RANJAN KUMAR DUBEY PARTH GAURAV RAKESH CHANDRA ASHUTOSH KUMAR PANDEY KUMAR SAURAV	

45.	MA/442/2017	7	NIRMALA DEVI AND ORS vs OM PRAKASH KUMAR @ OM PRAKASH AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI	ASHOK PRIYADARSHI SANJAY SINHA
46.	MA/502/2017	5	RENU DEVI AND ORS vs THE MANAGING DIRECTOR AND ORS	ALOK KUMAR @ ALOK KR SHAHI ARCHANA SINHA @ ARCHANA SHAHI MANOJ KUMAR	ASHOK PRIYADARSHI DURGESH KUMAR SINGH
47.	MA/1067/2017 MACT ACT	7	MOST. USHA DEVI AND ORS vs MR. ASHOK KUMAR SINGH AND ORS	RAJ KUMAR CHOUDHARY	DURGESH KUMAR SINGH RAJESH CHANDRA NARAYAN ANJANA SINHA DURGESH KUMAR SINGH
48.	MA/221/2018 CONVERTED FROM (MA OTHERS	59	MOST. URMILA DEVI, AND ORS vs DIGAMBER SINGH	BHUBNESHWAR PRASAD ASHOK KUMAR SINHA NO.-2 OM PRAKASH AGRAWAL SARBOTTAM KUMAR SARKAR AJAY KUMAR TIWARI	RAJIV NAYAN SINGH VIVEKANAND VIVEK DEBESH KUMAR PODDAR RAJESH KUMAR SINHA
With 48.1	MA/222/2018 CONVERTED FROM (FMA OTHERS	18	MOST. URMILA DEVI AND ORS vs ADYA PRASAD SINGH AND ORS	BHUBNESHWAR PRASAD OM PRAKASH AGRAWAL SARBOTTAM KUMAR SARKAR ASHOK KUMAR SINHA NO.-2 AJAY KUMAR TIWARI	RAJIV NAYAN SINGH
49.	MA/536/2018 MACT ACT	9	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. MUZAFFARPUR THROUGH ITS CHIEF REGIONAL MANAGER vs SHAKUNTALA DEVI AND ORS	RAJ KUMAR SINGH VIKRAM	MUKESH PRASAD SINGH
50.	MA/712/2018 MACT ACT	6	CHAIRMAN, RELIANCE GENERAL INSURANCE COMPANY LIMITED vs KAUSHALYA DEVI AND ORS	DURGESH KUMAR SINGH	SURYA NARAYAN YADAV SUNIL KUMAR THAKUR AMANDEEP KUMAR SURYA NARAYAN YADAV AMANDEEP KUMAR
51.	MA/1038/2018 MACT ACT	5	RINA SINGH vs THE PROJECT MANAGER, PCL CONSTURCTION LTD.	RADHA MOHAN SINGH	
52.	MA/263/2019	2	SHATRUGHAN SAU vs THE UNION OF INDIA	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR SUBODH KUMAR PRIYANKA RAJ LAKSHMI
53.	MA/374/2021	4	LALITA DEVI, vs RAKESH KUMAR,	SATYA PRAKASH SINHA	MRITUNJAY KUMAR
54.	MA/456/2021	5	BANDANA DEVI vs THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LTD.,	MD. NAJMUL HODDA	MRITUNJAY KUMAR
55.	MA/331/2022	10	NATIONAL INSURANCE COMPANY LTD., vs GOLDI KUMAR	RAJ KUMAR SINGH VIKRAM	SUNIL KUMAR PANDEY NIRAJ KUMAR RAVI KUMAR SINGH
56.	MA/424/2022	16	PAWAN KUMAR vs SRI SUNIL KUMAR	DINESHWAR TIWARY RAJ KUMAR RAMENDRA PATI TRIPATHY	AJAY KUMAR SHARMA
57.	MA/485/2022	2	BIHAR STATE TOURISM DEVELOPMENT CORPORATION LTD vs AMIT KUMAR	ANUKRITI JAIPURIYAR ANSHUMAN JAIPURIYAR	
58.	MA/455/2023 MA OTHERS	7	ANIL KUMAR SINGH vs RAVINDRA PRASAD JAMUAR	SHAKTI SUMAN KUMAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE AMIT KISHORE SINHA NIRAJ KUMAR SINHA

59.	MA/595/2023 injunction petiti MA OTHERS	3	SHANTI DEVI vs MOSTT. SAROJ DEVI	CHETAN KUMAR PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA CHHITIZ PARASHAR	CHANDRA MOHAN JHA
60.	MA/686/2023 MA OTHERS	2	RAJENDRA KUMAR DAS vs BINITA KASHLIWAL	DHANESHWAR PRASAD GUPTA LAL BAHADUR SINGH	
61.	MA/752/2023 MA OTHERS	2	DEV KUMAR GIRI vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SAURAV ANAND SWETA RAJ	GANPATI TRIVEDI

FOR ORDERS (ON PETITIONS)

62.	FA/361/1977 FA IA-3/2022 () MISC	18	MOST MANGAURI DEVI AND ORS vs DULHIN SHARDA DEVI AND ORS	RAMA RAMAN MANOJ KR.JHA BHARAT LAL BACHCHA PANDEY ANIL KUMAR SINGH-2 HARI PRAKASH	M.M.PRASAD HRIDAY KANT MISHRA VIJAY KUMAR DIPAK KUMAR-1 DURGESH KUMAR ARBIND KUMAR SINGH SURENDRA KUMAR JANARDAN PRASAD SINGH ARVIND KUMAR YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY ASHOK KUMAR GARG MD.IFTEKHAR MOHAMMAD GOPAL SWAROOP DUBEY AMBUJ NAYAN CHAUBEY AMARNATH DURGESH NANDAN DURGESH KUMAR ASHOK KUMAR VIJAY KUMAR ANINDITA MUKHERJEE ARUN KUMAR MANDAL MADHU SUDAN KR.SINHA RAM NARESH RAY A.K.SINHA MURLI MANOHAR SINGH
63.	FA/690/1977 FA IA-4/2023 () IA-5/2023 () MISC	12	SHREE RAM SINGH AND ORS vs RAM KISHORE SINGH AND ORS	SHEO SHANKAR SINGH RAMJI SHARAN RADHA MOHAN PANDEY MAHENDRA PD.BHARTEE ASHOK KUMAR B.K.SINGH SANDIP SINGH SUMANT KUMAR SINGH	SANTOSH KR.SINHA RATAN KR. KR. ANBARUL HAQUE SURAJ DEO SINGH
64.	FA/746/1978 FA IA-5/2013 (3308/2013) MISC IA-8/2021 () SUBSTITUTION IA-9/2023 ()	11	GIRIJA DEVI AND ORS vs SHEO SINGH AND ORS	K. K. GHOSE ARCHANA MEENAKSHEE KALYAN KUMAR GHOSE ASHOK KUMAR VERMA SHANTANU BHATTACHARJEE ARUN ASHIS SENGUPTA ABHIJIT SINHA RAJNI KANT JHA	RAJ KUMAR PRASAD DEO RAJ KUMAR PRASAD KUBER PATHAK ASHOK KUMAR RAMJEE PRASAD BRAJESH KUMAR ASHOK KUMAR
65.	FA/934/1978 FA IA-1/2022 () SUBSTITUTION	1	BHUPENDRA NR. SINGH vs SHANTI DEVI	GOPAL SHANKER SANTOSH KUMAR	O.P.GHOSE R.K.SRIVASTAVA T.N.MAITIN RAJEEV KUMAR SINHA RAJESH KUMAR RAJNISH KUMAR SK WARISH ALI

66.	FA/92/1979 FA IA-8/2021 () SUBSTITUTION IA-9/2021 () SUBSTITUTION	10	RAM CHANDRA MAHTO vs SUKHU MAHTO AND ORS	ARUN BIHARI MISHRA VIJAY SHANKAR SHRIVASTAVA	AJAY KR.MATHUR BIRMANI KUMAR SABAL KR. JHA AJAY KR. MATHUR SANJAY KR. AWADHESH KR. YADAV PRAVIN KR. MADANJEET KR.
Restored (M.J.C. No. 499/2013)					
67.	FA/945/1979 FA IA-2/2023 () IA-3/2023 () IA-4/2023 () IA-5/2023 () IA-6/2023 () IA-7/2023 () IA-8/2023 () IA-9/2023 () IA-10/2023 () IA-11/2023 () IA-12/2023 () IA-13/2023 ()	2	SURENDRA KUMAR SINGH vs SHANKAR SINGH AND ORS	BAIDYA NATH PD. 1 PARMESHWAR PRASAD MANOJ KUMAR SINHA MANOJ KUMAR SINHA	MRITUNJAY PD. SINGH-2 NIRMAL KUMAR SINHA-3 ARUN KUMAR M.P.SINGH
68.	FA/178/1985 FA IA-5/2021 () MISC IA-11/2023 () IA-12/2023 () IA-13/2024 () MISC	10	RAM SUBHAG TIWARY AND ORS. vs AKHILANAND TIWARY AND ORS.	NAWIN KR.SINHA LALAN PD.SINGH SHIVENDRA KUMAR ROY GAURAV PRATAP	KUNDAN BAHADUR SINGH ARUN PD SING KAMLESH KUMAR SHARMA ARJUN PRASAD SINGH M.K.B.SING JITENDRA KUMAR GIRI JITENDRA KUMAR GIRI BIKAS KUMAR SHARMA MADHURI KUMARI RAM MURTI SHAMBHU SHARAN SHARMA RAM UDAY KUMAR
69.	FA/690/1986 FA IA-13/2017 (7514/2017) SUBSTITUTION IA-14/2017 (7515/2017) LIMITATION PETITIO IA-15/2018 (1015/2018) SUBSTITUTION IA-17/2019 () SUBSTITUTION IA-18/2019 () LIMITATION PETITIO IA-19/2020 () DELETION IA-20/2021 () SUBSTITUTION IA-21/2021 () SUBSTITUTION	10	BHARAT SINGH AND ORS vs RAM DEVI KOHAR AND ORS	PRADIP KUMAR MUKUL SINHA SANGEETA SHARMA RAKESH CHANDRA RANJAN KUMAR DUBEY PRAVEER NEHA PARTH GAURAV APURBA BANERJEE RAJIV SHANKAR DWIVEDI	YOGENDRA PRASAD SINHA YOGENDRA PRASAD SINHA KAMALA KANT TIWARY

70.	FA/337/1989 FA IA-11/2023 ()	11	ANSHU SINGH AND ORS vs RAMA NAND MISTRI	KRISHNA MOHAN PD. ANIL KUMAR 5 MADAN MOHAN SAHAY INDU BALA JHA MAHESH SINGH SANJAY PANDEY SUNIL KUMAR MISHRA SANDEEP KUMAR KUMAR SHARAT SINHA MANOJ KUMAR MUKESH KUMAR SINHA DEEPAK KUMAR RABINDRA NATH KANTH	SURESH CHANDRA PD. RATNESH KR.SINGH NAWAL KISHORE PD. JAI SHANKER PD.SINGH ASHOK KUMAR SINHA CHANDRA MOHAN SINGH RAMESH SINGH ASHOK KR. SINHA MANOJ KUMAR SURESH CHAND JHA SANJAY PANDEY PRAKASH MAHTO JAI SHANKER PD.SINGH SANJAY KUMAR SEVENDRA MISHRA
71.	FA/735/1989 FA IA-1/2004 (3863/2004) CANCELATION OF BAI IA-2/2012 (1064/2012) MISC IA-3/2012 (4874/2012) CANCELATION OF BAI IA-4/2013 (3802/2013) SUBSTITUTION IA-5/2022 () MISC	7	ASARFI ROY AND ORS vs SMT.SHAIL KUMARI DEVI AND ORS	MADHUSUDAN SINGH ARBIND KUMAR SINGH GIRIDHAR KUMAR SUNIL KUMAR SINGH ARUN KR.SINHA ASHOK KUMAR ASHOK KUMAR	D.P.CHOUDHARY
72.	FA/425/1990 FA IA-2/2018 (9190/2018) SUBSTITUTION	4	DEOMUNI DEVI AND ORS vs RAM AUTAR MAHTO AND ORS	SUKUMAR SINHA HARSHVARDHAN SHIVSUNDARAM	J.N.JHA RAM SAGAR MAHTO NAJMUL HODA
73.	FA/433/1992 FA IA-28/2016 (10050/2016) MISC IA-30/2023 ()	37	SMT.GIRJA DEVI vs SHRI MAHIMA SHARAN RAI AND ORS	VEENA RANI PRASAD DHANANJAY PRASAD	RAMESH SINGH ARVIND KR. (AC TO S.K.UPADHAYAY) SANJAY KUMAR SHARWAN KUMAR NAVENDU KUMAR SUDHIR KUMAR UPADHYAY RANJAN KUMAR SINGH GYAN PRAKASH SUNIL KUMAR-II SANTOSH KUMAR VERMA JITENDRA KISHORE VERMA ANJANI KUMAR SHREYASH GOYAL ABHAY NATH RAVI RAJ
74.	FA/268/1994 FA IA-1/2004 (4584/2004) MISC IA-2/2004 (4634/2004) MISC IA-3/2010 (10183/2010) STAY OF PROCEEDING IA-4/2011 (5818/2011) MODIFICATION IA-5/2012 (1542/2012) CANCELATION OF BAI IA-6/2017 (6564/2017) SUBSTITUTION IA-7/2023 () IA-8/2023 ()	10	GANGA SAGAR RAI AND ORS vs PRABHAWATI DEVI AND ORS	CHANDRA MOHAN JHA SHASHI DHAR JHA SHAILENDRA KUMAR JHA KAMALA KANT TIWARY DILIP KUMAR AMARENDRA KUMAR SATISH KUMAR	RAMAKANT TIWARI RADHA MOHAN PATHAK SANJAY KUMAR PANDEY RADHA MOHAN PATHAK AMAR PRAKASH DILIP KUMAR
75.	FA/229/1995 FA IA-1/2000 (1212/2000) CANCELATION OF BAI IA-4/2023 () IA-5/2024 () MISC IA-6/2024 () MISC	16	JAI NARAYAN SINGH AND ORS vs USHA DEVI AND ORS	V.R.P.SINGH VAIDEHI RAMAN PRASAD SINGH NEELAM PRASAD RAJAN DINESHWAR TIWARY	RAJANI KANT SINGH SURENDRA KUMA MISHRA RAJANI KANT SINGH AAKASH CHOUDHARY BASUKI NATH PANDEY

76.	FA/603/1995 IA-3/2009 (3514/2009) MISC IA-7/2019 () MISC IA-8/2019 () MISC IA-9/2020 () MISC IA-10/2021 () SUBSTITUTION IA-11/2023 () IA-12/2024 () MISC	7	UMESH PATHAK AND ANR vs BIMLA MISHRA AND ORS.	PRABHU NATH PATHAK SHAILENDRA KUMAR BASANT KUMAR MISHRA SUSHMITA MISHRA SHAILENDRA KUMAR SANDEEP MISHRA SUSHMITA MISHRA	GIRIDHAR MISHRA AJAY KUMAR SINGH Y.ROY MRITYNJAY KUMAR TIWARY SAMIR KUMAR SINHA RAJIV SUNIL KUMAR SINGH ISHWARI SINGH AJAY KUMAR SINGH
77.	FA/661/1995 FA IA-3/2022 () ADDING PARTY	1	THE STATE OF BIHAR vs ARBIND KUMAR AND ORS	D.KR.SINHA 2 JC TO AAG1	NARESH CHANDRA VERMA NATRAJ VERMA
78.	FA/672/1995 FA IA-14/2012 (7193/2012) SUBSTITUTION IA-19/2018 (5851/2018) MISC IA-21/2018 (6984/2018) SUBSTITUTION IA-22/2021 () SUBSTITUTION IA-23/2021 () LIMITATION PETITIO IA-24/2022 () SUBSTITUTION IA-25/2023 ()	15	JAGDISH NARAYAN SINGH AND ORS vs GAURI SHANKAR SINGH AND ORS	SHASHI BHUSHAN MANISH KUMAR SHASHI BHUSHAN SANAT KUMAR MISHRA	DHANANJAY KUMAR RAKESH KR.SINHA
Restored (M.J.C. No. 5485/2012)					
79.	FA/814/1995 FA IA-5/2015 (139/2015) MISC IA-8/2019 () COMPROMISE PETITIO	22	BINOD TIWARY AND ORS. vs SETU BANDHU PANDEY AND ORS	PUSHKAR NATH SINGH RAJESH KUMAR VINOD KUMAR SETH SANTOSH KUMAR PANDEY ALOK KUMAR JHA	LALAN PD.SINGH CHANDRA SHEKHAR VERMA RADHA MOHAN PANDEY
80.	FA/215/1999 FA IA-6/2023 () IA-7/2023 ()	21	RAJA RAI AND ORS vs BENI SINGH AND ORS	MAHESH NARAYAN PARBAT MAHESH NARAYAN PARBAT VED PRAKASH SRIVASTVA SANJAY KUMAR JHA PRAVEEN PRABHAKAR	GUPTESHWAR PRASAD RAJ NARAYAN MISHRA MANOJ KUMAR MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM SHAHID JAWED NOUMAAN AHMAD
81.	FA/212/2001 FA IA-8/2021 () ADDING PARTY IA-9/2021 () LEAVE PETITION IA-11/2021 () MISC IA-13/2024 () MISC	12	SMT.MALTI DEVI AND ORS vs BAL GOVIND DEO AND ORS	PRAMOD KUMAR SINHA ARVIND KUMAR SHARMA 1 RAKESH KUMAR SINHA CHETAN KUMAR PRAMOD KUMAR SINHA	JAI SHANKAR BARNAWAL PRAMOD KUMAR SINHA KRISHNA MURARI PRASAD JAI SHANKAR BARNAWAL MANOJ KUMAR KUSHAGRA KUSH AKASH KUMAR MISHRA
82.	FA/81/2003 FA IA-2/2019 () MISC IA-3/2019 () EXPUNGE IA-4/2019 () MISC IA-5/2021 () VACATE THE STAY IA-6/2023 ()	23	MD.ISLAM ANSARI AND ORS vs MD.ISA AND ORS	KAMOD MISHRA MD.ABU SHAJAR MD. NAZIR ANSARI MOHAMMED ABU HAIDAR S.S.SHABBAR HUSSAIN	MD. HELAL AHMAD MD. NAJMUL HODDA BINAY KUMAR MD. ANJUM AKHTER MD. HELAL AHMAD MD. HELAL AHMAD

83.	FA/191/2004 FA IA-7/2023 ()	22	BIDYA NAND THAKUR @ BIDYA NAND vs MOST. PARMILA DEVI AND ORS	DINESHWAR PRASAD SINGH BIDHANESH MISRA TANUJA KUMARI (MISHRA)	SATYENDRA NARAYAN
84.	FA/202/2005 FA IA-6/2023 () MISC IA-7/2024 () MISC IA-8/2024 () MISC	26	BIRENDRA KUMAR MEHRA AND ORS vs GYANENDRA KUMAR MEHRA	B.CHOUDHARY SUJEET KUMAR GUPTA VIRENDRA KUMAR RAY	RAMA KANT JHA UMA KANT VERMA RAJENDRA KUMAR ASHUTOSH SINGH-II CHITRAGUPTA PRASAD GANESH CHANDRA THAKUR SAURABH KUMAR PUSHKAR NARAIN SHAHI CHITRAGUPTA PRASAD PANKAJ KUMAR SINGH MD. SALAHUDDIN KHAN CHANDRA BHUSHAN DAS AKHILESH KUMAR SINHA
85.	FA/269/2005 FA IA-1/2005 (4558/2005) MISC IA-2/2006 (745/2006) STAY OF PROCEEDING IA-3/2006 (3027/2006) MODIFICATION IA-4/2006 (4636/2006) MISC IA-5/2007 (3380/2007) INJUNCTION IA-6/2007 (5639/2007) MISC IA-7/2011 (640/2011) MISC IA-8/2015 (423/2015) SUBSTITUTION IA-9/2015 (424/2015) LIMITATION PETITIO IA-10/2017 (6566/2017) LIMITATION PETITIO IA-11/2017 (6565/2017) SUBSTITUTION	7	CHANDRIKA SINGH AND ORS vs RAM KISHORE SINGH	RAMESH JHA AMBUJ NAYAN CHAUBEY AMBUJ NAYAN CHOUBEY NAGENDRA DUBEY PRASHANT KUMAR ASHOK KUMAR GARG	RAJESH KUMAR MISHRA RAJANI KANT SINGH - SURENDRA KUMAR MISHRA RAJU KUMAR SINGH RAM KISHORE SINGH AMIT KUMAR SINGH SANDEEP SINGH NAWAL KISHORE SINGH
86.	FA/292/2005 FA IA-1/2016 (5989/2016) SUBSTITUTION IA-2/2023 ()	14	SUNDAR LAL SINGH AND ORS vs MAHANAND SINGH AND ORS	R.S.DUIVEDI LAKSHMAN LAL PANDEY R.K.DUBEY CHANDRAKANT	SUNIL SRIVASTAVA BINOD PD. SINGH SUNIL SRIVASTAVA PREM KUMAR VERMA MITHILESH KUMAR ARYA SUNIL SRIVASTAVA
87.	FA/313/2005 FA IA-2/2007 (2647/2007) STAY OF PROCEEDING IA-8/2010 (4056/2010) MODIFICATION IA-14/2018 (9727/2018) SUBSTITUTION IA-16/2022 () SUBSTITUTION IA-17/2023 ()	34	BASUDEO PRASAD SHARMA AND ANR vs TRIPURARI MOHAN SHARMA AND ORS	PRASOON SINHA B.K.CHOUDHARY JITENDRA NATH TIWARY SHISHIR KUMAR SANJEEB KUMAR SANJU SANJEEB KUMAR SANJU UPENDRA MISHRA SURENDRA KISHORE THAKUR NAWAL KISHORE SINGH	SHIVA SHANKAR SHARMA UDAY KUMAR BARUN KUMAR CHOUDHARY LALIT NARAYAN JHA LALIT NARAYAN JHA UDAY KUMAR BARUN KUMAR CHOUDHARY ARUN KUMAR SINHA DEVENDRA KUMAR SURENDRA KISHORE THAKUR SHIVA SHANKAR SHARMA ARUN KUMAR SINHA PUSHPENDRA KUMAR SINGH NAWAL KISHORE SINGH
88.	FA/12/2006 IA-2/2018 (3293/2018) MISC IA-3/2018 (3292/2018) MODIFICATION	18	ALOK KUMAR SINHA vs ANIL KUMAR SINGH AND ANR	DR. ALOK KUMAR SINHA MRS.RAJ RASHMI SINHA	DEWENDRA NARAYAN SINGH ADITYA NARAYAN SINGH-1 ADITYA NARAYAN SINGH-1

89.	FA/149/2008 FA IA-5/2022 () EXPUNGE	6	SRI RAM RAI AND ORS vs MOSTT. SUSHILA RAI AND ORS	RAS BIHARI THAKUR	ASHOK KUMAR SHAILENDRA KUMAR SINGH SANJAY KRISHNA KRISHNA KISHORE SINHA S.P.S. ASHOK KUMAR
90.	FA/99/2010 FA IA-3/2017 (6716/2017) MISC IA-4/2017 (6717/2017) LEAVE PETITION IA-9/2023 ()	27	SMT. RAJESHWARI DEVI vs SMT. BIRA DEVIL AND ORS.	RAWTI KANT RAMAN	RAJNISH KUMAR BIRENDRA KUMAR SINGH ARCHANA MISHRA JAGDISH PRASAD BHAGAT
91.	FA/32/2011 FA IA-4/2015 (5879/2015) MISC IA-6/2018 (3935/2018) MODIFICATION IA-7/2019 () SUBSTITUTION	45	SMT. NEELAM MISHRA AND ORS vs SHIBANAND @ BHIKHARI MISHRA AND	RAJIB RANJAN JHA	RANJAN KR.DUBEY RAJIV SHANKAR DVIVEDI RAKESH CHANDRA
92.	FA/82/2011 FA IA-5/2015 (7957/2015) MISC IA-8/2019 () MISC IA-11/2021 () INJUNCTION IA-12/2022 () MISC IA-13/2022 () MISC IA-14/2022 () MISC IA-15/2023 ()	39	LALITA DEVI AND ORS vs JUGAL KISHOR SINGH	HEMANT KUMAR SHARAN KAMALA KANT TIWARY PRABHAT KUMAR SHARAN BAJARANGI LAL ASHISH KUMAR GHOSH RAM KISHORE SINGH MAKARDHWAJ UPADHYAY MADAN MOHAN PALLAVI PANDEY	BAJARANGI LAL RAJENDRA PRASAD SAH MAKARDHWAJ UPADHYAY AKHAURI KAMAL KISHORE SAHAY RATNAKAR AMBASTHA HEMANT KUMAR SHARAN BHARAT BHUSHAN ABHAY KUMAR SINGH ASHISH KUMAR GHOSH. PRAMOD KUMAR SINHA
93.	FA/75/2012 FA IA-1/2015 (7168/2015) SUBSTITUTION IA-2/2024 () MISC	17	ANANT SINGH vs SHANKAR SINGH AND ORS	RAKESH CHANDRA RANJAN KUMAR DUBEY RAJIV SHANKAR DVIVEDI SANGEETA SHARMA	RAVI SHANKER PANKAJ AMRENDRA KUMAR @ DR. AMRENDRA KUMAR
94.	FA/153/2012 FA IA-1/2014 (4645/2014) MISC IA-2/2024 () MISC	4	NAGENDRA MISHRA vs THE STATE OF BIHAR AND ORS	NARESH CHANDRA VERMA LAKSHMI KANT TIWARY	UDAY SHANKAR SHARAN SINGH (GP19)
95.	FA/172/2012 FA IA-2/2022 () SUBSTITUTION IA-3/2022 () INJUNCTION IA-4/2022 () LIMITATION PETITIO	14	BIRENDRA KUMAR SINHA vs RAJ KARAN CHAUDHARY AND ORS.	VAIDEHI RAMAN PRASAD SINGH	SHANKAR KUMAR ABINASH KUMAR SHANKAR KUMAR RAKESH AMBASTHA SHANKAR KUMAR RAKESH AMBASTHA SHASHANK CHANDRA VATSAL VERMA
96.	FA/180/2012 FA IA-3/2018 (3849/2018) MODIFICATION IA-4/2019 () SUBSTITUTION IA-5/2022 () LIMITATION PETITIO IA-6/2022 () MISC	29	SURESH PRASAD AGRAWAL AND ANR. vs DEPUTY DEVELOPMENT COMMISSIONER CUM AD, NAWADA	GOPAL BOHRA BISHWAJEET SINGH SUNIL KUMAR SHARMA GOPAL BOHRA SANJEEV KUMAR GOPAL BOHRA	NIKESH KUMAR ANWAR KARIM SUNIL KUMAR SHARMA
97.	FA/190/2012 FA IA-3/2023 () IA-4/2023 ()	9	RAM CHANDRA SINGH AND ORS. vs BHARAT SAH AND ORS.	GYANAND ROY	BHUBNESHWAR PRASAD SHAILENDRA KUMAR SINGH PAWAN KUMAR

98.	FA/193/2012 FA IA-2/2023 () IA-3/2024 () MISC IA-4/2024 () MISC	18 BRIJNANDAN PRASAD AND ANR. vs SONMA DEVI AND ORS.	UMESH PRASAD RABI BHUSHAN PRASAD NO. 1	BINAY KUMAR MD. NAJMUL HODDA
99.	FA/232/2012 FA IA-2/2024 () MISC	11 SHANTI DEVI vs SMT. LAKSHMI JHA AND ORS.	RAJAN VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR	MADHU UMA KANT TIWARY
100.	FA/29/2013 FA IA-3/2022 () EXPUNGE IA-4/2022 () LIMITATION PETITIO IA-5/2024 () LIMITATION PETITIO	28 RAMJHARO KUNWAR AND ANR. vs SUNIL KUMAR AND ORS.	RITESH KUMAR MRITUNJAY KUMAR SANJEET KUMAR SINGH	RAVINDRA KUMAR @ RAVINDRA KR RAI RAMA KANT SINGH
With 100.1	FA/178/2014 IA- 1/2014 LIMITATION PETITIO IA- 2/2014 SUBSTITUTION IA- 3/2015 STAY OF PROCEEDING IA- 4/2015 STAY OF PROCEEDING IA- 5/2016 CANCELATION OF BAI	46 RAMJHARO KUNWAR AND ANR. vs SUNIL KUMAR AND ORS.	SANJEET KUMAR SINGH PATANJALI RISHI MANOJ KR.(AC TO P.N.SHAHI) MRITUNJAY KUMAR	RAVINDRA KUMAR @ RAVINDRA KR RAI BINOD KUMAR SINGH
101.	FA/125/2013 FA IA-1/2016 (3124/2016) MISC IA-2/2018 (4972/2018) LIMITATION PETITIO IA-3/2018 (4971/2018) SUBSTITUTION IA-4/2018 (6982/2018) MISC IA-6/2023 () IA-7/2023 () EXPUNGE IA-8/2024 () MISC	12 KEDAR TIWARI AND ORS. vs LAXMI TIWARI KUWAR AND ORS.	SATYENDRA PANDEY SATYENDRA PANDEY KUMARI KIRAN SIDDHARTH HARSH	DHANESHWAR PRASAD GUPTA DHANESHWAR PRASAD GUPTA UPADHYAY SAURABH KUMAR JAYRAM SHARMA RAGHUNANDAN KUMAR SINGH DINESHWAR PANDEY ANIMESH KUMAR PRABHAT PRASOON
102.	FA/254/2013 FA IA-7/2023 () MISC	31 ASHOK KUMAR JHA vs SRI ANIL KUMAR MISHRA AND ORS.	MANOJ KUMAR RAVI BHATIA PRABHAS RANJAN ASHOK KUMAR JHA (IN PER.) JASHAWIR SINGH ARORA SHANKAR KUMAR THAKUR KUMAR PRABHAKAR	ABHISHEK KUMAR JYOTI PRABHAKAR
103.	FA/42/2014 FA IA-1/2015 (6458/2015) COMPROMISE PETITIO IA-3/2023 () IA-4/2024 () MISC	12 SRI OM PRAKASH NARAIN vs SMT. SUMITRA DEVI AND ORS.	ARUN KUMAR NIRMAL KUMAR SINHA-3	MANOJ KUMAR SHANKAR KUMAR RAKESH AMBASTHA MUKESH KUMAR SHIVJEE SINGH TEJENDRA SINHA BIJAY KUMAR PANDEY
104.	FA/49/2014 FA IA-2/2019 (72/2019) MISC	21 REENA DEVI AND ANR. vs RAM KUMARI DEVI AND ANR.	SURENDRA PRASAD SINGH KAMALA KANT TIWARY R.K DUBEY	KAMALA KANT TIWARY SANGEETA SHARMA RAKESH CHANDRA RANJAN KUMAR DUBEY

105.	FA/93/2014 FA IA-1/2016 (3132/2016) MISC IA-4/2024 () MISC	23	BIRBAL SINGH AND ORS. vs JAY RAM SINGH AND ORS.	ARABIND NATH PANDEY ARABIND NATH PANDEY	ALKA SINGH SANJAY KUMAR DEVESH SHANKARAN KUBER PATHAK DHARMENDRA KUMAR SINGH RITA KUMARI UPADHYAYA NIKHIL SINGH ALKA SINGH BINOD KUMAR SINGH
106.	FA/102/2014 FA IA-2/2022 () MISC	17	SANJAY KUMAR SHARMA vs SUBODH KUMAR SHARMA	RAVINDRA KR SINHA NO.2 TRISHUL DHARI NATH VERMA SAMIR KUMAR SINHA	AWADHESH KUMAR SHASHI SHEKHAR SHARMA MOHIT KUMAR ANJANI KUMAR AJAY KUMAR AWADHESH KUMAR AJAY KUMAR ANJANI KUMAR AJAY KUMAR
107.	FA/105/2014 FA IA-2/2018 (7936/2018) STAY OF PROCEEDING IA-3/2023 () INJUNCTION	12	BIR BHADUR ROY AND OTHER vs ANUP SAGAR SINGH AND ORS	RITA KUMARI UPADHYAYA INDU BALA SANJAY KUMAR BABAN KUMAR	ADITYA NARAYAN SINGH-1
108.	FA/24/2016 FA IA-4/2021 () SUBSTITUTION IA-5/2023 () IA-6/2023 () IA-7/2023 ()	27	THE STATE OF BIHAR AND ORS vs M/S SURAJ CONTRUCTION THROUGH ITS PARTNER	NARESH PRASAD BINITA SINGH (SC28) GYAN PRAKASH OJHA (GA7)	CHHOTE LAL MISHRA NIRAJ KUMAR RAJESH SINHA
With 108.1	FA/25/2016 IA- 1/2016 LIMITATION PETITIO IA- 2/2016 STAY OF PROCEEDING IA- 3/2017 STAY OF PROCEEDING IA- 4/2023 IA- 5/2023	22	THE STATE OF BIHAR AND ORS vs M/S SURAJ CONTRUCTION THROUGH ITS PARTNER JAGARNATH SINGH	KAMLESH KUMAR SHARMA KAMESHWAR PD.GUPTA (GP10)	NIRAJ KUMAR RAJESH SINHA
109.	FA/84/2016 FA IA-1/2017 (5342/2017) LIMITATION PETITIO IA-2/2018 (1605/2018) STAY OF PROCEEDING IA-3/2020 () STAY OF PROCEEDING IA-4/2021 () SUBSTITUTION IA-5/2021 () MISC IA-6/2024 () MISC	17	GANGA BISHUN SINGH vs SURESH PRASAD SINGH AND ORS	BHOLA KUMAR NAVIN KUMAR SINHA	NATRAJ VERMA LAKSHMI KANT TIWARY NARESH CHANDRA VERMA
With 109.1	FA/326/1986 IA- 1/1998 CANCELATION OF BAI IA- 2/1999 MISC IA- 3/2006 CANCELATION OF BAI IA- 4/2012 STAY OF PROCEEDING IA- 5/2013 SUBSTITUTION IA- 6/2015 MISC	8	GANGA BISHUN SINGH vs SURESH PD. SINGH AND ORS	ALOK KR. SINHA BHOLA KUMAR	NARESH CHANDRA VERMA RAKESH KUMAR NARESH CHANDRA VERMA

110.	FA/133/2017 IA-1/2022 () SUBSTITUTION IA-2/2022 () MISC	7	ASHARFI SAH vs SRI DILIP CHOUHAN AND ORS	DRONACHARYA RAM SHANKAR KUMAR ARGHESH KUMAR	JITENDRA PRASAD SINGH RAGHWENDRA PRATAP SINGH
111.	FA/11/2018 FA IA-1/2019 () MISC	6	SANTOSH KUMAR SINGH ALIAS CHINTU SINGH AND ORS vs KANTI SINGH AND ORS	AMBUJ NAYAN CHAUBEY YOGENDRA KUMAR DWIVEDI ASHOK KUMAR GARG DINESHWAR PANDEY PRASHANT KUMAR	AMAR NATH DEO LOKESH KUMAR SINGH BINOD BIHARI SINHA ABINASH KUMAR ANIRUDH PRASAD SINHA
112.	FA/40/2018 FA IA-1/2021 () STAY OF PROCEEDING	15	THE STATE OF BIHAR AND ORS vs SRI RAJENDRA PRASAD SINGH	UDAY SHANKAR SHARAN SINGH	NAZIR ALAM
113.	FA/57/2018 FA IA-1/2018 (6097/2018) MISC IA-4/2023 () IA-5/2024 () SUBSTITUTION	12	SUBH NARAIN SINGH, vs SMT. NAGINA DEVI,	ARUN KUMAR SANJAY KUMAR SHARMA SHASHI NATH JHA SANDHYA KUMARI SINHA HANS LAL KUMAR	AJIT NARAYAN LAAL NIRMALA KUMARI AMIT NARAYAN AJIT NARAYAN LALL MAMTA KUMARI RITIKA ROY
114.	FA/74/2018 FA IA-1/2019 () MISC IA-2/2023 ()	15	MD. IMTIYAZ AHMAD ALIAS IMTIYAZ AHMAD KHAN vs STATE OF BIHAR AND ORS	SATYA PRAKASH PARASAR SUNIL KUMAR ALIAS SHARMA SHIVAM KUMAR ARUN KUMAR BHAGAT SHAILENDRA KUMAR DWIVEDI NUTAN SAHAY	UDAY SHANKAR SHARAN SINGH GP 19
115.	FA/104/2018 FA IA-1/2018 (7769/2018) MISC IA-2/2019 () STAY OF PROCEEDING IA-4/2023 ()	5	RAMESHWAR PRASAD vs RAKESH KUMAR SRIVASTAVA AND ORS	DRONACHARYA ARGHESH KUMAR SHIVJEE SINGH RAJ NANDAN PRASAD	AJAY KUMAR SINHA SANTOSH BHARTI AJAY KUMAR SINHA AMIT BHUSHAN SHRI PRAKASH SRIVASTAVA
116.	FA/148/2018 FA IA-1/2021 () SUBSTITUTION IA-2/2021 () INJUNCTION IA-3/2021 () LIMITATION PETITIO IA-4/2022 () INJUNCTION	22	SMT. LEELA DEVI, vs MUNNA PRASAD,	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA SHAILENDRA KUMAR JHA AASHISH KUMAR SINHA KUSUM KUMARI VIVEK KUMAR	MD. ANIS AKHTAR WASI AKHTAR
117.	FA/153/2018 FA IA-1/2022 () INJUNCTION	9	SHIV PRASAD YADAV vs BARMESHWAR AHIR	BINOD BIHARI SINHA AMARJEET CHOUDHARY ABINASH KUMAR AJAY DUTT MISHRA	SUBASH CHANDRA YADAV RAMESH KUMAR SINGH
118.	FA/159/2018 FA IA-1/2019 () SUBSTITUTION IA-2/2019 () LIMITATION PETITIO IA-3/2023 () IA-4/2023 () IA-5/2023 ()	11	NAGENDRA PRASAD vs ESTATE OF SHIV SHANKAR DAYAL	BIRMANI KUMAR	SANJAY SINHA MD FAZLE KARIM
With 118.1	FA/171/2018 IA- 1/2019 SUBSTITUTION IA- 2/2019 LIMITATION PETITIO	8	NAGENDRA PRASAD vs ESTATE OF SHIV SHANKAR DAYAL	BIRMANI KUMAR	

119.	FA/160/2018 CONVERTED FROM M. FA IA-1/2022 () LIMITATION PETITIO	4	HIRALAL SAH @ HIRA SAH AND ORS vs ARJUN PRASAD SAH AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	AJAY KUMAR SINGH NEERAJ KUMAR
120.	FA/177/2018 FA IA-2/2023 ()	15	DR. SHIV SHANKAR RAJESH vs SRI SHASHI SHEKHAR PRASAD	JITENDRA PRASAD SINGH ABHISHEK	DHANANJAY KUMAR PANDEY DR. MANOJ KUMAR KSHEM SHARMA SWEETY SINHA
121.	FA/53/2019 IA-1/2022 () MISC	23	RAM VICHAR SINGH vs GANESH PRASAD SINGH	MRITYUNJAY KUMAR TIWARY	AJAY KUMAR SHARMA
122.	FA/57/2019 IA-3/2023 () IA-4/2023 ()	20	SABOUR COLLEGE vs PAWAN KUMAR SINGHANIA	ASHUTOSH JHA NARENDRA PANDEY BIJOY KANT MISHRA AVINAV KUMAR	JITENDRA KISHORE VERMA ANJANI KUMAR JITENDRA KISHORE VERMA ADITYA PRAKASH SAHAY MRIGANK SHEKHAR SAMIR KUMAR SAURAVH SINGH
123.	FA/78/2019 IA-1/2021 () STAY OF PROCEEDING	15	RAVINDRA PRATAP SINGH vs DR. SMT. CHANDRALATA JHA	DUDH NATH SINGH	PRAVIN KUMAR BINOD BIHARI SINHA AMARJEET CHOUDHARY
124.	FA/126/2019 IA-1/2024 () LIMITATION PETITIO	6	THE STATE OF BIHAR vs SHIV KANT SINGH	UDAY SHANKAR SHARAN SINGH (GP 19)	
125.	FA/177/2019 IA-1/2019 () STAY OF PROCEEDING IA-2/2022 () MISC IA-3/2022 () MISC IA-4/2022 () ADDING PARTY	27	SAROJ RANI SINGH, vs SHIVESH NANDAN SINGH ALIAS MUKTA BABU	SANJEEV KUMAR SINGH	ASHHAR MUSTAFA JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RANJAN SHREYASH BHARDWAJ SANJEEV KUMAR SINGH RAVI RAJ
126.	FA/193/2019 IA-1/2019 () MISC IA-2/2020 () MISC	6	RAMESH KUMAR SINGH vs RAM NIWAS SINGH	JITENDRA PRASAD SINGH ABHISHEK	NAGENDRA RAI NAVIN NIKUNJ SATYAPAL SINGH KOSHALENDRA RAI
127.	FA/212/2019 IA-1/2020 () LIMITATION PETITIO IA-2/2023 () IA-3/2023 () MISC IA-4/2024 () MISC	7	SUSHIL KUMAR SINHA, vs SUDHIR KUMAR SINHA,	VIDYA SAGAR BAL BHUSHAN CHOUDHARY AMIT ANAND	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA PRABHAT KUMAR SINGH PRASHANT KUMAR
128.	FA/3/2020 IA-1/2023 ()	10	MOHAN RAI vs SIYAPATI DEVI	JITENDRA PRASAD SINGH SURENDRA KUMAR MISHRA SHASHI KANT	NARESH CHANDRA VERMA NATRAJ VERMA SACHINA INDRA DEO NARAIN SANJAY KUMAR
129.	FA/9/2020 IA-1/2021 () STAY OF PROCEEDING IA-2/2021 () STAY OF PROCEEDING IA-4/2023 ()	12	RATHINDRA NATH BAGCHI vs SMT. BANDANA SARKAR	VIVEKANAND VIVEK RANG NATH PANDEY	RAJENDRA PRASAD SAH SUNIL KUMAR MANDAL BIPIN KUMAR
130.	FA/25/2020 IA-2/2022 () DELETION	4	AMAR KUMAR SINGH vs ANITA DEVI	SANGEETA SHARMA SHASHANK KASHYAP	SRI KRISHNA RANJAN YATINDRA NARAYAN RANJAN KUMAR DUBEY BAMBAM KUMAR ASHISH ANAND

131.	FA/40/2020 IA-1/2022 () STAY OF PROCEEDING	16	MOST. KALAWATI DEVI, vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAKNAVI JAI KUMAR	LALIT KISHORE (AG) U.S.S. SINGH (GP19) RASHID IZHAR ADIL ABBAS ASFAR IMAM PIYUSH LALL PARTH GAURAV
132.	FA/37/2021 IA-1/2021 () LIMITATION PETITIO IA-2/2021 () MISC	7	SANJEEV KUMAR SANDWAR @ SANJEEV KUMAR SANDHWAR vs RENU SANDWAR @ RANU SANDHWAR	NAGENDRA RAI NAVIN NIKUNJ SATYAPAL SINGH KOSHALENDRA RAI	ANSHU RAJ SINGH NEHA PRAVEER PARTH GAURAV
133.	FA/2/2022 first appeal IA-4/2022 () MISC IA-5/2023 ()	19	BHARTI DALMIYA vs RAGHVENDRA KUMAR DARUKA	ABHISHEK ANAND SUBODH KUMAR BARNWAL ARYA ACHINT JITENDRA KISHORE VERMA SHREYASH GOYAL RAVI RAJ	NANDLAL KUMAR SINGH MANISH KUMAR RAJEEV NAYAN DINESHWAR MISHRA DHANANJAY KUMAR KUMAR AMIT ANJANI KUMAR SWETA RAJ ABHAY NATH
134.	FA/7/2022 IA-1/2022 () MISC	8	SAUMITRA SINGH vs HARI RAM SINGH	MANOJ KUMAR RAVI BHATIA	HANSRAJ SHAMBHU SHARAN KUMAR
135.	FA/20/2022 IA-1/2023 () IA-2/2023 ()	8	PUNAM DEVI vs SONI KUMARI	SUBODH KUMAR SINHA SANJEEV KUMAR RAVI KUMAR PANDEY	ABINASH KUMAR
136.	FA/44/2022 IA-1/2022 () STAY OF PROCEEDING IA-3/2023 ()	14	SHUBHASH KHEMKA vs PRADEEP YADAV	PARTH GAURAV NAGADEO CHOUBEY PRAVEER ANSHU RAJ SINGH ASHUTOSH KUMAR PANDEY	ASHUTOSH JHA NARENDRA PANDEY BIJOY KANT MISHRA AVINAV KUMAR
137.	FA/46/2022 IA-1/2022 () MISC	4	RAJA RAM MAHTO vs MARKANDEY MAHTO	NAWNIT KUMAR TIWARY RATNESH SHARAN	PARTH GAURAV ANSHU RAJ SINGH ASHWINI SINGH GARGI ASHUTOSH KUMAR PANDEY KUMAR SAURAV
138.	FA/59/2022 IA-1/2022 () INJUNCTION	3	PRASHANT CHAURASIYA vs BADRI PRASAD CHAURASIYA,	VISHWAJEET KUMAR MISHRA DHANANJAY KUMAR SUNIL PRASAD	PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR
139.	FA/62/2022 IA-1/2023 ()	6	RAM NIWAS SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	UDAY SHANKAR SHARAN SINGH (GP19)
140.	FA/85/2022 IA-1/2022 () LIMITATION PETITIO IA-2/2022 () INJUNCTION IA-3/2024 () MISC	7	BIHAR STATE HOUSING BOARD vs SHRIMATI SHANTI DEVI	MITHILESH KUMAR RAI KUMARI RUCHI	UDAY SHANKAR SHARAN SINGH (GP19) UPENDRA YADAV RAVI BHATIA MANOJ KUMAR AKASH KUMAR
141.	FA/99/2022 IA-1/2023 () IA-2/2023 () STAY OF PROCEEDING	14	SHADHU SHARAN PRASAD SINGH vs SRI SHASHI RANJAN	SABAL KUMAR JHA	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH SAMIR KUMAR BHARTI
142.	FA/103/2022 IA-1/2023 () IA-2/2024 () MISC	7	MURARI LAL vs GIRDHARI PRASAD	SATYENDRA NARAYAN SINGH DINKAR RAJ BHANDARI	RANJAN KUMAR DUBEY KUMAR GAURAV

143.	FA/15/2023 IA-1/2023 () EXPUNGE IA-2/2024 () MISC	3	BALMIKI KUMAR @ BALMIKEE KUMAR vs THE STATE OF BIHAR	MD. HELAL AHMAD VIKASH KUMAR SHUKLA BISHWA NATH CHAUDHARY	MD. KHURSHID ALAM (AAG 12)
144.	FA/52/2023 FA IA-1/2023 () IA-2/2023 () INJUNCTION	3	SAKAL DEO SINGH vs SMT. UMA DEVI	NARENDRA KUMAR SUDHIR KUMAR THAKUR	
145.	FA/57/2023 FA IA-1/2023 () LIMITATION PETITIO IA-2/2023 ()	10	RAJ KUMAR SAH vs CHANDRABHAN SINGH	PRAKASH MAHTO SHABBIR AHMAD	PRABHAT RANJAN SINGH
146.	FA/63/2023 first appeal FA IA-1/2023 () MISC	4	MITHILESH PRASAD SINGH vs INDRA DEV SINGH @ DR. I.D SINGH	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY ASHISH ANAND	SAMEER RANJAN
147.	FA/99/2023 FA IA-1/2023 () LIMITATION PETITIO	3	RAJENDRA PRASAD vs BINDESHWAR PRASAD SAH	VIJAY KUMAR MURARI NARAIN CHAUDHARY	
148.	FA/109/2023 FA IA-1/2023 () INJUNCTION IA-3/2024 () MISC	5	ARCHANA MUKHERJEE @ ARCHANA MUKHERJI vs MADHUMESH CHOUDHARY	GIRISH PANDEY SAJAL KUMAR SINHA	SYED FIROZ RAZA AZHAR HUSSAIN ROHITABH DAS

FOR ORDERS -I

149.	MA/415/2014 M.V. ACT MA OTHERS	24	KAVITA DEVI AND ANR vs SRI GUNJAN KUMAR	RAJ KUMAR CHOUDHARY	ABHIJEET KUMAR SINGH RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH
150.	MA/667/2019	12	KUBER SAH, vs RAM BILASH SAH,	MUKESH PRASAD SINGH	NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI

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151.	MA/155/2014 MA OTHERS	16	DHARAMSHILA DEVI AND ANR. vs THE UNION OF INDIA THROUGH THE GENERAL LMANAGER CENTRAL RAILWAY, MUMBAI	ANIL KUMAR MADAN JEET KUMAR	MEENA SINGH ANIL KUMAR SINHA UMA SHANKER VERMA
152.	MA/391/2014 M.V. ACT MA OTHERS	19	ALI AKBAR ANSARI vs KISHLAY PRATAP RAI AND ANR.	UMESH KUMAR MISHRA	MOHAMMAD SUFYAN
153.	MA/169/2016 MA OTHERS	4	SABIYA DEVI AND ORS vs BAIJNATH PRASAD YADAV AND ORS	JITENDRA KUMAR PANDEY	SANJAY SINGH DHANANJAY KUMAR GUPTA DEEPAK KUMAR HARISH CHANDRA PATEL SATYA NARAYAN YADAV RANA RANDHIR SINGH
154.	MA/728/2016 MA OTHERS	8	SMT. RUKMINI DEVI vs SHARDA DEVI	LAXMI NARAYAN DAS NAZIR ALAM SUBROTESWAR DE	
155.	MA/1024/2016 MA OTHERS	12	BHAWESH KR. SINGH @ BHAWESH PD. SINGH AND ORS vs RAJNIKANT YADAV AND ORS	MADAN MOHAN SAMIR KUMAR	AJAY MUKHERJEE RAJESH CHANDRA NARAYAN DURGESH KUMAR SINGH GANESH SHARMA ABHIJEET KUMAR SINGH
156.	MA/1040/2016 MA OTHERS	5	RAJESHWAR SINGH AND ORS vs MAHENDRA PRASAD SAH AND ORS	ANIL KUMAR SINGH	
157.	MA/1169/2016 MA OTHERS	25	RANI DEVI AND ORS vs SRI DINESH PANDIT AND ANR	MUKESH PRASAD SINGH	ASHOK PRIYADARSHI

158.	MA/1223/2016 MA OTHERS	10	SUNITA DEVI vs HARINDRA KUMAR AND ORS	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	ARCHANA SINHA @ ARCHANA SHAHI ALOK KUMAR @ ALOK KR SHAHI
159.	MA/1251/2016 MA OTHERS	7	UNION OF INDIA THROUGH THE GENERAL MANAGER, EASTERN RAILWAY, KOLKATA vs SMT. SUNAINA DEVI AND ORS	ANIL SINGH CHHAYA MISHRA	
160.	MA/102/2017 MACT ACT	6	BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. vs AMOLA DEVI AND ORS	SHAILENDRA KUMAR	RAJANI KANT SINGH
161.	MA/109/2017 MA OTHERS	22	VINAY KUMAR SHARMA AND ORS vs RAMVILASH CHOUDHARY	ANJANI KUMAR JHA	
162.	MA/229/2017 MACT ACT	8	THE BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR vs DEO NANDAN YADAV AND ORS	DURGESH KUMAR SINGH ANJANA SINHA	
With 162.1	MA/1020/2016 MACT ACT	8	DEONANDAN YADAV AND ANR vs THE BRANCH MANAGER, UNITED INDIA INSURANCE COMPANY LTD. AND ORS	MD. NAJMUL HODDA BINAY KUMAR	ASHOK PRIYADARSHI DURGESH KUMAR SINGH
163.	MA/513/2017	2	UNION OF INDIA THROUGH THE GENERAL MANAGER, EASTERN RAILWAY, KOLKATA vs SHRI DINESH PRASAD VERMA AND ANR	ANIL SINGH UMA SHANKER VERMA	
164.	MA/872/2017	19	BRAJENDRA BHUSHAN PANDEY vs SAMDEV YADAV	RAM KRISHNA RAI DEV SHAKTI SAWARN NITESH KUMAR ANAND VARDHAN SHASHI BHUSHAN TIWARY NITYANAND MISHRA ALOK ABHINAV	ANISH CHANDRA SINHA KRISHNA MURARI RAWT SANGHA MITRA GHOSH
165.	MA/1044/2017 MACT ACT	6	DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED vs PINKI KUMARI AND ORS	DURGESH KUMAR SINGH	
166.	MA/1074/2017 MA OTHERS	19	DHARMESH KUMAR AND ANR vs VIJAYWANT KUMAR CHOUDHARY AND ORS	RADHA MOHAN PANDEY BAL BHUSHAN CHOUDHARY	ANIL KR SINGH NO. 6 JYOTI KUMAR SINHA
167.	MA/682/2018 MA OTHERS	5	NAVIN KUMAR SHARMA vs KUMAR HARENDRA AND ANR	SARVAN KUMAR SATYENDRA KUMAR KOUSHLENDRA NARAYAN	DIPAK KUMAR MADHURESH SINGH
168.	MA/732/2018 MACT ACT	13	THE CHAIRMAN, I C I C I LOMBARD GENERAL INSURANCE COMPANY LIMITED, vs REKHA DEVI	DURGESH KUMAR SINGH	ANANT KUMAR 1 SANJAY KUMAR SINGH AMANDEEP KUMAR SURYA NARAYAN YADAV
169.	MA/738/2018 MA OTHERS	9	VIJAY SHANKER JAIPURIAR vs SIKHA KUMARI AND ORS	RISHIKESH OJHA	
170.	MA/1001/2018 MA OTHERS	2	SMT. SONA DEVI vs RAM BISHNU CHOWDHARY	PARTH GAURAV ANSHU RAJ SINGH SHAMBHAVI SHANKAR RAVINDRA KUMAR MANOJ KUMAR	DHANENDRA CHAUBEY DHANANJAY MISHRA
171.	MA/1107/2018 MA OTHERS	5	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED, vs KRISHNA DEVI	DURGESH KUMAR SINGH	
172.	MA/1135/2018 MACT ACT	10	SMT. NAJBUN KHATOON @ NAJAK KHATOON vs THE UNION OF INDIA, THROUGH THE GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR	KRISHNA MOHAN MURARI	ANIL KUMAR SINHA MITHILESH KUMAR RAI RAJ KAMAL

173.	MA/173/2019	5	RITA DEVI vs THE NEW INDIA ASSURANCE COMPANY LIMITED	MANISH KUMAR MD. ZIAUL QUAMAR	SANJAY SINGH RAJ KUMAR SINGH VIKRAM DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH ANJANA SINHA
174.	MA/196/2019	5	MANORANJAN VISHWAS vs JAGDISH CHANDRA RAI	CHANDRA KANT NAVIN KUMAR DHIRENDRA KUMAR	
175.	MA/243/2019	5	MANAGER, LEGAL, SBI GENERAL INSURANCE COMPANY LIMITED vs LALAN KUMAR	DURGESH KUMAR SINGH RAJESH CHANDRA NARAYAN	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH SUBODH KUMAR
With 175.1	MA/242/2019	4	MANAGER, LEGAL, SBI GENERAL INSURANCE COMPANY LIMITED vs LALAN KUMAR	DURGESH KUMAR SINGH DURGESH KUMAR SINGH	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH SUBODH KUMAR
176.	MA/411/2019	19	SUDHIR KUMAR SINGH ALIAS BHOLA SINGH vs SARVAJEET KUMAR SINGH	MANOJ KUMAR RAJ NARAYAN MISHRA KSHEM SHARMA	CHANDRA KANT NAVIN KUMAR DHIRENDRA KUMAR
177.	MA/444/2019	10	SHRI RAM GENERAL INSURANCE CO. LTD. vs MD. FARUQUE ALAM,	ALOK KUMAR @ ALOK KR SHAHI	RAJ KUMAR CHOUDHARY
178.	MA/451/2019	7	FARIDA KHANAM, vs DR. MD. SHAMIM KHAN,	DHANANJAY KUMAR SUNIL PRASAD	RATAN KUMAR SINHA SHIVE KUMAR BINAY KUMAR
179.	MA/712/2019	4	SANTOSH DAS, vs THE UNION OF INDIA,	PRAVIN KUMAR GUPTA	RAMADHAR SHEKHAR NISHI NATH OJHA ALOK KUMAR JHA
180.	MA/729/2019	6	M/S BRIJ MOHAN THIRANI, PROPRIETOR PAWAN KUMAR AGRAWAL vs THE UNION OF INDIA,	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR RAKESH KUMAR SINHA
181.	MA/806/2019	3	M/S NATIONAL CEMENT PRIVATE LIMITED, vs THE UNION OF INDIA,	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR
182.	MA/851/2019	4	SUMAN PRASAD SINGH, vs THE UNION OF INDIA	SANJAY KUMAR	RAMADHAR SHEKHAR ANSHUMAN SINGH
183.	MA/858/2019	8	A.C.C. @ M/S ASSOCIATE CEMENT COMPANY LTD., vs THE UNION OF INDIA	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR DR. CHANDRA SHEKHAR AZAD RAVINDER KUMAR SHARMA
184.	MA/1052/2019	5	SH. DHANANJAY UPADHYAY ALIAS SUBODHANAND GIRI, vs BADSHAH SINGH,	KHATIM REZA SYED FIROZ RAZA SYED QAISAR HASAN	
185.	MA/1083/2019	6	TARA DEVI, vs THE UNION OF INDIA	KRISHNA MOHAN MURARI	RAMADHAR SHEKHAR RAVINDER KUMAR SHARMA
186.	MA/300/2020	3	SANJAY KUMAR AND ORS vs BIRENDRA KUMAR	VAIDEHI RAMAN PRASAD SINGH	
187.	MA/39/2021	5	ANUMUKTA SHASHIHAR vs THE ESTATE OF LATE NAGESHWAR CHOUDHARY	SANAT KUMAR MISHRA MANISH KUMAR	ROHIT MISHRA ROHIT MISHRA ROHIT MISHRA
188.	MA/65/2021	13	FUL KUMARI DEVI vs THE ORIENTAL INSURANCE COMPANY LIMITED	ABHISHEK KUMAR ARBIND KUMAR SHARMA AJIT KUMAR SINGH	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH
189.	MA/124/2021	2	MOST. SHILA DEVI vs MOST. DURGA DEVI	PARTH GAURAV ANSHU RAJ SINGH NEHA AMOL RAJ	
190.	MA/152/2021	10	D.M UNITED INDIA INSURANCE CO. vs SUJATA KUMARI	VIKASH CHANDRA SRIVASTAVA	RAJEN SAHAY SIMITA SRIVASTAVA AKSHANSH ANKIT
With 190.1	MA/151/2021	7	D.M., UNITED INDIA INSURANCE COMPANY LIMITED, vs SUJATA KUMARI	VIKASH CHANDRA SRIVASTAVA	RAJEN SAHAY SIMITA SRIVASTAVA AKSHANSH ANKIT
With 190.2	MA/164/2021	6	D.M. UNITED INDIA INSURANCE COMPANY LIMITED, vs SUJATA KUMARI	VIKASH CHANDRA SRIVASTAVA	RAJEN SAHAY SIMITA SRIVASTAVA AKSHANSH ANKIT

191.	MA/280/2021	5	THE BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD. vs SHANTI DEVI	RANA RANDHIR SINGH	
192.	MA/296/2021	12	M/S NESH INDIA INFRASTRUCTURE PRIVATE LTD. vs SAVITA SAH	ABHINAV SRIVASTAVA BINOD KUMAR SINHA RAUSHAN	DHIRENDRA NARAIN MALLIK RAM BABU SAH SHASHI SHEKHAR KUMAR PRASAD AMRITESH RAJ SURYA NANDAN KUMAR
193.	MA/328/2021	10	INAM MEHADI vs ABDUL RAHMAN	MAJID MAHBOOB KHAN	CHANDRA KANT
194.	MA/517/2021	10	M/S SAEBAN CONSTRUCTION PVT. LTD. THROUGH ITS DIRECTOR MR. SHAHZAD AHMAD vs SHABBIR AHMAD	VAGISHA PRAGYA VACAKNAVI	MUKUL SINHA MUKUL SINHA RAJESH KUMAR JAINANDRA KUMAR
195.	MA/547/2021 miscellaneous app	7	RAHUL KUMAR SINGH, vs KANCHAN MISHRA,	MUKESH KUMAR SINGH SHIOPUJAN SINGH	DURGESH KUMAR SINGH ANJANA SINHA ABHIJEET KUMAR SINGH
196.	MA/569/2021	6	RAJ KISHORE PRASAD vs SMT. LAXMINA DEVI	DHANANJAY KUMAR TIWARY	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SANTOSH KUMAR DINKAR KUMAR
197.	MA/684/2021	12	RAJU SINGH vs M/S NEELKANTH SOLUTIONS PVT. LTD.	ARGHESH KUMAR VIJAY BARDHAN PANDEY RAM SHANKAR KUMAR	SANJEEV KUMAR PREETI
198.	MA/26/2022	10	SMT. SHOBHA DEVI, vs AJAY KUMAR TIWARI,	AJAY KUMAR SHARMA	DILIP KUMAR SINHA KAMLESH KUMAR PAWAN KUMAR SINGH UPENDRA PRASAD
199.	MA/164/2022	3	M/S MITTAL INFRASPACE vs SHAILENDRA KUMAR SINHA	AWADHESH KUMAR SHASHIKANT AMAR	VINAYAK HARSHVARDHAN MOHIT RAJ
200.	MA/204/2022	2	JAGPATI DEVI vs RANI SHARMA	SHIVAM SANJEET KUMAR SINGH	
201.	MA/312/2022 miscellaneous app	2	SMT. SUSHMA SINHA vs M/S RAJ CONSTRUCTION	AMITABH RITURAJ SANJAY PRASAD	SHARAD SHEKHAR MUKESH KUMAR
202.	MA/340/2022	3	SHARAD KUMAR MEHTA vs MAINA KIRAN SHAH	PRABHAT RANJAN SINGH	SHIVAM DEEP SHEKHAR AMIT ANAND DEEKSHA SINGH ANKUR GOVIND
203.	MA/438/2022 converted from SA	5	BHUSHAN KUMAR SINGH vs ANAMIKA	SAURABH BISHWAMBHAR RAJ NANDAN PRASAD	SHEKHAR SINGH AJAY SUMIT KUMAR AVINASH KUMAR SINGH
204.	MA/626/2022	16	DEVENDRA NATH PURI vs BIHAR STATE BOARD OF RELIGIOUS TRUST	PRAMHANSH KUMAR PURI RAKESH RANJAN SUNIL KUMAR AMAR JYOTI SHARMA	GANPATI TRIVEDI
205.	MA/633/2022	7	SUSHMA KUMARI @ SUSHMA SINGH vs CHITREKHA DEVI @ CHIRALEKHA DEVI	PRACHI PALLAVI SATYABIR BHARTI	RADHE SHYAM KUMAR SHIVA SHANKAR PRASAD SINGH PUSHPENDRA PRIYEDARSHI KARUNA NIDHI
206.	MA/96/2023	3	SMT. CHANDRA PRABHA LAL vs M/S HEM DEVELOPERS PVT. LTD.,	SHASHANK CHANDRA RAKESH ROSHAN SINGH NARENDRA KUMAR SINHA AVANINDRA KUMAR JHA VATSAL VERMA KUMARI SHUBHAM SHASHANK SHEKHAR	

207.	MA/105/2023 Miscellaneous app	9	MAHARAJADHIRAJ KAMESHWAR SINGH CHARITABLE TRUST vs M.R. INSTITUTE OF INDIAN MEDICAL SCIENCE,	LOVEKUSH KUMAR	HIMANSHU KUMAR AKELA AJAY BEHARI SINHA (GA 8)
208.	MA/217/2023	12	VIJAY KUMAR MISHRA vs SURENDRA MISHRA	ASHOK KUMAR SINHA NO.2 LALA SACHINDRA KUMAR	LOKESH SAROJ KUMAR ABHISHEK KUMAR AJIT KUMAR SINGH MAYANK SINGH DINKAR KUMAR AJIT KUMAR
209.	MA/264/2023	4	SAINUR RAHMAN @ MUNNUA @ MD. SHAHID PARVEZ vs MD. SHAHBAZ HASSAN	SUSHANT PRAVEER	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR MAHTAB ALAM
210.	MA/303/2023 MA OTHERS	3	PRAHLAD PANDEY vs KALAWATI DEVI	MUKESH KUMAR JHA SANJU KUMARI AJAY KUMAR	
211.	MA/365/2023 misc appeal MA OTHERS	6	SHASHI KANT @ SHASHI KANT SINGH vs DHIRAJ KUMAR SINGH	ASHOK KUMAR GARG	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH RAJESH KUMAR
212.	MA/539/2023 MA OTHERS	4	MAHANTH CHANDRMA DAS vs THE BIHAR STATE RELIGIOUS TRUST BOARD	SIDDHARTH HARSH SHADWAL HARSH	GANPATI TRIVEDI SURENDRA KUMAR SINGH
213.	MA/599/2023 MA OTHERS	3	PRASHANT PUSHKAR vs MEENA DEVI @ BEENA DEVI	RAKESH KUMAR RIKESH SINHA RITIK SHAH	

FOR HEARING

214.	FA/725/1989 FA	3	GIRISH NANDAN PD. AND ORS vs GAYA ZILA MADHESHYA MAHASHABHA	CHITRAGUPTA PD. RAJESH KUMAR SINGH ARVIND KUMAR SHARMA	TRILOKI NATH MAITIN RAJEEV KUMAR SINHA
215.	FA/10/1990 FA	13	DINA NATH SINGH vs SMT KALINDA DEVI	A. K. SINGH CHAUHAN KR. UDAY SINGH AJAY KR SINGH NO.1	RAJEEVA RAI ADITYA KUMAR YOGENDRA KUMAR SINGH KUMAR UDAY SINGH NITU KUMARI RATNESHWAR PRASAD RAVI BHATIA MANOJ KUMAR
AT 2:15 P.M.					
216.	FA/447/1990 FA	7	GARBHU RAI AND ORS vs HARIHAR RAI AND ORS	SAMR CHANDRA KR. SINGH SUDHIR KUMAR SINGH	KAMLESH KUMAR SHARMA
217.	FA/522/1990 FA	10	ADITYA SINGH AND ORS vs KESAR SINGH AND ORS	M.P.SINHA SANJAY PARASMANI SHARAD KUMAR SINHA LALAN PD. SINGH MANISH KUMAR SANJAY PARASMANI SANJAY PARASMANI	SUNIL KR. PD. SINGH GOPAL TIWARI GOPAL TIWARI BIPIN BIHARI SINGH HARI SHANKAR ROY
218.	FA/59/2006	9	VIJAY KUMAR PRASAD AND ANR vs BALESHWAR PRASAD SAH	MANISHA SINGH PRABHAT KUMAR SINGH	ASHOK KUMAR KESHARI SYED ASGHER NAJMI NUGHAT PERWEEN RAMESH KUMAR SINHA MANAGER SAH
219.	FA/92/2006 FA	10	MANOJ KUMAR vs SPECIAL OFFICER	GYANAND ROY DHIRENDRA KUMAR JHA NO-2	NILENDU KUMAR CHOUDHARY
220.	FA/97/2006	13	SARDAR HARBHAJAN SINGH vs SMT. LEELA RAI	AJAY KUMAR YOGENDRA MISHRA RAVI BHATIA	AMARENDRA NATH VERMA BINOD KUMAR SINHA RAUSHAN
221.	FA/193/2006	11	RAJENDRA PRASAD @ RAJENDRA SIN vs PHULWARIA @ PHUL KUMARI DEVI AND ORS	SURESH PRASAD BHAKTA SUBASH KUMAR 1	SANJAY KUMAR PANDEY-5 SANJYA KUMAR CHAUBEY SATYENDRA RAI

222.	FA/15/2008 FA	19	RADHA KRISHNA PRASAD vs RAM BILAS PRASAD AND ORS	R.K.P SINGH AJIT KUMAR SINHA BAL BHUSHAN CHOUDHARY MANISH KISHORE SURENDRA ARYA SURENDRA ARYA MANISH KISHORE NAND KISHORE PD.SINHA BAL BHUSHAN CHOUDHARY NAND KISHORE PRASAD SINHA AJAY PRASAD KAUSHAL KUMAR	NAVIN KUMAR BRAJNANDAN SINGH BRAJ NANDAN SINGH SHASHI NATH JHA SUNNY KUMAR
223.	FA/188/2008 FA	16	SIDH NATH SINGH vs KUNDAN KUMAR SINGH AND ORS	PRAVEEN PRAKASH PRAVEEN PRAKASH DILIP KUMAR SINHA DILIP KUMAR SINHA DILIP KUMAR SINHA	ARGHESH KUMAR RAY SAURABH NATH PRAMOD KUMAR RAM SHANKAR KUMAR PRIYAM RAJ
224.	FA/21/2009 FA	7	RAMADHAR SINGH @ RAM ADHAR SIN vs CHAMPA KUNWAR AND ORS	MANOJESHWAR PRASAD SINHA MADHUKAR PANDEY MADHUKAR PANDEY RATAN KUMAR SINHA	KRISHNA KANT SINGH
225.	FA/54/2010 FA	2	LAXMAN PASWAN AND ORS. vs KUSHUM SAH AND ORS.	AMRIT ABHIJET MANOJ KUMAR GUPTA UPENDRA YADAV	NAFISUZZOHA
226.	FA/106/2010 FA	9	PRIYADARSHI RAMESHWAR CONSTRUC vs STATE OF BIHAR AND ORS.	DUDHNATH SINGH	GA2 NEERAJ KR (AC TO SC22)
227.	FA/112/2010 FA	5	M/S NOISY RECORDING CENTRE, PA vs UNION OF INDIA AND ANR.	LALA SACINDRA KUMAR ASHOK KUMAR SINHA-2	MD.NADIM SERAJ ANJANI KUMAR SHARAN SATISH KR.SINHA RAJESH KUMAR VERMA MD.ANIS AKHTAR (CGC) PRAVEEN KUMAR SINHA
228.	FA/125/2010 FA	7	STATE OF BIHAR THROUGH THE COL vs MADAN SINGH	SATYENDRA KUMAR JHA P.N. SAHI (AAG14) UDAY SHANKAR SHARAN SINGH (GP 19)	KUMAR UDAY SINGH
229.	FA/135/2010 FA	13	MD. SHAKIL vs BIMAL KUMAR SAHU	VIVEKANAND VIVEK	PRAKASH KUMAR RENU JHA
AT 2:15 P.M.					
With 229.1	FA/134/2010 FA	15	MD. SHAKIL vs HEMAN KUMAR SAHU	VIVEKANAND VIVEK	UDAY SHANKAR SHARAN SINGH AMLESH KUMAR VARMA VIJAY KUMAR BHAGAT
With 229.2	FA/141/2010 FA	18	MD. SHAKIL vs ARBIND KUMAR SAHU	VIVEKANAND VIVEK	UDAY SHANKAR SHARAN SINGH VIJAY KUMAR BHAGAT AMLESH KUMAR VARMA
230.	FA/149/2010 FA	7	STATE OF BIHAR AND ORS. vs YOGENDRA SINGH	BIPIN KUMAR	ANIL KUMAR TIWARY SATYENDRA RAI PUSHKAR NARAIN SHAHI SUNIL KUMAR MANDAL
231.	FA/162/2010 FA	5	RUKMINI DEVI AND ANR. vs SHYAM SUNDARI DEVI	UMA KANT SINGH ATUL KR. PANDEY ASHOK KR. SINGH	MADHESHWAR SINGH
232.	FA/17/2011 FA	6	RAM SAGAR SINGH vs SATYENDRA NARAYAN SINGH @ LORI	CHANDRA MOHAN SINGH BAL BHUSHAN CHOUDHARY	VIJAY KR.SINHA PRAKASH MAHTO S.K.BHATNAGAR SAMIR KUMAR SINHA DEVI DAS SRIVASTAVA
233.	FA/29/2011	10	SHAMBHU SHARAN SINGH @SHAMBHU vs GAYA NATH SINGH	MANOJ KUMAR SINGH SANJAY KUMAR VINOD SHANKER MODI RAHUL NATH	MD. ATAUL HAQUE
234.	FA/50/2011 FA	10	MOSTT. PRAMILA KUNWAR vs GOPAL GIRI AND ANR.	NEERAJ KUMAR ANISH CHANDRA SINHA	ARVIND KR.PANDEY ANITA RAGHAVENDRA PRABHAT KUMAR DIPAK ABHISHEK

235.	FA/207/2011 FA	3	ANIL AGRAWAL vs M/S TATA CHEMICALS LTD	AMIT KUMAR ANAND SHARAD KUMAR SINHA	/MRS.SANGEETA SHARMA RAKESH CHANDRA RAJIV SHANKAR DVIVEDI RANJAN DUBEY
236.	FA/8/2012 FA	10	CHANDA KUER AND ORS vs SHYAMPATI DEVI AND ORS	ABHISHEK JITENDRA PRASAD SINGH MRS. ANITA RAGHAVENDRA PRABHAT KUMAR DIPAK	ASHUTOSH RANJAN PANDEY RAKESH NARAYANSINGH RAMANUJ TIWARY
237.	FA/12/2012 FA	14	RAMESH SINGH vs KALAWATI DEVI,	SURESH PRASAD ARVIND KUMAR SINHA	UMESH TIWARI
238.	FA/17/2012 FA	6	BRAJ KISHORE SHAHI vs BIHAR SARKAR THROUGH THE COLLE	ARUN KUMAR NIRMAL KUMAR SINHA-3	
239.	FA/19/2012 FA	13	VIDYA NAND PD. CHOUDHARY AND ORS vs ASHOK KUMAR AND ORS	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	SHIVA SHANKAR SHARMA VINOD SHANKER MODI ARUN KUMAR SINGH
240.	FA/21/2012 FA	8	MAHESH SAO AND ORS vs MOTI SAH AND ORS	AKHOURI VIPIN BIHARI SHRIVASTAVA	SATYENDRA KUMAR BHATNAGAR RABINDRA KUMAR
241.	FA/25/2012 FA	5	KAPIL SINGH @ KAPILMUNI SINGH vs SUMITRA KUNWAR AND ORS	RAMADHAR SINGH	
242.	FA/36/2012 FA	4	MD. SHAMSAD ALAM AND ORS vs NAGESHWAR PD. YADAV	CHANDRA BHUSHAN DAS PRABHAKAR SINGH AJIT KUMAR	AJAY KUMAR SINHA
243.	FA/58/2012 FA	26	MOHMAD SHAHID AND ORS vs TRIPURARI SHARAN AND ORS	KAMALA KANT TIWARY RATNA DEEP PRASAD DHANANJAY KUMAR AMIR ALAM ARVIND KUMAR TEWARY SANJAY KR.@ MANNU	DHIRDYUTI KUMAR VERMA RANJEET KUMAR RANJAN KUMAR DUBEY RAKESH CHANDRA KUNDAN KUMAR
244.	FA/65/2012 FA	11	KRISHNA vs THE COLLECTOR	UMESH KUMAR SINGH UMESH KUMAR SINGH BABAN ROY	UDAY SHANKAR SHARAN SINGH (GP 19) VED PRAKASH SRIVASTVA MAHESH NARAYAN PARBAT
Restored (MJC No.1356/2015)					
245.	FA/66/2012 FA	23	CHIEF MANAGER POWER GRID CORPO vs CHANDRA PRABHA DEVI AND ORS	JANARDAN PRASAD SINGH ARBIND KUMAR SINGH	RAVISH MISHRA MINA KUMARI HARSHWARDHAN SAHAY SIKANDAR KEERTIKA SAKSHI
246.	FA/68/2012 FA	16	MOST. SONAMATI DEVI vs SANJAY KUMAR GUPTA AND ORS	SATYENDRA RAI	JAVED ASLAM CHANDRA KANT
247.	FA/76/2012 FA	9	SONIA DEVI vs GORE LAL SINGH @ SINESH SINGH	DEVENDRA PRASAD SINGH RAVI RAJ ANJANI KUMAR SWETA RAJ	RANJAN KUMAR DUBEY
248.	FA/87/2012 FA	26	TARESHA DEVI vs SMT. JANKI DEVI	SHAILENDRA KUMAR SINGH SHAILENDRA KUMAR SINGH	MANOJ KUMAR SINGH BRAJ KISHORE SINGH CHOUHAN SUNIL YADAV JEETENDRA NARAYAN
249.	FA/92/2012 FA	13	RAM NAKSHATRA YADAV AND ORS vs MOST. SAMDEIYA KUER AND ORS	BINAY KANT MANI TRIPATHI SHIVJEE PANDEY SHIVJEE PANDEY	ARBIND KUMAR SINGH AJAY KUMAR PANDEY
250.	FA/97/2012 FA	7	VIDYAWATI DEVI vs SMT. LALITA DEVI	SUBHASH CHANDRA DUBEY RANJEET CHOUBEY	
251.	FA/106/2012 FA	13	NOORUN NISA AND ORS. vs MOTIUR RAHMAN AND ORS	MOHAMMAD SUFYAN MOHAMMAD SUFYAN	RANJAN KUMAR DUBEY MANAGER SAH RAKESH KUMAR SAMRENDRA RANJAN KUMAR DUBEY

252.	FA/122/2012 FA	3	GUJARATEE DEVI AND ANR vs BASUDEO PANDEY AND ORS	UDAY SHANKAR SHARAN SINGH	RAKESH CHANDRA RANJAN KUMAR DUBEY SANGEETA SHARMA
253.	FA/166/2012 FA	6	ABHIMANUE RAUT AND ANR. vs THE SPECIAL LAND ACQUISITION OFFICER NO. 1 AND ORS.	MD. KHURSHID ALAM	NEERAJ KUMAR FIROZ AHMAD
254.	FA/168/2012 FA	6	M/S GREEN GOLD CONSTRUCTION INDIA PVT. AND ANR. vs THE STATE OF BIHAR AND ORS	DR. RAJESH KUMAR SINGH SANJAY KUMAR JHA ANANT KUMAR BHASKAR	J.S.ARORA (SC6) NEERAJ KR (AC TO SC22)
255.	FA/77/2013 FA	14	LALLAN TIWARY vs THE STATE OF BIHAR AND ORS	SURENDRA MISHRA DINESHWAR MISHRA	K.B.SINGH (SC22) (GP10)
256.	FA/86/2013 FA	40	RAJ KUMARI DEVI vs JIENDRA KUMAR CHOUDHARY	PRITISH KUMAR LAL	ALOK KUMAR @ ALOK KR SHAHI SUNEIL KUMAR THAKUR ROHIT RAJ NEERAJ KUMAR AJIT KUMAR
257.	FA/264/2013 FA	7	M/S MAHESH ENTERPRISES, GAYA vs THE COLLECTOR, GAYA AND ORS.	RAJEEV KUMAR SINHA VAGISHA PRAGYA VACAKNAVI	K.K.SHARMA (AC TO SC22)
258.	FA/266/2013 FA	16	HENA KAUSAR AND ANR. vs SHASHI KANT SINHA AND ORS.	MD. FAZAL RAHMAN ANISUR RAHMAN TAFAZZUL AHMAD MD. SHAHAB KHALIL FAKHRUDDIN ALI AHMAD ANJUM PERVEEN GAUTAM KUMAR YADAV	UJJWAL KUMAR MISHRA USHA RAI MANOJ KUMAR RAVI BHATIA JASHAWIR SINGH ARORA DR. ARUN KUMAR UPENDRA PRASAD II
259.	FA/14/2014 FA	18	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs AASHISH RANJAN	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP10) DEEPANJALI GUPTA (AC TO GP10)	ABINASH KUMAR MANISH KUMAR
With 259.1	FA/15/2014 FA	16	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs AMIT RANJAN	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP10)	ABINASH KUMAR MANISH KUMAR ABINASH KUMAR ABINASH KUMAR
With 259.2	FA/16/2014 FA	14	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs SMT. MANJU VERMA	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	ABINASH KUMAR MANISH KUMAR
With 259.3	FA/17/2014 FA	13	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs PRABHAT RANJAN	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	ABINASH KUMAR MANISH KUMAR ABINASH KUMAR
With 259.4	FA/19/2014 FA	20	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs MADAN PRASAD	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP10) DEEPANJALI GUPTA (AC TO GP10)	MANISH KUMAR ABINASH KUMAR
With 259.5	FA/20/2014 FA	18	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs VINAM SRIVASTAVA	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	MANISH KUMAR ABINASH KUMAR
With 259.6	FA/21/2014 FA	18	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs RAVI RANJAN	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	MANISH KUMAR ABINASH KUMAR
With 259.7	FA/23/2014 FA	13	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs RAJIV RANJAN	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP10) DEEPANJALI GUPTA (AC TO GP10)	ABINASH KUMAR ABINASH KUMAR MANISH KUMAR ABINASH KUMAR

With 259.8	FA/24/2014 FA	10	THE STATE OF BIHAR THROUGH COLLECTOR, MUZAFFARPUR vs ASHOK KUMAR VERMA	NEERAJ KUMAR KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	MANISH KUMAR ABINASH KUMAR
260.	FA/131/2014 FA	19	SMT. SAVITRI JOSHI, AND ORS vs RAMESHWAR YAGNIK @ LALL SAHEB AND ANR	RANJAN KUMAR DUBEY RAKESH CHANDRA SANGEETA SHARMA	SANJAY KUMAR RITA KUMARI UPADHYAYA RITA KUMARI UPADHYAYA BABAN KUMAR
261.	FA/142/2014 FA	8	ASHOK THAKUR AND ORS. vs RAM SAGAR THAKUR AND ORS.	UPENDRA KUMAR CHAUBEY	ALOK KUMAR ALOK ANIL KUMAR SANJAY KUMAR DILIP KUMAR ROY NARESH KUMAR MEHTA
262.	FA/201/2014 FA	14	RAGHUBIR KUMAR @ RAGHUBANSH SHARMA vs SURESH GUPTA	JITENDRA KISHORE VERMA ANJANI KUMAR	UDAY PRASAD SYED FIROZ RAZA SUMAN THAKUR
263.	FA/22/2015 FA	11	DR. SHRI CHANDRA BHAWNANI AND ORS vs SUDHIR MISHRA AND ORS	PANKAJ MAIJORWAR PANKAJ MAIJORWAR JITENDRA KISHORE VERMA	BINOD KUMAR MISHRA BINAY KUMAR ARVIND PRASAD SINGH SURESH SINGH
264.	FA/48/2016 CONVERTED FROM (C FA	10	SMT. REETA DEVI vs SMT. NIBHA DEVI @ GIRIJESH KUMARI	BAIDYA NATH THAKUR SHANKAR KUMAR THAKUR APURV HARSH MANU TRIPURARI MAHIMA SHARMA UDAY PRATAP PUSHKAR	RAJA RAM MISHRA RAJESH KUMAR LAL NARAYAN SINGH
265.	FA/93/2017	5	SRI PASHUPATI NATH JOSHI AND ORS vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH DAVENDRA KUMAR PANDEY KUMAR KAUSHIK NAMRATA DUBEY PUSHKAR BHARADWAJ	UDAY SHANKAR SHARAN SINGH (GP 19)
266.	FA/129/2017	8	ABID HUSSAIN vs MR. ASIM HUSSAIN AND ORS	KHATIM REZA KHATIM REZA SURYA SWETABH	ANKITA ABINASH KUMAR MADHURI LATA RAVINDRA KR SINHA NO.2 RAJNANDAN KUMAR
267.	FA/137/2017	21	KUMAR AMRIT SRIKANT vs SRI DEVA NAND CHAUDHARY	ANJANI KUMAR SHARAN DIGVIJAY NARAYAN SINGH	BHUBNESHWAR PRASAD GAJENDRA KUMAR JHA RAVINDRA KR SINHA NO.2 MADAN MOHAN PALLAVI PANDEY
268.	FA/146/2017 CONVERTED FROM (FA	11	KIRAN DEVI vs VIKASH KUMAR SAH AND ANR	AMARESH KUMAR SINHA MADAN MOHAN JAI KISHOR PODDAR AJAY KUMAR JAIN ARJUN PRASAD	MD. WALIUR RAHMAN NISHANT KUMAR SINHA DILIP KUMAR
269.	FA/25/2018 FA	4	LAXMAN SINGH AND ANR vs CHANDRAMA SINGH	MRITUNJAY PRASAD SINGH	SURAJ NARAIN YADAV UMESH PRASAD POOJA SHREE ANNU SHREE
270.	FA/50/2018 FA	17	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. THROUGH THE CHIEF GENERAL MANAGER vs BRIJ NANDAN THAKUR	MANISH DHARI SINGH MANISH DHARI SINGH P.K. SHAHI	AMIT KUMAR AMBARISH KUMAR OM PRAKASH SINGH UDAY SHANKAR SHARAN SINGH
With 270.1	FA/75/2018 FA	13	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. THROUGH THE CHIEF GENERAL MANAGER vs UMESH PRASAD SINGH AND ORS	MANISH DHARI SINGH MANISH DHARI SINGH LALIT KISHORE	RISHI RAJ SINHA SC 19 OM PRAKASH SINGH AMBARISH KR.
With 270.2	FA/90/2019	9	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. vs SATISH KUMAR	MANISH DHARI SINGH	UDAY SHANKAR SHARAN SINGH (GP19) AMBARISH KUMAR

With 270.3	FA/95/2019	9	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. vs SHYAMBABU SINGH	MANISH DHARI SINGH	UDAY SHANKAR SHARAN SINGH (GP19) AMBARISH KUMAR
271.	FA/53/2018 FA	13	PUNJAB NATIONAL BANK AND ORS vs SHOBHA DEVI AND ANR	VED PRAKASH SRIVASTVA SANJAY KUMAR JHA PRAVEEN PRABHAKAR	ABINASH KUMAR ABINASH KUMAR
272.	FA/56/2018 FA	5	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. THROUGH THE CHIEF GENERAL MANAGER vs SUDAMA DEVI AND ORS	MANISH DHARI SINGH P.K. SHAHI	UDAY SHANKAR SHARAN SINGH (GP19) OM PRAKASH SINGH MANISH DHARI SINGH AMBARISH KR.
273.	FA/62/2018 CONVERTED FROM (FA	12	DR. ASHOK KUMAR SINGH vs GAURI DEVI AND ORS	RATAN KUMAR	AMBUJ NAYAN CHAUBEY PRABHAT KUMAR SINGH ASHOK KUMAR GARG AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG PRASHANT KUMAR DINESHWAR PANDEY ANIMESH KUMAR
274.	FA/78/2018 FA	13	SHEO SHANKAR PRASAD SINGH @ SHANKAR PRASAD SINGH AND ANR vs M/S SHAKTI MODERN RICE MILL AND ORS	JITENDRA KISHORE VERMA ABHISHEK ANAND ANJANI KUMAR	SUNIL SRIVASTAVA SANTOSH KUMAR MISHRA RAJU GIRI SUNIL SRIVASTAVA RANJAN KUMAR DUBEY
With 274.1	FA/116/2018 FA	9	M/S SHAKTI MODERN RICE MILL AND ORS vs BIHAR STATE FINANCE CORPORATION AND ORS	SUNIL SRIVASTAVA ARUN KUMAR SINHA	JITENDRA KISHORE VERMA RAJU GIRI SANTOSH KUMAR MISHRA
With 274.2	FA/75/2019	6	BIHAR STATE FINANCIAL CORPORATION vs M/S SHAKTI MODERN RICE MILLS (A PARTNERSHIP FIRM)	ANIL JAYASWAL ANJANA BHAGAT NIKHIL KUMAR AGRAWAL	SUNIL SRIVASTAVA ARUN KUMAR SIHA
275.	FA/10/2019	6	BINOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG AMBRISH KUMAR	UDAY SHANKAR SHARAN SINGH(GP19) MANISH DHARI SINGH
276.	FA/74/2019	13	SYEDA KHATOON vs SIKANDER SINGH	SYED FIROZ RAZA SYED QAISAR HASAN	SHAHRUKH SHIDDIQUI AZHAR HUSSAIN
277.	FA/81/2019	6	YATISH KUMAR @ SHANKAR PRASAD YADAV vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH AMIT KUMAR AMBARISH KR.	MANISH DHARI SINGH LALIT KISHORE UDAY SHANKAR SHARAN SINGH (GP19) P.K. SHAHI
278.	FA/104/2019	6	SHAMBHU RAI vs THE STATE OF BIHAR	JAGJIT ROSHAN AMBARISH KUMAR	SAJID SALIM KHAN (SC25) MANISH DHARI SINGH LALIT KISHORE P. K. SHAHI
279.	FA/105/2019	6	MOST. FULA DEVI vs THE STATE OF BIHAR	JAGJIT ROSHAN AMBARISH KUMAR	SAJID SALIM KHAN (SC25) MANISH DHARI SINGH LALIT KISHORE P.K. SHAHI
280.	FA/106/2019	6	SHIV JI RAI vs THE STATE OF BIHAR	JAGJIT ROSHAN AMBARISH KUMAR	SAJID SALIM KHAN (SC25) MANISH DHARI SINGH LALIT KISHORE P.K. SHAHI
281.	FA/107/2019	6	RAMPUKAR RAI vs THE STATE OF BIHAR	JAGJIT ROSHAN AMBARISH KUMAR	SAJID SALIM KHAN (SC25) MANISH DHARI SINGH LALIT KISHORE P.K. SHAHI
282.	FA/211/2019	5	SHYAM BABU SINGH vs THE STATE OF BIHAR	MD. HELAL AHMAD NAUSHAD AKHTAR AMIT KUMAR AMBARISH KUMAR	AMIT PRAKASH (GA 13) MANISH DHARI SINGH
283.	FA/229/2019	7	SATISH KUMAR, vs THE STATE OF BIHAR	MD. HELAL AHMAD VIKASH KUMAR SHUKLA AMIT KUMAR AMBARISH KUMAR	MD. KHURSHID ALAM (AAG 12) MANISH DHARI SINGH

With 283.1	FA/22/2019	6	BINOD KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	JAGJIT ROSHAN AMBARISH KUMAR	UDAY SHANKAR SHARAN SINGH (GP19) MANISH DHARI SINGH
With 283.2	FA/65/2021	9	SATISH KUMAR vs THE STATE OF BIHAR THROUGH THE COLLECTOR,	MD. HELAL AHMAD VIKASH KUMAR SHUKLA AMIT KUMAR AMBARISH KUMAR	MD. KHURSHID ALAM (AAG 12) MANISH DHARI SINGH (AC TO LALIT KISHORE)
284.	FA/27/2020	10	MRS. ANURADHA KUMARI vs MRS. POONAM PRAKASH	RANJAN KUMAR DUBEY SATYENDRA NATH SHUKLA	ABINASH KUMAR ABINASH KUMAR ANAND KUMAR
285.	FA/49/2020 FIRST APPEAL	15	RAJESH KUMAR JAGNANI vs DR. NIRANJAN KUMAR YADAV	JITENDRA KISHORE VERMA ANJANI KUMAR	SATYA PRAKASH PARASAR RAVI RAJ SHREYASH GOYAL SATAKSHI SAHAY

FOR HEARING -II

286.	E.P./5/2020	46	GAJANAND SHAHI vs SUDARSHAN KUMAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	ANSUL MADHAV RAJ ANUJ KUMAR SIDDHARTHA PRASAD

AT 3:00 P.M.

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 210 (AT 10:30 A.M.)
Mr. Justice Sandeep Kumar

No adjournment shall be granted.

FOR JUDGEMENT

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CWJC/4827/1993 LAND REFORMS ACT	28	MANJU SHAHI AND ANR vs THE STATE OF BIHAR	NAVIN PRASAD SINGH SATYENDRA NARAYAN SINGH SATYENDRA NARAYAN SINGH SATYENDRA NARAYAN SINGH BAL BHUSHAN CHOUDHARY UME SHANKAR SINGH	GP6 BRAJESH SHARMA SHAMBHU SHARAN KUMAR AJAY KR.RASTOGI (AAG10) MANISH KISHORE BIPIN BIHARI PRASAD RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA	

TO BE MENTIONED

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
2.	CR. MISC./26847/2015 QUASHING(420,467, QSH F.I.R. FOR CON	6	FAHIM AHMAD KHAN vs THE STATE OF BIHAR	MD. MUSOWIR	UDAY CHAND PD.APP DIWAKAR PRASAD SINGH	
3.	C.MISC./1806/2019 CIV.WRIT ARISING F	3	RAMKI DEVI @ MANKI DEVI vs PRASHANT KUMAR CHOUDHARY,	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	SANJAY KUMAR SINGH PRASHANT KUMAR SANJAY KUMAR SINGH AMBUJ NAYAN CHAUBEY	

FOR ADMISSION - FRESH CASES

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
4.	CWJC/7848/2023 ARMS ACT	1	PRINCE KUMAR @ MOHIT vs THE STATE OF BIHAR	PRIYANKA SINGH ADARSH SINGH MOHAMMAD KASHIF YUNUS MANISHA PANDEY PAWAN KUMAR VERMA	MD. NADIM SERAJ (GP5)	
5.	CWJC/14160/2023 FOREIGN ACT	1	ANUBHAV DUTTA vs THE REGIONAL PASSPORT OFFICER, PATNA BIHAR	VISHAL KUMAR SINGH ANUPAM PRABHAT SHRIVASTAVA RAKESH KUMAR SINGH VIBHUTI KUMAR	ADDITIONAL SOLICITOR GENERAL MANOJ KUMAR SINGH	
6.	CWJC/15444/2023 OTHER MISC. MATTER	1	SURENDRA PATHAK @ BAUWA PATHAK vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR NITU KUMARI	SUSHIL KUMAR (GP 22) RAJESH PRASAD CHOUDHARY GIRJANAND PRASAD	
7.	CWJC/418/2024 LAND ENCROACHMENT	1	AJAY KUMAR JHA vs THE STATE OF BIHAR	BIPIN KUMAR VANSHIKA NUPUR SARITA KUMARI	STANDING COUNSEL 10	
8.	CWJC/2412/2024 LAND ENCROACHMENT	1	MD. MUMTAZ ALAM vs THE STATE OF BIHAR	WASI MOHAMMAD RANJAY KUMAR SINGH	GOVERNMENT PLEADER (19)	
9.	CWJC/2545/2024 LAND ENCROACHMENT	1	PRADIP KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	STANDING COUNSEL (28) LALIT KISHORE PIYUSH LALL GYAN SHANKAR	
10.	CWJC/2998/2024 LAND ENCROACHMENT	1	RAM NATH SHARMA vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	STANDING COUNSEL (9)	
11.	CWJC/3162/2024 OTHER MISC. MATTER	1	LAKH DULARI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	STANDING COUNSEL 20	
12.	CWJC/3257/2024 OTHER MISC. MATTER	1	DWARIKA SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH	GOVERNMENT PLEADER (23)	
13.	CWJC/3285/2024 ARMS ACT	1	DEV PRAKASH vs THE STATE OF BIHAR	BINOD KUMAR SINHA VIJAY KUMAR SINGH	ADDL. ADVOCATE GENERAL 13	
14.	CWJC/3408/2024 INDIAN REGISTRATIO	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH BINOD KUMAR SINGH	STANDING COUNSEL 12	
15.	CWJC/3738/2024 LAND ENCROACHMENT	1	DINESH KUMAR @ ALIAS DINESH JHA vs THE STATE OF BIHAR	BIMAL KUMAR JHA NIKHILESH KUMAR	GOVERNMENT ADVOCATE (2)	
16.	CWJC/3799/2024 ARMS ACT	1	THAKUR VIKRAM SINGH vs THE STATE OF BIHAR	PAWAN KUMAR VERMA MANISHA PANDEY	GOVERNMENT PLEADER (22)	

17.	CWJC/3843/2024 LAND ENCROACHMENT	1	RAM BACHAN KOERI ALIAS RAM BACHANM KOIRI AND ANOTHER vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	ADDL. ADVOCATE GENERAL (13)
18.	CWJC/3855/2024 LAND ENCROACHMENT	1	BHOLA YADAV @ BHOLA PRASAD vs THE STATE OF BIHAR	MANISH KUMAR RAJESH KUMAR ROHIT KUMAR HANS RAJ	STANDING COUNSEL (5)
19.	CWJC/3951/2024 FOREIGN ACT	1	REHAN vs THE UNION OF INDIA	MAJID MAHBOOB KHAN EBADUR RAHMAN SHAKEB	ADDITIONAL SOLICITOR GENERAL GOVERNMENT ADVOCATE (3)
20.	CWJC/4049/2024 OTHER MISC. MATTER	1	KRISHNA GOPAL vs THE STATE OF BIHAR	APURV HARSH ALMANYA RAGHU RAJ PRATAP MANU TRIPURARI	STANDING COUNSEL 9
21.	CWJC/4105/2024 INDIAN REGISTRATIO	1	BIBHU PRIYADARSHI vs THE STATE OF BIHAR	RAJESH RANJAN AATISH KUMAR PANKAJ KUMAR SINHA	GOVERNMENT ADVOCATE 2
22.	CWJC/4108/2024 OTHER MISC. MATTER	1	BHAIRAW NAND SHARMA vs THE STATE OF BIHAR	BHAIRAW NAND SHARMA (IN PERSON)	ADDL. ADVOCATE GENERAL 13 RAKESH KUMAR SINGH V.N.P. SINHA
23.	CWJC/4142/2024 ARMS ACT	1	MUKESH SHARMA vs THE STATE OF BIHAR	ASHOK KUMAR SAHJA NAND SHARMA MADHAV RAJ	GOVERNMENT ADVOCATE 02

FOR ADMISSION

24.	CWJC/13085/2014 HOUSING BOARD MATT	7	ANIL KUMAR SHARMA vs THE STATE OF BIHAR	NARESH DIKSHIT SHASHANK CHANDRA SATYAVRAT VERMA MURLIDHAR MISHRA	GP21 SUSHIL KUMAR (GP22) ANSHUMAN SINGH RAJIV NAYAN SINGH UDAY KANT ANIL KUMAR SINHA
25.	CWJC/17252/2014 OTHER MISC. MATTER	2	PUJARI GANESH TIWARY vs THE STATE OF BIHAR AND ORS	DHIRENDRA KUMAR GUPTA JEETENDRA NARAYAN SURESH PRASAD	SC13- ARVIND KUMAR-1
26.	CWJC/17357/2014 OTHER MISC. MATTER	9	SATYENDRA BHAGAT @ BOUNA vs THE STATE OF BIHAR AND ORS	AJAY KUMAR SINHA MAHENDRA THAKUR ABIPRAV SINGH SATYENDRA PRASAD SINGH BINOD KUMAR SINGH	GP24- ANSHUMAN SINGH RAMADHAR SINGH GP
27.	CWJC/5172/2015 LAND ENCROACHMENT	3	NAWAL KISHORE DUBEY vs THE STATE OF BIHAR AND ORS	AWADHESH PRASAD SINHA KUMAR MRITUNJAY NARAIN	GP29- SADANAND PASWAN AJEET KUMAR (GA9)
Restored (MJC No. 1372/2016)					
28.	CWJC/10413/2015 CIV.WRIT ARISING F	4	PHULENA DEVI AND ORS vs VRIGUNATH TIWARI AND ORS	SANGEETA SHARMA RAKESH CHANDRA RANJAN KUMAR DUBEY	DHANNJAY KUMAR NO 2
29.	CWJC/17470/2015 LAND ENCROACHMENT	4	GANGA SHARMA vs THE STATE OF BIHAR AND ORS	BINOD KUMAR JAY RAM PRASAD RAM NARESH RAY	GA7-S.P.SINGH
30.	CWJC/2119/2016 LAND ENCROACHMENT	7	M. MAHMOOD ALAM AND ORS vs THE STATE OF BIHAR AND ORS	MD. KAMALUDDIN RANJAY KUMAR SINGH SHASHI KUMAR	D.K. SINHA- AAG2 SHASHI KUMAR ANWAR KARIM
With 30.1	CWJC/17052/2017 LAND ENCROACHMENT	6	JAWED ALAM AND ORS vs THE STATE OF BIHAR AND ORS	FAKHRUDDIN ALI AHMAD	SUSHIL KUMAR -GP22 NIKESH KUMAR ANWAR KARIM
With 30.2	CWJC/18338/2017 LAND ENCROACHMENT	5	MAHENDRA SINGH vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH RAKESH KUMAR SINGH SHILPI KESHRI	SUSHIL KUMAR-GP22 ANWAR KARIM NIKESH KUMAR
With 30.3	CWJC/18460/2017 LAND ENCROACHMENT	5	SRINGARI KUMARI, vs THE STATE OF BIHAR	RAKESH KUMAR SINGH SHILPI KESHRI	M.K.AMBASHTA NIKESH KUMAR ANWAR KARIM
With 30.4	CWJC/18473/2017 LAND ENCROACHMENT	5	PAWAN KUMAR vs THE STATE OF BIHAR AND ORS	FAKHRUDDIN ALI AHMAD RAKESH KUMAR SINGH SHILPI KESHRI	UDAY SHANKAR SARAN SINGH -GP-19 NIKESH KUMAR

With 30.5	CWJC/1076/2018 LAND ENCROACHMENT	6	SHIVDANI SINGH vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH SHILPI KESHRI FAKHRUDDIN ALI AHMAD	SYED IKBAL AHMAD -SC20 NIKESH KUMAR ANWAR KARIM
With 30.6	CWJC/1619/2018 LAND ENCROACHMENT	6	JITENDRA KUMAR vs THE STATE OF BIHAR AND ORS	RAKESH KUMAR SINGH FAKHRUDDIN ALI AHMAD SHILPI KESHRI	U.S.S SINGH- GP19 NIKESH KUMAR ANWAR KARIM
31.	CWJC/13898/2017 LAND ENCROACHMENT	10	SHIV SHANKAR PANDEY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	RISHI RAJ SINHA-SC19 RAM PRAVESH NATH TIWARI
32.	CWJC/13553/2018 HOUSING BOARD MATT	5	DR. AJAY KUMAR SINGH vs THE BIHAR STATE HOUSING BOARD THROUGH ITS MANAGING DIRECTOR AND ORS	SUNIL KUMAR SINGH MD. AZIMUDDIN RANVIJAY SINGH	ANIL KUMAR SINHA RABINDRA KUMAR PRIYADARSHI
33.	CWJC/13328/2019 OTHER MISC. MATTER	2	JAY SHANKAR PRASAD SINGH @ GUDDU SINGH vs THE STATE OF BIHAR	PREMCHANDRA YADAV	MD. NADIM SERAJ (GP5)
34.	CWJC/14788/2019 ARMS ACT	3	SRI DHAN RAJ PRASAD SINGH @ DHANRAJ SINGH vs THE STATE OF BIHAR	HARENDRA PRASAD MD. GULAM RASUL	MANISH KUMAR (GP4)
35.	CWJC/16374/2019 HOUSING BOARD MATT	4	RANA PRATAP SINGH vs THE BIHAR STATE HOUSING BOARD	CHANDRA BHUSHAN DAS KAMALA KANT UPADHYAY	PAWAN KUMAR HIRA JHA
36.	CWJC/22155/2019 LAND ENCROACHMENT	4	KRISHNA SHARMA @ KRISHNA SINGH vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	SUBASH CHANDRA YADAV (GP15) DHURJATI K.PRASAD (GP14)
37.	CWJC/24636/2019 OTHER MISC. MATTER	3	UPENDRA MAHTO vs THE STATE OF BIHAR	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	MD. RAISUL HAQUE (SC10) SANJEEV KUMAR
38.	CWJC/25307/2019 HOUSING BOARD MATT	3	AWDHESH KUMAR VERMA vs THE BIHAR STATE HOUSING BOARD	KAUSHLENDRA KUMAR SINHA SRI SUNIL KUMAR SINGH DHIRENDRA KUMAR	PAWAN KUMAR ARUN KUMAR
39.	CWJC/3352/2020 OTHER MISC. MATTER	3	SAYRA KHATUN, MUKHIYA @ SAYRA KHATOON vs THE STATE OF BIHAR	HARENDRA PRASAD MD. GULAM RASUL	SHEO SHANKAR PRASAD (SC8)
40.	CWJC/4141/2020 LAND ENCROACHMENT	4	FANINDRA KUMAR PANDEY vs THE DISTRICT MAGISTRATE,	SHASHI CHANDRA PANDEY	MD. KHURSID ALAM (AAG12) LALIT KISHORE GYAN SHANKAR DIPAK KUMAR
With 40.1	CWJC/3087/2024 LAND ENCROACHMENT	1	KAMTA PRASAD SHARMA ALIAS KAMTA PANDEY vs THE STATE OF BIHAR	SHWETA SINGH PRAMOD KUMAR YADAV	GOVERNMENT PLEADER (19)
41.	CWJC/19540/2021 LAND ENCROACHMENT	2	JIWAN KUMAR SINHA vs THE STATE OF BIHAR	NAVJOT YESHU ALOK KUMAR SINGH	MD. KHURSHID ALAM (AAG12)
42.	CWJC/482/2022 LAND ENCROACHMENT	6	LAXMAN SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH NO.10	RAJ KISHORE ROY (GP18) JAGJIT ROSHAN
43.	CWJC/3861/2022 LAND ENCROACHMENT	6	CHUNCHUN DEVI vs THE STATE OF BIHAR	RUDAL SINGH	MD. KHURSHID ALAM (AAG 12) RANJEET KUMAR PANDEY
44.	CWJC/9308/2022 LAND ENCROACHMENT	6	RAM NARAYAN SAH vs THE STATE OF BIHAR	CHANDRA KANT ANJANI PARASHAR ARUN	YOGENDRA PD. SINHA (AAG7) PRABHAKAR SINGH RANJAY KUMAR PATEL SUDHANSHU PRAKASH
45.	CWJC/17403/2022 OTHER MISC. MATTER	1	M/S VISHAL YUVA KENDRA vs THE STATE OF BIHAR	NEERAJ KUMAR AMAN RAJ ABHISHEK KUMAR PANDEY SACHIN KUMAR	ANIL KUMAR SINGH (GP 26)
46.	CWJC/3585/2023 INDIAN REGISTRATIO	10	PADMA SIKARIA vs STATE OF BIHAR	GAJENDRA PRATAP SINGH	VIKASH KUMAR (SC 11) MD. ANJUM AKHTER SHAHRUKH SHIDDIQUI KAMRAN FAZAL

47.	CWJC/3644/2023 OTHER MISC. MATTER	5	MADHU BHARTI vs THE STATE OF BIHAR	NAGENDRA PRASAD YADAV NO.1 PRASHANT KASHYAP	SHEO SHANKAR PRASAD (SC8)
48.	CWJC/6334/2023 OTHER MISC. MATTER	4	THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED vs SRI ARBIND KUMAR SINGH	KUMAR PRIYA RANJAN GYAN PRAKASH OJHA (GA7)	
With 48.1	CWJC/16113/2023 OTHER MISC. MATTER	4	M/S KALAGOAN COLD STORAGE (PVT) LTD. vs THE CHIEF MANAGING DIRECTOR,	SWAPNIL KUMAR SINGH	VINAY KIRTI SINGH KUNAL TIWARY
49.	CWJC/8030/2023 LAND ENCROACHMENT	4	RANI DEVI vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY RAJESH KUMAR	ANJANI KUMAR (AAG4)
50.	CWJC/8325/2023 INDIAN STAMP ACT	3	RENU KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR JHA	VIKASH KUMAR (SC11)
51.	CWJC/8581/2023 OTHER MISC. MATTER	5	BINOD KUMAR SARAF vs THE STATE OF BIHAR	SHASHI NATH JHA	SUBHASH PD. SINGH (GA3) MAURYA VIJAY CHANDRA
52.	CWJC/8785/2023 HOUSING BOARD MATT	8	PRAHLAD PASWAN vs THE STATE OF BIHAR	PRANAV KUMAR VIRENDRA KUMAR RAJNANDAN KUMAR ALOK KUMAR	KINKAR KUMAR (SC9) PAWAN KUMAR SACHIDA NAND KISHORE PD. SINHA BIJAY SHANKAR CHOUBEY
(AT 10:30 A.M.)					
53.	CWJC/9498/2023 B.B.C.ACT	7	UNION BANK OF INDIA vs THE STATE OF BIHAR	SHIVENDRA KUMAR ROY SHEELA SHARMA	RISHI RAJ SINHA (SC19) ALOK KUMAR JHA GAUTAM KUMAR KEJRIWAL MUKUND KUMAR SHIBESH DUTTA MISHRA BASANT KUMAR MISHRA
54.	CWJC/9558/2023 OTHER MISC. MATTER	3	MD. AJAD SAH @ MD. AJAD vs THE STATE OF BIHAR	RANANJAY KUMAR RAJIV RANJAN	VINAY KIRTI SINGH (GA2) AWNISH KUMAR KUMAR GAURAV
55.	CWJC/9588/2023 OTHER MISC. MATTER	5	SURENDRA RAUT vs THE STATE OF BIHAR	KAUSHAL KISHOR VIKAS JYOTI KUMARI RAM BINOD SINGH RISHI RAJ RAMAN	BINOD KR. YADAV (SC18) KISHORE KUMAR SINHA KISHORE KUMAR SINHA
56.	CWJC/11248/2023 LAND ENCROACHMENT	6	KAMALNATH JHA @ KAMAL JHA vs THE STATE OF BIHAR	ANJU JHA BHAVENDRA JHA	MD. KHURSHID ALAM (AAG 12)
57.	CWJC/11251/2023 OTHER MISC. MATTER	5	RAM BADAN SINGH vs THE STATE OF BIHAR	AJAY KUMAR AWADHESH KUMAR MISHRA JITENDRA KUMAR GEORGE RAJ RANI CHOUDHARY	RAJ KISHORE ROY (GP 18)
58.	CWJC/11569/2023 OTHER MISC. MATTER	8	AAKHIL BHARTIYA AANGIKA SAHITYA KALA MANCH vs THE STATE OF BIHAR	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	MADHAW PD. YADAW (GP23) SANJAY PANDEY
59.	CWJC/11605/2023 LAND ENCROACHMENT	5	NAVA NALANDA MAHAVIHARA UNIVERSITY NALANDA vs THE STATE OF BIHAR	VIRENDRA PRASAD	SAJID SALIM KHAN (SC25)
60.	CWJC/11723/2023 LAND ENCROACHMENT	3	LAKHPATIYA DEVI vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA RAMESHUR THAKUR	MD. KHURSHID ALAM (AAG 12)
61.	CWJC/11776/2023 LAND ENCROACHMENT	2	SHARDA SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR	VIKASH KUMAR (SC11) ABINASH KUMAR
62.	CWJC/12154/2023 LAND ENCROACHMENT	2	ISHA MOHAMMAD vs THE STATE OF BIHAR	JITENDRA KUMAR GIRI	RAJ KISHORE ROY (GP 18)
63.	CWJC/12483/2023 ARMS ACT	5	ABHIMANYU SINGH vs THE STATE OF BIHAR	MANOJ KUMAR AMBASTHA RAKESH BIHARI SHARAN ANJU KUMARI SINHA	M. NASRUL HUDA KHAN (SC 1)

64.	CWJC/12528/2023 B.B.C.ACT	5	SATYENDRA KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ	RAJ KISHORE ROY (GP 18) SHAILENDRA KUMAR SINGH NARESH DIKSHIT (SPL. P.P. MINES)
65.	CWJC/12542/2023 OTHER MISC. MATTER	2	ASHA DEVI vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	SHEO SHANKAR PRASAD (SC 8) RANJEET KUMAR SINGH VINAY KUMAR
66.	CWJC/12552/2023 OTHER MISC. MATTER	4	DR. ARSHAD SHARFUL HAQUE vs THE STATE OF BIHAR	SHAILESH KUMAR SHAHBAJ ALAM SANTOSH KUMAR YADAV	MD. KHURSHID ALAM (AAG12) BINITA SINGH LALIT KISHORE
67.	CWJC/12636/2023 LAND ENCROACHMENT	2	PARMILA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN MUKESH KUMAR NITISH KUMAR	YOGENDRA PD. SINHA (AAG7) RABINDRA KUMAR PRIYADARSHI
68.	CWJC/12715/2023 OTHER MISC. MATTER	3	ANWAR SAYEED vs THE STATE OF BIHAR	RITIKA RANI HIMJA GAUTAM SINGH ADITYA SRIJAN VARDAAN MANGALAM	VIKASH KUMAR (SC 11) ARVIND KUMAR (SPL. P.P. VIGILANCE) ARCHANA PALKAR KHOPDE
69.	CWJC/12744/2023 LAND ENCROACHMENT	2	SADHU SAH ALIAS SADHU SAHU ALIAS SADHU DAS, vs THE STATE OF BIHAR	RAJENDRA LAL DAS	SAJID SALIM KHAN (SC 25)
70.	CWJC/12887/2023 LAND ENCROACHMENT	3	SUBODH KUMAR SINGH vs THE UNION OF INDIA	SANJEEV KUMAR CHANDAN KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAJ KISHORE ROY (GP18) ALOK KUMAR JHA DEEPAK KUMAR ARVIND KUMAR
71.	CWJC/12899/2023 HOUSING BOARD MATT	5	GAJENDRA PRASAD vs THE STATE OF BIHAR	KRISHNA CHANDRA RAJESH RANJAN MANU TRIPURARI	RISHI RAJ SINHA (SC 19) PAWAN KUMAR
72.	CWJC/12908/2023 LAND ENCROACHMENT	2	MAYA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH UMA KANT PRASAD	SAJID SALIM KHAN (SC 25)
73.	CWJC/12913/2023 OTHER MISC. MATTER	4	SUDHIR PRASAD SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	ARCHANA MEENAKSHEE (GP 6)
74.	CWJC/12926/2023 LAND ENCROACHMENT	3	SAMIULLAH KHAN vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	RAJ KISHORE ROY (GP18)
75.	CWJC/12966/2023 ARMS ACT	3	ARUN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	MADANJEET KUMAR (GP20)
76.	CWJC/13017/2023 ARMS ACT	3	ZAHARUL HAQUE vs THE STATE OF BIHAR	DHRAMVEER	SHEO SHANKAR PRASAD (SC 8)
77.	CWJC/13041/2023 OTHER MISC. MATTER	4	MAHESH KUMAR SHARMA vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	RAJ KISHORE ROY (GP18)
78.	CWJC/13049/2023 OTHER MISC. MATTER	3	ARUN KUMAR CHAUDHARY vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	MD. KHURSHID ALAM (AAG 12) MURLI MANOHAR SINGH
With 78.1	CWJC/8362/2022 B.PRIVILEDGED-PERS	1	KUSHESHWAR RAM @ KUSHESHWAR PASWAN vs THE STATE OF BIHAR	MURLI MANOHAR SINGH SANJAY KUMAR PRIY RANJAN PRABHAT	RAJ KISHORE ROY (GP 18) SUNIL KUMAR PANDEY
79.	CWJC/13076/2023 LAND ENCROACHMENT	3	SUMITRA DEVI vs THE STATE OF BIHAR	LAL MANI SHARMA DILIP KUMAR TEWARI	RAJ KISHORE ROY (GP 18)
80.	CWJC/13111/2023 LAND ENCROACHMENT	2	HIRALAL BIN vs THE STATE OF BIHAR	ADESH RAJ SAURABH KUMAR NAND KISHOR PATEL	SAJID SALIM KHAN (SC 25)
81.	CWJC/13122/2023 INDIAN REGISTRATIO	3	DINBANDHU PRASAD vs THE STATE OF BIHAR	MD. ANIS AKHTAR RANANJAY KUMAR WASI AKHTAR MAHTAB ALAM	VIKASH KUMAR (SC 11)
82.	CWJC/13145/2023 ARMS ACT	3	ALOK KUMAR vs THE STATE OF BIHAR	MANISHA PANDEY PAWAN KUMAR VERMA	P.K. VERMA (AAG 3)
83.	CWJC/13166/2023 ARMS ACT	3	VIKASH CHURIWAL vs THE STATE OF BIHAR	MANISHA PANDEY	SHEO SHANKAR PRASAD (SC 8)
84.	CWJC/13173/2023 ARMS ACT	3	VIKASH KUMAR vs THE STATE OF BIHAR	SHWETA PANDEY MANISHA PANDEY	M. NASRUL HUDA KHAN (SC 1)

85.	CWJC/13265/2023 OTHER MISC. MATTER	3	ARJUN RAY vs THE STATE OF BIHAR	RANANJAY KUMAR CHHATESHWARI KUMARI	DHURJATI KR. PRASAD (GP14)
86.	CWJC/13273/2023 LAND ENCROACHMENT	3	NAWID ASGAR vs THE STATE OF BIHAR	MANISH	RISHI RAJ SINHA (SC19) MD. ANJUM AKHTER SYED FIROZ RAZA ARSHAD ALAM SHAHRUKH SHIDDIQUI
87.	CWJC/13425/2023 INDIAN REGISTRATIO	2	SRIKANT SINGH vs THE STATE OF BIHAR	CHANDRA BHUSHAN VERMA	SUBHASH CHANDRA MISHRA (SC 16)
88.	CWJC/13499/2023 OTHER MISC. MATTER	3	SUDHA SINHA vs THE STATE OF BIHAR	RAVI RANJAN SURUCHI PRIYA	PRABHAKAR JHA (GP 27) GIRIJISH KUMAR
89.	CWJC/13575/2023 HOUSING BOARD MATT	3	SHIV KUMAR BHAGAT vs THE STATE OF BIHAR	RAJENDRA KUMAR JAIN AJAY KUMAR JAIN	SUBHASH PRASAD SINGH (GA 3) PAWAN KUMAR JAGNNATH SINGH
90.	CWJC/13605/2023 HOUSING BOARD MATT	4	NUNU ACHARYA vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH MITHILESH KUMAR SINGH DEWESH KUMAR PANDEY SANTOSH KUMAR JHA SIYARAM PANDEY	YOGENDRA PD. SINHA (AAG7) PAWAN KUMAR RAM KISHORE SINGH
91.	CWJC/13671/2023 OTHER MISC. MATTER	5	SUSHILA DEVI vs THE STATE OF BIHAR	ARUN KUMAR ARUN RAM NARESH SINGH	BIRJU PRASAD (GP 13) DR. ANAND KUMAR KISHORE KUMAR SINHA KISHORE KUMAR SINHA MR. K.K. SINHA
92.	CWJC/13821/2023 OTHER MISC. MATTER	2	SARITA DEVI vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	PRASHANT PRATAP (GP 2) RAKESH KUMAR SINGH
93.	CWJC/14292/2023 ARMS ACT	2	PRASUN KUMAR vs THE STATE OF BIHAR	MANISHA PANDEY	SHEO SHANKAR PRASAD (SC 8)
94.	CWJC/14502/2023 OTHER MISC. MATTER	4	USHA KUMARI vs THE UNION OF INDIA	RANA NEHA KUMARI PRABHAKAR SINGH	ADDITIONAL SOLICITOR GENERAL GYAN PRAKASH OJHA (GA 7)
95.	CWJC/14528/2023 OTHER MISC. MATTER	3	KUMAR ARYA KARTIKE vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	MANISH KUMAR (GP4) SAKET ANAND CHHAYA KIRTI DANISH SAMI ALOK KUMAR
96.	CWJC/14546/2023 LAND ENCROACHMENT	3	RAMAWATI SHARMA vs THE STATE OF BIHAR	RAVI PRAKASH DWIVEDI VINTI KUMARI PRAVEEN KUMAR	RISHI RAJ SINHA (SC 19) LALIT KISHORE PIYUSH LALL ABU NASAR VAGISHA PRAGYA VACAKNAVI
97.	CWJC/14564/2023 LAND ENCROACHMENT	3	AKAVAL vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA AMARNATH KUMAR	RISHI RAJ SINHA (SC 19)
98.	CWJC/14719/2023 OTHER MISC. MATTER	9	SUSHIL JEET KURN vs THE STATE OF BIHAR	APURV HARSH UDAY PRATAP PUSHKAR MAHIMA SHARMA MANU TRIPURARI	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA PIYUSH LALL LALIT KISHORE PRASHANT PRATAP SANJAY PRAKASH VERMA
99.	CWJC/14787/2023 OTHER MISC. MATTER	4	ANANT LAL GUPTA vs THE STATE OF BIHAR	PARTH GAURAV ASHUTOSH KUMAR PANDEY ASHWINI SINGH KUMAR SAURAV SHEKOKAR SHAMBHAVI AJAY GARGI ANSHU RAJ SINGH	MD. NADIM SERAJ (GP5)
100.	CWJC/14883/2023 OTHER MISC. MATTER	2	VIRA DEVI vs THE STATE OF BIHAR	ANUJ KUMAR SHYAM KISHORE NAVNEET KUMAR ADITYA PANDEY	MD. NADIM SERAJ (GP5)

101.	CWJC/15073/2023 OTHER MISC. MATTER	2	GITA KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	SAJID SALIM KHAN (SC25) DR. ANAND KUMAR
102.	CWJC/15074/2023 ARMS ACT	2	RAJ KISHORE PRASAD vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH VIDYA SAGAR	MD. N.H. KHAN (SC1)
103.	CWJC/15200/2023 OTHER MISC. MATTER	2	DR. ACHUTANAND @ ACHUTANAND vs THE STATE OF BIHAR	DHANANJAY KUMAR SUNIL PRASAD	SAJID SALIM KHAN (SC25) RAJESH KUMAR SINGH SUMIT KUMAR
104.	CWJC/15214/2023 ARMS ACT	2	DINESH KUMAR vs THE STATE OF BIHAR	MANISHA PANDEY	P.K. VERMA (AAG3)
105.	CWJC/15429/2023 OTHER MISC. MATTER	7	SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR MANOJ VATSAL	KINKAR KUMAR (SC 9) SUNIL KUMAR KRISHNA NANDAN SINGH RAM ANURAG SINGH SHIVADITYA DHARI SINHA RAM ANURAG SINGH
106.	CWJC/15437/2023 B.B.C.ACT	6	ARCHANA GARODIA vs THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL ADITI HANSARIA YASH SAHAY	RAJ KISHORE ROY (GP 18) PRAVEEN KUMAR AJAY KUMAR SINGH
107.	CWJC/15509/2023 LAND ENCROACHMENT	3	INDRASEN BAHADUR SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN	RAJ KISHORE ROY (GP18) AMIT KUMAR SINGH
108.	CWJC/15561/2023 OTHER MISC. MATTER	2	KAPILDEO NARAYAN RAI vs THE UNION OF INDIA	BIRENDRA KUMAR	AMIT PRAKASH
109.	CWJC/15712/2023 LAND ENCROACHMENT	3	SHAMADEI DEVI vs THE STATE OF BIHAR	AVINASH KRITYA NAND JHA	SYED IQBAL AHMAD (SC 20)
110.	CWJC/15732/2023 OTHER MISC. MATTER	3	PREMA DEVI vs THE STATE OF BIHAR	RAVINDRA KUMAR @ RAVINDRA KR RAI SHYAMAL KRISHNA SINHA	MD. RAISUL HAQUE (SC10) SANJEEV KUMAR
111.	CWJC/15788/2023 LAND ENCROACHMENT	3	OM PRAKASH MANDAL vs THE STATE OF BIHAR	BALESHWAR KAMAT KUMAR UDAY BHANU ROY	RISHI RAJ SINHA (SC 19)
112.	CWJC/15895/2023 INDIAN STAMP ACT	3	ANISH KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY SHASHANK KAUSHAL KUMAR GAURAV NAWNIT KUMAR TIWARY	VIKASH KUMAR (SC11)
113.	CWJC/15946/2023 INDIAN REGISTRATIO	2	OCHINT MERCHANTS PVT. LTD. NOW KNOWN AS ASHIANA GOODS PVT. LTD./ vs THE STATE OF BIHAR	KRISHNA KANT SINGH	VIKASH KUMAR (SC 11)
114.	CWJC/15971/2023 LAND ENCROACHMENT	4	MANOJ KISHORE RUKHAIYAR vs THE STATE OF BIHAR	MANOJ KUMAR AMBASTHA PRAVEEN KUMAR ANJU KUMARI SINHA RAKESH BIHARI SHARAN	SAJID SALIM KHAN (SC25) RANJANA PATHAK ROHIT VATSAL
115.	CWJC/16127/2023 LAND ENCROACHMENT	2	DHARMENDRA KUMAR @ DHARMENDRA PASWAN vs THE STATE OF BIHAR	SHASHI DHAR JHA	RAJ KISHORE ROY (GP 18) RAJ KISHOR PRASAD LAL BAHADUR SINGH DHANESHWAR PRASAD GUPTA
116.	CWJC/16261/2023 ARMS ACT	2	CHITRANJAN SINGH vs THE STATE OF BIHAR	SRIRAM KRISHNA ABHIJEET GAUTAM PRABHAT KUMAR SINGH	MD. NADIM SERAJ (GP5)
117.	CWJC/16282/2023 LAND ENCROACHMENT	4	RAJ KUMAR PRASAD vs THE STATE OF BIHAR	PRAVIN KUMAR	SAJID SALIM KHAN (SC25) MAJID MAHBOOB KHAN ASIF KALIM
118.	CWJC/16306/2023 ARMS ACT	3	RAVISHU RAJ vs THE STATE OF BIHAR	MANISHA PANDEY MAYANK PANDEY	MD. N.H. KHAN (SC1)
119.	CWJC/16364/2023 OTHER MISC. MATTER	5	BINOD SAH vs THE STATE OF BIHAR	CHANDRA KANT	MD. KHURSHID ALAM (AAG12) RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY KUMAR GAURAV

120.	CWJC/16426/2023 HOUSING BOARD MATT	2	AJAY KUMAR vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RANJAN KUMAR DUBEY	VIKASH KUMAR (SC 11) PAWAN KUMAR VIKRAM SINGH
121.	CWJC/16443/2023 LAND ENCROACHMENT	3	VIJAY KISHOR SAH vs THE STATE OF BIHAR	JEETENDRA NARAYAN	SAJID SALIM KHAN (SC 25)
122.	CWJC/16476/2023 LAND ENCROACHMENT	3	PRABHU NARAYAN SINGH vs THE STATE OF BIHAR	DINESHWAR MISHRA	RAJ KISHORE ROY (GP 18)
123.	CWJC/16569/2023 INDIAN REGISTRATIO	2	ANINDO GHOSH vs THE STATE OF BIHAR	ARYA ACHINT SOMESH KUMAR	VIKASH KUMAR (SC 11)
124.	CWJC/16662/2023 ARMS ACT	2	ROUSHAN PATHAK @ RAUSHAN KUMAR PATHAK vs THE STATE OF BIHAR	MANISHA PANDEY	MANISH KUMAR (GP 4)
125.	CWJC/16681/2023 LAND ENCROACHMENT	4	ANUP KUMAR, vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRABHOJOT SINGH	SUBHASH PRASAD SINGH (GA 3) PRIYADARSHI MATRI SHARAN VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR
With 125.1	CWJC/1021/2020 LAND ENCROACHMENT	5	ANUP KUMAR vs THE MUNICIPAL COUNCIL, BETTIAH	RANJAN KUMAR JHA SUBHASH KUMAR JHA	PRIYADARSHI MATRI SHARAN VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR
126.	CWJC/16759/2023 OTHER MISC. MATTER	5	SHREEKANT YADAV vs THE STATE OF BIHAR	UDAY CHAND PRASAD POOJA PRASAD	SUBHASH CHANDRA MISHRA (SC16)
127.	CWJC/16864/2023 LAND ENCROACHMENT	2	ASHIK MIYAN vs THE STATE OF BIHAR	SURESH PRASAD SHARMA	MD. KHURSHID ALAM (AAG12)
128.	CWJC/17036/2023 LAND ENCROACHMENT	3	DHURENDRA KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR SHAILESH KUMAR	AJIT KUMAR (GA9) DEEPAK KUMAR
129.	CWJC/17044/2023 OTHER MISC. MATTER	4	SHEO PRASAD SAHU, ADVOCATE vs THE SECRETARY, BAR COUNCIL OF INDIA	DHANANJAY KUMAR TIWARY	VISHWAJEET KUMAR MISHRA
130.	CWJC/17045/2023 LAND ENCROACHMENT	4	VIKASH KUMAR @ PINKU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	GYAN PRAKASH OJHA (GA7) PRASOON SINHA AJIT RANJAN KUMAR HARENDRA KUMAR SINGH
131.	CWJC/17046/2023 LAND ENCROACHMENT	5	AMIRUL vs THE STATE OF BIHAR	SAROJ KUMAR	GOVERNMENT PLEADER 11
132.	CWJC/17110/2023 LAND ENCROACHMENT	3	PASPATI SAH @ PASHUPATI SAH @ GHUNTUN SAH vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	RISHI RAJ SINHA (SC 19)
With 132.1	CWJC/16778/2022 LAND ENCROACHMENT	1	SHESH NATH PRASAD vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MD. KHURSHID ALAM (AAG 12) RANJEET KUMAR PANDEY RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY
133.	CWJC/17148/2023 LAND ENCROACHMENT	3	RAMCHANDRA THAKUR vs THE STATE OF BIHAR	BIKRAM KUMAR SHIVNANDAN BHARTI BABLU KUMAR	MADANJEET KUMAR (GP 20)
134.	CWJC/17219/2023 INDIAN REGISTRATIO	3	BINAY SINGH vs THE STATE OF BIHAR	PRATIK KUMAR SINHA	VIKASH KUMAR (SC11)
135.	CWJC/17376/2023 LAND ENCROACHMENT	3	SHIVALAK YADAV @ SHIVBALAK YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	STANDING COUNSEL 7
136.	CWJC/17411/2023 LAND ENCROACHMENT	2	ISHWARI PRASAD SINGH vs THE STATE OF BIHAR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	PRASHANT PRATAP (GP2) KUMARI CHANDNA ALKA SINGH
137.	CWJC/17430/2023 LAND ENCROACHMENT	4	RAJESH KUMAR vs THE STATE OF BIHAR	NAWNIT KUMAR TIWARY RANJAN KUMAR DUBEY	ADDITIONAL ADVOCATE GENERAL (3)
138.	CWJC/17444/2023 OTHER MISC. MATTER	2	RAJU KUMAR SINGH vs THE STATE OF BIHAR	PRAVEEN KUMAR MANOJ KUMAR AMBASTHA RAJEEV RANJAN NO.II	KUMAR ALOK (SC 7) SANJAY KUMAR SURENDRA KUMAR CHOUBEY
139.	CWJC/17448/2023 LAND ENCROACHMENT	3	BHUNESHWAR YADAV @ MUNESHWAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH ANJANI SINGH	MANISH KUMAR (GP24)

140.	CWJC/17538/2023 LAND ENCROACHMENT	4	SACHIDA NAND SINGH vs THE STATE OF BIHAR	RAUSHAN PUSHKAR BHARADWAJ SAHIL KUMAR	GOVERNMENT PLEADER 5
141.	CWJC/17600/2023 LAND ENCROACHMENT	2	RAMAYAN MISHRA vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	AJAY BEHARI SINHA (GA8)
142.	CWJC/17665/2023 LAND ENCROACHMENT	5	MD. QUDDUS ALAM vs THE STATE OF BIHAR	HEMANT KUMAR DEEPANKAR RAJ	NAGENDRA PD. YADAV (SC28) AWADHESH KUMAR
143.	CWJC/17737/2023 OTHER MISC. MATTER	2	LAL BABU UPADHYAY vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY ABHAY KUMAR PANDEY MANOJ KUMAR SINGH	GOVERNMENT PLEADER (6) SUNIL KUMAR PANKAJ KUMAR
144.	CWJC/17753/2023 LAND ENCROACHMENT	2	MUNSHI YADAV vs THE STATE OF BIHAR	VIVEKA NAND SINGH	GOVERNMENT PLEADER (22)
145.	CWJC/17763/2023 LAND ENCROACHMENT	2	BARAM SINGH @ BRAHMA SINGH vs THE STATE OF BIHAR	ASHOK KUMAR RAJAN DIVYANSHU BHIM SEN PRASAD	ADDL. ADVOCATE GENERAL 7 SURESH KUMAR ARBIND KUMAR
146.	CWJC/17829/2023 OTHER MISC. MATTER	3	VIJAYWANT KUMAR CHAUDHARY vs THE STATE OF BIHAR	UJJWAL KUMAR JYOTI KUMAR SINHA	GOVERNMENT PLEADER 26 AJAY KUMAR SINGH AMIT KUMAR PRAMOD KUMAR SINGH VAGISHA PRAGYA VACAKNAVI ANKITA ROY
147.	CWJC/17906/2023 LAND ENCROACHMENT	2	MADHAV KUMAR vs THE STATE OF BIHAR	ASHWANI KUMAR PINTU KUMAR PATEL YOGESH KUMAR	GOVERNMENT PLEADER 18
148.	CWJC/17915/2023 LAND ENCROACHMENT	6	GYASUDDIN ANSARI vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	GOVERNMENT PLEADER (24) AMITESH KUMAR
149.	CWJC/17973/2023 LAND ENCROACHMENT	2	BIKAU SAH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	GOVERNMENT PLEADER (13)
150.	CWJC/18033/2023 OTHER MISC. MATTER	3	PINAX STEEL INDUSTRIES PVT. LTD. vs THE STATE OF BIHAR	AMARJEET SRIRAM KRISHNA PRABHAT KUMAR SINGH	GOVERNMENT PLEADER (13) PARIJAT SAURAV ABHIMANYU SINGH
151.	CWJC/18035/2023 LAND ENCROACHMENT	4	SIYABAR SHAHI vs THE STATE OF BIHAR	PUNIT KUMAR SHIV PRATAP	GOVERNMENT ADVOCATE (13)
152.	CWJC/18042/2023 LAND ENCROACHMENT	3	RATNESH NARAIN SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR SINGH AJAY KUMAR SINGH	YOGENDRA PRASAD SINHA (AAG 7) ANURAG SAURAV ABHINAV ALOK ABHISHEK KUMAR PRITY KUMARI
153.	CWJC/18043/2023 LAND ENCROACHMENT	2	BHARAT OJHA vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY KUMAR GAURAV	S. RAZA AHMAD (AAG 5)
154.	CWJC/18082/2023 LAND ENCROACHMENT	4	RAM SAGAR SINGH vs THE STATE OF BIHAR	VIKAS KUMAR ANJALI KUMARI	STANDING COUNSEL (3)
155.	CWJC/18087/2023 OTHER MISC. MATTER	2	MANORAMA DEVI vs THE STATE OF BIHAR	MANU TRIPURARI RAGHU RAJ PRATAP ALMANYA	GOVERNMENT PLEADER (4) SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR DHIRAJ KUMAR SINGH PRITI
156.	CWJC/18100/2023 LAND ENCROACHMENT	2	RAM MOHAN YADAV vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	ADDL. ADVOCATE GENERAL (4) AMARENDRA NARAYAN DEEPAK KUMAR
157.	CWJC/18103/2023 INDIAN STAMP ACT	2	RASID KHAN @ RASHID KHAN vs THE STATE OF BIHAR	SIDDHARTH HARSH	STANDIG COUNSEL (11)
158.	CWJC/18456/2023 LAND ENCROACHMENT	2	URMILA DEVI vs THE STATE OF BIHAR	MD.ABU SHAJAR MD. ABU HAIDER	STANDING COUNSEL 10
159.	CWJC/18477/2023 OTHER MISC. MATTER	3	OM PRAKASH PANDAY vs THE STATE OF BIHAR	PRABHAKAR SINGH SUDHANSHU PRAKASH SANJAY KUMAR	ADDL. ADVOCATE GENERAL 12
160.	CWJC/18487/2023 LAND ENCROACHMENT	2	KAMAL KISHORE PRASAD vs THE STATE OF BIHAR	BHOLA KUMAR	STANDING COUNSEL 23

161.	CWJC/18489/2023 OTHER MISC. MATTER	2	SHIV GANGA DEVI vs THE UNION OF INDIA	RAVI RAJ	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL 23 PUNAM KUMARI SINGH
162.	CWJC/18527/2023 OTHER MISC. MATTER	2	PRAMOD NARAYAN THAKUR vs THE STATE OF BIHAR	AMARJEET PRAKRITITA SHARMA	STANDING COUNSEL (22)
163.	CWJC/18654/2023 ARMS ACT	2	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	PRAVASHANKAR MISHRA	GOVERNMENT PLEADER 26
164.	CWJC/18666/2023 LAND ENCROACHMENT	2	SANJAY KUMAR @ SANJAY LAL vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	STANDING COUNSEL 9
165.	CWJC/65/2024 B.B.C.ACT	4	ALOK vs THE STATE OF BIHAR	AKSHANSH ANKIT SURYA NILAMBARI	RAGHWENDRA KUMAR (SC 22) DR. K. N. SINGH (ADDL. S.G.) ABHAY SHANKAR JHA
166.	CWJC/108/2024 ARMS ACT	2	SUNIL KUMAR SINHA vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA RIYA GIRI	STANDING COUNSEL (12)
167.	CWJC/160/2024 LAND ENCROACHMENT	2	RAMASHRAY MAHTO vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH BIPIN KUMAR	STANDING COUNSEL 11
168.	CWJC/207/2024 INDIAN REGISTRATIO	3	SHAMSUL HASSAN KHAN vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI	STANDING COUNSEL (11)
169.	CWJC/255/2024 OTHER MISC. MATTER	2	AWADH KISOR PRASAD @ AWADH KISHORE PRASAD vs UNION OF INDIA	SHIV PRATAP	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL 1 RAVINDER KUMAR SHARMA
170.	CWJC/268/2024 LAND ENCROACHMENT	2	AMRENDRA KUMAR SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR KANIKA RAJESH RANJAN	ADDITIONAL ADVOCATE GENERAL 09
171.	CWJC/286/2024 LAND ENCROACHMENT	2	SURESH MAHTO vs THE GOVERNMENT OF BIHAR	AAYUSH ABHISHEK SUSHANT PRAVEER SUDHIR KUMAR SINHA	STANDING COUNSEL 20 SUDHANSHU PRAKASH SANJAY KUMAR ANIL KUMAR SANJEEV KUMAR
172.	CWJC/366/2024 OTHER MISC. MATTER	2	SUNIL CHOUDHARY vs THE STATE OF BIHAR	MUKESH KANT ASHISH ANAND	GOVERNMENT PLEADER (6) ADITYA PRAKASH SAHAY
173.	CWJC/406/2024 LAND ENCROACHMENT	2	MEERA DEVI vs THE STATE OF BIHAR	KARANDEEP KUMAR	STANDING COUNSEL 21
With 173.1	CWJC/785/2024 LAND ENCROACHMENT	2	SWASTIKA BANERJEE vs THE STATE OF BIHAR	KARANDEEP KUMAR	STANDING COUNSEL 25
174.	CWJC/458/2024 OTHER MISC. MATTER	2	MANISH KUMAR vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	GOVERNMENT PLEADER 2 RAKESH KUMAR SINHA
175.	CWJC/499/2024 LAND ENCROACHMENT	2	VASHISHTHA PRASAD vs THE STATE OF BIHAR	ALOK KUMAR JHA	GOVERNMENT PLEADER (10)
176.	CWJC/538/2024 ARMS ACT	2	RAJESH WILSON vs THE STATE OF BIHAR	SANJAY KUMAR SANJAY KUMAR TIWARI	STANDING COUNSEL 04
177.	CWJC/615/2024 LAND ENCROACHMENT	2	BARHAMDEW RAM vs THE STATE OF BIHAR	SUNIL KUMAR DUBEY	GOVERNMENT PLEADER 20 DIPAK KUMAR UDAY KUMAR SINGH
178.	CWJC/696/2024 LAND ENCROACHMENT	2	KUKU KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	STANDING COUNSEL (19)
179.	CWJC/821/2024 ARMS ACT	2	RANJAN KUMAR SINGH vs THE STATE OF BIHAR	ABHINAV KUMAR SINGH ANKUR APURV SINGH SHIVESH KUMAR SINGH	GOVERNMENT PLEADER (3)
180.	CWJC/863/2024 LAND ENCROACHMENT	2	ARVIND SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	ADDL. ADVOCATE GENERAL 4
181.	CWJC/871/2024 OTHER MISC. MATTER	2	MANOJ KUMAR YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR ARVIND KUMAR SANTOSH KUMAR PANDEY	GOVERNMENT PLEADER 7
182.	CWJC/883/2024 LAND ENCROACHMENT	2	SUKESH RANJAN vs THE STATE OF BIHAR	SHYAMAL KRISHNA SINHA UTKARSH BHUSHAN	GOVERNMENT ADVOCATE 05
183.	CWJC/970/2024 OTHER MISC. MATTER	2	SANGEETA SINHA vs THE STATE OF BIHAR	ARVIND KUMAR PREETI KUMARI	GOVERNMENT PLEADER (3) DR. ANAND KUMAR

184.	CWJC/1101/2024 OTHER MISC. MATTER	2	SITA DEVI AGARWAL vs THE STATE OF BIHAR	RAVI BHARDWAJ	ADDL. ADVOCATE GENERAL 7
185.	CWJC/1107/2024 FOREIGN ACT	2	MD. MINHAJ ALAM @ MOHAMMAD MINHAJ ALAM vs THE UNION OF INDIA	FAKHRUDDIN ALI AHMAD SAOBIYA MUSHTAQUE MD. ANISUR RAHMAN	ADDITIONAL SOLICITOR GENERAL BINAY KUMAR PANDEY
186.	CWJC/1158/2024 LAND ENCROACHMENT	2	AWADHESH CHAUDHARY vs THE STATE OF BIHAR	YOGESH KUMAR KANISHK KAUSTUBH	STANDING COUNSEL 16
With 186.1	MJC/2648/2022 contemptCONTEMPT- SJ	2	RAM LAL SHARMA vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	SAJID SALIM KHAN (SC25) BABU NANDAN PRASAD
187.	CWJC/1215/2024 OTHER MISC. MATTER	2	RAM SAGAR PRASAD vs THE STATE OF BIHAR	INDESHWARI MANDAL	GOVERNMENT ADVOCATE 11 SANJEEV KUMAR
188.	CWJC/1241/2024 LAND ENCROACHMENT	2	PRAVIR KRISHNA vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	GOVERNMENT ADVOCATE 7 JEETENDRA NARAYAN
189.	CWJC/1289/2024 LAND ENCROACHMENT	3	SRI SHANTI BABA MAHAVIR ASTHAN @ SHANTI ASHRAM @ ARARHA MATH vs THE STATE OF BIHAR	NISHANT KUMAR SINHA RANJEET CHOUBEY MD. WALIUR RAHMAN	STANDING COUNSEL 23 PRASOON SINHA GANPATI TRIVEDI PRASOON SINHA
190.	CWJC/1354/2024 LAND ENCROACHMENT	2	ANIMESH IKSHIT vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	STANDING COUNSEL 13
191.	CWJC/1356/2024 LAND ENCROACHMENT	2	ARBIND PRASAD @ ARVIND PRASAD @ ARAVIND PRASAD vs THE STATE OF BIHAR	INDU BHUSHAN	ADDL. ADVOCATE GENERAL 5
192.	CWJC/1387/2024 ARMS ACT	2	ANIMESH IKSHIT vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	GOVERNMENT PLEADER 25
193.	CWJC/1442/2024 LAND ENCROACHMENT	2	JYOTI VERMA vs THE STATE OF BIHAR	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH	STANDING COUNSEL 6
194.	CWJC/1443/2024 LAND ENCROACHMENT	2	BHOLI YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR SINGH GOPAL BOHRA BANDANA SINGH	GOVERNMENT PLEADER 26
195.	CWJC/1463/2024 LAND ENCROACHMENT	2	CHANDAN KUMAR vs THE STATE OF BIHAR	RAM NARESH SHARMA	GOVERNMENT ADVOCATE 10
196.	CWJC/1540/2024 ARMS ACT	2	RAJIV RANJAN @ RAJIV RAM vs THE STATE OF BIHAR	MANISHA PANDEY	STANDING COUNSEL (3)
197.	CWJC/1634/2024 LAND ENCROACHMENT	2	RAM SWAROOP PRASAD vs THE STATE OF BIHAR	ANIL KUMAR SINGH GAURAV SINGH SAMIR KUMAR BHARTI	GOVERNMENT ADVOCATE (9)
198.	CWJC/1635/2024 ARMS ACT	2	DEEPAK KUMAR vs THE STATE OF BIHAR	ROHIT RAJ	GOVERNMENT ADVOCATE (9)
199.	CWJC/1636/2024 ARMS ACT	2	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	ROHIT RAJ	GOVERNMENT ADVOCATE (10)
200.	CWJC/1664/2024 LAND ENCROACHMENT	2	UPENDRA SHARMA vs THE STATE OF BIHAR	HRIDAYAL KUMAR	GOVERNMENT PLEADER (18)
201.	CWJC/1666/2024 LAND ENCROACHMENT	2	TANIK SINGH @ SINGH TANIK vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD	GOVERNMENT PLEADER (16)
202.	CWJC/1681/2024 LAND ENCROACHMENT	2	SANTOSH KUMAR vs THE STATE OF BIHAR	DILIP KUMAR	STANDING COUNSEL (8)
203.	CWJC/1703/2024 OTHER MISC. MATTER	2	SONU KUMAR vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR	ADDL. ADVOCATE GENERAL (5) KISHORE KUMAR SINHA
204.	CWJC/1801/2024 ARMS ACT	2	RAJESH KUMAR SHARMA @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR AMIR ALAM	ADDL. ADVOCATE GENERAL (13)
205.	CWJC/1890/2024 LAND ENCROACHMENT	2	KUNAL ANAND vs THE STATE OF BIHAR	PRIYA RANJAN MUKESH KUMAR CHANDNI KUMARI NITISH KUMAR SANJEEV KUMAR	STANDING COUNSEL 24
206.	CWJC/1980/2024 OTHER MISC. MATTER	2	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	ANKIT KUMAR SINGH PRABHAT KUMAR SANJIV KUMAR	ADDL. ADOVCATE GENERAL 12

207.	CWJC/2052/2024 OTHER MISC. MATTER	2	DWARIKA PRASAD @ DWARIKA YADAV vs THE STATE OF BIHAR	SANTOSH KUMAR SHIV PRATAP	STANDING COUNSEL (7)
208.	CWJC/2279/2024 OTHER MISC. MATTER	2	NARI GUNJAN vs THE UNION OF INDIA	LOKESH KUMAR MOHIT AGARWAL RAHUL KUMAR	ADDITIONAL SOLICITOR GENERAL ADDL. ADVOCATE GENERAL (5) PUNAM KUMARI SINGH AAG SANJEET KUMAR SINGH (AC TO AAG6)
With 208.1	CWJC/2926/2024 OTHER MISC. MATTER	2	KARPURI THAKUR GRAMIN VIKASH SANSTHAN vs THE GOVT. OF INDIA	PRABHAKAR SINGH ADARSH RANJAN RAKESH MOHAN SINGH RANA NEHA KUMARI	ADDITIONAL SOLICITOR GENERAL GOVERNMENT ADVOCATE 13 RENUKA SHARMA
With 208.2	CWJC/3339/2024 OTHER MISC. MATTER	2	SANDESH BHARTI SEVA SANSHTHAN SPECIALIZED ADOPTION AGENCY vs THE GOVT. OF INDIA	PRABHAKAR SINGH ADARSH RANJAN RAKESH MOHAN SINGH RANA NEHA KUMARI	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER 2 RENUKA SHARMA
209.	CWJC/2435/2024 OTHER MISC. MATTER	2	LAKHAN RAJA vs BOARD OF CONTROL FOR CRICKET IN INDIA	ABHINAV SRIVASTAVA PUSHKAR BHARADWAJ RAUSHAN	RAJU GIRI
210.	CWJC/3399/2024 LAND ENCROACHMENT	2	BHARAT MAHTO @ BHARAT MAHATO vs THE STATE OF BIHAR	SHREE NIVAS MADHUVAN SATYENDRA RAI	STANDING COUNSEL 15
211.	CWJC/3785/2024 OTHER MISC. MATTER	2	VYAVSAYIK SANGH, BAZAR SAMITI PRANGAN, ARA vs THE UNION OF INDIA	VISHWAJEET KUMAR MISHRA BASUKI NATH PANDEY AAKASH CHOUDHARY	ADDITIONAL SOLICITOR GENERAL GOVERNMENT PLEADER (19) RAVI RANJAN SIDDHARTHA PRASAD KANAK VERMA

(AT 02:15 P.M.)

FOR ORDER X

212.	CWJC/23542/2012 CIV.WRIT ARISING F	10	BIMAL KUMAR DUTTA vs JAIKANT CHOUDHARY@ MAHATMA CHOUDHARY,	RATAN KUMAR SINHA	CHOUDHARY SHYAM NANDAN
213.	CWJC/12806/2015 HOUSING BOARD MATT	28	DIPAK RANJAN, AND ORS vs THE BIHAR STATE HOUSING BOARD AND ORS	SHYAMESHWAR KUMAR SINGH AKASHDEEP	ANIL KUMAR SINHA DR. ANAND KUMAR
214.	CWJC/19879/2019 LAND ENCROACHMENT	7	BRAJ KISHORE GIRI vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN	MD. KHURSID ALAM (AAG12)
With 214.1	CWJC/17534/2019 LAND ENCROACHMENT	5	DR. NALINI RANJAN PRASAD vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	SUBASH CHANDRA YADAV (GP15)
With 214.2	CWJC/17535/2019 LAND ENCROACHMENT	5	AJIT CHANDRA SINHA vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	SUBASH CHANDRA YADAV (GP15) DHURJATI KUMAR PRASAD (GP 14)
With 214.3	CWJC/18505/2019 LAND ENCROACHMENT	4	ABHAY KUMAR MISHRA vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA SARVENDRA KUMAR VERMA	SUBASH CHANDRA YADAV (GP15) DHURJATI K PRASAD GP 14
With 214.4	CWJC/18838/2019 LAND ENCROACHMENT	4	NAV NIRMAN SAHKARI GRIH NIRMAN SAMITI LTD. vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	SUBASH CHANDRA YADAV (GP15) DHURJATI KUMAR PRASAD (GP 14)
With 214.5	CWJC/20131/2019 LAND ENCROACHMENT	4	AMITABH CHANDRA MUKUL vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	SAJID SALIM KHAN (SC25)

With 214.6	CWJC/13119/2021 LAND ENCROACHMENT	5	BRAJ KISHORE GIRI vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	LALIT KISHORE (AG) SAJID SALIM KHAN SC 25
215.	CWJC/2214/2020 ARMS ACT	3	RAGHVENDRA PRATAP SINGH, vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV VINOD KUMAR KRISHNA KANT PANDEY	MD.NADIM SERAJ (GP5)
216.	CWJC/3969/2020 LAND ENCROACHMENT	5	NAKUL KUMAR JAMUAR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR VIJAY KUMAR MUKUL SANJAY KUMAR TIWARY PRAPHULL KUMAR SINHA PRAMOD MISHRA	YOGENDRA PRASAD SINHA (AAG7) AMITESH KUMAR RAVI BHUSHAN VERMA
217.	CWJC/1060/2021 LAND ENCROACHMENT	5	RAM LAKHAN MANDAL, vs THE STATE OF BIHAR THROUGH THE COLLECTOR,	RAJNI KANT JHA	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12) PRAFULL CHANDRA JHA
218.	CWJC/13405/2021 INDIAN REGISTRATIO	9	ADITYA PRAKASH VERMA vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA UMA SHANKAR PREM KUMAR	PAWAN KUMAR (AC TO AG) PARIJAT SAURAV VIKASH KUMAR JHA RAJU GIRI HARSH VARDHAN KUMAR SHANTANU
219.	CWJC/19987/2021 LAND ENCROACHMENT	3	KARU CHOUDHARY, vs THE STATE OF BIHAR,	MD. NAJMUL HODDA	S. D. YADAV (AAG9)
220.	C.MISC./97/2022 CIV.WRIT ARISING F	8	VIJAY KUMAR SINGH vs RAM CHANDRA PRASAD SINGH	SIDDHARTHA PRASAD OM PRAKASH KUMAR	MD. HARUN QUARESHI RUDRANK SHIVAM SINGH SHIVE KUMAR
(Part Heard)					
221.	CWJC/2878/2022 OTHER MISC. MATTER	3	SURYA BHUSHAN KUMAR vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH PURUSHOTTAM KUMAR	MD. KHURSHID ALAM (AAG12) ARBIND KUMAR SINGH
222.	CWJC/8912/2022 OTHER MISC. MATTER	12	SUDHENDRA KUMAR SINGH vs UNION OF INDIA	ARCHANA MEENAKSHEE	ADDITIONAL SOLICITOR GENERAL ANSHUMAN SINGH
223.	CWJC/14483/2022 FREEDOM FIGHTER	6	MOSTT. JAYA DEVI vs PUNJAB NATIONAL BANK CORPORATE OFFICE, DWARIKA	ARUN KUMAR RAGHUBIR CHANDRAYAN	ADDITIONAL SOLICITOR GENERAL MRITUNJAY KUMAR NISHI NATH OJHA NISHI NATH OJHA RAM ANURAG SINGH
224.	CWJC/2213/2023 OTHER MISC. MATTER	2	ANSHU KUMAR BAJAJ vs THE STATE OF BIHAR	PARTH GAURAV RAJIV S. DVIVEDI ASHUTOSH KUMAR PANDEY RIDHIMA DVIVEDI SHEKOKAR SHAMBHAVI AJAY ANSHU RAJ SINGH	SAJID SALIM KHAN (SC25)
225.	CWJC/2823/2023 OTHER MISC. MATTER	4	TEJ NARAYAN TIWARY vs THE STATE OF BIHAR	NAGENDRA UPADHYAY ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA	RAJ KISHORE ROY (GP18)
226.	CWJC/8786/2023 HOUSING BOARD MATT	9	ANKIT MISHRA @ ANKIT KUMAR MISHRA vs THE STATE OF BIHAR	ANKITA KUMARI SANJEEV KUMAR MISHRA MANINI JAISWAL	YOGENDRA PRASAD SINHA (AAG 7) MOHIT AGARWAL RAHUL KUMAR SUSHILA AGRAWAL DR. ANAND KUMAR SURENDRA KISHORE THAKUR Y. MADHAVI PRIYAM KUMARI MANJEET KUMAR ROY
227.	CWJC/9158/2023 OTHER MISC. MATTER	2	VANDANA KUMARI vs THE STATE OF BIHAR	SUMIT KUMAR JHA RIYA GIRI VIJAY SHANKER TIWARI	S.K. MANDAL (SC3) MANOJ KUMAR RAJ NARAYAN MISHRA

228.	CWJC/11076/2023 HOUSING BOARD MATT	5	KISHOR KUMAR BANKA vs THE BIHAR STATE HOUSING BOARD	MOHIT AGARWAL RAHUL KUMAR SUSHILA AGRAWAL	DR. ANAND KUMAR RAJESH RANJAN NO.1 SANJAY KUMAR SINGH AMBUJ NAYAN CHAUBEY
229.	CWJC/15699/2023 OTHER MISC. MATTER	5	MAHATMA VYASANAND vs THE UNION OF INDIA	SUMIT KUMAR RAJEEV KUMAR AVINASH KUMAR SINGH	ADDITIONAL SOLICITOR GENERAL RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD ALOK KUMAR JHA
230.	CWJC/15929/2023 HOUSING BOARD MATT	3	ASHUTOSH KUMAR vs THE STATE OF BIHAR	KALIKA NAND JHA	PAWAN KUMAR RAM KISHORE SINGH
231.	CWJC/17197/2023 HOUSING BOARD MATT	2	RAJMANI DEVI vs THE BIHAR STATE HOUSING BOARD	SANTOSH KUMAR	PAWAN KUMAR JAGNNATH SINGH
232.	CWJC/17535/2023 LAND ENCROACHMENT	4	LAL KISHUN RAM vs THE STATE OF BIHAR	AVANINDRA KUMAR JHA JITENDRA ACHARYA ANAND KUMAR TIWARI NARENDRA KUMAR SINHA ALOK KUMAR PURUSHOTTAM KUMAR JHA	GOVERNMENT PLEADER 22
233.	CWJC/17689/2023 ARMS ACT	2	RAKESH MOHAN SINGH vs THE STATE OF BIHAR	RANA NEHA KUMARI PRABHAKAR SINGH	ADDITIONAL ADVOCATE GENERAL 04
234.	CWJC/17846/2023 LAND ENCROACHMENT	2	PROMILA DHIMAN vs THE STATE OF BIHAR	NAGADEO CHOUBEY PANKAJ MAIJORWAR	STANDING COUNSEL 18
235.	CWJC/17847/2023 LAND ENCROACHMENT	3	RAJESH KUMAR vs THE STATE OF BIHAR	NAGADEO CHOUBEY PANKAJ MAIJORWAR	STANDING COUNSEL 16 PRASOON SINHA RABINDRA KUMAR PRIYADARSHI (AC TO LALIT KISHORE) DR. ANAND KUMAR
236.	CWJC/18034/2023 STATE WELFARE SCHE	3	AJAY KUMAR RAI vs THE STATE OF BIHAR	SHIV PRATAP	GOVERNMENT PLEADER (27)
237.	CWJC/440/2024 LAND ENCROACHMENT	2	MANISH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	GOVERNMENT ADVOCATE (2)
238.	CWJC/570/2024 LAND ENCROACHMENT	2	NAUSHAD ALAM @ SHEKH BIKAU vs THE STATE OF BIHAR	SAGAR KUMAR HEMANT RAY SHARAD KUMAR VERMA	GOVERNMENT ADVOCATE 10
239.	CWJC/1247/2024 OTHER MISC. MATTER	2	SURESH CHAUDHARY vs THE STATE OF BIHAR	BHAVESH KUMAR	STANDING COUNSEL (28)
240.	CWJC/1274/2024 OTHER MISC. MATTER	2	PARMANAND TRIVEDI vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA ATAL BIHARI PANDEY	GOVERNMENT PLEADER 5
With 240.1	CR. MISC./67242/2018 QUASHING (133 CR.PJ QSH OF ORDER OF	2	PARMANAND TRIVEDI @ PRAMANAND TRIVEDI vs STATE OF BIHAR AND ANR	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY	SRI AJAY KUMAR JHA
241.	CWJC/1484/2024 OTHER MISC. MATTER	2	SANGITA TIWARI vs THE STATE OF BIHAR	ARUN KUMAR TIWARI PAWAN KUMAR VERMA	STANDING COUNSEL (13) PRAMOD KUMAR YADAV MANISH KUMAR
242.	CWJC/1846/2024 OTHER MISC. MATTER	2	SUSHIL KUMAR (ADVOCATE) vs THE STATE OF BIHAR	BHAIRAW NAND SHARMA	GOVERNMENT ADVOCATE 10 RAKESH KUMAR SINGH AMIT PRAKASH V.N.P. SINHA PRABHAT RANJAN SONI SHRIVASTAVA
243.	CWJC/2160/2024 OTHER MISC. MATTER	3	JYOTSNA vs THE UNION OF INDIA	MUKESH KUMAR JYOTI RANJAN JHA	ADDITIONAL SOLICITOR GENERAL STANDING COUNSEL 23 MANOJ KUMAR SINGH DAYANAND SINGH DHANANJAY KASHYAP MADAN MOHAN PARUL PRASAD (CGC)
244.	CWJC/2371/2024 OTHER MISC. MATTER	2	SANJEEV KUMAR vs THE STATE OF BIHAR	AMARJEET	GOVERNMENT PLEADER 20

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245.	CWJC/17713/2010 OTHER MISC. MATTER	9	SMT. MANORMA CHOUBEY vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK JITENDRA PRASAD SINGH	GP10 RAJESH KUMAR MISHRA SOURENDRA PANDEY BIRJU PRASAD (GP13)
246.	CWJC/21074/2012 CIV.WRIT ARISING F	8	ALLAUDDIN MIAN @ MD. ALLAUDIN MIAN vs PRADEEP SINGH AND ORS	RAJAN PRASAD ARUN KUMAR SINHA AMBIKA BHAGAT	SANJAY KUMAR PANDEY NO-5
247.	CWJC/22808/2013 CIV.WRIT ARISING F	2	KUNAL KUMAR AND ANR vs SMT. YASODHARA DEVI AND ORS	HARSHWARDHAN SAHAY	GOPAL TIWARI
248.	CWJC/25679/2013 CIV.WRIT ARISING F	7	JALESHWAR BHAGAT AND ANR vs OM KRISHNA PRASAD AND ORS	NARESH CHANDRA VERMA	KALYAN SHANKAR JITENDRA KUMAR
249.	CWJC/5903/2014 CIV.WRIT ARISING F	6	MD. MANZAR HUSSAIN vs MD. EKBAL AHMAD AND ORS	MD. NADIM SERAJ SATISH KUMAR SINHA	
250.	CWJC/6264/2015 LAND ENCROACHMENT	6	BIMLA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	SC3-SYED ARSHAD ALAM S.S.P.YADAV (SC14) SITA RAM YADAV
251.	CWJC/17492/2015 CIV.WRIT ARISING F	4	MAHENDRA PASWAN AND ANR vs CHINTA DEVI AND ORS	RAJ KAMAL SANJEET KUMAR	AJEY KUMAR
252.	CWJC/6634/2017 LAND ENCROACHMENT	4	HEMANT KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH MOHAN	S.C.YADAV-GP15 DHURJATI K PRASAD GP 14 HANS LAL KUMAR DURGA SAW
253.	CWJC/11078/2019 LAND ENCROACHMENT	3	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH KANHAIYA PANDEY RAKESH NARAYANSINGH SMETA OM PRAKASH UPADHYAY MANOJ KUMAR SINGH	RISHI RAJ SINHA (SC19) DHANESHWAR PRASAD GUPTA SRI KRISHNA RANJAN AMIT BHUSHAN
254.	CWJC/6485/2021 INDIAN STAMP ACT	3	NAZMA KHATUN vs THE STATE OF BIHAR	PRAVEEN KUMAR ANUJ KUMAR UDAY PRATAP SINGH	LALIT KISHORE (AG) KAMIL AKHTAR AAG 5 S.RAZA AHMAD AAG 5 MANISH KUMAR (AC TO AAG
255.	CWJC/2106/2023 OTHER MISC. MATTER	6	THE DISTRICT MAGISTRATE vs THE HUMAN RIGHTS COMMISSION BIHAR	MAJID MAHBOOB KHAN (A.C. TO A.A.G.12)	
256.	CWJC/3635/2023 OTHER MISC. MATTER	5	SURDEV GUPTA @ SURYADEV vs THE STATE OF BIHAR	HARENDRA PRASAD ADESH RAJ	SUSHIL KUMAR (GP22)
257.	CWJC/6437/2023 OTHER MISC. MATTER	4	SMT. SHAKUNTALA DEVI vs THE STATE OF BIHAR	MANOJ KUMAR KUSHAGRA KUSH RAVI BHATIA	MD. RAISUL HAQUE (SC10)
258.	CWJC/8640/2023 OTHER MISC. MATTER	2	MUKUND KUMAR SINGH vs THE STATE OF BIHAR	SWATI MISHRA	M. NASRUL HUDA KHAN (SC 1) JITENDRA KUMAR
259.	CWJC/9447/2023 OTHER MISC. MATTER	3	HARI NATH RAM vs THE STATE GOVERNMENT OF BIHAR	RAJEEV KUMAR BIPIN KUMAR VIJAY KRISHNA TIWARY SUBODH KUMAR BARNWAL	MD. RAISUL HAQUE (SC 10) RAJEEV KUMAR GAUTAM SHAH
260.	CWJC/12470/2023 OTHER MISC. MATTER	3	MOHAMMAD NESHARUL HAQUE vs THE STATE OF BIHAR	PRITISH RANJAN ADARSH RANJAN	S.K. MANDAL (SC3) MOHAMMAD SUFYAN THAKUR BRAJESH SINGH PRATYUSH
261.	CWJC/12811/2023 LAND ENCROACHMENT	2	MISHRI SINGH vs THE STATE OF BIHAR	SUBHASH PATEL KAUSHLENDRA KUMAR	SAJID SALIM KHAN (SC25)
262.	CWJC/12976/2023 OTHER MISC. MATTER	2	ISHWARCHANDRA SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH	MD. NADIM SERAJ (GP 5) NIL KAMAL KUMARI PRIYANKA
263.	CWJC/13130/2023 LAND ENCROACHMENT	2	SHIV KUMAR BAJAJ vs SARASWATI DEVI	PRABHAT KUMAR RISHABH MISHRA	KINKAR KUMAR (SC 9) RAJESH SINHA RAY SAURABH NATH MANJRI NATH

264.	CWJC/15239/2023 OTHER MISC. MATTER	2	LAKSHMI DEVI vs THE STATE OF BIHAR	AJIT KUMAR OJHA NUTAN MISHRA NAVNEET JHA VATSAL VERMA KULDEEP KUMAR	M. NASRUL HUDA KHAN (SC 1) MANI SHANKAR KUMAR KUMAR VIKASH PATEL
265.	CWJC/17210/2023 OTHER MISC. MATTER	3	PAWAN KUMAR vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI RAJEEV RANJAN	SMT. ANURADHA SINGH (SC 21) FAKHRUDDIN ALI AHMAD NEERAJ KUMAR MD TAUQUEER AZHAR MD REYAJ
266.	CWJC/17247/2023 LAND ENCROACHMENT	3	DEENANNATH CHANDERVANSHI vs THE STATE OF BIHAR	SHAMA SINHA SAURAV KUMAR SUMAN	STANDING COUNSEL (20) MANISH KUMAR NO 13 ROHIT KUMAR PRITI KUMARI HARSH VARDHAN KUMAR SHANTANU PREM RANJAN KUMAR
267.	CWJC/17681/2023 INDIAN STAMP ACT	1	KAMAL DEV PRASAD YADAV vs THE STATE OF BIHAR	JEETENDRA NARAYAN	VIKASH KUMAR (SC 11)
268.	CWJC/18336/2023 OTHER MISC. MATTER	2	DAYANAND TIWARY vs THE STATE OF BIHAR	CHANDRA KANT NAVIN KUMAR	GOVERNMENT PLEADER 7
269.	CWJC/18353/2023 LAND ENCROACHMENT	2	LALAN RAM vs THE STATE OF BIHAR	DHANANJAY KUMAR KUMUD RANJAN	ADDL. ADVOCATE GENERAL 9
270.	CWJC/238/2024 ARMS ACT	2	RAZAUR RAHMAN vs THE STATE OF BIHAR	MANISHA PANDEY MAYANK PANDEY	GOVERNMENT PLEADER 7
271.	CWJC/1109/2024 LAND ENCROACHMENT	2	DAYA NAND PRASAD, ADVOCATE CIVIL COURT, BETTIAH vs THE STATE OF BIHAR	SHYAM SUNDER PANDEY	STANDING COUNSEL 10 PRITHVI NATH MISHRA
272.	CWJC/1132/2024 LAND ENCROACHMENT	2	RAKESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR THAKUR YASHWANT KUMAR @ CHAMAN	GOVERNMENT PLEADER (17) SANJAY KUMAR SINGH
273.	CWJC/2555/2024 OTHER MISC. MATTER	1	POONAM SINGH vs THE REAL ESTATE REGULATORY AUTHORITY (RERA)	LOKESH KUMAR PARUL PRASAD	JAINANDRA KUMAR
274.	CWJC/3073/2024 OTHER MISC. MATTER	2	KAWALJEET KAUR vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR KANIKA RAJESH RANJAN	STANDING COUNSEL 20
275.	CWJC/3132/2024 LAND ENCROACHMENT	1	RAM NATH SINGH vs THE STATE OF BIHAR	SURENDRA PRASAD SINGH PRAKRITITA SHARMA GAURAV KUMAR	STANDING COUNSEL (16)
276.	CWJC/3360/2024 OTHER MISC. MATTER	1	VISHAL SHAH vs THE UNION OF INDIA	GAURAV PRAKASH	ADDITIONAL SOLICITOR GENERAL KRISHNA KANT PANDEY
277.	CWJC/3938/2024 LAND ENCROACHMENT	1	RAMDEV RAJAK vs THE STATE OF BIHAR	RAMBABU YADAV	STANDING COUNSEL 25
278.	CWJC/4269/2024 OTHER MISC. MATTER	1	RAKESH NARAYAN SINGH vs THE STATE OF BIHAR	RAKESH NARYAN SINGH (IN PERSON)	GOVERNMENT ADVOCATE 07 RAKESH KUMAR SINGH

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279.	CWJC/11530/2013 OTHER MISC. MATTER IA-1/2013 (5740/2013) MISC IA-2/2014 (424/2014) MISC IA-3/2018 (2556/2018) SUBSTITUTION	12	MOST. YASHODADEVI AND ORS vs THE STATE OF BIHAR	LAKMESH MARVIND DEEPAK KUMAR	PARTH SHARTHI ABHAY SHANKAR JHA PARTHA SARTHY (GA11) HARGOVIND SINGH HIMKAR KINKAR KUMAR (SC9)
280.	CWJC/9132/2015 OTHER MISC. MATTER	4	JITENDRA NARAIN AGARWAL vs THE STATE OF BIHAR AND ORS	MRIGANK MAULI SAMIR KUMAR PARTH GAURAV SUBHASH CHANDRA MISHRA ANSHUMAN SINGH	HARISH KUMAR- GP32 RAKESH KUMAR SINHA (CGC) TEJ PRATAP SINGH SURESH PD SINGH NO.1 NIKHIL KUMAR AGRAWAL ADITI HANSARIA RAVI BHUSHAN VERMA

281.	CWJC/13018/2015 HOUSING BOARD MATT	6	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR MALLICK SACHCHIDA NAND LAL KARAN	S.A. ALAM ANIL KUMAR SINHA PAWAN KUMAR AAKASH CHOUDHARY SITA RAM YADAV (GP16)
282.	CWJC/19569/2016 FREEDOM FIGHTER IA-1/2017 (3527/2017) SUBSTITUTION	5	AJIT KUMAR SINGH AND ORS vs THE UNION OF INDIA	DEVI DAS SRIVASTAVA DHANANJAY KUMAR	MD. N.H. KHAN NIVEDITA NIRVIKAR S.D SANJAY (ADDL. SOC. GEN.) RAVINDER KUMAR SHARMA
283.	CWJC/2366/2017 LAND ENCROACHMENT	4	KESHAV MISHRA vs THE STATE OF BIHAR AND ORS	RAVINDRA KR SINHA NO.2 MANOJ KUMAR	RAJ KISHORE ROY- GP18 GANPATI TRIVEDI
284.	CWJC/3349/2017 LAND ENCROACHMENT IA-1/2023 ()	7	RAKESH KUMAR vs THE STATE OF BIHAR AND ORS	SRIRAM KRISHNA	RISHI RAJ SINHA-SC19
285.	CWJC/3886/2017 HOUSING BOARD MATT	6	THE BIHAR STATE HOUSING BOARD vs THE STATE OF BIHAR AND ANR	DR. ANAND KUMAR	ABBAS HAIDER-SC6 KALIKA NAND JHA
286.	CWJC/14373/2017 LAND ENCROACHMENT	9	RADHA KANT SINGH SHARMA vs THE STATE OF BIHAR AND ORS	MADAN PRASAD SINGH NO-2 DHARMENDRA KUMAR RAJU	VINAY KRITI SINGH -GA2 SHASHI BHUSHAN SINGH BIPIN KUMAR
287.	CWJC/5373/2018 LAND ENCROACHMENT IA-1/2022 () AMENDMENT IA-2/2023 ()	10	VIJAY KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DEOVIND KUMAR SINGH ANURADHA KUMARI SIDDHARTHA PRASAD OM PRAKASH KUMAR	S.C. YADAV-GP15 DHURJATI KUMAR PRASAD GP 14
288.	CWJC/11743/2018 HOUSING BOARD MATT	18	SANJAY KUMAR vs THE BIHAR STATE HOUSING BOARD AND ORS	SHRI PRAKASH SRIVASTAVA RAJEEV RANJAN ANU PRIYADARSHNI	SUBHASH PD. SINGH-GA3 S.D SANJAY (ADDL. SOC. GEN.) ANIL KUMAR SINHA ANSHUMAN SINGH RAM ANURAG SINGH SUMAN KUMAR MISHRA
289.	CWJC/13560/2018 LAND ENCROACHMENT IA-1/2018 (6690/2018) MISC IA-2/2023 () MISC	2	BIDYA BHUSHAN MISHRA vs THE STATE OF BIHAR AND ORS	RAJU GIRI VIKAS RATAN BHARTI	MD. KHURSHID ALAM - AAG12 NITYANAND MISHRA KAUSHAL KUMAR MADHUKAR MOHAN PANKAJ KUMAR SINHA AATISH KUMAR RAVI RANJAN MALLICK
290.	CWJC/14392/2018 OTHER MISC. MATTER	9	PATNA DISTRICT BADMINTON ASSOCIATION THROUGH ITS OFFICER BEARER ADVISORY AND ORS vs THE UNION OF INDIA AND ORS	VIKAS KUMAR	S.D SANJAY ADDL. SOC. GEN. UJJAWAL BHUSHAN RAUSHAN ABHINAV SRIVASTAVA NIVEDITA NIRVIKAR KUSHAGRA RAJ RAVINDER KUMAR SHARMA
291.	CWJC/15264/2018 LAND ENCROACHMENT	4	LALMOHAN BIND vs THE STATE OF BIHAR AND ORS	LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA RAJESH KUMAR	P.N. SHAHI- AAG6 ONKAR NATH AJIT KUMAR RANJEET KUMAR PANDEY ONKAR NATH PANCHANAND KUMAR
292.	CWJC/1481/2019 INDIAN REGISTRATIO	4	NARENDRA KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PRABHAKAR SINGH RANJAY KUMAR PATEL	ANIL KUMAR SINHA (GA1) VIKASH KUMAR (SC11)
293.	CWJC/5495/2019 INDIAN REGISTRATIO IA-1/2019 () INTERVENOR PETITIO IA-2/2023 () ADDING PARTY	5	DILIP KUMAR SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA KISHORE VERMA SURENDRA KISHORE VERMA ABHISHEK ANAND PARIJAT SAURAV	ANIL KUMAR SINHA (GA1) VIKASH KUMAR (SC11) SHILPI KESHRI CHANDRA SHEKHAR KUMAR SINGH MUNNA RAJ SURYAJIT PRAKASH

294.	CWJC/7270/2019 HOUSING BOARD MATT	4	HARIKANT PRASAD SINGH vs THE MANAGING DIRECTOR, BIHAR STATE HOUSING BOARD	AMRESH NAWAL KISHORE KASHYAP PUSHPENDRA PRIYEDARSHI SHUCHI BHARTI AKASH KESHAV AKANKSHA MALVIYA	ANIL KUMAR SINHA RAJ NANDAN PRASAD
295.	CWJC/7877/2019 LAND ENCROACHMENT IA-1/2019 () AMENDMENT	10	JAWAHAR PRASAD vs THE STATE OF BIHAR	VIKRAM SINGH AMIT RANJAN	KINKAR KUMAR (SC9) MANISH KUMAR MARUTH NATH ROY
With 295.1	CWJC/4154/2019	9	SULOCHANA MANDAL vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	KINKAR KUMAR (SC9) SWAPNIL KUMAR SINGH MANISH KUMAR
With 295.2	CWJC/8576/2019	4	ASHRAF @ MD. ASHRAF AHMAD @ ASHRAF AHMAD vs THE STATE OF BIHAR	PRAVEEN KUMAR	RAJIV ROY (GP1) SWAPNIL KUMAR SINGH MANISH KUMAR MARUTH NATH ROY
With 295.3	CWJC/9356/2019	10	HIRA PRASAD vs THE STATE OF BIHAR	RAVI KUMAR SHASHI KUMAR SANJEEV KUMAR	RAJIV ROY (GP1) MANISH KUMAR MARUTH NATH ROY
296.	CWJC/10694/2019 OTHER MISC. MATTER	4	CHAMPA DEVI @ CHAMPA KAUSHAL SINGH vs AWADHESH SINGH	ARABIND NATH PANDEY	KUMAR SUNIL
297.	CWJC/18112/2019 HOUSING BOARD MATT	5	AWAS BOARD PADADHIKARI SAHKARI GRIH NIRMAN SAMITI LTD. vs BIHAR STATE HOUSING BOARD	SANJEET KUMAR SINGH SHIVAM MRITUNJAY KUMAR	PAWAN KUMAR RABINDRA KUMAR PRIYADARSHI
298.	CWJC/18884/2019 OTHER MISC. MATTER IA-1/2024 () MISC	3	ACHARYASHRI SUDARSHAN PATNA CENTRAL SCHOOL vs THE STATE OF BIHAR	LALAN KUMAR KALPANA	RAGHWENDRA KUMAR (SC22) ASHOK KUMAR DUBEY UMA SHANKAR SINGH
299.	CWJC/19630/2019 LAND ENCROACHMENT IA-1/2023 () IA-2/2023 ()	3	BIMLA VISHWAKARMA, vs THE STATE OF BIHAR	ASHOK KUMAR SUSHIL KUMAR OJHA PRASOON SINHA	SUBASH CHANDRA YADAV (GP15) MD. HELAL AHMAD
300.	CWJC/2935/2020 OTHER MISC. MATTER	5	BIHAR PROSECUTION OFFICERS ASSOCIATION vs THE STATE OF BIHAR	AVINASH CHANDRA APURVA KUMAR KUMAR VIKRAM	P. K. VERMA (AAG3) SATYABIR BHARTI PRAFULL CHANDRA JHA SUMAN KUMAR JHA (AC TO AAG3)
301.	CWJC/7115/2020 LAND ENCROACHMENT IA-1/2020 () MISC	6	SHIVENDRA KISHORE vs THE BIHAR STATE HOUSING BOARD	SAROJ KUMAR	PAWAN KUMAR SANCHAY SRIVASTAVA RAVI PRAKASH
302.	CWJC/54/2021 OTHER MISC. MATTER	4	SUDARSHAN SINGH vs THE STATE OF BIHAR	JITENDRA KUMAR	LALIT KISHORE (AG) PRASHANT PRATAP(GP2) ANJANI KUMAR SINHA NO.1 KAUSHAL KUMAR
303.	CWJC/1909/2021 LAND ENCROACHMENT IA-1/2022 () MISC	4	SUNITA DEVI vs THE STATE OF BIHAR	ARYAN SINHA	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18) MD. HELAL AHMAD
304.	CWJC/3424/2021 INDIAN REGISTRATIO	11	RAJESH RANJAN SAHAY vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	LALIT KISHORE (AG) MD.RAISUL HAQUE(SC10) SHEKHAR SINGH SHEKHAR SINGH
305.	CWJC/3876/2021 LAND ENCROACHMENT IA-1/2021 () AMENDMENT IA-2/2021 () SUBSTITUTION	4	NARENDRA KUMAR SINHA vs THE STATE OF BIHAR	SHASHANK CHANDRA SHASHANK SHEKHAR KUMARI SHUBHAM VATSAL VERMA	LALIT KISHORE (AG) ABBAS HAIDER (SC6) RABINDRA KUMAR PRIYADARSHI SANJAY PRAKASH VERMA
With 305.1	CWJC/3217/2021 IA- 1/2021 ADDING PARTY	9	GEETA BHARTI vs THE STATE OF BIHAR	JITENDRA KUMAR RAI ALOK	LALIT KISHORE (AG) PRASOON SINHA JAWED GAFFAR KHAN KINKAR KUMAR (SC9) RABINDRA KUMAR PRIYADARSHI

306.	CWJC/4486/2021 OTHER MISC. MATTER	3	BABA SAHEB BHIM RAO, AMBEDKAR BIHAR UNIVERSITY, MUZAFFARPUR vs THE BIHAR STATE INFORMATION COMMISSION,	INDRAJESH KUMAR	LALIT KISHORE (AG) BINITA SINGH SUNIL KUMAR SINGH
307.	CWJC/5394/2021 OTHER MISC. MATTER IA-1/2022 () ADDING PARTY	3	RAMAWATI DEVI vs KALAWATI KUNWAR	BAIDYA NATH THAKUR PRAVEEN KUMAR	KUMARI AMRITA ASHOK KUMAR GARG SANJIV KUMAR PATHAK RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA
308.	CWJC/5693/2021 OTHER MISC. MATTER	3	SAILINARA KHATOON, vs THE ELECTION COMMISSION OF INDIA THROUGH ITS SECRETARY,	SANJAY KUMAR GIRI	LALIT KISHORE (AG) SIDDHARTHA PRASAD AJAY KUMAR RASTOGI (AAG 10)
309.	CWJC/12282/2021 LAND ENCROACHMENT	2	SANT LAL RAM vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	RAJ KISHORE ROY (GP18)
310.	CWJC/14488/2021 revenue and land INDIAN REGISTRATIO	3	ASHISH PRABHAKAR @ ASHISH vs THE STATE OF BIHAR	MADAHAV RAJ	SAJID SALIM KHAN (SC25)
311.	CWJC/16798/2021 LAND ENCROACHMENT IA-1/2023 () IA-2/2023 () IA-3/2023 () IA-4/2024 () MISC	7	VINAY KUMAR SINHA vs THE UNION OF INDIA	SANJAY KUMAR SINGH DIPAK KUMAR MADHURESH SINGH SANJAY KUMAR	DR. KRISHNA NANDAN SINGH (ASG) ANSHAY BAHADUR MATHUR SAJID SALIM KHAN (SC25) RAVINDER KUMAR SHARMA RAVINDER KUMAR SHARMA ANSHAY BAHADUR MATHUR SIDDHARTHA PRASAD SUNIT KUMAR GAURAV GOVINDA RAJEEV RANJAN DR. MAURYA VIJAY CHANDRA SHIVADITYA DHARI SINHA
312.	CWJC/17370/2021 LAND ENCROACHMENT IA-1/2024 () MISC	6	PINTU KUMAR, vs THE STATE OF BIHAR	MANOJ KUMAR RAVI BHATIA	RAJ KISHORE ROY (GP18) ANSHAY BAHADUR MATHUR MAURYA VIJAY CHANDRA GAURAV GOVINDA
313.	CWJC/18125/2021 OTHER MISC. MATTER	12	TRILOKI NATH PANDEY vs THE STATE OF BIHAR	PARTH GAURAV NEHA APURBABANARJEE RAJIV SHANKAR DVIVEDI PRAVEER	MD. N H KHAN (SC1)
314.	CWJC/19178/2021 LAND ENCROACHMENT	8	OM PRAKASH SHARMA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT,	CHANDRA KANT	SUBASH PRASAD SINGH (GA3) PRIYADARSHI MATRI SHARAN
315.	CWJC/20078/2021 LAND ENCROACHMENT	3	SHIVJI MANDAL, vs STATE OF BIHAR,	APURV HARSH KUMAR SHASHANK MANU TRIPURARI SUJIT KUMAR	SAJID SALIM KHAN (SC25)
316.	CWJC/20845/2021 OTHER MISC. MATTER	3	JAI PRAKASH TIWARI, vs THE STATE OF BIHAR	MRITUNJAY KUMAR TIWARI	MD. KHURSHID ALAM (AAG12)
317.	CWJC/940/2022 LAND ENCROACHMENT IA-1/2022 () AMENDMENT	4	BINAY KUMAR SINHA vs THE STATE OF BIHAR	RITIKA RANI VARDAAN MANGALAM RITU RAJ	MD. NADIM SERAJ (GP5) PRASOON SINHA
318.	CWJC/3009/2022 FOREIGN ACT	2	ABDUL MALIK (MINOR) UNDER THE GUARDIANSHIP OF HIS MOTHER NAMELY BIBI NASATA KHATOON vs THE STATE OF BIHAR	ANJUM PERVEEN SYED ASFAR ALAM SYED ARSHAD ALAM	MANISH KUMAR (GP4) DR. KRISHNA NANDAN SINGH (ASG) MANOJ KUMAR SINGH

319.	CWJC/4448/2022 OTHER MISC. MATTER IA-1/2023 () IA-2/2023 () MISC	10	SHAHNAZ FATMA, vs THE BIHAR STATE BAR COUNCIL,	SYED MASLEH UDDIN ASHRAF MOHMAD PRACHA SHAHNAZ FATMA	SMT. SHILPA SINGH (GA 12) LALIT KISHORE (AG) GYAN SHANKAR AWANISH NANDAN SINHA (GP 21) SHANTANU KUMAR VIKAS KUMAR
320.	CWJC/5797/2022 LAND ENCROACHMENT IA-1/2023 ()	13	PAPPU KUMAR vs THE STATE OF BIHAR	RAY SAURABH NATH MANJRI NATH JITENDRA KISHORE VERMA	MD. NADIM SERAJ (GP 5)
321.	CWJC/7091/2022 INDIAN STAMP ACT	6	BETTIAH HOLY CROSS SISTERS SOCIETY vs STATE OF BIHAR	K.M.JOSEPH KAMILA KANDULNA CEBIN MATHEW	PAWAN KUMAR (A.C. TO A.G.)
With 321.1	CWJC/7122/2022	7	BETTIAH HOLY CROSS SISTERS SOCIETY vs STATE OF BIHAR	K.M.JOSEPH KAMILA KANDULNA CEBIN MATHEW	PAWAN KUMAR (A.C. TO A.G.)
322.	CWJC/8151/2022 INDIAN STAMP ACT	4	JAISWAL INFRASTRUCTURES PVT. LTD., vs THE STATE OF BIHAR,	PRASHANT KUMAR	PAWAN KUMAR (AC TO AG) VIKASH KUMAR (SC11)
323.	CWJC/9163/2022 INDIAN REGISTRATIO	4	DHIRENDRA KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	PAWAN KUMAR (A.C. TO A.G.)
324.	CWJC/9599/2022 OTHER MISC. MATTER	7	BIHAR FINANCE SERVIE HOUSING CONSTRUCTION CO-OPERATIVE SOCIETY LTD. vs THE STATE OF BIHAR	PRANAV KUMAR SHRISHTI SINGH ASHISH GIRI	PAWAN KUMAR (AC TO AG) PRASOON SINHA
325.	CWJC/9997/2022 OTHER MISC. MATTER	4	OM PRAKASH CHAUHAN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	ABBAS HAIDER (SC6) AWADHESH KUMAR
326.	CWJC/10502/2022 HOUSING BOARD MATT	8	SIDHESHWAR PRASAD SINGH vs BIHAR STATE HOUSING BOARD	RAJEEV KUMAR SUDHIR KUMAR	PAWAN KUMAR DHANESHWAR VASHIST
327.	CWJC/11207/2022 STATE WELFARE SCHE IA-1/2024 () MODIFICATION	7	SHAHID BAITHA @ MD. SHAHID HUSSAIN vs THE STATE OF BIHAR	AWNISH KUMAR	SMT. ARCHANA MEENAKSHEE (GP6)
328.	CWJC/11292/2022 OTHER MISC. MATTER	3	KUSHESHWAR PANDIT vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA NILESH KUMAR PANDEY KIRAN KUMARI SHARMA	P.K. VERMA (AAG3) MANISH KUMAR (GP4)
329.	CWJC/12400/2022 INDIAN STAMP ACT IA-1/2023 ()	6	KUSUM DEVI BHARATIYA vs THE STATE OF BIHAR	SURAJ SAMDARSHI RAJAN PRAKASH AVINASH SHEKHAR	VIKASH KUMAR (SC11)
330.	CWJC/13159/2022 LAND ENCROACHMENT IA-1/2022 () AMENDMENT	5	RUP NARAYAN CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	RAJ KISHORE ROY (GP18) ASHOK KUMAR JHA SAURAV ANAND
331.	CWJC/13367/2022 INDIAN REGISTRATIO IA-1/2022 () AMENDMENT IA-2/2022 () INTERVENOR PETITIO IA-3/2023 ()	6	VISHNU KANT GUPTA vs THE STATE OF BIHAR	SHRISHTI SINGH PRANAV KUMAR	MD. KHURSHID ALAM (AAG12) SURAJ SAMDARSHI AVINASH SHEKHAR SANJEEV KUMAR SINGH UMA KANT PRASAD
332.	CWJC/15031/2022 HOUSING BOARD MATT	11	MALTI DEVI vs THE STATE OF BIHAR	RAM NARESH RAY YOGENDRA KUMAR	SUBHASH PD. SINGH (GA3) PAWAN KUMAR SUMAN KUMAR MISHRA
(AT 10:30 A.M.)					
333.	CWJC/15518/2022 OTHER MISC. MATTER	7	SANGITA SINGH @ SANGITA RANJAN vs THE STATE OF BIHAR	SAKET ANAND CHHAYA KIRTI	GYAN PRAKASH OJHA (GA 7) GYANENDRA KUMAR SINGH

334.	CWJC/16368/2022 OTHER MISC. MATTER IA-1/2024 () MISC	2	KUNWAR VIJAY SINGH @ KUNBAR VIJAY SINGH vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY PUSHKAR BHARADWAJ UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA HEMANT RAY	VIKASH KUMAR (SC 11)
335.	CWJC/16470/2022 LAND ENCROACHMENT	1	DEEPAK KUMAR SEN GUPTA vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA BIRENDRA NATH PANDEY UMA KANT MISHRA MD. NURUL HODA	MD. KHURSHID ALAM (AAG12)
336.	CWJC/17167/2022 LAND ENCROACHMENT	2	PRAVEEN KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	MD. KHURSHID ALAM (AAG 12)
337.	CWJC/17659/2022 HOUSING BOARD MATT	4	IRA KUMARI vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR MARIA NAZIR ATUL SHANKAR RAJESH RANJAN	KINKAR KUMAR (SC9) PAWAN KUMAR BINITA SINGH
338.	CWJC/17868/2022 OTHER MISC. MATTER	3	SANGITA DEVI vs THE STATE OF BIHAR	NAWAL KISHOR SINGH	RAJ KISHORE ROY (GP18) VINAY KIRTI SINGH
339.	CWJC/17872/2022 ARMS ACT	3	KRISHNA KUMAR DOKANIA vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR MARIA NAZIR ATUL SHANKAR RAJESH RANJAN	SHEO SHANKAR PRASAD (SC8)
340.	C.MISC./971/2023 CIV.WRIT ARISING F IA-1/2023 () (Part Heard)	7	L AND T FINANCE LIMITED vs JAHUR AHMAD MOHAMMAD TAHIR PATEL	APURV HARSH MAHIMA SHARMA RAGHU RAJ PRATAP KUMAR PRASHANT BHARDWAJ MANU TRIPURARI ALMANYA	GAUTAM
341.	CWJC/1008/2023 LAND ENCROACHMENT IA-1/2023 () INTERVENOR PETITIO	6	SK. KAMRUL HODA @ KAMRUL HODA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI ZAINUL ABEDIN	RAJ KISHORE ROY (GP 18)
With 341.1	CWJC/16281/2023 IA- 1/2023 MISC	4	BHAGWAN PRASAD @ BHAGAWANJI PRASAD vs THE STATE OF BIHAR	ZAINUL ABEDIN RAMENDRA KUMAR BHARTI	SAJID SALIM KHAN (SC25)
342.	CWJC/1425/2023 ARMS ACT	2	SWEETTY KUMARI @ REKHA vs THE STATE OF BIHAR	KUMAR BINODE BARIAR SUBHASH KUMAR SINHA RANANJAY KUMAR	P.K. VERMA (AAG3)
343.	CWJC/1978/2023 LAND ENCROACHMENT	5	LALITESH KUMAR SINGH @ LALITESHWAR PRASAD SINGH vs THE STATE OF BIHAR	PARASHURAM SINGH	SAJID SALIM KHAN (SC 25)
344.	CWJC/2337/2023 LAND ENCROACHMENT	4	SUMAN DEVI vs THE STATE OF BIHAR	BHOLA KUMAR	SUBHASH PRASAD SINGH (GA 3) RABINDRA KUMAR PRIYADARSHI
345.	CWJC/2475/2023 STATE WELFARE SCHE	6	YOGENDRA SINGH vs THE STATE OF BIHAR	RAKESH KUMAR SINGH SATYENDRA KUMAR SINGH	VINAY KIRTI SINGH (GA2)
346.	CWJC/2831/2023 OTHER MISC. MATTER IA-1/2023 () IA-2/2024 () MISC	7	SONU SINGH vs THE STATE OF BIHAR	SURENDRA KUMAR SINGH SUDHA CHANDRA PRASEN KUMAR SHAKTI SUMAN KUMAR ATUL SHANKAR	P.K. VERMA (AAG 3) ABINASH KUMAR KUMAR SATYA KIRTI ARUN KANIKA ABINASH KUMAR KUMAR SATYA KIRTI
347.	CWJC/2857/2023 INDIAN REGISTRATIO	5	AMIT KUMAR vs THE STATE OF BIHAR	AMARENDRA NARAYAN	RAJ KISHORE ROY (GP18) GANPATI TRIVEDI
348.	CWJC/3104/2023 FOREIGN ACT	6	RAZI ALAM KHAN vs THE UNION OF INDIA	LOKESH KUMAR SINGH RAHUL NATH	ADDITIONAL SOLICITOR GENERAL RAM ANURAG SINGH SHIVADITYA DHARI SINHA (AC TO ASG)

349.	CWJC/3196/2023 OTHER MISC. MATTER	5	NEELAM DEVI vs THE STATE OF BIHAR	RAM KISHUN PRASAD	PRABHAT KUMAR VERMA (AAG 3)
350.	CWJC/3518/2023 LAND ENCROACHMENT	4	CHHOTELAL SINGH vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1 ADITYA NATH JHA	SAJID SALIM KHAN (SC25) ASHOK KUMAR GUPTA
351.	CWJC/3973/2023 LAND ENCROACHMENT	4	GAUTAM KUMAR SONI vs THE STATE OF BIHAR	UDAY KUMAR	RISHI RAJ SINHA (SC19) HARSHVARDHAN SHIVSUNDARAM
352.	CWJC/4345/2023 HOUSING BOARD MATT	3	UMAPATI DEVI vs THE BIHAR STATE HOUSING BOARD	AMIT KUMAR SINGH RAM KISHORE SINGH	KINKAR KUMAR (SC9) PAWAN KUMAR MITHILESH KUMAR RAI
353.	CWJC/4514/2023 INDIAN REGISTRATIO	2	RAMA SHANKAR SINGH vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI	RISHI RAJ SINHA (SC19)
354.	CWJC/4732/2023 LAND ENCROACHMENT	4	GOVIND KUMAR vs THE STATE OF BIHAR	DHARMESH KUMAR SHRIVASTAVA	RAJ KISHORE ROY (GP18)
355.	CWJC/5028/2023 HOUSING BOARD MATT IA-1/2023 ()	3	VINOD CHOUDHARY @ VINOD KUMAR vs BIHAR STATE HOUSING BOARD-6	ABINASH KUMAR KUMAR SATYA KIRTI	PAWAN KUMAR MITHILESH KUMAR RAI
356.	CWJC/5232/2023 INDIAN STAMP ACT	5	M/S MAURYA MOTORS PVT. LTD. vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH RAJEEV KUMAR	VIKASH KUMAR (SC11) ARUN KUMAR ARUN
357.	CWJC/5583/2023 LAND ENCROACHMENT	3	PARMESHWAR PASWAN vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	ANJANI KUMAR (AAG 4)
358.	CWJC/5617/2023 OTHER MISC. MATTER	4	LOHAR KALYAN SAMITI BIHAR vs THE STATE OF BIHAR	SANJEEV KUMAR ASHISH KUMAR SINHA PREETI	MD. N.H. KHAN (SC1)
359.	CWJC/5713/2023 OTHER MISC. MATTER	4	ATAL BIHARI CHAURASIA @ ATAL CHAURASIA vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	P.K. VERMA (AAG 3)
360.	CWJC/5729/2023 INDIAN REGISTRATIO	5	RAJIV KUMAR vs THE STATE OF BIHAR	SHIV SAGER SHARMA VINTI KUMARI NAGENDRA KUMAR	VIKASH KUMAR (SC11)
361.	CWJC/5860/2023 OTHER MISC. MATTER IA-1/2023 ()	3	DEEPAK KUMAR (ADVOCATE) vs THE UNION OF INDIA	LOKESH KUMAR SUSHMITA MISHRA ANAND KUMAR	ADDITIONAL SOLICITOR GENERAL RAKESH KUMAR SINHA RAVINDER KUMAR SHARMA MANOJ KUMAR SINGH
362.	CWJC/5967/2023 LAND ENCROACHMENT	5	SURENDRA KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR SHRINATH	MD. NADIM SERAJ (GP5) PIYUSH LALL LALIT KISHORE YASHRAJ BARDHAN PRASHANT PRATAP
363.	CWJC/6032/2023 LAND ENCROACHMENT	5	KIRAN DEVI KEJRIWAL vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH AVINASH KUMAR SINGH	SUBHASH PRASAD SINGH (GA 3) BIJENDRA KUMAR SINGH BIJENDRA KUMAR SINGH PRINCE KUMAR MISHRA
364.	CWJC/6062/2023 LAND ENCROACHMENT	4	RAVINDRANATH SINGH vs THE STATE OF BIHAR	RADHA MOHAN SINGH SATYAM ANAND	MD. KHURSHID ALAM (AAG12) DR. ALOK KUMAR SINHA AWADHESH KUMAR SINGH SHYAMA RANI
365.	CWJC/6148/2023 OTHER MISC. MATTER	6	ANKIT KATRIAR vs THE STATE OF BIHAR	ANKIT KATRIAR (IN PERSON) ANANYA SHIVANI ANKIT SINGH	YOGENDRA PRASAD SINHA (AAG 7) PRASOON SINHA LALIT KISHORE
366.	CWJC/6243/2023 HOUSING BOARD MATT	4	SIDDHARTH SHANKER vs THE BIHAR STATE HOUSING BOARD	INDRAJESH KUMAR KUMARI RASHMI TARKESHWAR NATH THAKUR	SUBHASH PD. SINGH (GA3) PAWAN KUMAR JAGNNATH SINGH
367.	CWJC/6365/2023 ARMS ACT	4	GOPAL RAI @ JAGANNATH SINGH vs THE STATE OF BIHAR	REWTI KANT RAMAN SANGITA KUMARI	SHEO SHANKAR PRASAD (SC8)
368.	CWJC/6369/2023 HOUSING BOARD MATT	3	RAJ KUMAR @ RAJ KUMAR RAM vs THE STATE OF BIHAR	PRANAV KUMAR ALOK KUMAR VIRENDRA KUMAR	YOGENDRA PRASAD SINHA (AAG 7) PAWAN KUMAR
369.	CWJC/6371/2023 MNREGA/PMRY/JAWAHA	3	PUSHPA KUMARI vs THE STATE OF BIHAR	ALOK RANJAN	ANJANI KUMAR (AAG 4)

370.	CWJC/6522/2023 LAND ENCROACHMENT	4	DOMANI DEVI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	SAJID SALIM KHAN (SC25) MADHURI KUMARI ABNEESH KUMAR SATYA PRAKASH SINGH
371.	CWJC/6546/2023 OTHER MISC. MATTER	5	RAJENDRA PRATAP SINGH vs THE STATE OF BIHAR	MADHURI KUMARI BIKAS KUMAR SHARMA RAM MURTI SHAMBHU SHARAN SHARMA ABNEESH KUMAR	SMT. BINITA SINGH (SC 28)
372.	CWJC/6803/2023 OTHER MISC. MATTER	2	SECRETARY, DEPARTMENT OF DISASTER MANAGEMENT vs THE REGISTRAR, BIHAR HUMAN RIGHT COMMISSION	UDAY SHANKAR PANDEY (A.C. TO A.A.G.4)	
373.	CWJC/6832/2023 LAND ENCROACHMENT	3	GANGA RAM SINGH vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR BIRENDRA KUMAR TIWARY	ANJANI KUMAR (AAG4)
374.	CWJC/7150/2023 LAND ENCROACHMENT	6	FANISH CHANDRA JHA vs THE STATE OF BIHAR	SHASHI NATH JHA SUNNY KUMAR	RAJ KISHORE ROY (GP18)
375.	CWJC/7185/2023 INDIAN REGISTRATIO	2	ARUN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY PANKAJ KUMAR	VIKASH KUMAR (SC11)
376.	CWJC/7210/2023 HOUSING BOARD MATT	3	HARIDWAR SINGH vs THE BIHAR STATE HOUSING BOARD	AMIT KUMAR SINGH	ABBAS HAIDER (SC6) PAWAN KUMAR RAM KISHORE SINGH
377.	CWJC/7259/2023 OTHER MISC. MATTER	5	RENU KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR JHA VISHWAROOP JHA	MADANJEET KUMAR (GP20)
378.	CWJC/7436/2023 OTHER MISC. MATTER	3	CHANDAN KUMAR MEHTA vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	RAJ KISHORE ROY (GP18)
379.	CWJC/7463/2023 OTHER MISC. MATTER	3	PUNYADEO PRASAD ALIAS PUNYADEO BHAGAT vs THE STATE OF BIHAR	SAMIR KUMAR SINHA MANOJ KUMAR	MANISH KUMAR (GP4)
380.	CWJC/7642/2023 OTHER MISC. MATTER	4	THE STATE OF BIHAR vs NATIONAL HUMAN RIGHTS COMMISSION	KARANDEEP KUMAR (A.C. TO G.P.6)	
381.	CWJC/8186/2023 OTHER MISC. MATTER	2	PARSHURAM RAI vs THE STATE OF BIHAR	SUBODH KUMAR SURENDRA KISHORE THAKUR ASHUTOSH KUMAR	RAJ KISHORE ROY (GP 18)
With 381.1	CWJC/2552/2023	1	VINOD KUMAR RAI @ VINOD KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	RISHI RAJ SINHA (SC19) SURENDRA KISHORE THAKUR SUBODH KUMAR
382.	CWJC/8329/2023 OTHER MISC. MATTER	4	SHAMBHU KUMAR TANDAN vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	MD. NADIM SERAJ (GP5) APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP KUMAR PRASHANT BHARDWAJ
383.	CWJC/8440/2023 LAND ENCROACHMENT	3	RAMANAND PRASAD SINGH vs THE STATE OF BIHAR	SANKET VENKATESH KIRTI	MD. KHURSHID ALAM (AAG12)
With 383.1	CWJC/9831/2023 IA- 1/2023 IA- 2/2024 INTERVENOR PETITIO	4	RAMANAND PRASAD SINGH vs THE STATE OF BIHAR	SANKET VENKATESH KIRTI PRAMOD KUMAR CHHOTE LAL NARAIN SINGH	RISHI RAJ SINHA (SC19)
384.	CWJC/8800/2023 LAND ENCROACHMENT	3	SRIRAM PRAJAPAT vs THE STATE OF BIHAR	DILIP KUMAR NO. 1	RAJ KISHORE ROY (GP 18)
385.	CWJC/9418/2023 LAND ENCROACHMENT IA-1/2023 ()	5	MD. SABIR ALI vs THE STATE OF BIHAR	VIJAY ANAND	SAJID SALIM KHAN (SC25) SANJEEV KUMAR SINGH

386.	CWJC/9608/2023 INDIAN REGISTRATIO IA-1/2023 () IA-2/2023 () IA-3/2023 ()	2	NORTH INDIA DISTRICT COUNCIL OF THE ASSEMBLIES OF GOD vs THE STATE OF BIHAR	MUKESH KUMAR NO1 SHASHWAT SACHINA	VIKASH KUMAR (SC 11) AJAY KUMAR
387.	CWJC/10320/2023 OTHER MISC. MATTER	2	SUNIL KUMAR vs THE STATE OF BIHAR	SAKET ANAND AJAY KUMAR CHHAYA KIRTI	MD. RAISUL HAQUE (SC10)
388.	CWJC/10360/2023 FOREIGN ACT	3	TABREJ ALAM vs THE GOVT. OF INDIA	SATYENDRA RAI SHREE NIVAS MADHUVAN	ADDITIONAL SOLICITOR GENERAL RATNESH KUMAR
389.	CWJC/10642/2023 LAND ENCROACHMENT	4	RAHUL KUMAR @ BULAT KUMAR vs THE STATE OF BIHAR	AWNISH KUMAR	MD. KHURSHID ALAM (AAG 12)
390.	CWJC/11604/2023 ARMS ACT	2	ROHAN RAJ vs THE STATE OF BIHAR	MANISHA PANDEY PAWAN KUMAR VERMA SHWETA PANDEY	MD. N.H. KHAN (SC1)
391.	CWJC/11952/2023 LAND ENCROACHMENT	7	KRISHNA RAI vs THE STATE OF BIHAR	ANAND KUMAR OJHA ABHISHEK RAJ ASHOK KUMAR KARNA	SAJID SALIM KHAN (SC25) PIYUSH LALL LALIT KISHORE YASHRAJ BARDHAN RAVI KUMAR
392.	CWJC/12989/2023 INDIAN STAMP ACT	4	JANNAT ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	VIKASH KUMAR (SC 11)
393.	CWJC/13921/2023 LAND ENCROACHMENT	4	RAJESH KUMAR SINHA vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	RAJ KISHORE ROY (GP18)
394.	CWJC/14493/2023 LAND ENCROACHMENT IA-1/2024 () ADDING PARTY	3	BANGALI PRASAD vs THE STATE OF BIHAR	AVINASH KRITYA NAND JHA	SUSHIL KUMAR (GP 22)
395.	CWJC/14735/2023 INDIAN STAMP ACT	4	M/S CHAVOBIRO FOODS AND FEEDS PRIVATE LIMITED vs THE STATE OF BIHAR	NIKHIL KUMAR AGRAWAL YASH SAHAY ADITI HANSARIA	VIKASH KUMAR (SC11)
396.	CWJC/14791/2023 LAND ENCROACHMENT IA-1/2024 () ADDING PARTY	3	SHIV SHANKAR SHAH vs THE STATE OF BIHAR	AVINASH KRITYA NAND JHA	MANOJ KUMAR AMBASTHA (SC 26)
397.	CWJC/15565/2023 LAND ENCROACHMENT	2	PREM KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	SAJID SALIM KHAN (SC25)
398.	CWJC/16044/2023 LAND ENCROACHMENT IA-1/2023 () MISC	4	SHATRUGHAN SHARMA vs THE STATE OF BIHAR	APURV HARSH MANU TRIPURARI KUMAR PRASHANT BHARDWAJ MAHIMA SHARMA ALMANYA UDAY PRATAP PUSHKAR	RISHI RAJ SINHA (SC 19)
399.	CWJC/17246/2023 OTHER MISC. MATTER	2	BASANT KUMAR SINGH vs THE STATE OF BIHAR	DR. BIDHU RANJAN ASHOK KUMAR JHA	GOVERNMENT PLEADER (3)

FOR HEARING

400.	CWJC/6336/2002 HOUSING BOARD MATT	13	SMT.SHARDA SINHA vs THE BIHAR STATE HOUSING BOARDAND	RAJ NANDAN PD.SINGH SHEKHAR SINGH SHREE NIVAS MADHUVAN	RAJIV NAYAN SINGH ANSHUMAN SINGH
401.	CWJC/98/2004 LAND ENCROACHMENT	9	DAYANAND ANGLO VEDIC PUBLIC SCHOOL BUXAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURINDER KUMAR	SC6 S.S.P.YADAV (SC14)
402.	CWJC/6985/2007 OTHER MISC. MATTER	11	JAGDISH PANERI vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH ANUJ KUMAR MD.IMTEYAZ AHMAD BISHWAJEET PANDEY	MANISH KUMAR GP8 BIRENDRA KUMAR

403.	CWJC/9856/2007 LAND ENCROACHMENT	35	SUNIL KUMAR PASWAN vs THE STATE OF BIHAR	SARVENDRA KUMAR VERMA JAI VARDHAN NARAYAN SANJAY KUMAR SINHA	GP20 HARISH KUMAR (GP-8) RANJAN KUMAR SINHA SIDDHARTHA PRASAD RANJEET KUMAR PANDEY H.S. HIMKAR MAHESH PRASAD VINAY KIRTI SINGH
Restored (MJC No. 4155/2010)					
404.	CWJC/1122/2009 INDIAN STAMP ACT	5	RAJESH UPADHYAY vs THE STATE OF BIHAR AND ORS	MAHESH NARAYAN PARBAT PRAVEEN PRABHAKAR PRAVEEN PRABHAKAR VED PRAKASH SRIVASTAVA VED PRAKASH SRIVASTAVA	GA1 RAJESHWAR SINGH (GA10) RAJESHWAR SINGH (GA10)
405.	CWJC/9952/2009 OTHER MISC. MATTER	15	PREM KUMAR MANDHAN vs THE STATE OF BIHAR AND ORS	SUBHASH CHANDRA BOSE PAWAN KUMAR	GA3 RAGHWANAND (GA11) LALIT KISHORE VINAY KRISHNA TRIPATHY K.D.CHATTERJEE PRASOON SINHA (GA2) BINITA SINGH PRASHANT PRATAP UJJAWAL BHUSHAN
406.	CWJC/13368/2009 OTHER MISC. MATTER	2	M/S CIVMIL INDUSTRIES PVT.LTD. vs STATE BANK OF INDIA AND ORS	VIKAS KUMAR ANIL KUMAR SINGH	KAUSHLENDRA KR.SINHA HEMANT KUMAR SHARAN ADITYA SHARAN PRABHAT KR. SINHA ANANT KUMAR SHARAN PRABHAT KUMAR SHARAN HEMANT KUMAR SHARAN
With 406.1	CWJC/8752/2012 OTHER MISC. MATTER	3	M/S CIVMIL INDUSTRIES PVT.LTD. vs STATE BANK OF INDIA AND ORS	ARUN KUMAR ARVIND KUMAR VIKAS KUMAR	KAUSHLENDRA KUMAR SINHA RAKESH KUMAR PARTHA SARTHY RAJ NANDAN PRASAD NIRMAL KUMAR HEMANT KUMAR SHARAN ADITYA SHARAN PRABHAT KUMAR SHARAN ANANT KUMAR SHARAN
407.	CWJC/11600/2010 OTHER MISC. MATTER	3	KAMAL RAM vs THE STATE OF BIHAR AND ORS	SURESH PRASAD KUMAR RAJEEV	SC12 ARVIND KUMAR SINHA YASHRAJ BARDHAN NARENDRA PRASAD YADAV(SC-23)
408.	CWJC/6860/2011 OTHER MISC. MATTER	12	DHRUB PRASAD BHAGAT AND ORS vs PAWAN KUMAR BHAGAT AND ORS	ARUN KUMAR MANDAL VIJAY KUMAR RANJAY KUMAR SINGH ABBAS HAIDER	NAWAL KISHOR SINGH SHOBHA NATH JHA GIRISH PD.GUPTA RAMANAND PODDAR BIRENDRA KR.SINGH NAJMUL HODA
409.	CWJC/6345/2012 OTHER MISC. MATTER	4	MOHAN SARAN AND ORS vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINHA SHAKIB AYAZ AMARESH KUMAR SINHA NAGADEO CHOUBEY	G.K. AGRWAL GA10 ANJANI KUMAR (AAG6) ANJANI KUMAR (AAG6) HARISH KUMAR (GP-32)
410.	CWJC/13188/2012 OTHER MISC. MATTER	7	DR.LALIT MOHAN SHARMA vs BIHAR HUMAN RIGHTS COMMISSION AND ANR	DHIRENDRA KUMAR ANIL KUMAR PRAKASH KUMAR SHASHI KUMAR	KUMAR PRIYA RANJAN NARENDRA KUMAR TEJ NARAIN SINGH
(AT 10:30 A.M.)					
411.	CWJC/13938/2012 CIV.WRIT ARISING F	7	DHARMESH KUMAR vs VIJAYWANT KUMAR CHOUDHARY AND ORS	RAJ KISHORE PRASAD SINGH BAL BHUSHAN CHOUDHARY	UJJWAL KUMAR ANIRUDH KUMAR SINHA ANIL KR SINGH NO. 6 PRIYA RANJAN
With 411.1	CWJC/13234/2012 CIV.WRIT ARISING F	7	DHARMESH KUMAR vs VIJAYWANT KUMAR CHOUDHARY AND ORS	RAJ KISHORE PRASAD SINGH BAL BHUSHAN CHOUDHARY	ANIL KR SINGH NO. 6

With 411.2	CWJC/13256/2012 CIV.WRIT ARISING F	7	DHARMESH KUMAR vs VIJAYWANT KUMAR CHOUDHARY AND ORS	RAJ KISHORE PRASAD SINGH BAL BHUSHAN CHOUDHARY	UJJWAL KUMAR PRIYA RANJAN ANIRUDH KUMAR SINHA ANIL KR SINGH NO. 6
With 411.3	CWJC/13269/2012 CIV.WRIT ARISING F	7	DHARMESH KUMAR vs VIJAYWANT KUMAR CHOUDHARY AND ORS	RAJ KISHORE PRASAD SINGH BAL BHUSHAN CHOUDHARY	UJJWAL KUMAR ANIL KR SINGH NO. 6 ANIRUDH KUMAR SINHA
412.	CWJC/23579/2012 OTHER MISC. MATTER	8	ASHA MUNI DEVI vs THE COLLECTOR, KAIMUR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA SURYA KANT MISHRA	S.D. SANJAY DHARMENDRA KUMAR SINGH PRASHANT PRATAP (GP2)
413.	CWJC/19820/2014 LAND ENCROACHMENT	10	PRAMOD KUMAR KARN, vs THE STATE OF BIHAR AND ORS	SACHCHIDA NAND LAL KARAN ABHAY KUMAR SINGH RAKESH KUMAR SINGH PRAKRITITA SHARMA	AAG12- RAVINDRA NATH DUBEY SARVESH KUMAR SINGH (AAG13)
414.	CWJC/5047/2020 INDIAN REGISTRATIO	2	SANJAY KUMAR vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH SRIPRIYA SINHA KUNAL RANJAN	KUMAR MANISH (SC5)
415.	CWJC/14602/2022 OTHER MISC. MATTER	3	SACHIN KUMAR vs MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY	HRISHIKESH SANJAY KUMAR JHA	ADDITIONAL SOLICITOR GENERAL PRASHANT PRATAP (GP2) PUNAM KUMARI SINGH
416.	CWJC/2217/2023 LAND ENCROACHMENT	5	SATYANARAYAN YADAV vs THE STATE OF BIHAR	AMIT NARAYAN RAJIV KUMAR	RAJ KISHORE ROY (GP 18)

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 211 (AT 10:30 A.M.)
Mr. Justice Purnendu Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/2099/2024 GRAM PANCHYAT RAJY	1	SHOBHA DEVI vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA ABHISHEK RAJ	ADDITIONAL ADVOCATE GENERAL (9) JITENDRA KUMAR (AC TO AAG11)	
			FOR ORDERS (ON OFFICE NOTES)			
2.	CWJC/12559/2022 MUNCIPAL CORPORATI	2	ANOJ KUMAR MISHRA vs THE STATE OF BIHAR	RIYA GIRI VIVEK ANAND VIJAY SHANKER TIWARI	ABBAS HAIDER (SC6) SUMIT KUMAR JHA RANA VIKRAM SINGH	
3.	CWJC/2217/2024 GRAM PANCHYAT RAJY	3	SANGEETA DEVI vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	STANDING COUNSEL 9 RAJESH PRASAD CHOUDHARY	
			FOR ORDER IV			
4.	CWJC/10698/2019 MUNCIPAL CORPORATI	14	THE PATNA MUNICIPAL CORPORATION vs THE STATE OF BIHAR	PANKAJ KUMAR SUDAMA KUMAR	KINKAR KUMAR (SC9) VINAY KIRTI SINGH ANAND KUMAR OJHA JAI RAM SINGH	
With 4.1	CWJC/3929/2020 MUNCIPAL CORPORATI	18	SMT. RAJ LAKSHMI KUWAR vs THE STATE OF BIHAR	VINAY MISTRY	SUBHASH PD. SINGH (GA3) PRASOON SINHA PRABHAKAR SINGH	
5.	CWJC/15583/2022 BIHAR RELIGIOUS TR	7	SHASHI BHUSHAN MISHRA vs BIHAR STATE BOARD OF RELIGIOUS TRUST	RANJAN KUMAR DUBEY ASHISH ANAND NAWNIT KUMAR TIWARY	GANPATI TRIVEDI SHEKHAR SINGH JITENDRA KUMAR ROY 1 ANIL KUMAR SHARMA USHA KUMARI SINGH	
(AT 3:00 P.M.)						
With 5.1	CWJC/17849/2023 BIHAR RELIGIOUS TR	4	ANANT NARAYAN SINGH @ ANANT KUMAR SINGH vs THE BIHAR STATE RELIGIOUS TRUST BOARD	VIKRAM SINGH AMIT RANJAN	GOVERNMENT ADVOCATE (2) GANPATI TRIVEDI	
6.	CWJC/15058/2023 MUNCIPAL CORPORATI	3	RANDHIR NARAYAN SINGH vs THE STATE OF BIHAR	AWNISH KUMAR	YOGENDRA PRASAD SINHA (AAG 7) SANJEEV NIKESH ANUJ KUMAR SHYAM KISHORE RAVI RANJAN	
With 6.1	CWJC/482/2024 GRAM PANCHYAT/ ZIL	2	SUMER SINGH vs THE STATE OF BIHAR	ANUJ KUMAR PANKAJ KUMAR SINGH ABHINAV ASHOK	STANDING COUNSEL 19 GIRISH PANDEY RAVI RANJAN RISHI RAJ SINHA	
7.	CWJC/17638/2023 GRAM PANCHYAT RAJY	4	ASHOK KUMAR PANDIT vs THE STATE OF BIHAR	RAJU PRASAD	SMT. BINITA SINGH (SC 28)	
With 7.1	CWJC/10229/2023 GRAM PANCHYAT RAJY	9	DILIP KUMAR TIWARI vs THE STATE OF BIHAR	RAJU PRASAD	KUMAR ALOK (SC 7) MANOJ KUMAR MANI LAL MAHTO SANJAY KUMAR	
8.	CWJC/669/2024 GRAM PANCHYAT RAJY	3	VIMAL KUMAR SINGH vs THE STATE OF BIHAR	ABHAY KUMAR SUSHIL KUMAR SINGH	STANDING COUNSEL (18) AWNISH KUMAR	
9.	CWJC/2128/2024 GRAM PANCHYAT RAJY	1	RINKI KUMARI vs THE STATE OF BIHAR	UJJWAL KUMAR PRIYA RANJAN JYOTI KUMAR SINHA AMRESH	STANDING COUNSEL 24	
10.	CWJC/2180/2024 GRAM PANCHYAT RAJY	2	SONY KUMARI vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	ADDL. ADVOCATE GENERAL 9 AWNISH KUMAR SANJAY KUMAR	
11.	CWJC/2211/2024 GRAM PANCHYAT RAJY	4	RANJAN KUMARI TIWARI vs THE STATE OF BIHAR	AWNISH KUMAR	STANDING COUNSEL 13 DEVASHISH GIRI PRANAV KUMAR SHRISHTI SINGH RAVI RANJAN	

With 11.1	CWJC/2212/2024 GRAM PANCHYAT RAJY	4	MUNNI KHATUN vs THE STATE OF BIHAR	AWNISH KUMAR	STANDING COUNSEL 15 DEVASHISH GIRI PRANAV KUMAR SHRISHTI SINGH RAVI RANJAN
12.	CWJC/2218/2024 GRAM PANCHYAT RAJY	1	UTKARSH SRIVASTAVA @ UTKARSH KUMAR vs THE STATE OF BIHAR	AWNISH KUMAR	ADDL. ADVOCATE GENERAL (9) RAVI RANJAN BHAGYA NARAYAN JHA
13.	CWJC/2477/2024 GRAM PANCHYAT RAJY	1	SANJAY KUMAR PANDAY vs THE STATE OF BIHAR	NAGENDRA UPADHYAY GOPAL KRISHNA NISHANT MAYA SHANKAR MISHRA	ADDITIONAL ADVOCATE GENERAL 13 MANOJ MADHAV BINOY KUMAR
14.	CWJC/2516/2024 GRAM PANCHYAT RAJY	2	FULA JAHAN BEGAM vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR	ADDL. ADVOCATE GENERAL 4
15.	CWJC/2567/2024 GRAM PANCHYAT RAJY	2	RINKU DEVI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	GOVERNMENT ADVOCATE 3 DHANESHWAR PRASAD GUPTA
16.	CWJC/2890/2024 GRAM PANCHYAT RAJY	2	BRAJESH KISHORE SINHA vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	GOVERNMENT ADVOCATE 7 AWNISH KUMAR KUMAR GAURAV
17.	CWJC/3294/2024 ZILA PARISHAD	2	ANANT KUMAR vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT PLEADER 24 MD. NAJMUL HODDA SUBODH KUMAR JHA PRAVIN KUMAR SINHA AMITABH SOHAN SHREYASH GOYAL RAJESH PRASAD CHOUDHARY DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA
18.	CWJC/3328/2024 GRAM PANCHYAT RAJY	1	MANJU DEVI @ MANJOO DEVI vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	GOVERNMENT ADVOCATE 10
19.	CWJC/3582/2024 ZILA PARISHAD	1	ASHA DEVI vs THE STATE OF BIHAR	AKSHANSH ANKIT SURENDRA KUMAR SINGH	STANDING COUNSEL 23 SUNEIL KUMAR THAKUR
20.	CWJC/3586/2024 GRAM PANCHYAT RAJY	1	PRATIMA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT ADVOCATE 5 RAVI RANJAN

FOR ADMISSION

21.	CWJC/7583/2019 MINES REGULATION &	6	KISHORE YADAV @ KISHORE KUMAR YADAV, vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
22.	CWJC/9579/2019 MUNCIPAL CORPORATI	13	MD. HASRAT HUSSAIN vs THE STATE OF BIHAR	BRIJ BIHARI TIWARY KALPANA	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA
23.	CWJC/17138/2019 MINES REGULATION &	6	MD. ISRAIL vs THE STATE OF BIHAR	SANJEEV RANJAN UDAY PRASAD	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL.PP.MINES)
24.	CWJC/6180/2020 MINES REGULATION &	5	SUGRIV KUMAR vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) GYAN PRAKASH OJHA (GA7) GYAN PRAKASH OJHA (GA7)
25.	CWJC/7216/2022 WAKF BOARD	5	HAZRAT AZIZULLAH SHAH AULIA MAZAAR MUQADDAS PAK CHARITABLE TRUST, vs THE BIHAR STATE SUNNI WAQF BOARD	UDAY PRATAP SINGH PRASHANT SINHA	SITA RAM YADAV (GP 16) MD. HELAL AHMAD MD. HELAL AHMAD MD. HELAL AHMAD MD. HELAL AHMAD
26.	CWJC/18306/2022 MUNCIPAL CORPORATI	10	SHAKUNTALA SINGH vs THE STATE OF BIHAR	ASHOK KUMAR BIBHUTI NARAYAN	KINKAR KUMAR (SC9) PRASOON SINHA
27.	CWJC/10981/2023 FOREST ACT	3	RIZWAN KHAN vs THE STATE OF BIHAR	ALOK KUMAR AGRAWAL RAHUL KUMAR ATUL ANAND	ANANT PRASAD SINGH (SC 15)
28.	CWJC/15013/2023 BIHAR RELIGIOUS TR	3	UDAI NARAYAN TIWARI vs BIHAR STATE BOARD OF RELIGIOUS TRUSTS	ASHOK KUMAR DUBEY UMA SHANKAR SINGH PREM RANJAN PD SINHA	GANPATI TRIVEDI

29.	CWJC/2571/2024 GRAM PANCHYAT RAJY	2	JAYAVARDHAN MISHRA vs THE STATE OF BIHAR	DWIVEDY SURENDRA SHIVAM	STANDING COUNSEL 9 RAVI RANJAN DEOVIND KUMAR SINGH DHARMESH KUMAR CHAUBEY UTPAL KANT
30.	CWJC/12950/2018 MINES REGULATION &	5	THE UNION OF INDIA AND ORS vs THE STATE OF BIHAR AND ORS	KALYAN SHANKAR ANSHUMAN SINGH	GYAN PRAKASH OJHA -GA7
31.	CWJC/20915/2018 MINES REGULATION &	5	M/S SATYAM INFRA J. V. THROUGH ITS PARTNER NAMELY RAJ KUMAR SINGH vs THE STATE OF BIHAR AND ORS	AMARESH KUMAR NILIMA KUMARI ASHUTOSH SINGH	GYAN PRAKASH OJHA -GA7 NARESH DIKSHIT (SPL.PP.MINES)
32.	CWJC/23996/2018 MINES REGULATION &	4	MD. MASIHA vs THE STATE OF BIHAR AND ORS	MOHAMMAD SUFYAN THAKUR BRAJESH SINGH	GYAN PRAKASH OJHA- GA7 NARESH DIKSHIT (SPL. P.P. MINES)
33.	CWJC/13109/2019 ENVIORNMENT & POLL	5	ARVIND KUMAR ROY vs THE STATE OF BIHAR	RAJEEV RANJAN ABHISHEK KUMAR SHAMBHU NARAYAN SINGH	GAJENDRA PRASAD YADAV (SC17) PARIJAT SAURAV RAGHWANAND GA11
34.	CWJC/15233/2019 FOREST ACT	4	SHIV JEE KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	DHURJATI KR. PRASAD (GP14)
35.	CWJC/3046/2020 FOREST ACT	7	NAGENDRA CHAUDHARY vs THE STATE OF BIHAR	UMA SHANKAR SINGH DHEERAJ KUMAR	CHITRANJAN SINHA (PAAG2) AWANISH NANDAN SINHA (GP 21)
36.	CWJC/15590/2021 MUNCIPAL CORPORATI	15	VINAY KUMAR vs THE STATE OF BIHAR	NILANJAN CHATTERJEE RITIKA RANI GOURANGA CHATTERJEE	SUBHASH PD. SINGH (GA3) PRASOON SINHA
37.	CWJC/6384/2022 BIHAR RELIGIOUS TR	3	VIJAY SHANKAR SINGH vs BIHAR STATE RELIGIOUS TRUST BOARD	UMA KANT TIWARY VIKASH KUMAR 'V.KUMAR' SWATI MISHRA	GANPATI TRIVEDI SHEKHAR SINGH
38.	CWJC/10416/2022 MUNCIPAL CORPORATI	2	SHASHI BHUSHAN vs THE STATE OF BIHAR	NIRBHAY PRASHANT	KINKAR KUMAR (SC9) PRASOON SINHA
39.	CWJC/12641/2022 MUNCIPAL CORPORATI	2	GAURAV KUMAR RAUT vs THE STATE OF BIHAR	ASHOK KUMAR CHOUDHARY SUSHMITA KUMARI	ABBAS HAIDER (SC6) NILENDU KUMAR CHOUDHARY NILENDU KUMAR CHOUDHARY
40.	CWJC/15249/2022 GRAM PANCHYAT/ ZIL	3	ROSHAN JAHAN vs THE STATE ELECTION COMMISSION (PANCHAYAT),	MAZHER ALAM NAFISUZZOHA MANJEET KUMAR MISHRA	ARCHANA MEENAKSHEE (GP 6) SANJEEV NIKESH RAVI RANJAN
41.	CWJC/15446/2022 CO-OPERATIVE SOCIE	2	KANHAIYA SETH @ KANHAIYA LAL vs THE STATE OF BIHAR	IRSHAD AHMAD KHAN	UDAY SHANKAR SHARAN SINGH (GP19)
42.	CWJC/16321/2022 BIHAR RELIGIOUS TR	10	RAVEENDRA NATH PANDEY vs BIHAR STATE BOARD OF RELIGIOUS TRUST	SWATI MISHRA ARVIND KUMAR JHA	RAJ KISHORE ROY (GP18) GANPATI TRIVEDI
43.	CWJC/17096/2022 MINES REGULATION &	8	AVEZ AHMED vs THE BIHAR STATE MINING CORPORATION LTD.	GAUTAM KUMAR KEJRIWAL MUKUND KUMAR ALOK KUMAR JHA	NARESH DIKSHIT (SPL. P.P. MINES)
44.	CWJC/3379/2023 GRAM PANCHYAT RAJY	7	MAHESH PRASAD vs THE STATE OF BIHAR	SUMEET KUMAR SINGH ALKA SINGH NIKHIL SINGH	SMT. ARCHANA MEENAKSHEE (GP6)
45.	CWJC/5637/2023 WAKF BOARD	5	MD. KHURSHID ALAM vs THE STATE OF BIHAR	MAJID MAHBOOB KHAN SHAILENDRA KUMAR DWIVEDI	AJIT KUMAR (GA 9) MD. HELAL AHMAD
46.	CWJC/5698/2023 MINES REGULATION &	1	M/S PRAKASH IRON, vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR ROHIT SINGH	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
47.	CWJC/6012/2023 MINES REGULATION &	2	SANJAY SHARMA vs THE STATE OF BIHAR	ARGHESH KUMAR RAM SHANKAR KUMAR SHRUTI SINHA	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)

48.	CWJC/6118/2023 MINES REGULATION &	2	CHANDNI KUMARI vs THE STATE OF BIHAR	ARGHESH KUMAR SHRUTI SINHA RAM SHANKAR KUMAR	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
49.	CWJC/6491/2023 MINES REGULATION &	2	M/S ADITYA MULTICOM PVT. LTD., vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
50.	CWJC/6858/2023 FOREST ACT	1	BHANU PRATAP SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH	SARVESH KUMAR SINGH (AAG13)
51.	CWJC/6907/2023 WAKF BOARD	3	PREM SINGH vs THE STATE OF BIHAR	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	RISHI RAJ SINHA (SC19) MD. HELAL AHMAD
52.	CWJC/7281/2023 MUNCIPAL CORPORATI	3	DILJEET KHANNA vs THE STATE OF BIHAR	ALOK KUMAR ARJUN KUMAR	SUBHASH PD. SINGH (GA3) PRASOON SINHA
53.	CWJC/7307/2023 MINES REGULATION &	2	VIKAS KUMAR vs THE STATE OF BIHAR	RAM ISHWAR PRASAD DR. KISLAY MANOJ KUMAR SINGH SANTOSH KUMAR	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
54.	CWJC/7704/2023 CO-OPERATIVE MATTE	5	HIRA PRASAD SINGH vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SYED IQBAL AHMAD (SC20) RAKESH KUMAR JHA BAIDYA NATH THAKUR ANWAR KARIM DIPAK KUMAR MADHURESH SINGH
55.	CWJC/8530/2023 BIHAR RELIGIOUS TR	5	SHRI RAMJI AND JANKI JI TEMPLE vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	MD. KHURSHID ALAM (AAG12) GANPATI TRIVEDI
56.	CWJC/9035/2023 GRAM PANCHYAT/ ZIL	3	JAIRAM SINGH vs THE STATE OF BIHAR	ANUJ KUMAR SHYAM KISHORE SAGRIKA ANSUL	AJAY (GA5) DR. ANJANI PD. SINGH SUNNY KUMAR
57.	CWJC/9077/2023 WAKF BOARD	3	MOTIUR RAHMAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	SAJID SALIM KHAN (SC 25) MD. HELAL AHMAD
58.	CWJC/9197/2023 MINES REGULATION &	2	BANSHIDHAR CONSTRUCTION PVT. LTD. vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKER TIWARI	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
59.	CWJC/9232/2023 MINES REGULATION &	2	BIMAL KUMAR, vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKAR TIWARI	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
60.	CWJC/9320/2023 CO-OPERATIVE SOCIE	3	DHARAMSHILA SINGH vs THE STATE OF BIHAR	MD. MUSHTAQUE ALAM FAKHRUDDIN ALI AHMAD SAOBIYA MUSHTAQUE	AMIT PRAKASH (GA13) GOPAL TIWARI
61.	CWJC/9523/2023 MINES REGULATION &	2	M/S SAHEB CONSTRUCTION vs THE STATE OF BIHAR	SANJEEV KUMAR NITISH KUMAR MUKESH KUMAR PRIYA RANJAN	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
62.	CWJC/9900/2023 MINES REGULATION &	1	BAJRANG INDICOM vs THE STATE OF BIHAR	AVINASH SHEKHAR SURAJ SAMDARSHI ROHIT SINGH	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
63.	CWJC/9977/2023 FOREST ACT	2	LALIT SHARMA vs THE STATE OF BIHAR	VINAY MISTRY	SARVESH KUMAR SINGH (AAG 13)
64.	CWJC/10046/2023 FOREST ACT	2	AKBAR ANSARI vs THE STATE OF BIHAR	VINAY MISTRY	SARVESH KR. SINGH (AAG13)
65.	CWJC/10381/2023 BIHAR RELIGIOUS TR	8	BIJAY KUMAR JHA vs THE BIHAR STATE RELIGIOUS TRUST BOARD	PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR	RAJ KISHORE ROY (GP 18) GANPATI TRIVEDI RAGHWENDRA PRATAP SINGH BIRENDRA KUMAR SINGH
66.	CWJC/10538/2023 GRAM PANCHYAT/ ZIL	2	NILAM KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR	AJAY (GA5)

67.	CWJC/10657/2023 OTHERS	3	KOSMI DEVI vs THE STATE OF BIHAR	ARUN KUMAR	YOGENDRA PRASAD SINHA (AAG 7) SANJEEV NIKESH RAVI RANJAN INDRADEO PRASAD
68.	CWJC/10832/2023 GRAM PANCHYAT/ ZIL	3	CHANDAN MANDAL vs THE STATE OF BIHAR	MANOJ KUMAR SINHA	AJAY (GA5) SANJEEV NIKESH RAVI RANJAN
69.	CWJC/10923/2023 GRAM PANCHYAT RAJY	4	SHAILENDRA KUMAR vs THE STATE OF BIHAR	AWNISH KUMAR	KAMESHWAR PRASAD GUPTA (GP 10)
70.	CWJC/10962/2023 MUNCIPAL CORPORATI	3	SUNIL KUMAR vs THE STATE OF BIHAR	MAYURI	YOGENDRA PRASAD SINHA (AAG 7) PRITHIVI RAJ SINGH
71.	CWJC/11249/2023 CO-OPERATIVE MATTE	5	SHASHI SHEKHAR SINHA vs THE STATE OF BIHAR	SWATI MISHRA	MANOJ KUMAR AMBASTHA (SC 26) PRABHAKAR TEKRIWAL SHAILENDRA KUMAR SINGH
72.	CWJC/11431/2023 ZILA PARISHAD	3	SANJAY KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SHWET RANJAN	ABBAS HAIDER (SC 6) ANWAR KARIM
73.	CWJC/11469/2023 MINES REGULATION &	1	MUKESH KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
74.	CWJC/11489/2023 GRAM PANCHYAT RAJY	3	KANTI DEVI vs THE STATE OF BIHAR	ASHOK KUMAR	AJAY (GA5)
75.	CWJC/11657/2023 MUNCIPAL CORPORATI	4	RAVI MOHAN VERMA vs NAGAR PARISHAD, NOW NAGAR NIGAM, BETTIAH	SANJAY KUMAR SHIVESH BABAN KUMAR	ABBAS HAIDER (SC6) PRIYADARSHI MATRI SHARAN
76.	CWJC/11673/2023 BIHAR RELIGIOUS TR	3	HARENDRA MAHTO vs THE STATE OF BIHAR	SANJEEV KUMAR BHARTI RAI RAUSHAN RAJ	MANISH KUMAR (GP 4) GANPATI TRIVEDI DHANANJAY KUMAR
77.	CWJC/12033/2023 GRAM PANCHYAT/ ZIL	3	SUDHA KUMARI vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN RAHUL RAJ	M. NASRUL HUDA KHAN (SC 1)
78.	CWJC/12163/2023 BIHAR RELIGIOUS TR	4	MAHANTH BHUBNESHWAR BHAGAT @ BHUNESHWAR BHAGAT, vs THE STATE OF BIHAR	DINESHWAR PRASAD SINGH	ANJANI KUMAR (AAG 4) GANPATI TRIVEDI RAVI RANJAN
79.	CWJC/12390/2023 CO-OPERATIVE MATTE	2	JAWAHAR LAL SHAH vs THE STATE OF BIHAR	DHIRENDRA KUMAR ROY USHA KUMARI SINGH	SYED IQBAL AHMAD (SC20)
80.	CWJC/12581/2023 BIHAR RELIGIOUS TR	4	SHRI JHULA BIHARI JI, SHRI RAM JANKI JI, SHRI LAKSHMAN JI, SHRI HANUMAN JI (DEITIES), vs THE BABA SAHEB BHIM RAO AMBEDKAR BIHAR UNIVERSITY,	SWATI MISHRA	KUMARI AMRITA (GP 3) SANJEEV KUMAR GANPATI TRIVEDI ANIL SINGH RAM NARESH SHARMA UDAY KUMAR RAJ NARAYAN MISHRA
With 80.1	CWJC/14811/2023 BIHAR RELIGIOUS TR	2	VIJAY PRASAD YADAV vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST,	ONKAR NATH PANCHANAND KUMAR	P.K. VERMA (AAG 3) GANPATI TRIVEDI
81.	CWJC/13194/2023 GRAM PANCHYAT/ ZIL	3	SITA DEVI vs THE STATE OF BIHAR	NAND KUMAR SAGAR	P.K. VERMA (AAG 3) SANJEEV NIKESH RAVI RANJAN MRITUNJAY KUMAR SONU KUMAR CHAUDHARI
82.	CWJC/13346/2023 GRAM PANCHYAT RAJY	2	MD. AHSAN vs THE STATE OF BIHAR	UMESH KUMAR SHARMA DR. KAMAL DEO SHARMA	AJAY (GA 5)
83.	CWJC/13348/2023 GRAM PANCHYAT/ ZIL	2	AJIT SINGH @ AJIT KUMAR SINGH vs ARVIND TRIPATHI	DHANANJAY KUMAR TIWARY	ARCHANA MEENAKSHEE (GP 6)
84.	CWJC/13422/2023 MUNCIPAL CORPORATI	3	LAL BIHARI RAY vs THE STATE OF BIHAR	RAJA RAM MISHRA	SAJID SALIM KHAN (SC 25) PRASOON SINHA SANJAY PRAKASH VERMA

85.	CWJC/13601/2023 GRAM PANCHYAT RAJY	3	MOST. KIRAN DEVI vs BABY DEVI	SURENDRA KISHORE THAKUR Y. MADHAVI ASHUTOSH KUMAR SUBODH KUMAR MANJEET KUMAR ROY	
86.	CWJC/13606/2023 CO-OPERATIVE MATTE	4	SHIVKALA DEVI vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	SYED IQBAL AHMAD (SC20) SHAILENDRA KUMAR SINGH VIKASH KUMAR JHA
With 86.1	CWJC/13659/2023 CO-OPERATIVE MATTE	2	RAMESH PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	AMIT PRAKASH (GA13) SHAILENDRA KUMAR SINGH PRASHANT KUMAR KRITIKA UPADHYA
With 86.2	CWJC/13762/2023 CO-OPERATIVE MATTE	4	PRATHMIK KRISHI SAKH SAHYOG SAMITI LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR ROHIT SINGH PIYUSH RANJAN	S. RAZA AHMAD (AAG 5) SHAILENDRA KUMAR SINGH PRABHAKAR TEKRIWAL SHASHI DHAR JHA VINAY KIRTI SINGH AKHILESHWAR SINGH NAMRATA MISHRA UMAPATI JHA ARCHANA JHA ANAMIKA KUMARI
With 86.3	CWJC/13793/2023 CO-OPERATIVE MATTE	5	PRATHMIK KRISHI SAKH SAHYOG SAMITI LIMITED, vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR ROHIT SINGH PIYUSH RANJAN	S. RAZA AHMAD (AAG 5) SHAILENDRA KUMAR SINGH PRABHAKAR TEKRIWAL SANJAY KUMAR
With 86.4	CWJC/14429/2023 CO-OPERATIVE MATTE	3	BIRENDRA KUMAR SAHU vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	UDAY SHANKAR SHARAN SINGH (GP 19) SHAILENDRA KUMAR SINGH
With 86.5	CWJC/14824/2023 CO-OPERATIVE MATTE	3	ITAHA RASUL NAGAR PRIMARY AGRICULTURE CREDIT CO-OPERATIVE SOCIETY LTD. vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	AMIT PRAKASH (GA 13) SHAILENDRA KUMAR SINGH
With 86.6	CWJC/15086/2023 CO-OPERATIVE MATTE	2	GANGADHAR PASWAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	AMIT PRAKASH (GA13) SHAILENDRA KUMAR SINGH VIKASH KUMAR JHA
With 86.7	CWJC/15547/2023 CO-OPERATIVE MATTE	3	CHAND KUDARIA PRIMARY AGRICULTURE CO-OPERATIVE CREDIT SOCIETY vs THE STATE OF BIHAR	JEETENDRA NARAYAN	MANOJ KUMAR AMBASTHA (SC 26) SHAILENDRA KUMAR SINGH
87.	CWJC/13610/2023 BIHAR RELIGIOUS TR	3	SIDDHNATH DAS @ SIDHNATH KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA NIRANJAN PD. SINGH	MANISH KUMAR (GP 4) GANPATI TRIVEDI RAVI RANJAN
88.	CWJC/13655/2023 MUNCIPAL CORPORATI	3	MANOJ KUMAR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	SUBHASH PD. SINGH (GA3) PRASOON SINHA
89.	CWJC/13670/2023 GRAM PANCHYAT RAJY	3	MOFIZUR RAHMAN vs THE STATE OF BIHAR	AWNISH KUMAR	KAMESHWAR PRASAD GUPTA (GP 10)
90.	CWJC/13759/2023 BIHAR RELIGIOUS TR	3	BASANT KUMAR VERMA vs THE BIHAR STATE RELIGIOUS TRUST BOARD,	JEETENDRA NARAYAN	RAJ KISHORE ROY (GP 18) GANPATI TRIVEDI SHEKHAR SINGH RAVI RANJAN
91.	CWJC/14370/2023 MUNCIPAL CORPORATI	3	KALABANTI DEVI @ KALAWATI DEVI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SAURABH KUMAR	ABBAS HAIDER (SC6) PRASOON SINHA
92.	CWJC/14866/2023 BIHAR RELIGIOUS TR	2	SAYTANARYAN SHUKLA @ PANDIT SATYANARAYAN SHUKLA vs BIHAR STATE RELIGIOUS TRUST BOARD	SAKET TIWARY AMRITYA RAJ ANURAJ SINGH	RAJ KISHORE ROY (GP18) GANPATI TRIVEDI
93.	CWJC/14902/2023 CO-OPERATIVE MATTE	3	GEETA KUMARI GUPTA vs THE STATE OF BIHAR	NIRAJ GOPAL SHARAN ABHAY KUMAR THAKUR	MANOJ KUMAR AMBASTHA (SC 26) RAUSHAN ATUL PRAKASH SAHIL KUMAR NIRBHAY BHARDWAJ

With 93.1	CWJC/14904/2023 OTHERS	2	POONAM SINHA @ PUNAM SINHA vs THE STATE OF BIHAR	NIRAJ GOPAL SHARAN ABHAY KUMAR THAKUR	SUSHIL KUMAR (GP 22) RAUSHAN
With 93.2	CWJC/15417/2023 CO-OPERATIVE MATTE	2	KAPIL MUNI NIRALA vs THE STATE OF BIHAR	NIRAJ GOPAL SHARAN ABHAY KUMAR THAKUR	UDAY SHANKAR SHARAN SINGH (GP19) RAUSHAN ATUL PRAKASH SAHIL KUMAR NIRBHAY BHARDWAJ
With 93.3	CWJC/15553/2023 CO-OPERATIVE MATTE	2	SHANTI DEVI vs THE STATE OF BIHAR	NIRAJ GOPAL SHARAN ABHAY KUMAR THAKUR	AMIT PRAKASH (GA 13) RAUSHAN ATUL PRAKASH SAHIL KUMAR NIRBHAY BHARDWAJ
With 93.4	CWJC/16081/2023 CO-OPERATIVE MATTE	1	SANJIT KUMAR SINHA vs THE STATE OF BIHAR	NIRAJ GOPAL SHARAN	SUSHIL KUMAR (GP 22) RAUSHAN ATUL PRAKASH SAHIL KUMAR NIRBHAY BHARDWAJ
94.	CWJC/14965/2023 BIHAR RELIGIOUS TR	3	RAM JANKI SIYA BIHARI KUNJ THAKURBARI, RAJAPUR vs THE BIHAR STATE BOARD OF RELIGIOUS TRUSTS	SANJAY KUMAR AKASH ANAND	PRASHANT PRATAP (GP2) GANPATI TRIVEDI RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA SANJEEV KUMAR @DEEPAK SAHAY RAKESH KUMAR SINGH SONU KUMAR SHASHI PRIYA
95.	CWJC/15413/2023 CO-OPERATIVE MATTE	4	SHISHIR KUMAR vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	SYED IQBAL AHMAD (SC20) SANJEEV KUMAR
96.	CWJC/15521/2023 GRAM PANCHYAT/ ZIL	2	ANITA DEVI vs ASHA DEVI	PANKAJ KUMAR SINHA	SANJEEV NIKESH RAVI RANJAN
97.	CWJC/15689/2023 BIHAR RELIGIOUS TR	2	MURLIDHAR MISHRA vs BIHAR RELIGIOUS TRUST BOARD, PATNA	ABHINAV SRIVASTAVA RAUSHAN PUSHKAR BHARADWAJ	KUMARI AMRITA (GP 3) GANPATI TRIVEDI RAVI RANJAN
98.	CWJC/15868/2023 MUNCIPAL CORPORATI	3	KAMLESH PRASAD vs THE STATE OF BIHAR	VIVEKANAND VIVEK CHANDRA KISHORE KUMAR SHYAMAL KISHORE RANG NATH PANDEY DEBESH KUMAR PODDAR	KINKAR KUMAR (SC9) PRASOON SINHA SANJAY PRAKASH VERMA
99.	CWJC/16143/2023 MUNCIPAL CORPORATI	3	SHANKAR PRASAD vs THE STATE OF BIHAR	AWNISH KUMAR	YOGENDRA PD. SINHA (AAG7) SURENDRA KISHORE THAKUR SUBODH KUMAR
100.	CWJC/16244/2023 MUNCIPAL CORPORATI	2	OM PRAKASH GUPTA vs THE STATE OF BIHAR	SANJAY PRASAD	KINKAR KUMAR (SC9) RAJIV RANJAN KR. PANDEY
101.	CWJC/16471/2023 BIHAR RELIGIOUS TR	3	GEETA DEVI vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH SRIPRIYA SINHA	RISHI RAJ SINHA (SC 19) GANPATI TRIVEDI SANJAY SINHA
102.	CWJC/16781/2023 BIHAR RELIGIOUS TR	2	MADHU DEVI vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	VIVEK PRASAD (GP7) GANPATI TRIVEDI RAVI RANJAN
103.	CWJC/16849/2023 MINES REGULATION &	2	JAY PRAKASH KUMAR vs THE STATE OF BIHAR	PRAKASH KUMAR KAMAL KISHORE SHARAN	GYAN PRAKASH OJHA (GA 7)
104.	CWJC/17000/2023 CO-OPERATIVE MATTE	2	SATYA PRAKASH vs THE STATE OF BIHAR	AWNISH KUMAR	S. RAZA AHMAD (AAG5) MUKESH KUMAR THAKUR
105.	CWJC/17314/2023 GRAM PANCHYAT RAJY	2	ZEBA JABIN vs THE STATE OF BIHAR	AWNISH KUMAR	KINKAR KUMAR (SC9)
106.	CWJC/17635/2023 MUNCIPAL CORPORATI	2	SATYENDRA KUMAR @ SATYENDRA PRASAD vs THE STATE OF BIHAR	JAMALUDDIN AHMAD KHAN	KAMESHWAR PD. GUPTA (GP10) PRASOON SINHA
107.	CWJC/17684/2023 BIHAR RELIGIOUS TR	3	HEERA DAS vs THE STATE OF BIHAR	AMIT KUMAR AJAY KUMAR SINGH	SAJID SALIM KHAN (SC 25) GANPATI TRIVEDI SANJAY SINHA

108.	CWJC/17691/2023 MUNCIPAL CORPORATI	2	PATNA JUNCTION THELA FOOTPATH DUKANDAR SANGH, vs PATNA MUNICIPAL CORPORATION	SACHINA SHASHWAT SHASHANK SHEKHAR SINHA	ADDITIONAL SOLICITOR GENERAL SUBHASH PRASAD SINGH (GA 3) PRASOON SINHA
109.	CWJC/17768/2023 BIHAR RELIGIOUS TR	3	MAHANT SAGAR DAS vs THE STATE OF BIHAR	KUMAR MRITUNJAY RAHUL KUMAR SINGH	PRASANT PRATAP (GP 2) GANPATI TRIVEDI SHEKHAR SINGH
110.	CWJC/17888/2023 GRAM PANCHYAT RAJY	3	SANJU VERMA vs THE STATE OF BIHAR	ATUL DAYAL	STANDING COUNSEL 19
111.	CWJC/18000/2023 MUNCIPAL CORPORATI	3	ST. XAVIER SCHOOL PATNA vs STATE OF BIHAR	CEBIN MATHEW K.M.JOSEPH UPASANA VIBHA TOPPO	STANDING COUNSEL (10) PRASOON SINHA SANJAY PRAKASH VERMA
112.	CWJC/18090/2023 GRAM PANCHYAT RAJY	2	AKBARI TALAK @ AKABRI TALAK vs THE STATE OF BIHAR	RANJEET CHOUBEY JAINANDRA KUMAR	STANDING COUNSEL (12) RAVI RANJAN
With 112.1	CWJC/14245/2023 GRAM PANCHYAT/ ZIL	2	RUHI PARVEEN @ RUHI PRAVEEN vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA ABHISHEK RAJ	AJAY (GA 5) SANJEEV NIKESH RAVI RANJAN RANJEET CHOUBEY
113.	CWJC/18175/2023 FOREST ACT	1	M/S RAJEEV TIMBER vs THAT STATE OF BIHAR	VINAY MISTRY	GOVERNMENT PLEADER (04)
114.	CWJC/18234/2023 CO-OPERATIVE MATTE	3	SATISH KUMAR @ SATISH KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	STANDING COUNSEL 16 VINOD KUMAR
115.	CWJC/18442/2023 MUNCIPAL CORPORATI	2	SANJAY KUMAR vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	SUBHASH PRASAD SINGH (GA 3) PRASOON SINHA
116.	CWJC/18460/2023 BIHAR RELIGIOUS TR	2	PRADIP KUMAR PURI vs THE CHAIRMAN, BIHAR HINDU RELIGIOUS TRUST BOARD	SANJAY KUMAR	GYAN PRAKASH OJHA (GA7) GANPATI TRIVEDI
117.	CWJC/219/2024 CO-OPERATIVE MATTE	1	BARAON PRIMARY AGRICULTURE CO-OPERATIVE CREDIT SOCIETY vs THE STATE OF BIHAR	JEETENDRA NARAYAN DHANESH SHANKAR VIDYARTHI	KAMESHWAR PD. GUPTA (GP10) MUKESH KUMAR THAKUR
118.	CWJC/377/2024 GRAM PANCHYAT/ ZIL	1	SANJU KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	STANDING COUNSEL (24) RAVI RANJAN
119.	CWJC/523/2024 ZILA PARISHAD	2	EJAZUL HAQUE vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA ASHOK KUMAR GUPTA	ADDL. ADVOCATE GENERAL (9) BASHISHTHA NARAYAN MISHRA
120.	CWJC/545/2024 GRAM PANCHYAT/ ZIL	1	SHASHI SHEKHAR MISHRA vs THE STATE ELECTION COMMISSIONER	UDAY CHAND PRASAD POOJA PRASAD	RAVI RANJAN
121.	CWJC/654/2024 GRAM PANCHYAT RAJY	3	MITHLESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR AMRESH BIBHUTI NARAYAN	GOVERNMENT PLEADER (11) ASHOK KUMAR JHA SAURAV ANAND
122.	CWJC/667/2024 GRAM PANCHYAT RAJY	2	UDAY KUMAR SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	STANDING COUNSEL (8) RISHI SINHA SHYAM KISHORE
123.	CWJC/706/2024 GRAM PANCHYAT RAJY	1	UMESH BARMA vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	GOVERNMENT PLEADER (26)
124.	CWJC/749/2024 ENVIORNMENT & POLL	2	AMRENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	STANDING COUNSEL 06 NARESH DIKSHIT (SPL. P.P. MINES)
125.	CWJC/795/2024 ZILA PARISHAD	1	VINAY KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SANJEEV KUMAR	GOVERNMENT ADVOCATE 3 DR. ANAND KUMAR
126.	CWJC/860/2024 CO-OPERATIVE SOCIE	1	SUDHANSHU @ SUDHANSHU TIWARY vs THE STATE OF BIHAR	RAVI RANJAN SURUCHI PRIYA	STANDING COUNSEL (16) MUKESH KUMAR THAKUR
127.	CWJC/869/2024 ZILA PARISHAD	1	MD. SHAHZAD AYUB vs THE STATE OF BIHAR	MD ATAUL HAQUE	ADDITIONAL ADVOCATE GENERAL 03 NIKESH KUMAR
128.	CWJC/1721/2024 GRAM PANCHYAT RAJY	3	AMARJEET KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	GOVERNMENT PLEADER (2) RAVI RANJAN
129.	CWJC/2077/2024 GRAM PANCHYAT RAJY	1	BIBHAW KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	STANDING COUNSEL 10

130.	CWJC/2088/2024 GRAM PANCHYAT RAJY	2	ANUJ RAM vs THE STATE OF BIHAR	BIPIN BIHARI RUDRA SHANDILYA	GOVERNMENT PLEADER 16
131.	CWJC/2191/2024 MUNCIPAL CORPORATI	3	MD. MASRURUL HASSAN vs THE STATE OF BIHAR	SANJAY KUMAR @ S.K.	GOVERNMENT PLEADER 7 AWADHESH KUMAR
132.	CWJC/2325/2024 GRAM PANCHYAT RAJY	2	LAKSHMI PRASAD YADAV vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT PLEADER (19) RAVI RANJAN
133.	CWJC/2506/2024 GRAM PANCHYAT RAJY	1	DOLI DEVI vs THE STATE OF BIHAR	KUMAR KAUSHIK UJJAWAL BHUSHAN NAMRATA DUBEY	GOVERNMENT PLEADER 11 RAVI RANJAN
134.	CWJC/2549/2024 GRAM PANCHYAT RAJY	1	RAZIA BEGUM vs THE STATE OF BIHAR	AWNISH KUMAR	STANDING COUNSEL (12) RAVI RANJAN
135.	CWJC/2707/2024 GRAM PANCHYAT RAJY	2	BEBY DEVI vs THE STATE OF BIHAR	SURAJ SAMDARSHI ROHIT SINGH AVINASH SHEKHAR VIJAY SHANKER TIWARI	GOVERNMENT ADVOCATE (9) AKSHANSH ANKIT
136.	CWJC/2781/2024 GRAM PANCHYAT RAJY	2	PUNAM DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT ADVOCATE 2 MUKESH KANT ASHISH ANAND
137.	CWJC/2782/2024 GRAM PANCHYAT RAJY	2	KUMAR SANJEEV SINGH vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT PLEADER 04 PRABHAT KUMAR ANKIT KUMAR SINGH
138.	CWJC/2845/2024 ZILA PARISHAD	2	SMT. LALITA JHA @ LALITA KUMARI vs THE STATE OF BIHAR	DEVASHISH GIRI SHRISHTI SINGH PRANAV KUMAR	GOVERNMENT ADVOCATE 08 VIVEK PRASAD RAVI RANJAN AWNISH KUMAR
139.	CWJC/2886/2024 GRAM PANCHYAT RAJY	2	MANOJ KUMAR vs THE STATE OF BIHAR	SURAJ SAMDARSHI VIJAY SHANKER TIWARI AVINASH SHEKHAR	STANDING COUNSEL 09
140.	CWJC/2892/2024 GRAM PANCHYAT RAJY	2	NIKKI KUMARI vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY UTSAV ANAND	STANDING COUNSEL 06 SIDDHARTH HARSH
141.	CWJC/3076/2024 GRAM PANCHYAT RAJY	2	USHA ALIAS USHA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT PLEADER 25 RAVI RANJAN MANOJ MADHAV BINOY KUMAR
142.	CWJC/3082/2024 GRAM PANCHYAT RAJY	2	CHANDA KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR	ADDITIONAL ADVOCATE GENERAL 9 SUMEET KUMAR SINGH ALKA SINGH DEEPALI SINGH
143.	CWJC/3092/2024 GRAM PANCHYAT RAJY	2	AARADHNA KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR	GOVERNMENT ADVOCATE 7 ARUN KUMAR
144.	CWJC/3128/2024 GRAM PANCHYAT RAJY	2	MEENA KUMARI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AMRESH	GOVERNMENT PLEADER 18
145.	CWJC/3237/2024 GRAM PANCHYAT RAJY	1	VINOD KUMAR vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	GOVERNMENT ADVOCATE (7) RAVI RANJAN AWNISH KUMAR ANISH KUMAR
146.	CWJC/3424/2024 CO-OPERATIVE MATTE	1	HARE RAM RAY vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	GOVERNMENT PLEADER (11) SANJAY KUMAR
147.	CWJC/3681/2024 GRAM PANCHYAT RAJY	1	VINAY SINGH @ VINAY KUMAR SINGH vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	ADDL. ADVOCATE GENERAL 9 PRANAV KUMAR SHRISHTI SINGH
148.	CWJC/3684/2024 GRAM PANCHYAT RAJY	2	NEELAM DEVI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SANCHIT SINGH	STANDING COUNSEL 21 BINDESHWAR KUMAR
149.	CWJC/3685/2024 GRAM PANCHYAT RAJY	1	ANIL MAHTO vs THE STATE OF BIHAR	KUMAR MRITUNJAY NARAIN	STANDING COUNSEL 7

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150.	CWJC/9607/2023 GRAM PANCHYAT RAJY	3	JAGANNATH PAUDDAR vs THE STATE OF BIHAR	AWNISH KUMAR	P.K. VERMA (AAG 3) RAJEEV KUMAR SINGH PRABHOJOT SINGH ANU PRIYADARSHNI

151.	CWJC/17923/2017 FOREST ACT	11	RAM SURAT SINGH vs THE STATE OF BIHAR AND ORS	CHANDRA BHUSHAN DAS KAMALA KANT UPADHYAY	GAJENDRA PD.YADAV - SC17 RAGHWANAND (GA11)
152.	CWJC/23266/2018 MUNCIPAL CORPORATI	17	INDU KUMARI vs THE PATNA MUNICIPAL CORPORATION AND ORS	MANOJ KUMAR A.SHREE RAVI BHATIA	PRASOON SINHA YASHRAJ BARDHAN KUMAR KAUSHIK NAMRATA DUBEY KRISHNA CHANDRA PRATIK KUMAR SINHA
153.	CWJC/18372/2019 MUNCIPAL CORPORATI	13	RAUSHAN ARA GAUHAR @ RAVSHAN ARA vs THE STATE OF BIHAR	RANJAY KUMAR SINGH WASI MOHAMMAD	SUBHASH PD. SINGH (GA3) PRASOON SINHA BINDHYACHAL SINGH SATYA PRAKASH
154.	CWJC/18837/2019 MUNCIPAL CORPORATI	11	ANUP KUMAR AGARWAL vs THE STATE OF BIHAR	RAJESH KUMAR MUKUL SINHA	SUBHASH PD. SINGH (GA3) PRIYADARSHI MATRI SHARAN
155.	CWJC/25188/2019 MUNCIPAL CORPORATI	14	BARUN KUMAR PURI vs THE STATE OF BIHAR	KULANAND JHA NAGENDRA KUMAR	RAJ KISHORE ROY (GP18) PRASOON SINHA JAWED GAFFAR KHAN P.K.SHAHI
156.	CWJC/8025/2022 CO-OPERATIVE MATTE IA-1/2023 () IA-2/2023 () INTERVENOR PETITIO IA-3/2024 () LIMITATION PETITIO	8	PREM SHANKAR MEHROTRA vs THE STATE OF BIHAR	BRAJ KISHORE SINGH CHOUHAN RAKI ALAM AMIYA KUNAL	SYED IQBAL AHMAD (SC20) ABHAY KUMAR PANKAJ KUMAR DAS PRASOON SINHA
157.	CWJC/10023/2022 MUNCIPAL CORPORATI	22	REKHA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	YOGENDRA PD. SINHA (AAG7) RAJIV RANJAN KR. PANDEY
158.	CWJC/13188/2022 MUNCIPAL CORPORATI IA-1/2022 () MISC IA-2/2023 ()	10	GEETA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR RANJAY KUMAR SINGH ADITYA KUMAR DR. GAJENDRA PRASAD SINGH	KINKAR KUMAR (SC 9) SANJEEV NIKESH SANJAY PRAKASH VERMA RAVI RANJAN
159.	CWJC/15561/2022 CO-OPERATIVE SOCIE	7	GANESH CHUDHARY @ GANESH CHAUDHARY vs THE STATE OF BIHAR	AWNISH KUMAR KUMAR GAURAV	SUSHIL KUMAR (GP 22) MUKESH KUMAR
160.	CWJC/17364/2022 FOREST ACT IA-1/2023 ()	2	M/S ASHOK INDUSTRIES vs THE STATE OF BIHAR	VINAY MISTRY SANKET	DHURJATI KR. PRASAD (GP14)
161.	CWJC/17445/2022 MUNCIPAL CORPORATI	5	SMT. NEELAM DWIVEDI vs THE STATE OF BIHAR	RAM SHANKAR DAS	ABBAS HAIDER (SC6) PRASOON SINHA
162.	CWJC/18352/2022 BIHAR RELIGIOUS TR	13	ANAND KUMAR TIWARI vs THE STATE OF BIHAR	LOKESH KRISHNA KUMAR TIWARY	RISHI RAJ SINHA (SC19) GANPATI TRIVEDI JITENDRA KISHORE VERMA ANJANI KUMAR SHREYASH GOYAL ABHAY NATH SHEKHAR SINGH ABHAY SHANKAR SINGH BARUN KUMAR SINGH
With 162.1	CWJC/16268/2022	4	NIKHIL VERMA @ NIKHIL KUMAR VERMA vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	RAJ KISHORE ROY (GP 18) GANPATI TRIVEDI JITENDRA KISHORE VERMA ANJANI KUMAR SHATAKSHI SAHAY RAVI RAJ RANJAN KR. DUBEY KUMAR GAURAV SHEKHAR SINGH
163.	CWJC/2542/2023 CO-OPERATIVE MATTE	8	SHASHI SHANKAR vs THE STATE OF BIHAR	RITIKA RANI VARDAAN MANGALAM	SYED IQBAL AHMAD (SC20) RAJNISH KUMAR DHANANJAY KUMAR
164.	CWJC/4509/2023 CO-OPERATIVE MATTE IA-1/2023 ()	7	BORA-PATHAKDIH PRIMARY AGRICULTURE CREDIT CO-OPERATIVE SOCIETY LIMITED vs THE STATE OF BIHAR	SWATI MISHRA	SUSHIL KUMAR (GP22) MUKESH KUMAR THAKUR

165.	CWJC/4955/2023 MUNCIPAL CORPORATI	9	DR. ASHISH KUMAR SINHA vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	ABBAS HAIDER (SC6) PRASOON SINHA
With 165.1	CWJC/9425/2023	7	BINOD KUMAR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	YOGENDRA PD. SINHA (AAG7) PRASOON SINHA RABINDRA KUMAR PRIYADARSHI LALIT KISHORE DR. K.N.SINGH(ADSG) KUMAR PRIYA RANJAN KUMAR PRIYA RANJAN
166.	CWJC/5374/2023 MUNCIPAL CORPORATI	7	INDRADEEP KUMAR vs THE STATE OF BIHAR	MAYURI KAMLESHWAR PANDEY	YOGENDRA PRASAD SINHA (AAG 7) PRASOON SINHA
167.	CWJC/5418/2023 BIHAR RELIGIOUS TR	8	KRISHNA PRAPANNACHARYA vs THE STATE OF BIHAR	SANJEEV KUMAR PRIYA RANJAN	ANANT PD. SINGH (SC15) GANPATI TRIVEDI DHANANJAY KUMAR MANOJ KUMAR GAURAV PRATAP KUSHAGRA KUSH
168.	CWJC/5690/2023 FOREST ACT	4	ANIL KUMAR GUPTA @ ANIL KUMAR SAH @ ANIL KUMAR vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA	ANANT PRASAD SINGH (SC 15)
169.	CWJC/5821/2023 MUNCIPAL CORPORATI IA-1/2023 ()	7	PRAKASH SHARMA vs THE STATE OF BIHAR	RAJIV KUMAR SINGH	SUBHASH PRASAD SINGH (GA3) BIJENDRA KUMAR SINGH BIJENDRA KUMAR SINGH PRINCE KUMAR MISHRA
170.	CWJC/6164/2023 GRAM PANCHYAT RAJY	3	PANKAJ KUMAR DWIVEDI vs THE STATE OF BIHAR	AWNISH KUMAR	AJAY (GA 5) SANJAY KUMAR KRISHNA KANT CHOUDHARY BIRENDRA KANT CHAUDHARY
171.	CWJC/6487/2023 GRAM PANCHYAT/ ZIL	2	ANJU DEVI vs THE STATE OF BIHAR	SHYAM KISHORE RANJEET CHOUBEY	KAMESHWAR PRASAD GUPTA (GP 10) SANJEEV NIKESH RAVI RANJAN
172.	CWJC/7740/2023 MINES REGULATION &	5	M/S SANJAY CHOUDHARY vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL MARIA NAZIR MUKUND KUMAR ALOK KUMAR JHA	GYAN PRAKASH OJHA (GA7) NARESH DIKSHIT (SPL. P.P. MINES)
173.	CWJC/7753/2023 MINES REGULATION &	5	M/S SHAMBHU NATH CHOUDHARY vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA MUKUND KUMAR	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
174.	CWJC/8880/2023 MINES REGULATION &	3	VIBHARAJ CONSTRUCTION PVT. vs THE STATE OF BIHAR	SUDHIR KUMAR SINGH GOPAL BOHRA	GYAN PRAKASH OJHA (GA 7) NARESH DIKSHIT (SPL. P.P. MINES)
175.	CWJC/8904/2023 GRAM PANCHYAT/ ZIL IA-1/2023 () IA-2/2023 ()	6	MAYA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	P.K. VERMA (AAG3) SANJEEV NIKESH RANJEET CHOUBEY RAVI RANJAN
With 175.1	CWJC/9348/2023	3	POOJA KUMARI vs THE STATE OF BIHAR	AWNISH KUMAR KUMAR GAURAV HARSH SINGH	P.K. VERMA (AAG 3) RANJEET CHOUBEY
176.	CWJC/10644/2023 CO-OPERATIVE SOCIE	4	VINAY KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR DEVASHISH GIRI SHRISHTI SINGH	UDAU SHANKAR SHARAN SINGH (GP19) MUKESH KUMAR THAKUR AWNISH KUMAR SANJAY KUMAR
177.	CWJC/12786/2023 GRAM PANCHYAT RAJY	6	MANOJ PRASAD vs THE STATE ELECTION COMMISSION (PANCHAYAT),	AWNISH KUMAR KUMAR GAURAV	ARCHANA MEENAKSHEE (GP 6) SANJEEV NIKESH SANTOSH BHARTI APURVA KUMAR RAVI RANJAN

178.	CWJC/13181/2023 BIHAR RELIGIOUS TR	4	HEMANT KUMAR @ DR. HEMANT KUMAR vs THE STATE OF BIHAR	DEV KUMAR PANDEY ANSHUMAN SINGH RANJAY KUMAR	GYAN PRAKASH OJHA (GA 7) GANPATI TRIVEDI PRABHAT KUMAR
179.	CWJC/13617/2023 WAKF BOARD IA-1/2024 () MISC IA-2/2024 () MISC	3	BRAJ BALLAV PRASAD vs THE STATE OF BIHAR	BIBHAKAR TIWARY	MD. KHURSHID ALAM (AAG 12) MD. HELAL AHMAD
180.	CWJC/13689/2023 MUNCIPAL CORPORATI IA-1/2023 ()	6	NAWAL KISHORE CHAUDHARY vs THE STATE OF BIHAR	AKANKSHA MALVIYA AKASH KESHAV	SUBHASH PRASAD SINGH (GA 3) PRINCE KUMAR MISHRA BIJENDRA KUMAR SINGH
181.	CWJC/13972/2023 GRAM PANCHYAT RAJY	4	MANOJ MISHRA vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY RAHUL KUMAR DUBEY KUMAR PRATEEK	RAGHWANAND (GA 11)
182.	CWJC/14779/2023 OTHERS IA-1/2023 ()	6	RATNESH PRASAD SINGH vs THE STATE OF BIHAR	PRABHAKAR SINGH RANA NEHA KUMARI	AJAY BEHARI SINHA (GA8) PRASHANT KUMAR LALAN KUMAR SUMIT SHEKHAR PANDEY
183.	CWJC/15109/2023 GRAM PANCHYAT/ ZIL	3	SANDHYA DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	KUMAR ALOK (SC 7) ASHOK KUMAR SINGH BRAJESH TIWARY
184.	CWJC/15963/2023 MUNCIPAL CORPORATI	4	SHYAM CHANDRA SHARMA vs THE STATE OF BIHAR	PRATIK KUMAR SINHA	SUBHASH PRASAD SINGH (GA 3) INDU BHUSHAN
185.	CWJC/16527/2023 FOREST ACT	2	PINKI VISHWAKARMA vs THE STATE OF BIHAR	VINAY MISTRY NAVIN KUMAR SINGH	DHURJATI KUMAR PRASAD (GP 14)
186.	CWJC/17442/2023 MINES REGULATION &	2	M/S SHRI VIJAY KUMAR SINGH, vs THE STATE OF BIHAR	RAJIV KUMAR SINGH	S.D. YADAV (AAG 9) NARESH DIKSHIT (SPL. P.P. MINES)
187.	CWJC/17523/2023 MINES REGULATION & IA-1/2024 () MISC	3	MANJEET CHAWLA vs THE STATE OF BIHAR	SRIRAM KRISHNA DEVANSH SHANKAR SINGH PRABHAT KUMAR SINGH	AJAY (GA 5) NARESH DIKSHIT (SPL. P.P. MINES) KUMAR RAVISH
188.	CWJC/17687/2023 GRAM PANCHYAT/ ZIL	3	DILIP KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR YADAV	SITA RAM YADAV (GP16) GIRISH PANDEY RAVI RANJAN
189.	CWJC/2079/2024 GRAM PANCHYAT RAJY IA-1/2024 () MISC	3	KIRAN DEVI vs THE STATE OF BIHAR	AWNISH KUMAR	STANDING COUNSEL 16
190.	CWJC/2531/2024 GRAM PANCHYAT RAJY IA-1/2024 () MISC	4	GAYATRI DEVI ALIAS GAYTRI DEVI vs THE STATE OF BIHAR	RAJESH MOHAN DEVENDRA KUMAR	GOVERNMENT PLEADER 26 AWNISH KUMAR
191.	CWJC/3072/2024 GRAM PANCHYAT RAJY	2	ANIL MANDAL vs THE STATE OF BIHAR	RAJESH PRASAD CHOUDHARY BIMAL KISHOR SINGH	GOVERNMENT PLEADER 24 AWNISH KUMAR AMITABH SOHAN

FOR HEARING

192.	FA/170/2001 FA	3	MAHENDRA SINGH vs RAMASHISH SINGH	CHITR-GUPT PRASAD ANIL KUMAR POOJA KUMARI	
193.	FA/10/2002	12	BIHAR STATE ELECTRICITY BOARD vs M/S SHREE INDUSTRIES	R.K.SHUKLA AKHILESHWAR SINGH - VIJAY KUMAR VERMA	KRISHNA MOHAN PRAVEEN KUMAR
194.	FA/11/2002 FA	5	SHRAVAN SINGH AND ORS vs HARE RAM SINGH AND ORS	AMRENDRA NARAIN RAI JAINANDRA KUMAR	BINOD MURARI MISHRA PREM KUMAR
With 194.1	FA/12/2002 FA	5	SHRAVAN SINGH AND ORS vs HARE RAM SINGH AND ORS	AMRENDRA NARAYAN RAI JAINANDRA KUMAR	BINOD MURARI MISHRA PREM KUMAR
195.	FA/128/2002 FA	13	DHURUB SAH AND ORS vs RAMESH KUMAR AND ANR	BINOD KUMAR SINGH ABBAS HAIDER	UMESH TIWARI ASHOK KUMAR SINGH UMESH TIWARI

196.	FA/348/2003 FA	12	RATNA DEVI AND ORS vs JANKI DEVI AND ORS	PALLAVI MISHRA MANOJ KUMAR JHA TANUJA MISHRA RAJENDRA KR.JHA	SUSHANTA KUMAR DAS S.K.DAS SUSHANTA KUMAR DAS RATNA DAS S.B.P.SINHA RATNA DAS
197.	FA/380/2003 FA	9	SAWARMAL SINGHANIA vs RAGENDRA RUNGTA AND ORS	NIRAJ KUMAR SINHA MD.WALIUR RAHMAN	DHANANJAYA NATH TIWARI MANOJ KUMAR SINHA K.C.K.SINHA DIWAKAR UPADHYAYA
198.	FA/51/2004 FA	5	RAM NANDAN YADAV vs KAILASHPATI YADAV AND ORS	B.N.SINHA 'SUMAN' SHREE KANT LABH SUSHIL KUMAR OJHA RAJEEV KUMAR LABH ASHOK KUMAR SHREE KANT LABH GIRIDHAR KUMAR	
199.	FA/88/2004 FA	31	THE STATE OF BIHAR AND ANR vs MOHAN LAL BHUTORIA AND ORS	ABBAS HAIDER ABBAS HAIDER (SC16) (SC5) ABBAS HAIDER (SC 6)	KUNDAN BAHADUR SINGH MATHURA NATH ROY K.B.SINGH PRABHAT KUMAR(ROY) MATHURA NATH ROY PRABHAT KUMAR(ROY) KAMLESH KUMAR SHARMA NEERAJ KUMAR SANJAY KUMAR SINGH
200.	FA/48/2005	2	HARI PRASAD AND ORS vs RAMANAND PRASAD AND ORS	BISHWA NATH CHAUDHARY MALLIKA MAZUMDAR	RABI BHUSHAN PRASAD NO. 1 RABINDRA PRASAD SINGH ANIL KUMAR SUDHIR KUMAR ANIL KUMAR SINGH-2 SUDHIR KUMAR
201.	FA/232/2005	20	ARJUN SINGH AND ORS vs DEOMUNI DEVI AND ORS	RAJ KUMAR MISHRA AJIT KUMAR OJHA GANESH PRASAD M.M.AHSAN SHAHABUDDIN S.A.NASER WARSI RAJEEV RANJAN SINHA NUTAN MISHRA NUTAN MISHRA B.J.OJHA AJIT KUMAR OJHA RAJ NANDAN PRASAD BRIJ MOHAN DAS	INDU BHUSHAN MANZARUL HAQUE KRISHNA KANT SINGH MANZARUL HAQUE SAMIR KUMAR RANJAN KRISHNA KANT SINGH AMAR NATH SANJEEV KUMAR VIDYA SAGAR AMIT ANAND RANJEET KUMAR YOGESH KUMAR KANISHK KAUSTUBH
With 201.1	FA/233/2005 FA	22	ARJUN SINGH AND ANR vs RAMDAT SINGH AND ORS	RAJ KUMAR MISHRA RAJ NANDAN PRASAD AJIT KUMAR OJHA NISHANT RANJAN S.A.NASER WARSI B.J.OJHA NUTAN MISHRA M.M.AHSAN SHAHABUDDIN BRIJ MOHAN DAS	INDU BHUSHAN AMAR NATH SAMIR KUMAR RANJAN S.K.RANJAN SANJEEV KUMAR SANJEET KUMAR SINGH VIDYA SAGAR AMIT ANAND RANJEET KUMAR YOGESH KUMAR KANISHK KAUSTUBH
202.	FA/248/2005 FA	15	KAMLESHSHARMA vs USHA DEVI	SANGEETA SHARMA R.S.DUIVEDI RANJAN KUMAR DUBEY L.L.PANDEY CHANDAR KANT	PRAMOD KUMAR
203.	FA/287/2005 FA	12	MITHILESH KUMAR vs SMT.PUNAM KUMARI AND ANR	SUBODH KUMAR 1 BISHWA NATH CHAUDHARY FIROZ SHAMIM SANJAY PRASAD RAVI BHATIA MANOJ KUMAR KUSHAGRA KUSH	SANJAY PRASAD SHASHANK SHEKHAR

204.	FA/291/2005 FA	9	SANTOSH KUMAR SINGH @ SANTOSH **vs** SMT.SUMITRA DEVI AND ORS	ARJUN PRASAD SINGH DRONACHARYA KUNDAN BAHADUR SINGH DRONACHARYA KAMLESH KUMAR SHARMA	
205.	CWJC/13584/2021 BIHAR RELIGIOUS TR	9	SHRI MAHAVIR ASTHAN NYAS SAMITI **vs** THE BIHAR STATE BOARD OF RELIGIOUS TRUSTS	RAVINDRA KR SINHA NO.2	GANPATI TRIVEDI DAYA SHANKER PRASAD SUGANDHA PRASAD GAJENDRA PRATAP SINGH

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 212 (AT 10:30 A.M.)
Mr. Justice Satyavrat Verma

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./12992/2024 307,34 A.BAIL	1	ASHOK YADAV @ ASHOK KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR	UPENDRA KUMAR	
			FOR ORDERS (ON OFFICE NOTES)			
2.	CR. MISC./69551/2021 323,498(A),504,40 A.BAIL	6	GUDDU MALI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	SURESH PRASAD SINGH	
3.	CR. MISC./9587/2023 341,292,293,354,5 A.BAIL	4	SATISH PASWAN @ SATISH KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	NAGENDRA PRASAD JYOTI KUMARI KAUSHAL KISHOR	
4.	CR. MISC./68099/2023 323,324,498A,494, A.BAIL	3	RAJESH SAW @ RAJESH KUMAR vs THE STATE OF BIHAR	RAVINDRA KUMAR RAJESH ROY KESHAV KUMAR	HUMAYOU AHMAD KHAN	
5.	CR. MISC./70561/2023 306,328,504,506,3 A.BAIL	3	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	AKASH SHANKAR	SANJAY KUMAR	
6.	CR. MISC./74088/2023 363,376,120(B),34 A.BAIL	2	RAM PARWESH MAHTO @ RAMPRAVESH MAHTO vs THE STATE OF BIHAR	ANISH KUMAR	MADHURA NAND JHA	
7.	CR. MISC./78198/2023 363,366A,34, A.BAIL	3	ALIM @ SIPAHI ALAM @ ALIM ALAM vs THE STATE OF BIHAR	SUJEET KUMAR PRIYA	MANOJ KUMAR RAJDEEP KUMAR SHIV KUMAR DWIVEDY	
8.	CR. MISC./82546/2023 419,420,379,467,4 A.BAIL	2	NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAJA RAM MISHRA	MITHLESH KUMAR KHARE	
9.	CR. MISC./82861/2023 323,341,307,494,4 A.BAIL	2	BHARAT BHUSHAN vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	TARKESHWAR NATH THAKUR PRAMOD KUMAR	
10.	CR. MISC./82873/2023 341,323,498A,494, A.BAIL	2	ROHIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR AMBASTHA MANOJ KUMAR VIKRANT	ATUL CHANDRA ANUJ KUMAR ADITYA PANDEY MUKESH KUMAR KUMAR JAY	
11.	CR. MISC./82985/2023 323,379,494,498A, A.BAIL	2	KHALIQUZZAMA @ MD. KHALIQUZZAMAN SHAIKH vs THE STATE OF BIHAR	SAURAV KUMAR SUMAN SHAMA SINHA ASMITA	ARVIND KUMAR PANDEY (APP	
			FOR ADMISSION - FRESH CASES			
12.	CR. MISC./9164/2024 498,306,34 A.BAIL	1	NANHKI DEVI @ NANKHI DEVI vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	UPENDRA KUMAR	
13.	CR. MISC./9265/2024 25(1-B)A,26,35 A.BAIL	1	AWDHESH RAM vs THE STATE OF BIHAR	RAJ KUMAR SINHA	ATUL CHANDRA	
14.	CR. MISC./9271/2024 147,148,149,341,3 A.BAIL	1	SAJAN YADAV @ ABDESH KUMAR @ AVDESH YADAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	NAWAL KISHORE PRASAD	
15.	CR. MISC./9279/2024 341,323,498(A),50 A.BAIL	1	BABUL KUMAR vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	UMANATH MISHRA DINESH PRASAD VERMA VIVEK KUNWAR	
16.	CR. MISC./9281/2024 406,419,420,379,4 A.BAIL	1	RAM BABU vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	GANESH PRASAD SINGH	
17.	CR. MISC./9284/2024 341,323,147,325,3 A.BAIL	1	DURGA PRASAD @ DURGA BHAGAT vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MITHLESH KUMAR KHARE KUNDAN RATHORE@ KUNDAN KUMAR RAJ KUMAR SINGH	
18.	CR. MISC./9309/2024 406,420,120(B) A.BAIL	1	RAM SEWAK RAI @ RAM SEVAK RAI vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	PARMESHWAR MEHTA	

19.	CR. MISC./9346/2024 306,120B, A.BAIL	1	KHUSHBOO KUMARI AND OTHER vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SANJAY KUMAR SINGH
20.	CR. MISC./9363/2024 147,341,323,325,3 A.BAIL	1	BALRAM SINGH vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SANJAY KUMAR TIWARY AJIT RANJAN KUMAR
21.	CR. MISC./9874/2024 420,120B,34,406 A.BAIL	1	KUMAR MANOJ PRASAD SINHA vs THE STATE OF BIHAR	SUNIL KUMAR YADAV ACHYUT KUMAR RAJESH KUMAR	RAJ KISHOR SINGH
22.	CR. MISC./9914/2024 498A,494,341,323, A.BAIL	1	RAJU PRASAD vs THE STATE OF BIHAR	RAJ KISHOR PRASAD ASHOK KUMAR	MD. NAZIR ANSARI
23.	CR. MISC./10893/2024 376,354D,504,506, A.BAIL	1	RAJESH KUMAR CHAUDHARY vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	VINOD SHANKER MODI RAJEEV KUMAR GAUTAM SHAH PRAKASH KUMAR
24.	CR. MISC./10919/2024 341,323,379,354(B A.BAIL	1	NITESH KUMAR @ BOUWA YADAV @ NITISH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	RENU KUMARI
25.	CR. MISC./10923/2024 304(B),201,498 A.BAIL	1	PRAYAG PRAJAPATI vs THE STATE OF BIHAR	RAJANI KANT PANDEY	MD. ANZARUL HAQUE SAHARA
26.	CR. MISC./10933/2024 147,420,467,468,4 A.BAIL	1	MANISH KUMAR @ DR. MANISH KUMAR vs THE STATE OF BIHAR	PRATEEK TANDON NIRAJ MADAN	BINOD KUMAR
27.	CR. MISC./10935/2024 341,307,447,504,5 A.BAIL	1	MITHUN KUMAR @ MITHILELSH KUMAR vs THE STATE OF BIHAR	SUJIT KUMAR SINGH RAJEEV RANJAN	ANIL KUMAR SINGH NO. 1
28.	CR. MISC./10941/2024 498A,323,341,120B A.BAIL	1	MUNTUN KUMAR @ MANTUN KUMAR vs THE STATE OF BIHAR	BUDHILAL YADAV SHEKHAR KUMAR SINGH POOJA KUMARI	RENU KUMARI PRATIVA KUMARI NARENDRA KUMAR
29.	CR. MISC./11010/2024 448,354B,379,34, A.BAIL	1	MD. AFROJ ANSARI @ MD APHROJ vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH AMARDEEP LOKPRIYA HEMANT KUMAR SHARAN	MD. MUSHTAQUE ALAM RAJESH KUMAR SINHA ANISHA SINHA
30.	CR. MISC./11012/2024 341,323,324,325,3 A.BAIL	1	BACHCHE LAL CHAUPAL vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SANJAY KUMAR TIWARY
31.	CR. MISC./11014/2024 341,323,353,504,3 A.BAIL	1	RENU DEVI vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA	MANOJ KUMAR
32.	CR. MISC./11015/2024 379 A.BAIL	1	SALIM ANSARI vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	DR. AJEET KUMAR
33.	CR. MISC./11019/2024 147,148,149,341,3 A.BAIL	1	FEKULAL MANDAL @ FEKU MANDAL vs THE STATE OF BIHAR	NARESH KUMAR MEHTA	RITA VERMA
34.	CR. MISC./11020/2024 147, 148, 149, 34 A.BAIL	1	NANDU KUNWAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR	SURENDRA KUMAR
35.	CR. MISC./11021/2024 341,323,498A,34, A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	MD. ANZARUL HAQUE SAHARA BINIT KUMAR
36.	CR. MISC./11023/2024 341,323,307,504,5 A.BAIL	1	MADAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	KALYAN SHANKAR
37.	CR. MISC./11027/2024 Anticipatory Bail A.BAIL	1	VIKESH MANJHI vs THE STATE OF BIHAR	SHAMS ALAM BIPIN KUMAR	PRANAV KUMAR
38.	CR. MISC./11028/2024 498A,34,406,328,5 A.BAIL	1	SHIV RATAN SAH vs THE STATE OF BIHAR	ANANT KUMAR MISHRA	BISHWESHWAR RAM
39.	CR. MISC./11030/2024 341,323,307,34 A.BAIL	1	JHIMILAL RAY @ JHIMI RAY @ JHIMILAL RAI vs THE STATE OF BIHAR	JITENDRA SINHA	RAM PRIYA SHARAN SINGH
40.	CR. MISC./11031/2024 341,323,324,308,4 A.BAIL	1	ARJUN YADAV @ ARJUN PRASAD YADAV @ ARJUN PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	PAWAN KUMAR CHAURASIA

41.	CR. MISC./11037/2024 304(B),34 A.BAIL	1	KIRAN DEVI vs THE STATE OF BIHAR	SAURABH KUMAR PRATYUSH PRATAP ADESH RAJ SAURABH KUMAR	UMESH LAL VERMA INDRAJEET BHUSHAN
42.	CR. MISC./11039/2024 147,149,447,448,3 A.BAIL	1	ASHOK YADAV @ ASHOK PRASAD YADAV vs THE STATE OF BIHAR	ARVIND KUMAR SINGH	MD. MATLOOB RAB ANUPAM PRABHAT SHRIVASTAVA VISHAL RANJAN
43.	CR. MISC./11041/2024 398,401,353,307 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	BISHWA BIJAY KUMAR	PREM KUMAR JHA
44.	CR. MISC./11043/2024 147,149,307,302,5 A.BAIL	1	ANAR DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	TAPESHWAR SHARMA
45.	CR. MISC./11142/2024 419,420,406,467,4 A.BAIL	1	RAVINDRA KUMAR PANDEY @ GUDDU PANDEY vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	RITA VERMA
46.	CR. MISC./11146/2024 341,323,384,354,4 A.BAIL	1	SHANKAR CHAUPAL vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	ADITYA NARAYAN SINGH.1
47.	CR. MISC./11206/2024 341,342,323,147,3 A.BAIL	1	TALA MURMU vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI DHEERAJ KUMAR	GULNAR BEGUM
48.	CR. MISC./11212/2024 341,323,504,506,3 A.BAIL	1	DITYANAND CHAUDHARY @ SANJAY CHAUDHARY vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN DILIP KUMAR	SHARDA KUMARI RAJESH KUMAR VINOD KUMAR SETH
49.	CR. MISC./11215/2024 419,420,384,385,3 A.BAIL	1	BABLU KUMAR vs THE STATE OF BIHAR	SANTOSH SINGH PRAVEEN KUMAR AGRWAL	SYED EHTESHAMUDDIN SHREKANT SHARAN SINGH VINAY KIRTI SINGH
50.	CR. MISC./11222/2024 147,149,341,323,3 A.BAIL	1	SHASHI BHUSHAN PASWAN @ SHASHI BHUSAN PASWAN vs THE STATE OF BIHAR	SHYAMAL PRAKASH	ANIL PRASAD SINGH

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51.	CR. MISC./11223/2024 380,461 A.BAIL	1	TINKU SAH vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	ARUN KUMAR
52.	CR. MISC./11225/2024 406,420,467,468 A.BAIL	1	RAJA KHAN vs THE STATE OF BIHAR	MANISHA KHUSHI RAUSHAN RAJ SANJEEV KUMAR ANKITA KUMARI	MADHURA NAND JHA
53.	CR. MISC./11226/2024 341,323,307,504,3 A.BAIL	1	MANISH YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	DR. AJEET KUMAR
54.	CR. MISC./11228/2024 341,323,307,34 A.BAIL	1	SUDAMA SINGH @ SUDAMA YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SATYA NAND SHUKLA MUNNA PRASAD SINGH
55.	CR. MISC./11280/2024 366(A),34 A.BAIL	1	MANI TIWARI @ MUKUL TIWARI @ MUKUL KUMAR TIWARI vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH	KHURSHID ANWAR
56.	CR. MISC./11284/2024 147,149,323,324,3 A.BAIL	1	DINESH RAI @ DINESH KUMAR vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	AWADHESH KUMAR SINGH
57.	CR. MISC./11801/2024 25(1-b)a,35 A.BAIL	1	GUDDU KUMAR @ GUDDU KR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	BHANU PRATAP SINGH
58.	CR. MISC./11824/2024 409,420 A.BAIL	1	LALITA DEVI @ LALITA KUMARI vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	PARMESHWAR MEHTA
59.	CR. MISC./11826/2024 371,376,504,506,3 A.BAIL	1	HARSHIT RAJ @ GOLU vs THE STATE OF BIHAR	RISHI RAJ RAMAN PRASHANT SINHA	SHYAMESHWAR DAYAL SUBODH KUMAR SURENDRA KISHORE THAKUR
60.	CR. MISC./11830/2024 363,366(A),323,50 A.BAIL	1	INDAR DEVI vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	SANJAY KUMAR

61.	CR. MISC./11834/2024 438147,148,149,34 A.BAIL Same ps: CR. MISC/11983/2024	1	UMA RAI vs THE STATE OF BIHAR	ABHIGYAN KUMAR SNEHA KUMARI RITIKA ROY AMIT NARAYAN	TARUN PRASAD MANDAL
62.	CR. MISC./11840/2024 498(A),494,379,38 A.BAIL	1	JAI PRAKASH SHARMA vs THE STATE OF BIHAR	VIVEK KUMAR PRAMOD KUMAR	KALYAN SHANKAR
63.	CR. MISC./11859/2024 307,504,34 A.BAIL	1	JITENDRA KUMAR @JITU KUMAR vs THE STATE OF BIHAR	YATINDRA NARAYAN JITENDRA KUMAR	ASHOK KUMAR SINGH
64.	CR. MISC./11867/2024 Anticipatory bail A.BAIL	1	BUDHNARAYAN YADAV @BODHNARAYAN YADAV @ BAUDHNARAYAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR DHIRESH KUMAR DHIRAJ	NAND KISHORE PRASAD
65.	CR. MISC./11943/2024 341,323,385,307,5 A.BAIL	1	MD. FAIZY @ FAIZAL ALI @ MD. FAIZAL ALI vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	YOGENDRA KUMAR
66.	CR. MISC./11944/2024 420,467,468,471,3 A.BAIL	1	SUSHRI FARAHEEN SIDDIQUE @ FARIDA ZAMA @ FARHEEN SIDIQUEE vs THE STATE OF BIHAR	LOKESH SINGH	AJAY MISHRA
67.	CR. MISC./11949/2024 498(A),406 A.BAIL	1	PAPPU GADDI @ PAPPU vs THE STATE OF BIHAR	ALOK ABHINAV NITYANAND MISHRA	BISHWESHWAR RAM RAMANUJ TIWARY
68.	CR. MISC./11954/2024 302,201,120(B) A.BAIL Same ps: CR. MISC/12048/2024	1	MOHAN MANDAL @ MOHAN KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH	DILIP KUMAR NO. 1
69.	CR. MISC./11960/2024 366(A) A.BAIL	1	AMOD KUWAR @ AMOD KUNWAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	SYED EHTESHAMUDDIN
70.	CR. MISC./11983/2024 147,148,149,341,3 A.BAIL Same ps: CR. MISC/11834/2024	1	UMESH RAI @ UMESH RAY vs THE STATE OF BIHAR	ABHIGYAN KUMAR AMIT NARAYAN RITIKA ROY	SHANTANU KUMAR
71.	CR. MISC./12006/2024 406,408,471,477,4 A.BAIL	1	ASHOK KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	DR. INDIWAR KUMARI
72.	CR. MISC./12017/2024 304(B),201,34 A.BAIL	1	PARAS CHAUDHARY vs THE STATE OF BIHAR	GAJENDRA SINGH UDIT NARAYAN SINGH	ZAINUL ABEDIN AJAY KUMAR TIWARY
73.	CR. MISC./12020/2024 313,498(A) A.BAIL	1	AMAN KHAN vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	SANJAY KUMAR TIWARY KUNDAN KUMAR SINGH
74.	CR. MISC./12021/2024 25(1)a A.BAIL	1	KAMAL NAYAN @ BHOLU vs THE STATE OF BIHAR	RAJ KUMAR SINHA	TARUN PRASAD MANDAL
75.	CR. MISC./12024/2024 498(a),341,323,34 A.BAIL	1	KISHORE KUNAL vs THE STATE OF BIHAR	SOMESH KUMAR P.K.PANDEY	RANA RANDHIR SINGH
76.	CR. MISC./12025/2024 341,323,324,308,5 A.BAIL	1	RAJEEV THAKUR @ RAJEEV KUMAR THAKUR vs THE STATE OF BIHAR	SHAILENDRA KUMAR	ANAND KISHORE CHOUDHARY
77.	CR. MISC./12026/2024 341,323,324,325,3 A.BAIL	1	JAIRAM MAHTO vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	BHARAT LAL
78.	CR. MISC./12032/2024 498A,379,323,307, A.BAIL	1	BINOD KUMAR @ BINOD KUNWAR vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ BRIJ KISHOR MISHRA	SYED EHTESHAMUDDIN SANJAY KUMAR SINGH
79.	CR. MISC./12033/2024 323,341,324,325,3 A.BAIL	1	PREM PRASAD @ PREM KUMAR vs THE STATE OF BIHAR	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA ASHOK KUMAR MISHRA	ANUJ KUMAR SHRIVASTAVA SANJEEV KUMAR
80.	CR. MISC./12034/2024 302,201,34, A.BAIL	1	DEEP NARAYAN RAI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	MADHURI LATA
81.	CR. MISC./12036/2024 401,413,414, A.BAIL	1	BIJO DAS @ BIJENDRA DAS @ VIJENAARA DAS vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	SATYENDRA NARAYAN SINGH
82.	CR. MISC./12043/2024 341,323,354B,379, A.BAIL	1	BIRBHAJAN PATHAK vs THE STATE OF BIHAR	RANG NATH CHOUBEY NIRAJ KUMAR	RAJIV NAYAN

83.	CR. MISC./12045/2024 341,342,323,504,5 A.BAIL	1	MD. MASOOM vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	BINOD KUMAR
84.	CR. MISC./12047/2024 363, A.BAIL	1	ROUSHAN THAKUR vs THE STATE OF BIHAR	SADANAND ROY	RAMESH CHANDRA
85.	CR. MISC./12048/2024 302,201,120B,34, A.BAIL Same ps: CR. MISC/11954/2024	1	SINKU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	RENU KUMARI
86.	CR. MISC./12472/2024 138 A.BAIL	1	SANJAY KUMAR RAI vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	ASHOK KUMAR SINGH SANJEEV KUMAR
87.	CR. MISC./12548/2024 365,120B,498A, A.BAIL	1	PRAFUL KUMAR MANDAL @ PRAFUL MANDAL vs THE STATE OF BIHAR	NISHANT KUMAR SINHA KUNAL ARYAN ARVIND KUMAR	AKBAR ALI
88.	CR. MISC./12692/2024 406,420,120(b),50 A.BAIL	1	RAHUL KUMAR GUPTA @ RAHUL KUMAR vs THE STATE OF BIHAR	MADHAV KUMAR PINTU KUMAR PATEL GAURAV KUMAR VERMA	MANOJ KUMAR
89.	CR. MISC./12708/2024 420,467,468,471,3 A.BAIL	1	SUDAMA THAKUR vs STATE OF BIHAR	PRIYESH KUMAR	BHARAT BHUSHAN
90.	CR. MISC./12713/2024 341,323,307,376,3 A.BAIL	1	MD KAIYUM @ KAIYAUM vs THE STATE OF BIHAR	NADIMUL HASAN	SANJAY KUMAR TIWARY
91.	CR. MISC./12716/2024 420,467,468,471, A.BAIL	1	DEVENDRA KUMAR vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	AJAY MISHRA
92.	CR. MISC./12735/2024 457,380 A.BAIL	1	MAKESHAR YADAV @ MUKESH YADAV vs THE STATE OF BIHAR	PREMCHANDRA YADAV	RAMCHANDRA SAHNI
93.	CR. MISC./12773/2024 341,323,504,379,4 A.BAIL	1	ASHOK SAH @ ASHOK KUMAR SAH vs THE STATE OF BIHAR	ABU NASAR ATUL KUMAR JHA MD. MURAD ASHRAF	KUMAR RANJIT RANJAN
94.	CR. MISC./12784/2024 341,323,324,307,3 A.BAIL	1	SUSHIL MAHTO vs THE STATE OF BIHAR	UDAY KUMAR	ARUN KUMAR SINGH
95.	CR. MISC./12788/2024 498A,34, A.BAIL	1	RAJEEV KUMAR SRIVASTAVA @ SHAHIL KUMAR SRIVASTAVA vs THE STATE OF BIHAR	NAMRATA MISHRA ARCHANA JHA	KANHAIYA KISHORE (APP.100)
96.	CR. MISC./12790/2024 419,420,489C,34, A.BAIL	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	AWADHESH KUMAR SINGH
97.	CR. MISC./12792/2024 420,120B, A.BAIL	1	PRAMOD KUMAR vs THE STATE OF BIHAR	SAKET KUMAR	NARENDRA KUMAR SINGH
98.	CR. MISC./12797/2024 147,149,341,323,3 A.BAIL	1	VISHWARANJAN RAI @ VISHWARANJAN KR. vs THE STATE OF BIHAR	AVNISH KUMAR SINGH	SHYAM BIHARI SINGH

(AT 12.45 P.M.)

FOR ADMISSION -I

99.	CR. MISC./13036/2024 30(a) A.BAIL	1	MAHESH KUMAR @ KARIYA vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	KHURSHID ANWAR
100.	CR. MISC./13039/2024 30A A.BAIL	1	GOLA MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	SUNIL KUMAR PANDEY
101.	CR. MISC./13048/2024 30(a),32(i),32(3) A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	RANA RANDHIR SINGH
102.	CR. MISC./13050/2024 30(a) A.BAIL	1	RAUSHAN KUMAR @ RAUSHAN SAH vs THE STATE OF BIHAR	RAGHVENDRA KUMAR AMIT ANAND ANKUR GOVIND	VEENA KUMARI JAISWAL
103.	CR. MISC./13055/2024 30(a),32,41(i) A.BAIL	1	MEDHU PASWAN vs THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	BRAJ KISHORE PD.(APP)
104.	CR. MISC./13058/2024 30(a) A.BAIL	1	DAMODER YADAV @ GYAN PRAKASH vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SUCHETA YADAV
105.	CR. MISC./13099/2024 30(a) A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	ADITYA NATH PANDEY	BINOD KUMAR

106.	CR. MISC./13100/2024 30(a) A.BAIL	1	KAMDEO SAHNI @ KAMDEV SAHNI @ KAAMDO SAHNI vs THE STATE OF BIHAR	SHASHANK SHEKHAR UTSAV KUMAR MUKUL KUMAR	RAMESH CHANDRA
107.	CR. MISC./13149/2024 413,414,34, A.BAIL	1	RAJU KUMAR @ RAJU RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK MRITYUNJAY KUMAR	UMESH LAL VERMA
108.	CR. MISC./13153/2024 30(a) A.BAIL	1	DEVNATH MAHTO vs THE STATE OF BIHAR	KRISHNA SINGH KRISHNA SINGH KRISHNA SINGH	AKSHAY LAL PANDIT
109.	CR. MISC./13160/2024 30A A.BAIL	1	RAVI KUMAR JAYSWAL @ RAVI KUMAR JAISWAL vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	ARVIND KUMAR PANDEY (APP.84)
110.	CR. MISC./13166/2024 30A A.BAIL	1	ABHAY KUMAR @ ABHAY KUMAR YADAV @ ABHAY YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	DR. INDIWAR KUMARI
111.	CR. MISC./13172/2024 30(a) A.BAIL Same ps: CR. MISC/13475/2024	1	MAHESH MANDAL @ MAHESH KUMAR MANDAL vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	AHMAD ALI
112.	CR. MISC./13173/2024 30(a) A.BAIL	1	RAUSHAN THAKUR @ RAUSHAN KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ADITYA NARAYAN SINGH.1
113.	CR. MISC./13176/2024 30(a) A.BAIL	1	MANGAL RAM vs THE STATE OF BIHAR	RAJEEV KUMAR GAUTAM SHAH KUMAR NAVINAM	MD. MATLOOB RAB
114.	CR. MISC./13212/2024 30(a) A.BAIL	1	ANAND KUMAR GUPTA @ ANAND KUMAR vs THE STATE OF BIHAR	RISHI SINHA SINHA KUMAR JAY MUKESH KUMAR SHYAM KISHORE	RANA RANDHIR SINGH
115.	CR. MISC./13217/2024 30(a) A.BAIL	1	KRISHNA MANJHI vs THE STATE OF BIHAR	BIPIN KUMAR SARITA KUMARI	PARMANAND PRASAD
116.	CR. MISC./13218/2024 420,120(b),34 A.BAIL	1	SANJAY DAS @ SANJAY KUMAR DAS vs THE STATE OF BIHAR	DEVENDRA KUMAR	AJAY KUMAR NO. 2
117.	CR. MISC./13224/2024 272,273,34 A.BAIL	1	NAGENDRA YADAV@ NAGENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI	AKSHAY LAL PANDIT
118.	CR. MISC./13228/2024 30(a) A.BAIL	1	RAHUL KUMAR vs THE STATE OF BIHAR	ABHAY SHANKER SINGH AMIT KUMAR MISHRA BARUN KUMAR SINGH	RAM SUMIRAN RAI
119.	CR. MISC./13280/2024 30(a) A.BAIL	1	LALBABU YADAV @ LALU YADAV @ LALBABU KUMAR YADAV vs THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	HUMAYOU AHMAD KHAN
120.	CR. MISC./13293/2024 30(a),32(3) A.BAIL	1	MOHAN KUMAR vs THE STATE OF BIHAR	BHAVESH KUMAR	YOGENDRA KUMAR SINGH
121.	CR. MISC./13294/2024 414, A.BAIL	1	RAHUL KUMAR YADAV @ MUKHIYA vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	LAKSHMI KANT SHARMA
122.	CR. MISC./13322/2024 414,34 A.BAIL Same ps: CR. MISC/13456/2024	1	SHAILENDRA KUMAR @ SHAILENDRA YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ANUJ KUMAR SHRIVASTAVA
123.	CR. MISC./13352/2024 30(a) A.BAIL	1	RANDHIR SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	INDU KUMARI SRIVASTAVA

(AT 2:15 P.M.)

FOR ADMISSION

124.	CR. MISC./20616/2014 A.BAIL	10	ZAHID EQBAL AND ORS vs THE STATE OF BIHAR	SANJEEV RANJAN SATISH NARAYAN SINHA	PARMESHWAR MEHTAAPP SANJEET KUMAR SINGH PATANJALI RISHI
125.	CR. MISC./33659/2019 498A,504,506,509 C.BAIL	3	MAYA DEVI vs THE STATE OF BIHAR	SONI SHRIVASTAVA	MD. MATLOOB RAB SUNIL KUMAR
126.	CR. MISC./11195/2022 323,498A A.BAIL	2	MD. NAWAB vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NAHA RANI	RAMCHANDRA SAHNI
127.	CR. MISC./59019/2022 Anticipatory bAil A.BAIL	5	MD. NISHAD vs THE STATE OF BIHAR	ABDUL WADOOD BIJAY KUMAR PANDEY	AJAY KUMAR NO. 2 AMARESH KUMAR

128.	CR. MISC./73853/2022 406,420 A.BAIL	3	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	MRITUNJAY KUMAR	LALAN KUMAR
129.	CR. MISC./36456/2023 323,341,504,498,4 A.BAIL	3	SAROJ KUMAR YADAV vs THE STATE OF BIHAR	MITHILESH KUMAR HARISH KUMAR	SHYAM BIHARI SINGH SATYENDRA RAI
130.	CR. MISC./36556/2023 498A,43 A.BAIL	3	KRISHNA PANDIT vs THE STATE OF BIHAR	ASHOK KUMAR KASHYAP	SANJAY KUMAR PANDEY ARVIND KUMAR S. AZEEM AKSHAY LAL PANDIT PRATIMA KUMARI
131.	CR. MISC./39480/2023 341,323,504,306,3 A.BAIL	4	MUNNI LAL PRASAD vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA	TARUN PRASAD MANDAL
132.	CR. MISC./41877/2023 409,418,420,423,4 A.BAIL	2	YUSUF ABDULLAH vs THE STATE OF BIHAR	NAFISUZZOHA MD. MANOWAR HUSSAIN MD. NEMATULLAH	UMA SHANKAR PRASAD SINGH AVINAVA KUMAR HAFIZ SHAHBAZ ARIF
133.	CR. MISC./43442/2023 406 A.BAIL	3	ASHOK KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	MD. SHAKIR AHMAD ALOK KUMAR CHOUDHARY KULANAND JHA PRIYANKA KUMARI
134.	CR. MISC./47297/2023 498A,341,323,504, A.BAIL	3	MD. ASHHAR NOOR @ ASHHAR NOOR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	SHAHABUDDIN AZEEM @ S. AZEEM KUNAL TIWARY ANIKET SINGH ANUPAM RAJ GAUHAR ALI
135.	CR. MISC./48310/2023 323,498(A), A.BAIL	3	KRISHNA KUMAR BHARTI vs THE STATE OF BIHAR	DEEP NISHI DEEP ANSHUMAN RAJESH KUMAR	HARENDRA PRASAD SANJIV KUMAR SINGH
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136.	CR. MISC./53441/2023 498(A),379,313,34 A.BAIL	2	DEEPAK KUMAR vs THE STATE OF BIHAR	DEEPAK KUMAR	ASHA KUMARI SHEO KUMAR PRASAD
137.	CR. MISC./54190/2023 406,409, A.BAIL	4	MUKUND KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	PARMESHWAR MEHTA
138.	CR. MISC./56032/2023 323,324,307,498A, A.BAIL	5	MD. EZAZ @ EZAZ AHAMD vs THE STATE OF BIHAR	ALOK KUMAR ALOK	DILIP KUMAR NO. 1 SACHIN KUMAR RAJIV RANJAN
139.	CR. MISC./58697/2023 409,420,467, A.BAIL	6	AMIT KUMAR SINGH vs THE STATE OF BIHAR	AYUSH KUMAR KANISHK KAUSTUBH SHIKHAR MANI VIVEK	CHANDRA BHUSHAN PRASAD ASHISH GIRI ASHISH GIRI
140.	CR. MISC./59015/2023 406,409,420,34 A.BAIL	4	AADIL AHMAD vs THE STATE OF BIHAR	SHIVE KUMAR AVINAVA KUMAR	PARMESHWAR MEHTA
141.	CR. MISC./60335/2023 408 A.BAIL Same ps: CR. MISC/61292/2023	4	LELIN RAM vs THE STATE OF BIHAR	UDAY PRATAP SINGH PRAVEEN KUMAR	MD. SHAKIR AHMAD
With 141.1	CR. MISC./61292/2023 A.BAIL	3	JAWAHAR LAL SHARMA (EXECUTIVE ASSISTANT) CIRCLE ANCHAL MOHANIA RTPS vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	UMESH LAL VERMA
142.	CR. MISC./61893/2023 302,34 A.BAIL Same ps: CR. MISC/67954/2023	4	VIJAY VARDHAN SINGH @ ANGAD vs THE STATE OF BIHAR	RANJIT KUMAR YADAV REENA KUMARI	ASHOK KUMAR SINGH SANJEEV KUMAR JHA RAHUL ANAND JAYANT ANAND
143.	CR. MISC./62103/2023 376 A.BAIL	3	VIJAY KUMAR JHA @ VIJAY JHA vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAKESH KUMAR SHARMA AMRESH KUMAR	ASHOK KUMAR SINGH JAI PRAKASH VERMA NARESH PRASAD VERMA
144.	CR. MISC./62381/2023 323,307,406,306,3 A.BAIL	3	MD.NAUSHAD ANSARI vs THE STATE OF BIHAR	RAJESH KUMAR	PARMANAND KUMAR ATIULLAH
145.	CR. MISC./63101/2023 147,149,341,323,3 A.BAIL	3	SANMUKH SUNDRAM @ SANMUKH SUNDRAM SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	JHARKHANDI UPADHYAY

146.	CR. MISC./63564/2023 467,468,420,112,4 A.BAIL	4	ASHISH BHUSAN vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	SHAHABUDDIN AZEEM @ S. AZEEM SUNIL KUMAR VEENA KUMARI JAISWAL
147.	CR. MISC./63814/2023 452,341,323,325,3 A.BAIL	3	ALISHER SAH @ MUNNA SAH @ MUNNA vs THE STATE OF BIHAR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	ARUN KUMAR
148.	CR. MISC./64050/2023 498A,323,379, A.BAIL	4	MD. SHAKIMUDDIN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	SANJAY KUMAR PANDEY VIJAY ANAND
149.	CR. MISC./66225/2023 341,323,324,307,5 A.BAIL	3	PANKAJ PANDEY @ PANKAJ KUMAR PANDEY vs THE STATE OF BIHAR	AMBAR NARAYAN MUKUL KUMAR SINGH	JAGDHAR PRASAD SANJAY KR. SINHA
150.	CR. MISC./67459/2023 409,420,120B, A.BAIL	5	MINA DEVI vs THE STATE OF BIHAR	SHUBHANGI PANDEY ANAND VARDHAN MD. SIDDIQUE AZAM RASHID	PARMESHWAR MEHTA
151.	CR. MISC./67712/2023 406,420 A.BAIL	3	MD SAHID AKHTAR @ SAHID AKHTAR vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD SAOBIYA MUSHTAQUE	LALAN KUMAR SANJAY KUMAR
152.	CR. MISC./67954/2023 302,34 A.BAIL Same ps: CR. MISC/61893/2023	3	PRAJESH KUMAR RAI @ BRAJESH KUMAR RAI @ TUNTUN @ PRADESHI vs THE STATE OF BIHAR	RANJIT KUMAR YADAV MASOOM ALAM REENA KUMARI RUPAM KUMARI	ZAINUL ABEDIN SANJEEV KUMAR JHA JAYANT ANAND
153.	CR. MISC./69902/2023 376 A.BAIL	3	MD. ASIF OWAIS @ SANNI vs THE STATE OF BIHAR	GAURAV KUMAR KUMARI ARCHNA	ANAND KISHORE CHOUDHARY JAI PRAKASH SINGH PANKAJ KUMAR SINGH
154.	CR. MISC./70051/2023 498(A),323,504,30 A.BAIL	4	MD. ATAUL@ ATABUL vs THE STATE OF BIHAR	SHASHI PRIYA	YOGENDRA KUMAR SINGH ASHOK KUMAR
155.	CR. MISC./70147/2023 409, A.BAIL	2	SUNDARI DEVI @ MUNAHARI DEVI vs THE STATE OF BIHAR	ABHIJEET GAUTAM PANKAJ KUMAR JHA DEEPAK KUMAR SINGH VIJAY KISHORE BHARTI	PARMESHWAR MEHTA
156.	CR. MISC./70320/2023 498A,494, A.BAIL	2	GANGA RAM CHOUDHARY vs THE STATE OF BIHAR	AMIT KUMAR ANAND	SHYAM BIHARI SINGH BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH
157.	CR. MISC./70324/2023 498(A),342,323,30 A.BAIL	2	RAM RATAN SAFI vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	SATYA NAND SHUKLA RAVI BHUSHAN
158.	CR. MISC./70394/2023 376,504,506, A.BAIL	3	MANISH KUMAR vs THE STATE OF BIHAR	ANJU MISHRA	NIRMALA KUMARI ABHAY KUMAR UPADHYAY
159.	CR. MISC./70863/2023 323,324,325,379,3 A.BAIL	3	VIMLESH THAKUR @ BIMLESH THAKUR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA TUSHAR VAIBHAV	SHYAM BIHARI SINGH AJIT KUMAR DINKAR KUMAR
160.	CR. MISC./74172/2023 147,148,149,342,4 A.BAIL Same ps: CR. MISC/74402/2023	3	RAMESH CHANDRA NIRALA @ RAMESH RAI @ RAMESH GOPE vs THE STATE OF BIHAR	GHANSHYAM TIWARY PRINCY RAJ MITHILESH KUMAR ARYA	NAND KISHORE PRASAD RAHUL RATHOUR SUDHIR KUMAR SINGH DHIRENDRA KUMAR SINHA
161.	CR. MISC./74402/2023 147,148,149,342,4 A.BAIL Same ps: CR. MISC/74172/2023	2	UMESH RAI @ UMESH KUMAR vs THE STATE OF BIHAR	NAMRATA MISHRA CHHOTE LAL MISHRA ARCHANA JHA ANAMIKA KUMARI	NARENDRA KUMAR SINGH RAHUL RATHOUR SUDHIR KUMAR SINGH DHIRENDRA KUMAR SINHA YASHPAL YADAV

(AT 3:30 P.M.)

FOR ADMISSION IV

162.	CR. MISC./13368/2024 30(a) A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR ALOK KUMAR ALOK	AHMAD ALI
163.	CR. MISC./13370/2024 30(a) A.BAIL	1	SHAMBHU CHAUDHARY vs THE STATE OF BIHAR	JITENDRA SINHA KHUSHI AWADH	SURESH PRASAD SINGH
164.	CR. MISC./13392/2024 30(a) A.BAIL	1	KANHAIYA KUMAR @ KANHAIYA KUMAR SAH vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI ANURAG SINGH SWATI KUMARI	LAKSHMI KANT SHARMA
165.	CR. MISC./13399/2024 30(a) A.BAIL	1	RANDHIR SINGH @ RANDHIR KUMAR vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	KUMAR RANJIT RANJAN

166.	CR. MISC./13429/2024 30(a),32,36,41 A.BAIL	1	HARIOM PASWAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR	KHURSHID ANWAR
167.	CR. MISC./13456/2024 414,34, A.BAIL Same ps: CR. MISC/13322/2024	1	UPENDRA RAI @ UPENDRA YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ANIL KUMAR
168.	CR. MISC./13466/2024 30(a),56(2)(ii) A.BAIL	1	ALAKHDEO YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR	SANJAY KUMAR SHARMA
169.	CR. MISC./13469/2024 30(a) A.BAIL	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH VIJAY KUMAR	BIRENDRA KUMAR SINGH
170.	CR. MISC./13475/2024 30(a) A.BAIL Same ps: CR. MISC/13172/2024	1	BABLU YADAV vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	PARMANAND KUMAR
171.	CR. MISC./13476/2024 30(a) A.BAIL	1	BHAGWAN PANDEY vs THE STATE OF BIHAR	KUMARI ANUPAM	RANA RANDHIR SINGH
172.	CR. MISC./13501/2024 30(a) A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MALTI KUMARI	ASHA KUMARI
173.	CR. MISC./13530/2024 30(a) A.BAIL	1	MD. RAJA @ SHAMIM vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY RAHUL KUMAR DUBEY	NITYA NAND TIWARY
174.	CR. MISC./13543/2024 30(a) A.BAIL	1	DHARMENDRA CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR	UDAY CHAND PRASAD
175.	CR. MISC./13548/2024 30(a) A.BAIL	1	AAKASH KUMAR @ AKASH KUMAR SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR AMBASTHA	SANJAY KUMAR
176.	CR. MISC./13551/2024 30A A.BAIL	1	CHHATHU PATEL @ RAHUL PATEL vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	VEENA KUMARI JAISWAL
177.	CR. MISC./13554/2024 272,273,34,414 A.BAIL	1	DEEPAK KUMAR DAS @ DEEPAK DAS @ GUDDU vs THE STATE OF BIHAR	SHAILENDRA KUMAR	SURESH PRASAD SINGH
178.	CR. MISC./13571/2024 30(A) A.BAIL	1	HARENDRA KUMAR RAI vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH	SUCHETA YADAV
179.	CR. MISC./13573/2024 30(a),32(ii) A.BAIL	1	VIKAS SINGH @ VIKAS KUMAR @ VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK SADANAND PRASAD DEO	DAMODAR PRASAD TIWARY
180.	CR. MISC./13579/2024 30A,41(i) A.BAIL	1	PRAKASH UPADHYAY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	SANJAY KUMAR SHARMA
181.	CR. MISC./13589/2024 272,273, A.BAIL	1	VIJAY MAHTO vs THE STATE OF BIHAR	MADHAV KUMAR	RANA RANDHIR SINGH
182.	CR. MISC./13631/2024 30A A.BAIL	1	NARESH PATEL vs THE STATE OF BIHAR	NITIN KUMAR RISHIKESH RAJAN	MD. SHAKIR AHMAD
183.	CR. MISC./13653/2024 30(a) A.BAIL	1	NITISH SAHANI @ NITESH KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE HEMANT KUMAR SHARAN	SHARDA KUMARI
184.	CR. MISC./13658/2024 272,273, A.BAIL	1	SUSHIL KUMAR SAHU vs THE STATE OF BIHAR	MD SOBAN ASGHAR SARFRAZ AHMAD	PRONOTI SINGH
185.	CR. MISC./13660/2024 272,273, A.BAIL	1	SUKESH RAI @ SUKESH KUMAR vs THE STATE OF BIHAR	ANIKET SINGH GAUHAR ALI	AKBAR ALI
186.	CR. MISC./13675/2024 414, A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH TOOBA HERA MD. ANWAR KANIKA	VEENA KUMARI JAISWAL

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 105 (AT 10:30 A.M.)
Mr. Justice Rajesh Kumar Verma

FOR HEARING

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. APP (SJ)/38/2013 R.I.FOR TEN YEARS CR. APP(SJ)	3	BANSHIDHAR SINGH @ BANSHI SINGH vs THE STATE OF BIHAR	MAKARDHWAJ UPADHYAY	BIPIN KUMARAPP	
2.	CR. APP (SJ)/88/2013 R.I. FOR 3 YEARS CR. APP(SJ)	2	PARVENDRA NARAYAN SINGH @ PARMENDRA NARAYAN SINGH @ BABLU vs THE STATE OF BIHAR	ASHOK KUMAR JHA	BINOD BIHARI SINGH APP	
3.	CR. APP (SJ)/89/2013 R.I.FOR 7 YEARS(3 CR. APP(SJ)	5	DEVENDRA YADAV vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	BIPIN KUMARAPP	
4.	CR. APP (SJ)/296/2013 R.I.FOR TEN YEARS CR. APP(SJ)	4	RAJU MUKHIYA vs THE STATE OF BIHAR	MADHURENDRA KUMAR AVINASH	AJAY MISHRAAPP	
5.	CR. APP (SJ)/299/2013 R.I.FOR THREE YEA CR. APP(SJ)	3	SHANU SAH AND ORS. vs STATE OF BIHAR AND ANR	ASHOK KUMAR BAL KRISHNA GARG SURENDRA PRASAD SINGH	SUJEET KUMAR SINGHAPP	
6.	CR. APP (SJ)/328/2013 S.I.FOR 9 MONTHS CR. APP(SJ)	4	JITENDRA YADAV AND ORS. vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINHA AJAY KUMAR SINGH	BIPIN KUMAR APP	
7.	CR. APP (SJ)/393/2013 R.I.FOR 7 YEARS(3 CR. APP(SJ)	3	KISHNATH SAH AND ORS vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	Z.HODA APP	
8.	CR. APP (SJ)/516/2013 R.I. FOR 7 YEARS CR. APP(SJ)	4	SANJAY RAM vs THE STATE OF BIHAR	SUSHIL KUMAR	BIPIN KUMAR APP	

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 106 (AT 10:30 A.M.)
Mr. Justice Rajiv Roy

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/8858/2016 OTHERS	2	BANI FATIMA vs THE UNION OF INDIA AND ORS	RAVINDRA KUMAR SHUKLA RITU RAJ SHUKLA	GP7- DHURJATI KR.PRASAD S.D SANJAY (ADDL. SOC. GEN.) SAURABH KUMAR DHANANJAY KUMAR ANSHAY BAHADUR MATHUR (C.G.C.)	
2.	CWJC/13954/2022 LAND ACQUISITION	1	MD. EKHLAQUE ANSARI vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINHA	RAJ KISHORE ROY (GP 18)	
3.	CWJC/14860/2022 OTHERS	1	BHIM SEN SINGH vs THE GAS AUTHORITY OF INDIA LTD.	RATNESH KUMAR SINGH	RISHI RAJ SINHA (SC19) UDAY BHAN SINGH	
4.	CWJC/8865/2023 OTHERS	2	SANTOSH KUMAR THAKUR vs THE STATE OF BIHAR	SITA RAM PRASAD	MD. KHURSHID ALAM (AAG 12)	
5.	CR. MISC./7467/2024 A.BAIL	1	AWADHESH YADAV vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	MUKESH KUMAR SINGH KUMARI ANUPAM	
6.	CR. MISC./11576/2024 396,397 R.BAIL-1	2	JATAHA NAT vs THE STATE OF BIHAR	AVNISH KUMAR SINGH	NAND KISHORE PRASAD	
			FOR ORDERS (ON OFFICE NOTES)			
7.	CWJC/2854/2017 LAND CEILING (PRE-	4	URMILA DEVI vs THE STATE OF BIHAR AND ORS	NARESH PRASAD	RAJ KISHORE ROY-GP18 DHURJATI KUMAR PRASAD GP 14	
With 7.1	CWJC/3167/2017 LAND CEILING (PRE-	4	URMILA DEVI vs THE STATE OF BIHAR AND ORS	NARESH PRASAD	SUBHASH CHANDRA YADAV-GP15 RAMADHAR SHEKHAR DHURAJATI K PRASAD GP 14	
			FOR ADMISSION			
8.	CWJC/22753/2013 MUTATION ACT	15	ARUN KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ANSUL JAVED ASLAM	VINAY KRITI SINGH	
9.	CWJC/72/2015 CONSOLIDATION	10	BINDA SINGH vs THE STATE OF BIHAR AND ORS	PRAHALAD KUMAR BHAGAT	GP1- UDAY SHANKAR SHARAN SINGH MANISH CHANDRA GANDHI	
10.	CWJC/7223/2015 OTHERS	6	CHANDRA BHUSHAN PRASAD @ CHANDRA BHUSHAN PRASAD SHARMA vs THE STATE OF BIHAR AND ORS	MANISH KUMAR NO-2	GP2- R.K. SINGH SUDHIR KUMAR PRABHAKAR JHA (GP27) LAXMI NARAYAN DAS SUBHDEEP DAS	
11.	CWJC/16837/2015 OTHERS	4	HARENDRA NARAYAN SINGH vs THE STATE OF BIHAR AND ORS	JAGJIT ROSHAN APUL RAJEEV RANJAN	A.N. SINHA- GP11 S.D SANJAY (ADDL. SOC. GEN.) RAJESHWAR PRASAD	
12.	CWJC/19590/2015 LAND ACQUISITION	4	RAVINDRA KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINGH VAGISHA PRAGYA VACAKNAVI	SC23- KUMAR PRIYA RANJAN BINITA SINGH PRASHANT PRATAP	
13.	CWJC/19802/2015 BIHAR TENENCY ACT	8	BINIT KUMAR JHA AND ORS vs THE STATE OF BIHAR	SATISH CHANDRA JHA DHIRENDRA KUMAR JHA RUPAM KUMARI PUSHPA RANI KRISHNA CHANDRA JHA DWIJENDRA MISRA SHIVA KUMARI JHA	SC17 NAGENDRA PD.YADAV (SC23) RAJNEESH ROHAN VERMA	

14.	CWJC/800/2016 CONSOLIDATION	8	DHIRENDRA KUMAR BHARTI AND ORS vs THE STATE OF BIHAR AND ORS	AJAY NANDAN SAHAY RAVI SHANKAR SAHAY	S.S. PRASAD- SC10 PARTH GAURAV RANJAN KUMAR DUBEY SANGEETA SHARMA RAKESH CHANDRA
15.	CWJC/4021/2016 OTHERS	6	SURENDRA RAY vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR AGRAWAL SHIVE KUMAR	P.N. SHAHI- AAG10
16.	CWJC/4459/2016 OTHERS	4	RADHEYKANT SINGH vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR SINGH	AVINASH KUMAR- SC30 M. N. HODA KHAN(SC1)
17.	CWJC/6312/2016 MUTATION ACT	3	MD. SATTAR PARWEZ vs THE STATE OF BIHAR AND ORS	NAFISUZZOHA ATIF INAM MD. SHAHAB KHALIL SANJAY SINHA SYED MOHAMMAD SHABBIR ALAM	GP32- HARISH KUMAR
18.	CWJC/6400/2016 CONSOLIDATION	2	ARJUN SAO vs THE STATE OF BIHAR AND ORS	SUSHMITA MISHRA SURYA NARAYAN SAH RAKESH KUMAR PANDEY	GP1- U.S.S.SINGH
19.	CWJC/6475/2016 OTHERS	3	PARSHURAM SINGH vs THE UNION OF INDIA AND ORS	LAKSHMI KANT TIWARY ANIL KUMAR	GP11- AWANISH NANDAN SINHA SHRI NATH PATHAK ANSHAY BAHADUR MATHUR (CGC) S.D SANJAY (ADDL. SOC. GEN.)
20.	CWJC/6868/2016 LAND ACQUISITION	3	PRIYA RANJANA PANJIYAR GUPTA vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR	GA4- ASHOK PRIYADARSHI
21.	CWJC/7109/2016 LAND ACQUISITION	2	MADHU DEVI vs THE STATE OF BIHAR AND ORS	SHIWESH CHANDRA MISHRA	SC32- RAVINDRA KR.PRIYADARSHI SUNIL KUMAR MANDAL (SC3)
22.	CWJC/8836/2016 CONSOLIDATION	2	SHRI HIRALAL SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHREE KANT PANDEYA SHAILENDRA KUMAR JHA	DR. ANIL KR. UPADHYAYA- SC20
23.	CWJC/9001/2016 LAND ACQUISITION	5	YADUNANDAN PRASAD vs THE STATE OF BIHAR AND ORS	BHIM SEN PRASAD SUNIL KUMAR	AAG2- DEVENDRA KUMAR SINHA DR.PUNAM KUMARI SINGH (CGC) ANIL KUMAR SINHA S.D SANJAY (ADDL. SOC. GEN.) PUNAM KUMARI SINGH SARVESH KUMAR SINGH (AAG13)
24.	CWJC/9119/2016 LAND ACQUISITION	2	NEELAM RANI AND ANR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR BIPIN KUMAR	AAG2- DEVENDRA KUMAR SINHA DR. ANAND KUMAR ANIL KUMAR SINHA SARVESH KUMAR SINGH (AAG13)
25.	CWJC/9329/2016 LAND ACQUISITION	3	YOGENDRA PRASAD SAHA AND ANR vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA YOGENDRA PRASAD	PRASOON SINHA- GA2 RAGHWANAND (GA11)
26.	CWJC/9461/2016 OTHERS	2	BALRAM KUMAR SINGH vs THE STATE OF BIHAR AND ORS	DHIRENDRA KUMAR	BINOD JI VERMA GP17 RAJ KISHORE ROY (GP18)
27.	CWJC/9559/2016 LAND ACQUISITION	2	SUNIL KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	ARUN KUMAR BIPIN KUMAR	AAG2 DEVENDRA KUMAR SINHA ANIL KUMAR SINHA SARVESH KUMAR SINGH (AAG13) SACHIDA NAND KISHORE PD. SINHA DR. ANAND KUMAR
28.	CWJC/9590/2016 LAND REFORMS ACT	2	GEETA DEVI vs THE STATE OF BIHAR AND ORS	MANORANJAN KUMAR PRAKASH KUMAR	GP10 KUMARI AMRITA

29.	CWJC/17010/2016 OTHERS	5	CHHOTE LAL PRASAD @ CHOTTE LAL PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	DEV KUMAR PANDEY MANISH KUMAR NO 13	RISHI RAJ SINHA-SC19 SANTOSH KUMAR SINGH RAJIV RANJAN KR. PANDEY DIVYAM VERMA SANTOSH KUMAR SINGH DIVYAM VERMA
30.	CWJC/616/2017 BIHAR TENENCY ACT	8	RAM DENI PRASAD @ RAM DENI PRASAD SINHA AND ORS vs THE STATE OF BIHAR AND ORS	DRONACHARYA ARGHESH KUMAR	RISHI RAJ SINHA-SC19 ASHUTOSH TRIPATHY
31.	CWJC/8922/2017 LAND ACQUISITION	4	KAUSHLENDRA JHA vs THE STATE OF BIHAR AND ORS	ALOK KUMAR JHA	S.C.YADAV-GP15 DHURJATI K PRASAD GP 14
32.	CWJC/18281/2018 LAND ACQUISITION	2	SHASHI BHUSHAN PRASAD SINGH vs THE STATE OF BIHAR AND ORS	AWADHESH KUMAR SINGH	SUBASH CHANDRA YADAV-GP15 DHURJATI K PRASAD GP 14
33.	CWJC/60/2019 OTHERS	4	MD. ASHFAQUE ALAM @ MD. A. ALAM vs THE STATE OF BIHAR AND ORS	PRAVEEN KUMAR	SAJID SALIM KHAN- SC25 S.D SANJAY (ADDL. SOC. GEN.) KUMAR PRIYA RANJAN
34.	CWJC/5733/2019 LAND ACQUISITION	3	SHIV SHANKAR PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	JAGNNATH SINGH PUSHKAR KUMAR RAY	SAJID SALIM KHAN (SC25)
35.	CWJC/17518/2019 OTHERS	4	SMT. PINKI GUPTA vs PRINCIPAL SECRETARY, LAND AND REFORM STATE OF BIHAR	SANJAY KUMAR RAKESH KUMAR	MD.KHURSHID ALAM (AAG12)
36.	CWJC/4042/2020 OTHERS	8	RAJNARAYAN SAH, vs THE STATE OF BIHAR,	SHASHI BHUSHAN SINGH	UDAY SHANKAR SARAN SINGH (GP19)
37.	CWJC/5039/2020 SHAIRAT	5	ARJUN SHARMA vs THE STATE OF BIHAR	UMA KANT TIWARY	RISHI RAJ SINHA (SC19)
38.	CWJC/6405/2020 MUTATION ACT	14	SANTOSH KUMAR SINGH @ SANTOSH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINGH	MD. KHURSID ALAM (AAG12)
39.	CWJC/7450/2020 OTHERS	18	SATENDRA PANDEY @ SATENDRA PADNE vs THE STATE OF BIHAR	PARTH GAURAV DEEPAK KUMAR SINGH VISHAL KUMAR SINGH SHASHWAT	LALIT KISHORE (AG) MD.KHURSHID ALAM (AAG12) MD. KHURSHID ALAM (AAG 12)
40.	CWJC/7490/2020 LAND CEILING (SURP	11	SANTOSHI DEVI vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	LALIT KISHORE (AG) RISHI RAJ SINHA (SC19) RAJEEV RANJAN
41.	CWJC/9681/2020 LAND ACQUISITION	9	RAMESHWAR PRASAD @ NATHUNI RAI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SHEKHAR HARSHVARDHAN SADHNA SUMAN	LALIT KISHORE (AG) RISHI RAJ SINHA (SC19)
42.	CWJC/10136/2020 LAND ACQUISITION	18	UPENDRA NARAYAN SINGH vs THE STATE OF BIHAR	APURVA KUMAR	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15) DHURJATI KUMAR PRASAD (GP 14) SURESH PD SINGH NO.1 KUMARI RASHMI ADITYA RAJ SURESH KUMAR ARBIND KUMAR
43.	CWJC/10625/2020 SHAIRAT	6	AMOD KUMAR TIWARI vs THE STATE OF BIHAR	SUBHASH KUMAR JAVED ASLAM DEVIKA RANI	LALIT KISHORE (AG) RISHI RAJ SINHA (SC19) DHARMVEER
44.	CWJC/2700/2021 MUTATION ACT	8	MAHANT MAHADEO PURI @ MAHADEO GIRI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SANJAN KUMAR SHARAN	LALIT KISHORE (AG) RISHI RAJ SINHA (SC 19) SUMAN KUMAR SUBODH CHANDRA JHA

45.	CWJC/3474/2021 LAND ACQUISITION	6	HARIBANSH NARAYAN SINHA vs THE UNION OF INDIA	VIJAY KUMAR	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18) MANOJ KUMAR SINGH K.N.SINGH (A.S.G.) RAVI KANT KUMAR TARKESHWAR NATH THAKUR SHRI NATH PATHAK SHRI NATH PATHAK
46.	CWJC/7123/2021 LAND ACQUISITION	10	SHEO KUMAR SINGH vs THE UNION OF INDIA	DR. ANJANI PD. SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) VANDANA KISHORE SHRI NATH PATHAK RAJ KISHORE ROY MAURYA VIJAY CHANDRA
47.	CWJC/8200/2021 LAND ACQUISITION	6	AMAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI RAJNISH SHANDILYA	RAJ KISHORE ROY (GP18) SHRI NATH PATHAK RAJESH KUMAR SHANDILYA
48.	CWJC/8590/2021 LAND ACQUISITION	5	RAVINDRA PRASAD @ RAVINDRA BHAGAT vs THE STATE OF BIHAR	NIRAJ KUMAR SATYENDRA PRASAD SINGH	SAJID SALIM KHAN (SC25)
49.	CWJC/8732/2021 LAND REFORMS ACT	6	PRAMENDRA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	LALIT KISHORE (AG) RAJKISHORE ROY (GP 18)
50.	CWJC/8916/2021 SHAIRAT	4	MANOJ YADAV vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RANJEET KUMAR KUNDAN KUMAR YOGESH KUMAR	LALIT KISHORE (AG) RAVI BHUSHAN VERMA Y. P. SINHA (AAG 7)
51.	CWJC/9057/2021 LAND ACQUISITION	3	SIDHESHWAR PRASAD vs THE STATE OF BIHAR THROUGH THE SECRETARY,	AMIT KUMAR SINGH RAM KISHORE SINGH	ARCHANA MEENAKSHEE (GP6)
52.	CWJC/9564/2021 LAND ACQUISITION	14	CHANDO YADAV, vs THE STATE OF BIHAR,	PRAMOD KUMAR	LALIT KISHORE (AG) SAJID SALIM KHAN (S.C SHRI NATH PATHAK KUMAR GOUTAM
53.	CWJC/10723/2021 BIHAR TENENCY ACT	8	SHIV KUMAR JAISWAL vs THE STATE OF BIHAR	PARTH GAURAV NEHA ANSHU RAJ SINGH	RAJ KISHORE ROY (GP18) KUMAR MALENDU
54.	CWJC/11086/2021 LAND ACQUISITION	6	SANJAY KUMAR vs THE STATE OF BIHAR	KRISHNA CHANDRA AVINASH KUMAR CHUNNU KUMAR	LALIT KISHORE (AG) Y. P. SINHA (AAG 7) RABINDRA KUMAR PRIYADARSHI
55.	CWJC/11090/2021 LAND ENCROACHMENT OTHERS	6	SURENDRA KUNWAR, vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	LALIT KISHORE (AG) SAJID SALIM KHAN SC 25
56.	CWJC/11618/2021 BHOODAN ACT	7	RAM AVATAR SAHANI vs THE STATE OF BIHAR	NITYANAND	MD. KHURSHID ALAM (AAG12) ALKA VERMA
57.	CWJC/13066/2021 OTHERS	6	MOHANJEE @ MOHAN PRASAD vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR URMILA KUMARI	RAJ KISHORE ROY (GP18)
58.	CWJC/15512/2021 LAND ACQUISITION	7	RAJNISH RANJAN vs THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR	KAMESHWAR PD. GUPTA (GP10)
59.	CWJC/17284/2021 OTHERS	3	RAKESH KUMAR SHARMA vs THE STATE OF BIHAR	DHANESHWAR VASHIST ARYA ACHINT SUDHANSHU SHEKHAR SUBODH KUMAR BARNWAL	DHURJATI KR. PRASAD (GP14)
60.	CWJC/18013/2021 LAND ACQUISITION	6	DR. ALOK KUMAR SINGH vs THE UNION OF INDIA	VIKRAM SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RAVINDER KUMAR SHARMA MD. KHURSHID ALAM (AAG 12) SHRI NATH PATHAK DR. ANAND KUMAR
61.	CWJC/18828/2021 OTHERS	3	SITARAM SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY REVENUE AND LAND REFORMS DEPARTMENT	SANJAY PRASAD SURYA NARAYAN YADAV	RISHI RAJ SINHA (SC19) VAIDEHI RAMAN PRASAD SINGH PALLAVI GYAN CHANDRA ROY

62.	CWJC/19930/2021 LAND CEILING (SURP	4	MAHANTH RAM SHANKAR DAS vs THE STATE OF BIHAR	MUKESH PRASAD SINGH RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR	MD. KHURSHID ALAM (AAG12) SABAL KUMAR JHA MIRTYUNJAY KUMAR MISHRA
63.	CWJC/20179/2021 LAND ACQUISITION	5	SANTOSH KUMAR SINGH vs THE STATE OF BIHAR	UMA KANT TIWARY SWATI MISHRA	RAJ KISHORE ROY (GP18)
64.	CWJC/20847/2021 Cwjc MUTATION ACT	5	SYED GHOLAM AHMAD vs THE STATE OF BIHAR	WASI AKHTAR ASIF KALIM KHALID AHSAN	RAJ KISHORE ROY (GP18)
65.	CWJC/1627/2022 LAND ACQUISITION	5	ASHA SINHA vs THE STATE OF BIHAR	ASHOK KUMAR	RAJ KISHORE ROY (GP18) SHRI NATH PATHAK KUMAR GOUTAM
66.	CWJC/1878/2022 MUTATION ACT	5	AKBAR ALI AND ANR vs THE STATE OF BIHAR,	PRAKRITITA SHARMA SURENDRA PRASAD SINGH	SAJID SALIM KHAN (SC 25) NARENDRA KUMAR
67.	CWJC/1902/2022 LAND ACQUISITION	3	AKHILESH KUMAR vs THE STATE OF BIHAR	PURNENDU KESHAV	SAJID SALIM KHAN (SC25)
68.	CWJC/2120/2022 OTHERS	3	BALRAM PASWAN vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR	LALIT KISHORE (AG) BIKAS KUMAR SHARMA RAM MURTI MD. KHURSHID ALAM AAG 12
69.	CWJC/4521/2022 MUTATION ACT	3	BINOD SAH vs THE STATE OF BIHAR	KRISHNA KANT SINGH	LALIT KISHORE (AG) JAI PRAKASH VERMA NARESH PD. VERMA SAJID SALIM KHAN
70.	CWJC/4695/2022 OTHERS	9	RAJESH KUMAR GUPTA, vs THE STATE OF BIHAR	SHASHANK SHEKHAR SINHA	RISHI RAJ SINHA (SC 19)
71.	CWJC/6908/2022 LAND CEILING (SURP	6	SHANTI NATH MISHRA vs THE STATE OF BIHAR	RAKESH RANJAN KAMESHWAR MISHRA AMAR JYOTI SHARMA	MD. KHURSHID ALAM (AAG12) RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
72.	CWJC/7980/2022 SHAIRAT	5	AJAY MAHALDAR vs THE STATE OF BIHAR	RAVI SHANKAR GANGULI DHARMESH KUMAR SHRIVASTAVA MADAN MOHAN PALLAVI PANDEY	SMT. BINITA SINGH (SC 28)
73.	CWJC/8417/2022 LAND REFORMS ACT	7	USHA DEVI, vs THE STATE OF BIHAR	BRAJ KISHORE SINGH CHOUHAN RAKI ALAM	MD. KHURSHID ALAM (AAG 12)
74.	CWJC/8691/2022 LAND ACQUISITION	10	RAMLAL PASWAN vs THE STATE OF BIHAR	SHASHI NATH JHA	SAJID SALIM KHAN (SC25) ADDITIONAL SOLICITOR GENERAL SONI SHRIVASTAVA
75.	CWJC/9572/2022 LAND ACQUISITION	11	PRITESH KUMAR SINGH vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ABHISHEK	RAJ KISHORE ROY (GP18) BIBHAKAR TIWARY S.N.PATHAK
76.	CWJC/10309/2022 OTHERS	12	AMARJEET KUMAR vs THE STATE OF BIHAR	RAJIV KUMAR SINGH	SAJID SALIM KHAN (SC 25)
77.	CWJC/11167/2022 OTHERS	6	PRITAM KUMAR SINGH vs THE STATE OF BIHAR	PARTH GAURAV PRAVEER SHILPA	MD. KHURSHID ALAM (AAG 12)
78.	CWJC/11669/2022 OTHERS	8	SURENDRA PRASAD SINHA vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	BINOD KR. YADAV (SC18) KANISHKA SHANKAR
79.	CWJC/12075/2022 LAND ACQUISITION	8	DEEPAK KUMAR SHAHI vs THE UNION OF INDIA	MRITUNJAY KUMAR RAM GANESH RAVINDRA SHEKHAR	ADDITIONAL SOLICITOR GENERAL SAJID SALIM KHAN (SC 25) VANDANA KISHORE SHRI NATH PATHAK KUMAR GUPTA MAURYA VIJAY CHANDRA
80.	CWJC/12646/2022 LAND ACQUISITION	10	ANIRUDH SHARMA vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	RISHI RAJ SINHA (SC 19)

81.	CWJC/13132/2022 LAND ACQUISITION	6	KAUSHALYA DEVI vs THE STATE OF BIHAR	RAVI KUMAR RAJIV RANJAN SINGH	MD. KHURSHID ALAM (AAG 12) SHRI NATH PATHAK KUMAR GOUTAM RAJESH KUMAR SHANDILYA
82.	CWJC/14353/2022 OTHERS	5	RATNESH KUMAR GUPTA vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	RISHI RAJ SINHA (SC 19)
83.	CWJC/14407/2022 LAND ACQUISITION	4	SUKH DEO TIWARI vs THE STATE OF BIHAR	ABHINAY RAJ ALEXANDER ASHOK DEEPAK KUMAR SINGH	RAJ KISHORE ROY (GP 18) LALIT KISHORE MANISH DHARI SINGH
84.	CWJC/14565/2022 OTHERS	1	KUMAR INDRESH BIKRAM vs THE STATE OF BIHAR	LALAN KUMAR	SAJID SALIM KHAN (SC 25)
85.	CWJC/14927/2022 LAND ACQUISITION	3	ARVIND KUMAR JAIN vs THE STATE OF BIHAR	ANIL CHANDRA AMIT KUMAR MOHIT AGARWAL	RAJ KISHORE ROY (GP18) NARESH DIKSHIT
86.	CWJC/14967/2022 OTHERS	5	BRAJMOHAN KUMAR SINGH vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH PREM PRAKASH SIYARAM PANDEY	AJAY (GA5) RANJEET KUMAR PANDEY
87.	CWJC/15030/2022 OTHERS	3	DR. SHEELA SHARMA vs THE STATE OF BIHAR	SHIVAM SANJEET KUMAR SINGH MRITUNJAY KUMAR PATANJALI RISHI DEEKSHA SINGH	MD. KHURSHID ALAM (AAG 12)
88.	CWJC/15270/2022 MUTATION ACT	4	YOGESH KUMAR SINGH @ TECHCHU SINGH vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	RAJ KISHORE ROY (GP 18) RANJEET KUMAR PANDEY RAJESH KUMAR
89.	CWJC/16830/2022 OTHERS	2	MANOJ KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH DIVYAM VERMA	RAJ KISHORE ROY (GP 18)
90.	CWJC/17502/2022 SHAIRAT	6	KAHALGAON PRAKHAND MATSYAJIVI SAHYOG SAMITI LTD., vs THE STATE OF BIHAR	RAKESH KUMAR JHA	SAJID SALIM KHAN (SC 25) MUKESH KUMAR ASHISH KUMAR LAL KRISHNA CHANDRA OJHA DEEPAK KUMAR RAKESH KUMAR JHA MUKESH KUMAR
91.	CWJC/17527/2022 LAND REFORMS ACT	4	RAMAYAN SINGH vs THE STATE OF BIHAR	RAMCHANDRA SINGH	MD. KHURSHID ALAM (AAG 12) BINOD MURARI MISHRA
92.	CWJC/17539/2022 LAND ACQUISITION	10	RAKESH KUMAR DAS vs THE UNION OF INDIA	ARJUN KUMAR ALOK KUMAR	ADDITIONAL SOLICITOR GENERAL RAJ KISHORE ROY (GP 18) ANSHAY BAHADUR MATHUR
93.	CWJC/17662/2022 OTHERS	5	HARENDRA KUMAR TIWARY vs THE STATE OF BIHAR	SANAT KUMAR MISHRA SHAMBHU SHANKAR THAKUR ARVIND KUMAR	SHEO SHANKAR PRASAD (SC 8) SURENDRA KISHORE THAKUR Y. MADHAVI SUBODH KUMAR RAJEEV RANJAN PATHAK MANJEET KUMAR ROY ASHUTOSH KUMAR RAJEEV RANJAN PATHAK
94.	CWJC/17827/2022 OTHERS	4	KRIPA SHANKER JHA vs THE STATE OF BIHAR	SANJEEV KUMAR RAVI KUMAR ABHIJEET GAUTAM SHASHI KUMAR	RAJ KISHORE ROY (GP 18)

FOR HEARING

95.	CWJC/1314/2021 OTHERS	11	SUDAMA PANDEY, vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP15) RAKESH KUMAR NO.1 DHURJATI KUMAR PRASAD DHURJATI KUMAR PRASAD (GP 14)

FOR HEARING -III

96.	SA/124/2004 SA	13	MALTI DEVI AND ORS vs SARDAR MANJIT SINGH AND ANR	ANIL KUMAR SINGH NO-1 ANUKUL RAJ ABHINAY RAJ	LAKMESH MARVIND SHANTI PRATAP MANOJ KUMAR SHANTI PRATAP SURENDRA KUMAR
97.	SA/64/2001 SA	6	UTTAM KUMAR AND ORS vs MOSMAT PARNI DEVI AND ORS	ASHUTOSH JHA ASHUTOSH JHA NARENDRA PANDEY ASHUTOSH JHA ASHUTOSH JHA BIJOY KANT MISHRA AVINAV KUMAR	JANKI NANDAN PRASAD BRAJ NANDAN PRASAD JANKI NANDAN PRASAD RAMESH KR. CHAUDHARY
98.	SA/289/2001 SA	2	AKHAURI SUNIL KUMAR @ SUNIL KU vs KEDAR NATH AGRAWAL	SHYAMA NAND JHA RAKESH RANJAN	CHOUDHARY SHYAM NANDAN SUNIL SRIVASTAVA SABIR HUSSAIN SABIR HUSSAIN SUNIL SRIVASTAVA AMIT KUMAR ANAND WASI AKHTAR ASIF KALIM
99.	SA/36/2002 SA	10	DHRUV PRASAD GUPTA AND ORS vs SMT.UMA DEVI AND ORS	SURENDRA KISHORE VERMA VIKAS RATAN BHARTI ASHISH GIRI TARKESHWAR PD.VERMA GANPATI TRIVEDI	PRAMOD BANBIHARI SINGH ANIL KUMAR MISHRA RAVI PRAKASH DWIVEDI RISHIKESH OJHA MRINALINI ARUN KUMAR RAI RAJU GIRI HARSH VARDHAN
100.	SA/14/2003 SA	3	RAMASHANKAR SAH AND ORS vs MAHENDRA PRASAD SHARMA AND ORS	MALLIKA MAZUMDAR BIHWA NATH CHOUDHARY PREM KUMAR NIRMAL KUMAR SINHA	INDESHWARI PRASAD MANDAL JAIMALA BIMLENDU SHEKHAR THAKUR SURESH CHANDRA GIRI BIMLENDU SHEKHAR THAKUR SANJAY KUMAR SINGH PRAVIN KUMAR SINHA DIPAK KUMAR AMBER NATH BANERJEE AMBER NATH BANERJEE RAVINDRA KR.RAI RAMA SINHA
101.	SA/227/2003 SA	4	GHASITA CHOUDHARY vs JIUTI DEVI AND ORS	REWTI KANT RAMAN RAM NARAYAN MAHESH PRASAD NO-2 SOURENDRA PANDEY MAZHARUL HASSAN	BHANU PRATAP SINGH RAJESH SINGH MANISH KUMAR-3 RAJESH SINGH ARUN KUMAR PANDEY-1 ACHHAIBAR SINGH MANISH KUMAR-3 ARUN KUMAR PANDEY-1 SANJAY KUMAR SINGH
102.	SA/239/2003 SA	2	SMT.JANAKIA DEVI AND ORS vs KEDAR SINGH YADAV	ANURAG KUMAR SHUKLA DAYA NAND RAMNARESH PANDEY	SHIV KUMAR DWIVEDY
103.	SA/260/2003 SA	9	RAJ KUMARI DEVI AND ORS vs NAND KISHORE PRASAD SINHA	RAVINDRA VERMA DHANENDRA CHAUBEY RISHIR DEO KR.SINGH R.J.MAHARAJ ASHOK KUMAR MISHRA BINOD PD. SINGH KUNDAN KUMAR	SANTOSH KUMAR SINHA-2 PRAMOD KUMAR RAMESH KUMAR CHOUDHARY RITESH KUMAR SATISH KUMAR SINHA ARVIND PRASAD SINGH
Restored (MJC No.2456/2017)					
104.	SA/42/2004 SA	9	MANOJ KUMAR VEDPURIA, AND ORS vs BHAGWATI SHANKAR GUPTA	VED PRAKASH SRIVASTAVA MAHESH NARAYAN PARBAT RAVISH MISHRA KEERTIKA SAKSHI AWLOKITESHWAR MISHRA	BRIJ KISHORE MISHRA SACHIDA NAND RAI SACHIDA NAND RAI BASHISHTHA NARAYAN MISHRA

105.	SA/363/2004 SA	9	NARENDRA KUMAR TIWARY AND ORS vs CHANDAN KUMAR AGRAWAL	ACHHAIBAR SINGH	S.K.TIWARI OM PRAKASH PANDEY BHUBNESHWAR PRASAD GANPATI TRIVEDI OM PRAKASH PANDEY DHARMESH KUMAR SHRIVASTAVA PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI

FOR ADMISSION II

106.	CWJC/158/2023 OTHERS	8	KRISHNA SHARMA vs THE STATE OF BIHAR	BRIJ BIHARI TIWARY	RISHI RAJ SINHA (SC19)
107.	CWJC/873/2023 LAND ACQUISITION	7	RATNESH MISHRA vs THE STATE OF BIHAR	PRAVIN KUMAR	MD. KHURSHID ALAM (AAG12)
108.	CWJC/1214/2023 OTHERS	11	RAM SHANKAR PRASAD SINGH vs THE STATE OF BIHAR	SWATI MISHRA	RAJ KISHORE ROY (GP18) PRASOON SINHA
109.	CWJC/1834/2023 OTHERS	6	RAJU PASWAN vs THE STATE OF BIHAR	CHANDRA BHUSHAN SINGH RAM RAJ RAM	RISHI RAJ SINHA (SC 19)
110.	CWJC/2204/2023 OTHERS	7	DILIP KUMAR MISHRA vs THE STATE OF BIHAR	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	RAJ KISHORE ROY (GP 18) BRISKETU SHARAN PANDEY KUMAR ABHIMANYU PRATAP SANJAY KUMAR TIWARY
111.	CWJC/2421/2023 LAND ACQUISITION	10	SUBHASH CHANDRA JHA vs THE STATE OF BIHAR	SURESH KUMAR ISHWAR	RISHI RAJ SINHA (SC 19)
112.	CWJC/3246/2023 LAND ACQUISITION	10	ANIL PRASAD vs THE STATE OF BIHAR	RAJNISH SHANDILYA SURYA MOHAN SUDHANSHU	RAJ KISHORE ROY (GP 18)
113.	CWJC/3403/2023 MUTATION ACT	4	ANUP KUMAR AGARWAL vs THE STATE OF BIHAR	MOHIT AGARWAL SUSHMITA MISHRA RAHUL KUMAR	RAJ KISHORE ROY (GP 18) BIMLESH KUMAR PANDEY MOHAMMED ABU HAIDAR MOHAMMAD ABU SHAJAR ASAD ZAHIDI VINAY KRISHNA TRIPTHY
114.	CWJC/3418/2023 MUTATION ACT	6	SNEHLATA RAJGARHIA @ SANEHLATA vs THE STATE OF BIHAR	PARTH GAURAV RAJIV S. DVIVEDI ANSHU RAJ SINGH ASHUTOSH KUMAR PANDEY RIDHIMA DVIVEDI SHEKOKAR SHAMBHAVI AJAY	SAJID SALIM KHAN (SC 25) NAWNIT KUMAR TIWARY PANDIT JEE PANDEY MADAN MOHAN RAMENDRA PATI TRIPATHY
115.	CWJC/3639/2023 OTHERS	7	MD. ZULFIKAR ALI vs THE STATE OF BIHAR	MANOJ KUMAR KUSHAGRA KUSH RAVI BHATIA	RAJ KISHORE ROY (GP18)
116.	CWJC/4787/2023 LAND ACQUISITION	6	GAJENDRA CHAUDHARY vs THAT STATE OF BIHAR	VEENA KUMARI JAISWAL SUNIL KUMAR	RAJ KISHORE ROY (GP 18) ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN
117.	CWJC/4836/2023 LAND ACQUISITION	6	PRAMOD KUMAR PRABHAT vs THE STATE OF BIHAR	CHANDRA MAULI CHAURASIA PAWAN KUMAR CHAURASIA	RAJ KISHORE ROY (GP18)
118.	CWJC/5124/2023 BIHAR TENENCY ACT	3	JAI KISHORE SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR KUMAR SAMEER	RISHI RAJ SINHA (SC19) MAHENDRA THAKUR REKHA THAKUR
119.	CWJC/5171/2023 LAND ACQUISITION	7	FATEH NARAYAN SINGH vs THE STATE OF BIHAR	ABHAY KUMAR PANDEY RAKESH KUMAR MISHRA	RAJ KISHORE ROY (GP 18)
120.	CWJC/5549/2023 LAND ACQUISITION	7	VEER GANESH vs THE STATE OF BIHAR	SATISH KUMAR SINHA	RISHI RAJ SINHA (SC 19)
121.	CWJC/6025/2023 OTHERS	5	SHIVENDRA PRASAD SAHA vs THE STATE OF BIHAR	AMARDEEP UMESH PRASAD	RAJ KISHORE ROY (GP 18)
122.	CWJC/6816/2023 LAND CEILING (SURP	5	TEJ PRATAP SINGH @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	ZAINUL ABEDIN	MD. KHURSHID ALAM (AAG12)

123.	CWJC/7182/2023 OTHERS	6	AWADHESH KUMAR vs THE UNION OF INDIA	SAKET ANAND CHHAYA KIRTI AJAY KUMAR	ADDITIONAL SOLICITOR GENERAL RISHI RAJ SINHA (SC 19) DR. ANAND KUMAR SHYAM BIHARI SINGH
124.	CWJC/7312/2023 LAND CEILING (SURP	5	DESHBANDHU DUBEY vs THE STATE OF BIHAR	BINAY KANT MANI TRIPATHI AJITA AJAY KUMAR MISHRA	SAJID SALIM KHAN (SC25)
125.	CWJC/7632/2023 LAND ACQUISITION	4	DINESH SAH vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR POOJA PRASAD	RAJ KISHORE ROY (GP18)
126.	CWJC/7659/2023 LAND ACQUISITION	4	SUNIL SINGH vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	SAJID SALIM KHAN (SC 25) ADDITIONAL SOLICITOR GENERAL PRAVEEN KUMAR SINHA SHYAM BIHARI SINGH
127.	CWJC/7815/2023 LAND ACQUISITION	4	UMESH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR VERMA	RISHI RAJ SINHA (SC19) AWADHESH KUMAR ANURAG SAURAV
128.	CWJC/7923/2023 OTHERS	3	SUBHASH CHANDRA SINGH vs THE STATE OF BIHAR	GHANSHYAM CHOUDHARY MRITUNJAY KUMAR SINGH	SAJID SALIM KHAN (SC25)
129.	CWJC/8082/2023 OTHERS	5	SANDHYA DEVI vs THE STATE OF BIHAR	NARENDRA KUMAR	RISHI RAJ SINHA (SC 19)
130.	CWJC/8229/2023 OTHERS	3	JUGAL KISHORE SINGH vs THE STATE OF BIHAR	MADHURI KUMARI	MD. KHURSHID ALAM (AAG12) ADDITIONAL SOLICITOR GENERAL RAVINDER KUMAR SHARMA AWADHESH KUMAR PANDEY
131.	CWJC/8244/2023 OTHERS	3	MAHANAND RAM @ MAHANAD RAM vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR	MD. KHURSHID ALAM (AAG12) ALKA VERMA
132.	CWJC/8250/2023 MUTATION ACT	3	MURLIDHAR RAJAK vs THE STATE OF BIHAR	SUBODH KUMAR SINHA KUMAR BAITHA	MD. KHURSHID ALAM (AAG12) BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH
133.	CWJC/8333/2023 LAND ACQUISITION	2	RAJENDRA SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR PRAVASHANKAR MISHRA RAJEEV SHEKHAR	RISHI RAJ SINHA (SC19) TIWARI SHWETKETU
134.	CWJC/8356/2023 OTHERS	4	BADRI NARAYAN CHOUDHARY vs THE STATE OF BIHAR	HANS LAL KUMAR	RISHI RAJ SINHA (SC 19)
135.	CWJC/8375/2023 MUTATION ACT	3	KRISHNADEO PRASAD SHARMA vs THE STATE OF BIHAR	MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	MD. KHURSHID ALAM (AAG 12)
136.	CWJC/8959/2023 OTHERS	3	SHASHI KANT SHEKHAR vs THE STATE OF BIHAR	UMESH KUMAR ROY ANJU KUMARI @ ANJU NARAIN	SAJID SALIM KHAN (SC25)
137.	CWJC/8963/2023 OTHERS	3	SANJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY PRASAD	RISHI RAJ SINHA (SC19)
138.	CWJC/9046/2023 LAND ACQUISITION	3	DHEERAJ KUMAR SINGH vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU SUNIL KUMAR	SAJID SALIM KHAN (SC25)
139.	CWJC/9148/2023 LAND ACQUISITION	3	NAWAL KISHORE CHOUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR	SAJID SALIM KHAN (SC25)
140.	CWJC/9226/2023 OTHERS	4	KHURSHEED HUSNAIN vs THE STATE OF BIHAR,	BAIDYA NATH PRASAD	RAJ KISHORE ROY (GP 18) P.K. SHAHI ANAND KUMAR OJHA
141.	CWJC/9384/2023 LAND ACQUISITION	3	KAMLESHWARI SAH vs THE CHAIRMAN NATIONAL HIGHWAY AUTHORITY OF INDIA	RAJIVE RANJAN SINGH AMIT RANJAN	MD. N.H. KHAN (SC1) SHRI NATH PATHAK DR. ANAND KUMAR
142.	CWJC/9407/2023 LAND ACQUISITION	3	HARE RAM PANDIT vs THE CHAIRMAN NATIONAL HIGHWAY AUTHORITY OF INDIA	RAJIVE RANJAN SINGH AMIT RANJAN	MD. N.H. KHAN (SC1) SHRI NATH PATHAK DR. ANAND KUMAR

143.	CWJC/9423/2023 LAND ACQUISITION	5	DROPATI DEVI @ DROPADI DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	UDAY SHANKAR SHARAN SINGH (GP19) KUMAR GOUTAM
144.	CWJC/9648/2023 OTHERS	2	RAJESH KUMAR PANDEY vs THE STATE OF BIHAR	MADHURI KUMARI	RAJ KISHORE ROY (GP18) ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR TIWARI SHWETKETU
145.	CWJC/9715/2023 OTHERS	2	RAM KUMAR SHARMA @ RAM KUMAR SINGH vs THE STATE OF BIHAR	HRIDAYAL KUMAR	SAJID SALIM KHAN (SC 25)
146.	CWJC/9724/2023 MUTATION ACT	3	PRAMILA DEVI @ PRAMILA JHA vs THE STATE OF BIHAR	KRISHNA CHANDRA JHA SHANKAR KUMAR CHOUDHARY AMISH KUMAR	RISHI RAJ SINHA (SC19)
147.	CWJC/9737/2023 OTHERS	2	NAND BIHARI KUMAR @ NAND BIHARI KAMAT vs THE STATE OF BIHAR	RAVI PRAKASH RAJESH KUMAR UDESHYA KUMAR YADAV VINOD KUMAR GAGAN DEO YADAV	RISHI RAJ SINHA (SC19)
148.	CWJC/9744/2023 OTHERS	2	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	RAJ KISHORE ROY (GP18)
149.	CWJC/9770/2023 OTHERS	2	ANIL KUMAR TIWARY vs THE STATE OF BIHAR	GAURAV GOVINDA RISHAY RANJAN	SAJID SALIM KHAN (SC 25) MAURYA VIJAY CHANDRA
150.	CWJC/9791/2023 MUTATION ACT	3	AKASH KUMAR MISHRA vs THE STATE OF BIHAR	INDU BHUSHAN	KINKAR KUMAR (SC9) PRASOON SINHA SANJAY PRAKASH VERMA
151.	CWJC/9868/2023 OTHERS	4	SHYAM PRAKASH MAHTO vs THE STATE OF BIHAR	ALOK RANJAN DHANANJAY KUMAR GUPTA	RISHI RAJ SINHA (SC19)
152.	CWJC/9870/2023 OTHERS	3	MANDODARI DEVI vs THE STATE OF BIHAR	PATANJALI RISHI AKASH DEEP GAUTAM KUMAR PRERNA RISHI	MD. KHURSHID ALAM (AAG12) ASHOK KUMAR
153.	CWJC/9887/2023 MUTATION ACT	2	SUBHASH SHARAN vs THE STATE OF BIHAR	JITENDRA KISHORE VERMA RAVI RAJ SWETA RAJ SHREYASH GOYAL SHATAKSHI SAHAY AMITABH SOHAN ANJANI KUMAR	RAJ KISHORE ROY (GP18) JEETENDRA NARAYAN
154.	CWJC/9967/2023 LAND ACQUISITION	3	SAJID ALAM @ SAJID vs THE STATE OF BIHAR	MD. QUMRUL HODA	MD. KHURSHID ALAM (AAG12) ADDITIONAL SOLICITOR GENERAL KUMAR PRIYA RANJAN DR. ANJANI PD. SINGH
155.	CWJC/10013/2023 OTHERS	3	MANOJ LAL NAKPHOPHA vs THE STATE OF BIHAR	MANOJ KUMAR KUSHAGRA KUSH RAVI BHATIA	ANIRBAN KUNDU (SC 24) RABINDRA KUMAR PRIYADARSHI
156.	CWJC/10023/2023 OTHERS	2	ASHOK KUMAR @ ASHOK KUMAR MAHTO vs THE STATE OF BIHAR	WASI AKHTAR	SAJID SALIM KHAN (SC25)
157.	CWJC/10053/2023 OTHERS	1	RAM BACHAN YADAV vs THE STATE OF BIHAR	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA	MD. KHURSHID ALAM (AAG 12)
158.	CWJC/10342/2023 OTHERS	2	SURESH YADAV vs THE STATE OF BIHAR	SHUBHANGI PANDEY ANAND VARDHAN	RAJ KISHORE ROY (GP18)
159.	CWJC/11086/2023 OTHERS	2	CHOUDHARY BIRENDRA KUMAR ROY vs THE STATE OF BIHAR	ARGHESH KUMAR	MD. KHURSHID ALAM (AAG 12)
160.	CWJC/11152/2023 LAND ACQUISITION	3	JAGDISH PRASAD vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	SAJID SALIM KHAN (SC 25) MAURYA VIJAY CHANDRA

161.	CWJC/11263/2023 OTHERS	3	SURENDRA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH ROHIT KUMAR SINGH SANTOSH KUMAR	RAJ KISHORE ROY (GP18) BINDHYACHAL RAI SHUBHAM SOURAV KUMAR SHANU AMRIT KUMAR ABHISHEK RAI
162.	CWJC/11509/2023 LAND ACQUISITION	5	SHIV KUMAR SINGH vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	RAJ KISHORE ROY (GP18) KUMAR GOUTAM DEVI DAS SRIVASTAVA
163.	CWJC/11510/2023 LAND ACQUISITION	5	RAMESHWAR SINGH vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	RISHI RAJ SINHA (SC19) KUMAR GOUTAM DEVI DAS SRIVASTAVA
164.	CWJC/11629/2023 SHAIRAT	3	AKHILESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	AJAY (GA 5) ALOK RANJAN OM PRAKASH KUMAR
165.	CWJC/11722/2023 LAND ACQUISITION	5	M/S HILL MOUNT PHARMACEUTICALS PVT. LTD. vs THE NATIONAL HIGHWAY AUTHORITY OF INDIA	SANJEEV RANJAN SHWETA ANAND AASTHA ANANYA	RAJ KISHORE ROY (GP 18) MAURYA VIJAY CHANDRA P.K. SHAHI SRIRAM KRISHNA
166.	CWJC/11738/2023 OTHERS	3	SHATRUDHAN MANDAL vs THE STATE OF BIHAR	RAM NARAYAN MAHTO	RAJ KISHORE ROY (GP 18)
167.	CWJC/11839/2023 LAND REFORMS ACT	3	MUNSHI MARANDI vs THE STATE OF BIHAR	RAM NARAYAN MAHTO	MD. KHURSHID ALAM (AAG 12)
168.	CWJC/12355/2023 OTHERS	2	ROHAN RAJ vs THE STATE OF BIHAR	ANAND VARDHAN SHUBHANGI PANDEY	RISHI RAJ SINHA (SC 19) ANJANI KUMAR K.N. SAHAY
169.	CWJC/12394/2023 LAND ACQUISITION	3	AVADHESH RAM vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR	RAJ KISHORE ROY (GP18) ALKA VERMA
170.	CWJC/12548/2023 OTHERS	2	RANJAN KUMAR SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR SINGH	MD. KHURSHID ALAM (AAG12)
171.	CWJC/12990/2023 B.PRIVILEDGED-PERS	2	PRAMOD SAH @ PRAMOD KUMAR SAH vs THE STATE OF BIHAR	CHANDRA MAULI CHAURASIA	SAJID SALIM KHAN (SC 25)
172.	CWJC/13754/2023 SHAIRAT	2	BIHARSHARIF PRAKHANDSTARYE MATASYAJEEVI SAHAYOG SAMITI LTD. vs THE STATE OF BIHAR	SUMIT KUMAR RAJESH KUMAR SINGH BANARASI SAHNI SHANTANU PRASAD	SAJID SALIM KHAN (SC 25)
173.	CWJC/13755/2023 OTHERS	4	MAHENDRA KUMAR vs THE STATE OF BIHAR	SHIVAM DEEKSHA SINGH DEEP SHEKHAR ANKUR GOVIND RAGHVENDRA KUMAR AMIT ANAND	VIVEK PRASAD (GP 7) PRASOON SINHA
174.	CWJC/13768/2023 LAND ACQUISITION	2	SANJAY KUMAR vs THE STATE OF BIHAR	YOGESH KUMAR	MD. KHURSHID ALAM (AAG 12) ADDITIONAL SOLICITOR GENERAL DR. ANAND KUMAR
175.	CWJC/13826/2023 OTHERS	2	SHAMBHU RAY vs THE STATE OF BIHAR	ABHAY KUMAR ARVIND KUMAR	RISHI RAJ SINHA (SC 19) ADDITIONAL SOLICITOR GENERAL
176.	CWJC/13885/2023 SHAIRAT	3	SUBHANSH SAHNI vs THE STATE OF BIHAR	DEEPAK KUMAR	RAJ KISHORE ROY (GP 18) MAHASWETA CHATTERJEE BANARSI SAHNI
With 176.1	CWJC/14191/2023 SHAIRAT	2	JITENDRA KUMAR NISHAD vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE BANARASI SAHANI	SAJID SALIM KHAN (SC25) DEEPAK KUMAR
177.	CWJC/14000/2023 LAND REFORMS ACT	3	GAYA SINGH vs THE STATE OF BIHAR	ARUN KUMAR TIWARI PAWAN KUMAR VERMA	SAJID SALIM KHAN (SC25)
178.	CWJC/14067/2023 MUTATION ACT	3	KAMAL KISHORE PRASAD vs THE STATE OF BIHAR	BHOLA KUMAR	RISHI RAJ SINHA (SC 19)
179.	CWJC/14096/2023 OTHERS	3	UPENDRA SINGH vs THE STATE OF BIHAR	BRIJ BIHARI TIWARY	MD. KHURSHID ALAM (AAG12)
180.	CWJC/14105/2023 SHAIRAT	2	MUNNA SAHNI vs THE STATE OF BIHAR	DEEPAK KUMAR	RISHI RAJ SINHA (SC19) MAHASWETA CHATTERJEE BANARSI SAHNI
181.	CWJC/14184/2023 OTHERS	3	MANORANJAN KUMAR SINHA vs THE STATE OF BIHAR	CHANDRA BHUSHAN VERMA	PRABHAKAR JHA (GP27)

182.	CWJC/14194/2023 OTHERS	3	SUSHILA SINGH vs THE STATE OF BIHAR	DURGESH KUMAR SINGH ABHIJEET KUMAR SINGH	RAJ KISHORE ROY (GP18)
183.	CWJC/14231/2023 LAND ACQUISITION	2	PRAMOD KUMAR ROY vs THE STATE OF BIHAR	AATISH KUMAR PANKAJ KUMAR SINHA	SAJID SALIM KHAN (SC 25)
184.	CWJC/14239/2023 MUTATION ACT	2	MD. ISHAK ANSARI vs THE STATE OF BIHAR	ABHAY KUMAR PANDEY	RAJ KISHORE ROY (GP 18)
185.	CWJC/14243/2023 OTHERS	2	BIJAY KUMAR PRASAD SINGH @ BIJAY KUMAR PD. SINGH vs THE STATE OF BIHAR	KARANDEEP KUMAR	SAJID SALIM KHAN (SC 25)
186.	CWJC/14314/2023 LAND REFORMS ACT	2	ASHOK KUMAR SINGH @ ASHOK SINGH vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	RAJ KISHORE ROY (GP 18)
187.	CWJC/14330/2023 LAND ACQUISITION	2	ASHWINI KUMAR SINGH vs NATIONAL HIGHWAY THROUGH ITS CHAIRPERSON	ABHITABH KUMAR	RISHI RAJ SINHA (SC19) MAURYA VIJAY CHANDRA
188.	CWJC/14512/2023 OTHERS	2	PARMESHWAR DUBEY vs THE STATE OF BIHAR	PARTH GAURAV GARGI ANSHU RAJ SINGH KUMAR SAURAV	MD. KHURSHID ALAM (AAG 12)
189.	CWJC/14567/2023 MUTATION ACT	1	SUNAINA DEVI vs THE STATE OF BIHAR	SANJAY KUMAR SINHA	MD. KHURSHID ALAM (AAG12)
190.	CWJC/14584/2023 LAND ACQUISITION	1	RANJAN KUMAR SHARAN vs THE STATE OF BIHAR	MD. ATAUL HAQUE MANOJ KUMAR	RISHI RAJ SINHA (SC 19)
191.	CWJC/14585/2023 OTHERS	1	RIT LAL PASWAN vs THE STATE OF BIHAR	RAJNISH RANJAN SHAILESH KUMAR SINGH	SUBHASH PRASAD SINGH (GA 3) ANKIT KATRIAR KUMAR MANISH
192.	CWJC/14594/2023 B.PRIVILEDGED-PERS	2	SANJAY SHARMA vs THE STATE OF BIHAR	RANJAY KUMAR PATEL SUDHANSHU PRAKASH	MD. KHURSHID ALAM (AAG 12)
193.	CWJC/14595/2023 LAND ACQUISITION	1	RAJ KUMAR BHAGAT vs THE STATE OF BIHAR	DHANANJAY KUMAR SUNIL PRASAD	SUBHASH PD. SINGH (GA3) PAWAN KUMAR JITENDRA KUMAR RAI
194.	CWJC/14599/2023 MUTATION ACT	1	SAINIK WELFARE ORGANIZATION INDIA vs THE STATE OF BIHAR	VINAY MISTRY	RAJ KISHORE ROY (GP 18)
195.	CWJC/14661/2023 OTHERS	1	MAHENDRA PRASAD SINGH vs THE STATE OF BIHAR	BRIJ BIHARI TIWARY	RAJ KISHORE ROY (GP18)
196.	CWJC/14694/2023 OTHERS	3	MAHMOOD FATMA vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD. REYAJ NEENA PARWEEN NEERAJ KUMAR SHASHI BHUSHAN KUMAR PREM KUMAR	KAMESHWAR KUMAR (GP 17) LALIT KISHORE GYAN SHANKAR ARUN KUMAR TIWARI
197.	CWJC/14754/2023 LAND ACQUISITION	1	ABHAY KUMAR SINGH vs THE UNION OF INDIA	ARJUN KUMAR ALOK KUMAR	MD. KHURSHID ALAM (AAG 12) ADDITIONAL SOLICITOR GENERAL ANSHAY BAHADUR MATHUR
198.	CWJC/14814/2023 MUTATION ACT	2	GEETA GUPTA vs THE STATE OF BIHAR	SUDHIR KUMAR SINGH BANDANA SINGH	RISHI RAJ SINHA (SC 19)
199.	CWJC/14826/2023 LAND REFORMS ACT	1	GANGA PRASAD MANJHI vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR RAJESH RANJAN DEEPAK KUMAR	RAJ KISHORE ROY (GP 18)
200.	CWJC/14843/2023 CONSOLIDATION	1	MITHILESH SINGH vs THE STATE OF BIHAR	NIRBHAY PRASHANT	SAJID SALIM KHAN (SC25)
201.	CWJC/14849/2023 LAND ACQUISITION	2	MUNNA KUMAR vs THE UNION OF INDIA	VISHAL SAURABH SUJIT KUMAR SINHA PRAKASH RANJAN	RISHI RAJ SINHA (SC 19) ADDITIONAL SOLICITOR GENERAL KUMAR SACHIN
202.	CWJC/14923/2023 OTHERS	1	GANGA PRASAD GUPTA vs THE STATE OF BIHAR	ALEXANDER ASHOK	MD. KHURSHID ALAM (AAG12) DHANANJAY KUMAR GUPTA
203.	CWJC/14928/2023 MUTATION ACT	1	JAGDISH YADAV vs THE STATE OF BIHAR	RAJESH PRASAD CHOUDHARY	SAJID SALIM KHAN (SC25)

204.	CWJC/14999/2023 OTHERS	1	BISHNUDEO SINGH ALIAS BISHUNDEO PRASAD SINGH vs THE STATE OF BIHAR	SUMEET KUMAR SINGH ALKA SINGH KUMAR AVINAHS RAVI SARTHI	RAJ KISHORE ROY (GP 18)
205.	CWJC/15002/2023 LAND ACQUISITION	1	NARENDRA KISHORE SINHA vs THE STATE OF BIHAR	MD. ANIS AKHTAR MAHTAB ALAM RANANJAY KUMAR	RISHI RAJ SINHA (SC19) SATYABIR BHARTI
206.	CWJC/15006/2023 OTHERS	1	MAHENDRA SAH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA NISHA VERMA	MD. KHURSHID ALAM (AAG 12)
207.	CWJC/15010/2023 MUTATION ACT	1	BHARAT KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA JITENDRA PRASAD SINGH	RAJ KISHORE ROY (GP18)
208.	CWJC/15016/2023 OTHERS	1	ANSHGREEN HOMES INDIA PRIVATE LIMITED, vs THE STATE OF BIHAR	KUMAR KAUSHIK NAMRATA DUBEY	SAJID SALIM KHAN (SC 25)
209.	CWJC/15038/2023 OTHERS	1	VIJAY SHANKAR PANDEY vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY MANI SHANKAR MISHRA	RISHI RAJ SINHA (SC19)
210.	CWJC/15057/2023 LAND ACQUISITION	1	DINESH SINGH vs THE STATE OF BIHAR	NAVEEN RAJ AMIT KUMAR SINGH JITESH SINGH PUNEET SIDDHARTHA ARYAN SINHA	RISHI RAJ SINHA (SC 19)
211.	CWJC/15110/2023 BIHAR TENENCY ACT	1	YAMUNA SINGH vs THE STATE OF BIHAR	ONKAR NATH PANCHANAND KUMAR	SAJID SALIM KHAN (SC25)
212.	CWJC/15127/2023 MUTATION ACT	1	ARUN KUMAR RAM vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAJ KISHORE ROY (GP18)
213.	CWJC/15549/2023 OTHERS	3	SUDHIR KUMAR CHOUDHARY vs THE STATE OF BIHAR	MADHURI KUMARI	MD. KHURSHID ALAM (AAG 12)
214.	CWJC/16366/2023 SHAIRAT	3	UMARAVATI DEVI vs THE STATE OF BIHAR	RAM NIBASH PRASAD	KAPILESHWAR PD. YADAV (GP11) RAKESH KUMAR JHA
215.	CWJC/16599/2023 OTHERS	3	ADITYA PRAKASH vs THE STATE OF BIHAR	JAGJIT ROSHAN OM PRAKASH SINGH	KUMAR ALOK (SC 7)
216.	CWJC/16688/2023 OTHERS	2	BIBI AMNA KHATOON vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	MD. KHURSHID ALAM (AAG 12)
217.	CWJC/16917/2023 MUTATION ACT	2	SHAILENDRA KUMAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR KUMAR PRAMOD KUMAR ARGHESH KUMAR	PRASHANT PRATAP (GP2)
218.	CWJC/17457/2023 BHOODAN ACT	1	SANGITA KUMARI vs THE STATE OF BIHAR	MANISH KISHORE BAL BHUSHAN CHOUDHARY	AJAY BEHARI SINHA (GA8) ALKA VERMA
219.	CWJC/18086/2023 MUTATION ACT	2	MOHAMMAD SAYEDUL HAQUE NEZAMI ALIAS MOHAMMAD SAYEDUL NEZAMI vs THE STATE OF BIHAR	MADHU PRASUN RENU KUMARI	ADDL. ADVOCATE GENERAL (2) AKHILESHWAR SINGH AAG12
220.	CWJC/4/2024 BIHAR TENENCY ACT	1	KAMAL RAY vs THE STATE OF BIHAR	AKSHANSH ANKIT UJJWAL KUMAR MONIS AHMAD	BINOD KR. YADAV (SC18) ABHISHEK KUMAR SRIVASTAVA
221.	CWJC/7/2024 LAND ACQUISITION	1	RANA PRATAP SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINHA	STANDING COUNSEL 8 MAURYA VIJAY CHANDRA
222.	CWJC/13/2024 LAND ACQUISITION	1	PRABHAT SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINHA	STANDING COUNSEL 7 MAURYA VIJAY CHANDRA

AT 2:15 P.M.

TO BE MENTIONED I

223.	MJC/3118/2023 CONTEMPT- SJ	2	VIJAY KUMAR vs THE STATE OF BIHAR	SANJIV SHARAN	KINKAR KUMAR (SC9) NEERAJ KUMAR SINGH

FOR ORDERS (ON OFFICE NOTES) -I

224.	MJC/644/2019 CONTEMPT- SJ	5	ABHIMANU KUMAR SINGH ALIAS GIRDHARI SINGH vs THE STATE OF BIHAR AND ORS	RAMESH KUMAR SINGH	MD. KHURSHID ALAM (AAG12) MD.KHURSHID ALAM(AAG12)
225.	MJC/1246/2019 RESTORATION-SJ	2	POONAM JAISWAL vs THE STATE OF BIHAR	RASHMI KINJALK	ASHUTOSH RANJAN PANDEY (AAG15)

226.	MJC/1346/2019 RESTORATION-SJ	2	MOSTT. ASHA RANI vs ARUNTALA DEVI	NAJMUL HODA	
227.	MJC/2136/2021	2	SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	RAJKUMAR RAJESH	ANANT PRASAD SINGH (SC15)
228.	MJC/206/2022 MODIFICATION- DB	2	SANTOSH KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	PRABHAT KUMAR VERMA(AAG 3) GIRISH PANDEY
229.	MJC/517/2022 CONTEMPT- SJ	2	SANJAY SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SECONDARY EDUCATION, NEW SECRETARIAT	AJAY KUMAR SINGH	JITENDRA KUMAR ROY NO. I(SC13)
230.	MJC/1208/2022 transfer TRANSFER	2	SMT. RUBY KUMARI vs ANIL SHARAN	ANUJ KUMAR SHYAM KISHORE	
231.	MJC/1302/2022 RESTORATION-SJ	2	RABINDRA PATHAK vs THE STATE OF BIHAR	JAI PRAKASH SINGH	SMT. SHILPA SINGH (GA 12)
232.	MJC/575/2023 RESTORATION-SJ	1	KUNDAN KUMAR @ KUNDAN KUMAR SINGH vs POOJA KUMARI	RABINDRA PRASAD SINGH	
233.	MJC/3476/2023 Restoration petit RESTORATION-SJ	1	DR. SURENDRA KUMAR SINGH @ SURENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY, HEALTH DEPARTMENT	ABHISHEK SINGH	GOVERNMENT PLEADER 13

FOR ORDERS (ON PETITIONS)-I

234.	MJC/4221/2016 RESTORATION-SJ	3	BHIKHARI BHAGAT vs RAJPATI DEVI	SURESH PRASAD	

FOR ORDERS -I

235.	MJC/1403/2018 MODIFICATION- SJ	5	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. vs KUSHUM KUMARI AND ORS	ASHOK KUMAR	

FOR ADMISSION -I

236.	MJC/3706/2016 CONTEMPT- SJ	5	MD. SARFARAZ ALAM vs THE STATE OF BIHAR THROUGH SRI D. S. GANGWAR PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPAR	MD. ANISUR RAHMAN	AAG15 ASHUTOSH RANJAN PANDEY ASHOK KUMAR DUBEY SATYAM SHIVAM SUNDARAM KRISHNA NANDAN SINGH SATYABIR BHARTI ANSHAY BAHADUR MATHUR
237.	MJC/148/2018 CONTEMPT- SJ	14	AMRENDRA KUMAR PATEL vs THE BIHAR STATE FOOD AND CIVIL SUPPLY CORPORATION LTD AND ORS	AMRENDRA NARAYAN RAI SANJAY KUMAR	SHAILENDRA KUMAR SINGH
AT 10:30 A.M.					
238.	MJC/1035/2018 CONTEMPT- SJ	3	AMRESH KUMAR SINHA vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	AJAY KUMAR RASTOGI
AT 10:30 A.M.					
With 238.1	MJC/1267/2018 CONTEMPT- SJ	3	VIJAY NARAIN SINHA vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	ANITA KUMARI RAVI RANJAN SHASHI BHUSHAN KUMAR -MANGLAM	VINAY KIRTI SINGH - G A 2
With 238.2	MJC/1395/2018 CONTEMPT- SJ	3	NAKUL KUMAR MISHRA AND ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN	VINAY KIRTI SINGH - G A 2
With 238.3	MJC/1481/2018 CONTEMPT- SJ	3	ASHOK KUMAR VERMA vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN	ANJANI KUMAR

With 238.4	MJC/1495/2018 CONTEMPT- SJ	3	KRISHNA KUMAR SINHA AND ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNEMENT OF BIHAR, PATNA	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM RAVI RANJAN	AJAY KUMAR RASTOGI - AAG 10
239.	MJC/1491/2018 CONTEMPT- SJ	9	RAJENDRA SINGH vs THE STATE OF BIHAR,	RAJANI KANT SINGH	MD. KHURSHID ALAM
240.	MJC/1492/2018 CONTEMPT- SJ	8	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR,	RAJANI KANT SINGH	MD. KHURSHID ALAM
241.	MJC/2078/2018 CONTEMPT- SJ	12	SHIOPUJAN BAITHA vs THE STATE OF BIHAR AND ORS	KRISHNA CHANDRA	SARVESH KUMAR SINGH - AAG 13
242.	MJC/2252/2018 CONTEMPT- SJ	3	ASHOK KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	ABDUL WADOOD BRAJ KISHORE SINGH	SHRIMATI SHILPA SINGH GA 12
243.	MJC/3206/2018 CONTEMPT- SJ	8	MD. HAIDER ALI vs THE STATE OF BIHAR AND ORS	MD. SOBAN ASGHAR	SMT. SHILPA SINGH - GA 12
244.	MJC/3316/2018 CONTEMPT- SJ	5	UMESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH MR. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMEN	SUNIL KUMAR	SMT. SHILPA SINGH - GA 12
245.	MJC/3611/2018 CONTEMPT- SJ	5	DR. DHANANJAY KR. SINGH vs THE STATE OF BIHAR	YASHRAJ BARDHAN	ASHUTOSH RANJAN PANDEY AAG 15 NAGENDRA KUMAR SINGH RITESH KUMAR
246.	MJC/4338/2018 CONTEMPT- SJ	9	SUNIL KUMAR SAVITA vs SRI RAJEEV RAI BHATNAGAR I. P. S., THE DIRECTOR GENERAL OF POLICE, CENTRAL RESERVE POLICE FORCE, DI	MUNNA PD DIXIT M.P. DIXIT SWASTIKA SANJAY KUMAR CHAUBEY	S.D SANJAY ADDL. SOC. GEN. ANSHUMAN SINGH (CGC)
247.	MJC/4343/2018 CONTEMPT- SJ	3	SADANAND MANDAL vs THE UNION OF INDIA, THROUGH GENERAL MANAGER, SRI S. K. RAJORIYA, BIHAR STATE OFFICE	KUMAR RAVI SHANKAR GOVIND KUMAR JHA	MD. KHURSHID ALAM AMLESH KUMAR VARMA
248.	MJC/4375/2018 CONTEMPT- SJ	5	KASHI RANI vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA UMESH KUMAR MISHRA	ASHUTOSH RANJAN PANDEY - AAG 15 RAKESH NARAYANSINGH
249.	MJC/4569/2018 CONTEMPT- SJ	7	PARASNATH DHAR DWIVEDI, vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT,	BIPIN BIHARI SINGH	SMT. SHILPA SINGH
250.	MJC/46/2019 CONTEMPT- SJ	8	RAMAKANT PRASAD vs THE STATE OF BIHAR AND ORS	BHOLA KUMAR SATYA NARAYAN SINGH	SMT. SHILPA SINGH - GA 12
251.	MJC/82/2019 CONTEMPT- SJ	2	SATYENDRA KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SHARMA VIJAY KUMAR VIMAL SMT. SANGITA KUMARI RITIKA RANI	AJAY KUMAR RASTOGI AAG 10
252.	MJC/149/2019 CONTEMPT- SJ	1	SRI DHIRAJ KUMAR RAI vs THE BIHAR STATE FINANCIAL CORPORATION, PATNA THROUGH ITS MANAGING DIRECTOR, RANJEET KUMAR AND ORS	ARVIND KUMAR RAJESH KUMAR	RAJU GIRI NIKHIL KUMAR AGRAWAL
253.	MJC/244/2019 CONTEMPT- SJ	1	NARESH CHAUDHARY vs THE STATE OF BIHAR AND ORS	AMARNATH JHA	SMT. SHILPA SINGH (GA 12)
254.	MJC/283/2019 CONTEMPT- SJ	2	DR. UPENDRA PRASAD SINGH, vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN	SHILPA SINGH (GA12) ANIL SINGH
255.	MJC/291/2019 CONTEMPT- SJ	6	RAJENDRA MISHRA vs THE STATE OF BIHAR AND ANR	RAJIB RANJAN JHA GIRISH CHANDRA JHA ASHISH	GYAN PRAKASH OJHA (GA7)

256.	MJC/349/2019 CONTEMPT- SJ	3	CHANDRAKETU PRASAD SINGH vs ASHWANI LOHANI, THE UNION OF INDIA THROUGH THE CHAIRMAN AND ORS	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	ANIL KUMAR SINHA BIJOY KUMAR SINHA BIJOY KUMAR SINHA MANOJ KUMAR SINGH MANOJ KUMAR SINGH
257.	MJC/425/2019 CONTEMPT- SJ	2	RANJEET KUMAR PASWAN AND ANR vs THE STATE OF BIHAR AND ORS	ABHAY KUMAR JHA	ASHUTOSH RANJAN PANDEY (AAG15)
258.	MJC/444/2019 RESTORATION-SJ	2	SARSWATI DEVI vs THE STATE OF BIHAR AND ORS	RAJESH ROY	MD. KHURSHID ALAM (AAG12)
259.	MJC/643/2019 RESTORATION-SJ	3	ABDUS SABOOR vs THE STATE OF BIHAR AND ORS	MD. SOBAN ASGHAR	
260.	MJC/743/2019 CONTEMPT- SJ	3	NATHUNI PANDIT vs THE STATE OF BIHAR AND ORS	SANJEET KUMAR VIKAS RATAN BHARTI RAJ KAMAL	ASHUTOSH RANJAN PANDEY (AAG15) ARABIND NATH PANDEY SATYENDRA NARAYAN SINGH
261.	MJC/848/2019 CONTEMPT- SJ	3	KESHRI KUMAR SINHA vs THE STATE OF BIHAR AND ORS	SHAKIB AYAZ	AJAY (GA5)
262.	MJC/943/2019 CONTEMPT- SJ	2	M/S PANCHSHEEL SOFTWARES vs THE STATE OF BIHAR AND ORS	NAMRATA MISHRA CHHOTE LAL MISHRA ARCHANA JHA ANAMIKA KUMARI	MD. KHURSHID ALAM (AAG12)
263.	MJC/949/2019 CONTEMPT- SJ	3	ALAM HUSSAIN @ MD. ALAM HUSSAIN vs THE STATE OF BIHAR AND ORS	RABINDRA NATH SINGH SURENDRA KUMAR MISHRA ARUN KUMAR SINGH	ASHUTOSH RANJAN PANDEY (AAG15) DR. ANAND KUMAR
264.	MJC/1014/2019 CONTEMPT- SJ	5	RAJESH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	SIDDHARTHA PRASAD KAUSTUBH	PRABHAT KUMAR VERMA (AAG3)
AT 10:30 A.M.					
265.	MJC/1250/2019 CONTEMPT- SJ	3	KAMOD PRASAD vs THE STATE OF BIHAR	SANJAY PARASMANI MARUTH NATH ROY	PRABHAT KUMAR VERMA (AAG3)
266.	MJC/1257/2019 CONTEMPT- SJ	3	SHALENDRA KISHOR SHARAN vs THE STATE OF BIHAR	ALOK KUMAR SINGH	ASHUTOSH RANJAN PANDEY (AAG15)
267.	MJC/1377/2019 TRANSFER	4	PREETY KUMARI vs SATYAM GANDHI @ TINKU	AWADHESH KUMAR RANJEET RANJAN ABHA SINGH MANOJ KUMAR GUPTA GHANSHYAM UPENDRA YADAV	SANJEEV VERMA
268.	MJC/1869/2019 CONTEMPT- SJ	5	MD. AZHAR HUSSAIN vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ATAL BIHARI PANDEY MANAGER SAH SUDHIR KUMAR SINHA VIVEK KUMAR SINHA MUKUND KUMAR ALOK KUMAR JHA	SMT. SHILPA SINGH (GA12)
269.	MJC/1949/2019 CONTEMPT- SJ	7	MEENA DEVI AND ORS vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM	AJAY (GA 5)
270.	MJC/2378/2019 CONTEMPT- SJ	2	VEENA PATHAK vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	ASHUTOSH RANJAN PANDEY (AAG15) NAGENDRA KUMAR SINGH ASHHAR MUSTAFA BINDHYACHAL RAI
271.	MJC/2663/2019 CONTEMPT- SJ	6	BIHAR STATE ROAD AND BUILDING CONSTRUCTION EMPLOYEES UNION GOPE GROUP vs THE STATE OF BIHAR	PRABHU NATH PATHAK	CHITRANJAN SINHA (PAAG 2) AJAY KR.RASTOGI (AAG10)
272.	MJC/4194/2019 CONTEMPT- SJ	4	PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR,	KARANDEEP KUMAR	VIKASH KUMAR (SC 11) PRASHANT PRAKASH MANOJ KUMAR ABHISHEK KUMAR

273.	MJC/4294/2019 CONTEMPT- SJ	4	VISHWANATH PRASAD vs THE STATE OF BIHAR	ABHAY KUMAR JHA	JITENDRA KUMAR ROY 1(SC 13)
274.	MJC/4318/2019 CONTEMPT- SJ	3	SAROJ KUMARI vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	S.D. YADAV (AAG 9) SATYAM SHIVAM SUNDARAM LALIT KISHORE SATYABIR BHARTI
275.	MJC/4328/2019 CONTEMPT- SJ	3	GANGESHWAR SHARMA, vs THE STATE OF BIHAR	SUNIL KUMAR NAVIN SHARMA	PRABHAT KUMAR VERMA (AAG 3)
276.	MJC/4478/2019 CONTEMPT- SJ	3	DR. PARASU RAM YADAV, vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	ASHUTOSH RANJAN PANDEY (AAG 15) MD. NADIM SERAJ APURVA KUMAR
277.	MJC/4491/2019 CONTEMPT- SJ	2	SMT. KIRTI KUMARI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH	JITENDRA KUMAR ROY 1(SC 13) KUMAR PRIYA RANJAN CHAITANYA SUAROOP
278.	MJC/4727/2019 CONTEMPT- SJ	5	RATNESH RANJAN vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH PRANAB KUMAR MD. WALIUR RAHMAN ARVIND KUMAR	ASHUTOSH RANJAN PANDEY (AAG 15) RANA VIKRAM SINGH
279.	MJC/4826/2019 CONTEMPT- SJ	2	SHIVDHYAN CHAUDHARY vs MR. DR. ZAVED AHMED,	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	MAHESH NARAYAN PARBAT PRAVEEN PRABHAKAR
280.	MJC/314/2021 CONTEMPT- SJ	4	DR. BASANT KUMAR SINHA vs THE STATE OF BIHAR	CHANDRA MAULI CHAURASIA	LALIT KISHORE (AG) S. D. YADAV (AAG 9) PRABHAT RANJAN
281.	MJC/497/2021 CONTEMPT- SJ	3	SHARDA BHAGAT vs THE STATE OF BIHAR	MUKESH KUMAR NITYANAND MISHRA ALOK ABHINAV	LALIT KISHORE (AG) ANURADHA SINGH (SC21)
282.	MJC/1526/2021 CONTEMPT- SJ	3	DR. ABHAY KUMAR SINGH vs CAPT. JAGAT SINGH RANA MAGADH UNIVERSITY	DINESHWAR MISHRA	RITESH KUMAR ASHISH GIRI AKSHANSH ANKIT SUNIT KUMAR
283.	MJC/533/2022 RESTORATION-SJ	3	THE STATE OF BIHAR vs AMRENDRA KUMAR ATRI	MANOJ KUMAR SINHA	
284.	MJC/807/2022 TRANSFER	2	ASTHA KUMARI vs SHANKAR KUMAR GUPTA	ABHITABH KUMAR	
285.	MJC/1001/2022 TRANSFER	2	JYOTI CHHAPOLIKA vs NEERAJ KUMAR CHHAPOLIKA	VASANT VIKAS YATINDRA NARAYAN PRANOY KUMAR	
286.	MJC/1401/2022 RESTORATION-SJ	2	UDAY KUMAR SINGH vs THE STATE OF BIHAR	SAROJ KUMAR	SUBHASH CHANDRA MISHRA (SC16)
287.	MJC/1023/2023 CONTEMPT- SJ	3	DR. SUDARSHAN SHRINIWAS SHANDILYA vs THE STATE OF BIHAR	ARUN KUMAR	SARVESH KUMAR SINGH (AAG 13) BINAY KUMAR SINGH
AT 10:30 A.M.					
288.	MJC/2547/2023 transfer petition TRANSFER	2	SHIVANI vs ANANT KUMAR ANAND	CHANDRA BHUSHAN UPADHYAY RANJEET TIWARY	
289.	MJC/102/2024 TRANSFER	2	SADAN KUMAR vs MOST PINKI DEVI	ARJUN KUMAR ALOK KUMAR	

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 108 (AT 10:30 A.M.)
Mr. Justice Shailendra Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (SJ)/2164/2023 U/S 14(A)(1) OF S SC/ST ACT (QSH)	2	AFSAR HUSSAIN @ MINTU vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	BINAY KRISHNA	
2.	CR. APP (SJ)/4352/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	INDRAJIT KUMAR vs THE STATE OF BIHAR	ARUN KUMAR DR. BIPIN CHANDRA	RAMCHANDRA SINGH	
3.	CR. APP (SJ)/4455/2023 U/S 14 A(1) SC/ST SC/ST ACT (QSH)	2	GAURAV KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR	SADANAND PASWAN	
4.	CR. APP (SJ)/719/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	1	NIRBHAYA RAI vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH KANIKA MD. ANWAR AMIT KUMAR SINGH TOOBA HERA	USHA KUMARI 1 AMIT PANDEY	
			FOR ADMISSION			
5.	CR. APP (SJ)/2540/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	8	BUCHHU SINGH @ SHASHI SHANKAR SINGH @ SHASHIKANT SINGH @ SHASHIKANT vs THE STATE OF BIHAR	UDAY PRATAP SINGH	SYED ASHFAQUE AHMAD BINAY KRISHNA (SPL.P.P.) KUMAR SUNIL	
6.	CR. APP (SJ)/5549/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	3	BINAY YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	RAMCHANDRA SINGH	
7.	CR. APP (SJ)/5605/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	MUSHRI LAL MAHRA @ MISHRILAL MAHARA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	MUKESHWAR DAYAL	
8.	CR. APP (SJ)/14/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	ANISH KUMAR @ MANISH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	ABHA SINGH	
9.	CR. APP (SJ)/69/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	LALTI DEVI vs THE STATE OF BIHAR	ALKA SINGH	ANITA KUMARI SINGH	
10.	CR. APP (SJ)/95/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	VISHAL KUMAR vs THE STATE OF BIHAR	MUNESHWAR PRASAD	ANAND MOHAN PRASAD MEHTA	
11.	CR. APP (SJ)/109/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	AZAD ANAND @ AZAD ANAND YADAV @ CHHOTU vs THE STATE OF BIHAR	JIBENDRA MISHRA	A.G ABHAY KUMAR (APP)	
12.	CR. APP (SJ)/176/2024 U/S 14A(2) SC/ST SC/ST ACT (QSH)	2	VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	DEVENDRA KUMAR	SADANAND PASWAN	
13.	CR. APP (SJ)/281/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	ANJUM ARA KHATOON vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	SYED ASHFAQUE AHMAD AWADHESH KUMAR PANDEY DR. KRISHNA NANDAN SINGH (A.S.G)	
			FOR ORDERS			
14.	CR. APP (SJ)/1562/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	5	MD. ALI @ RAJA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	ABHA SINGH	
15.	CR. APP (SJ)/1087/2023 CONVERTED FROM CR CR. APP (SJ) AGAIN	4	MITHUN KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA PRAVEEN KUMAR SHRISHTI RANI	MANISH KUMAR NO2	
16.	CR. APP (SJ)/2862/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	NAWAL SAHNI vs THE STATE OF BIHAR	SANTOSH KUMAR	ANITA KUMARI SINGH	

17.	CR. APP (SJ)/3313/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	DURGA PANDIT vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	BAL MUKUND PRASAD SINHA
18.	CR. APP (SJ)/3446/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	8	SALO MANDAL @ SHALO MANDAL vs THE STATE OF BIHAR	PRAMOD KUMAR THAKUR	ANITA KUMARI SINGH
19.	CR. APP (SJ)/4773/2023 AGAINST CONVICTIO CR. APP (SJ) AGAIN	4	RAJU SAH vs THE STATE OF BIHAR	MD. RAHMATULLAH	BAL MUKUND PRASAD SINHA
20.	CR. APP (SJ)/311/2024 AGAINST CONVICTIO CR. APP (SJ) AGAIN	2	MUKESH KUMAR DAS vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH SHUBHAM RAJ	ABHAY KUMAR

MATTER -1

21.	CR. APP (SJ)/4835/2023 U/S 14(A)(1) OF S SC/ST ACT (QSH)	7	ALAUDIN MANSURI vs THE STATE OF BIHAR	ROHAN VERMA	USHA KUMARI 1 JEETENDRA NARAYAN

FOR ORDERS -I

22.	CR. APP (SJ)/27/2024 JUVENILE JUSTICE J.J. ACT	2	VINAY KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR	ZEYAUL HODA
23.	CR. APP (SJ)/223/2024 JUVENILE JUSTICE J.J. ACT	2	MANJEET KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	RAMCHANDRA SINGH

AFTER THE ABOVE OR AT 2:15 P.M. WHICHEVER IS EARLIER

FOR HEARING

24.	CR. APP (SJ)/4739/2021 AGAINST CONVICTIO CR. APP(SJ)	3	GOPI PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA RAMESH KUMAR SINGH	SUJIT KUMAR SINGH
25.	CR. APP (SJ)/1697/2023 AGAINST ACQUITTAL CR. APP(SJ)	8	PRIYANKA KUMARI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	SYED ASHFAQUE AHMAD BRIJ MOHAN KUMAR SINGH DR. SANJAY KUMAR SINGH DHIRAJ

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 109 (AT 10:30 A.M.)
Mr. Justice Arun Kumar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR JUDGEMENT			
1.	C.MISC./102/2020 CIV.WRIT ARISING F	12	MAHAVEER PRASAD SAH @ MAHAVIR PRASAD vs OM PRAKASH SAH VIDYALANKAR	DR. SHASHI SHEKHAR KISHORE PRATIMA KUMARI RAJESH KUMAR RAJAK PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA AJAY KUMAR CHANDRA KANT	RAJIVE RANJAN SINGH	
			FOR ORDERS (ON OFFICE NOTES)			
2.	C.MISC./173/2024 CIV.WRIT ARISING F	1	BRANCH MANAGER, BAJAJ ALLIANZ LIFE INSURANCE COMPANY LIMITED vs DILIP SARDAR	SAKET GUPTA PIYUSH TIWARI ANIMESH GUPTA		
			FOR ADMISSION			
3.	C.MISC./665/2019 CIV.WRIT ARISING F	8	RAMAWATI KUWAR vs SANJAY KUMAR GUPTA	RAGHAV PRASAD		
4.	C.MISC./1210/2019 CIV.WRIT ARISING F	2	KRISHNA CHANDRA PRASAD SINGH @ ANIL KUMAR SINGH vs SYED HASAN FRANCIS IMAM	HARSH SINGH TEJ PRATAP SINGH	NAVIN KUMAR UDAY PRATAP SINGH RAJU KUMAR SINGH	
5.	C.MISC./1780/2019 CIV.WRIT ARISING F	6	SAURABH SUMAN vs TUTARI NONIAN	PRABHAKAR SINGH MANISH KUMAR SRIVASTAVA RAKESH MOHAN SINGH RAVI BHATIA MANOJ KUMAR	MADHU PRASUN MANISH KUMAR MINTOO KUMARI ROHIT KUMAR	
6.	C.MISC./178/2020 CIV.WRIT ARISING F	2	MADAN DWIVEDY vs LAL BAHADUR YADAV	SHIV KUMAR DWIVEDY		
7.	C.MISC./517/2020 CIV.WRIT ARISING F	3	SATYAJEET KUMAR vs PRACHI RAGINI	VAGISHA PRAGYA VACAKNAVI	JAGDHAR PRASAD BHUPENDRA KUMAR LAKSHMI KANT SHARMA SHATABDI SINHA RAJESH KUMAR RAKESH KUMAR SHARMA	
8.	C.MISC./143/2021 CIV.WRIT ARISING F	3	PRABHU NATH RAI vs RAMESH SHARMA	CHANDRA KANT NAVIN KUMAR	RAKESH KUMAR SINGH RAKESH KUMAR SINGH	
9.	C.MISC./320/2021 Civil miscellaneo CIV.WRIT ARISING F	5	BASANT KUMAR @ BASANT KUMAR SAH vs HARENDRA MANJHI	PANKAJ KUMAR DUBEY	RAJESH KUMAR AKSHAY ASHISH	
10.	C.MISC./482/2021 addition of party CIV.WRIT ARISING F	7	KUMAR GAURAV vs THE STATE OF BIHAR,	RANJAN KUMAR DUBEY	RAJ KISHORE ROY (GP18)	
11.	C.MISC./3/2022 CIV.WRIT ARISING F	4	PARMESHWAR RAM vs POONAM DEVI	RAJANI KUMARI VIJAY KUMAR	SANJEET KUMAR UJJAWAL BHUSHAN	
12.	C.MISC./74/2022 CIV.WRIT ARISING F	3	PINTU MISHRA, vs MADAN MOHAN MISHRA,	SHASHI NATH JHA	PRABHAS RANJAN	
13.	C.MISC./80/2022 CIV.WRIT ARISING F	4	RANJEET KUMAR @ RANJIT KUMAR vs SAKALI DEVI	RAKESH KUMAR NO.1 RAMAKANT YADAV		
14.	C.MISC./117/2022 CIV.WRIT ARISING F	7	MESEERS GUPTA RE- ROLLING MILL PRIVATE LIMITED vs SHRI KISHORI PRASAD	BRISKETU SHARAN PANDEY ABHISHEK KUMAR MADAN KUMAR DEV KUMAR PANDEY	MUKUL KUMARI RAKESH KUMAR SINGH ANURAJ SINGH	
15.	C.MISC./118/2022 c misc CIV.WRIT ARISING F	7	PAPPU SINGH, vs CHANDRA PRAKASH ARYA,	ASHOK KUMAR GARG SANJIV KUMAR PATHAK	AMBUJ NAYAN CHAUBEY SANJAY KUMAR SINGH	

16.	C.MISC./371/2022 CIV.WRIT ARISING F	6	RAMANAND CHOUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR	S.K. MANDAL (SC3) GANPATI TRIVEDI SHEKHAR SINGH
17.	C.MISC./391/2022 CIV.WRIT ARISING F	3	ASFANDYAR ALAM vs TARRANUM AFSAR @ TARRANUM NISA	PRAVIN KUMAR SINHA SURESH CHAND GIRI	MD. NAJMUL HODDA
18.	C.MISC./512/2022 CIV.WRIT ARISING F	6	ROHIT RAJ vs SHWETA DEEPTI	SAKET GUPTA SAKET TIWARY	PRANAV KUMAR KUMARI SEEMA SINGH
19.	C.MISC./602/2022 CIV.WRIT ARISING F	7	DINESH SAH vs RAM BARAN RAI	ALOK KUMAR SINHA	MADHURI KUMARI
20.	C.MISC./656/2022 CIV.WRIT ARISING F	4	ARUN KUMAR SINGH vs UMESH KUMAR TIWARY	PRAMOD BAN BIHARI SINGH RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	
21.	C.MISC./671/2022 CIV.WRIT ARISING F	2	VIRENDER KUMAR DUBEY vs DHRUPDEO MALI	VIKASH KUMAR SHUKLA KRISHNA KANT PANDEY	SHAILENDRA KUMAR DWIVEDI
22.	C.MISC./683/2022 CIV.WRIT ARISING F	7	RAJENDRA RAY vs BULKAN RAY	RAMESH KUMAR CHOUDHARY	SURENDRA KISHORE THAKUR
23.	C.MISC./740/2022 CIV.WRIT ARISING F	4	DEVENDRA PRASAD SAH vs SATYA NARAYAN PRAKASH SAHU	SURESH KUMAR ISHWAR	VAGISHA PRAGYA VACAKNAVI ANKITA ROY
24.	C.MISC./745/2022 CIV.WRIT ARISING F	2	BINOD KUMAR SINGH vs SARITA DEVI	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH MUKUL PRASAD	
25.	C.MISC./749/2022 CIV.WRIT ARISING F	6	SRIPATI YADAV vs SRAWAN KUMAR YADAV	CHANDRA SHEKHAR ANAND	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD
26.	C.MISC./772/2022 CIV.WRIT ARISING F	2	SAGAR SINGH vs AJAY SINGH	ANAND KISHORE SINHA RAJ NANDAN PRASAD	MD. KHURSHID ALAM (AAG12)
27.	C.MISC./876/2022 CIV.WRIT ARISING F	2	PRADEEP KUMAR @ PRADIP HALWAI vs LALBABU PRASAD @ LAL BANU PRASAD	ASHOK KUMAR GARG	RATAN KUMAR SINHA
28.	C.MISC./888/2022 CIV.WRIT ARISING F	3	AJAY KUMAR PANDEY vs SANJAY KUMAR PANDEY	YUGAL KISHORE RUPA KUMARI	RAVI RAJ RANJAN KUMAR SINGH
29.	C.MISC./901/2022 CIV.WRIT ARISING F	1	GAURI NANDAN SHARMA vs YADOLAL THAKUR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	
30.	C.MISC./903/2022 CIV.WRIT ARISING F	2	PRANIT KUMAR vs NIMISHA SRIVASTAVA	SHAMA SINHA SAURAV KUMAR SUMAN	
31.	C.MISC./909/2022 CIV.WRIT ARISING F	3	MURARI PRASAD vs AWADH KISHOR PRASAD	CHANDRA KANT NAVIN KUMAR	KUMARI ANUPAM
32.	C.MISC./925/2022 CIV.WRIT ARISING F	4	ATUL KUMAR MISHRA@ ATUL MISHRA vs TRIPTA RANI	JITENDRA PRASAD SINGH ABHISHEK	CHHOTELAL MISHRA JYOTI PRASAD
33.	C.MISC./14/2023 CIV.WRIT ARISING F	2	BADRI PRASAD vs BADAN KUMAR SINGH	RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY	JITENDRA PRASAD SINGH ABHISHEK
34.	C.MISC./16/2023 CIV.WRIT ARISING F	3	SUDHA DEVI vs VIBHA JHA	BIMAL KUMAR JHA ASHUTOSH KUMAR	SANKET VENKATESH KIRTI
35.	C.MISC./17/2023 CIV.WRIT ARISING F	3	GOPAL PRASAD SAH vs MANOJ KUMAR	DR. MANOJ KUMAR	RANJAN KUMAR JHA RAJ NANDAN PRASAD
36.	C.MISC./18/2023 CIV.WRIT ARISING F	2	SHRI CHANNA MAHTO @ KHANO MAHTO vs SRI MUKESH KUMAR THAKUR	KULANAND JHA ALOK KUMAR CHOUDHARY	SHASHANK CHANDRA SHASHANK SHEKHAR VATSAL VERMA ASHUTOSH KUMAR
37.	C.MISC./24/2023 CIV.WRIT ARISING F	3	SALMAN ANSARI @ MD. SALMAN ANSARI vs MD. JAMALUDDIN ANSARI,	JAI KISHOR PODDAR	BINAY KUMAR AVINAVA KUMAR

38.	C.MISC./26/2023 CIV.WRIT ARISING F	3	BARHO SINGH vs ANUP YADAV	SYED FIROZ RAZA GULFSHAN AFRIN SHAHRUKH SIDDIQUI	SHEIKH ARKAN AHMAD
39.	C.MISC./28/2023 CIV.WRIT ARISING F	3	AWADH NARAYAN SINGH vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH TARUN SATYAPAL SINGH	MD. KHURSHID ALAM (AAG 12) JITENDRA PRASAD SINGH ABHISHEK
40.	C.MISC./31/2023 CIV.WRIT ARISING F	3	LALAN YADAV vs RAKESH KUMAR SINGH	NISHANT KUMAR SINHA MD. WALIUR RAHMAN ARVIND KUMAR	MUKESH KUMAR THAKUR
41.	C.MISC./32/2023 CIV.WRIT ARISING F	3	JYOTI NATH vs PRABHAKAR KUMAR	GYANENDRA KUMAR SHUKLA DR. MALLIKA NAWAL	RANJIT KUMAR THAKUR UDIT NARAYAN SINGH GAJENDRA KUMAR SINGH
42.	C.MISC./33/2023 CIV.WRIT ARISING F	3	SMT. BINA DEVI vs MADHU KUMARI	JITENDRA KISHORE VERMA RAVI RAJ SHREYASH GOYAL SWETA RAJ SHATAKSHI SAHAY ANJANI KUMAR	AJAY KUMAR SINGH VIVEKANAND SINGH
43.	C.MISC./40/2023 CIV.WRIT ARISING F	5	LALAN SINGH YADAV @ LALAN YADAV vs RAM CHANDRA YADAV	PURUSHOTTAM NARAYAN MISHRA	RAMCHANDRA SINGH SHANKAR KUMAR RADHA KRISHNA
44.	C.MISC./42/2023 CIV.WRIT ARISING F	4	MD. FAZLE GHANI vs MD. RAZAUL HODA @ RAZAUL HODA @ NANHUN RAZAUL HODA	RAM NARESH RAY YOGENDRA KUMAR	RAKESH KUMAR CHANDRAM
45.	C.MISC./44/2023 CIV.WRIT ARISING F	4	CHANDAN KUMAR SINGH vs NAGENDRA PANDEY	JITENDRA PRASAD SINGH RAJEEV KUMAR SINGH	
46.	C.MISC./52/2023 CIV.WRIT ARISING F	1	SUDHIR KUMAR SINGH @ SUDHIR SINGH vs PRAMOD JHA	RANDHIR KUMAR NO.1	ARGHESH KUMAR RAM SHANKAR KUMAR
47.	C.MISC./65/2023 CIV.WRIT ARISING F	4	BIRENDRA PANDEY vs SACHCHIDA NAND PANDEY	MILIND KUMAR MISHRA SANJAY KUMAR @ MAURYA YOGENDRA TIWARI	PRINCE KUMAR MISHRA NAVIN KUMAR SINGH VIKAS KUMAR JHA SHIV KUMAR DWIVEDY
48.	C.MISC./71/2023 CIV.WRIT ARISING F	3	SHYAM NARAYAN GUPTA vs RISHI RAJ	SHASHI BHUSHAN SINGH	BAJARANGI LAL
49.	C.MISC./84/2023 CIV.WRIT ARISING F	3	MD. ILYAS vs BIBI SAMIDA KHATOON	WASI AKHTAR ASIF KALIM	VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY MD. HUSSAIN
50.	C.MISC./88/2023 CIV.WRIT ARISING F	3	BHOLA MANDAL vs ARJUN MANDAL	DR. MANOJ KUMAR	HARISH CHANDRA PATEL DEEPAK KUMAR
51.	C.MISC./90/2023 CIV.WRIT ARISING F	3	SHANKAR RAM @ SHANKAR HARIJAN vs DHARMENDRA KUMAR SINGH	RAGHAV PRASAD CHANDRA SHEKHAR	RANJAN KUMAR DUBEY KUMAR GAURAV SHASHANK KASHYAP
52.	C.MISC./96/2023 CIV.WRIT ARISING F	3	DHIRENDRA KUMAR SINGH @ DHEERENDRA KUMAR SINGH vs REENA SINGH	ARUN KUMAR GUPTA	SURENDRA KUMAR SINGH SUDHA CHANDRA MAYANK RAJ
53.	C.MISC./98/2023 CIV.WRIT ARISING F	4	MUKESH KUMAR vs NIKKI KUMARI	UDAY KUMAR	RAJIB RANJAN JHA
54.	C.MISC./123/2023 CIV.WRIT ARISING F	2	SANTOSH PASWAN @ SANTOSH KUMAR vs NITU DEVI	SATYA RANJAN SINHA SEEMA KUMARI	
55.	C.MISC./124/2023 CIV.WRIT ARISING F	1	KIRTI NISHA @ KRITI NISHA vs ISHAQUE AHMAD @ ISHAQUE MIAN	AMAL KUMAR SINHA	
56.	C.MISC./127/2023 CIV.WRIT ARISING F	2	BAIKUNTH MAHTON @ BAIKUNTH PRASAD SINGH (MAHTO) vs JASMA KHATOON	SANJEET KUMAR UJJAWAL BHUSHAN	SMT. SUDHA AMBASTHA
57.	C.MISC./129/2023 CIV.WRIT ARISING F	6	M/S HOTEL MAYUR PVT. LTD. vs SMT. UMA JAYASWAL	NAGADEO CHOUBEY NRIPENDRA KUMAR ROHAN PANKAJ MAIJORWAR	SURYA NILAMBARI AKSHANSH ANKIT
58.	C.MISC./132/2023 CIV.WRIT ARISING F	2	JAFFIR ALAM @ MD. JAFIR ALAM vs SHAHIN PRAVEEN	RAJEEV NAYAN	SYED MASLEH UDDIN ASHRAF RANA HASON

59.	C.MISC./142/2023 CIV.WRIT ARISING F	2	MOHAMMAD SHAMSHAD, vs MD. MOJIBUR RAHMAN	RUPESH KUMAR	
60.	C.MISC./144/2023 CIV.WRIT ARISING F	1	SITA RAM SINGH vs RAM ASHISH SINGH	SATYA RANJAN SINHA	
61.	C.MISC./147/2023 Converted from C. CONV. FR.C.R. (U/S	1	HIRA KANT JHA vs JAY SHANKAR CHAUDHARY @ BABLU CHUDHARY	RAJIB RANJAN JHA	
62.	C.MISC./154/2023 CIV.WRIT ARISING F	3	SUDHANSHU YADAV @ SUDHANSU SINGH @ SUDO PRASAD SINGH@ SUDO vs RUDAL SINGH	ANIL PRASAD SINGH	
63.	C.MISC./189/2023 CIV.WRIT ARISING F	4	CHANDRA SHEKHAR @ MANNU vs SATYA KUMARI @ JUHI	HARI KISHORE THAKUR	DHANNJAY KUMAR NO 2
64.	C.MISC./238/2023 CIV.WRIT ARISING F	2	MD. BABUDDIN vs ALI MOHAMMAD	RANJAN KUMAR DUBEY	SANJEEV RANJAN AASTHA ANANYA
65.	C.MISC./246/2023 CIV.WRIT ARISING F	7	BABY MISHRA @ BEBY MISHRA vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	MD. KHURSHID ALAM (AAG12)
66.	C.MISC./262/2023 CIV.WRIT ARISING F	3	SATYAM KUMAR BHARTI vs RAJANI KUMARI,	DAVENDRA KUMAR PANDEY MAYANK BELOCHAN	RAJESH KUMAR MISHRA
67.	C.MISC./289/2023 CIV.WRIT ARISING F	3	RAJIV KUMAR vs NUTAN RAUT (TRACELESS)	RANJAN KUMAR DUBEY	MD. KHURSHID ALAM (AAG12) ABBAS HAIDER RANJAY KUMAR SINGH
68.	C.MISC./306/2023 CIV.WRIT ARISING F	1	MADHURI DEVI vs SMT. URMILA DEVI	ADITYA NARAYAN SINGH.1	PRAKRITITA SHARMA KUMAR SAMEER
69.	C.MISC./308/2023 CIV.WRIT ARISING F	1	HDFC BANK LTD. vs SRI GAJENDRA MOHAN MISHRA	GIRIJISH KUMAR	
70.	C.MISC./313/2023 CIV.WRIT ARISING F	4	MOHMAD FAISAL MASOOD vs PARMA NAND PRASAD	CHANDRA KANT AISHWARYA SHREE NAVIN KUMAR	
71.	C.MISC./318/2023 CIV.WRIT ARISING F	3	BRIJ NANDAN BHAGAT vs MUNESHWAR PRASAD MISHRA	REWTI KANT RAMAN AJAY PATHAK ROUNAK KUMAR SINGH (PANKAJ)	
72.	C.MISC./325/2023 CIV.WRIT ARISING F	4	REMI M. DAVID vs PINTU KUMAR SHARAF	RANJAN KUMAR DUBEY ANURAG PANDEY	AJEET KUMAR BHARDWAJ
73.	C.MISC./328/2023 cwjc CIV.WRIT ARISING F	2	AMIT KUMAR SINGH @ PAPPU SINGH vs VIPUL KUMAR (MINOR)	ASHOK KUMAR GARG	
74.	C.MISC./343/2023 CIV.WRIT ARISING F	2	DERA SAHI SAMADAN PATIALA vs THE STATE OF BIHAR	SUNIL KUMAR SUPRIYA KUMARI ADITYA KUMAR PANDEY PANKAJ KUMAR	S. RAZA AHMAD (AAG5) RAJU GIRI HARSH VARDHAN
75.	C.MISC./367/2023 CIV.WRIT ARISING F	2	AFTAB HUSSAIN vs TABASSUM ARA	SANJAY KUMAR AMARESH KUMAR AKASH ANAND	
76.	C.MISC./379/2023 CIV.WRIT ARISING F	4	MD. ALI REZA @ MD. ALI RAZA @ SHAMSER vs FIRAZA KHATOON	BISHWA NATH CHAUDHARY AJAY MUKHERJEE	SHWETA MD. NAJMUL HODDA
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77.	C.MISC./386/2023 CIV.WRIT ARISING F	2	RAM RAKSHPAL SINGH vs PARMESHWAR SINGH	AJAY KUMAR SINGH	RANJAN KUMAR DUBEY KUMAR GAURAV
78.	C.MISC./387/2023 CIV.WRIT ARISING F	4	SHYAM BIHARI YADAV @ SHYAM BIHARI SINGH vs SRI RAMNIWAS SINGH @ SRINIWAS SINGH	RANJAN KUMAR DUBEY	ASHOK KUMAR VIRENDRA KUMAR
79.	C.MISC./388/2023 CIV.WRIT ARISING F	4	RAMJEE SINGH @ RAMJI SINGH vs SHIVMUNI SINGH	DHANENDRA CHAUBEY ARUN KUMAR PANDEY	ASHUTOSH KUMAR PANDEY PARTH GAURAV GARGI
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80.	C.MISC./390/2023 CIV.WRIT ARISING F	2	SAURABH KUMAR vs RAJNI KUMARI	SADANAND PRASAD DEO KAMLESH KUMAR PATHAK	BRAJ BHUSHAN PODDAR

81.	C.MISC./392/2023 CIV.WRIT ARISING F	3	MD. ANWAR ALI @ ANWAR ALI vs MD. AKBAR HUSSAIN	DIPAK KUMAR SHAILENDRA KUMAR SINGH	RANJEET KUMAR KANISHK KAUSTUBH SHIKHAR MANI
82.	C.MISC./393/2023 CIV.WRIT ARISING F	1	MD. HASIB vs MD. MANJOOR	NISHANT KUMAR SINHA MD. WALIUR RAHMAN ARVIND KUMAR	SAJID SALIM KHAN (SC 25)
83.	C.MISC./402/2023 CIV.WRIT ARISING F	5	FIROZ ALAM vs MD. SULEMAN	RANA ISHWAR CHANDRA DR. RAMESH KUMAR SINGH	SHAHZAD HASSAN KHAN SHAHZAD HASSAN KHAN
84.	C.MISC./428/2023 CIV.WRIT ARISING F	3	NARESH JHA vs CHANDAN KUMAR	KUMAR PRAVEEN MD. WALIUR RAHMAN	BINOD BIHARI SINHA AMARJEET CHOUDHARY
85.	C.MISC./432/2023 CIV.WRIT ARISING F	3	MOHAN SAHANI vs JAGAN SAHANI	JITENDRA KUMAR	PRAKASH CHANDRA
86.	C.MISC./437/2023 CIV.WRIT ARISING F	1	SUNIL KUMAR TIWARY vs RESHMA DEVI @ JHARIA DEVI	DEEPAK KUMAR SINHA	
87.	C.MISC./462/2023 CIV.WRIT ARISING F	1	ANUJ KUMAR vs ABHISHEK KUMAR	AVINASH KUMAR KRISHNA CHANDRA	
88.	C.MISC./466/2023 CIV.WRIT ARISING F	1	VINOD KUMAR vs S.J.B.N. THERMAL POWER LIMITED,	AWADHESH KUMAR SINGH ARGHESH KUMAR	
89.	C.MISC./479/2023 CIV.WRIT ARISING F	4	ROHIT KUMAR JHA @ ROHIT KUMAR vs MR. MANOJ KUMAR JHA	MANISH KUMAR NO 13	
90.	C.MISC./497/2023 CIV.WRIT ARISING F	3	UMESH SINGH vs SURESH PRASAD SINGH	RAM SHANKAR PRASAD SANJAY KUMAR AMBASTHA	PRAKASH CHANDRA
91.	C.MISC./499/2023 CIV.WRIT ARISING F	2	SAGIR AHMAD @ SAGIR AHMAD MIAN vs ABID HUSSAIN	KRISHNA KANT SINGH	ARGHESH KUMAR RAM SHANKAR KUMAR
92.	C.MISC./508/2023 CIV.WRIT ARISING F	3	RANJEET KUMAR vs RAJNI	ADITYA NARAYAN SINGH.1	
93.	C.MISC./509/2023 CIV.WRIT ARISING F	4	SAROJ LATA SINHA vs DHARMENDRA KUMAR SHRIVASTWA	AKSHANSH ANKIT MADHUKAR PANDEY	YASHRAJ BARDHAN SANGITA KUMARI RANANJAY KUMAR
94.	C.MISC./515/2023 CIV.WRIT ARISING F	1	KUMARI VIJAYA LAXMI @ VIJAYALAXMI KUMARI vs SUNIL KUMAR SINGH	VIJAY ANAND	
95.	C.MISC./522/2023 CIV.WRIT ARISING F	1	SRI SRI 108 RAM JANKI JI MAHARAJ BIRAJMAN MANDIR MOUZA KALYANPUR BAMBAIYA, vs MAHESHWAR JHA	VAIDEHI RAMAN PRASAD SINGH GYAN CHANDRA ROY	
96.	C.MISC./539/2023 CIV.WRIT ARISING F	3	BRIJ KISHORE ROY vs SHYAMANAND ROY	RAKESH KUMAR SHRIVASTAVA	SHAKTI SUMAN KUMAR RANJAN KUMAR SINGH AKSHAY TRIPATHI
97.	C.MISC./551/2023 CIV.WRIT ARISING F	3	LAL BABU SHARMA vs UMA MAHTO	RAJ KISHORE PRASAD NAND LAL PRASAD	RANJEET KUMAR KANISHK KAUSTUBH
98.	C.MISC./572/2023 CIV.WRIT ARISING F	2	DIVYA KUMARI vs MR. JUGESHWAR NATH SRIVASTAVA	SHASHI NATH JHA SUNNY KUMAR	GIRISH PANDEY
99.	C.MISC./576/2023 CIV.WRIT ARISING F	1	PRADEEP KUMAR PANDEY @ DR. PRADEEP KUMAR PANDEY vs ALOK KUMAR PANDEY	PRERNA ANAND	CHANDRA KANT
100.	C.MISC./579/2023 CIV.WRIT ARISING F	3	ARUN KUMAR SINGH vs SUDHIR KUMAR SINGH	RAJESH KUMAR SANJAY KUMAR SINGH ANIL KUMAR SINGH	ARVIND KUMAR VERMA
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101.	C.MISC./617/2023 CIV.WRIT ARISING F	1	FULPATIYA DEVI vs BHIKAM RAI	RAMASHRAY ROY RANG NATH DWIWEDI	
102.	C.MISC./631/2023 CIV.WRIT ARISING F	4	SANTOSH KUMAR vs SRI SATYANAND PREM	SHAMA SINHA SAURAV KUMAR SUMAN SHARMEEN SAUD	RAVI BHATIA MANOJ KUMAR ABHISHEK KUMAR

103.	C.MISC./632/2023 CIV.WRIT ARISING F	4	RAMESH BARI @ RAMESH KUMAR BARI vs DINESH YADAV	SHASHI NATH JHA SUNNY KUMAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR
104.	C.MISC./633/2023 CIV.WRIT ARISING F	1	BALMIKI SINGH vs MADAN KUMAR SINGH	SURENDRA KUMAR MISHRA SPRIHA SHREYA	
105.	C.MISC./649/2023 CIV.WRIT ARISING F	3	IMTEYAZ AHMAD @ SHEKH IMTEYAZ AHMAD @ SEKH IMTEYAZ AHMAD vs SHAMIM AHMAD	MD. ANIS AKHTAR WASI AKHTAR	VAGISHA PRAGYA VACAKNAVI ANKITA ROY
106.	C.MISC./652/2023 CIV.WRIT ARISING F	4	SUGIYA DEVI vs RAM SHARAN CHOUDHARY	ANIL KR SINGH NO. 6 RANJIT KUMAR	
107.	C.MISC./667/2023 CIV.WRIT ARISING F	3	MONI KUMARI vs RAKESH KUMAR GUPTA	ALEXANDER ASHOK	
108.	C.MISC./670/2023 CIV.WRIT ARISING F	2	MOHAMAD ISHA @ MOHAMMAD ISA vs ALI IMAM	AMARESH KUMAR SINHA NAGADEO CHOUBEY RAUSHAN KUMAR VAIBHAV NARAYAN	AKSHAY ASHISH PRINCY RAJ SHWETA KUMARI VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY
109.	C.MISC./702/2023 CIV.WRIT ARISING F	1	RABEYA KHATUN @ RAWEYA KHATOON vs MD. DAALAM	KUNAL TIWARY GAUHAR ALI ANIKET SINGH ANUPAM RAJ	
110.	C.MISC./708/2023 CIV.WRIT ARISING F	2	BHUTNATH SINGH vs SANJEET KUMAR	CHANDRA KANT NAVIN KUMAR RAVI BHUSHAN BHARAT	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKER TIWARI
111.	C.MISC./710/2023 CIV.WRIT ARISING F	3	SMT. GEETA SHARMA vs ESTATE OF LATE MOSMAT LAXMIN KUAR	DEEPAK KUMAR SINHA	SAKET ANAND CHHAYA KIRTI DANISH SAMI GAURAV SHARMA
112.	C.MISC./721/2023 CIV.WRIT ARISING F	1	ASHOK CHANDRA CHAUDHARY vs RAM BABU THAKUR	BAIDYA NATH THAKUR	
113.	C.MISC./726/2023 CIV.WRIT ARISING F	2	S. MANAUWER HUSSAIN vs S.M. EQBAL MAZHAR	ABUL KALAM	BISHWA NATH CHAUDHARY
114.	C.MISC./729/2023 CIV.WRIT ARISING F	3	NIRALA KUMAR PANDEY vs NAWAL KISHORE PANDEY	KUNDAN RATHORE@ KUNDAN KUMAR SHAMBHU NARAYAN SINGH	KRISHNA KANT SINGH
115.	C.MISC./732/2023 CIV.WRIT ARISING F	1	RAMESHWAR THAKUR vs MOSOMAT GAURI DEVI	MADHUSUDAN KUMAR	
116.	C.MISC./733/2023 CIV.WRIT ARISING F	3	BIHARI RAI vs UMESH KUMAR SHARMA	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	
117.	C.MISC./752/2023 AGAINST THE ORDER	4	BIHAR STATE POWER (HOLDING) COMPANY LIMITED (A GOVERNMENT OF BIHAR COMPANY) vs GAMMON INDIA LIMITED	VAIBHAVA VEER SHANKER SHATABADI SINHA KUMAR MANISH	NILESH KUMAR NIRALA ASHOK KUMAR SINHA
118.	C.MISC./755/2023 CIV.WRIT ARISING F	4	BIHAR STATE POWER (HOLDING) COMPANY LIMITED (A GOVERNMENT OF BIHAR COMPANY) vs M/S GAMMON ENGINEERING AND CONSTRUCTION PVT. LTD.	VAIBHAVA VEER SHANKER KUMAR MANISH SHATABDI SINHA	ASHOK KUMAR SINHA NILESH KUMAR NIRALA
119.	C.MISC./761/2023 CIV.WRIT ARISING F	1	SUNITA DEVI vs RAJENDRA PRASAD SULTANIA	VISHAL VIKRAM RANA KUMARI SHALINI	
120.	C.MISC./769/2023 CIV.WRIT ARISING F	1	ARVIND KUMAR THAKUR @ ARVIND THAKUR vs LALAN PRASAD THAKUR	MANOJ KUMAR MANOJ	
121.	C.MISC./777/2023 CIV.WRIT ARISING F	2	NAGENDRA PANDEY vs ABHIMANYU KUMAR PANDEY	RUPESH KUMAR	
122.	C.MISC./783/2023 CIV.WRIT ARISING F	2	JANAK DULARI DEVI vs KRISHNA KUMARI	SIDDHARTH HARSH SHADWAL HARSH	ASHUTOSH KUMAR PANDEY PARTH GAURAV ASHWINI SINGH KUMAR SAURAV

123.	C.MISC./793/2023 CIV.WRIT ARISING F	3	RAM NATH RAY vs HARENDRA KUMAR RAY	AJAY KUMAR SHARMA	RAUSHAN SAHIL KUMAR ATUL PRAKASH NIRBHAY BHARDWAJ
124.	C.MISC./796/2023 CIV.WRIT ARISING F	2	BINDO MAHTO @ BINOD MAHTO vs SHEO SHANKAR PRASAD SINGH	KUNDAN KUMAR ANSHUMAN DHEER SANJAY KUMAR RASHMI KUMARI	RAMCHANDRA SINGH
125.	C.MISC./827/2023 CIV.WRIT ARISING F	1	BIPTI DEVI vs JITENDRA SINGH	VAIDEHI RAMAN PRASAD SINGH	
126.	C.MISC./837/2023 CIV.WRIT ARISING F	2	FUTUN PANDEY vs THE STATE OF BIHAR	AJIT KUMAR DINKAR KUMAR	RISHI RAJ SINHA (SC19) SANJAY KUMAR GHOSARVEY
127.	C.MISC./848/2023 CIV.WRIT ARISING F	1	RABINDRA PRASAD YADAV @ RABINDRA KUMAR vs SUDAMA DEVI	RAY SAURABH NATH MANJRI NATH SHALINI SINHA	
128.	C.MISC./855/2023 CIV.WRIT ARISING F	2	MOST. LALMUNA KUER @ LALMUNA SINGH vs CHANDRAKANT SINGH	GOPAL KRISHNA MD. WALIUR RAHMAN	
129.	C.MISC./860/2023 CIV.WRIT ARISING F	1	SHIVJI RAI @ SHIV NARAYAN RAI vs RANJIT KUMAR RAI	DEVENDRA KUMAR	
130.	C.MISC./876/2023 CIV.WRIT ARISING F	1	NIRMAL KUMAR ROY vs POONAM JAISWAL	ABHISHEK ARVIND KUMAR PANDEY	
131.	C.MISC./877/2023 CIV.WRIT ARISING F	1	VIJAY KUMAR VERMA vs RAMJIVAN RAI	MANENDRA KUMAR SINHA NAVNEET KUMAR	JITENDRA KUMAR ROY 1 ANIL KUMAR SHARMA USHA KUMARI SINGH
132.	C.MISC./886/2023 CIV.WRIT ARISING F	1	TEJASWEE SINGH vs BINAY KUMAR SINGH	VIJAY SHANKER TIWARI AVINASH SHEKHAR SURAJ SAMDARSHI MANOJ KUMAR GAURAV PRATAP KUSHAGRA KUSH	
133.	C.MISC./892/2023 CIV.WRIT ARISING F	1	SUDHIR CHAUDHARY vs HARI NARAYAN CHAUDHARY	VAIDEHI RAMAN PRASAD SINGH	
134.	C.MISC./894/2023 CIV.WRIT ARISING F	1	PRANAB KUMAR SAHA vs THE STATE OF BIHAR	ABHITABH KUMAR RAKESH RANJAN SINGH	MD. RAISUL HAQUE (SC 10)
135.	C.MISC./903/2023 CIV.WRIT ARISING F	3	MEERA DEVI vs MARKANDEY MAHTO @ MARKANDEY SINGH,	SANJAY KUMAR SURENDRA KUMAR CHOUBEY	PARTH GAURAV KUMAR SAURAV ANSHU RAJ SINGH SHEKOKAR SHAMBHAVI AJAY ASHUTOSH KUMAR PANDEY ASHWINI SINGH GARGI
136.	C.MISC./905/2023 CIV.WRIT ARISING F	1	SMT. ASHA ROY vs SMT. POONAM JHA	ANSHUMAN JAIPURIYAR ANUKRITI JAIPURIYAR PRAWEEN KUMAR JAIPURIAR RAJANIKANT KUMAR PRABHAT RANJAN SINGH	
137.	C.MISC./932/2023 CIV.WRIT ARISING F	1	MD. NISAR @ MD. NISAR ALAM vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	SUNIL KUMAR MANDAL (SC 3)
138.	C.MISC./945/2023 CIV.WRIT ARISING F	3	SWARNIMA GUPTA @ ANITA GUPTA vs VARUN KUMAR CHAUDHARY	RAKESH KUMAR SHARMA ALOK ANAND	DR. BIPIN CHANDRA RUPA RANI
139.	C.MISC./949/2023 CIV.WRIT ARISING F	1	MADAN KUMAR DAS @ MAHANT MADAN KUMAR DAS vs AJIT SINGH	RAJU GIRI KUMAR SHANTANU HARSH VARDHAN	
140.	C.MISC./960/2023 CIV.WRIT ARISING F	4	RAMESHWAR PRASAD vs MAHESH YADAV	DEEPAK KUMAR DHANANJAY KUMAR GUPTA SHARDA NAND MISHRA	
141.	C.MISC./978/2023 CIV.WRIT ARISING F	2	UPENDRA RAI vs THE GOVERNMENT OF BIHAR	PRASHANT KUMAR DINESHWAR PANDEY	SAJID SALIM KHAN (SC 25) SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD

142.	C.MISC./979/2023 CIV.WRIT ARISING F	1	SHRAWAN KUMAR vs SANTOSH KUMAR RAI	MANOJ KUMAR RAVI BHATIA		
143.	C.MISC./987/2023 CIV.WRIT ARISING F	3	KUMAR KRISHNA PRAKASH @ SHYAM GOEL @ SHYAM SUNDAR GOEL vs SHAMBHU GOEL	SURAJ SAMDARSHI ROHIT SINGH AVINASH SHEKHAR VIJAY SHANKER TIWARI	NAVIN PRASAD SINGH NARAYAN SINGH	
144.	C.MISC./1011/2023 CIV.WRIT ARISING F	2	MANOJ KUMAR SAH vs SUDHIR KUMAR MAHTO	PRABHAKAR THAKUR		
145.	C.MISC./1012/2023 CIV.WRIT ARISING F	1	M/S JARI BUTI AYURVEDIC DEVAKHANA, KATKI BAZAR, vs DHANESHWAR PRASAD GUPTA	BAIDYA NATH THAKUR		
146.	C.MISC./1016/2023 CIV.WRIT ARISING F	2	INDRADEO THAKUR vs SURENDRA KUMAR GIRI	BHUBNESHWAR PRASAD ARVIND KUMAR VERMA	BINOD KUMAR SINHA AJAY KUMAR PRASAD	
147.	C.MISC./1034/2023 CIV.WRIT ARISING F	1	SATYENDRA KUMAR vs SMT. RAJWANTI DEVI	KUMAR SATYA KIRTI ABINASH KUMAR		
148.	C.MISC./1037/2023 CIV.WRIT ARISING F	1	NAVRATAN JHUNJHUNWALA vs ANUPAM KUMAR SARAF	VIJAY KUMAR SINHA SANTOSH KUMAR SATYENDRA KUMAR BHATNAGAR SHASHIKANT YADAV		
149.	C.MISC./1047/2023 CIV.WRIT ARISING F	2	SHREERAJ PANDEY @ SHREERAJ vs DR. AMRISHA PANDEY	SUNIL KUMAR SINGH		
150.	C.MISC./1054/2023 CIV.WRIT ARISING F	1	M/S SBL CONSTRUCTION PVT. LTD. vs SHRI MAHAVIR STHAN NYAS SAMITI	JITENDRA KISHORE VERMA RAVI RAJ SHREYASH GOYAL ANJANI KUMAR SWETA RAJ		
151.	C.MISC./1062/2023 CIV.WRIT ARISING F	1	YOGENDRA PRASAD vs JAWALA SINGH	MADHURI KUMARI BIKAS KUMAR SHARMA ABNEESH KUMAR		
152.	C.MISC./1064/2023 CIV.WRIT ARISING F	1	BIDYARTHI RAI vs RAM NARAYAN BHAGAT	SHAILENDRA KUMAR DWIVEDI		
153.	C.MISC./1065/2023 CIV.WRIT ARISING F	1	RITESH RAVI @ RAVI vs JABA BASAK	PRASHANT KUMAR ANIMESH KUMAR DINESHWAR PANDEY	MILIND KUMAR MISHRA	
154.	C.MISC./1068/2023 CIV.WRIT ARISING F	1	NAVIN KUMAR @ NAVIN GUPTA vs JABA BASAK	PRASHANT KUMAR ANIMESH KUMAR DINESHWAR PANDEY	MILIND KUMAR MISHRA	
155.	C.MISC./1071/2023 CIV.WRIT ARISING F	1	RAMAKANT SAH @ RAMAKANT GUPTA vs SUDHIR KUMAR SRIVASTAVA,	PRASHANT KUMAR MAYANK MOHAN SHASHANK SHEKHAR DUBEY	SUNIL KUMAR SRIVASTAVA	
156.	C.MISC./1085/2023 CIV.WRIT ARISING F	1	RASHID JAWED vs SYED AMIN AHMAD	BAL BHUSHAN CHOUDHARY MANISH KISHORE		
157.	C.MISC./1090/2023 CIV.WRIT ARISING F	1	HEMANT NARAYAN LAL vs SMT. POONAM DEVI	MANOJ KUMAR RAVI BHATIA KUSHAGRA KUSH		
158.	C.MISC./1098/2023 CIV.WRIT ARISING F	2	RIKU KUMAR @ RINKU KUMAR vs RUMA DEVI	DHANANJAY KUMAR SINGH DHANANJAY KUMAR SINGH		
159.	C.MISC./1103/2023 CIV.WRIT ARISING F	1	RAMAWATI DEVI vs NAND KUMAR SINGH	RAJIV KUMAR UDIT NARAYAN SINGH		
160.	C.MISC./1106/2023 CIV.WRIT ARISING F	2	ARUN KUMAR SINGH vs ABHIMANYU PRASAD SINGH	DAYANAND SINGH DHANANJAY KASHYAP NAGADEO CHOUBEY	PARTH GAURAV ASHUTOSH KUMAR PANDEY ASHWINI SINGH KUMAR SAURAV GARGI	
161.	C.MISC./1110/2023 CIV.WRIT ARISING F	1	ATUL PRIYADARSHI vs SRI BINODSINHA,	AWADHESH KUMAR SHASHIKANT AMAR SHAILESH KUMAR RANJEET RANJAN	PAWAN KUMAR	
162.	C.MISC./1112/2023 CIV.WRIT ARISING F	1	BIRBAL YADAV vs UMESH YADAV	PRABHAT RANJAN SINGH		

163.	C.MISC./1115/2023 CIV.WRIT ARISING F	1	GANGA PRASAD MANDAR vs MAYA SHANKAR MANDAR	BIDHANESH MISRA TANUJA KUMARI MISHRA	
164.	C.MISC./1116/2023 CIV.WRIT ARISING F	3	VIKASH KUMAR vs KUMARI ASHA DEVI @ ASHA SINGH	INDU BHUSHAN	VIKAS KUMAR ANJALI KUMARI
165.	C.MISC./1153/2023 CIV.WRIT ARISING F	1	MADAN YADAV vs PARMANAND PRASAD	PRITISH KUMAR LAL	
166.	C.MISC./1163/2023 CIV.WRIT ARISING F	1	BRAJ KISHORE KUMAR vs MITHELESH KUMAR	MANOJ KUMAR RAVI BHATIA ABHISHEK KUMAR RITESH KUMAR	
167.	C.MISC./1165/2023 CIV.WRIT ARISING F	1	GYANTI DEVI vs UDAI YADAV	MADHURI KUMARI BIKAS KUMAR SHARMA SHAMBHU SHARAN SHARMA ABNEESH KUMAR	AJAY KUMAR SINGH
168.	C.MISC./1168/2023 CIV.WRIT ARISING F	1	ASADUL HAMD vs NAJMUN NISA ALIAS NAJBUN NISA	ASHOK KUMAR SHASHI RANJAN	
169.	C.MISC./1169/2023 CIV.WRIT ARISING F	2	DADAN PRASAD vs SWAYAM PRAKASH OJHA	MALTI KUMARI	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA
170.	C.MISC./1171/2023 CIV.WRIT ARISING F	1	DHRUVDEV MALI vs SEEMA DEVI	NISHANT KUMAR SINHA MUNISH OM PRAKASH SINGH	
171.	C.MISC./1177/2023 CIV.WRIT ARISING F	2	RAM AUTAR YADAV vs MOST. PHOOLMATI KUNWAR	AJAY KUMAR SINGH UMA KANT PRASAD	
172.	C.MISC./1191/2023 CIV.WRIT ARISING F	1	PAWAN KUMAR vs RAM CHANDRA PRASAD	RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	
173.	C.MISC./1212/2023 CIV.WRIT ARISING F	1	MD. IRFAN @ IRFANUL HAQUE vs HUMAIRA AYISHA	KUMAR SATYA KIRTI ABINASH KUMAR	
174.	C.MISC./1215/2023 CIV.WRIT ARISING F	1	DILIP KUMAR JHA vs MADAN KUMAR JHA	ASIT KUMAR JHA	
175.	C.MISC./1224/2023 CIV.WRIT ARISING F	1	SUSHIL KUMAR vs SEEMA KUMARI	ONKAR KUMAR NAWAL KISHORE SINGH	
176.	C.MISC./1235/2023 CIV.WRIT ARISING F	1	BRIJ RAJ KISHORE PRASAD vs MANISH SAREE EMPORIUM, A PARTNERSHIP FIRM	MANOJ KUMAR RAVI BHATIA	
177.	C.MISC./1236/2023 CIV.WRIT ARISING F	1	SMT. RENU BAJAJ vs PATLIPUTRA SALES CORPORATION	ABHISHEK KUMAR	
178.	C.MISC./1240/2023 CIV.WRIT ARISING F	1	AFTAB HUSSAIN vs KULWANTI DEVI	BIJAY KUMAR PANDEY NILIMA KUMARI AMARESH KUMAR	GOVERNMENT PLEADER 26 GANPATI TRIVEDI
179.	C.MISC./1253/2023 CIV.WRIT ARISING F	1	KANHAIYALAL PRASAD vs MADAN MOHAN PRASAD @ MADAN MOHAN BIHARI	SAMIR KUMAR SAURAV SINGH	
180.	C.MISC./1257/2023 CIV.WRIT ARISING F	1	JUNAD EQBAL KHAN @ JUNAID EKBAL KHAN vs SOHAIL KHAN	SIDDHARTH HARSH	
181.	C.MISC./7/2024 CIV.WRIT ARISING F	1	MD NASIM AHMAD vs MADHULIKA DEVI	MD. ANISUR RAHMAN MD. AKRAM NAIYER MD. FAHAR IMRAN	AJAY PRASAD KAUSHAL KUMAR
182.	C.MISC./8/2024 CIV.WRIT ARISING F	1	DEEPAK GUPTA @ DEEPAK KUMAR GUPTA vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA NAGENDRA KUMAR	GOVERNMENT PLEADER (3)
183.	C.MISC./29/2024 CIV.WRIT ARISING F	1	MANZOOR HUSSAIN vs MD. NAZIR AHMAD	ARVIND KUMAR AKSHAY LAL PANDIT PRATIMA KUMARI	
184.	C.MISC./42/2024 CIV.WRIT ARISING F	1	SAIYAD OMAR GHANI @ SYED OMER GHANI vs SAGER IMAM	CHANDRA KANT NAVIN KUMAR	
185.	C.MISC./53/2024 CIV.WRIT ARISING F	1	RAIHANA KHATOON vs SURENDRA PRASAD CHOUDHARY	ANISUR RAHMAN	

186.	C.MISC./96/2024 CIV.WRIT ARISING F	1	AHAMADI BEGAM vs MOHAMMAD JAMADAR SAH	ADARSH RANJAN PRITISH RANJAN VIJAY SHANKER TIWARI ADARSH RANJAN	
187.	C.MISC./102/2024 CIV.WRIT ARISING F	1	UMESH SINGH vs PUNAM DEVI	PARTH GAURAV GARGI ASHUTOSH KUMAR PANDEY KUMAR SAURAV ASHWINI SINGH	
188.	C.MISC./121/2024 CIV.WRIT ARISING F	1	SMITA CHANDRAMANI KUMARI vs BIHAR COLLEGE OF PHARMACY	GIRISH PANDEY SUNIL KUMAR TIWARI	
189.	C.MISC./123/2024 CIV.WRIT ARISING F	1	CHANDESHWAR KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	GOVERNMENT PLEADER 18 MAURYA VIJAY CHANDRA
190.	C.MISC./131/2024 CIV.WRIT ARISING F	1	RAM PYARE PANDEY @ DINESH PANDEY vs BARABABU PANDEY	MILIND KUMAR MISHRA YOGENDRA TIWARI	
191.	C.MISC./136/2024 CIV.WRIT ARISING F	2	BINOD KUMAR SINGH vs MAHESH KUMAR	APURV HARSH HRITIK ANAND RAGHU RAJ PRATAP ALMANYA MANU TRIPURARI AMIT KUMAR JHA	

(AT 12.15 P.M.)

FOR ORDERS

192.	C.MISC./1284/2019 CIV.WRIT ARISING F	3	KAPIL RAI, vs ANAND BHAIRO LAL SHAHI,	BHOLA KUMAR	DHANENDRA CHAUBEY NIDHI SURENDRA PRASAD SINGH MRITUNJAY KUMAR
193.	C.MISC./1386/2019 CIV.WRIT ARISING F	3	LALAN YADAV, vs CHINTAMANI DEVI,	ABHISHEK KUMAR	
194.	C.MISC./1582/2019 CIV.WRIT ARISING F	2	SUMAN KUMAR vs ASHOK KUMAR	DILIP KUMAR KIRAN KUMARI	
195.	C.MISC./1701/2019 CIV.WRIT ARISING F	6	RAJIV RANJAN @ SATENDRA KUMAR vs SHAKUNTALA KUMARI VERMA	JITENDRA KUMAR NAND KISHORE SINGH	RAVI BHATIA MANOJ KUMAR
196.	C.MISC./73/2020 CIV.WRIT ARISING F	8	ANIL KUMAR @ ANIL PRASAD vs NEERAJ KUMAR @ PINKU	DHIRENDRA NARAIN MALLIK JAI PRAKASH SINGH	ASHOK KUMAR JHA SAURAV ANAND TEJ NARAYAN SINGH ANIL KUMAR SINGH
197.	C.MISC./118/2020 CIV.WRIT ARISING F	8	RAM DAYAL SINGH vs SAHEB SINGH	VIVEKA NAND SINGH	PARTH GAURAV ANSHU RAJ SINGH SUBHASH CHANDRA MISHRA AMOL RAJ NIMISHA PANDEY
198.	C.MISC./146/2020 CIV.WRIT ARISING F IA-1/2024 () SUBSTITUTION	9	PRASADI SAH vs POORAN SAH	DHANANJAY KUMAR GUPTA RAJIV RANJAN DEEPAK KUMAR	MALLIKA MAZUMDAR
199.	C.MISC./177/2021 CIV.WRIT ARISING F	9	MEER MANJAR HUSSAIN vs BIBI ARJOO	PRAVIN KUMAR SINHA SURESH CHAND GIRI	DR. MANOJ KUMAR
200.	C.MISC./239/2021 CIV.WRIT ARISING F	3	SHYAM SUNDAR TIBREWAL vs ASHA DEVI	NIKHIL KUMAR AGRAWAL ADITI HANSARIA	
201.	C.MISC./401/2021 CIV.WRIT ARISING F	6	SHIKHA PANDEY @ DOLLI @ SHIKHA SINGH, vs RAKESH KUMAR PANDEY @ SHAILESH KUMAR PANDEY,	RANJAN KUMAR DUBEY	RAVINDRA NATH DUBEY
202.	C.MISC./438/2021 CIV.WRIT ARISING F	5	UPENDRA RAI vs SMT. RENU SINHA	JAI PRAKASH VERMA	KUMAR RAVISH KRISHNA KANT SINGH
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203.	C.MISC./485/2021 CIV.WRIT ARISING F	5	JAGNARAYAN SINGH vs KAMESHWAR SINGH	ROHIT MISHRA	ARVIND PRASAD SINGH SANJAY KUMAR SINGH
204.	C.MISC./292/2022 CIV.WRIT ARISING F	3	SHRI SADANAND GOSWAMI @ RAVI GOSWAMI vs SMT. KIRTI GOSWAMI	BAL BHUSHAN CHOUDHARY MANISH KISHORE	

205.	C.MISC./408/2022 civil misc CIV.WRIT ARISING F	3	AMARJEET KUMAR, vs MAHENDRA PRASAD SAO,	ASHOK KUMAR GARG SANJIV KUMAR PATHAK KUMAR RAVI SHANKAR	NIKESH SINHA MRITUNJAY KUMAR
206.	C.MISC./439/2022 CIV.WRIT ARISING F	3	KRIPALJEE VISHWAKARMA vs MANOJ KUMAR JAISWAL	PRATEEK TANDON SUJATA KUMARI PIYUSH	SAMIR KUMAR SAURAV SINGH
207.	C.MISC./473/2022 CIV.WRIT ARISING F	2	JUMAI PASWAN vs SANT PASWAN	RAKESH KUMAR RIKESH SINHA	BISHWAJEET PANDEY JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SHREYASH GOYAL SHATAKSHI SAHAY
208.	C.MISC./571/2022 CIV.WRIT ARISING F IA-2/2023 ()	5	KRIPANAND JHA vs SRIDHAR NARAYAN CHAUDHARY	ANJANI KUMAR RAVI BHARDWAJ SHREYASH GOYAL ANJANI KUMAR	JITENDRA KISHORE VERMA PRAMOD KUMAR SINHA KAUSHAL KUMAR SINGH SUNIL KUMAR RAVI
209.	C.MISC./686/2022 CIV.WRIT ARISING F IA-1/2023 ()	5	GAJENDRA KUMAR vs UMESH KUMAR	CHANDRA KANT RAVI BHUSHAN BHARAT SHEKHAR SINGH	SURENDRA KISHORE THAKUR PRIYA KUMARI JAVED ASLAM DEVIKA RANI KHAWAJ HASAN KHAN
210.	C.MISC./720/2022 CIV.WRIT ARISING F	3	JEEVAN SHARMA vs SRI RAMJEE PRASAD BHUP	KUMAR DHIRENDRA PRATAP SINGH SATYENDRA PRASAD SINGH DHIRENDRA KUMAR JHA	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH
211.	C.MISC./770/2022 CIV.WRIT ARISING F IA-1/2024 () MISC	5	SAVITRI DEVI vs SAVITRI DEVI @ RAMESHARI DEVI	DHANENDRA CHAUBEY RANJAN KUMAR SINHA	UMESH PRASAD MRITYUNJAY KUMAR UPENDRA PRASAD II ARUN KUMAR PANDEY BINOD MURARI MISHRA
212.	C.MISC./817/2022 CIV.WRIT ARISING F	5	THE BIHAR STATE BOARD OF RELIGIOUS TRUSTS vs SHRI RAVI JALAN	SHEKHAR SINGH	RANJAN KUMAR DUBEY ASHISH ANAND BAMBAM KUMAR MAHASWETA CHATTERJEE SANJEEV RANJAN AASTHA ANANYA
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213.	C.MISC./924/2022 CIV.WRIT ARISING F	1	NIRANJAN SINGH vs M/S LAL AND LAL ENGICONS PVT. LTD.	MADHURI KUMARI BIKAS KUMAR SHARMA RAM MURTI SHAMBHU SHARAN SHARMA	SUDHIR KUMAR SINGH BANDANA SINGH
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214.	C.MISC./1/2023 CIV.WRIT ARISING F	1	RAGHUVAR SAH vs MAKSUD ALAM	KOSHALENDRA RAI NAGENDRA RAI	
215.	C.MISC./7/2023 CIV.WRIT ARISING F	4	AMAR KUMAR ALIAS BABLOO vs SMT. URMILA DEVI	MAHENDRA PRASAD BHARTEE MANISHA PRAKASH	SHAILENDRA KUMAR
216.	C.MISC./11/2023 CIV.WRIT ARISING F	7	RINKI SINGH @ KUMARI RINKI @ RINKI DEVI vs KARN KUMAR SINGH @ KARN SINGH @ MUNNA KUMAR SINGH	JEETENDRA NARAYAN AMIT NARAYAN UDAY KUMAR SANJAY KUMAR SINGH	DAYANAND SINGH DHANANJAY KASHYAP KRISHNA NANDAN SINGH
217.	C.MISC./21/2023 CIV.WRIT ARISING F	3	RAM KUMARI DEVI vs PAN KUMARI DEVI	SANJIV KUMAR PATHAK ASHOK KUMAR GARG	AJAY KR SINGH NO.1
218.	C.MISC./64/2023 CIV.WRIT ARISING F	2	RAM KUMAR MISHRA vs MITHILESH KUMAR MISHRA	ANIRUDH MISHRA REWTI KANT RAMAN	RANG NATH CHOUBEY ASHOK KUMAR PATHAK
219.	C.MISC./67/2023 CIV.WRIT ARISING F	1	BADRI SAHANI vs MOSOMAT NAGINA CHAUDHARY	ANJUM PERVEEN PRAFULLA KR. JHA SYED ARSHAD ALAM	
220.	C.MISC./170/2023 CIV.WRIT ARISING F	2	PINKI KUMARI vs RAJIV KUMAR	BABAN KUMAR SANJAY KUMAR SOM NATH BHARDWAJ	VAGISHA PRAGYA VACAKNAVI ANKITA ROY
221.	C.MISC./197/2023 CIV.WRIT ARISING F IA-1/2023 ()	2	SURESH CHANDRA TRIPATHI vs SMT. MAUNBASO DEVI @ GANESH DEVI	DHANENDRA CHAUBEY ARUN KUMAR PANDEY	

222.	C.MISC./241/2023 CIV.WRIT ARISING F	1	SIYA RAM SHARAN SHARMA @ SHIYA RAM SHARMA vs THE STATE OF BIHAR	DR. AJAY SHANKAR RAJOO RAVI SHANKAR	MD. RAISUL HAQUE (SC 10) SANJEEV KUMAR
223.	C.MISC./258/2023 CIV.WRIT ARISING F	2	KAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR	UMESH PRASAD	S.K. MANDAL (SC3) SANJEEV KUMAR SURAJ NARAIN YADAV MASOOM ALAM SWETA KUMARI
224.	C.MISC./277/2023 CIV.WRIT ARISING F	2	USHA DEVI vs SUMAN KUMARI	DHANNJAY KUMAR NO 2	
225.	C.MISC./320/2023 CIV.WRIT ARISING F	2	MD. ATIF ANSARI vs REHAN MOHAMMAD TARIQUE	SANJAY KUMAR NAUSHAD AKHTAR SARVA DEO SINGH	PRAVEEN KUMAR RAJU KUMAR SINGH
226.	C.MISC./403/2023 CIV.WRIT ARISING F IA-1/2023 ()	2	SUKHRAJ SINGH vs BADRI NARAYAN SINGH	SANJAY KUMAR VERMA AJIT KUMAR SINGH	VINOD SHANKER MODI MANOJ KUMAR SINGH
227.	C.MISC./411/2023 CIV.WRIT ARISING F	2	BINOD KUMAR vs RAJENDRA PRASAD	KAMALA KANT TIWARY	NAGENDRA RAI NAVIN NIKUNJ KOSHALENDRA RAI
228.	C.MISC./483/2023 CIV.WRIT ARISING F	2	SMT. KUMKUM RANJAN vs THE STATE OF BIHAR	VIBHUTI KUMAR BINOD KUMAR SINHA	RISHI RAJ SINHA (SC19) RAVI BHATIA MANOJ KUMAR
229.	C.MISC./518/2023 CIV.WRIT ARISING F	1	RAKESH KUMAR vs RAVI KUMAR PATWA	ARGHESH KUMAR SHRUTI SINHA PRIYAM RAJ RAM SHANKAR KUMAR	SANJEEV KUMAR
230.	C.MISC./592/2023 CIV.WRIT ARISING F	2	PRAVEER KUMAR PANKAJ @ PRAVIR KUMAR PANKAJ vs SHREE SHREE 108 THAKUR RAM JANKIJI LAXMANJI MAHARAJ	LOVEKUSH KUMAR VAIDEHI RAMAN PRASAD SINGH	SAJID SALIM KHAN (SC 25) AMRESH KUMAR RUP ANAND KRISHN ALOK ANAND RAKESH KUMAR SHARMA
231.	C.MISC./598/2023 CIV.WRIT ARISING F IA-1/2023 () SUBSTITUTION	1	ASHISH KUMAR MADDHESIYA vs SURESH SAH	AKSHAY ASHISH PRINCY RAJ ALOK ANAND	INDRAJEET BHUSHAN MANISH KUMAR
232.	C.MISC./773/2023 CIV.WRIT ARISING F	3	VIVEK KUMAR TIWARY vs KUMARI SANDHYA PANDEY	INDRAJEET BHUSHAN MANISH KUMAR	DR. SHRADDHANAND PASWAN
233.	C.MISC./815/2023 CIV.WRIT ARISING F	1	DEVENDRA KUMAR vs SRI BHAGWAT PRASAD	VIBHUTI RANJAN SONVADRA	
234.	C.MISC./859/2023 Converted From (C CIV.WRIT ARISING F	1	DR. REYAZUL MUSTAFA vs MD. JAMILUR RAHMAN	SANGEETA SHARMA	RAVINDRA KUMAR @ RAVINDRA KR RAI
235.	C.MISC./940/2023 CIV.WRIT ARISING F	1	AASHIF HUSSAIN vs SRI BABUL KUMAR SAHA	MD. NAJMUL HODDA SHWETA	
236.	C.MISC./942/2023 CIV.WRIT ARISING F	1	RAJENDRA SINGH @ RAJENDRA PD. SINGH vs THE STATE OF BIHAR	NIRMAL KUMAR	MD. KHURSHID ALAM (AAG 12)
237.	C.MISC./970/2023 CIV.WRIT ARISING F	3	MD. GHULAM AZHAR vs MD. GHULAM MAJHAR	MANOJ KUMAR KUSHAGRA KUSH RAVI BHATIA	NITESH KUMAR SATISH KUMAR SINHA
238.	C.MISC./1067/2023 Converted from C. CIV.WRIT ARISING F IA-1/2024 () MISC	3	NATIONAL HIGHWAY AUTHORITY vs MD. GHUFRAN	GAURAV GOVINDA MAURYA VIJAY CHANDRA	RAJ KISHORE ROY (GP 18) AMAR NATH SINGH KAMAL KISHORE SINGH

(AT 2.15 P.M.)

FOR HEARING

239.	C.MISC./2106/2017 CIV.WRIT ARISING F	3	KAMESHWAR PRASAD SINGH AND ORS vs AYODHYA SINGH AND ORS	UMA KANT TIWARY	DHANENDRA CHAUBEY
240.	C.MISC./1413/2018 CIV.WRIT ARISING F	11	MITHILA BIHARI SINGH vs ASHARPHI MAHTO AND ORS	VAIDEHI RAMAN PRASAD SINGH	SHYAM NANDAN THAKUR PRABHAT KUMAR SINGH PREM RANJAN RAJ

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 213 (AT 10:30 A.M.)
Mr. Justice Chandra Prakash Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./80361/2023 MOD (SJ) MOD (SJ)	1	RINKU KUMAR @ ABHAY NANDAN SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH	ASHOK KUMAR SINGH	
2.	CR. MISC./2740/2024 A.BAIL	1	JAG NARYAN SAHNI @ JAGTI SAHNI @ JAY NARYAN SAHNI vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR	BINOD KUMAR	
3.	CR. MISC./17291/2024 147/148/149/341/3 A.BAIL	1	AMIT KUMAR @ AMIT YADAV vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR	MOHAMMED ARIF	
			FOR ADMISSION II			
4.	CR. MISC./10106/2024 30(a) A.BAIL	1	TAFEZUL @ MD. TAFEJUL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	DAMODAR PRASAD TIWARY	
5.	CR. MISC./10206/2024 30A A.BAIL	1	SUNIL KUMAR YADAV vs THE STATE OF BIHAR	BIMAL KUMAR	SANGEETA SHARMA	
6.	CR. MISC./11984/2024 420,467,468,471,1 A.BAIL	1	PREMJEET KUMAR @ PREMJEET vs THE STATE OF BIHAR	AKLAVYA CHANDAN KUMAR	SHAILENDRA KUMAR	
7.	CR. MISC./13719/2024 272,273,414,34, A.BAIL	1	MD. JUBAIR vs THE STATE OF BIHAR	HEMANT KUMAR	SURESH PRASAD SINGH	
8.	CR. MISC./13731/2024 30(a) A.BAIL	1	SURAJ KUMAR CHOUDHARY @ SURAJ KAMTI vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RAMESH CHANDRA	
9.	CR. MISC./13783/2024 272,273 A.BAIL	1	RAMESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR PRASAD RAKESH KUMAR JHA	AKBAR ALI	
10.	CR. MISC./13790/2024 30(a) A.BAIL	1	PATIRAJ YADAV vs THE STATE OF BIHAR	UMESH KUMAR SINGH MUKESH KUMAR	DR. KUMAR UDAY PRATAP	
11.	CR. MISC./13914/2024 30A A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	ADARSH RANJAN PRITISH RANJAN	AKBAR ALI	
12.	CR. MISC./13915/2024 30A A.BAIL	1	SHARWAN KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI ANURAG SINGH	LAKSHMI KANT SHARMA	
13.	CR. MISC./13916/2024 30A A.BAIL	1	VIKRAM KUMAR @ VIKRAM RAY vs THE STATE OF BIHAR	AYUSH KUMAR ABHISHEK KUMAR	SANJAY KUMAR	
14.	CR. MISC./13922/2024 30A,30C A.BAIL	1	RAUSHAN CHAUDHARY @ BHURA vs THE STATE OF BIHAR	BIRENDRA SINGH VIJAY KUMAR	VEENA KUMARI JAISWAL	
15.	CR. MISC./13943/2024 272,273, A.BAIL	1	SOHAN RAY vs THE STATE OF BIHAR	RAKESH KUMAR	KANHIYA KISHOR	
16.	CR. MISC./13952/2024 30(a) A.BAIL	1	JAY PRAKASH KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR GEETA KUMARI	UMESH LAL VERMA	
17.	CR. MISC./13954/2024 30(a) A.BAIL	1	RAJA CHAUDHARY vs THE STATE OF BIHAR	ARVIND KUMAR	RITA VERMA	
18.	CR. MISC./13958/2024 272,273,420,467,4 A.BAIL Same ps: CR. MISC/14170/2024	1	KRISHANANANDAN KUMAR SINGH @ KRISHNANDAN SINGH @ LANGRA vs THE STATE OF BIHAR	MAHENDRA PRATAP	NITYANAND	
19.	CR. MISC./14055/2024 414 A.BAIL	1	ASHOK KUMAR SINGH @ ASHOK SINGH vs THE STATE OF BIHAR	PARIJAT SAURAV RITESH ABHISHEK	SANJAY KUMAR	
20.	CR. MISC./14057/2024 30(a) A.BAIL	1	RAMESH KUMAR @ RAMESH RAY vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	SUMAN KUMARI SINGH	

21.	CR. MISC./14081/2024 30(a),32,33,34 A.BAIL	1	PAWAN KUMAR @ PAWAN SAHANI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	SANJAY KUMAR
22.	CR. MISC./14094/2024 272,273,34 A.BAIL	1	GANESH SAHANI @ GANESHI SAHANI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	INDU KUMARI SRIVASTAVA
23.	CR. MISC./14165/2024 272,273,414,34 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	GULNAR BEGUM
24.	CR. MISC./14167/2024 30(a),32,41(i) A.BAIL	1	RAJKUMAR MANJHI vs THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ASHA DEVI
25.	CR. MISC./14170/2024 272,273,420,467,4 A.BAIL Same ps: CR. MISC/13958/2024	1	RAJA KUMAR @ RAJA SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH GAJENDRA KUMAR SINGH	MRITUNJAY KUMAR NIRALA
26.	CR. MISC./14171/2024 30(a) A.BAIL	1	NITISH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR DUBEY SHASHANK CHANDRAKAR	ANANT KUMAR 1
27.	CR. MISC./14172/2024 30A A.BAIL	1	PANKAJ MAHTO @ PANKAJ KUMAR MAHTO vs THE STATE OF BIHAR	PURUSHOTAM SHARMA RAVI PRAKASH	SURESH PRASAD SINGH
28.	CR. MISC./14177/2024 30(a) A.BAIL	1	SARITA KUMARI vs THE STATE OF BIHAR	ASHOK SINGH ABHISHEK KUMAR SINGH	RAJESH KUMAR
29.	CR. MISC./14181/2024 30(a) A.BAIL	1	DINESH RAM vs THE STATE OF BIHAR	HARSH ANUJ PRASHANT KUMAR	MD. NAZIR ANSARI
30.	CR. MISC./14191/2024 30(A) A.BAIL	1	SANJAY YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINHA	MADAN KUMAR
31.	CR. MISC./14192/2024 30(a) A.BAIL	1	SUMIT RAM @ SUMIT KUMAR RAM vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	VINOD SHANKER MODI
32.	CR. MISC./14259/2024 30A A.BAIL	1	SHANKAR CHAUDHARI @ SHANKAR CHAUDHARY vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	SHYAM BIHARI SINGH
33.	CR. MISC./14263/2024 30(a),32 A.BAIL	1	MULAYAM YADAV vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	GAURI SHANKAR GUPTA

FOR ADMISSION - FRESH CASES

34.	CR. MISC./16953/2024 341,323,332,353,2 A.BAIL	1	DILKHUSH KUMAR YADAV @ DILKUSH RAJ @ DILKHUSH RAJ vs THE STATE OF BIHAR	KUMAR PRABHAKAR	MD. IFTEKHAR MAHMOOD
35.	CR. MISC./8066/2024 7(E)(C) A.BAIL	1	SOURABH KUMAR vs THE STATE OF BIHAR	SHOVENDRA KUMAR PRABHAT KUMAR DIPAK ASHUTOSH KUMAR PATHAK ANURAG PANDEY	PARMESHWAR MEHTA
36.	CR. MISC./8117/2024 323,324,325,341,3 A.BAIL	1	RAJENDRA KAMAIT vs THE STATE OF BIHAR	KUMAR GOUTAM KUMAR GOUTAM	ANIL KUMAR
37.	CR. MISC./8223/2024 457,380,420,467,4 A.BAIL	1	RADHESHYAM SINGH @ RADHESHYAM SINGH KUSHWAHA vs THE STATE OF BIHAR	RAKESH KUMAR MISHRA KANHAIYA RAO	RAJ KISHOR SINGH
38.	CR. MISC./8283/2024 363,366(A), A.BAIL	1	RAJA RAJ @ RAJA ROY vs THE STATE OF BIHAR	RAJESH KUMAR	JAI NARAIN THAKUR
39.	CR. MISC./8405/2024 341,323,324,307,5 A.BAIL	1	MD. NASIM AKHTAR vs THE STATE OF BIHAR	JITENDRA SINHA KHUSHI AWADH RASHMI SHARMA	NIRMALA KUMARI
40.	CR. MISC./8409/2024 448,341,323,307,3 A.BAIL	1	ANAND SHUKLA vs THE STATE OF BIHAR	PRAVEEN KUMAR RAUSHAN KUMAR RAVI PRAKASH DWIVEDI	SURENDRA PRASAD SINGH
41.	CR. MISC./8410/2024 419,420,467,468,4 A.BAIL	1	RAJA KUMAR @ RAJA PASWAN vs THE STATE OF BIHAR	CHANDAN KUMAR KASHYAP	UMA SHANKAR PRASAD SINGH

42.	CR. MISC./8412/2024 409,420,34 A.BAIL	1	SURENDRA KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI	AWADHESH KUMAR SINGH
43.	CR. MISC./8416/2024 436,506,34 A.BAIL	1	RUBI DEVI @ RUBY DEVI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH SUMIT KUMAR	NIRMAL KUMAR SINHA
44.	CR. MISC./8417/2024 304B,34, A.BAIL	1	SARJU YADAV @ SARYUG YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	MD. NAZIR ANSARI BIRENDRA KUMAR KUMUD KISHORE
45.	CR. MISC./8424/2024 341,323,504,354A, A.BAIL	1	HIRALAL PASWAN vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR MISHRA NIRAJ KUMAR SINGH	SHANTANU KUMAR
46.	CR. MISC./8426/2024 420,467,468,406,3 A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	KARANDEEP KUMAR	NAVIN KUMAR PANDEY
47.	CR. MISC./8428/2024 363,366(A),506,34 A.BAIL	1	PRIYAM KUMARI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH SUMIT KUMAR	NIRMAL KUMAR SINHA
48.	CR. MISC./8429/2024 341,323,307,504,5 A.BAIL	1	UMAKANT SAH vs THE STATE OF BIHAR	KUMAR RAVISH SIDDHI AASHANA KUMAR RAVISH	PRAMOD KUMAR PANDEY GYANAND ROY
49.	CR. MISC./8433/2024 304(B),34 A.BAIL	1	MASOMAT KASHIDA KHATOON @ MASOMAT KASODA KHATUN vs THE STATE OF BIHAR	PAWAN KUMAR	PUSHPA SINHA.1
50.	CR. MISC./8512/2024 147,149,341,323,3 A.BAIL Same ps: CR. MISC/15307/2024	1	PAWAN YADAV vs THE STATE OF BIHAR	RAJNISH CHANDRA BIVUTOSH KUMAR	RAM SEVAK CHOUDHARY
With 50.1	CR. MISC./15307/2024 A.BAIL	1	DEVI YADAV vs THE STATE OF BIHAR	RAJNISH CHANDRA	SHYAMESHWAR DAYAL
51.	CR. MISC./8513/2024 147,148,149,341,3 A.BAIL	1	RAM SHANKAR SINGH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH PRABHAT KUMAR	MITHLESH KUMAR KHARE ABUL KALAM
52.	CR. MISC./8516/2024 147,341,323,324,3 A.BAIL	1	DIPESH KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SAXENA BASANTI KUMARI	RINA SINHA
53.	CR. MISC./8517/2024 341,354(A),504,50 A.BAIL	1	NILESH YADAV @ NILES KUMAR YADAV @ NILESH KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH NARENDRA KUMAR CHOUBEY	JAI NARAIN THAKUR
54.	CR. MISC./8518/2024 341,323,504,354(B A.BAIL	1	JITAN THAKUR vs THE STATE OF BIHAR	PINTU KUMAR PATEL GAURAV KUMAR VERMA SHIVNANDAN BHARTI GAURAV KUMAR	RAMCHANDRA SAHNI
55.	CR. MISC./8519/2024 147,148,149,341,3 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	RAJANI KANT SINGH RAJANI KANT SINGH	SHYAMESHWAR DAYAL
56.	CR. MISC./8521/2024 365,366(A),34 A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	SHYAMAL PRAKASH	RABINDRA KUMAR
57.	CR. MISC./8523/2024 394, A.BAIL	1	KALLU @ MITHU @ MD. FAISHAL ANSARI @ MD. KAISL ANSARI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	SURENDRA PRASAD SINGH
58.	CR. MISC./8528/2024 147,148,149,341,3 A.BAIL	1	RAJMANI SINGH @ ODHU SINGH @ OTU SINGH vs THE STATE OF BIHAR	SUDHIR KUMAR	JHARKHANDI UPADHYAY
59.	CR. MISC./8530/2024 168,420,418,34 A.BAIL	1	MANISH KUMAR vs THE STATE OF BIHAR	SHANTAM SHIVAM UMESH PRASAD	SHANTANU KUMAR
60.	CR. MISC./8531/2024 498(A),306,504,34 A.BAIL	1	SAIF ALI KHAN vs THE STATE OF BIHAR	AQUAIB KHAN	SANGEETA SHARMA RAJESH KUMAR VINOD KUMAR SETH
61.	CR. MISC./8532/2024 341,323,448,354,5 A.BAIL	1	BISHNU RAI @ BISHUN RAI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR	BRAJ KISHORE PD.(APP)
62.	CR. MISC./8535/2024 341,323,325,307, A.BAIL	1	LALKUND YADAV @ LALKUN YADAV vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	ANIL KUMAR

63.	CR. MISC./8538/2024 341,323,498A,504, A.BAIL	1	JAI PRAKASH MANDAL vs THE STATE OF BIHAR	NITESH KUMAR	MD. ASLAM ANSARI
64.	CR. MISC./8542/2024 302,34 A.BAIL	1	ZAKIR HUSSAIN @ ZAKIR vs THE STATE OF BIHAR	NAFISUZZOHA SHABINA TALAT MD. MAHTAB ALI ALAMMANOUR	DR.MRITYUNJAYA KR.GAUTAM RAM PRAWESH KUMAR
65.	CR. MISC./8543/2024 302,397,427,34 A.BAIL	1	RITIK RAUSHAN @ KARE vs THE STATE OF BIHAR	VIVEKANAND SINGH	UPENDRA KUMAR
66.	CR. MISC./8598/2024 341,323,308,504,5 A.BAIL	1	FEKU CHAUDHARY @ ISHWAR CHAUDHARY vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	AKHILESHWAR DAYAL
67.	CR. MISC./8608/2024 406,409, A.BAIL	1	GUDIYA DEVI vs THE STATE OF BIHAR	YASHRAJ BARDHAN RANANJAY KUMAR YASHRAJ BARDHAN	PARMESHWAR MEHTA
68.	CR. MISC./8612/2024 147,148,149,341,3 A.BAIL	1	MANTU MAHTO @ MANNTU MAHTO vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR SURYA NARARYAN PODDAR	NAWAL KISHORE PRASAD VIPIN KUMAR
69.	CR. MISC./8615/2024 341,323,504,366A, A.BAIL	1	ASHUTOSH KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA VIVEK RAJ PRITI SINGH	MD. SHAKIR AHMAD RAMJI KUMAR
70.	CR. MISC./8629/2024 143,341,323,307,3 A.BAIL	1	RAMA NAND MAHTO vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	GANESH PRASAD SINGH RAJ KUMAR SINHA
71.	CR. MISC./8631/2024 308,379,341,323,3 A.BAIL	1	UPENDRA SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP	MADHURA NAND JHA
72.	CR. MISC./8639/2024 143,341,323,324,3 A.BAIL	1	RAJESH YADAV @ RAJESHWAR YADAV vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	NARSINGH TANTI
73.	CR. MISC./8644/2024 11 A.BAIL	1	MD. MOJAMMIL @ MOJAMIL vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA NISHANT CHOUDHARY	ATUL CHANDRA
74.	CR. MISC./8651/2024 323,341,498(A),50 A.BAIL	1	BISHWANATH THAKUR @ BISWANATH THAKUR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	PRADEEP NARAIN KUMAR NIRAJ KUMAR RAVI PRAKASH SUSHANT SRIVASTAVA ASHISH KUMAR PALIT SANCHAY SRIVASTAVA SOURAV SUMAN
75.	CR. MISC./8654/2024 341,323,307,385,3 A.BAIL	1	SONU KUMAR YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	ABHAY KUMAR
76.	CR. MISC./9072/2024 379 A.BAIL	1	JAHANGIR KHAN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	KANHIYA KISHOR
77.	CR. MISC./9238/2024 341,323,324,307,3 A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	PREM KUMAR JHA RAGHWENDRA PRATAP SINGH BIRENDRA KUMAR SINGH
78.	CR. MISC./9308/2024 341,323,307,379,5 A.BAIL	1	SUJEET SINGH @ SUJEET KUMAR vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	ARUN KUMAR PANDEY SAKET KUMAR
79.	CR. MISC./9456/2024 302,201, A.BAIL	1	ASIF IMAM vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	ANITA KUMARI
80.	CR. MISC./9552/2024 147,148,149,341,3 A.BAIL	1	UPENDRA MANJHI vs THE STATE OF BIHAR	CHANDRASHEKHAR KUMAR	SANJAY KUMAR TIWARY
81.	CR. MISC./9676/2024 Anticipatory Bail A.BAIL	1	SHIVNANDAN PRASAD SINGH @ SHIVNANDAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	MADHURA NAND JHA ANIL KUMAR CHOUDHARY
82.	CR. MISC./9686/2024 341,313,308,504,5 A.BAIL	1	BHARAT PRASAD SINGH @ BHARAT PRASAD SHARMA vs THE STATE OF BIHAR	BINDESWARI SINGH	MD. SHAKIR AHMAD
83.	CR. MISC./9701/2024 406,420 A.BAIL	1	SHARVAN KUMAR vs THE STATE OF BIHAR	MADHAV KUMAR AJAY KUMAR PINTU KUMAR PATEL ANUBHAV PANDEY	BINOD KUMAR

84.	CR. MISC./9702/2024 341,323,307,498(a A.BAIL	1	BIRENDRA SINGH @ BIRAN SINGH@ BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	SURAJ KUMAR SANDHYA KUMARI SURAJ KUMAR	ANAND KISHORE CHOUDHARY
85.	CR. MISC./9703/2024 138 A.BAIL	1	M. A. MOIZ NOUMANI vs THE STATE OF BIHAR	MD. NAZIR ANSARI MOHAMMAD ABU SHAJAR	JAI NARAIN THAKUR SHIVESH KUMAR SINGH ANKUR APURV SINGH
86.	CR. MISC./9716/2024 341,323,325,354,3 A.BAIL	1	KANCHAN DEVI vs THE STATE OF BIHAR	ASHOK KUMAR SINHA RAJ BANSH DUBEY	PRANAV KUMAR
87.	CR. MISC./9717/2024 323,379,406,420,4 A.BAIL	1	RAVI SHANKAR PRASAD @ GUDDU @ RAVI SHANKAR KUMAR VARMA vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	HARENDRA PRASAD RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA
88.	CR. MISC./9720/2024 447,341,323,307,3 A.BAIL	1	SURAJ CHOUDHARY @ SURAJ KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI SWATI KUMARI	BHARAT BHUSHAN
89.	CR. MISC./9725/2024 406,420 A.BAIL	1	SIDHI SINGH, THE MANAGING DIRECTOR OF THE MAIHAR BUILDERS, PRIVATE LIMITED vs THE STATE OF BIHAR	UJJWAL KUMAR SINGH RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHARDA KUMARI ASHOK KUMAR SINHA
90.	CR. MISC./9889/2024 457,380,411 A.BAIL	1	RAJA SAH @ RAJA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI ABHISHEK RANJAN	NARENDRA KUMAR SINGH
91.	CR. MISC./17401/2024 25(1-b)a,25(1-A), A.BAIL	1	SARIF ALAM @ MD SHARIF ALAM vs THE STATE OF BIHAR	MD ZIAUL QUAMAR	SURENDRA KUMAR

(AT 2.15 P.M.)

FOR ORDERS (ON OFFICE NOTES)

92.	CR. MISC./53287/2023 498A,506,406 A.BAIL	4	NAVNEET KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	RANA RANDHIR SINGH JAY PRAKASH SHARMA RAM PRAWESH KUMAR
93.	CR. MISC./70254/2023 MOD (SJ) MOD (SJ)	2	BABLOO PASWAN vs THE STATE OF BIHAR	NISHA SINGH KUMAR SHANKARAM	SURENDRA KUMAR
94.	CR. MISC./75642/2023 406,420 A.BAIL	2	JAGDISH RAY vs THE STATE OF BIHAR	SANJEEV KUMAR SINHA RAJEEV KUMAR SINHA SUSHANT KUMAR	MURLI DHAR SIDDHI AASHANA KUMAR RAVISH
95.	CR. MISC./80808/2023 498A,323,406 A.BAIL	2	SHANI TIWARI @ SHANI TWARI @ SANNY TIWARI vs THE STATE OF BIHAR	JAVED ASLAM	NARSINGH TANTI
96.	CR. MISC./85540/2023 147,149,323,307,3 A.BAIL	2	AMIT KUMAR vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	SHYAM BIHARI SINGH RANJEET KUMAR SINGH
97.	CR. MISC./85592/2023 323,506,498(A),34 A.BAIL	2	VIKASH KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MRITUNJAY KUMAR MRITUNJAY KUMAR	NIRMAL KUMAR SINHA
98.	CR. MISC./86499/2023 341,323,324,354(B A.BAIL	2	GURIYA QURAISI @ GURIYA KHATOON vs THE STATE OF BIHAR	PADMANABH KASHYAP MD. SHAHNAWAZ ALI	DR. KUMAR UDAY PRATAP
99.	CR. MISC./5065/2024 341,323,498A,34, A.BAIL	2	PRADEEP KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	RANA RANDHIR SINGH VIBHUTI RANJAN SONVADRA
100.	CR. MISC./6311/2024 147,148,149,341,3 A.BAIL Same ps: CR. MISC/6345/2024	2	GAINA PASWAN vs THE STATE OF BIHAR	SANTOSH KUMAR	RAM NARESH RAY DR. BIPIN CHANDRA
With 100.1	CR. MISC./6345/2024 A.BAIL	2	CHUNNU PASWAN vs THE STATE OF BIHAR	SANTOSH KUMAR	ASHOK KUMAR SINGH DR. BIPIN CHANDRA
101.	CR. MISC./8218/2024 147,148,149,323,3 A.BAIL	1	JANTI DEVI @ GAYATRI DEVI vs THE STATE OF BIHAR	NADIMUL HASAN	RAJ KISHOR SINGH
102.	CR. MISC./9117/2024 34,41,42 A.BAIL	1	SHAMBHU GIRI vs THE STATE OF BIHAR	SYED ASGHER NAJMI ALOK KUMAR	NAWAL KISHORE PRASAD

FOR ADMISSION

103.	CR. MISC./27560/2023 420,506,120B A.BAIL	9	ARVIND SHARMA @ ARVIND KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINGH	NAVIN KUMAR PANDEY PUNIT KUMAR
104.	CR. MISC./27990/2023 120B,420,467,468, A.BAIL	13	SURENDRA PRASAD vs THE CENTRAL BUREAU OF INVESTIGATION	PRANAV KUMAR SHRISHTI SINGH SUMIT KUMAR	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH
105.	CR. MISC./47692/2023 420,406,120(B) A.BAIL	7	KAUSHAL KISHORE PANDEY @ KAUSAL KISORE PANDEY @ KAUSHAL KISHOR PANDEY vs THE STATE OF BIHAR	PRASHANT KUMAR DINESHWAR PANDEY SHASHANK SHEKHAR DUBEY	NAND KISHORE PRASAD HEMANT KUMAR
106.	CR. MISC./79506/2023 406,420,468,415,4 A.BAIL	3	BINOD KUMAR SINGH vs THE STATE OF BIHAR	AJIT KUMAR NALIN RANJAN ABHAY KUMAR GAJENDRA KUMAR SINGH SHAILENDRA KUMAR	SANJAY KUMAR TIWARY RAJESH KUMAR DIVAKAR JYOTI KUMARI
107.	CR. MISC./83670/2023 419,420,467,468,4 A.BAIL	2	MONA KUMARI vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	ADITYA NARAYAN SINGH.1 BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH
108.	CR. MISC./1619/2024 21(B)(C) A.BAIL	2	RAJDEO SAH @ RAJDEV SAH vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	AKBAR ALI
109.	CR. MISC./2991/2024 147,148,149,341,3 A.BAIL	3	JAI PRAKASH YADAV @ RUDAL YADAV vs THE STATE OF BIHAR	RAJESH JHA MEENAKSHI PRIYA MUKESH MISHRA PREM KUMAR JHA RAJESH JHA RAJESH JHA	UMA SHANKAR PRASAD SINGH MEENA SINGH MITHILESH KUMAR SINGH
110.	CR. MISC./6686/2024 272,273, A.BAIL	2	MOST. TULFI DEVI vs THE STATE OF BIHAR	BHAVESH KUMAR SAH	ABHAY KUMAR
111.	CR. MISC./7781/2024 341,323,324,307,3 A.BAIL	2	NEERAJ YADAV @ NEERAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	KUMAR VEERENDRA NARAYAN GYANAND ROY
112.	CR. MISC./35249/2023 341,323,307,447,3 A.BAIL	5	YASLOK PRASAD @ SHLOK PRASAD @ SHLOK PRASAD YADAV vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	NAVIN KUMAR PANDEY
113.	CR. MISC./38558/2023 341,323,498(A),35 A.BAIL	5	DHEERAJ KUMAR SINGH vs THE STATE OF BIHAR	MD FAZLE KARIM SANJAY SINHA	JHARKHANDI UPADHYAY RAM NIBASH PRASAD SHAMBHU SHARAN KUMAR
114.	CR. MISC./38612/2023 420,467,468,471,4 A.BAIL	5	KUSUM SINHA @ KUSUM KUMARI vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH	ABHAY KUMAR VIJAY KUMAR RAJNISH KUMAR
115.	CR. MISC./46206/2023 409,420,34 A.BAIL	7	JAYANT KUMAR JHA vs THE STATE OF BIHAR	RAJANI KANT MISHRA ABHISHEK KUMAR LAKSHMAN LAL PANDEY	DASHRATH MEHTA
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116.	CR. MISC./50852/2023 420,323,506,379,4 A.BAIL	5	SHIVSHANKAR SAH vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	ANIL PRASAD SINGH SHAMBHU NARAYAN SINGH ABHISHEK KUMAR SURAJ KUMAR TIWARI
117.	CR. MISC./51650/2023 302 A.BAIL	4	SUJIT MAHTO @ SUJIT MAHATO @ SUJIT KUMAR vs THE STATE OF BIHAR	PRAKASH MAHTO	MOHAMMED ARIF
118.	CR. MISC./51694/2023 489A,323, A.BAIL	3	SANJIT KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	RAJ BALLABH SINGH RAJESH KUMAR PANDEY VED PRAKASH CHANDAN SWETA BURNWAL
119.	CR. MISC./51731/2023 406,420,467,468,4 A.BAIL	3	VIJAY KUMAR SINHA @ BIJAY KUMAR SINHA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	SATYA NAND SHUKLA RATNESH KUMAR SINGH SANJAY KUMAR
120.	CR. MISC./51876/2023 341,323,498(a),35 A.BAIL	4	MOHAMMAD NASIR ALAM @ NASIR vs THE STATE OF BIHAR	AJIT KUMAR SINGH	SANJAY KUMAR SHARMA MD. RAHMATULLAH
121.	CR. MISC./52102/2023 365,498(A),504,50 A.BAIL Same ps: CR. MISC/59551/2023	5	VIJAYEE GOND @ VIJAI, GOND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	RAJENDRA PRASAD NAT UDAY PRATAP SINGH PRAVEEN KUMAR PAWAN KUMAR SINGH

With 121.1	CR. MISC./59551/2023 A.BAIL	4	AMAR GOND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	SYED EHTESHAMUDDIN PAWAN KUMAR SINGH UDAY PRATAP SINGH PRAVEEN KUMAR
122.	CR. MISC./52112/2023 302,201,34 A.BAIL	4	SANJAY YADAV vs THE STATE OF BIHAR	SUNIL SRIVASTAVA	DR. AJEET KUMAR
123.	CR. MISC./52445/2023 354A,354C,355D,12 A.BAIL	2	CHANDAN KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	UMESH LAL VERMA
124.	CR. MISC./52592/2023 420,406,120-B,506 A.BAIL	3	MONI KUMARI vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	TARUN PRASAD MANDAL
125.	CR. MISC./52601/2023 8,20(b)(ii)(c) A.BAIL Same ps: CR. MISC/68522/2023	2	ARUN MANDAL vs THE STATE OF BIHAR	DR. SANJAY KUMAR SINGH	HARENDRA PRASAD
126.	CR. MISC./52624/2023 323,498(A), A.BAIL	4	SURENDRA RAM vs THE STATE OF BIHAR	RAJENDRA KUMAR DEO	AHMAD ALI RAMESHWAR SINGH
127.	CR. MISC./52626/2023 498A,323,379,504, A.BAIL	3	MD. TARIQUE ANWAR @ TARIQ ANWAR vs THE STATE OF BIHAR	MD. RAHMATULLAH	RAJENDRA SINGH PRAVEEN KUMAR
128.	CR. MISC./52643/2023 498(a) A.BAIL	3	MD.MAMNOON ALAM vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	ARUN KUMAR FIROZ AHMAD
129.	CR. MISC./52647/2023 448,323,379,307,5 A.BAIL	4	KUNDAN KUMAR THAKUR vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	MD. FAHIMUDDIN
130.	CR. MISC./52658/2023 30(a) A.BAIL	5	PRINCE KUMAR SHARMA @ PRINCE KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5 SUDHANSHU KUMAR SETU PRATEEK	SHAILENDRA KUMAR
131.	CR. MISC./52955/2023 406,420,34,467,46 A.BAIL	3	AJAY KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR AQUAIB KHAN SADA NAND ROY	MOHAMMAD SUFYAN JAI PRAKASH SINGH
132.	CR. MISC./53005/2023 498A A.BAIL	2	RAHUL KUMAR SINGH vs THE STATE OF BIHAR	VIVEKA NAND SINGH	SANJAY KUMAR PANDEY BABU NANDAN PRASAD
133.	CR. MISC./53020/2023 363,366A A.BAIL	3	ALOK KUMAR SINGH @ ALOK KUMAR @ VICKY SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA SAURABH KUMAR	AKBAR ALI
134.	CR. MISC./53093/2023 302,120B A.BAIL	3	ARTI KUMARI vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	RAJIV NAYAN
135.	CR. MISC./53119/2023 406,420,506,34 A.BAIL	3	MD. AMEEM ALAM @ MD. AMEM ALAM vs THE STATE OF BIHAR	MADHUKAR ANAND SHUBHAM KUMAR SINGH SHRINATH MANJHI	GANESH PRASAD SINGH JHA VIKRAM SUMIT KUMAR DR. MALLIKA NAWAL
136.	CR. MISC./53326/2023 363,366(A),370,35 A.BAIL	2	SHANU @ SHANU NADIM vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH	SHAHEEN BEGUM YUGAL KISHORE RUPA KUMARI
137.	CR. MISC./53455/2023 498(A),323,504, A.BAIL	4	AJIT KUMAR SHARMA vs THE STATE OF BIHAR	JYOTI RANJAN JHA KUSUM KUMARI	SYED EHTESHAMUDDIN AMITABH SOHAN PALLAVI SINGH
138.	CR. MISC./53537/2023 364,498A,201,34 A.BAIL	3	MANGAL MAHTO vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	RAJEEV NAYAN
139.	CR. MISC./53657/2023 147,148,149,341,3 A.BAIL	3	ANIL YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	RAJ BALLABH SINGH AKASH RAJ
140.	CR. MISC./53725/2023 363,354(B),328,37 A.BAIL	2	DHARMENDRA RAI @ DHARMENDRA RAY @ DHARMENDRA KUMAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH	UPENDRA KUMAR
141.	CR. MISC./53746/2023 420 A.BAIL	2	SHAMBHU NATH JHA vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN SARITA KUMARI	YOGENDRA KUMAR SUSHIL KUMAR JHA SANTOSH KUMAR JHA
142.	CR. MISC./53907/2023 498A,506,34, A.BAIL	3	AZAZ AHMAD @ EJAZ AHMAD vs THE STATE OF BIHAR	GYANENDRA KUMAR SHUKLA RITU RAJ SHUKLA M. SHAMIM HASHMI	AKSHAY LAL PANDIT HARI KISHORE THAKUR

143.	CR. MISC./53943/2023 302,34 A.BAIL	6	CHANDANI DEVI vs THE STATE OF BIHAR	VINAY KUMAR RAM SWARUP PRASAD	RAJENDRA NATH JHA
144.	CR. MISC./53992/2023 304B,34 A.BAIL	2	DAULATI DEVI vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR	AMITESH KUMAR
145.	CR. MISC./54285/2023 147,341,323,324,4 A.BAIL	3	SHAMBHU SAH @ SAMBHU SAH vs THE STATE OF BIHAR	BAL GOVIND SHARMA NAFISUZZOHA MD. NEMATULLAH	GANESH PRASAD SINGH ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
146.	CR. MISC./54316/2023 304B,34 A.BAIL	4	PRITI KUMARI vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT	BHANU PRATAP SINGH
147.	CR. MISC./54467/2023 341,323,324,307,4 A.BAIL	5	AMAR KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR NO1	JAGDHAR PRASAD
148.	CR. MISC./54629/2023 406,420 A.BAIL	5	RAJESH KUMAR vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	MURLI DHAR
149.	CR. MISC./54699/2023 30(a) A.BAIL	3	KARU SINGH @ RANJEET SINGH vs THE STATE OF BIHAR	DR. MANOJ KUMAR VASUNDHARA KUMARI	MANOJ KUMAR
150.	CR. MISC./54774/2023 409,34 A.BAIL	4	ANIL PRASAD vs THE STATE OF BIHAR	RABI BHUSHAN PRASAD NO. 1 VIJAY PRAKASH BHARGAVA	PARMESHWAR MEHTA SHAILENDRA KUMAR SINGH
151.	CR. MISC./54938/2023 379,411,34 A.BAIL	3	MD. AINUL vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	PARMESHWAR MEHTA
152.	CR. MISC./55088/2023 420,406,468, A.BAIL	5	ARUN KUMAR vs THE STATE OF BIHAR	VISHAL VIKRAM RANA KUMARI SHALINI	MADAN KUMAR ANU PRIYADARSHNI
153.	CR. MISC./55179/2023 323,379,498(a),35 A.BAIL	2	KAMLESH MISHRA @ KAMLESH KUMAR MISHRA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ASHA KUMARI KUMAR PRABHAKAR
154.	CR. MISC./55187/2023 120-B,498-A,323,3 A.BAIL	2	RAM KUMAR PANDIT vs THE STATE OF BIHAR	ANJANI PARASHAR SUNIL KUMAR TIWARI SURESH PRASAD SAH @ BARANWAL	BHANU PRATAP SINGH BIJAY PRAKASH SINGH
155.	CR. MISC./55210/2023 8(B),18,24 A.BAIL	3	UPENDRA YADAV @ UPENDRA KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	JHARKHANDI UPADHYAY
156.	CR. MISC./55211/2023 498-A,324 A.BAIL	4	PRADEEP THAKUR vs THE STATE OF BIHAR	NALIN VILOCHAN TIWARY SOURENDRA PANDEY	AHMAD ALI SAKET ANAND CHHAYA KIRTI GAURAV SHARMA ALOK KUMAR
157.	CR. MISC./55242/2023 498A,354B,379 A.BAIL	4	HEMKANT MANDAL vs THE STATE OF BIHAR	GOPAL JHA RAJESH KUMAR VERMA SHREEPAL JHA	KUMAR VEERENDRA NARAYAN
158.	CR. MISC./55282/2023 406,420,467,468,4 A.BAIL	3	SUNNY KUMAR GUPTA vs THE STATE OF BIHAR	RAMJI KUMAR	DINESH SINGH
159.	CR. MISC./55297/2023 323,406,420,504,1 A.BAIL	3	MINSHAD ASHRAF @ MIMSHAD ASHRAF vs THE STATE OF BIHAR	SATISH CHANDRA VIVEK RAJ	AKBAR ALI SHAILESH KUMAR
160.	CR. MISC./55303/2023 366A,120B,34 A.BAIL	4	KRISH KUMAR @ CHANDAN KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	RAM NARESH RAY PRASENJIT PRITAM AJIT KUMAR
161.	CR. MISC./55322/2023 420,379,386,313,4 A.BAIL	2	ROSHAN KUMAR GUPTA @ SONU @ ROSHAN KUMAR vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA SANJIVE KUMAR AALEKH AMAMD RAVI PRAKASH SUSHANT SOURAV SUMAN	MD. IFTEKHAR MAHMOOD JAINENDRA KUMAR PUSHKAR
162.	CR. MISC./55333/2023 341,323,504,498-A A.BAIL	3	SUBODH KUMAR vs THE STATE OF BIHAR	AMARENDRA KUMAR SATISH KUMAR HEMANT KUMAR	SANJAY KUMAR SHARMA KRISHNA KANT SINGH

163.	CR. MISC./55469/2023 341,323,498A,504, A.BAIL	3	ASIF IQBAL vs THE STATE OF BIHAR	VIRENDRA KUMAR	ASHA KUMARI MD. JUBAIR ANSARI AHMAD HUSSAIN ARZOO
164.	CR. MISC./55798/2023 376,420,467,468,3 A.BAIL	4	GHULAM GHOUS vs THE STATE OF BIHAR	KUMAR RAJDEEP ARVIND KUMAR DIKSHA KUMARI	CHANDRA SEN PRASAD SINGH VIKRAM SINGH
165.	CR. MISC./55920/2023 341,323,324,307,3 A.BAIL	4	SK. ZUBER vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	LALAN KUMAR BHOLA PRASAD INDRAJEET KUMAR
166.	CR. MISC./58633/2023 420,406,323,341,3 A.BAIL	3	RAHBAR ABDIN vs THE STATE OF BIHAR	ALOK KUMAR JHA ATAL BIHARI PANDEY MUKUND KUMAR	DR. INDIWAR KUMARI RAJ KRISHNA JHA ARVIND KUMAR MOUAR
167.	CR. MISC./68522/2023 8,20(b)(ii)(c) A.BAIL Same ps: CR. MISC/52601/2023	2	KUSMA DEVI @ RITA DEVI @ KUSO DEVI vs THE STATE OF BIHAR	SHAMA SINHA SAURAV KUMAR SUMAN ASMITA	RAM SEVAK CHOUDHARY
168.	CR. MISC./84657/2023 304(B),201,34 A.BAIL	2	MEERA DEVI @ MIRA DEVI vs THE STATE OF BIHAR	RAJNISH SHANDILYA PRATIK KUMAR SURYA MOHAN SUDHANSHU	MD. ANZARUL HAQUE SAHARA

Wednesday the 6th March 2024

CENTENARY BUILDING

Court No. 214 (AT 10:30 A.M.)

Mr. Justice Chandra Shekhar Jha

1. Urgent matters may be mentioned on every Monday at 4.15 P.M.

TO BE MENTIONED

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. MISC./55736/2018 QUASHING (376,354 B QSH OF THE ORDER	1	SHAHNAWAZ ALAM @ SAHANWAZ @ SONU AND ANR vs STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	SMT. RITA VERMA LALITA KUMARI DINESHWAR TIWARY	
2.	CR. MISC./12480/2019 376 B QSH OF THE ORDER	1	ABHIJEET KUMAR DAS vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	SANJAY KUMAR SINGH	
3.	CR. MISC./4085/2020 304B,120B, A QSH OF F.I.R	2	MANJULA DEVI vs THE STATE OF BIHAR	RABINDRA KUMAR PRIYADARSHI MIHIR KUMAR	ANSAR UL HAQUE ZAINUL ABEDIN	

FOR ORDERS (ON OFFICE NOTES)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
4.	CR. MISC./5255/2017 QUASHING (147,504 B QSH OF THE ORDER	4	SARITA DEVI AND ORS vs STATE OF BIHAR AND ANR	RABINDRA NATH TIWARI MADHAV ROY KANTI JHA	SRI SANJAY KUMAR SINGH	
5.	CR. MISC./20133/2017 QUASHING (392,436 C QSH OF ORDER OF	4	SUMAN KUMAR PANDEY @ SUMAN PANDEY vs STATE OF BIHAR AND ANR	MUKESH KUMAR SINGH	MR. MANOJ KUMAR	
6.	CR. MISC./21048/2017 QUASHING (406,420 B QSH OF THE ORDER	2	STANELY PAGE vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA BIMAL KUMAR ANITA KUMARI SINGH	SRI MRITUNJAY KUMAR NIRALA	
7.	CR. MISC./22121/2017 QUASHING (147,149 B QSH OF THE ORDER	2	KISHUNDEO SAHANI AND ORS vs STATE OF BIHAR AND ANR	AJAY KUMAR SINGH DHARMESH KUMAR SHRIVASTAVA	SRI JITENDRA KUMAR SINGH	
8.	CR. MISC./23372/2017 QUASHING (447,323 B QSH OF THE ORDER	2	AKHILESH SINGH AND ORS vs STATE OF BIHAR AND ANR	ANIL KUMAR RITESH KUMAR SINHA RAJEEV RANJAN	SRI DASHRATH MEHTA	
9.	CR. MISC./23735/2017 QUASHING (498A IP D ORDER OF COGNIZA	2	OM PRAKASH GUPTA AND ORS vs STATE OF BIHAR AND ANR	ARUN KUMAR JHA	SRI AHTASH ALI KHAN	
10.	CR. MISC./24738/2017 QUASHING (379,451 B QSH OF THE ORDER	2	NAUSHABA AHMAD AND ANR vs STATE OF BIHAR AND ANR	CHANDRASHEKHAR RAHUL KUMAR	SRI PRADEEP NARAIN KUMAR	
11.	CR. MISC./24852/2017 QUASHING (498A,32 D ORDER OF COGNIZA	2	IMRAN ANSARI AND ORS vs STATE OF BIHAR AND ANR	BHAGYA NARAYAN JHA	SRI JITENDRA KUMAR SINGH	
12.	CR. MISC./25665/2017 QUASHING (307,34 C QSH OF ORDER OF	2	RAJKISHOR BAITHA vs STATE OF BIHAR AND ANR	SHREE NIVAS MADHUVAN RAJEEV KUMAR SATYENDRA RAI SHEKHAR SINGH	MD. ARIF	
13.	CR. MISC./25687/2017 QUASHING(406,420, B QSH OF THE ORDER	4	DINESH MAHESHWARI @ DINESH vs STATE OF BIHAR AND ANR	BISHWANATH PRASAD SINGH RATAN KUMAR	SRI BINOD KUMAR 3	

FOR ADMISSION -I

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
14.	CR. MISC./31934/2015 QUASHING(417,418) QSH COMPLAIN FOR C	11	RAMANI PANDEY AND ORS vs STATE OF BIHAR AND ANR	ANUJ KUMAR JAVED ASLAM PRABHAKAR NATH RAI	HIRDAY PD. SINGHAPP SADANAND PRASAD DEO	
15.	CR. MISC./44169/2015 QUASHING(364/34) QSH F.I.R. FOR DIS	11	HIRA PODDAR @ HEERA PODDAR vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA BIMAL KUMAR ABHISHEK ANAND	R.B.ROY RAMANAPP NAKUL KUMAR JAMUAR	
16.	CR. MISC./32209/2017 QUASHING (419,420 C QSH OF ORDER OF	2	NISHIKANT TIWARI vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH RISHI RAJ	SRI VINOD SHANKAR MODI	

17.	CR. MISC./66927/2018 QUASHING (406,409 C QSH OF ORDER OF	1	SARAD KUMAR JHA vs THE STATE OF BIHAR, THROUGH THE SUPERINTENDENT OF POLICE, VIGILANCE GOVT. OF BIHAR, PATNA	ALOK KUMAR @ ALOK KR SHAHI UJJWAL RAJ ANIRVAN CHOUDHURI NILANJAN CHATTERJEE SAHIL KUMAR	ANJANI KUMARL.O.,INC.,VIGILANCE
18.	CR. MISC./73974/2019 7A C QSH OF ORDER OF	5	OM PRAKASH PRASAD vs THE STATE OF BIHAR THROUGH VIGILANCE PATNA	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	ANJANI KUMAR(L.O INC. VIG)
19.	CR. MISC./9188/2015 QUASHING (342/323 QSH F.I.R. FOR CON	14	ANANT KUMAR PRASAD @ A.K. PRASAD vs STATE OF BIHAR AND ANR	SANJAY KUMAR PANDEY NO-5 ANITA KUMARI	MUSTAQUE ALAM APP RANJAN KUMAR SINGH
With 19.1	CR. MISC./12122/2015 QUASHING (406,420,QUASHING	9	ANANT KUMAR PRASAD @ A.K.PRASAD vs STATE OF BIHAR AND ANR	SANJAY KUMAR PANDEY NO-5 ANITA KUMARI	ADITYA NARAYAN SINGH 1APP RANJAN KUMAR SINGH
20.	CR. MISC./40700/2015 QUASHING(420) IPC QSH COMPLAIN FOR C	4	SANTOSH KUMAR vs STATE OF BIHAR AND ANR	NACHIKETA JHA	ASHOK KR.SINGH APP RAKESH KUMAR SINGH CHITRANJAN KUMAR SINGH ARBIND KUMAR
21.	CR. MISC./8664/2016 QUASHING (420/409 QSH COMPLAIN FOR C	16	MD. AQUBAL ALAM @ MD. ALAM vs THE STATE OF BIHAR	SANJEEV RANJAN SATISH NARAYAN SINHA	ARUN KUMAR PANDEY APP
22.	CR. MISC./9452/2016 QUASHING (307/379 QSH F.I.R. FOR DIR	8	MD. RAFI AHMAD @ RAFI AHMAD AND ORS. vs STATE OF BIHAR AND ANR	MD. ANIS AKHTAR MAHTAB ALAM ASIF KALIM ARIF DAULA SIDDIQUIE	SUMAN KUMARI SINGH APP SYED QAISAR HASAN SHAHRUKH SHIDDIQUI AZHAR HUSSAIN
23.	CR. MISC./9599/2016 QUASHING (447,427 QSH COMPLAIN FOR C	5	AJAZ HUSSAIN vs STATE OF BIHAR AND ANR	BIRENDRA NATH MISHRA	MD. ARIFAPP
24.	CR. MISC./11629/2016 QUASHING(307,436, QSH F.I.R. FOR CON	8	KAPILDEV PRASAD AND ORS vs THE STATE OF BIHAR	NILESH KUMAR PRAVIN KUMAR	D.P.TIWARYAPP HANS LAL KUMAR
25.	CR. MISC./13631/2016 QUASHING(379)-IPC B QSH OF THE ORDER	7	ARVIND KUMAR TIWARI @ GIRDHARI TIWARI AND ORS vs STATE OF BIHAR AND ANR	NACHIKETA JHA	MADAN ANIL KUMAR SINGH
26.	CR. MISC./14292/2016 QUASHING(406,323, B QSH OF THE ORDER	8	RAJIV KUMAR SINHA vs STATE OF BIHAR AND ANR	PRASHANT SINHA	RINA SINHAAPP
27.	CR. MISC./14335/2016 QUASHING(409,420) C QSH OF ORDER OF	9	SADRE ALAM @ MD. SADRE ALAM vs THE STATE OF BIHAR	ZAINUL ABEDIN	NIRMAL KUMAR SINHAAPP
28.	CR. MISC./14421/2016 QUASHING (307) IP F QSH OF ORDER OF	5	MANGAL SAH AND ORS vs STATE OF BIHAR AND ANR	ASHOK KUMAR GUPTA	SATYENDRA NR. SINGH APP ANANT KUMAR MISHRA NIRAJ KUMAR SINGH
29.	CR. MISC./15177/2016 QUASHING(420)-IPC B QSH OF THE ORDER	6	BALRAM TIWARY @ BALIRAM TIWARY AND ANR. vs STATE OF BIHAR AND ANR	ANIL KUMAR TIWARY	RAM CHANDRA SAHNIAPP DR. ANJANI PD. SINGH SUNNY KUMAR
30.	CR. MISC./15716/2016 QUASHING (156) CR P OTHER UNCATEGORI	4	SUNIL KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ORS	DINESHWAR MISHRA	SHAILENDRA KUMAR SINGH APP KAUSHLENDRA KUMAR SINHA ANJANI KUMAR MISHRA
31.	CR. MISC./16984/2016 QUASHING (498A/34 F QSH OF ORDER OF	7	BIRENDRA SAH AND ORS vs STATE OF BIHAR AND ANR	DIWAKAR PRASAD SINGH	NAND KISHORE PRASAD APP SUBESH SHARMA
32.	CR. MISC./17965/2016 QUASHING(144 CR.P P OTHER UNCATEGORI	3	KEDAR RAI AND ORS vs STATE OF BIHAR AND ANR	NARESH CHANDRA VERMA LAKSHMI KANT TIWARY	DR. AJIT KUMARAPP ASHOK KUMAR HARENDRA KUMAR SINGH
33.	CR. MISC./18082/2016 QUASHING(323,341, B QSH OF THE ORDER	9	PINKI DEVI @ PINKI SHARMA AND ORS vs STATE OF BIHAR AND ANR	SUDISH KUMAR VIJAY KUMAR SINHA	ASHOK KUMARAPP PRADEEP CHANDRA LAL BABU SINGH
34.	CR. MISC./19270/2016 QUASHING (109/120 C QSH OF ORDER OF	11	NAGESHWAR SHARMA vs THE STATE OF BIHAR THROUGH ECONOMIC OFFENCES, GOVT. OF BIHAR, PATNA	PRAVIN KUMAR SINHA SURESH CHAND GIRI	MR. VISHWANATH PD. SINGH ADV. FOR EOU VIJAY ANAND -

35.	CR. MISC./20465/2016 QUASHING(355,506, B QSH OF THE ORDER Same ps: CR. MISC/22098/2016	14	SANJEEV KUMAR AND ORS vs STATE OF BIHAR AND ANR	TUHIN SHANKAR	ATAUR RAHMANAPP RAJESH KUMAR SINHA KARTIK KUMAR SINHA
With 35.1	CR. MISC./22098/2016 QUASHING (355,379,B QSH OF THE ORDER	12	GAURAV RANJAN vs STATE OF BIHAR AND ANR	TUHIN SHANKAR	ANURADHA SINGHAPP RAJESH KUMAR SINHA KARTIK KUMAR SINHA
36.	CR. MISC./21632/2016 QUASHING (438(2)) P OTHER UNCATEGORI	9	UTTAM KUMAR AND ANR. vs STATE OF BIHAR AND ANR	ADITYA NATH JHA	BRAJ KISHORE PD.APP SHRUTI SINHA
37.	CR. MISC./22421/2016 QUASHING (323,504 B QSH OF THE ORDER	9	KUMAR RANJAN @ DR. KUMAR RANJAN @ K. RANJAN AND ORS vs STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA SURESH CHAND GIRI ASFAR IMAM ADIL ABBAS	DR. M.K.GAUTAMAPP RAJENDRA PRASAD YADAV
38.	CR. MISC./22746/2016 QUASHING(379,323, D ORDER OF COGNIZA	7	NAZIA FATHIMA AND ORS vs STATE OF BIHAR AND ANR	MD. KAMALUDDIN SHASHI KUMAR ANISUR RAHMAN RANJAY KUMAR SINGH	SURENDRA KUMARAPP BRIJ NANDAD PRASAD OBAIDUR RAHMAN JANKI NANDAN PRASAD SANJEEV KUMAR
39.	CR. MISC./23034/2016 QUASHING(498A) IP D ORDER OF COGNIZA	13	UTTAM KUMAR AND ORS. vs STATE OF BIHAR AND ANR	PRABHU NARAYAN SHARMA SUNIL KUMAR	SANJAY KR. SHARMA APP
40.	CR. MISC./23120/2016 QUASHING(498A,323 D ORDER OF COGNIZA	8	MADAN MOHAN PANDEY AND ORS vs STATE OF BIHAR AND ANR	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	J.UPADHYAYAPP
41.	CR. MISC./23302/2016 QUASHING(420/323/ B QSH OF THE ORDER	8	MD. QUASIR ALI KHAN @ QUAISHA ALI KHAN vs STATE OF BIHAR AND ANR	BIPIN KUMAR ARUN KUMAR	JITENDRA KUMAR SINGHAPP
42.	CR. MISC./23564/2016 QUASHING (498A)IP D ORDER OF COGNIZA	10	GORELAL YADAV AND ORS vs STATE OF BIHAR AND ANR	DURGESH NANDAN LILAWATI SINGH MANISHA PRAKASH HIRDAY PRASAD SINGH JITENDRA KUMAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH MEENA SINGH RAKESH SINGH	NITYANAND TIWARYAPP ARUN KUMAR
43.	CR. MISC./23591/2016 QUASHING (323,384 B QSH OF THE ORDER	8	BINOD KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SONI	HARENDRA PRASADAPP KUNWAR AJIT SINGH
44.	CR. MISC./24158/2016 QUASHING (406,409 B QSH OF THE ORDER	7	VINAY KUMAR VERMA vs STATE OF BIHAR AND ANR	RAMAKANT YADAV RAKESH KUMAR NO.1	ABHAY KR. 1APP SANJEEV KUMAR SINGH
45.	CR. MISC./24200/2016 QUASHING(420/409/ C QSH OF ORDER OF	5	ANIL KUMAR vs STATE OF BIHAR AND ANR	RAM BINOD SINGH	SHANTANU KUMARAPP AISHWARYA RITI SHAILENDRA KUMAR SINGH
46.	CR. MISC./24641/2016 QUASHING(420/467/ C QSH OF ORDER OF	3	BINOD KUMAR AND ANR vs STATE OF BIHAR AND ANR	ARUN PRASAD AMBASTHA	S.DAYALAPP
47.	CR. MISC./25514/2016 QUASHING (323,379 B QSH OF THE ORDER	3	BINOD KUMAR DAS @ VINOD KUMAR DAS AND ANR vs STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA ARVIND KR. SRIVASTAVA SATYENDRA KUMAR BHATNAGAR	SRI SAKIR AHMAD PRAMOD MISHRA VIJAY KUMAR MUKUL SURAJ KUMAR
48.	CR. MISC./28291/2016 QUASHING (304 & 3 C QSH OF ORDER OF	8	RAMASHANKAR YADAV AND ORS vs THE STATE OF BIHAR	CHANDRA KANT PATHAK DHANANJAY KUMAR	SRI SHANTANU KUMAR
49.	CR. MISC./28786/2016 QUASHING (420,120 P OTHER UNCATEGORI	11	SRI ABDUL SAMEE SIDDIQUI @ ABDUL SAMEE ABDUL GANI SIDDIQUI vs STATE OF BIHAR AND ANR	PRAVIN KUMAR SINHA SANJEEV RANJAN SURESH CHAND GIRI	DR. M.K.GAUTAMAPP LAKSHMI KANT SHARMA RAJESH KUMAR
50.	CR. MISC./28937/2016 QUASHING (406,409 F QSH OF ORDER OF Same ps: CR. MISC/28945/2016	11	KRISHANA KUMAR SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR	S.M.RAHMANAPP
With 50.1	CR. MISC./28945/2016 QUASHING(406, 409,F QSH OF ORDER OF	11	PIYUSH KANT MOHAN vs THE STATE OF BIHAR	SANJEEV KUMAR	S.M.RAHMANAPP

51.	CR. MISC./29468/2016 QUASHING(302, 201 P OTHER UNCATEGORI	7	BHOLA PASWAN AND ANR vs STATE OF BIHAR AND ANR	MRITYUNJAY KUMAR UMESH PRASAD	SRI ANAND KISHORE CHOUDHARY
52.	CR. MISC./30426/2016 QUASHING (302,335 F QSH OF ORDER OF	6	RANJEET KUMAR @ ANJIT KUMAR vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	SRI AJAY KUMAR-1
53.	CR. MISC./31600/2016 QUASHING (467,468 B QSH OF THE ORDER	4	DHANIK YADAV AND ORS vs STATE OF BIHAR AND ANR	SHASHI DHAR JHA	SRI JAGDHAR PRASAD AMARNATH JHA
54.	CR. MISC./32136/2016 QUASHING (498A) I D ORDER OF COGNIZA	4	RESHMA DEVI vs THE STATE OF BIHAR	ANIL KUMAR	SRI DASHRATH MEHTA
55.	CR. MISC./32735/2016 QUASHING (147,149 C QSH OF ORDER OF	7	AZAD KHAN AND ORS vs STATE OF BIHAR AND ANR	VIJAY KR SINGH NO. 1	SRI LALAN KUMAR BRIJ KISHOR MISHRA
56.	CR. MISC./32740/2016 QUASHING (341,323 N ORDER OF RELEASE	12	BIJENDRA PANDEY vs STATE OF BIHAR AND ANR	VINAY RANJAN ASHA KUMARI	SRI BHANU PRATAP SINGH DRONACHARYA GHANSHYAM TIWARY ARGHESH KUMAR
57.	CR. MISC./32782/2016 QUASHING (147,448 B QSH OF THE ORDER	6	KRISHNA DEO RAI AND ORS vs STATE OF BIHAR AND ANR	RAVINDRA KUMAR	SRI AKBAR ALI RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP
With 57.1	CR. MISC./33689/2016 QUASHING(323,504,3B QSH OF THE ORDER	4	KRISHNA DEO RAI AND ANR vs STATE OF BIHAR AND ANR	RAVINDRA KUMAR	SRI AKBAR ALI RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP
58.	CR. MISC./32836/2016 QUASHING (341,323 B QSH OF THE ORDER	3	BHAVNATH JHA vs STATE OF BIHAR AND ANR	PRAFULL CHANDRA JHA	SRI SADANAND PASWAN RAVINDRA KUMAR SINGH AMRESH KUMAR
59.	CR. MISC./32846/2016 QUASHING (380)IPC B QSH OF THE ORDER	4	DINANATH RAM vs STATE OF BIHAR AND ANR	DR. KAMAL DEO SHARMA	B.N.PANDAYAPP
60.	CR. MISC./33028/2016 QUASHING (7/13(2) C QSH OF ORDER OF	9	RAMCHANDRA SINGH vs THE STATE OF BIHAR THROUGH THE INSPECTOR GENERAL OF POLICE VIGILANCEQ CABINET VIGILANCE DEPARTMENT	BHASKAR SHANKAR RAKESH SINGH MITHILESH KUMAR SINGH	RAMAKANT SHARMA LAW OFF. VIG ARCHANA PALKAR KHOPDE
61.	CR. MISC./33692/2016 QUASHING (406,409 C QSH OF ORDER OF	7	SAVITA DAS @ SMT. SAVITA DEVI vs THE STATE OF BIHAR	ANIL KUMAR MUKUND ANIRUDH PANDEY	SRI MUKESH KUMAR SINGH
62.	CR. MISC./33712/2016 QUASHING(498A, 32 D ORDER OF COGNIZA	4	SADANAND BISHWAS AND ANR vs STATE OF BIHAR AND ANR	ANIL PRASAD SINGH	SMT. ANUSUIYA JAISWAL
63.	CR. MISC./34165/2016 QUASHING(504,506) B QSH OF THE ORDER	15	GANGESHWAR SHARMA vs STATE OF BIHAR AND ANR	RANJEET KUMAR NAVIN SHARMA	SMT. REENA SINHA ASIF KALIM ARUN KUMAR BHAGAT
64.	CR. MISC./34235/2016 QUASHING(292,293) C QSH OF ORDER OF	6	MAHENDRA SAO @ MAHENDRA PRASAD vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	SRI RAM BACHAN SINGH
65.	CR. MISC./34338/2016 QUASHING (420,406 C QSH OF ORDER OF	4	SURENDRA KUMAR SHARMA @ SONU SHARMA vs STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	SRI JITENDRA KUMAR SINGH
66.	CR. MISC./34376/2016 QUASHING (498A,34 D ORDER OF COGNIZA	5	MD. HEYAT AND ORS vs STATE OF BIHAR AND ANR	SUDHA CHANDRA SURENDRA KUMAR SINGH	SMT. INDU BALA PANDEY MD. JAVED JAFAR KHAN
67.	CR. MISC./34715/2016 QUASHING (498A,40 D ORDER OF COGNIZA	9	MANOJ KUMAR SINGH AND ORS vs STATE OF BIHAR AND ANR	DHANANJAY KUMAR TIWARY SHANTI KUMAR	SRI JHARKHANDI UPADHYAY
68.	CR. MISC./34979/2016 QUASHING(420, 406 C QSH OF ORDER OF	7	SURESH KUMAR SHARMA vs STATE OF BIHAR AND ANR	JITENDRA NARAIN SINHA	SRI INDRA KUMAR SINGH ARVIND KUMAR ANITA KUMARI SINGH
69.	CR. MISC./35274/2016 QUASHING (420,120 A QSH OF F.I.R	16	TANU SINGH vs STATE OF BIHAR AND ANR	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	ARUN KR.SINGH 5APP
70.	CR. MISC./35596/2016 QUASHING(420,418, C QSH OF ORDER OF	5	PAWAN KUMAR GUPTA AND ORS vs STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA	SRI JAGDHAR PRASAD SHAILENDRA KUMAR DWIVEDI

71.	CR. MISC./35668/2016 QUASHING(147,148, C QSH OF ORDER OF	5	PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	SANJEET KUMAR DHANANJAY KUMAR	SRI ARBIND KUMAR PANDEY AMAL KUMAR SINHA
72.	CR. MISC./35680/2016 QUASHING (447,341 C QSH OF ORDER OF	6	YOGENDRA BHAGAT AND ORS vs STATE OF BIHAR AND ANR	ALOK RANJAN	SRI S.M. RAHMAN ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR
73.	CR. MISC./35697/2016 QUASHING (500,501 B QSH OF THE ORDER	4	GAURI DEVI vs STATE OF BIHAR AND ANR	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	SRI LAKSHMI KANT SHARMA MANISH KISHORE BAL BHUSHAN CHOUDHARY
74.	CR. MISC./35737/2016 QUASHING(420,409) C QSH OF ORDER OF	8	GANESH RAI vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	SRI SANJAY KUMAR SINGH
75.	CR. MISC./35738/2016 QUASHING(341,323, C QSH OF ORDER OF	9	AMRENDRA KUMAR AMAR AND ORS vs STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ AMRENDRA KR @ DR. AMRENDRA KR	SRI NARENDRA KUMAR SINGH
76.	CR. MISC./35976/2016 QUASHING(453,497) E QSH OF ORDER OF	5	RAJYASHREE GUPTA vs THE STATE OF BIHAR AND ORS	TARUN KUMAR SINHA	SRI RAM PRIYA SARAN SINGH AVANISH KUMAR SINGH
77.	CR. MISC./36544/2016 QUASHING (498A,34 D ORDER OF COGNIZA	7	MANOJ KUMAR @ MANOJ KUMAR PANDIT vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA GAURAV KUMAR VIKRAM INDU BHUSHAN	SRI RAM ANURAG SINGH RAJEEV KUMAR GAUTAM SHAH
78.	CR. MISC./36665/2016 QUASHING (406,409 C QSH OF ORDER OF	7	SAJIDA KHATOON vs STATE OF BIHAR AND ANR	SATISH KUMAR SINGH DINESH MAHARAJ	SRI RAM SEVAK CHOUDHARY NAMRATA MISHRA
79.	CR. MISC./36680/2016 QUASHING(7,3(2) R C QSH OF ORDER OF	4	SIYA RAM CHAUPAL vs THE STATE OF BIHAR , THROUGH DEPUTY INSPECTOR GENERAL OF POLICE VIGILANCE, CENTRAL RANGE PATNA B	SUBESH SHARMA ANIL KUMAR MUKUND	RAMA KANT SHARMAL.O,I/C VIGI ARCHANA PALKAR KHOPDE
80.	CR. MISC./36704/2016 QUASHING(406, 323 B QSH OF THE ORDER	7	UDAY NARAYAN SINGH AND ORS vs STATE OF BIHAR AND ANR	SWAPNIL KUMAR SINGH	SRI AHTASH ALI KHAN SANJEEV KUMAR MISHRA
81.	CR. MISC./36780/2016 QUASHING(302,120B C QSH OF ORDER OF	6	UMESH DAHLAN @ UMESH PRASAD DAHLAN vs THE STATE OF BIHAR	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	SRI ZAINUL ABEDIN
82.	CR. MISC./36832/2016 QUASHING (188)IPC C QSH OF ORDER OF	9	MINAKSHI MAHESHWARI vs STATE OF BIHAR AND ANR	VIVEKANAND VIVEK RANG NATH PANDEY	SRI PARMANAND PRASAD SHYAM KISHOR DAS
83.	CR. MISC./37288/2016 QUASHING(341, 323 C QSH OF ORDER OF	7	SARBJEET KUNWAR vs THE STATE OF BIHAR AND ORS	DHARMENDRA JHA	SRI SATYENDRA PRASAD
84.	CR. MISC./37290/2016 QUASHING(420, 365 C QSH OF ORDER OF	7	AJAY KUMAR SINHA vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR HARISH KUMAR RAJ KRISHAN JHA	SRI NAND KUMAR
85.	CR. MISC./37475/2016 QUASHING (7,13(2) N ORDER OF RELEASE	8	QUDSIA BANO @ SHAGUFTA YASMIN AND ORS vs THE STATE OF BIHAR THROUGH VIGILANCE, INVESTIGATION BUREAU DEPARTMENT, THROUGH ADDITIONAL DIRECTOR	RAJ NANDAN PRASAD	RAMA KANT SHARMAL.O,I/C VIGI
86.	CR. MISC./37507/2016 QUASHING(323, 504 B QSH OF THE ORDER	7	SUMANJI KAMAT AND ORS vs STATE OF BIHAR AND ANR	DHARMENDRA JHA	SMT. MADHURI LATA
87.	CR. MISC./37617/2016 QUASHING(307,147, P OTHER UNCATEGORI	9	MD. ALAM AND ORS vs STATE OF BIHAR AND ANR	HARENDRA PRASAD SHAILENDRA KUMAR NARIPENDRA KUMAR	SRI BINOD KUMAR
88.	CR. MISC./37924/2016 QUASHING (498A) I D ORDER OF COGNIZA	5	MD. KABIL vs STATE OF BIHAR AND ANR	NAFISUZZOHA	SRI ASHOK KUMAR SINGH MOHAMMAD SUFYAN THAKUR BRAJESH SINGH
89.	CR. MISC./38182/2016 QUASHING (406,420 F QSH OF ORDER OF	10	AJAY KUMAR SINGH vs STATE OF BIHAR AND ANR	RAJANI KANT SINGH	SRI MANISH KUMAR 2 NARENDRA KUMAR BABBAN PRASAD SINGH

90.	CR. MISC./38194/2016 QUASHING (7/13(2) F QSH OF ORDER OF	5	MANOJ KUMAR CHAUDHARY vs THE STATE OF BIHAR THROUGH VIGILANCE	UMESH KUMAR SINGH	RAMAKANT SHARMA LAW OFF. VIG RANA VIKRAM SINGH
91.	CR. MISC./38403/2016 QUASHING (25(1-B) C QSH OF ORDER OF	5	RAJESH RAM @ RAJESH PASWAN vs THE STATE OF BIHAR	SURENDRA KUMAR MISHRA SATYENDRA PRASAD SINGH	SRI KHURSHID ANWAR RAKESH KUMAR SINGH
92.	CR. MISC./38521/2016 QUASHING (498A,34 D ORDER OF COGNIZA Same ps: CR. MISC/40086/2016	5	RAM RATI DEVI AND ORS vs STATE OF BIHAR AND ANR	GAGAN DEO YADAV VINOD KUMAR	MD. FAHIMUDDIN ARVIND KUMAR
With 92.1	CR. MISC./40086/2016 QUASHING (498A,341D ORDER OF COGNIZA	5	KRISHNA DEO YADAV @ KRISHNA DEO KUMAR vs STATE OF BIHAR AND ANR	GAGAN DEO YADAV	SRI AKSHAY LAL PANDIT ARVIND KUMAR
93.	CR. MISC./38641/2016 QUASHING (341,323 C QSH OF ORDER OF	6	TRIPTI NARAYAN CHOUDHARY @TRISITI NARAYAN CHOUDHARY ANDORS vs STATE OF BIHAR AND ANR	BALESHWAR KAMAT ARUN KUMAR JHA	SRI SADANAND PASWAN
94.	CR. MISC./38735/2016 QUASHING (420,419 C QSH OF ORDER OF	6	BINAY KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR	R.B.ROY RAMANAPP
95.	CR. MISC./38754/2016 QUASHING(239 CR.P F QSH OF ORDER OF	6	ANIL KUMAR SINHA @ BHANU PRASAD vs THE STATE OF BIHAR	NAND KISHORE SINGH JITENDRA KUMAR	SRI AMRENDRA PRASAD
96.	CR. MISC./39197/2016 QUASHING (302,120 C QSH OF ORDER OF	6	DR. BRAHAMDEO YADAV @ BRAHAMDEO KUMAR @ DR. BRAMDEO YADAV vs THE STATE OF BIHAR	KUMAR PRAVEEN	SMT. NIRMALA KUMARI
97.	CR. MISC./39397/2016 QUASHING (406,420 B QSH OF THE ORDER	4	CHANDRA KANT CHAUDHARY AND ANR vs STATE OF BIHAR AND ANR	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA	SRI ANAND MOHAN PRASAD MEHTA
98.	CR. MISC./39398/2016 QUASHING(341, 323 C QSH OF ORDER OF	4	RAM BINOD SHARMA @ VINOD SHARMA AND ORS vs STATE OF BIHAR AND ANR	AMRENDRA NARAYAN RAI	SRI ASHARAF ANSARI
99.	CR. MISC./39404/2016 QUASHING (302)IPC F QSH OF ORDER OF	7	RAVI GOSWAMI vs THE STATE OF BIHAR	DHIRENDRA KUMAR GUPTA HARISH KUMAR RAJ KRISHAN JHA ARVIND KUMAR MOUAR	SRI PARMANAND KUMAR
100.	CR. MISC./39563/2016 QUASHING (498A) I D ORDER OF COGNIZA	4	DR. RAJIV RANJAN SINGH AND ORS vs STATE OF BIHAR AND ANR	RAKESH KUMAR SINHA	DR. KUMAR UDAY PRATAP
101.	CR. MISC./39598/2016 QUASHING (7,8,9,1 QUASHING	4	SMT. JAYSHREE THAKUR vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, ECONOMIC OFFENCE UNIT, BIHAR, PATNA	PRANAV KUMAR JHA KRISHNA KUMAR SUBODH KUMAR JHA SARVESHWAR TIWARY	VISHWANATH PD.SINHAFOR EOU SONI SHRIVASTAVA
102.	CR. MISC./39620/2016 QUASHING (420,406 C QSH OF ORDER OF	4	LAXMAN SINGH vs THE STATE OF BIHAR AND ORS	BRAJESH PRASAD GUPTA RAJ NANDAN PRASAD	SRI NITYANAND UDAY KUMAR
103.	CR. MISC./39753/2016 QUASHING(302, 120 F QSH OF ORDER OF	4	PUSHPA DEVI @ PUSHPA SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH	SRI SATYAVARAT VERMA MITHLESH KUMAR KHARE
104.	CR. MISC./39762/2016 QUASHING (7, 13(2 F QSH OF ORDER OF	5	YUGAL KISHORE PRASAD vs THE STATE OF BIHAR THROUGH VIGILENCE PATNA	RAJ BANSH DUBEY PRAMOD KUMAR	RAMAKANT SHARMAL.O.I/C VIG.
105.	CR. MISC./39768/2016 QUASHING (147 CR. J QSH OF ORDER OF	6	JANAK BHAGAT vs STATE OF BIHAR AND ANR	DHANANJAY KUMAR SUNIL PRASAD	SRI SURENDRA KUMAR
106.	CR. MISC./40006/2016 QUASHING (420,120 C QSH OF ORDER OF	5	SAROJ KUMAR AND ORS vs THE STATE OF BIHAR	DHRAMVEER	SRI RAMCHANDRA SAHANI
107.	CR. MISC./40074/2016 QUASHING (302/34) C QSH OF ORDER OF	4	JITENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO	SRI SADANAND PASWAN

108.	CR. MISC./40088/2016 QUASHING (323,379 B QSH OF THE ORDER	4	RAM BILAS SAH AND ORS vs STATE OF BIHAR AND ANR	AJAY MUKHERJEE	SRI MUKESH KUMAR SINGH MURLIDHAR MISHRA VINIT KUMAR SHUBHESH PANDEY
109.	CR. MISC./40090/2016 QUASHING(406,420, QUASHING	7	SANJEET KUMAR @ CHOTKAN AND ORS vs STATE OF BIHAR AND ANR	PRANAV KUMAR	SRI SHYAMESHWAR DAYAL
110.	CR. MISC./40323/2016 QUASHING(420, 419 F QSH OF ORDER OF	6	RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR	SANJAY KUMAR TIWARY	SRI MANOJ KUMAR - 1
111.	CR. MISC./40395/2016 QUASHING (498A)IP D ORDER OF COGNIZA	4	KRISHNA KANT SHARMA AND ORS vs STATE OF BIHAR AND ANR	RAJ KISHOR PRASAD	SRI NAGENDRA PRASAD AMIT KUMAR MISHRA ABHAY SHANKAR SINGH
112.	CR. MISC./40712/2016 QUASHING(341, 323 C QSH OF ORDER OF	5	KAUSHAL SHARMA AND ORS vs STATE OF BIHAR AND ANR	AMARENDRA KUMAR SINGH	SRI MANOJ KUMAR - 1
113.	CR. MISC./40723/2016 QUASHING(504)-IPC B QSH OF THE ORDER	8	CHANDAN BOSE vs STATE OF BIHAR AND ANR	SAKET TIWARY	SRI SURENDRA KUMAR MANENDRA KUMAR SINHA
114.	CR. MISC./40741/2016 QUASHING (82,83) P OTHER UNCATEGORI	6	RAJU PASWAN AND ANR vs STATE OF BIHAR AND ANR	BINOD KUMAR SINGH ABHAY KUMAR ROY	SRI S.M. RAHMAN RAVINDER KUMAR SHARMA
115.	CR. MISC./40754/2016 QUASHING(384,506, C QSH OF ORDER OF	5	PAWAN KUMAR AND ANR vs STATE OF BIHAR AND ANR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	SRI JHARKHANDI UPADHYAY
116.	CR. MISC./40794/2016 QUASHING(420,467, C QSH OF ORDER OF	4	KRITYA NAND CHOUDHARY vs STATE OF BIHAR AND ANR	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	SRI ZAINUL ABEDIN
117.	CR. MISC./40804/2016 QUASHING(228 CR.P F QSH OF ORDER OF	5	AVINASH KUMAR AND ANR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	SRI BISHESHWAR RAM VIBHUTI RANJAN SONVADRA
118.	CR. MISC./40807/2016 QUASHING (379)IPC C QSH OF ORDER OF	4	NIRANJAN KUMAR vs STATE OF BIHAR AND ANR	RABINDRA PRASAD SINGH NAND LAL PRASAD SINHA	SRI CHANDRA BHUSHAN PRASAD
119.	CR. MISC./40942/2016 QUASHING(498A,323 D ORDER OF COGNIZA	4	JANKI DEVI @ MASOMAT JANKI AND ORS vs STATE OF BIHAR AND ANR	RANA VIKRAM SINGH	SRI JHARKHANDI UPADHYAY
120.	CR. MISC./40986/2016 QUASHING(307,147, C QSH OF ORDER OF	5	VANDANA KUMARI AND ORS vs STATE OF BIHAR AND ANR	SANJAY KUMAR BIJAY BIHARI SINHA AJIT KUMAR SINGH BINOD KUMAR PANDEY ABHISHEK KUMAR	SRI AJAY KUMAR -2
121.	CR. MISC./41007/2016 QUASHING(147, 148 B QSH OF THE ORDER	5	SURYA KUMAR RAM @ SURYA KUMAR HARIJAN AND ORS vs STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	SRI SADANAND PASWAN
122.	CR. MISC./41053/2016 QUASHING (145 CR. J QSH OF ORDER OF	5	RAMUNI DEVI AND ANR vs STATE OF BIHAR AND ANR	SATYENDRA PRASAD SINGH SURENDRA KUMAR MISHRA	SRI BINOD KUMAR 2 RAJ KISHORE PRASAD SMITA PRASAD
123.	CR. MISC./41061/2016 QUASHING (302,201 C QSH OF ORDER OF	3	SANJAY MAHTO AND ORS vs THE STATE OF BIHAR	SANJEEV NIKESH RAJEEV RANJAN	SRI AHMAD ALI
124.	CR. MISC./41063/2016 QUASHING(302,34,1 C QSH OF ORDER OF	5	AJAY KUMAR @ MITHU THAKUR @ AJAY THAKUR vs THE STATE OF BIHAR	ASHOK KUMAR SURENDRA PRASAD SINGH NAVESH NANDAN	SRI SHYAM BIHARI SINGH
125.	CR. MISC./41089/2016 QUASHING (409)IPC C QSH OF ORDER OF	5	LALBABU CHAUDHARY vs STATE OF BIHAR AND ANR	RAKESH KUMAR TIWARY	SRI LAKSHMI KANT SHARMA SHAILENDRA KUMAR SINGH
126.	CR. MISC./41147/2016 QUASHING(420/34)- C QSH OF ORDER OF	4	RANVIJAY KUMAR vs STATE OF BIHAR AND ANR	HARISH KUMAR	SRI BHANU PRATAP SINGH
127.	CR. MISC./41166/2016 QUASHING (364,120 C QSH OF ORDER OF	4	GAJENDRA CHAUDHARY @ GAJJU CHAUDHARY vs STATE OF BIHAR AND ANR	PARAS NATH	SRI NARSINGH TANTI

128.	CR. MISC./41280/2016 QUASHING(408,420, O ORDER OF CANCELL	11	KIRAN DEVI AND ANR vs STATE OF BIHAR AND ANR	KRISHNA KANT SINGH RABINDRA PRASAD SINGH	SRI SATYAVARAT VERMA LOVEKUSH KUMAR MITHLESH KUMAR KHARE
129.	CR. MISC./41332/2016 QUASHING (341,32 F QSH OF ORDER OF	5	SHIV PUJAN SETH vs THE STATE OF BIHAR	GIRISH CHANDRA SHARMA	MR. MANOJ KUMAR
130.	CR. MISC./41402/2016 QUASHING(420,419, C QSH OF ORDER OF	5	UMESH SINGH vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	SRI PANCHANAND PANDIT UPENDRA KUMAR
131.	CR. MISC./41507/2016 QUASHING (302,34) C QSH OF ORDER OF	6	CHANDAN RAI vs THE STATE OF BIHAR	GHANSHYAM TIWARY	SRI NITYANAND TIWARY

FOR HEARING

132.	CR. MISC./57820/2015 QUASHING(420,467, QSH COMPLAIN FOR C	10	ABDUL SAMAD vs STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY	T.N.THAKURAPP JITENDRA KUMAR SINGH (APP) MILIND KUMAR MISHRA
133.	CR. APP (SJ)/3289/2019 14A(2) SC/ST ACT (QSH)	15	DHIRENDRA KUMAR DHIRAJ @ DHEERAJ YADAV vs THE STATE OF BIHAR	PRAVIN KUMAR NILESH KUMAR UDBHAV	SADANAND PASWAN VINAY KUMAR MISHRA KEDAR JHA ARCHANA SINHA @ ARCHANA SHAHI
(Part Heard)					
134.	CR. APP (SJ)/280/2003 CR. APP(SJ)	13	KAPILDEO RAM vs STATE OF BIHAR	GOURANGA CHATTERJEE GOURANGA CHATTERJEE	SOURENDRA PANDEY (SPL. P.P.)
135.	CR. APP (SJ)/390/2003 CR. APP(SJ)	14	KUNDAN KUMAR SINGH @ KUNDAN KUMAR vs STATE OF BIHAR AND ANR	AJAY PRASAD	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI)
With 135.1	CR. APP (SJ)/395/2003 CR. APP(SJ)	13	SURYA NARAIN JHA vs STATE OF BIHAR THRU.C.B.I.	ASHWANI KUMAR SINHA	RAKESH KUMAR SCCBI SANJAY KUMAR (SC/CBI)
136.	CR. APP (SJ)/519/2003 CR. APP(SJ)	5	RAM AWADHESH YADAV vs STATE OF BIHAR	NARENDRA KUMAR	A.M.P. MEHTA (APP)
With 136.1	CR. APP (SJ)/12/2004 CR. APP(SJ)	4	MANGAL YADAV vs STATE OF BIHAR	NARENDRA KUMAR	MRS. ANITA KUMARI SINGH (APP)
137.	CR. APP (SJ)/526/2003 CR. APP(SJ)	4	BHUNESHWAR SINGH vs STATE OF BIHAR	BINOD KUMAR SINGH	MUKESHWAR DAYAL (APP)
138.	CR. APP (SJ)/542/2003 CR. APP(SJ)	2	RAM JANKI DEVI vs STATE OF BIHAR	MUKESHWAR DAYAL SHYAMESHWAR DAYAL SHEO SHANKAR PRASAD BRAJESH SAHAY	ABHA SINGH (APP)
139.	CR. APP (SJ)/544/2003 CR. APP(SJ)	2	SHANKAR SAH vs STATE OF BIHAR	BHOLA PRASAD SWAPNIL KUMAR SINGH ANIRUDH KUMAR SINHA SUMIT SHEKHAR PANDEY (AMICUS CURIAE)	
140.	CR. APP (SJ)/90/2004 CR. APP(SJ)	5	DILKESHWAR TIWARY vs STATE OF BIHAR	SYED WAZIR ALI PRATIK MISHRA	PP. .
With 140.1	CR. APP (SJ)/213/2004 CR. APP(SJ)	5	ARJUN TIWARY vs STATE OF BIHAR	BALRAJ KISHORE PRATIK MISHRA	PP. .
141.	CR. APP (SJ)/91/2004 CR. APP(SJ)	5	NANHKI RAM vs THE STATE OF BIHAR	KUMAR PRAVEEN ABHAY SHANKER SINGH	ANIL KUMAR SINGH SURINDER KUMAR AMIT KUMAR MISHRA
142.	CR. APP (SJ)/93/2004 CR. APP(SJ)	7	UMESH CHAUBEY vs STATE OF BIHAR THRU.C.B.I.	R.P.SINGH NALIN KUMAR	RAKESH KUMAR SCCBI BIPIN KUMAR SINHA
143.	CR. APP (SJ)/94/2004 CR. APP(SJ)	5	LANGAR BHAGAT vs STATE OF BIHAR	MD.ANISUR RAHMAN S.M.NAMATULLAH RAVI BHARDWAJ (AMICUS CURIAE)	PP.
144.	CR. APP (SJ)/95/2004 CR. APP(SJ)	6	DEO NARAIN YADAV AND ORS vs STATE OF BIHAR	SACHCHIDANAND CHOUDHARY LAVEKUSH KUMAR	

145.	CR. APP (SJ)/96/2004 CR. APP(SJ)	5	HARI KISHORE CHOUDHARY AND ANR vs STATE OF BIHAR	MANOJ KUMAR MR. YASH MATHUR (AMICUS CURIAE) AMRITYA RAJ ANIMESH GUPTA SHIVAM GUPTA	
With 145.1	CR. APP (SJ)/120/2004 CR. APP(SJ)	5	DEO KISHORE CHAUDHARY AND ANR vs STATE OF BIHAR	VINOD KUMAR SETH NARENDRA KUMAR MR. YASH MATHUR (AMICUS CURIAE) AMRITYA RAJ ANIMESH GUPTA SHIVAM GUPTA	PANKAJ KUMAR SINHA PP.
146.	CR. APP (SJ)/97/2004 CR. APP(SJ)	4	MAHENDRA PRASAD AND ORS vs STATE OF BIHAR	POONAM KUMARI ANUKRITI JAIPURIYAR (AMICUS CURIAE)	
147.	CR. APP (SJ)/98/2004 CR. APP(SJ)	7	SANGAM LAL RAI vs STATE OF BIHAR	MANINDRA KUMAR SINGH MAQBOOL AHMAD SANJAY KUMAR MISHRA	APP
148.	CR. APP (SJ)/100/2004 CR. APP(SJ)	4	MAHABIR SAO vs STATE OF BIHAR	MANINDRA KISHORE SINGH JHARKHANDI UPADHYAY BHASKAR SHANKAR	
149.	CR. APP (SJ)/111/2004 CR. APP(SJ)	6	UDAY MAHTO vs STATE OF BIHAR	MD.GAYASUDDIN KHAN RAM BILASH PRASAD SHILPI KESHRI (AMICUS CURIAE)	
150.	CR. APP (SJ)/123/2004 CR. APP(SJ)	8	JAGANNATH CHAUDHARY @ JAGARNATH CHAUDHARY AND ORS vs STATE OF BIHAR	RAGHAV PRASAD MAHESHWAR PRASAD KUMARI CHANDNA (AMICUS CURIAE)	BAL MUKUND PRASAD SINHA
151.	CR. APP (SJ)/125/2004 CR. APP(SJ)	11	DASRATH PASWAN vs THE STATE OF BIHAR	ANIL PRASAD SINGH AMIT KUMAR JHA (AMICUS CURIAE)	PP. BINOD PD. SINGH
152.	CR. APP (SJ)/128/2004 CR. APP(SJ)	3	BIR BAHADUR JHA AND ORS vs STATE OF BIHAR	KUMAR PRAVEEN ABHAY SHANKER SINGH	PP.
153.	CR. APP (SJ)/133/2004 CR. APP(SJ)	3	MADAN YADAV AND ORS vs STATE OF BIHAR	ANIL KR. SINGH SURINDER KUMAR	PP.
154.	CR. APP (SJ)/705/2004 CR. APP(SJ)	2	MAHESHWAR MANDAL AND ORS vs STATE OF BIHAR	SHIVENDRA KR.SINHA RAKESH KUMAR SINHA 1	
(AT 3.30 P.M.)					
155.	CR. MISC./38948/2011 QUASHING	18	TARKESHWAR CHOURASIA AND ORS. vs THE STATE OF BIHAR AND ANR.	ASHOK KUMAR JHA CHANDAN KUMAR KASHYAP	MOHAMMAD SUFYAN
With 155.1	CR. MISC./38950/2011 QUASHING	9	TARKESHWAR CHAURASIA AND ORS. vs THE STATE OF BIHAR AND ANR.	ASHOK KUMAR JHA BINOD KUMAR CHANDAN KUMAR KASHYAP	MOHAMMAD SUFYAN
156.	CR. MISC./17786/2013 QUASHING(420/406) QSH COMPLAIN FOR C Same ps: CR. MISC/25959/2013	27	PUROSOTTAM KUMAR CHOUBEY vs STATE OF BIHAR AND ANR	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY	MD.FAHIMUDDIN APP
With 156.1	CR. MISC./25959/2013 QUASHING(205 CR.P.QSH COMPLAIN FOR O	17	PURSHOTAM KUMAR CHUBEY vs STATE OF BIHAR AND ANR	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY SIDDHARTH HARSH	RAM BACHAN SINGHAPP
157.	CR. MISC./12836/2015 QUASHING (245 CR. QSH COMPLAIN. FOR Same ps: CR. MISC/55160/2015	16	JAI NARAIN SINGH vs STATE OF BIHAR AND ANR	BIJAY BIHARI SINHA	RAM CHANDRA SAHNIAPP SHYAM KISHORE SINHA AMRENDRA NARAYAN SINGH
With 157.1	CR. MISC./55160/2015 QUASHING(245 CR.P.QSH COMPLAIN. FOR	8	RENU DEVI vs STATE OF BIHAR AND ANR	SANJAY KUMAR VERMA BIJAY BIHARI SINHA	RAJESH KUMARAPP

158.	CR. MISC./25282/2015 QUASHING (420,406 QSH F.I.R. FOR CON	10	VIRBHADRA KUMAR MISHRA @ VIRBHADRA MISHRA **vs** STATE OF BIHAR AND ANR	ASHOK KUMAR CHOUDHARY	DR. M.K.GAUTAMAPP MANAS PRAKASH
159.	CR. MISC./30433/2015 QUASHING (409)IPC QSH F.I.R. FOR CON	6	AKHILESH KUMAR **vs** THE STATE OF BIHAR	SONI SHRIVASTAVA AMIT PRAKASH RAVI BHARDWAJ	R.P.S.SINGHAPP VINAY KIRTI SINGH
160.	CR. MISC./35748/2015 QUASHING (420,467 QSH COMPLAIN FOR C	10	ANIL KUMAR TIWARY AND ORS **vs** STATE OF BIHAR AND ANR	ABHISHEK KUMAR	H.A.KHANAPP VIDHAN CHANDRA PATHAK ASHUTOSH SINGH
161.	CR. MISC./38348/2015 QUASHING(498A,406 QSH F.I.R. FOR CON	4	AJIT KUMAR @ AJIT RANJAN @ AJIT RANJAN KUMAR **vs** STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	J.UPADHYAYAPP BINAY KUMAR
162.	CR. MISC./41529/2015 QUASHING(417,120B QSH COMPLAIN FOR C	8	AWADHESH KUMAR SINGH **vs** THE STATE OF BIHAR	NILESH KUMAR RANJAN KUMAR SINGH	SANJAY KR.PANDEYAPP
163.	CR. MISC./41820/2015 QUASHING(420,468, QSH COMPLAIN FOR C	7	DR. PRAMOD KUMAR VARMA **vs** STATE OF BIHAR AND ANR	AMIT SHRIVASTAVA GIRISH PANDEY	A.A.KHANAPP UJJWAL KUMAR SINHA RAJIV RANJAN ROONA KSHITIZ KUMAR
164.	CR. MISC./42370/2015 QUASHING(420)-IPC QSH COMPLAIN FOR C	10	RINA MISHRA AND ANR **vs** STATE OF BIHAR AND ANR	RAVI RANJAN KRISHNA CHANDRA	SHAILENDRA KUMAR -IIAPP AMALENDU SHEKHAR THAKUR RAM PRAWESH KUMAR
165.	CR. MISC./43064/2015 QUASHING(420,467, QSH COMPLAIN FOR O	9	VIRENDRA RAUT AND ORS **vs** STATE OF BIHAR AND ANR	KAMALA KANT TIWARY	R.P.S.SINGHAPP LALAN KUMAR VERMA
166.	CR. MISC./44568/2015 QUASHING(227 CR.P QSH F.I.R. FOR DIS	13	BABLU THAKUR @ PURUSHOTTAM KUMAR **vs** THE STATE OF BIHAR	DUDH NATH SINGH MALAY KUMAR CHOUDHARY NILESH KUMAR	SHAILENDRA KUMAR NO.2 APP RAM SUMIRAN RAI
167.	CR. MISC./53209/2015 QUASHING(420,467, QSH F.I.R. FOR CON	9	SHAHID IMAM @ MD. SHAYED KHAN **vs** THE STATE OF BIHAR	PRAVIN KUMAR	UDAY CHAND PRASADAPP
168.	CR. MISC./54170/2015 QUASHING (323/504 QSH COMPLAIN FOR C	16	DR. ANJANI KUMAR MISHRA AND ORS **vs** STATE OF BIHAR AND ANR	UPENDRA KUMAR SINGH KANHAIYA KUMAR SINGH	INDRA KUMAR SINGH APP
169.	CR. MISC./57200/2015 QUASHING(498A,323 QSH COMPLAIN FOR C	20	NAWAJ AHMAD **vs** STATE OF BIHAR AND ANR	KRIPA NAND JHA	SHAILENDRA KUMAR NO.1APP KAHKASHAN ALAM MD. SOBAN ASGHAR
170.	CR. MISC./3950/2016 QUASHING(406,420, QSH F.I.R. FOR CON	12	ANIL KUMAR MISHRA @ BARKU AND ORS **vs** STATE OF BIHAR AND ANR	DR. BIDHU RANJAN	NARENDRA KR.SINGHAPP NADIMUL HASAN
171.	CR. MISC./8695/2016 QUASHING (498A/37 QSH F.I.R. FOR CON	10	UDAY NARAIN RAI AND ANR **vs** STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	RAJIV NAYAN APP
172.	CR. MISC./9287/2016 QUASHING (138) N. QSH COMPLAIN. FOR	6	AJIT KUMAR SINGH **vs** STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	AKBAR ALI APP ANANT KUMAR BHASKAR SANJAY KUMAR JHA DR. RAJESH KUMAR SINGH
173.	CR. MISC./15239/2016 QUASHING(419,420, P OTHER UNCATEGORI	6	CHANDRA SHEKHAR GUPTA **vs** STATE OF BIHAR AND ANR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	AJAY KUMAR APP
174.	CR. MISC./17525/2016 QUASHING(448,341, B QSH OF THE ORDER	7	MD. SHAMSUDDIN AND ORS **vs** STATE OF BIHAR AND ANR	BIPIN KUMAR ARUN KUMAR	SHYAM KUMAR SINGH APP PRAMOD KUMAR SINHA
175.	CR. MISC./17923/2016 QUASHING (498A) I QSH COMPLAIN FOR C	5	ASHOK YADAV @ RAM NARAYAN YADAV **vs** STATE OF BIHAR AND ANR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR	SANJAY KUMAR SINGH APP RUDRA DEO
176.	CR. MISC./24727/2016 QUASHING(467,468, C QSH OF ORDER OF	8	NARAYAN MISHRA AND ANR **vs** STATE OF BIHAR AND ANR	RAJIV RANJAN	ANIL KUMAR
177.	CR. MISC./24867/2016 QUASHING(307/504/ C QSH OF ORDER OF	4	LALAN SHARMA AND ORS **vs** THE STATE OF BIHAR	ASHOK KUMAR SINGH	PRONOTI SINGHAPP BIPIN KUMAR SARITA KUMARI VANSHIKA NUPUR

178.	CR. MISC./34536/2016 QUASHING (420,406 B QSH OF THE ORDER	7	DIVYA KUMARI AND ORS vs STATE OF BIHAR AND ANR	PAWAN KUMAR SINGH NISHANT KUMAR SINHA	SRI JAI NARAIN THAKUR BHIM SEN PRASAD SANJEET KUMAR
179.	CR. MISC./34985/2016 QUASHING(302, 201 C QSH OF ORDER OF Same ps: CR. MISC/35347/2016	7	MITHILESH CHANDRAVANSHI AND ORS vs STATE OF BIHAR AND ANR	ARVIND KUMAR SINGH MUKUL JEE	SMT. INDU BALA PANDEY SANJAY KUMAR SHARMA
With 179.1	CR. MISC./35347/2016 QUASHING(302,201,1C QSH OF ORDER OF	6	DHANANJAY KUMAR @ DHANANJAY SHARMA vs STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH MANISH KUMAR NO-2	SRI UPENDRA KUMAR SANJAY KUMAR SHARMA
180.	CR. MISC./36673/2016 QUASHING(386,387, C QSH OF ORDER OF	6	BINOD KUMAR vs THE STATE OF BIHAR	ARUN KUMAR NIRMAL KUMAR SINHA- 3	SRI ANIL KUMAR SINGH 1 RAJEEV KUMAR SINHA RAKESH AMBASTHA
181.	CR. MISC./36873/2016 QUASHING (341,323 C QSH OF ORDER OF	5	SATYAJEET KUMAR MUKHARJEE @ RAJENDRA @ SATYAJEET MUKHARJEE AND ANR vs STATE OF BIHAR AND ANR	RANJAN KUMAR JHA ASHOK KUMAR SINGH ARVIND KUMAR SINGH	SMT. INDU BALA PANDEY
182.	CR. MISC./36896/2016 QUASHING(364A, 12 C QSH OF ORDER OF	6	RANBIR KUMAR SINGH @ RANBIR SINGH vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	SRI PARMESHWAR MEHTA
183.	CR. MISC./37926/2016 QUASHING (341,323 C QSH OF ORDER OF	7	BALIRAM RAI @ BALIRAM SINGH AND ANR vs STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA	SRI JHARKHANDI UPADHYAY
184.	CR. MISC./38004/2016 QUASHING (379,411 C QSH OF ORDER OF	6	RAMADHIN ROY AND ORS vs STATE OF BIHAR AND ANR	ARVIND KUMAR	SRI LALAN KUMAR
185.	CR. MISC./38433/2016 QUASHING (387,427 C QSH OF ORDER OF	3	SURENDRA KUMAR @ SONU @ SURENDRA KUMAR SONU vs STATE OF BIHAR AND ANR	DIWAKAR UPADHYAYA	SRI RAMCHANDRA SAHANI ANKIT RAJ
186.	CR. MISC./39395/2016 QUASHING (147,148 C QSH OF ORDER OF	5	PRITAM MANDAL @ PRITAM KUMAR AND ORS vs THE STATE OF BIHAR	KRISHNA PRASAD SINGH UMA SHANKAR SINGH SHISHIR KUMAR SHISHIR	DR. AJEET KUMAR MRIGENDRA KUMAR
187.	CR. MISC./39897/2016 QUASHING (399,402 C QSH OF ORDER OF	4	VIVEK KUMAR vs THE STATE OF BIHAR	ARVIND KR. SRIVASTAVA SATYENDRA KUMAR BHATNAGAR VIJAY KUMAR SINHA	MD. SUFIYAN
188.	CR. MISC./41458/2016 QUASHING (500,501 B QSH OF THE ORDER	4	KEWAL JHA vs STATE OF BIHAR AND ANR	BIPIN BIHARI SINGH	SRI UPENDRA KUMAR RAKESH KUMAR JHA
189.	CR. MISC./42491/2016 QUASHING(448,341, C QSH OF ORDER OF	4	UMESH SINGH AND ORS vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE AURANGABAD AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	SMT. ANITA KUMARI SINGH RAJEEV KUMAR SINGH
190.	CR. MISC./42690/2016 QUASHING(420, 406 P OTHER UNCATEGORI	3	M/S MAGADH COLONISERS PRIVATE LIMITED AND ORS vs STATE OF BIHAR AND ANR	JAGNNATH SINGH	SRI RAJENDRA NATH JHA VIJAY SHANKAR SHRIVASTAVA NISHA VERMA

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 215 (AT 10:30 A.M.)
Mr. Justice Khatim Reza

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	SA/325/2017	4	RAM LACHHAN RAI AND ORS vs MOST. ANUPIA DEVI AND ANR	LAKMESH MARVIND	RAMESH KUMAR CHOUDHARY	
2.	SA/298/2023 SA IA-1/2024 () STAY OF PROCEEDING IA-2/2024 () LIMITATION PETITIO	3	AWADH BIHARI PRASAD @ VIJAY KUMAR vs PRABHAWATI DEVI	KAMALA KANT TIWARY		
			TO BE MENTIONED			
3.	SA/110/2010 SA	10	KAPLIDEO MAHTO vs BRIHASPATIA DEVI AND ORS.	SATYA RANJAN SINHA ASHOK NANDAN PRASAD ASHOK NANDAN PRASAD SANJAY KUMAR SHIW KUMAR PRABHAKAR UMA SHANKAR SHARMA BAIDYA NATH THAKUR	SUNIL SRIVASTAVA SUNIL SRIVASTAVA AJAY KUMAR PAWAN KUMAR SINGH	
4.	MA/540/2017	28	UNION OF INDIA vs SRI SURESH PRASAD CHAURASIYA	ANIL SINGH CHHAYA MISHRA	RANG NATH PANDEY VIVEKANAND VIVEK DEBESH KUMAR PODDAR	
			FOR ORDERS (ON OFFICE NOTES)			
5.	SA/193/1994 SA	9	SRIMATI KRISHNA DEVI AND ORS vs GAFFAR MIAN AND ORS	B.N.GUPTA BHAGYA NARAIN GUPTA	NADIMUL HASAN MD.ANISUR RAHMAN MD.RASHID ALAM VIRENDRA KUMAR NAJMUL HODA MD. AKRAM NAIYER	
6.	SA/489/2010 SA	4	BIRENDRA NATH MISHRA AND ANR vs MAHABIR MAHTO AND ORS	UMANATH MISHRA	PRABHAT KUMAR KANAK VERMA	
With 6.1	SA/393/2010 SA	3	MAHABIR MAHTO AND ORS. vs BIRENDRA NATH MISHRA AND ORS.	PRABHAT KUMAR SANJAY KUMAR SHARMA	MALLIKA MAZUMDAR UMANATH MISHRA	
7.	SA/92/2011 SA	17	SUKHDEO YADAV vs SIYA SARAN PD. YADAV AND ORS	MRIGENDRA KUMAR SHIW KUMAR PRABHAKAR HANSRAJ GAUTAM UMA SHANKAR SHARMA ASHOK NANDAN PRASAD ANJANI KUMAR SINHA	ACHAL KUMAR SINHA	
8.	SA/134/2015 SA	6	BARMESHWAR MALI AND ANR vs SANTOSH KUMARAND ORS	NAWAL KISHOR PRASAD SANTOSH KUMAR	PRAVEEN KUMAR	
9.	SA/459/2016 SA	13	RAJENDRA SHARMA vs MOST GAURI DEVI AND ORS	GAUTAM KUMAR YADAV	TAFAZZUL AHMAD NAGENDRA RAI NAVIN NIKUNJ	
10.	SA/570/2017	9	KAPIL DEO SAH @ KAPIL SAH AND ANR vs RANJIT PRASAD AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BISHWA NATH CHAUDHARY	RAJNI KANT JHA RAJNI KANT JHA PARMATMA SINGH RAKESH KUMAR SINGH SUNIL KUMAR KARN	
With 10.1	SA/571/2017	7	KAPIL DEO SAH @ KAPIL SAH AND ANR vs PRABHA DEVI AND ORS	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH BISHWA NATH CHAUDHARY	RAJNI KANT JHA RAJNI KANT JHA SUNIL KUMAR KARN RAKESH KUMAR SINGH SUNIL KUMAR KARN	

11.	SA/375/2018	10	BASHIRUDDIN AND ORS vs MD. ILYAS AND ORS	FIROZ AHMAD	ANISH CHANDRA SINHA ACHAL KUMAR SINHA TRIPURARI KUMAR SINHA
12.	SA/233/2019	13	RAM BILASH MAHTO vs CHANDRA KANT MISHRA	SHIVENDRA NARAYAN SINHA SHASHI NATH JHA	PIYUSH KUMAR PANDEY
13.	SA/65/2020	3	RAM DAYAL MANDAL vs THE STATE OF BIHAR	AJAY KUMAR SHWETA BHOLA PRASAD MUKESH KUMAR JHA TARUN PRASAD MANDAL	UDAY SHANKAR SHARAN SINGH (GP 19)
14.	SA/84/2021	9	ARUN KUMAR GUPTA vs MANAS SAH @ MANAS SHAW	VAIDEHI RAMAN PRASAD SINGH UDAY KUMAR	NEERAJ KUMAR RAM SEVAK CHOUDHARY
15.	SA/366/2022 SA	1	AMIT KUMAR vs NARESH MANDAL	SHAKTI SUMAN KUMAR RAJESH RANJAN ATUL SHANKAR	
16.	SA/397/2022 SA	4	SAHEB JAN MIYAN vs SAKINA BANO	RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA	ATUL KUMAR PANDEY

FOR ORDERS (ON PETITIONS)

17.	SA/223/2009 SA IA-3/2011 (5197/2011) STAY OF PROCEEDING IA-8/2022 () MISC	11	SK. MAHMOOD ALAM AND ORS vs SK. ALI AHMAD AND ORS	RAMCHANDRA SINGH JITENDRA KUMAR SINGH MD. WALIUR RAHMAN JITENDRA KUMAR SINGH RAMCHANDRA SINGH MD. WALIUR RAHMAN	LAL BAHADUR SINGH RANJAN KUMAR DUBEY SURJBANSH RAI SATISH CHANDRA MISHRA SHANKAR KUMAR MD.NURUL HODA LAL BAHADUR SINGH DIMPAL KUMARI
18.	SA/277/2012 SA IA-2/2023 ()	16	SMT. SHAIL DEVI vs SAROJ KUMARI AND ORS	SIDDHARTH HARSH	SYED MOHAMMAD SHABBIR ALAM
19.	SA/29/2013 SA IA-1/2013 (951/2013) INJUNCTION IA-2/2013 (8170/2013) LIMITATION PETITIO IA-3/2014 (7039/2014) SUBSTITUTION IA-4/2014 (7040/2014) STAY OF PROCEEDING IA-5/2019 () MISC IA-6/2023 () IA-7/2024 () MISC	22	MD. GHULAM SARWAR AND ORS. vs SHABBAR RASHIDI AND ORS.	DEEPAK KUMAR SINGH KHALID AHSAN SYED MOHAMMAD SHABBIR ALAM ABDUL AZIZ	ANSHAY BAHADUR MATHUR ANSHAY BAHADUR MATHUR ABUL KALAM WASI AKHTAR
20.	SA/57/2015 SA IA-6/2023 () SUBSTITUTION PETIT IA-7/2023 () MISC	11	MOST. PRAN DEVI AND ORS vs UPENDRA RAI	DINESHWAR PRASAD SINGH	SHAILENDRA KUMAR VANDANA SINGH
21.	SA/283/2015 SA IA-3/2022 () SUBSTITUTION IA-4/2023 ()	20	SABIR ALI KHAN AND ORS vs ANWARI BEGAM	SHABBIR AHMAD ANIL KUMAR SAXENA	ASIT KUMAR JHA LALA SHESHENDRA NARAYAN RAIS
22.	SA/38/2016 SA IA-3/2023 () IA-4/2023 () IA-5/2023 ()	11	HANUMAN MAL DUGGAR @ HANUMAN MAL DUGAR vs SHAILESH KUMAR SAHA AND ORS	ABBAS HAIDER RAVISH CHANDRA RANJAY KUMAR SINGH SYED HUSSAIN MAJEED RANJAY KUMAR SINGH	AJATSHATRU SANJAY KUMAR RITA KUMARI UPADHYAYA ALOK KUMAR PRANAV KUMAR

23.	SA/110/2017 SA IA-1/2023 () STAY OF PROCEEDING	5	RAM SHARAN PRASAD SINGH vs RAM KRIPAL SINGH	KAMLESH KUMAR SHARMA	MANOJ KUMAR RAVI BHATIA
24.	SA/287/2017 IA-1/2022 () INJUNCTION IA-2/2023 () IA-3/2023 () IA-4/2023 () IA-5/2023 () IA-6/2023 ()	18	BHOLA SAHU @ BHOLA SAH vs CHANDU SAHU AND ORS	SANAT KUMAR MISHRA	CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ AJIT KUMAR SHAILENDRA KUMAR SATYA PRAKASH NARAYAN KAUSHAL KISHOR BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR KRISHNA KUMAR YADAV NIRANJAN KUMAR CHOUDHARY SHYAM NANDAN RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV NIRANJAN KUMAR RAJIV KUMAR SINGH JITENDRA KISHORE VERMA RAVI RAJ ANJANI KUMAR
25.	SA/349/2018 SA IA-1/2024 () MISC	3	CHANDAR SAH vs SAINUL MIAN	SHAILENDRA KUMAR SINGH	
26.	SA/376/2018 SA IA-1/2019 () LIMITATION PETITIO	9	BIBI LINE BANO AND ORS vs MD. ILYAS AND ORS	FIROZ AHMAD	ACHAL KUMAR SINHA ANISH CHANDRA SINHA TRIPURARI KUMAR SINHA
27.	SA/476/2018 SA IA-1/2019 () STAY OF PROCEEDING IA-2/2021 () LIMITATION PETITIO IA-3/2024 () SUBSTITUTION	4	NOOR MOHAMMED AND ORS vs MD. HAFIZ AND ORS	ALOK KUMAR AGRAWAL MOHIT AGARWAL PRIYA GUPTA	
28.	SA/98/2019 IA-2/2019 () STAY OF PROCEEDING IA-3/2020 () MISC IA-4/2022 () MISC IA-5/2022 () MISC IA-6/2023 ()	15	BALRAM PRASAD SAHU vs RAM DEO PRASAD SAHU @ KHUBLAL SAH	MANOJ KUMAR SINHA	SHAISHAV KUMAR
29.	SA/419/2019 IA-1/2019 () LIMITATION PETITIO	11	BINAPANI PRASAD, vs SMT. SHOBHA RANI	ANIRUDH KUMAR SINHA	DHANANJAY KUMAR GUPTA HARISH CHANDRA PATEL RAJIV RANJAN

MATTER -1

30.	C.R./9/2017 CV REVISION IA-1/2017 (161/2017) LIMITATION PETITIO IA-2/2022 () STAY OF PROCEEDING	23	THE STATE OF BIHAR AND ORS vs M/S RAMBRIKSHA SINGH, PARTNER SRI SHEO SHANKAR PRASAD SINGH	DINESH MAHARAJ R.B.PRASAD YADAV (AAG11)	RAJ KISHORE PRASAD
With 30.1	C.R./181/2017 IA- 1/2020 LIMITATION PETITIO	22	THE STATE OF BIHAR AND ORS vs M/S RAM BRIKSH SINGH, PROPRIETOR SRI BIRENDRA KUMAR	RAKESH KUMAR CHANDRAM	RAJ KISHORE PRASAD
With 30.2	C.R./203/2017 IA- 1/2017 STAY OF PROCEEDING IA- 2/2017 LIMITATION PETITIO	21	THE STATE OF BIHAR AND ORS vs M/S JAI MAA BHAWANI CONSTRUCTION PVT. LTD. MANAGING DIRECTOR SRI LALIT KUMAR SINGH	RAVI BHARDWAJ AMIT PRAKASH (GA 13)	LAL BABU SINGH AMIT KUMAR

With 30.3	C.R./208/2017 IA- 1/2017 STAY OF PROCEEDING IA- 2/2017 LIMITATION PETITIO	21	THE STATE OF BIHAR AND ORS vs M/S BIRENDRA PRASAD SINGH	SANJAY KUMAR AMIT PRAKASH (GA 13)	MANISH SAHAY ANIL KUMAR SINHA
With 30.4	C.R./225/2017 IA- 1/2017 LIMITATION PETITIO IA- 2/2017 STAY OF PROCEEDING	21	THE STATE OF BIHAR AND ORS vs SHRI SHAILENDRA KUMAR AKELA	SANJAY KUMAR AMIT PRAKASH (GA 13)	MANISH SAHAY ANIL KUMAR SINHA
With 30.5	C.R./258/2017 IA- 1/2017 STAY OF PROCEEDING IA- 2/2017 LIMITATION PETITIO	19	THE STATE OF BIHAR AND ORS vs M/S MARUTI ENTERPRISES, GUDARI AND ANR	SANJAY KUMAR AMIT PRAKASH (GA 13)	SANJAY SINGH THAKUR SAMEER KUMAR MANISH SAHAY
With 30.6	C.R./5/2018 IA- 1/2018 STAY OF PROCEEDING IA- 2/2018 LIMITATION PETITIO	19	THE STATE OF BIHAR AND ORS vs M/S SHALIGRAM SINGH	DINESH MAHARAJ	RAJ KISHORE PRASAD RAJ KISHORE PRASAD
With 30.7	C.R./194/2018 IA- 1/2018 STAY OF PROCEEDING IA- 2/2018 LIMITATION PETITIO	20	THE STATE OF BIHAR AND ORS vs DILIP KUMAR MUNKA	SANJAY KUMAR AC TO AAG 4 ANJANI KUMAR A.A.G 4	MANISH SAHAY ANIL KUMAR SINHA
With 30.8	C.R./9/2019 IA- 1/2019 IA- 2/2019	33	THE STATE OF BIHAR AND ORS vs M/S KOMAL CONSTRUCTION CHHAWANI	SANJAY KUMAR ANJANI KUMAR A.A.G 4	RAM NATH SINGH YADAV
With 30.9	C.R./20/2019 IA- 1/2019 LIMITATION PETITIO IA- 2/2021 STAY OF PROCEEDING IA- 3/2021 EARLY HEARING	19	THE STATE OF BIHAR AND ANR vs M/S UMESH KUMAR AND COM, PROP. SRI UMESH KUMAR ROY	DINESH MAHARAJ	LAL BABU SINGH UMESH KUMAR GUPTA RAJ BALLABH PRASAD YADAV
With 30.10	C.R./21/2019 IA- 1/2020 LIMITATION PETITIO	19	THE STATE OF BIHAR AND ORS vs M/S SARAN CONSTRUCTION, PROP. SRI TRIGUNA NAND SINGH	DINESH MAHARAJ	LAL BABU SINGH UMESH KUMAR GUPTA RAJ BALLABH PRASAD YADAV

FOR HEARING UNDER ORDER 41 RULE 11 CPC

31.	SA/638/2010 SA	22	LALJI CHAUDHARY AND ORS. vs SARASHWATI DEVI AND ORS.	ANANT PRASAD SHRIVASTAVA CHANDRA KANT NAVIN KUMAR PRAHLAD BHAGAT	SHIV SAGER SHARMA ANANT PRASAD SHRIVASTAVA RAGHAV PRASAD NAGENDRA KUMAR
Heard In Part					
With 31.1	SA/636/2010 SA	19	SUDAMA CHAUDHARY vs SARASHWATI DEVI AND ORS.	ANANT PRASAD SRIVASTAVA RAJEEV KUMAR SINHA PRAHLAND BHAGAT CHANDRA KNAT	RAGHAV PRASAD HAMESHWAR PRASAD
32.	SA/436/2011 SA	5	RAGHUNANDAN MANDAL AND ORS vs MOST. YOGMAYA DEVI AND ORS	RANJEET KUMAR DAS NO.- 2 ADITYA NARAYAN SINGH 1 NIRBHAY PRASHANT	
33.	SA/64/2015 SA	12	KUSHDIL RAI, AND ORS vs SURENDRA RAI AND ANR	PRITISH KUMAR LAL	KUMAR VIKRAM APURVA KUMAR MITHLESH PRASAD SINGH AVINASH CHANDRA
34.	SA/118/2015 SA	2	MURLI MANOHAR vs DWARIKA PRASAD AND ANR	RAJEEV KUMAR SINHA UMESHANAND PANDIT	VAGISHA PRAGYA VACAKNAVI
35.	SA/98/2016 SA	7	RAM NAGINA TURHA vs BIJAY PRATAP SHAHI @ MANTU PRATAP SHAHI AND ORS	AKSHAY LAL PANDIT MANOJ KUMAR ARGHESH KUMAR SANDEEP KUMAR AJAY KUMAR PANDEY	ABHISHEK JITENDRA PRASAD SINGH

36.	SA/141/2016 SA	16	SURENDRA PRASAD AND ORS vs SMT. SULEKHAN DEVI AND ORS	RANJAN KUMAR DUBEY PARTH GAURAV ANSHU RAJ SINGH PRAVEER ASHUTOSH KUMAR PANDEY	SUMAN KUMAR SUBODH CHANDRA JHA AMAR NATH SINGH AMAR NATH SINGH
37.	SA/160/2016 SA	17	SANJHLI DEVI AND ORS vs TRIVENI PANDEY AND ORS	GYANAND ROY RAVI SHANKER PANKAJ CHOUDHARY SHYAM NANDAN	NANDKISHOR SINGH MANOJ KUMAR MADAN MOHAN GYANAND ROY PALLAVI PANDEY RAVINDRA KR SINHA NO.2
38.	SA/329/2016 SA	5	OM PRAKASH MANDAL vs SHYAM SUNDAR TIBREWAL	RUDAL PRASAD	
39.	SA/383/2016 SA	5	MADAN PANDEY vs JAI KISHORE PANDEY AND ORS	VED PRAKASH SRIVASTVA SANJAY KUMAR JHA	
40.	SA/542/2016 SA	8	SRI RAM OJHA vs RIPUSUDAN OJHA	DHANENDRA CHAUBEY VIJAY SHANKAR UPADHYAY PRAVEEN KUMAR RAJU KUMAR SINGH	
41.	SA/331/2017	2	BANSHIDHAR CHOUBEY AND ORS vs SRI KISHUN PRASAD SINGH AND ORS	ABHISHEK KUMAR ASHOK KUMAR GARG YOGENDRA KUMAR DWIVEDI AMBUJ NAYAN CHAUBEY	SHITANSHU SHEKHAR MISHRA SYED HUSSAIN MAJEED
42.	SA/343/2017	8	MD. BIRAHIM MIYAN AND ORS vs DOMAN MAHTO AND ORS	ASHOK KUMAR GARG DINESHWAR PANDEY YOGENDRA KUMAR DWIVEDI AMBUJ NAYAN CHAUBEY	AWADHESH KUMAR SINGH
43.	SA/409/2017	8	RAJESH SWARNKAR vs MEENA DEVI	PRAMOD MISHRA JYOTI PRABHAKAR MONIKA VIJAY KUMAR MUKUL	SURENDRA KISHORE THAKUR ASHUTOSH KUMAR SUBODH KUMAR
44.	SA/473/2017	16	THE STATE OF BIHAR THROUGH COLLECTOR, BHAGALPUR vs PASHUPATI NATH JOSHI AND ORS	UDAY SHANKAR PANDEY GYAN PRAKASH OJHA (GA7)	SHYAM KUMAR SINGH SIDDHARTHA KUMAR SINGH ABHAY KUMAR SINGH DAVENDRA KUMAR PANDEY AMITABH RITURAJ SANJAY PRASAD
With 44.1	SA/472/2017	12	THE STATE OF BIHAR REPRESENTED THROUGH THE COLLECTOR, BHAGALPUR vs PRUSSOTTAM RUNGTA AND ORS	UDAY SHANKAR PANDEY GYAN PRAKASH OJHA (GA7)	VAGISHA PRAGYA VACAKNAVI RAJEEV SAH RAJ SHEKHAR VAGISHA PRAGYA VACAKNAVI VAGISHA PRAGYA VACAKNAVI SHYAM KUMAR SINGH SHYAM KUMAR SINGH
45.	SA/504/2017	7	SMT. KANCHAN DEVI AND ANR vs SMT. BECHAN DEVI AND ORS	SHRAWAN KUMAR SINGH OM PRAKASH PRASAD RAJANI KANT PANDEY	
46.	SA/606/2017	12	RAMLAL YADAV AND ORS vs RAJARAM YADAV AND ORS	SHAILESH KUMAR SINGH	ANIL KR SINGH NO. 6 DHANANJAYU KUMAR SINGH RANJIT KUMAR SUSHANT KUMAR
47.	SA/611/2017	12	NAND KISHORE CHAUBEY AND ORS vs RAM BISHWAS YADAV AND ORS	JITENDRA KISHORE VERMA HARSH SINGH	
(Not Today)					
48.	SA/4/2018 SA	15	MUNNI LAL SHARMA AND ORS vs RAVINDRA DUBEY AND ORS	MADAN MOHAN RAVINDRA KR SINHA NO.2 PALLAVI PANDEY	

49.	SA/17/2018 SA	15	SMT. KAMALA DEVI vs DHANAKESHWARI DEVI AND ANR	SYED HUSSAIN MAJEED RAVISH CHANDRA	
50.	SA/19/2018 SA	14	RAM PRASAD RAM vs RAMPRIT RAM AND ORS	SUBHASH KUMAR JHA RANJAN KUMAR JHA	SANJAY KUMAR MISHRA ASHOK KUMAR SINHA
51.	SA/27/2018 SA	23	BIBI MOHAMMADI @ MOHAMMADI BANO vs MD. FIROZ	KRISHNA KANT SINGH KUMAR RAVISH	AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG PAWAN KUMAR PRASHANT KUMAR ANIMESH KUMAR ASHOK KUMAR GARG YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY ANIMESH KUMAR SUNIL KUMAR SINGH
52.	SA/35/2018	13	GANESH RAI vs AMBIKA SINGH	VIKAS RATAN BHARTI	
53.	SA/53/2018 SA	18	ALI AHMAD vs HAROON YUSUF	RANJEET KUMAR RANJEET KUMAR	RANJAN KUMAR DUBEY
54.	SA/117/2018 SA	19	BRAHMDEO NARAYAN YADAV AND ORS vs SURESH PRASAD YADAV AND ORS	CHANDRA MAULI CHAURASIA PAWAN KUMAR CHAURASIA	AJIT KUMAR SINHA
55.	SA/172/2018 SA	3	MOST. BRIJ KUMARI DEVI AND ORS vs RAJ NARAYAN DUBEY AND ORS	ARBIND KUMAR SINGH MANISH RAI SHARMA RAM ISHWAR PRASAD KRITYA NAND JHA RAJIV RANJAN KR. PANDEY ABHOY KUMAR SINHA SMITA PRASAD RAJ KUMAR CHOUDHARY JAINENDRA KUMAR BHARAT BHUSHAN BISHWAJEET PANDEY PRAFULL CHANDRA THAKUR DADAN JI DUBEY (IN PERSON)	
56.	SA/190/2018 SA	11	RAJESH KUMAR JHA vs RAMESH CHANDRA JHA @ RAKATU JHA	ALOK KUMAR JHA	NISHANT KUMAR SINHA RAVI SHANKAR MD. WALIUR RAHMAN ARVIND KUMAR
57.	SA/239/2018 SA	11	GUPUT SAH vs AFTAB AHMAD	BINOD KUMAR SINGH	
58.	SA/259/2018	3	RAMADHAR MODI @ RAMODHAR CHAURASIYA vs GAJADHAR PRASAD MODI	RAJESH KUMAR PANDEY	
59.	SA/287/2018 SA	7	MD. AHMAD @ AHMAD HUSSAIN AND ORS vs MD. MURMUD AND ORS	MD. NAJMUL HODDA	ASHUTOSH JHA NARENDRA PANDEY BIJOY KANT MISHRA
60.	SA/296/2018 SA	6	SRI AMBIKA YADAV vs GANESH PRASAD MISHRA	ARVIND KUMAR SHARMA ATUL KUMAR PRAMOD KUMAR SINHA	HARSHWARDHAN SAHAY MINA KUMARI
61.	SA/355/2018 SA	4	SITA DEVI vs SMT. SUDHA DEVI AND ORS	MANOJ KUMAR RAVI BHATIA	
62.	SA/377/2018 SA	12	SMT. RENU VERMA vs SANJAY PODDAR AND ORS	SUNIL KUMAR SINGH ASHOK KUMAR SAURAV KUMAR RAVI SHANKAR ROY	MANOJ KUMAR JHA
63.	SA/401/2018 SA	16	GAURI SHANKAR SHARMA vs OM PRAKASH	BINOD KUMAR SINGH ABHAY KUMAR ROY VIKASH KUMAR PANKAJ PRATIYUSH KUMAR	BHUBNESHWAR PRASAD PAWAN KUMAR
64.	SA/404/2018 SA	6	SIKANDAR YADAV vs SUKDEO YADAV	VIJAY SHANKAR SHRIVASTAVA	

65.	SA/422/2018 SA	7	ANANDI DEVI AND ORS vs RAJESHWAR RAI AND ORS	ABHAY SHANKAR SINGH AMIT KUMAR MISHRA RAKESH CHANDRA	
66.	SA/426/2018 SA	13	RAM ASHAN RAI AND ORS vs RAMADHAR PANDEY AND ORS	JITENDRA KISHORE VERMA ANJANI KUMAR SURENDRA KISHORE VERMA	RAVINDRA KUMAR RAVINDRA KUMAR
67.	SA/429/2018 SA	7	ABDHESH YADAV vs MAHENDRA PRADAD YADAV	SWAPNIL KUMAR SINGH	ASHUTOSH JHA NARENDRA PANDEY AVINAV KUMAR BIJOY KANT MISHRA
68.	SA/430/2018 SA	5	RAM CHANDRA YADAV vs NAGESHWAR YADAV	JITENDRA PRASAD SINGH CHANDRA MOHAN JHA JITENDRA PRASAD SINGH	
69.	SA/433/2018 SA	5	PRAGASH MAHATO vs RAM BRIKSH MAHATO	HARENDRA KUMAR	BISHWAJEET PANDEY BHARAT BHUSHAN
70.	SA/478/2018 SA	5	MOSTT. KAUSHALYA DEVI vs BHIM CHAUDHARY @ AMRENDRA CHAUDHARY	RAJEEV RANJAN BELA SINGH SUNIL KUMAR VERMA SUMAN KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA SMRITI VERMA	SURENDRA KISHORE THAKUR MANJEET KUMAR ROY
71.	SA/495/2018 SA	3	RAMAKANT THAKUR vs RAJARAM MAHTO	RANJAN KUMAR DUBEY	AKHILESHWAR KUMAR SHRIVASTVA
72.	SA/554/2018	6	RANJIT SINGH @ RANJIT KUMAR SINGH AND ORS vs THE STATE OF BIHAR	BHUBNESHWAR PRASAD DHARMESH KUMAR SHRIVASTAVA SHASHANK SHEKHAR SINHA	SYED FIROZ RAZA JAWED GAFFAR KHAN ARUN KUMAR PRASAD
73.	SA/70/2019	9	MUKESH KUMAR vs DEO KALI DEVI AND ORS	RAVINDRA KR SINHA NO.2 MADAN MOHAN SANJAY KUMAR PANDEY PRAVASHANKAR MISHRA	
74.	SA/137/2019	8	PANCHAYAT BIBAH BHAWAN vs BINOD KUMAR RAUT	MANOJ KUMAR RAVI BHATIA RAKESH KUMAR ASHOK KUMAR PRASAD KUSHAGRA KUSH	PRABHAS RANJAN
75.	SA/188/2019	3	MOSTT. URMILA DEVI vs SRI MAHENDRA PRASAD	RANJEET KUMAR KUNDAN KUMAR YOGESH KUMAR	BRAJ NANDAN SINGH BRAJ NANDAN SINGH PRAVEEN KUMAR NAVIN KUMAR RAJU KUMAR SINGH
76.	SA/219/2019	4	SMT. ANJANI DEVI vs RAJENDRA YADAV	RAJIV KUMAR SINGH VAIDEHI RAMAN PRASAD SINGH	
77.	SA/279/2019	2	GOVIND MAHTO vs SAROJ DEVI	SUNIL SRIVASTAVA	SANJAY KUMAR VERMA ABHISHEK KUMAR AJIT KUMAR SINGH
78.	SA/325/2019	3	MD. SULTAN KURAISI vs MD. SHAHID KURAISI	BINAY KUMAR MD. NAJMUL HODDA	NAWNIT KUMAR TIWARY PANDIT JEE PANDEY RAMENDRA PATI TRIPATHY
79.	SA/351/2019	8	SWAMI NATH RAM @ SWAMI NARAYAN RAM vs MAHANTH RAM	AJAY KUMAR PANDEY	CHANDRA KANT NAVIN KUMAR RAVI BHUSHAN BHARAT
80.	SA/431/2019	3	BINAY KUMAR JAISWAL, vs EKRAM ALAM,	VAGISHA PRAGYA VACAKNAVI SUSHMITA SHARMA	
81.	SA/454/2019	2	BALESHWAR SINGH vs SRI ASHARFI RAI	JITENDRA KISHORE VERMA ANJANI KUMAR	

82.	SA/542/2019	3	BINOD SAO vs ANIL KUMAR SAO	JAYRAM SHARMA	RAJNISH KUMAR VIJAY KUMAR RAJNISH KUMAR VIJAY KUMAR
83.	SA/593/2019	3	RAMCHANDRA CHAUBEY, vs PRAMILA DEVI,	RAKESH KUMAR	
84.	SA/622/2019	3	BIBI JAHAN ARA @ JAHAN ARA, vs FAIYAZ AHMAD,	ASHOK KUMAR GARG AMBUJ NAYAN CHAUBEY PRASHANT KUMAR YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY SRIJAN JHA	
85.	SA/625/2019	6	RAM PRASAD YADAV, vs RAMDEV YADAV,	DIWAKAR UPADHYAYA	SANTOSH KUMAR VERMA ABHISHEK SUBHEN SARKAR
86.	SA/652/2019	4	SMT. RENU DEVI vs RAJENDRA BHAGAT	PARTH GAURAV SANGEETA SHARMA UMESH KUMAR SINGH	
87.	SA/56/2020	4	BIRESHWAR SINGH, vs SUBASH SINGH,	PRAKASH CHANDRA JHA	
88.	SA/71/2020	3	RAMESH SINGH vs MRITUNJAY SHARMA	ASHOK KUMAR	
89.	SA/96/2020	15	BIBI PARWEEN @ RENU @ RANU @ RINU, vs MD. ALI IMAM,	BINAY KUMAR MD. NAJMUL HODDA	AJAY MUKHERJEE BISHWA NATH CHAUDHARY GANESH SHARMA IRSHAD AHMAD KHAN
90.	SA/183/2020	6	KAMESHWAR PRASAD vs VIDYA KISHORE PRASAD	ANSHU DHAR SHARMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	
91.	SA/212/2020	4	SUDHA DEVI vs RAJNANDAN RAI	PRASHANT SINHA	
92.	SA/42/2021	5	RAMBABU BHAGAT vs SANGEETA DEVI	KUMAR MALENDU	
93.	SA/79/2021	5	ASHOK KUMAR SAH vs ROHIT KUMAR SAH	AJAY KUMAR SHARMA	
94.	SA/130/2021	8	STATE OF BIHAR vs SHAILENDRA KUMAR SINGH	RAKESH KUMAR CHANDRAM	VAGISHA PRAGYA VACAKNAVI
95.	SA/151/2021	6	RAMESH HAZARA vs BOTHU PASWAN	LOKESH KUMAR SINGH	
96.	SA/182/2021	6	SIDDHESWAR RAI vs KAMALA DEVI	ANSHUMAN RAJEEV NAYAN SURYA NANDAN KUMAR	SURAJ KUMAR AJAY KUMAR AJAY KUMAR AJAY KUMAR AJAY KUMAR
97.	SA/200/2021	5	YOGENDRA PRASAD YADAV vs JAI KISHORE YADAV	HARSHWARDHAN SAHAY	
98.	SA/216/2021	7	SRI NIWAS PANDEY vs MUNINDRA NARAYAN PANDEY	DIN BANDHU SINGH SANTOSH KUMAR	
99.	SA/228/2021	6	MOSMAT CHANDRAKALA PRASAD vs SANJAY ANAND PRASAD	ARUN KUMAR NIRMAL KUMAR SINHA 3	
100.	SA/234/2021	6	PRADEEP NARAIN MANDAL @ PRADEEP NARAIN SINHA vs MAHENDRA KR. SINHA	BISHWA NATH CHAUDHARY BIMLENDU SHEKHER THAKUR	
101.	SA/329/2021 second appeal	7	MD. AARFIN vs MD. AJIMUDDIN	WASI AKHTAR	RANJAN KUMAR JHA SUBHASH KUMAR JHA
102.	SA/365/2021	4	SURESH YADAV vs MAHENDRA YADAV	LALA SACHINDRA KUMAR ASHOK KUMAR SINHA NO.2	

103.	SA/384/2021	3	MANOJ PRASAD KESHARI @ MANOJ KESHARI vs BAIJNATH PRASAD KESHARI	RANJAY KUMAR SINGH SATYENDRA NARAYAN VERMA	
104.	SA/387/2021	4	AMAR KUMAR SINHA vs KUMARI SARITA	RAJIV RANJAN KR. PANDEY RAMESH KUMAR SINGH AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG DINESHWAR PANDEY	
105.	SA/419/2021	4	INDRADEO MAHTO vs RAM GULAM MAHTO	SAGHIR AHMAD SHAILENDRA KUMAR DWIVEDI	
106.	SA/446/2021	9	SANYOGA DEVI @ SANYOGI DEVI vs GAURI SHANKAR RAI,	SHASHI BHUSHAN PANDEY	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
107.	SA/468/2021 Second appeal	3	RAJENDRA PASI @ RJENDRA PASI, vs THE STATE OF BIHAR,	ASHOK KUMAR GARG	MD. KHURSHID ALAM (AAG 12)
108.	SA/65/2022	6	JIBACHH SAH vs SOGARATH JHA @ RAM SOGARATH JHA	RAVI BHUSHAN AMAR NATH GUPTA	SANJAY KUMAR JHA PRASHANT KUMAR
109.	SA/90/2022	5	GAYATRI DEVI vs RAM KUMAR BAJAJ	JITENDRA KISHORE VERMA SARITA BAJAJ ANJANI KUMAR SUBHAM BAJAJ	BAM BAHADUR JHA SUSHIL KUMAR JHA RANJAN KUMAR DUBEY NAWNIT KUMAR TIWARY JAI PRAKASH VERMA RATNESH SHARAN
110.	SA/121/2022	5	MOST. RENU AGRAWAL @ SMT. RENU DEVI AGRAWAL vs RAJENDRA AGRAWAL	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
111.	SA/130/2022	4	RAMJEE PRASAD SINGH @ RAMJEE SINGH vs MEENA DEVI	KUMAR RAKESH CHANDRA	
112.	SA/160/2022	3	RATNESH SINGH, vs KUMKUM SINHA,	VAGISHA PRAGYA VACAKNAVI	ABHINAY RAJ ALEXANDER ASHOK AMIYA KUNAL SANJEET KUMAR SINGH AMIYA KUNAL
113.	SA/178/2022	3	DHIRAJ KUMAR vs SMT. RAJ KUMARI DEVI	AMARENDRA NARAYAN SANTOSH KUMAR RAVI BHUSHAN	
114.	SA/262/2022 second appeal	4	GANGDEYAL YADAV vs AMRIT KUMAR SHARMA	RANJAN KUMAR DUBEY BAMBAM KUMAR ASHISH ANAND	SATYENDRA RAI DHANANJAY KUMAR TIWARY
(AT 12:30 P.M.)					
115.	SA/338/2022	3	RAMAKANT SAH vs PAWAN SAH	ANANG MOHAN SINHA SANTOSH KUMAR	
116.	SA/349/2022 second appel	7	MOST. SAVITRI DEVI vs MANOJ KUMAR SINGH	ASHUTOSH JHA BIJOY KANT MISHRA AVINAV KUMAR	
117.	SA/400/2022 SA	6	KAMENDRA SAH vs RAMEKWAL SAH	SHASHI BHUSHAN SINGH	
118.	SA/405/2022	3	BIBI NOOR JAHAN vs BIBI SHAYADA KHATOON	DHANANJAY KUMAR SUNIL PRASAD	
119.	SA/48/2023 second appeal SA	3	HARI NARAYAN YADAV vs APURB KUMAR,	SATYA PRAKASH PARASAR	MD. WALIUR RAHMAN ARVIND KUMAR NISHANT KUMAR SINHA
120.	SA/53/2023 SA	2	MAHENDRA MANDAL vs MUSHO MANDAL	SETU PRATEEK ARBIND KUMAR SINGH RAVINDRA KUMAR CHOUDHARY	

121.	SA/88/2023 SA	6	RAM BILAS MUKHIYA vs THE STATE OF BIHAR	RAM NIBASH PRASAD ARGHESH KUMAR RAM SHANKAR KUMAR	MD. KHURSHID ALAM (AAG 12) SURENDRA KISHORE THAKUR SUBODH KUMAR ASHUTOSH KUMAR MADAN MOHAN RAHUL RAJ PALLAVI PANDEY RITIK SHAH
122.	SA/250/2023 SA	2	MOST. GIRJA KUWAR vs RAM DARESH RAI	VAGISHA PRAGYA VACAKNAVI ANKITA ROY	SAMIR KUMAR SMRITI SINGH SAURAV SINGH
123.	SA/263/2023 SA	2	RAM NARAYAN MALAKAR vs SOMINI DEVI	SHREE KANT PANDEY	
124.	SA/300/2023 SA	2	QAISER ALAM @ MD. QAISER ALAM @ RAJU vs MAHMOOD ALAM	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE RANANJAY KUMAR MAHTAB ALAM	AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG RITU PRIYDERSHINY DINESHWAR PANDEY
125.	SA/324/2023 second Appeal SA	2	SHAILENDRA SINGH @ SHAILENDRA KUMAR SINGH vs GOPI CHAND SAO	RAMESH KUMAR CHOUDHARY	RAJ KRISHNA JHA KRISHNA BIHARI PRASAD

(AT 02:15 P.M.)

FOR ADMISSION -I

126.	C.R./90/2015 CV REVISION	8	RAJENDRA PRASAD AGRAWAL vs SMT. USHA DEVI AND ORS	NAND KISHORE PRASAD SINHA RAKESH KUMAR DHARMENDRA KUMAR SINHA	
127.	C.R./98/2015 CV REVISION	48	SHARDA PANDEY AND ORS vs DURGAWATI DEVI AND ORS	SANJEEV KUMAR SHAILENDRA KUMAR SINHA GYANENDRA KUMAR SHUKLA SANJEEV KUMAR SHAILENDRA KUMAR SINHA	ANIMESH KUMAR MALLIKA MAZUMDAR AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG RITU PRIYDERSHINY
With 127.1	C.R./99/2015 CV REVISION	48	SHARDA PANDEY AND ORS vs UMA SHANKAR PANDEY	SANJEEV KUMAR SHAILENDRA KUMAR SINHA GYANENDRA KUMAR SHUKLA SANJEEV KUMAR SHAILENDRA KUMAR SINHA	ASHOK KUMAR GARG ANIMESH KUMAR RITU PRIYDERSHINY PREM KUMAR AMBUJ NAYAN CHAUBEY MALLIKA MAZUMDAR
With 127.2	MJC/2229/2017 CONTEMPT- SJ	38	SHARDA PANDEY, AND ORS vs UMA SHANKAR AND ORS	SHAILENDRA KUMAR SINHA SANJEEV KUMAR BINOD KUMAR GYANENDRA KUMAR SHUKLA SHAILENDRA KUMAR SINHA SANJEEV KUMAR	MALLIKA MAZUMDAR PREM KUMAR
128.	C.R./71/2017	3	BEBI DEVI AND ORS vs RAJKISHORE PANDEY AND ORS	AJAY KUMAR SHARMA MILIND KUMAR MISHRA YOGENDRA TIWARI MILIND KUMAR MISHRA	
129.	C.R./100/2017	18	THE STATE OF BIHAR AND ORS vs M/S VATSA CONSTRUCTION PVT. LTD.	DINESH MAHARAJ	MANISH SAHAY
130.	C.R./152/2017	21	ANAND PRASAD SINGH vs SHYAM KISHORE SINGH	MANOJ KUMAR MADAN MOHAN KUMAR NIKHIL	ARBIND KUMAR SINGH
131.	C.R./160/2017	31	BINDESHWARI YADAV vs SMT. ROOKMANI DEVI	BIPIN KUMAR SABA ASHFAQUE	RAJEEVA ROY SANJAY KUMAR ARUN PRASAD AMBASTHA BINAY KUMAR SINHA ARBIND KUMAR SINGH

132.	C.R./78/2018 CONVERTED FROM (CV REVISION	54	MOST. SAHDEI KUAR AND ORS vs RAMESH YADAV AND ORS	PRABHAT RANJAN SINGH RAKESH NARAYANSINGH SANJAY GANDHI KANHAIYA PANDEY	YOGESH KUMAR RAJ KUMAR RAI
133.	C.R./56/2019	36	MUSTAQYEEN MIAN @ MD. MUSTAQUEEM vs THE CHIEF EXECUTIVE OFFICER, BIHAR STATE SHIA WAQF BOARD	MD. NAJMUL HODDA BINAY KUMAR	SYED ASGHER NAJMI MD. ANJUM AKHTER
134.	C.R./73/2019	29	MD. ALI vs THE CHIEF EXECUTIVE OFFICER	MD. ANIS AKHTAR ASIF KALIM MAJID MAHBOOB KHAN	MD. HELAL AHMAD SYED FIROZ RAZA
With 134.1	C.R./92/2019	9	ABDUS SALAM vs THE CHIEF EXECUTIVE OFFICER	MD. ANIS AKHTAR ASIF KALIM ARIF DAULA SIDDIQUIE	MD. ANJUM AKHTER SYED FIROZ RAZA MD. HELAL AHMAD
With 134.2	C.R./94/2019	9	AMIRUL ISLAM vs THE CHIEF EXECUTIVE OFFICER	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE ASIF KALIM	MD. ANJUM AKHTER SYED FIROZ RAZA MD. HELAL AHMAD
With 134.3	C.R./98/2019	9	MD. HASAN vs THE CHIEF EXECUTIVE OFFICER	ASIF KALIM ASIF KALIM	MD. HELAL AHMAD SYED FIROZ RAZA
With 134.4	C.R./99/2019	9	MD. ALI vs THE CHIEF EXECUTIVE OFFICER	MD. ANIS AKHTAR ASIF KALIM	MD. HELAL AHMAD SYED FIROZ RAZA
With 134.5	C.R./100/2019	10	NURUL ISLAM vs THE CHIEF EXECUTIVE OFFICER, BIHAR STATE SUNNI WAQF BOARD,	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE ASIF KALIM	MD. HELAL AHMAD SYED FIROZ RAZA
135.	C.R./76/2019	10	NAND KISHORE PRASAD vs JITENDRA KUMAR	BHUBNESHWAR PRASAD SURBOTTAM KUMAR SARKAR	HEMANT KUMAR JITENDRA KUMAR NEELAM KUMARI
136.	C.R./105/2019	3	RAJ KUMAR CHOUDHARY vs SATYA NARAYAN MANDAL	MADAN MOHAN PALLAVI PANDEY	
137.	C.R./108/2019	4	KAPIL DEO MANDAL vs ABODH SHARMA	NISHANT KUMAR SINHA MD. WALIUR RAHMAN	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH
138.	C.R./167/2019	9	JAGDISH RAM vs MD. ATAUR RAHMAN	HEMANT KUMAR	UDAY SHANKAR SHARAN SINGH (GP 19) MD. ANJUM AKHTER MD. HELAL AHMAD
139.	C.R./199/2019	4	RAMA NAND PRASAD vs SMT. KIRAN KUMARI SINHA	PARMANAND PD. NR. SAHI RAJESH KUMAR	KUMAR PRIYA RANJAN MRITUNJAY KUMAR
140.	C.R./208/2019	4	SRINIWAS SINGH vs SRI CHANDRADEV SINGH	PRABHAT RANJAN SINGH PRABEEN KUMAR SINGH	
141.	C.R./217/2019	10	BECHAN PURBEY vs BIPIN NAYAK	MANOJ KUMAR RAVI BHATIA GOVIND KUMAR JHA	YOGENDRA KUMAR RAM NARESH RAY
142.	C.R./9/2020	6	SYED NAQUI KAZIM vs THE CHIEF EXECUTIVE OFFICER, BIHAR STATE SHIA WAQF BOARD	JAGJIT ROSHAN NEERAJ KUMAR	SYED ASGHER NAJMI MD. ANJUM AKHTER
143.	C.R./15/2020	25	ANIL KUMAR SINHA vs SURESH SINGH	BHUBNESHWAR PRASAD SARBOTTAM KUMAR SARKAR	AJAY KUMAR SINGH AMIT KUMAR
144.	C.R./19/2021	11	KAVINDRA SINGH @ KAMENDRA SINGH vs SANJAY KUMAR	SYED. RIZWANUL HAQUE	BINAY KUMAR
With 144.1	C.R./22/2021	11	MITHILESH DEVI vs SANJAY KUMAR	SYED. RIZWANUL HAQUE	BINAY KUMAR
145.	C.R./28/2022	15	RAMAKANT PANDEY vs DURGAWATI DEVI	SHAMBHU SHARAN SHARMA VIKAS KUMAR SHARMA MADHURI KUMARI	BRIJ MOHAN KUMAR SINGH

146.	C.R./29/2022	18	PANKAJ KUMAR AND ORS vs SONA DEVI	KRISHNA KANT SINGH BINAY KUMAR MANOJ KUMAR SINHA	SUNIL KUMAR PRAMHANSH KUMAR PURI RAVI BHATIA MANOJ KUMAR KUSHAGRA KUSH
147.	C.R./41/2022	10	M/S VISHWANATH SINGH VINAY vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	UDAY SHANKAR SHARAN SINGH (GP19) PARTH GAURAV
148.	C.R./58/2022	6	FAZLE HAQUE @ SYED MOHAMMAD FAZLE HAQUE @ FAZALE BARI vs IMRAN AFZAL	CHANDRA KANT	AMIR ALAM
149.	C.R./63/2022	13	BAJAJ BUILDCON PRIVATE LIMITED vs LALLA SHAKTI KUMAR SINGH	MANOJ KUMAR RAVI BHATIA	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SWETA RAJ SHREYASH GOYAL ABHAY NATH
150.	C.R./67/2022	5	MUNINDRA RANJAN SRIVASTAVE @ M.R. SRIVASTAVA vs RAM BIJAY NARAYAN GUPTA @ BABLU	SURYA NILAMBARI	SURYA NARAYAN SAH
151.	C.R./6/2023	9	M/S ANKIT ENTERPRISES vs M/S SHRI RAM SUNIL KUMAR	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE MAHTAB ALAM RANANJAY KUMAR	NILANJAN CHATTERJEE GOURANGA CHATTERJEE ANIRVAN CHOUDHARI SAHIL KUMAR
152.	C.R./7/2023	11	KAMALJEET SINGH KHANUJA @ KAMALJEET SINGH @ KAMALJEET SINGH KHAWJA vs ALOK KUMAR SINHA	VYAS KUMAR MISHRA ANIRUDH KUMAR VERMA VIJAY SHANKER TIWARI PIYUSH RANJAN ARGHESH KUMAR RAJ KRISHNA JHA	JITENDRA KISHORE VERMA ANJANI KUMAR ABHAY NATH
153.	C.R./12/2023	11	PRAMOD KUMAR AGRAWAL vs SANJAY KUMAR AGRAWAL	MANOJ KUMAR RAVI BHATIA KUSHAGRA KUSH	RAVINDRA KUMAR @ RAVINDRA KR RAI
154.	C.R./14/2023	12	PRAMOD KUMAR LAL vs KULDEEP PRASAD	JITENDRA KISHORE VERMA ANJANI KUMAR RAVI RAJ SHATAKSHI SAHAY	ABINASH KUMAR KUMAR SATYA KIRTI
155.	C.R./15/2023 FOR SETTING ASIDE	4	SONI KUMARI vs MOST. RAJ KUMARI DEVI	PRATYUSH KUMAR	
156.	C.R./28/2023	4	OM PRAKASH SHARMA vs THE STATE OF BIHAR	UMA SHANKAR TIWARY	UDAY SHANKAR SHARAN SINGH (GP19)
157.	C.R./34/2023	3	ABHAY KUMAR MEHTA @ ABHAY KUMAR AND ORS vs KRITYANAND MAHTO	ASHOK KUMAR GARG YOGENDRA KUMAR DWIVEDI DINESHWAR PANDEY ANIMESH KUMAR PRASHANT KUMAR AMBUJ NAYAN CHAUBEY	SUBHASH CHANDRA YADAV (GP15)
158.	C.R./41/2023	9	SHIV SHANKAR RAUT @ SHANKAR RAUT vs CHANDRAKALA DEVI	BISHWA NATH CHAUDHARY MITHILESH KUMAR	RAJEEV RANJAN NO.II PRIYANKA KUMARI ANJANA GUPTA DILIP KUMAR MISHRA
159.	C.R./47/2023	12	SEEMA JAISWAL vs DIWAKAR PRASAD VERMA	VAIDEHI RAMAN PRASAD SINGH ARVIND KUMAR	MANISH KISHORE BAL BHUSHAN CHOUDHARY ANUSHKA MIRA KUMARI
160.	C.R./48/2023	5	MD. KALIMUDDIN @ KALIMUDDIN AHMAD vs MD. NAZMUL HASSAN	PRABHAT RANJAN SINGH	KUNDAN KUMAR OJHA ZEESHAN ANJUM NAVNEET PRABHAKAR TRIBINDH KUMAR
161.	C.R./49/2023 civil revision	8	SHARDA KUER vs PRAMOD KUMAR GUPTA	ASHOK KUMAR GARG AMBUJ NAYAN CHAUBEY	VIJAY ANAND

162.	C.R./51/2023	5	RAM PRAKASH SAHU @ PRAKASH SAHU vs SHARVAN NARAYAK	SHASHI NATH JHA SUNNY KUMAR	BIMAL KUMAR JHA NIKHILESH KUMAR
163.	C.R./65/2023 CV REVISION	3	DINESH PANDEY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF URBAN DEVELOPMENT,	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY MITHILESH KUMAR ANJALI KUMARI	YOGENDRA PRASAD SINHA (AAG 7)
164.	C.R./83/2023 CV REVISION	5	MRITUNJAY KUMAR vs SHRI KUMAR AVINASH @ ABINASH PRASAD	ARBIND KUMAR SINGH PRATIVA KUMARI	NIKESH SINHA BINDESWARI SINGH
165.	C.R./99/2023 CV REVISION	4	PARMAJEET SINGH HANSPAL @ PARAMJIT SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH NEERAJ KUMAR MANOJ KUMAR SINHA	JITENDRA KUMAR ROY NO. I(SC13) GYAN SHANKAR LALIT KISHORE
166.	C.R./101/2023 converted from 25 CV REVISION	8	MD. EHTESHAMUDDIN vs SARDAR GURUPEJ SINGH	MD. ATAUL HAQUE	
(AT 02:15 P.M.)					
167.	C.R./103/2023 CV REVISION	3	SUBODH KUMAR SINGH vs AMIT KUMAR RAI	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	
168.	C.R./105/2023 CV REVISION	1	M/S SHAILENDRA KUMAR vs THE STATE OF BIHAR	MANISH PRAKASH RAM CHANDRA SHARMA	KUMAR ALOK (SC7)
169.	C.R./117/2023 CIVIL REVISION CV REVISION	2	JAYANTDHARI SINGH vs HEMANTDHARI SINGH	UDAY SHANKAR SHARAN SINGH MD. WALIUR RAHMAN NISHANT KUMAR SINHA	
170.	C.R./119/2023 CV REVISION	4	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY (IN SHORT BIADA) vs AMRENDRA KUMAR VERMA	YASHRAJ BARDHAN PARTH GAURAV	
171.	C.R./7/2024 CV REVISION	2	NAZIR AHMAD vs SHITAL BUILDTECH DARBHANGA	PRASHANT KUMAR ASHOK KUMAR GARG DINESHWAR PANDEY AMBUJ NAYAN CHAUBEY	GOVERNMENT PLEADER 7

FOR HEARING

172.	SA/368/2016 SA	10	THE STATE OF BIHAR AND ORS vs YOGENDRA KUMAR CHOUDHARY	BINOD KUMAR UDAY SHANKAR SHARAN SINGH KAMESHWAR PRASAD GUPTA (GP 10) DEEPANJALI GUPTA (AC TO GP 10)	VIJAYESHWAR PRASAD SHYAM SUNDER PANDEY SAHVIND KUMAR SHARMA SHASHANK SHEKHAR SINHA UMESH KUMAR SINGH
173.	SA/51/2006 SA	16	MOST.TARAMUNI @ MOST.TARAMUN K vs RAJENDRA OJHA AND ORS	MRITUNJAY KUMAR TIWARY	ASHOK KUMAR SATISH KUMAR UMESHANAND PANDIT
174.	SA/79/2006 SA	16	SHEOJI RAI AND ORS vs RAMADHAR RAI AND ORS	LAKSHMAN LAL PANDEY SANGEETA SHARMA SANGEETA SHARMA RAKESH CHANDRA RAVI SHANKER DUIVEDI SHAILENDRA KR.DUIVEDI RANJAN KR.DUBEY	PANKAJ MAIJORWAR ASHUTOSH RANJAN PANDEY RAKESH NARAYANSINGH SANJAY KUMAR PANDEY
175.	SA/137/2006 SA	5	MD.AKIL AND ANR vs BIBI RABIA KHATOON AND ORS	VIJAY KUMAR VERMA VIJAY KUMAR VERMA NAMRATA MISHRA ARCHANA JHA NARENDAR KUMAR JHA NAMRATA MISHRA	ANAMUL HAQUE MD.RAHMATULLAH MD.RAHMATULLAH
176.	SA/443/2008 SA	9	GEETA SHARMA @ GITA DEVI AND ORS vs SHIV JEE RAI AND ORS	ER. HARENDRA KUMAR HARENDRA KUMAR BINOD KUMAR SINGH	AVINASH KRITYA NAND JHA

177.	SA/175/2009 SA	5	SAYESTA PRAVEEN AND ORS vs RAM PRASAD MAHTO@RAMASHISH ANDOR	SURENDRA KUMAR KAMLESH PRASAD SINGH KAMLESH PRASAD SINGH	HANS RAJ MRIGENDRA KUMAR BINOD PD. SINGH MITHILESH KUMAR ARYA
178.	SA/314/2009 SA	4	UPENDRA PRASAD YADAV vs SMT.ARHUL DEVI AND ANR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA ARUN KUMAR SINHA	
179.	SA/325/2009 SA	2	VIJAY CHAUDHARY vs RAM PRASAD GUPTA	S.PARASMANI N.D.CHOUBEY N.D.CHOUBEY	VIRENDRA KUAR RAJESH KUMAR CHAUDHARY
180.	SA/157/2010 SA	13	MOSOMAT SHANTI DEVI AND ORS. vs RAM NARAYAN PANJIYAR @ HARI NA	SHASHIDHAR JHA PRAVEEN KUMAR PRAVEEN KUMAR LALIT NARAYAN JHA	RANJAN KUMAR DUBEY SANGEETA SHARMA RAJIV SHANKAR DVIVEDI RAKESH CHANDRA IQBAL ASIF NIAZI MD. WALIUR RAHMAN DURGA NAND JHA
181.	SA/328/2010 SA	18	SRI CHANDAN KUMAR vs MD. SHAKIL AHMAD AND ANR.	SYED M. ASHRAF AJAY KUMAR SINGH RAMA KANT SINGH RABINDRA KUMAR	WASI AKHTAR RAVINDRA NATH DUBEY SANJEET KUMAR TIWARI ASIF KALIM
182.	SA/546/2010 SA	13	SANJAY KUMAR PANDEY @ ABHINU KUMAR PANDEY vs RAJDEO YADAV	DHARMENDRA KUMAR PASWAN L.B.SINGH	RATAN KUMAR SINHA ASHISH GIRI PRANAV KUMAR
183.	SA/574/2010 SA	19	VIJAY KUMAR SINGH AND ORS. vs RAJA RAM SINGH AND ORS.	DHIRENDRA KUMAR SINHA UPENDRA PRASAD-2 DHIRENDRA KUMAR SINHA -2 DHIRENDRA KUMAR SINHA YASHPAL YADAV RAHUL RATHOUR SONI KUMARI	JITENDRA PRASAD SINGH J.P.SINGH PRABHAT KUMAR DIPAK ABHISHEK
184.	SA/644/2010 SA	5	SANICHAR YADAV vs MOTI YADAV	RAJIB RANJAN JHA DHIRENDRA KUMAR VIBHA SINGH ASHUTOSH SINGH	RANJAN KUMAR JHA SUBHASH KUMAR JHA
185.	SA/49/2011 SA	32	SALIM HAZAM vs MAINU NISA	SHAILENDRA KUMAR TIWARY RAMANUJ TIWARY PRABHAT RANJAN SINGH	VAGISHA PRAGYA VACAKNAVI CHANDRA MOHAN JHA MS. VAGISHA PRAGYA VACAKNAVI AJAY NANDAN SAHAY BINOD KUMAR SINGH RAVI SHANKAR SAHAY BINOD KUMAR YADAV
186.	SA/300/2011 SA	8	BABULAL MALLAH AND ORS vs GHUR FEKAN MALLAH AND ORS	RANJAN KUMAR DUBEY RAKESH CHANDRA RAJIV SHANKAR DVIVEDI SANGEETA SHARMA	RAJANI KANT PANDEY
187.	SA/362/2011 SA	9	BHUPENDRA SINGH @ KAUSHLENDRA vs THE STATE OF BIHAR AND ORS.	KRISHNA KANT SINGH ANIL KUMAR SINHA	KAMLESH KR.SHARMA (AC TO SC22) (GP10)
188.	SA/410/2011 SA	14	SHARDA DEVI AND ORS vs MOST. SHAKUNTALA DEVI AND ORS	KALYAN KUMAR GHOSE RAJNI KANT JHA RAJNI KANT JHA	K.VISHOKA NAND KUMAR VISHOKA NAND
189.	SA/624/2011 SA	4	SMT. NEETA SINGH vs SMT. BANDANA JHA	BINOD KUMAR SINGH	ASHOK KUMAR JHA
190.	SA/262/2012 SA	6	NAYAN PD. vs RAM IQBAL PD.	BINOD KUMAR SINGH VAGISHA PRAGYA VACAKNAVI	RANJEET KUMAR ASHOK KUMAR VARMA KUNDAN KUMAR
191.	SA/59/2013 SA	11	MOHAMMAD NEYAZ UDDIN @ BANTI KHAN, AND ORS vs QUAMRUL HASSAN @ MOTU MIAN AND ANR.	MANOJ KUMAR JASHAWIR SINGH ARORA AJAY KUMAR RAVI BHATIA	RAJ SHEKHAR RAM NARESH RAY NIRAJ KUMAR SINHA NIRAJ

192.	SA/148/2013 SA	14	MADAN PANDIT vs JAWAHAR DHOBI AND ORS.	SUDHIR RANJAN RAVI PRAKASH DWIVEDI	CHANDRA KANT CHANDRA KANT NAVIN KUMAR DHIRENDRA KUMAR
193.	SA/262/2013 SA	24	ANNAPURNA DEVI AND ORS. vs RATAN LALL	AMBUJ NAYAN CHAUBEY GOPAL SWAROOP DUBEY YOGENDRA KUMAR DWIVEDI ASHOK KUMAR GARG SIDDHARTH HARSH	KAMAL KISHORE SINGH RADHA MOHAN PANDEY CHANDRA SHEKHAR VERMA
With 193.1	SA/261/2013 SA	22	BABITA DEVI, AND ORS vs RATAN LALL	AMBUJ NAYAN CHAUBEY ASHOK KUMAR GARG GOPAL SWAROOP DUBEY YOGENDRA KUMAR DWIVEDI SIDDHARTH HARSH	CHANDRA SHEKHAR VERMA KAMAL KISHORE SINGH RADHA MOHAN PANDEY
194.	SA/308/2013 SA	13	SHREE NARAYAN MISHRA AND ORS. vs SMT. KUMKUM MISHRAIN AND ORS.	KANTI JHA RABINDRA NATH TIWARI SUSHIL KUMAR JHA SHANTANU JHA	UGRANATH MALLIK SHASHANK SHEKHAR SINHA SHYAM SUNDER PANDEY BINOD KUMAR SINGH VIJAYESHWAR PRASAD SHANTI KUMAR
195.	SA/343/2013 SA	24	VIJAY PRASAD GUPTA vs DHANLAL SAO AND ORS.	DINESH KUMAR SAROJ KUMAR	SURENDRA KISHORE THAKUR GAJENDRA KUMAR SINGH RAMANUJ TIWARY JAINENDRA KUMAR KUNWAR DIGVIJAY SINGH GAJANAN ARUN BISHWAJEET PANDEY
196.	SA/40/2014 SA	20	SITA DEVI, AND ORS vs RAM LOCHAN PANDIT	SURESH KUMAR RAMCHANDRA SINGH SURESH KUMAR	VINAY KUMAR MISHRA ARBIND KUMAR DHARMENDRA JHA RAJESH KUMAR SINGH
197.	SA/291/2014 SA	25	HIMANCHAL SHUKLA AND ORS. vs MOST. RAHINI DEVI AND ORS.	BASHISHTHA NARAYAN MISHRA SURENDRA KISHORE THAKUR BRIJ KISHOR MISHRA SACHIDA NAND RAI	YUGAL KISHORE SUBHASH KUMAR ARVIND KUMAR TEWARY
198.	SA/49/2016 SA	12	HIRA LAL MALI AND ORS vs GANGA MALI AND ORS	LOKESH KUMAR SINGH	SHAILENDRA KUMAR DWIVEDI
199.	SA/355/2016 SA	15	MUZAFFAR HUSSAIN vs SHAMSHUN NISHA MIRZA AND ORS	MANOJ KUMAR JASHAWIR SINGH ARORA RAVI BHATIA FIROZ AHMAD	RAVI RAJ JITENDRA KISHORE VERMA ANJANI KUMAR SHREYASH GOYAL
200.	SA/442/2016 SA	6	RAM JAN SAI vs JAMUNA SINGH	UMA SHANKAR SINGH	SIDDHARTH HARSH
201.	SA/460/2016 SA	16	GANDHI KOIRI AND ORS vs TAPESHWAR SINGH AND ORS	LOKESH KUMAR SINGH ANIRUDH KUMAR VERMA VYAS KUMAR MISHRA SHAILENDRA KUMAR DWIVEDI	DEVANAND TIWARI SHASHI BHUSHAN SINGH
202.	SA/29/2017 SA	20	THE UNION OF INDIA AND ORS vs KALI PASWAN AND ORS	HARENDRA PRASAD SINGH SANTOSH KUMAR	KUMAR SACHIN (CGC) RABINDRA KUMAR PRIYADARSHI DHANANJAY KUMAR PANDEY
203.	SA/118/2017 SA	14	HIKIM HEMBRAM AND ORS vs LAKHI HEMBRAM AND ORS	VIDYA SAGAR	NAJEEB AHMAD PRAMOD KUMAR MALLICK THAKUR BRAJESH SINGH
204.	SA/175/2017	15	ARVIND YADAV AND ORS vs MISHRI YADAV @ MISHRI LAL YADAV AND ORS	SUNIL KUMAR SINGH SANJAY KUMAR SINGH RAMESH KUMAR SINGH MD. WALIUR RAHMAN SHASHI NATH JHA	BIDHANESH MISRA TANUJA KUMARI (MISHRA)

205.	SA/324/2017 SA	5	SAHEB MISHRA vs SHYAM BIHARI MAHTO	DEOVIND KUMAR SINGH ANURADHA KUMARI	KUMAR SHASHANK SHEKHAR BRIJ KISHOR MISHRA SACHIDA NAND RAI
206.	SA/559/2017	7	PAWAN KUMAR JAJODIA AND ORS vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR NAND KISHORE SINGH	BIKAS KUMAR SHARMA MADHURI KUMARI
207.	SA/13/2018	18	PUNAM KUMARI vs SANJEEV KUMAR	SHANKAR KUMAR ABINASH KUMAR	VAIDEHI RAMAN PRASAD SINGH MRITYUNJAY KUMAR PRASHANT KUMAR CHOUDHARY SHIVENDRA KUMAR SINHA RANJEET PATEL
208.	SA/56/2018	19	AMLENDU KUNDU @ AMALENDU KUNDU AND ORS vs THE STATE OF BIHAR AND ORS	RAVINDRA KR SINHA NO.2 MANOJ KUMAR	PRADEEP KUMAR
209.	SA/179/2018 SA	21	THE STATE OF BIHAR vs SHOE NATH PRASAD GUPTA @ BHOLA PRASAD	UDAY SHANKAR SHARAN SINGH	SANJAY KUMAR
210.	SA/331/2018 SA	27	PINKI PANEL PRIVATE LTD. vs ZAINUL ABDIN	MD. SHAHAB KHALIL WASI AKHTAR SANJAY SINHA ASIF KALIM MD. SHAHAB KHALIL MADAN KUMAR	FIROZ AHMAD MOHAMMAD SUFYAN NAJEEB AHMAD MD. QUMRUL HODA
With 210.1	SA/332/2018 SA	30	PINKI PANEL PRIVATE LTD. vs ZAINUL ABDIN	MD. SHAHAB KHALIL WASI AKHTAR SANJAY SINHA ASIF KALIM VIJAY ANAND MADAN KUMAR	FIROZ AHMAD MOHAMMAD SUFYAN NAJEEB AHMAD
211.	SA/517/2018 SA	23	BIRKESHWAR SINGH vs BINDESHWARI SINGH	SAROJ KUMAR BISHWA NATH CHAUDHARY	SANJEET KUMAR DIGVIJAY NARAYAN SINGH RAVI BHATIA MANOJ KUMAR
212.	SA/424/2019	12	DEONANDAN YADAV @ DEONARAYAN YADAV, vs BALIRAM GOP,	TEJ NARAYAN SINGH NARENDRA KUMAR	SUNITA KUMARI DHARMENDRA KUMAR SINHA
213.	SA/691/2019	15	DILIP THAKUR vs SANJAY KUMAR CHOUDHARY	MADAN PRASAD SINGH NO.2 ARUN KUMAR SINGH	NIRAJ LOCHAN JHA ANJU MISHRA RAJIVE RANJAN SINGH NEELAMBAR JHA
214.	SA/70/2021	20	JANARDAN PRASAD vs BHAGWANIYA KUER	JITENDRA PRASAD SINGH ABHISHEK	BISHWA NATH CHAUDHARY NARENDRA KUMAR ANIRUDH KUMAR SINGH PRABHAT KUMAR SINGH TEJ NARAYAN SINGH SRI KRISHNA RANJAN
215.	SA/327/2021	22	HARIDWARI SINGH vs GANGA PRASAD SINGH	MANOJ KUMAR RAVI BHATIA	ARGHESH KUMAR RAM SHANKAR KUMAR ANJANI KUMAR RAVI RAJ SHREYASH GOYAL NIRAJ KUMAR ASHOK KUMAR JITENDRA KISHORE VERMA ASHOK KUMAR
216.	SA/88/2022	6	SUNIL KUMAR SONKAR, AND ORS vs SMT. KANTI DEVI,	PARTH GAURAV ASHUTOSH KUMAR PANDEY PRAVEER RAJIV SHANKAR DVIVEDI ANSHU RAJ SINGH SHEKOKAR SHAMBHAVI AJAY	BIMLENDU MISHRA POONAM MISHRA

217.	SA/350/2022	11 MD. HAIDER JAMA KHAN vs SYED MD. SHAKIL	PRITISH KUMAR LAL RAKESH KUMAR SHARMA ARUN KUMAR PANDEY LAKSHMI KANT SHARMA RAJESH KUMAR	RAM SHANKAR DAS

FOR HEARING -I

218.	C.R./904/2002 CV REVISION	23 CHIRANJI LAL MASKKARA AND ORS vs M/S SWADESH /SUGAR SUPPLIER LT	UMESH KUMAR SINGH SHAMBHU SHARAN SINGH ASHOK JANG BAHADUR R.S.DUIVEDI	AMAR PRAKASH DHANANJAY KUMAR SHAILESH KUMAR SINGH SHAILENDRA KUMAR SINGH
With 218.1	C.R./957/2002 CV REVISION	23 CHIRANJI LAL MASKARA AND ORS vs M/S SWADESHI SUGAR SUPPLIER LT	RAJIV SHANKER DUIVEDI BINAY KUMAR CHAUBEY UMESH KUMAR SINGH SHAMBHU SHARAN SINGH	AJAY KUMAR SINGH
With 218.2	C.R./1477/2002 CV REVISION	16 CHIRANJI LAL MASKARA AND ORS vs M/S SWADESHI SUGAR SUPPLIER LT	RAJIV SHANKAR DUIVEDI UMESH KUMAR SINGH SHAMBHU SHARAN SINGH	KALI DAS CHATTERJI AMLESH KUMAR VERMA
With 218.3	C.R./1810/2003 CV REVISION	18 CHIRANJEE LAL MASKARA AND ORS vs M/S SWADESHI SUGAR SUPPLIER LT	RAJIV SHANKAR DUIVEDI UMESH KUMAR SINGH BINAY KUMAR CHOUBEY MRS.SANGEETA SHARMA	/MRS.MALLIKA MAZUMDAR
With 218.4	C.R./56/2012 CV REVISION	22 M/S SWADESHI SUGAR SUPPLIERS P vs CHIRANJI LAL MASKARA	SANJAY SINHA S.M. SHABBIR ALAM ABDUL AZIZ DEEPAK KUMAR SINGH	RANJAN KUMAR DUBEY SANGEETA SHARMA RAKESH CHANDRA
219.	C.R./1282/2008 CV REVISION	39 MADHU PRASAD AND ORS vs RAM BILASH PRASAD SINHA @ RAM	ANIL CHANDRA	GYAN PRAKASH GAURI SHANKAR THAKUR
220.	C.R./1898/2008 CV REVISION	49 VIJAY KRISHNA PD. SINGH AND ORS vs GANGOTRI OJHA	PUSHKAR NARAIN SHAHI SANJEET KUMAR SINGH NISHANT CHOUDHARY SANJEET KUMAR SINGH MRITUNJAY KUMAR NISHANT CHOUDHARY	JAY PRAKASH SHARMA PARTHA SARTHY KUMAR VIKRAM KUMAR VIKRAM PARTHA SARTHY
221.	C.R./721/2009 CV REVISION	50 MITHILESH DEVI AND ORS vs NAND KISHORE CHOUDHARY	PRAFULL CHANDRA JHA SATISH KUMAR SINGH V.K.VERMA SATISH KUMAR SINGH V.K.VERMA	NISHANT CHOUDHARY RITESH KUMAR-1 SUNIL KUMAR SHARMA RAVI KUMAR RAVI KUMAR RITESH KUMAR-1
222.	C.R./543/2010 CV REVISION	57 JITENDRA KUMAR AGARWAL AND ANR. vs GATRUMAL KANODIA	SURENDRA KISHORE VERMA JITENDRA KISHORE VERMA	SANGEETA SHARMA RANJAN KUMAR DUBEY R.S.DWIVEDI RAVI BHATIA RAKESH CHANDRA JASHWIR SINGH ARORA AJAY KUMAR SANTOSH KUMAR SANJEET KUMAR ARJUN PRASAD

With 222.1	FA/16/2007 FA	57	GATRAMUL KANODIA AND ORS vs NAGARMAL AGRAWAL AND ORS	RANJAN K.DUBEY SANTOSH KUMAR L.L.PANDEY JADISH PRASAD BHAGAT R.S.DUIVEDI S.K.DUIVEDI D.N.TIWARI VISHWANAND UPADHYAY JITENDRA KISHORE VERMA JAI KISHOR PODDAR AJAY KUMAR JAIN	ANIL KUMAR SINGH-1 RAKESH KR.SAMRENDRA RAJ NANDAN PRASAD SINGH BIBHAKAR TIWARY
With 222.2	C.R./544/2010 CV REVISION	56	M/S AGARWAL METAL STORES AND ANR vs GATRUMAL KANODIA	SURENDRA KISHORE VERMA JITENDRA KISHORE VERMA	SANGEETA SHARMA AJAY KUMAR SANTOSH KUMAR RAKESH CHANDRA RAVI BHATIA SANJEET KUMAR R.S.DWIVEDI RANJAN KUMAR DUBEY JASHWIR SINGH ARORA AJAY KUMAR JAIN
223.	C.R./103/2012 CV REVISION	35	DURGA DEVI vs ABINASH PD. SINGH AND ORS	SHAILENDRA KUMAR SINGH	J.S.ARORA KAMESHWAR PD.GUPTA (GP10) SUNIL KUMAR SHARMA
224.	C.R./99/2013 CV REVISION	71	UMASHANKAR RAI @ UMA RAI vs BACHCHA PRASAD AND ORS.	KAMALA KANT TIWARY RAVI PRAKASH RAKESH KUMAR TIWARY DHANENDRA CHAUBEY	NEERAJ KUMAR GUPTA
225.	C.R./6/2015 CV REVISION	22	THE MANAGING DIRECTOR,BIHAR RAJYA PUL NIRMAN NIGAM LIMITED, BIHAR,PATNA, AND ANR vs M/S ARYAN CONCRETE,MANAGING DIRECTOR AND ORS	VIKAS KUMAR	MANISH SAHAY K.B.SINGH (SC22) KAMESHWAR PD.GUPTA (GP10)
With 225.1	C.R./49/2015 CV REVISION	21	THE STATE OF BIHAR , AND ORS vs M/S ARYAN CONCRETE THROUGH ITS MANAGING DIRECTOR SHRI RAKESH KUMAR AND ORS	KAMLESH KUMAR SHARMA KAMESHWAR PD.GUPTA (GP10)	VIKAS KUMAR BINOD KUMAR SINGH MANISH SAHAY
226.	C.R./113/2015 CV REVISION	28	ASHOK KUMAR@ASHOK KUMAR SINGH vs RAJIV KUMAR @ RAJU KUMAR AND ORS	SAROJ KUMAR UPADHYAY	VISHWA NATH RAM AJAY KUMAR
227.	C.R./12/2016 CV REVISION	38	NARAYAN YADAV AND ANR vs UPENDRA YADAV AND ORS	AMARNATH JHA	VIJAY KUMAR MAHENDRA THAKUR UPENDRA PRASAD
228.	C.R./126/2016 CV REVISION	20	JAGDISH SHARMA @ MANOJ KUMAR vs SMT. SHANTI DEVI	ABINASH KUMAR SUSANTA KUMAR ROY KUMAR SATYA KIRTI	SHIVENDRA PRASAD
229.	C.R./37/2018	15	GAUTAM SHARMA vs ANIL KUMAR SHARMA	BIBHUTI NARAYAN ASHOK KUMAR	UMA SHANKAR SHARMA BIJAY SHANKAR CHOUBEY SHAILENDRA KUMAR SINGH ANUJ KUMAR
230.	C.R./118/2018 CV REVISION	19	SHAKEB AHMAD vs THE BIHAR STATE SUNNI WAQF BOARD THROUGH ITS CHIEF EXECUTIVE OFFICER AND ORS	MD. ANIS AKHTAR ARIF DAULA SIDDIQUIE	MD. ANJUM AKHTER MD. HELAL AHMAD VINOD SHANKER MODI KAMAL KISHORE SINGH
231.	C.R./168/2018 CV REVISION	35	SUMIT KUMAR AND ORS vs ASHOK KUMAR AND ANR	RAKESH KUMAR SONI	VYAS KUMAR MISHRA
232.	C.R./44/2019	58	MD. SHAMSHUDDIN vs THE BIHAR STATE SHIA WAKF BOAD	MD. ANISUR RAHMAN KEDAR JHA AJIT KUMAR GAJENDRA KUMAR SINGH	SYED ASGHER NAJMI MD. ANJUM AKHTER RASHID IZHAR SAJID SALIM KHAN (SC 25)

233.	C.R./126/2019	10	MALLU GOPAL ALIAS BIRENDRA PRASAD @ MALLU vs MINA DEVI	KIRAN SINHA DURGESH NANDAN	GYAN PRAKASH OJHA SUSHMITA OJHA UDAY SHANKAR PANDEY
234.	C.R./220/2019	13	KANHAIYA PRASAD KHETAN vs MANOJ KUMAR BARNWAL	PRASHANT KUMAR	RAKESH KUMAR SHRIVASTAVA NAWENDU SHEKHAR DEEPAK
235.	C.R./18/2023	14	ANURAG KUMAR vs SANTOSH KUMAR CHOKHANI	NAGADEO CHOUBEY PANKAJ MAIJORWAR NRIPENDRA KR. ROHAN	RAVI BHATIA MANOJ KUMAR KUSHAGRA KUSH

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 216 (AT 10:30 A.M.)
Mr. Justice Dr. Anshuman

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks

Notice :-Take notice that the cases will be taken up in following manners:-
Monday, Tuesday & Wednesday- cases of year 2018 at 10.30 A.M. and cases of year 2019 at 2.15 P.M.
Thursday :- cases of year 2020 at 10.30 A.M. and Company Matters at 2.15 P.M.
Friday cases of year 2020 at 10.30 A.M. and Tied up Matters at 2.15 P.M.

FOR ORDER - V

1.	CWJC/20508/2018 RGL.AD-HOC., NON G	5	RAM PUKAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	KUMAR ALOK -SC7	

FOR ADMISSION V

2.	CWJC/2786/2018 REM/DIS/TER, POLIC	4	RANVIR KUMAR vs THE STATE OF BIHAR,	SANJAY KUMAR SINGH BINOD KUMAR SINGH RISHI RAJ SATYENDRA PRASAD SINGH ALKA SINGH	MANISH KUMAR (GP4) SANJAY PANDEY	

FOR ADMISSION

3.	CWJC/2785/2018 DISCP.PROC., POLIC	4	PRAWIN KUMAR vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH BINOD KUMAR SINGH SATYENDRA PRASAD SINGH RISHI RAJ ALKA SINGH	SANJAY PANDEY MD. NADIM SERAJ (GP5)	
4.	CWJC/5054/2018 PROMOTION , HEALT	6	BALINDRA CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ORS	GYAN PRAKASH	RAJESHWAR SINGH -GA10 NAWNIT KUMAR TIWARY MD. NURUL HODA SATISH CHANDRA MISHRA PANDIT JEE PANDEY	
5.	CWJC/5447/2018 DISCP.PROC., BANK	4	SAURAV vs THE INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD. THROUGH ITS MANAGING DIRECTOR CUM THE CHIEF EXECUTIVE	AVANINDRA KUMAR JHA PURUSHOTTAM KUMAR JHA	SHEELA SHARMA ALOK KUMAR AGRAWAL	
6.	CWJC/6592/2018 SELECTION , BANK	2	SATYENDRA KUMAR AND ORS vs THE CENTRAL BANK OF INDIA THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR AND ORS	HARENDRA KUMAR SATYENDRA PRASAD SINGH	AJAY KUMAR SINHA AJIT KUMAR SINHA	

MATTER -1

7.	CWJC/6508/2018 PAY SCALES , BOARD	3	KRISHNADEO PASWAN vs THE STATE OF BIHAR AND ORS	ARVIND KUMAR	YOGENDRA PRASAD SINHA -AAG7 AVINASH KUMAR	
8.	CWJC/6550/2018 OTHERS, NON GAZETT	8	YOGENDRA PRASAD YADAV AND ANR vs THE STATE OF BIHAR AND ORS	DHIRENDRA NATH JHA CHANDRA SHEKHAR SHARMA	KAMESHWAR KUMAR -GP17	
9.	CWJC/6568/2018 DISCP.PROC., GAZET	3	ARUN KUMAR SRIVASTAVA vs THE STATE OF BIHAR AND ORS	ABHINAV SRIVASTAVA RAUSHAN UJJAWAL BHUSHAN	VIKASH KUMAR -SC11 SANJAY PANDEY	
10.	CWJC/6614/2018 DISCP.PROC., NON G	2	AMRESH KUMAR HANSH vs THE STATE OF BIHAR AND ORS	MOHAN KUMAR SINGH BRAJ KISHORE SINGH	RISHI RAJ SINHA-SC19	
11.	CWJC/6654/2018 OTHERS, NON GAZETT	6	ANIL KUMAR MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR SINGH	KAMESHWAR KUMAR -GP17	
12.	CWJC/6670/2018 DISCP.PROC., NON G	2	ASHOK KUMAR SHARMA vs THE STATE OF BIHAR AND ORS	AMIT KUMAR MUKESH KUMAR	AWANISH NANDAN SINHA-GP21	

13.	CWJC/6674/2018 COMP.GRND. , NON G	2	SEEMA KUMARI vs THE STATE OF BIHAR AND ORS	ANIL KUMAR SINGH SAMIR KUMAR BHARTI ARUN KUMAR	ANJANI KUMAR-AAG4
14.	CWJC/6684/2018 REM/DIS/TER, OTHER	2	VINAYAK BADOLA NO. 110680362 EX H C TELE vs THE UNION OF INDIA AND ORS	ASHOK KUMAR SINGH BRAJESH TIWARY	S.D SANJAY ADDL. SOC. GEN. ABHAY SHANKAR JHA (CGC)
15.	CWJC/6687/2018 DISCP.PROC., NON G	2	NAND KUMAR SINGH vs THE STATE OF BIHAR AND ORS	KUMAR KAUSHIK	SHEO SHANKAR PRASAD -SC8
16.	CWJC/6712/2018 COMP.GRND. , NON G	2	SHIKHA KUMARI vs THE STATE OF BIHAR AND ORS	VIJAY KUMAR SINGH PANKAJ KUMAR SINGH SANTOSH KUMAR	ANANT PD.SINGH -SC15
17.	CWJC/6740/2018 REM/DIS/TER, NON G	4	BIBI TABASSUM ARA AND ANR vs THE STATE OF BIHAR AND ORS	TARUN KUMAR SINHA DR.PRAWESH KR.SHARMA	PRASHANT PRATAP -GP2
18.	CWJC/6742/2018 OTHERS, NON GAZETT	2	SRI NIRAJ KISHOR SHARAN vs THE STATE OF BIHAR AND ORS	MADHAV KRISHNA	VINAY KIRTI SINGH-GA2
19.	CWJC/6744/2018 REM/DIS/TER, POLIC	2	SANJAY SHARMA AND ORS vs THE STATE OF BIHAR AND ORS	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	SHEO SHANKAR PRASAD-SC8
20.	CWJC/6748/2018 PROMOTION , NON G	2	SHIBENDRA KUMAR vs THE STATE OF BIHAR AND ORS	BEHZAD AKHTAR VENKATESH KIRTI SANKET	MD. N.H. KHAN- SC1
21.	CWJC/6749/2018 SELECTION , NON GA	2	ANITA DEVI vs THE STATE OF BIHAR AND ORS	CHANDRA MOHAN JHA	MD. RAISHUL HAQUE-SC10
22.	CWJC/6763/2018 SELECTION , NON GA	3	SHABANA KHATUN vs THE STATE OF BIHAR AND ORS	PRABHAKAR SINGH RAKESH MOHAN SINGH MANOJ KUMAR RAJ NARAYAN MISHRA ABHIJEET GAUTAM VIJAY KISHORE BHARTI	SMT.KUMARI AMRITA -GP3
23.	CWJC/6775/2018 OTHERS, NON GAZETT	2	PRITHVI PASWAN vs THE STATE OF BIHAR AND ORS	PAWAN KUMAR SINGH SANJAY KUMAR MANDAL PAWAN KUMAR SINGH	SHEO SHANKAR PRASAD
24.	CWJC/6780/2018 SALARY, HEALTH SER	2	SUMAN PRASAD vs THE STATE OF BIHAR AND ORS	UMESH KUMAR MISHRA	RAJESHWAR SINGH-GA10 KISHORE KUMAR SINHA
25.	CWJC/6794/2018 OTHERS, NON GAZETT	6	JAGDISH RAY AND ORS vs THE STATE OF BIHAR AND ORS	DILIP KUMAR TEWARI PANCHU RAM LALMANI SHARMA	SMT. SHILPA SINGH -GA12

MATTER -2

26.	CWJC/3257/2018 REM/DIS/TER, NON G	5	VANDANA KUMARI vs THE STATE OF BIHAR AND ORS	SUSHMITA MISHRA SURYA NARAYAN SAH	MD. RAISUL HAQUE- SC10
27.	CWJC/6555/2018 OTHERS, HEALTH SER	5	HARE RAM HITKAR AND ORS vs THE STATE OF BIHAR AND ORS	KANHAIYA PANDEY RAKESH NARAYANSINGH	PANKAJ KUMAR -SC12 KISHORE KUMAR SINHA (SC12) S.D.SANJAY (ADDL.S.G.I.) RAVINDER KUMAR SHARMA RAVINDER KUMAR SHARMA
28.	CWJC/6805/2018 SALARY, NON GAZETT	2	SURENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PARMANAND PD. NR. SAHI VAIDEHI RAMAN PRASAD SINGH BIRENDRA KUMAR TIWARY OM PRAKASH MAHARAJ	P.K. VERMA-AAG3
29.	CWJC/6815/2018 RGL.AD-HOC., NON G	2	SARYUG PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	AKASHDEEP SHYAMESHWAR KUMAR SINGH	S. RAZA AHMAD- AAG5
30.	CWJC/6821/2018 SALARY, BOARD/CORP	2	MUNSILAL SINGH vs THE BIHAR STATE POWER HOLDING COMPANY LTD. AND ORS	RAM HRIDAY PRASAD SANGIV KUMAR	VINAY KIRTI SINGH

31.	CWJC/6822/2018 PAY SCALES , NON G	2	HARINANDAN YADAV vs THE STATE OF BIHAR AND ORS	SATISH CHANDRA JHA-3	VINAY KRITI SIGNH- GA2
32.	CWJC/6836/2018 SALARY, NON GAZETT	5	RAVI SHANKAR PRIYADARSHI vs THE STATE OF BIHAR AND ORS	RAMCHANDRA SAHNI RAMENDRA KUMAR BHARTI	ANJANI KUMAR- AAG4
33.	CWJC/6885/2018 OTHERS, NON GAZETT	2	RAVI BHUSHAN JHA vs THE STATE OF BIHAR AND ORS	DEVENDRA KUMAR DEVENDRA KUMAR SUBODH KUMAR	S. RAZA AHMAD- AAG5 SHAILENDRA KUMAR SINGH HARISH KUMAR
34.	CWJC/6886/2018 REM/DIS/TER, OTHER	2	MUKHTAR AHMAD @ MUKHTAR ALI vs THE UNION OF INDIA AND ORS	KEDAR JHA	S.D SANJAY ADDL. SOC. GEN. RAVINDER KUMAR SHARMA PUNAM KUMARI SINGH
35.	CWJC/6887/2018 SELECTION , POLIC	2	BABITA KUMARI vs THE STATE OF BIHAR AND ORS	MOHAMMED ABU HAIDAR RAJIV RANJAN MD.ABU SHAJAR	MD.NADEEM SERAJ -GP5
36.	CWJC/6903/2018 OTHERS, NON GAZETT	2	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	GYAN PRAKASH OJHA -GA7
37.	CWJC/6916/2018 REM/DIS/TER, NON G	10	ARJUN KUMAR SINHA vs THE STATE OF BIHAR AND ORS	RAJEEV SHEKHAR SANJEEV KUMAR	P.K. VERMA- AAG3
38.	CWJC/6938/2018 OTHERS, GAZETTED S	2	NAGENDRA PRASAD vs THE STATE OF BIHAR AND ORS	VAGISHA PRAGYA VACAKNAVI	ABBAS HAIDER- SC6 RAJKUMAR RAJESH ANIL KUMAR
39.	CWJC/6957/2018 OTHERS, NON GAZETT	5	SUNITA KUMARI vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA JYOTI PRABHAKAR VIJAY KUMAR MUKUL	A.R. PANDEY - AAG-15
40.	CWJC/6958/2018 OTHERS, NON GAZETT	5	NAVIN KUMAR @ NAVIN KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ORS	RANJEET KUMAR SINGH JITENDRA KUMAR	SMT. B. SINGH- SC28
41.	CWJC/6973/2018 SELECTION , POLIC	3	HARENDRA KUMAR vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	MD.N.H.KHAN -SC1
42.	CWJC/6980/2018 RGL.AD-HOC., HEALT	2	JITENDRA LAL DEO vs THE STATE OF BIHAR AND ORS	SHIV KUMAR SAHJANAND SHARMA	RAJESHWAR SINGH -GA10
43.	CWJC/6981/2018 OTHERS, NON GAZETT	5	GAGAN KUMAR PASWAN AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RANJEET KUMAR SINGH	SMT. BINITA SINGH- SC28
44.	CWJC/6983/2018 REM/DIS/TER, NON G	2	SHAMBHU PASWAN vs THE STATE OF BIHAR AND ORS	NITYA NAND NEERAJ RAHUL KUMAR ASHOK KUMAR MISHRA RISHIT DEO KUMAR SINGH KALPNA KUSUM	ASHUTOSH RANJAN PANDEY- AAG15
45.	CWJC/6984/2018 OTHERS, NON GAZETT	2	MD. KAMAL ANWAR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR MANOJ VATSAL	GYAN PRAKASH OJHA-GA7
46.	CWJC/6985/2018 OTHERS, BOARD/CORP	2	KAILASH AND ORS vs THE STATE OF BIHAR AND ORS	MANOJ KUMAR SINGH BRAJESH KUMAR PANDEY	S.P. SINGH- GA3 PRASOON SINHA JAWED GAFFAR KHAN
47.	CWJC/6997/2018 PROMOTION , NON G	2	SANJAY KANT THAKUR vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	VINAY KRITI SIGNH- GA2
48.	CWJC/7006/2018 SELECTION , NON GA	2	SHOBHA KUMARI vs THE STATE OF BIHAR AND ORS	BINOD KUMAR SINHA ASHOK KUMAR	SMT. KUMARI AMRITA- GP3 ASHOK KUMAR KAUSHAL KUMAR SINGH
49.	CWJC/7019/2018 SELECTION , NON GA	6	BRIJ KISHORE PRASAD AND ORS vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR RANJEET KUMAR SINGH	KAMESHWAR KUMAR- GP17
50.	CWJC/7024/2018 SELECTION , POLIC	2	SONI KUMARI vs THE STATE OF BIHAR AND ORS	MOHAMMED ABU HAIDAR RAJIV RANJAN MD.ABU SHAJAR	MD. NADEEM SERAJ-GP5

51.	CWJC/7040/2018 OTHERS, NON GAZETT	8	BHAGWAN MISHRA AND ORS vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	CHITRANJAN SINHA-PAAG2
52.	CWJC/7051/2018 SELECTION , POLIC	2	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR NIHAR NANDAN AMBASTA	MD.N.H.KHAN -SC1 SANJAY PANDEY
53.	CWJC/7109/2018 SELECTION , NON GA	2	MRITYUNJAY KUMAR @ MRITYUNJAY SINGH AND ORS vs THE STATE OF BIHAR AND ORS	PHULENDRA KUMAR	VIKASH KUMAR- SC11
54.	CWJC/7110/2018 DISCP.PROC., NON G	3	RENU SINHA vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR MANOJ VATSAL	PRASHANT PRATAP-GP2
55.	CWJC/7118/2018 REM/DIS/TER, NON G	2	RISHI KANT SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR GIRI	SMT.KUMARI AMRITA -GP3
56.	CWJC/7124/2018 DISCP.PROC., NON G	2	MOHAMMAD SARWAR AFROZ BALKHI vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA ABHAY KUMAR JHA	SARVESH KUMAR -GP24
57.	CWJC/7136/2018 PAY SCALES , NON G	2	SANTOSH KUMAR TIWARI vs THE STATE OF BIHAR AND ORS	MUKUL PRASAD KARYANAND SHARMA RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	CHITTARANJAN SINHA-PAAG2 AJEET KUMAR (GA9)
58.	CWJC/7137/2018 SEL , GAZETTED SER	2	SAIYAD ALI ANSARI vs THE STATE OF BIHAR AND ORS	KUBER PATHAK RITA KUMARI UPADHYAYA BABAN KUMAR	PARTHA SARTHI -GA4 SUBODH CHANDRA JHA DURGA NARAYAN KUMAR BRAJINDRA NATH SANJAY PANDEY RAGHWANAND (GA 11)
59.	CWJC/7160/2018 SELECTION , OTHER	2	SANJAY KUMAR SHARMA AND ANR vs THE UNION OF INDIA AND ORS	SANJAY KUMAR CHAUBEY MUNNA PD DIXIT (M.P. DIXIT) SWASTIKA	ANIL KUMAR SINHA NISHI NATH OJHA RADHIKA RAMAN

(AT 2:15 P.M.)

FOR ADMISSION -I

60.	CWJC/1223/2019 SELECTION , NON GA	4	DR. SUDHAKAR THAKUR vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA	RAJ KISHORE ROY (GP18)
61.	CWJC/1502/2019 REM/DIS/TER, NON G	3	SHASHI RANJAN MISHRA vs THE STATE OF BIHAR AND ORS	SUSHIL KUMAR JHA BAM BAHADUR JHA SANTOSH KUMAR JHA	PARTHA SARTHY (GA4)
62.	CWJC/1726/2019 PROMOTION , NON G	3	JAI PRAKASH SINGH vs THE STATE OF BIHAR AND ORS	JITENDRA KUMAR ROY SUMIT KUMAR PRAMOD KUMAR	KUMAR ALOK (SC7)
63.	CWJC/1737/2019 RGL.AD-HOC., NON G	3	VIJAY PRATAP @ VIJAY PRATAP SINGH AND ORS vs THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR DWIVEDI	KAMESHWAR KUMAR (GP17)
64.	CWJC/1752/2019 PAY SCALES , NON G	3	TAPAN KUMAR SINGH AND ORS vs THE UNION OF INDIA AND ORS	NEERAJ KUMAR RAKESH KUMAR ABHIMANYU VATSA RAJNI KANT SINGH	SARVESH KR. SINGH (AAG13) RAM YASH SINGH S.D. SANJAY (ADDL. SOLICITOR GENERAL) SATYAVRAT VERMA KANAK VERMA
65.	CWJC/1818/2019 SELECTION , NON GA	3	SANGEETA KUMARI vs THE STATE OF BIHAR AND ORS	KUMAR PANKAJ	S.K. MANDAL (SC3)
66.	CWJC/1821/2019 SELECTION , NON GA	3	TRILOK PATI NATH vs THE STATE OF BIHAR AND ORS	SIDHENDRA NARAYAN SINGH	CHITRANJAN SINHA (PAAG2) S.D.SANJAY (ADSG) KANAK VERMA
67.	CWJC/1822/2019 SELECTION , NON GA	3	PREM KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	SHRI PRAKASH SRIVASTAVA ANU PRIYADARSHNI	P.K.VERMA (AAG3)

68.	CWJC/1842/2019 PROMOTION , GAZETT	3	RAMESH CHANDRA vs THE STATE OF BIHAR AND ORS	BISHNU KANT DUBEY ARUN KUMAR SINGH AKHILESH KUMAR RANJIT KUMAR SANJEEV KUMAR	PARTHA SARTHY (GA4)
69.	CWJC/1848/2019 PROMOTION , NON G	3	NAND KISHORE MANDAL vs THE STATE OF BIHAR AND ORS	SANJEEV KUMAR SINGH	ANJANI KUMAR (AAG6)
70.	CWJC/1863/2019 RGL.AD-HOC., NON G	3	PHULO PASWAN vs THE STATE OF BIHAR AND ORS	MD. NAZIR ANSARI MOHAMMED ABU HAIDAR	MANISH KUMAR (GP4)
71.	CWJC/1880/2019 SELECTION , NON GA	4	RESHMI KUMARI @ RESHMI DEVI vs THE STATE OF BIHAR AND ORS	YUGAL KISHORE RUPA KUMARI	GYAN PRAKASH OJHA (GA7)

MATTER -1

72.	CWJC/1087/2019 CONTIN.SER , HEALT	3	DR. KRISHNA KANT OJHA vs THE STATE OF BIHAR	SHIV KUMAR SAHJANAND SHARMA	BINOD KR. YADAV
73.	CWJC/1129/2019 REM/DIS/TER, BOARD	3	DHARMENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINHA MANOJ KUMAR SINHA	RAGHWENDRA KUMAR YASHRAJ BARDHAN
74.	CWJC/1239/2019 INCR/W.HOLD, BOARD	3	KUMAR RAMBALAK vs THE STATE OF BIHAR AND ORS	RAVI RANJAN RABINDRA KUMAR HANS LAL KUMAR MAN MOHAN KUMAR	SUBHASH PD. SINGH (GA3) VINAY KIRTI SINGH
75.	CWJC/1290/2019 OTHERS, BANK SER.	3	HARENDRA SINGH vs THE MADHAYA BIHAR GRAMIN BANK AND ORS	JAI PRAKASH SINGH	M.N. PARBAT SANJAY KUMAR JHA SURESH PD SINGH NO.1 SURESH PD SINGH NO.1
76.	CWJC/1517/2019 SALARY, BOARD/CORP	3	ASHOK KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	KANHAIYA PANDEY ANIL KUMAR	YOGENDRA PD.SINHA(AAG 7) AWADHESH KUMAR
77.	CWJC/1757/2019 REM/DIS/TER, BOARD	2	TRILOK NATH SINGH vs THE BIHAR CO OPERATIVE MARKETING UNION AND ORS	CHANDRA MOHAN JHA DHANANJAY KUMAR SINGH	VIKAS KUMAR RAKESH KUMAR JHA
78.	CWJC/1926/2019 REM/DIS/TER, POLIC	3	SUMIT KUMAR SINGH @ SUMIT KUMAR vs THE STATE OF BIHAR AND ORS	CHOUBEY JAWAHAR	P.K.VERMA (AAG3)
79.	CWJC/1927/2019 DISCP.PROC., GAZET	3	RAM BABU vs THE STATE OF BIHAR	INDU BHUSHAN SUNIL KUMAR	PRABHAT KUMAR (AAG3) SANJAY PANDEY
80.	CWJC/1929/2019 OTHERS, NON GAZETT	3	JAWAHAR LAL MALAKAR vs THE STATE OF BIHAR AND ORS	YASHRAJ BARDHAN PRAKASH CHANDRA	S.RAZA AHMAD (AAG5)
81.	CWJC/1937/2019 PROMOTION , NON G	3	MAHENDRA JHA vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR BRAJ KISHORE SINGH RAJESH KUMAR	GYAN PRAKASH OJHA(GA 7)
With 81.1	CWJC/3248/2019 PROMOTION , NON G	3	SUBHASH CHANDRA JHA vs THE STATE OF BIHAR AND ORS	KISHORE KUMAR THAKUR RAJESH KUMAR	GYAN PRAKASH OJHA (GA7)
82.	CWJC/1959/2019 SELECTION , BOARD	3	NITISH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAJNISH KUMAR CHOUBEY SATYAPAL SINGH	ABBAS HAIDER (SC 6) SONI SHRIVASTAVA VINAY KIRTI SINGH VIJAY KUMAR VERMA
83.	CWJC/2020/2019 DISCP.PROC., NON G	3	SUNIL KUMAR SINGH vs THE STATE OF BIHAR AND ORS	BINDHYACHAL RAI VIKASH KUMAR	AMIT PRAKASH(GA13)
84.	CWJC/2066/2019 RGL.AD-HOC., NON G	3	AJAY KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	UMESH KUMAR ABHISHEK ANAND	RISHI RAJ SINHA (SC19)
85.	CWJC/2107/2019 OTHERS, NON GAZETT	3	MD. MAZLUM AND ORS vs THE STATE OF BIHAR AND ORS	GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV	KAMESHWAR KUMAR (GP17)
86.	CWJC/2112/2019 SELECTION , NON GA	3	SHEELA DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR OJHA AMIT ANAND JITESH SINGH MITESH SINGH	GYAN PRAKASH OJHA (GA7)
87.	CWJC/2124/2019 SELECTION , POLIC	3	NISHA KUMARI vs THE STATE OF BIHAR AND ORS	ARBIND KUMAR	MD.NADEEM SERAJ (GP5) SANJAY PANDEY

88.	CWJC/2149/2019 OTHERS, NON GAZETT	3	SUNIL KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	MITHILESH KUMAR UPADHYAY RAKESH KUMAR JHA	SUBHASH CHANDRA MISHRA (SC16)
89.	CWJC/2155/2019 SELECTION , POLIC	3	DINESH PRASAD vs THE STATE OF BIHAR AND ORS	SURAJ NARAIN YADAV	MD. N.H. KHAN (SC1) SANJAY PANDEY
90.	CWJC/2156/2019 SALARY, NON GAZETT	2	NEELAM DEVI vs THE STATE OF BIHAR AND ORS	SHEKHAR KUMAR SINGH	GYAN PRAKASH OJHA (GA7)
91.	CWJC/2167/2019 DISCP.PROC., POLIC	4	AFTAB ALAM KHAN vs THE STATE OF BIHAR AND ORS	ANUJ KUMAR PRIYANKA SINGH	PARTHA SARTHI (GA4)
92.	CWJC/2171/2019 RGL.AD-HOC., NON G	3	ASHOK PASWAN vs THE STATE OF BIHAR AND ORS	SHEO KUMAR PRASAD	MD. NADIM SERAJ (GP5)
93.	CWJC/2180/2019 SELECTION , NON GA	2	BEBY DEVI vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR OJHA AMIT ANAND JITESH SINGH MITESH SINGH	MD. RAISUL HAQUE (SC10)
94.	CWJC/2187/2019 RGL.AD-HOC., NON G	3	KANTI KUMARI PATHAK @ KANTI KUMARI AND ORS vs THE STATE OF BIHAR AND ORS	PRAMOD MISHRA VIJAY KUMAR MUKUL JYOTI PRABHAKAR	JITENDRA KR. ROY 1 (SC13)

(AT 3:00 P.M.)

FOR HEARING -III

95.	SA/99/1989	3	MOHANJEE DEVI AND ORS vs AWADHESH PRASAD @ AWADHESH KUMAR AND ORS	HARE KRISHNA KUMAR JITENDRA PRASAD SINGH JITENDRA PRASAD SINGH	AJAY MISHRA
96.	SA/215/1989 SA	17	MOST.JHALO @ SAKINA vs SANJAY KUMAR AND ORS	TRILOKI NATH MAITIN RAJEEV KUMAR SINHA RANJAN KUMAR DUBEY	ARUN KUMAR SINGH -2 ABBAS HAIDER MD. WALIUR RAHMAN RANJAY KUMAR SINGH BHUBNESHWAR PRASAD MANOJ KUMAR SINGH
97.	SA/410/1989 SA	3	YOGESHWAR SINGH AND ORS vs B.D.O,BIRAUL AND ORS	UDAY CHANDRA PRASAD	
98.	SA/421/1989 SA	4	JANAK DULARI DEVI AND ORS vs AMIR SAH AND ORS	PARAS NATH CHOUDHARY	SUMAN KR.
99.	SA/295/1990 SA	2	RAM CHHUPIT GOSWAMI vs KAPIL DEO PANDEY	NAJMUL HODA	M/S MR.RANJAN KR.

N.B.:- Hon'ble Judge may again take up left over cases of 2.15 A.M. after Second Appeal Cases

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 203 (AT 10:30 A.M.)
Mr. Justice R. P. Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./85233/2023 8(c),21(b),21(c), R.BAIL-1	4	PAPPU KUMAR PURBEY vs THE STATE OF BIHAR	JITENDRA BHARTI KUMARI SHUBHAM	UPENDRA KUMAR	
			FOR ORDERS (ON OFFICE NOTES)			
2.	CR. MISC./46377/2023 302,328,120(B),34 R.BAIL-1	4	NIRANJAN KUMAR @ NIRANJAN MAHTO vs THE STATE OF BIHAR	ABUL KALAM SERAJUL ARFIN	JITENDRA KUMAR SINGH	
3.	CR. MISC./71712/2023 363,366(A) R.BAIL-1	3	GODHAN KUMAR vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	TARKESHWAR NATH THAKUR	
4.	CR. MISC./82645/2023 498A,304B,120B,34 R.BAIL-1	2	ABDUL KHALID @ ABDUL KHALIK vs THE STATE OF BIHAR	KEDAR JHA	PUSHPA SINHA.1 VASUDEO RAM VIVEKANAND JHA	
5.	CR. MISC./82658/2023 341,323,325,379,3 R.BAIL-1	2	LALLU YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SANDEEP KUMAR PANDEY	HARENDRA PRASAD	
6.	CR. MISC./83091/2023 30(a) R.BAIL-1	4	TITU @ TITU KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	MADAN KUMAR	
			FOR ADMISSION - FRESH CASES			
7.	CR. MISC./6485/2024 302,34 R.BAIL-1	2	VISHNU BIND @ VISUNI BIND vs THE STATE OF BIHAR	SURAJ KUMAR	DAMODAR PRASAD TIWARY	
8.	CR. MISC./6785/2024 25(1-b)a,26,35 R.BAIL-1	2	ANSHU MISHRA vs THE STATE OF BIHAR	SHEO JEE MISHRA	KUMAR VEERENDRA NARAYAN	
9.	CR. MISC./13312/2024 302,120B,34 R.BAIL-1	1	SAGAR KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR GEETA KUMARI	MOHAMMED ARIF	
10.	CR. MISC./13379/2024 341,323,302,34, R.BAIL-1	1	MITO MAHTO @ KARAN KUMAR vs THE STATE OF BIHAR	AVANISH SINGH BARKHA AMBAR NARAYAN MUKUL KUMAR SINGH	HARENDRA PRASAD	
11.	CR. MISC./13447/2024 302,354(B),323,50 R.BAIL-1	1	GOPAL SAH @ AJAY SAH vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	KUMAR VEERENDRA NARAYAN	
12.	CR. MISC./13465/2024 366(a),366,120(b) R.BAIL-1	1	BIJYANTA DEVI vs THE STATE OF BIHAR	DHARMENDRA SINGH	ANIL PRASAD SINGH RAM NATH SINGH YADAV	
13.	CR. MISC./13489/2024 341,376,504,34, R.BAIL-1	1	BECHAN YADAV @ VIKARAM KUMAR vs THE STATE OF BIHAR	BIDHU RANJAN	USHA KUMARI 1	
14.	CR. MISC./13588/2024 341,323,406,420,4 R.BAIL-1	1	SRIKISHUN RAM vs THE STATE OF BIHAR	ARVIND KUMAR PRADHAN MUNGESHWAR KUMAR	ANAND KISHORE CHOUDHARY RAJIV RANJAN KR. PANDEY KRITYA NAND JHA	
15.	CR. MISC./13609/2024 399,400,402,414, R.BAIL-1	1	PRITAM PASWAN vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD NEERAJ KUMAR MD TAUQUEER AZHAR	MOHAMMAD SUFYAN	
16.	CR. MISC./13615/2024 341,323,324,307,3 R.BAIL-1 Same ps: CR. MISC/13986/2024	1	JALESHWAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	ANIL PRASAD SINGH UDAI SHANKAR SINGH	
17.	CR. MISC./13623/2024 30A R.BAIL-1 Same ps: CR. MISC/16072/2024	1	GAUTAM KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	SUCHETA YADAV	
18.	CR. MISC./13625/2024 302 R.BAIL-1	1	IMTIYAZ ANSARI vs THE STATE OF BIHAR	MD.NAJMUL HODDA SHWETA	PRANAV KUMAR MURLIDHAR MISHRA SHUBHESH PANDEY AMIT KUMAR MISHRA	

19.	CR. MISC./13627/2024 8,20(b)(ii)B,25,2 R.BAIL-1	1	MITHILESH SHARMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI AKASH DEEP GAUTAM KUMAR	BRAJENDRA NATH PANDEY
20.	CR. MISC./13648/2024 147,148,149,341,3 R.BAIL-1	1	UMA DAS @ UMAKANT DAS @ UMAKANT vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	ARUN KUMAR SINGH
21.	CR. MISC./13745/2024 406,420,384,504,3 R.BAIL-1	1	SASHICHANDRA BOSE @ MUKUL @ MUKUL KUMAR vs THE STATE OF BIHAR	MANISH GANDHI	ATUL CHANDRA
22.	CR. MISC./13749/2024 376(A)(B) R.BAIL-1	1	ANKIT KUMAR @ RAJNIKANT KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	ANAND KISHORE CHOUDHARY
23.	CR. MISC./13751/2024 382,392 R.BAIL-1	1	MD. HAIDAR vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	BRAJENDRA NATH PANDEY
24.	CR. MISC./13753/2024 302,120B,506,34, R.BAIL-1	1	MEERA DEVI vs THE STATE OF BIHAR	BRAJ BHUSAN PODDAR	AJAY KUMAR JHA
25.	CR. MISC./13755/2024 414, R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	SYED MOJIBUR RAHMAN
26.	CR. MISC./13759/2024 302,326,307,120(B R.BAIL-1 Same ps: CR. MISC/13863/2024	1	MUKESH KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR JHA	SUMAN KUMARI SINGH KARUNA NATH SAHAY
27.	CR. MISC./13778/2024 307,34 R.BAIL-1	1	MANISH KUMAR @ TOFFI RAI @ TOFFI YADAV vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	MURLI DHAR
28.	CR. MISC./13780/2024 25(1-b)a,26,35 R.BAIL-1	1	PRAMOD CHAUHAN vs THE STATE OF BIHAR	DURGESH NANDAN RANJAN KUMAR PUJA	PRANAV KUMAR
29.	CR. MISC./13781/2024 413,414 R.BAIL-1	1	PARHALAD MANJHI @ PAGLA MANJHI @ PRAHALAD MANJHI @ PAGLA MANJHI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR DHANANJAY KUMAR GUPTA	DAMODAR PRASAD TIWARY
30.	CR. MISC./13784/2024 379,461, R.BAIL-1	1	VIJAY RAI @ SONU KUMAR vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	SHAILENDRA KUMAR
31.	CR. MISC./13787/2024 25(1-B)A,26 R.BAIL-1	1	MAHESHWAR PRATAP SINGH @ KARELA SINGH @ KARAIL vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	SUNIL KUMAR PANDEY
32.	CR. MISC./13788/2024 320,120B,34, R.BAIL-1	1	SMT. CHINTA DEVI @ CHINTA DEVI vs THE STATE OF BIHAR	MRITUNJAY KUMAR AJIT KUMAR	ANIL PRASAD SINGH MRITYUNJAY KUMAR
33.	CR. MISC./13793/2024 341,323,363,364B, R.BAIL-1	1	RANJAN KUMAR @ RAJ BANSHI @ RAVIRANJAN RAJBANSHI vs THE STATE OF BIHAR	VASANT VIKAS PRANOY KUMAR NILESH KUMAR	KALYAN SHANKAR
34.	CR. MISC./13794/2024 454,380, R.BAIL-1	1	CHAND KHAN @ SAKIR ANSARI vs THE STATE OF BIHAR	ANURAG ANAND UPENDRA KUMAR	PREM KUMAR JHA
35.	CR. MISC./13797/2024 341,323,324,307,5 R.BAIL-1	1	RAVINDRA SINGH vs THE STATE OF BIHAR	AKASH KUMAR MISHRA ANIL KUMAR	SANJAY KUMAR TIWARY
36.	CR. MISC./13798/2024 147,148,149,341,3 R.BAIL-1	1	RAM AYODHYA SINGH vs THE STATE OF BIHAR	SURENDRA GUPTA	MADHURI LATA ANUJ KUMAR ADITYA PANDEY MUKESH KUMAR
37.	CR. MISC./13799/2024 302,120B R.BAIL-1	1	BHUPENDRA YADAV vs THE STATE OF BIHAR	ARYA ACHINT SURABHI NIRMAL	NAND KUMAR MRITYUNJAY KUMAR UMESH PRASAD
38.	CR. MISC./13845/2024 363,366(A),34 R.BAIL-1	1	BITTU ALAM vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MADAN KUMAR
39.	CR. MISC./13848/2024 363,365,34,302 R.BAIL-1	1	RAM BABU RAI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PINKI KUMARI SHYAMLI KUMARI	RAM SUMIRAN RAI
40.	CR. MISC./13850/2024 302,120(B),34 R.BAIL-1	1	MD. SAIFUL ANSARI @ MD. SAIFULLAH ANSARI vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI @ NAMITA SHARMA	UMA SHANKAR PRASAD SINGH ASHOK KUMAR

41.	CR. MISC./13853/2024 302,34 R.BAIL-1	1	GUDDU YADAV @ NIRANJAN YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP	RAM PRIYA SHARAN SINGH SHAILESH KUMAR SINGH
42.	CR. MISC./13854/2024 302,120B,34 R.BAIL-1	1	SURESH PRASAD MAHTO @ SURESH PRASAD @ SURESH MAHTO vs THE STATE OF BIHAR	RAJIV RANJAN SINGH	SATYENDRA NARAYAN SINGH
43.	CR. MISC./13855/2024 302,120(B),34 R.BAIL-1	1	UDAY KUMAR vs THE STATE OF BIHAR	SARANDHA SUMAN KALYAN	PUSHPA SINHA SANGEET DEOKULIAR
44.	CR. MISC./13857/2024 304(B),120(B),34 R.BAIL-1	1	SANJAY PRASAD vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	MADAN KUMAR
45.	CR. MISC./13860/2024 302,34 R.BAIL-1	1	MD. GUDDU vs THE STATE OF BIHAR	DIWAKAR . ANURANJAN PATEL SHIVAM KUMAR SUDHAKAR RANJAN DEEPAK KUMAR	AMITESH KUMAR
46.	CR. MISC./13863/2024 302,326,307,120(B R.BAIL-1 Same ps: CR. MISC/13759/2024	1	SANTOSH KUMAR SHARMA vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	ASHOK KUMAR SINGH KARUNA NATH SAHAY
47.	CR. MISC./13865/2024 413,414,420,467,4 R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	SHANTANU KUMAR
48.	CR. MISC./13870/2024 398,401,353,307 R.BAIL-1	1	DEEPAK KUMAR @ BASO vs THE STATE OF BIHAR	SUNIL PRASAD GANESH SHARMA RAJESH KUMAR	UMESHANAND PANDIT
49.	CR. MISC./13874/2024 392,414 R.BAIL-1	1	RAUSHAN KUMAR SAH @ RAUSHAN TURHA vs THE STATE OF BIHAR	PRIYESH KUMAR	ANIL KUMAR SINGH NO. 1
50.	CR. MISC./13905/2024 302,120(B),34 R.BAIL-1	1	KHILESH KUMAR vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	DASHRATH MEHTA
51.	CR. MISC./13920/2024 341,323,324,307,3 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK MRITYUNJAY KUMAR	ZAINUL ABEDIN
52.	CR. MISC./13929/2024 366A, R.BAIL-1	1	AKASH MALHAR vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA SUBHASH KUMAR JHA	HARENDRA PRASAD
53.	CR. MISC./13935/2024 147,148,341,342,3 R.BAIL-1	1	MAJAWAL RAI @ MAJHAWAL RAI @ MAJHAWAL RAY vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM SUNIL KUMAR NO.III	SYED EHTESHAMUDDIN
54.	CR. MISC./13986/2024 341,323,324,307,3 R.BAIL-1 Same ps: CR. MISC/13615/2024	1	SANJEEV SINGH @ SANJIV KUMAR SINGH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	NARSINGH TANTI UDAI SHANKAR SINGH
55.	CR. MISC./13994/2024 302,120B,34, R.BAIL-1	1	LOPEE KUMAR @ SAHIL @ SAHIL KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	BINOD KUMAR
56.	CR. MISC./13996/2024 302,120(B) R.BAIL-1	1	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	RAVI SHANKAR PATHAK	AKSHAY LAL PANDIT
57.	CR. MISC./13997/2024 147,148,149,341,3 R.BAIL-1	1	KUNDAN KUMAR @ BHOLA THAKUR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH KANCHAN KUMARI	PRANAV KUMAR
58.	CR. MISC./13998/2024 20(b),(ii)(c) R.BAIL-1	1	GOLU SINGH @RITESH KUMAR vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA AKASH CHOUDHARY	SURESH PRASAD SINGH
59.	CR. MISC./14000/2024 304B,302,323,341, R.BAIL-1	1	ANISH KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKET KUMAR SINGH	RITA VERMA

MATTER -1

60.	CR. MISC./15892/2024 30(a) R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	PRABHAT RANJAN SINGH	NAND KUMAR

61.	CR. MISC./15897/2024 30(A) R.BAIL-1	1	TERASH PANDIT vs THE STATE OF BIHAR	RAJESH KUMAR RAKESH KUMAR RAM UDAY PRATAP SINGH	DR. KUMAR UDAY PRATAP
62.	CR. MISC./15899/2024 272,273,414,34, R.BAIL-1	1	RAMAN MAHTO vs THE STATE OF BIHAR	BHAVESH KUMAR SAH	HUMAYOU AHMAD KHAN
63.	CR. MISC./15974/2024 30(a) R.BAIL-1	1	MANTU KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	SHAHEEN BEGUM
64.	CR. MISC./15986/2024 272,273 R.BAIL-1	1	SUNIL KUMAR PASWAN @ SUNIL PASWAN vs THE STATE OF BIHAR	BHAVESH SAH	ABHAY KUMAR ROY
65.	CR. MISC./16013/2024 30(a) R.BAIL-1	1	NARESH YADAV vs THE STATE OF BIHAR	RAHUL KUMAR SINGH	DR. AJEET KUMAR
66.	CR. MISC./16022/2024 30A R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR ANIL KUMAR SANJAY KUMAR	RAJ BALLABH SINGH
67.	CR. MISC./16023/2024 272,273 R.BAIL-1	1	NITISH RAY vs THE STATE OF BIHAR	BHAVESH SAH MISS KUSUM RANI	TAPESHWAR SHARMA
68.	CR. MISC./16030/2024 30(a),32(iii),36, R.BAIL-1	1	OM PRAKASH MAHTO @ OM PRAKESH MAHTO vs THE STATE OF BIHAR	MAHENDRA PRATAP	AJAY KUMAR NO. 2
69.	CR. MISC./16041/2024 30a,34,36 R.BAIL-1	1	BULLI CHOUHAN @ SUDINA NONIYAN @ SUDINA NONIYA vs THE STATE OF BIHAR	RATNESHWAR PRASAD YOGENDRA KUMAR SINGH	GULNAR BEGUM

FOR ADMISSION

70.	CR. MISC./7834/2023 420,409 R.BAIL-1	10	SHAMBHU PRASAD SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	TARUN PRASAD MANDAL SHAILENDRA KUMAR SINGH
71.	CR. MISC./48401/2023 302,342,120B,34, R.BAIL-1	5	AJAY PANDEY vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV RAHUL RATHOUR	AJIT KUMAR ARVIND KUMAR MOUAR RAJ KRISHNA JHA SHASHANK SHEKHAR
72.	CR. MISC./52260/2023 8(c),20(b)(ii)(c) R.BAIL-1	5	DILIP PASWAN vs THE UNION OF INDIA	AJAY KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G) ALOK KUMAR JHA CHANDRA SEN PRASAD SINGH

MATTER -1

73.	CR. MISC./72156/2022 4 R.BAIL-1	15	CHANDESHWAR PRASAD YADAV vs THE UNION OF INDIA THROUGH ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA	SANJIV SHARAN	K.N.SINGH (A.D.S.G) MANOJ KUMAR SINGH SHIVADITYA DHARI SINHA (AC TO ASG)
74.	CR. MISC./901/2023 341,323,307,498-A R.BAIL-1	6	DEWA CHAUDHARY @ DEVA CHAUDHARY vs THE STATE OF BIHAR	MAN MOHAN KUMAR	SURESH PRASAD SINGH PRAMOD KUMAR VERMA
75.	CR. MISC./7042/2023 376,302,34 R.BAIL-1	9	HARE KRISHAN MURARI vs THE STATE OF BIHAR	RAHUL KUMAR SINGH KUMAR MRITUNJAY JAWED AHMAD PRAKASH MAHTO	PREM KUMAR JHA BISHWAJEET PANDEY SHYAMA NAND THAKUR
76.	CR. MISC./14656/2023 302,201,34 R.BAIL-1	11	MANOJ KUMAR YADAV @ MANOJ KUMAR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN DHANNJAY KUMAR NO 2	PARMANAND PRASAD
77.	CR. MISC./36942/2023 25(1-b)a,26,35 R.BAIL-1 Same ps: CR. MISC/42752/2023	7	UMANG DUBEY vs THE STATE OF BIHAR	KRISHNA KANT SINGH BINAY KUMAR	ANANT KUMAR 1
With 77.1	CR. MISC./42752/2023 R.BAIL-1	7	LAL SAHAB @ TARUN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	DINESH SINGH
78.	CR. MISC./45506/2023 420,466,467,468,4 R.BAIL-1	6	NAGINA RAI vs THE STATE OF BIHAR	DHANANJAY PRASAD RAKESH RANJAN	AJAY MISHRA SANJEEV KUMAR VISHWANATH PD. SINHA VISHWANATH PD. SINHA

79.	CR. MISC./48460/2023 302,504,506,34 R.BAIL-1	6	SHARMANAND YADAV vs THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA RAJNISH KUMAR SINGH LAXMI KUMARI	AJIT KUMAR BUDDHI LAL YADAV SHEKHAR KUMAR SINGH
80.	CR. MISC./51960/2023 414 R.BAIL-1	5	AVINASH KUMAR @ VICKY vs THE STATE OF BIHAR	UGRANATH MALLIK DR. RAJESH RANJAN VIKASH KUMAR JHA	MD. ATAUR RAHMAN
81.	CR. MISC./52579/2023 147,148,149,341,3 R.BAIL-1 Same ps: CR. MISC/60658/2023 CR. MISC/62115/2023	5	ABHIMANYU SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	SANJAY KUMAR TIWARY AMARJEET CHOUDHARY
82.	CR. MISC./56013/2023 366-A,376-D,506, R.BAIL-1	4	RAJ KUMAR RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	RAJENDRA PRASAD NAT VASANT VIKAS
83.	CR. MISC./60247/2023 8C,21C R.BAIL-1	4	SUDHIR KUMAR SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	AMBAR NARAYAN BARKHA	PREM KUMAR JHA
84.	CR. MISC./60658/2023 147,148,149,341,3 R.BAIL-1 Same ps: CR. MISC/52579/2023 CR. MISC/62115/2023	6	LALBABU PRASAD @ LALBABU SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PRAVIN KUMAR	RENU KUMARI AMARJEET CHOUDHARY
With 84.1	CR. MISC./62115/2023 R.BAIL-1	5	KAILASH SINGH @ KAILASH PRASAD SINGH vs THE STATE OF BIHAR	VAISHNAVI SINGH PRAVIN KUMAR	MADHURA NAND JHA AMARJEET CHOUDHARY
85.	CR. MISC./63174/2023 302,394 R.BAIL-1	4	SANKAR KUNWAR vs THE STATE OF BIHAR	SABAL KUMAR JHA	MUKESH KUMAR SINGH
86.	CR. MISC./65321/2023 147,148,149,302,1 R.BAIL-1	4	DIVESH KUMAR vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	UPENDRA KUMAR PRAKASH CHANDRA JHA AMARJEET PRABHAKAR
87.	CR. MISC./84218/2023 272,273 R.BAIL-1	2	RAVI KUMAR SINGH @ RAVISH KUMAR SINGH @ RAVISH SINGH vs THE STATE OF BIHAR	BINDHU RANJAN	AJIT KUMAR

(AFTER THE ABOVE OR AT 3:30 P.M. WHICHEVER IS EARLIER)

FOR ADMISSION IV

88.	CR. MISC./15342/2024 272,273,34, R.BAIL-1	1	RAVINDRA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR	ASHA KUMARI
89.	CR. MISC./15345/2024 30A R.BAIL-1	1	HARI PASWAN vs THE STATE OF BIHAR	RAJ KISHORE PRASAD NAND LAL PRASAD	MANOJ KUMAR
90.	CR. MISC./15695/2024 272,273, R.BAIL-1	1	KRISHNA RAI @ KRISHNA RAY vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	SHARDA KUMARI
91.	CR. MISC./16059/2024 30(a) R.BAIL-1	1	AKASH KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	PUSHPA SINHA
92.	CR. MISC./16064/2024 30(a),32(3) R.BAIL-1	1	SANTOSH CHAUDHARY @ SANTOSH CHOUDHARY vs THE STATE OF BIHAR	HEMANT KUMAR	JITENDRA KUMAR SINGH
93.	CR. MISC./16070/2024 30(a) R.BAIL-1	1	MUNNA SAH vs THE STATE OF BIHAR	RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	PARMANAND PRASAD
94.	CR. MISC./16072/2024 30(a) R.BAIL-1 Same ps: CR. MISC/13623/2024	1	SUSHIL KUMAR @ SHUSHIL KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR KAMAL KISHORE SINGH	MITHLESH KUMAR KHARE
95.	CR. MISC./16120/2024 272,273,328,308,3 R.BAIL-1	1	DINESH RAM @ DINESH KUMAR RAM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR ALOK KUMAR ALOK	SUNIL KUMAR PANDEY
96.	CR. MISC./16121/2024 30(a) R.BAIL-1 Same ps: CR. MISC/18061/2024	1	RAVINDRA SINGH vs THE STATE OF BIHAR	NALIN KUMAR	MURLI DHAR
With 96.1	CR. MISC./18061/2024 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	NALIN KUMAR	MRITUNJAY KUMAR NIRALA

97.	CR. MISC./16122/2024 30(a) R.BAIL-1	1	SAHJAD ALI vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH SUNIL KUMAR	MANOJ KUMAR
98.	CR. MISC./16163/2024 30,30A R.BAIL-1	1	SHATRUGHAN RAI @ SHATRUDHAN RAY vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	NAGENDRA PRASAD
99.	CR. MISC./16164/2024 30A R.BAIL-1	1	LALO SAHNI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR	PUSHPA SINHA.1
100.	CR. MISC./16174/2024 30A R.BAIL-1	1	MD. SHAHNAWAZ @ SHAHNAWAZ vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MD. ANZARUL HAQUE SAHARA
101.	CR. MISC./16178/2024 30A R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY ABHISHEK KUMAR	NAND KUMAR
102.	CR. MISC./16193/2024 30a R.BAIL-1	1	UMA SHANKAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	SHYAM BIHARI SINGH
103.	CR. MISC./16195/2024 272,273,414 R.BAIL-1	1	INDAL KUMAR SAH @ INDAL SAH vs THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	MD. IFTEKHAR MAHMOOD
104.	CR. MISC./16285/2024 272,273,34, R.BAIL-1	1	ANAND JHA @ BISHDEV ANAND @ BISHWDEV ANAND vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN JAGAT NARAYAN SINGH	ARVIND KUMAR PANDEY (APP.84)
105.	CR. MISC./16302/2024 30(a),41 R.BAIL-1	1	PREM SINGH vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	MANOJ KUMAR
106.	CR. MISC./16337/2024 30A,32(1),32(2),3 R.BAIL-1	1	RAMBABU vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH NIBRANSHU PIYUSH TIWARI	SHARDA KUMARI
107.	CR. MISC./16340/2024 30(a) R.BAIL-1	1	LAXMI vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	MD. SHAKIR AHMAD
108.	CR. MISC./16387/2024 Regular Bail R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	AWADHESH KUMAR	MD. NAZIR ANSARI
109.	CR. MISC./16459/2024 30(a)41(1) R.BAIL-1	1	SUDHIR KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR ANIL KUMAR SINGH DHIRDYUTI KUMAR VERMA	MEENA SINGH
110.	CR. MISC./16467/2024 272,273 R.BAIL-1	1	ROHIT PASWAN vs THE STATE OF BIHAR	BHAVESH SAH	TAPESHWAR SHARMA
111.	CR. MISC./16567/2024 30A R.BAIL-1	1	SANJAY PRASAD TAMOLI @ SANJAY TAMOLI vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	ANAND KISHORE CHOUDHARY
112.	CR. MISC./16588/2024 30A R.BAIL-1	1	AVINASH KUMAR SINGH vs THE STATE OF BIHAR	KEDAR JHA	NAWAL KISHORE PRASAD
113.	CR. MISC./16595/2024 30(a) R.BAIL-1	1	GUDDU RAUT @ GUDDU RAUAT vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	GULNAR BEGUM
114.	CR. MISC./16597/2024 414,467,468 R.BAIL-1	1	RAUNAK SINGH @ CHANDAN KUMAR SINGH @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	MRITUNJAY KUMAR DINKAR KUMAR	RAJIV NAYAN
115.	CR. MISC./16605/2024 30(a) R.BAIL-1	1	SUBHKANT SAHANI @ SUBHAKANT SAHNI @ SHUBHKANT SAHNI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SHILPA KUMARI	AKBAR ALI
116.	CR. MISC./16606/2024 30A,32(ii) R.BAIL-1	1	GHUTARNA RISHIDEO vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	RABINDRA KUMAR
117.	CR. MISC./16734/2024 30(a) R.BAIL-1	1	SUNIL MAHTO vs THE STATE OF BIHAR	MD FAZLE KARIM	RITA VERMA

PATNA HIGH COURT	280	Wednesday 6th March, 2024 Hon'ble Mr. Justice Ramesh Chand Malviya

Wednesday the 6th March 2024
CENTENARY BUILDING
Court No. 204 (AT 10:30 A.M.)
Mr. Justice Ramesh Chand Malviya

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. MISC./8134/2024 333,353,307 R.BAIL-1	2	SONU KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP SAKET KUMAR SINGH	MADHURA NAND JHA	
			FOR ORDERS (ON OFFICE NOTES)			
2.	CR. MISC./73637/2023 302,120(B),34 R.BAIL-1	5	DILIP KUMAR SINGH @ DILIP K. SINGH vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR	NAND KISHORE PRASAD	
3.	CR. MISC./74086/2023 302,34 R.BAIL-1	4	MANOJ SHARMA @ SAURABH vs THE STATE OF BIHAR	RAMENDRA KUMAR BHARTI	ARUN KUMAR	
4.	CR. MISC./74240/2023 304B,34 R.BAIL-1	4	SHRAWAN DHANKAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RAM SUMIRAN RAI ANSHU DHAR SHARMA NAMITA KUMARI	
5.	CR. MISC./1278/2024 302,120B,307, R.BAIL-1	2	MD. ASIF RAJA @ AASIF SIDDIQI vs THE STATE OF BIHAR	KUMARI ANUPAM	JHARKHANDI UPADHYAY	
6.	CR. MISC./1307/2024 30(a) R.BAIL-1	2	MITHILESH KUMAR vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	ANIL KUMAR	
			FOR ADMISSION - FRESH CASES			
7.	CR. MISC./82675/2023 341,323,324,325,3 R.BAIL-1	2	ANAND MISHRA vs THE STATE OF BIHAR	VIRENDRA KUAR ANWAR KARIM	TAPESHWAR SHARMA	
8.	CR. MISC./4542/2024 302,201,34 R.BAIL-1	2	BITTU PASWAN vs THE STATE OF BIHAR	RAJ KUMAR VIJAY KUMAR	MD. MATLOOB RAB AMIT KUMAR ANAND	
9.	CR. MISC./8231/2024 30(a) R.BAIL-1	2	ANSHU RAJAK vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SANJAY KUMAR PANDEY	
10.	CR. MISC./16808/2024 326,307,120(B),30 R.BAIL-1	1	GORAKH RAI @ GORAKH NATH vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	SYED MOJIBUR RAHMAN RATNAKAR PANDEY	
11.	CR. MISC./11766/2024 379 R.BAIL-1	1	NEERAJ KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	JHARKHANDI UPADHYAY	
12.	CR. MISC./12058/2024 302,201,34, R.BAIL-1	1	NANDU RAY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH UDIT NARAYAN SINGH	ANANT KUMAR 1	
13.	CR. MISC./12165/2024 413,414 R.BAIL-1	1	MD. SHAHID vs THE STATE OF BIHAR	RITESH SINGH	MADAN KUMAR	
14.	CR. MISC./12249/2024 392 R.BAIL-1	1	DHARMENDRA KUMAR @ DHARMENDRA YADAV vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	SHYAM BIHARI SINGH	
15.	CR. MISC./12252/2024 392 R.BAIL-1	1	SANJEET KUMAR @ LITTI vs THE STATE OF BIHAR	SUBHASH KUMAR	NARSINGH TANTI	
16.	CR. MISC./12254/2024 302,34, R.BAIL-1	1	DINESH BHAGAT vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH NIBRANSHU	RAJENDRA PRASAD NAT RAVI NANDAN ASHWINI KUMAR UPADHYAY	
17.	CR. MISC./12322/2024 392 R.BAIL-1	1	RAJESH KUMAR RAI @ RAJESH RAI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	MD. MUSHTAQUE ALAM	
18.	CR. MISC./12324/2024 304B, R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ	PRAMOD KUMAR PANDEY VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA	
19.	CR. MISC./12331/2024 25(1-b)a,26(1),27 R.BAIL-1	1	BIPIN YADAV @ BIPIN KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD KUMARI KHUSHBOO	VINOD SHANKER MODI	

20.	CR. MISC./12333/2024 395 R.BAIL-1	1	GANESH CHAUDHARY @ DINESH CHAUDHARY vs THE STATE OF BIHAR	SANJAY SHARMA	NAND KUMAR
21.	CR. MISC./13389/2024 399,402 R.BAIL-1	1	MD. HAIDER ALI vs THE STATE OF BIHAR	KANCHAN JHA MADHAV JHA NISHANT CHOUDHARY	RAJENDRA NATH JHA
22.	CR. MISC./13918/2024 302,120B,34, R.BAIL-1	1	MANI PASWAN @ JITESH PASWAN vs THE STATE OF BIHAR	ABHIMANYU DEO SAMIR KUMAR SAURAV SINGH	UMA SHANKAR PRASAD SINGH PINTU KUMAR PATEL SHIVNANDAN BHARTI
23.	CR. MISC./14090/2024 302,120B R.BAIL-1	1	VIVEK KUMAR vs THE STATE OF BIHAR	JATA SHANKAR JHA SURAJ NARAIN YADAV	RINA SINHA
24.	CR. MISC./14329/2024 395 R.BAIL-1	1	MOHAN YADAV @ ANUJ YADAV vs THE STATE OF BIHAR	SETU PRATEEK MANISH RAI SHARMA	PUSHPA SINHA
25.	CR. MISC./14330/2024 341,323,302,504,3 R.BAIL-1	1	MD ARSHAD @ MD ARSHAD ALAM vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA SHYAM KISHORE	MOHAMMAD SUFYAN NEERAJ KUMAR FAKHRUDDIN ALI AHMAD MD REYAJ MD TAUQUEER AZHAR
26.	CR. MISC./14343/2024 376,506 R.BAIL-1	1	DURGANAND KUMAR YADAV vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	NIRMALA KUMARI
27.	CR. MISC./14344/2024 414 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	MOHAMMED ARIF
28.	CR. MISC./14352/2024 120B R.BAIL-1	1	SOHAN YADAV vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR	CHANDRA BHUSHAN PRASAD
29.	CR. MISC./14360/2024 302,120B,34, R.BAIL-1	1	RAMBHU YADAV vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	NAWAL KISHORE PRASAD
30.	CR. MISC./14363/2024 25(1-b)a,26,35 R.BAIL-1	1	JITAN PASWAN vs THE STATE OF BIHAR	SAROJ KUMAR CHOUDHARY AMRESH KUMAR SINHA	BHANU PRATAP SINGH
31.	CR. MISC./14366/2024 8(c),21(b),29, R.BAIL-1	1	NIRMALA DEVI @ ANILA KUMARI vs UNION OF INDIA, THROUGH NARCOTICS CONTROL BUREAU, BIHAR AT PATNA	RAJNI KANT SINGH MANOJ KUMAR NO.1	DR. KRISHNA NANDAN SINGH (ASG)
32.	CR. MISC./14398/2024 302,34 R.BAIL-1	1	ARJUN MANJHI vs THE STATE OF BIHAR	HANS LAL KUMAR	SANJAY KUMAR TIWARY
33.	CR. MISC./14472/2024 147,148,149,447,3 R.BAIL-1	1	HARI @ HARINARAYAN RAY @ HARINARAYAN RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	KUMAR VEERENDRA NARAYAN

MATTER -1

34.	CR. MISC./15008/2024 30(a) R.BAIL-1	1	CHANDAN PASWAN vs THE STATE OF BIHAR	VIKRAM SINGH	RANA RANDHIR SINGH
35.	CR. MISC./15593/2024 30A R.BAIL-1	1	MD. HAFIJUR RAHMAN vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	MD. ANZARUL HAQUE SAHARA
36.	CR. MISC./15602/2024 30(a),56(b) R.BAIL-1	1	DHARAMBEER KUMAR @ DHARAMVEER KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	SANJAY KUMAR SHARMA
37.	CR. MISC./15608/2024 30A,32(i),32(3) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	GAURI SHANKAR GUPTA
38.	CR. MISC./15609/2024 30(a) R.BAIL-1	1	RAMPRAVESH SINGH vs THE STATE OF BIHAR	ABHASH PRADHAN PRADHAN MURLI MANOHAR PD RAJU KUMAR	SHAHEEN BEGUM
39.	CR. MISC./15610/2024 30(a),32(2),32(3) R.BAIL-1	1	RAJA CHAUDHRY vs THE STATE OF BIHAR	CHANDRA SHEKHAR URMILA KUMARI RAGHAV PRASAD	PARMANAND PRASAD
40.	CR. MISC./15611/2024 30(a) R.BAIL-1	1	ARVIND MAHTO vs THE STATE OF BIHAR	AJIT KUMAR SINGH	KANHAIYA KISHORE (APP.100)
41.	CR. MISC./15612/2024 414 R.BAIL-1	1	HARUN MIYA vs THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	SHAHEEN BEGUM
42.	CR. MISC./15654/2024 30a,32,41(i) R.BAIL-1 Same ps: CR. MISC/15751/2024 CR. MISC/16102/2024	1	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	DR. KUMAR UDAY PRATAP

43.	CR. MISC./15668/2024 414 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	LAKSHMI KANT SHARMA
44.	CR. MISC./15732/2024 376, R.BAIL-1	1	BUDHAN RAM vs THE STATE OF BIHAR	RAJESH KUMAR	PREM KUMAR JHA
45.	CR. MISC./15735/2024 30(a) R.BAIL-1	1	UPENDRA RAY vs THE STATE OF BIHAR	UPENDRA YADAV GHANSHYAM	PRADEEP NARAIN KUMAR
46.	CR. MISC./15744/2024 30(a) R.BAIL-1	1	SHANKAR KUMAR GUPTA @ SHANKAR KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR JHA RABINDRA NATH TIWARI NAVIN KUMAR	UMESH LAL VERMA
47.	CR. MISC./15751/2024 30(a),32,41(1) R.BAIL-1 Same ps: CR. MISC/15654/2024 CR. MISC/16102/2024	1	MD. VICKY vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	ARUN KUMAR
48.	CR. MISC./15755/2024 21(C) R.BAIL-1	1	KRISHNA KUMAR @ KRISHN KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	GULNAR BEGUM
49.	CR. MISC./15764/2024 30(A) R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	RAM PRASAD SINGH	SANGEETA SHARMA
50.	CR. MISC./15824/2024 30A R.BAIL-1	1	UMASHANKAR PASI vs THE STATE OF BIHAR	VYAS KUMAR MISHRA	GAURI SHANKAR GUPTA
51.	CR. MISC./15833/2024 30a(a) R.BAIL-1	1	SURAJ CHAUBEY vs THE STATE OF BIHAR	LOKESH KUMAR SINGH ABHISHEK KUMAR	RAMCHANDRA SAHNI
52.	CR. MISC./15847/2024 30(a),32(2),32(3) R.BAIL-1	1	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SHYAM BIHARI SINGH
53.	CR. MISC./15854/2024 30(a),56(b) R.BAIL-1	1	MUNNA SAW @ MUNNA SAH vs THE STATE OF BIHAR	YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR	MADHURI LATA
54.	CR. MISC./15911/2024 30(a) R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR RAUSHAN RAJ	UMESH LAL VERMA
55.	CR. MISC./15915/2024 413,414,34 R.BAIL-1	1	AJAY KUMAR YADAV vs THE STATE OF BIHAR	MUKUL KUMARI USHA KUMARI	PRADEEP NARAIN KUMAR
56.	CR. MISC./15927/2024 272,273,34 R.BAIL-1	1	CHHOTU KAMAT @ CHOTU KAMAT vs THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	MD. IFTEKHAR MAHMOOD
57.	CR. MISC./15939/2024 30A R.BAIL-1	1	SATYENDRA PRASAD vs THE STATE OF BIHAR	RAUSHAN RAJ	SHAHEEN BEGUM
58.	CR. MISC./15954/2024 30(a) R.BAIL-1	1	AKHA RAM vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	NARSINGH TANTI
59.	CR. MISC./15964/2024 30(a) R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	HARSH SINGH TEJ PRATAP SINGH	SANJAY KUMAR SHARMA
60.	CR. MISC./15968/2024 30(a) R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	AJIT KUMAR
61.	CR. MISC./16082/2024 188,420,120B,34 R.BAIL-1	1	SHESHNATH RAY @ FITILAL RAY vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SONU KUMAR CHAUDHARI SARVENDRA KUMAR VERMA	ARUN KUMAR
62.	CR. MISC./16086/2024 30(a),32(i),32(3) R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	ARVIND KUMAR PANDEY (APP.84)
63.	CR. MISC./16088/2024 30(a),37 R.BAIL-1	1	PAPPU CHAUDHARY vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	MADAN KUMAR
64.	CR. MISC./16102/2024 30(a),32,41, R.BAIL-1 Same ps: CR. MISC/15654/2024 CR. MISC/15751/2024	1	RAMESH KUMAR JAISWAL vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	DR. KUMAR UDAY PRATAP
65.	CR. MISC./16214/2024 30(a),32(2),32(3) R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	UMESH LAL VERMA
66.	CR. MISC./16239/2024 30A R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	GIRISH CHANDRA JHA	RAMESH CHANDRA

67.	CR. MISC./16258/2024 30A R.BAIL-1	1	DILIP KUMAR SAH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	RAJESH KUMAR
68.	CR. MISC./16264/2024 30(a),32(3) R.BAIL-1	1	OM PRAKASH PRASAD vs THE STATE OF BIHAR	MIRITYUNJAY KUMAR SHILPA KUMARI MEGHA KUMARI	MITHLESH KUMAR KHARE

FOR ADMISSION -I

69.	CR. APP (SJ)/5106/2023 U/S 14A(2) SC/ST SC/ST ACT (RB)	3	DEEPU MAHTO @ DIPU KUMAR @ DIPAK KUMAR vs THE STATE OF BIHAR	MUKUL JEE	SADANAND PASWAN
70.	CR. MISC./82504/2023 420,376 R.BAIL-1	2	MUNNA KEWAT vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	AKSHAY LAL PANDIT ANKIT KUMAR JHA
71.	CR. MISC./4394/2024 498(A),323,325,34 R.BAIL-1	2	KISHOR KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	MD. ANZARUL HAQUE SAHARA RAGHUNANDAN KUMAR SINGH

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 28 (AT 12:00 NOON)
The Joint Registrar Judicial Lawazima

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			MISCELLANEOUS			
1.	MJC/781/2023 CONTEMPT- DB	1	VINOD KUMAR vs THE STATE OF BIHAR	RADHA MOHAN SINGH DHANESHWAR PRASAD GUPTA	SARVESH KUMAR SINGH (AAG 13)	
2.	MJC/2578/2023 RESTORATION- DB	1	SANJEEV KUMAR vs THE STATE OF BIHAR	VINAY RANJAN	YOGENDRA PRASAD SINHA (AAG 7)	
3.	MJC/3164/2023 RESTORATION-SJ	1	RAM JANAM RAI vs THE STATE OF BIHAR THROUGH	ALOK KUMAR JHA	RISHI RAJ SINHA (SC19)	
4.	MJC/3270/2023 RESTORATION-SJ	1	RAMBHA DEVI vs THE ZILA PARISHAD KATHIHAR,	APURV HARSH MANU TRIPURARI MAHIMA SHARMA UDAY PRATAP PUSHKAR		
5.	MJC/3496/2023 CONTEMPT- DB	1	PRAHALAD KUMAR ALIAS PRAHALAD KUMAR BHARDWAJ vs AMIR SUBAHANI, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR	SURESH MUKHIYA	ASHOK KUMAR	
6.	MJC/108/2024 MODIFICATION- SJ	1	THE STATE OF BIHAR vs PUSHKAR SINGH ALIAS PUSHKAR KUMAR	SHAILENDRA KUMAR DWIVEDI (A.C. TO A.A.G. 12))		
7.	CR. APP (DB)/151/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	YASIN ANSARI vs THE STATE OF BIHAR	VIRENDRA KUMAR	SATYA NARAYAN PRASAD	
8.	CR. APP (DB)/154/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	CHHOTU @ SHAMSHAD ALAM vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	BIPIN KUMAR	
9.	CR. APP (DB)/155/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	KAMLESH KUMAR @ KAMLESH KUMAR SINGH @ BILLAR vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	MANISH KUMAR NO2	
10.	CR. APP (DB)/157/2024 AGAINST CONVICTOI CR. APP (DB) AGAIN	1	JAMUN PASWAN vs THE STATE OF BIHAR	DEVASHISH GIRI PRANAV KUMAR SHRISHTI SINGH	DILIP KUMAR SINHA	
11.	CR. APP (DB)/159/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	GOVIND KUMAR DAS vs THE STATE OF BIHAR	MD ZIAUL QUAMAR MD. MANZER KARIM	SUJIT KUMAR SINGH	
12.	CR. APP (DB)/160/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	AMAN PASWAN vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	BIPIN KUMAR	
13.	CR. APP (DB)/161/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	RAJIV RANJAN vs THE STATE OF BIHAR	RANJAY KUMAR SINGH SHANKAR KUMAR	ABHIMANYU SHARMA	
14.	CR. REV./161/2024 JUVENILE JUSTICE J.J. ACT	1	MUSKAN KUMAR @ ROSHAN KUMAR vs THE STATE OF BIHAR	DEOVIND KUMAR SINGH ANURADHA KUMARI UTPAL KANT DHARMESH KUMAR CHAUBEY	SATYENDRA NARAYAN SINGH	
15.	CR. REV./162/2024 OTHER THAN CONVIC CR. REV.	1	LALIT MOHAN SHARMA vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH	PREM KUMAR JHA	
16.	CR. APP (DB)/162/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	SUMAN PATEL vs THE STATE OF BIHAR	MALTI KUMARI	BINOD BIHARI SINGH	
17.	CR. REV./163/2024 FAMILY COURT ACT. CR. REV.	1	KIRSHAN DEO SINGH vs NIHARIKA KUMARI	AJAY KUMAR SINGH		

18.	CR. REV./164/2024 FAMILY COURT ACT CR. REV.	1	ALOK KUMAR SINGH vs THE STATE OF BIHAR	INDRA BHUSHAN TIWARY AMRENDRA NEERAJ INDRA BHUSHAN TIWARY	SURENDRA PRASAD SINGH
19.	CR. APP (DB)/164/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	MEGHU CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA RAKESH RANJAN SHRIVASTAVA DIVYA JYOTI	ABHIMANYU SHARMA
20.	CR. APP (DB)/165/2024 AGAINST CONVICTIO CR. APP (DB) AGAIN	1	VIKASH KUMAR RAM @ VIKASH RAM vs THE STATE OF BIHAR	KUMARI ANUPAM	PARMESHWAR MEHTA
21.	CR. REV./165/2024 FAMILY COURT ACT CR. REV.	1	KARAN RAJAK vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	YOGENDRA KUMAR SINGH
22.	CR. REV./166/2024 JUVENILE JUSTICE J.J. ACT	1	DEEPAK KUMAR vs THE STATE OF BIHAR	MAYANK RAJ MAYANK RAJ MAYANK RAJ	SATYENDRA NARAYAN SINGH
23.	CR. REV./167/2024 FAMILY COURT ACT CR. REV.	1	MOHAMMED ISLAM vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	AJAY KUMAR JHA
24.	CR. REV./168/2024 FAMILY COURT CR. REV.	1	PAPPU SINGH YADAV @ PAPPU KUMAR vs PRITY KUMARI	ARVIND KUMAR SINGH MUKUL JEE	
25.	CR. REV./169/2024 OTHER THAN CONVIC CR. REV.	1	SATISH KUMAR @ BIKHAN vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ASHOK KUMAR SINGH
26.	CR. REV./170/2024 OTHER THAN CONVIC CR. REV.	1	DILIP KUMAR DEEPAK vs THE STATE OF BIHAR	KUMAR BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA	MD. ASLAM ANSARI
27.	CR. REV./171/2024 JUVENILE JUSTICE J.J. ACT	1	PRANAV RAJ vs THE STATE OF BIHAR	ARUN KUMAR ARUN RAM NARESH SINGH	ANAND MOHAN PRASAD MEHTA
28.	MJC/402/2024 CONTEMPT- SJ	1	RAMCHANDRA PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR KANISHK KAUSTUBH AYUSH KUMAR SHIKHAR MANI	ADDITIONAL ADVOCATE GENERAL 5
29.	MJC/403/2024 CONTEMPT- SJ	1	SHARWAN KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR ASHUTOSH KUMAR SUBODH KUMAR MANJEET KUMAR ROY	ADDITIONAL ADVOCATE GENERAL 12
30.	MJC/576/2024 TRANSFER	1	VANDANA KUMARI vs RAHUL KUMAR	MANISH DHARI SINGH SURABHI NIRMAL	
31.	MJC/602/2024 TRANSFER	1	PRATIBHA KUMARI PANDIT vs PRAVIN KUMAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	
32.	MJC/608/2024 RESTORATION-SJ	1	KUNDAN KUMAR vs THE STATE OF BIHAR	MRITUNJAY PRASAD SINGH	ADDITIONAL ADVOCATE GENERAL 3

Wednesday the 6th March 2024
MAIN BUILDING
Court No. 28 (AT 12:30 P.M.)

The Joint Registrar Judicial Lawazima Defective Cases Cause List

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			CIVIL DEFECTIVE CASES			
1.	TN/2682/2024 CWJC LAND ACQUISITION	1	ASHOK KUMAR MANDAL vs THE STATE OF BIHAR	SHARDA NAND MISHRA		
			CRIMINAL DEFECTIVE CASES			
2.	TN/4397/2024 CR. WJC G. For Registering	1	SITA DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPT. GOVT. OF BIHAR, PATNA	RAGHWENDRA SHARAN PANDEY		
3.	TN/6802/2024 CR. MISC. 482 A QSH OF F.I.R	1	MD. GUFRAN RAZA vs THE STATE OF BIHAR	AMISH KUMAR		
4.	TN/8697/2024 CR. MISC. 482 A QSH OF F.I.R	1	ROBAYADA KHATUN vs STATE OF BIHAR, THROUGH COMMISSIONER OF POLICE, POLICE HEADQUARTER	DHANANJAY KUMAR		
5.	TN/9192/2024 CR. MISC. 439,440 R.BAIL-1	1	KANHAIYA KUMAR @ KANHAIYA KUMAR DAS vs THE STATE OF BIHAR	RAVI KANT KUMAR		
6.	TN/9214/2024 CR. MISC. 438 A.BAIL	1	SHEO KUMAR MAHTO @ SHIV KUMAR vs THE STATE OF BIHAR	SUSHIL KUMAR		
7.	TN/9526/2024 CR. MISC. 482 O ORDER OF CANCELL	1	MD. MAJHAR ANSARI @ MAJHAR ANSARI vs THE STATE OF BIHAR	PANKAJ KUMAR		

Wednesday the 6th March 2024
Provisional List

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION - FRESH CASES			
1.	CR. MISC./13245/2024 147,149,341,323,4 R.BAIL-1	1	GOLU KUMAR vs THE STATE OF BIHAR	MALTI KUMARI	ASHOK KUMAR SINGH	
2.	CR. MISC./13246/2024 399,402,379,411,4 R.BAIL-1 Same ps: CR. MISC/13436/2024 CR. MISC/13691/2024	1	DAS NAGESH @ DAS GANESH @ DAS NAGESWAR DAS vs THE STATE OF BIHAR	ANUP PANDEY VINAY KUMAR MISHRA SWEKSHA PANDEY AVINAV KUNAL	SHANTANU KUMAR	
3.	CR. MISC./13250/2024 8,20(b)(ii)(C), R.BAIL-1	1	RANJIT ROY vs THE STATE OF BIHAR	MUKESH KUMAR RANA	PRONOTI SINGH	
4.	CR. MISC./13251/2024 341,323,307,427,3 R.BAIL-1	1	BUDDHAN YADAV @ BHUDAN YADAV vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	JHARKHANDI UPADHYAY	
5.	CR. MISC./13252/2024 8,20(B)(ii)(B),22 R.BAIL-1	1	RESHMI DEVI @ RASHMI DEVI vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI AVINASH RAJ	ANIL KUMAR	
6.	CR. MISC./13254/2024 392 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	BINOD KUMAR	
7.	CR. MISC./13256/2024 302,201,34, R.BAIL-1	1	JAGDISH SINGH @ NANDU vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHYAMESHWAR DAYAL AWADHESH KUMAR SINGH	
8.	CR. MISC./13261/2024 397, R.BAIL-1	1	NAGMANI SINGH vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH SUMIT KUMAR	TARKESHWAR NATH THAKUR	
9.	CR. MISC./13264/2024 461,379 R.BAIL-1	1	MD. SAHAHBAJ @ MD. SAHBAJ vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	SUNIL KUMAR PANDEY	
10.	CR. MISC./13267/2024 341,323,376,354(B R.BAIL-1	1	DILWAR KUMAR @ DILWAR PASWAN @ DILBAR KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM	AKHILESHWAR DAYAL	
11.	CR. MISC./13270/2024 341,307,494,,498, R.BAIL-1	1	MANI DEVI @ ASARPHI DEVI vs THE STATE OF BIHAR	ANIL KUMAR NO. I SONAM KUMARI	VEENA KUMARI JAISWAL RITESH KUMAR SHIPRA SINHA	
12.	CR. MISC./13271/2024 353 R.BAIL-1	1	PARMESHWAR YADAV @ PATROL YADAV @ PATROL vs THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	MOHAMMAD SUFYAN	
13.	CR. MISC./13272/2024 341,323,324,307,3 R.BAIL-1	1	RAJU KUMAR vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH KARUNA NIDHI	ATUL CHANDRA	
14.	CR. MISC./13275/2024 302,34 R.BAIL-1	1	JITENDRA KUMAR RAI @ JITENDRA RAI @ BABA JITENDRA @ JITENDRA KR. NIRALA vs THE STATE OF BIHAR	AMRENDRA KUMAR	BRAJENDRA NATH PANDEY	
15.	CR. MISC./13276/2024 420,34 R.BAIL-1	1	MD. NIYAMAT vs THE STATE OF BIHAR	MANINDRA KISHORE SINGH SANTOSH KUMAR JHA SIYARAM PANDEY	MOHAMMED ARIF DR. K.N SINGH (ASG) DR. K.N SINGH (ASG)	
16.	CR. MISC./13277/2024 341,323,324,325,3 R.BAIL-1	1	NAINESH KUMAR vs THE STATE OF BIHAR	MINU KUMARI AASTHA PRAKASH MALLIKA MAZUMDAR DILKASH KHAN	TARUN PRASAD MANDAL	
17.	CR. MISC./13279/2024 353 R.BAIL-1	1	SANJIV KUMAR @ SANJU vs THE STATE OF BIHAR	SACHIN KUMAR	AJAY KUMAR JHA	
18.	CR. MISC./13281/2024 366A,365,34,376 R.BAIL-1	1	TINKU KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR AJIT KUMAR	SUNIL KUMAR PANDEY	
19.	CR. MISC./13283/2024 363,366(A),504,50 R.BAIL-1	1	TINKU SHARMA @ TUKAI SHARMA @ TUKAI vs THE STATE OF BIHAR	RAGHVENDRA SINGH	TAPESHWAR SHARMA HARISH CHANDRA PATEL DHANANJAY KUMAR GUPTA RANANJAY KUMAR	

20.	CR. MISC./13287/2024 341,323,325,379,5 R.BAIL-1	1	RAJ KUMAR RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	ADITYA NARAYAN SINGH.1
21.	CR. MISC./13291/2024 25(1-b)a,26,35,27 R.BAIL-1	1	REENA DEVI vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	UMANATH MISHRA BIMAL KUMAR ASHOK KUMAR
22.	CR. MISC./13292/2024 392,411, R.BAIL-1	1	SHIV KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	MD. ASLAM ANSARI
23.	CR. MISC./13296/2024 147,148,149,341,3 R.BAIL-1	1	BASHISHTHA SINGH @ MUNNA SINGH vs THE STATE OF BIHAR	SADANAND ROY	PRAMOD KUMAR PANDEY MAKARDHWAJ UPADHYAY
24.	CR. MISC./13298/2024 302,120B,34, R.BAIL-1	1	RAJESH RAI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	PRANAV KUMAR JEETENDRA NARAYAN
25.	CR. MISC./13301/2024 366(A),34 R.BAIL-1	1	MD. JAHID vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	BINAY KRISHNA
26.	CR. MISC./13302/2024 205,467,468,120(B R.BAIL-1 Same ps: CR. MISC/14076/2024	1	HUSSAIN NADDAF @ MD. HUSSAINI @ HUSAIN NADAF vs THE STATE OF BIHAR	ASHHAR MUSTAFA MD. MURAD ASHRAF	BHANU PRATAP SINGH
27.	CR. MISC./13305/2024 467,468,468,420,3 R.BAIL-1	1	SADHU SHARAN MAHTO vs THE STATE OF BIHAR	BHIM SEN PRASAD	UMANATH MISHRA
28.	CR. MISC./13316/2024 25-1-b-a,26,35 R.BAIL-1	1	KRISHNA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR ARJUN PRASAD	SURENDRA PRASAD SINGH
29.	CR. MISC./13323/2024 20,22 R.BAIL-1	1	AZAD YADAV vs THE STATE OF BIHAR	SUBODH PRASAD MADHU PRASAD @ MADHUBALA VERMA	MUKESH KUMAR SINGH
30.	CR. MISC./13390/2024 356,379,411 R.BAIL-1	1	ANAND KUMAR vs THE STATE OF BIHAR	BUDHILAL YADAV SHEKHAR KUMAR SINGH POOJA KUMARI	MADAN KUMAR
31.	CR. MISC./13394/2024 302/34 R.BAIL-1	1	BABU NANDAN RAI vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA	PAWAN KUMAR CHAURASIA
32.	CR. MISC./13397/2024 8,21(b) R.BAIL-1	1	HARERAM THAKUR @ HARE RAM THAKUR vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA UPENDRA YADAV SANJAY SINGH GHANSHYAM	TAPESHWAR SHARMA
33.	CR. MISC./13401/2024 20,22, R.BAIL-1	1	NAGESHWAR MUKHIYA vs THE STATE OF BIHAR	RATNAKAR JHA	DASHRATH MEHTA
34.	CR. MISC./13411/2024 302,120B,34, R.BAIL-1	1	SUBODH PASWAN vs THE STATE OF BIHAR	ABHIMANYU DEO SAURAV SINGH SAMIR KUMAR	UPENDRA KUMAR SHIVNANDAN BHARTI PINTU KUMAR PATEL
35.	CR. MISC./13412/2024 414 R.BAIL-1	1	MANOJ MALAKAR vs THE STATE OF BIHAR	KUMAR MRITYUNJAY NARAIN AWADHESH PRASAD SINHA	UPENDRA KUMAR
36.	CR. MISC./13416/2024 414,34, R.BAIL-1	1	SANJAY KUMAR SAH vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NITYA NAND TIWARY
37.	CR. MISC./13417/2024 366 R.BAIL-1	1	SAHIDA KHATOON vs THE STATE OF BIHAR	BINAY KUMAR AVINAVA KUMAR	SANJAY KUMAR PANDEY
38.	CR. MISC./13420/2024 394,411,302 R.BAIL-1	1	NIRAJ KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	SHAILENDRA KUMAR
39.	CR. MISC./13421/2024 392,413,414 R.BAIL-1	1	CHHOTU KUMAR @ ABHIMANU KUMAR vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	ARVIND KUMAR PANDEY (APP 84)
40.	CR. MISC./13422/2024 392 R.BAIL-1	1	BINAY KUMAR SINGH @ BINAY SINGH vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	NAVIN KUMAR PANDEY
41.	CR. MISC./13425/2024 304(B),201,34 R.BAIL-1	1	INDRAJEET KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR KUMAR SHIVAM SINHA	SATYENDRA PRASAD

42.	CR. MISC./13426/2024 395,397, R.BAIL-1 Same ps: CR. MISC/14373/2024	1	VIKRAM KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR SAGRIKA SHYAM KUMAR ADITYA PANDEY	PARMANAND KUMAR
43.	CR. MISC./13427/2024 304(B),34 R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR	RANA RANDHIR SINGH
44.	CR. MISC./13430/2024 366,354 R.BAIL-1	1	SANDEEP KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	JITENDRA KUMAR SINGH
45.	CR. MISC./13432/2024 327,419,420,467,4 R.BAIL-1	1	SAURABH SINGH @ KUMAR SAURABH vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	AJAY KUMAR NO. 2 SUJIT KUMAR SINGH
46.	CR. MISC./13436/2024 399,402,379,411,4 R.BAIL-1 Same ps: CR. MISC/13246/2024 CR. MISC/13691/2024	1	AULLA BALRAM @ BULLA vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA AAKASH CHOUDHARY	LALAN KUMAR
47.	CR. MISC./13437/2024 302,201,34 R.BAIL-1	1	SANTOSH KUMAR @ SANTOSH KUMAR YADAV @ SANTOSH YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	MUKESH KUMAR SINGH
48.	CR. MISC./13438/2024 302,201,34, R.BAIL-1	1	RAVI KUMAR @ KALLU SINGH vs THE STATE OF BIHAR	ASHUTOSH KUMAR	SHAILENDRA KUMAR
49.	CR. MISC./13443/2024 302,34 R.BAIL-1	1	RAMPRAVESH PRASAD vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR	ASHOK KUMAR SINGH RAJEEV RANJAN SINHA
50.	CR. MISC./13494/2024 304(b),34 R.BAIL-1	1	JHANJHA PASWAN @ JHANJHO PASWAN vs THE STATE OF BIHAR	RAJ KUMAR SINHA	MD. ATAUR RAHMAN
51.	CR. MISC./13495/2024 302,504,506,147,1 R.BAIL-1	1	PAPPU YADAV vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP BHASKAR SHANKAR	RAM PRIYA SHARAN SINGH
52.	CR. MISC./13497/2024 341,323,307,302,5 R.BAIL-1	1	MD FAROOQUE @ FAROOQUE vs THE STATE OF BIHAR	SHIVENDRA PRASAD CHANDNI KUMARI	SANJAY KUMAR SINGH
53.	CR. MISC./13506/2024 399,402 R.BAIL-1 Same ps: CR. MISC/13974/2024	1	MD. NOMAN NIYAJI vs THE STATE OF BIHAR	AYUSH KUMAR RISHABH GUPTA	RAM PRIYA SHARAN SINGH
54.	CR. MISC./13510/2024 454,380, R.BAIL-1	1	SAKIR @ CHAND KHAN @ SAKIR ANSARI vs THE STATE OF BIHAR	ANURAG ANAND UPENDRA KUMAR	PREM KUMAR JHA
55.	CR. MISC./13511/2024 379,419,420,467,4 R.BAIL-1 Same ps: CR. MISC/14052/2024	1	MOHIT KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH AMIT RANJAN	LALAN KUMAR
56.	CR. MISC./13514/2024 354,354D,447,504, R.BAIL-1	1	VIKRAM TIWARI @ VIVEK TIWARI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	KUMAR VEERENDRA NARAYAN LAL BAHADUR SINGH DHANESHWAR PRASAD GUPTA SHANKAR KUMAR
57.	CR. MISC./13515/2024 395,414, R.BAIL-1	1	ROCKY @ ROCKY KUMAR vs THE STATE OF BIHAR	UJJAWAL KUMAR SINGH JITENDRA NARAIN SINHA	MD. NAZIR ANSARI
58.	CR. MISC./13522/2024 392 R.BAIL-1	1	MUNNA KUMAR SINGH @ KISHAN KUMAR @ KISHAN SINGH vs THE STATE OF BIHAR	RUDAL SINGH RAJ BANSH DUBEY	SANJAY KUMAR TIWARY
59.	CR. MISC./13527/2024 420,467,468,471,3 R.BAIL-1	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	MANMOHAN KUMAR	BHANU PRATAP SINGH
60.	CR. MISC./13534/2024 376,511,34, R.BAIL-1	1	CHHOTAN KUMAR vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	AJAY KUMAR JHA
61.	CR. MISC./13538/2024 302,201,120(B),34 R.BAIL-1	1	INDRAJEET KUMAR vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR MANISH KR MOUAR	ASHOK KUMAR SINGH
62.	CR. MISC./13540/2024 379,411,413,34, R.BAIL-1	1	RINKU RAJ @ RINKU RAI vs THE STATE OF BIHAR	MRITUNJAY KUMAR AJIT KUMAR	SUNIL KUMAR PANDEY RAJIV RANJAN SINGH

63.	CR. MISC./13544/2024 354(B),379,414,34 R.BAIL-1	1	PRADHIM KUMAR @ PRADHIM PASWAN @ PRIDHAM KUMAR @ PRIDHAM PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SATYENDRA NARAYAN SINGH
64.	CR. MISC./13546/2024 25(1-b)a,26, R.BAIL-1	1	MD. SADDAM @ MD. SATTAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	NAVIN KUMAR PANDEY
65.	CR. MISC./13549/2024 366A, R.BAIL-1	1	VICKY RAM vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	RAM SUMIRAN RAI
66.	CR. MISC./13552/2024 341,323,324,379,3 R.BAIL-1	1	MINTO DEVI @ MINTU DEVI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	NAVIN KUMAR PANDEY
67.	CR. MISC./13556/2024 395 R.BAIL-1	1	RAMAYAN KUMAR MAHTO @ RAMAYAN KUMAR vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	NAND KISHORE PRASAD
68.	CR. MISC./13629/2024 302,201,120B R.BAIL-1	1	RAJA RAM vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	SURENDRA PRASAD SINGH
69.	CR. MISC./13644/2024 341,323,325,307,3 R.BAIL-1	1	RAJVIR PANDIT @ RAJVEER PANDIT @ RAJVEER KUMAR vs THE STATE OF BIHAR	DIWAKAR SINGH	RAJENDRA SINGH SATISH KUMAR SINGH DINESH MAHARAJ
70.	CR. MISC./13656/2024 406,420,467,468,4 R.BAIL-1	1	ASHOK KUMAR @ ASHOK SINGH vs THE STATE OF BIHAR	NAVIN KUMAR SINHA	SATYENDRA PRASAD ARVIND KUMAR SINGH MUKUL JEE
71.	CR. MISC./13662/2024 302 R.BAIL-1	1	RAM KUMAR MUKHIYA vs THE STATE OF BIHAR	VINAY KUMAR MISHRA	AKSHAY LAL PANDIT
72.	CR. MISC./13668/2024 395, R.BAIL-1	1	MD. IJRAIL @ AJJO vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SHAILENDRA KUMAR SINGH
73.	CR. MISC./13676/2024 302,201,34 R.BAIL-1	1	CHINTA DEVI vs THE STATE OF BIHAR	DEEPAK KUMAR	MADHURI LATA
74.	CR. MISC./13677/2024 376D,307, R.BAIL-1	1	OM PRAKASH SINGH @ OM PRAKASH vs THE STATE OF BIHAR	AKASH ANAND	UDAY PRATAP SINGH MUKESH KUMAR
75.	CR. MISC./13691/2024 399,402,379,411,4 R.BAIL-1 Same ps: CR. MISC/13246/2024 CR. MISC/13436/2024	1	KRISHNA PRADHAN vs THE STATE OF BIHAR	ANUP KUMAR PANDEY VINAY KUMAR MISHRA SWEKSHA PANDEY	SHANTANU KUMAR
76.	CR. MISC./13695/2024 363,366A,34 R.BAIL-1	1	VIJAY KUMAR @ VIJAY KUMAR PANDEY vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	SURENDRA PRASAD SINGH RAM KISHUN PRASAD SUSHMA SARAN RAJEEV RANJAN PRASAD
77.	CR. MISC./13723/2024 341,323,324,307,3 R.BAIL-1	1	BIPIN KUMAR DAS vs THE STATE OF BIHAR	MANOJ JHA	AMITESH KUMAR
78.	CR. MISC./13730/2024 457,380 R.BAIL-1	1	MURARI KUMAR @ PAUDANE vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI ANKIT KUMAR JHA	SHARDA KUMARI
79.	CR. MISC./13733/2024 147,148,149,307,3 R.BAIL-1	1	SHARWAN YADAV @ RANJEET YADAV @ BAJARIA vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	NAGENDRA PRASAD
80.	CR. MISC./13735/2024 307,323,324,34,34 R.BAIL-1	1	UMESH RAM vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	MADHURA NAND JHA
81.	CR. MISC./13737/2024 304B,34, R.BAIL-1	1	KAMLA DEVI @ KAMLA KUER @ KAMLA KUOR vs THE STATE OF BIHAR	BHASKAR SHANKAR RAKESH SINGH SAKSHI DEEP	RAM PRIYA SHARAN SINGH
82.	CR. MISC./13740/2024 307,386,427,34, R.BAIL-1 Same ps: CR. MISC/14116/2024	1	ABBU @ ABHISHEK PANDEY @ ABHISHEK KUMAR PANDEY vs THE STATE OF BIHAR	BIMAL KUMAR	RAM NARESH RAY
83.	CR. MISC./13800/2024 341,323,325,307,3 R.BAIL-1	1	KALLU KUMAR @ INDRAJIT KUMAR @ INDRJIT KUMAR @ KALLU vs THE STATE OF BIHAR	BINDESWARI SINGH RAJESH KUMAR SINGH	ARUN KUMAR SINGH
84.	CR. MISC./13803/2024 376 R.BAIL-1	1	SAYED ALAM @ SAIYAD @ SAIYAD AAMAL vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR	AJAY KUMAR JHA

85.	CR. MISC./13805/2024 302,386,34 R.BAIL-1	1	CHHOTU KUMAR @ VIKASH KUMAR @ GHUTAR @ GHUTIYA vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	RAJENDRA SINGH
86.	CR. MISC./13806/2024 147,148,149,341,3 R.BAIL-1	1	MD. MOJAMMIL @ MD. MUJAMMIL vs THE STATE OF BIHAR	RAJ KUMAR BEAUTY VERMA ROHIT KUMAR	SHAILENDRA KUMAR SINGH RABINDRA NATH TIWARI NAVIN KUMAR RAKESH KUMAR JHA SUMIT KUMAR
87.	CR. MISC./13809/2024 395,397,307,412 R.BAIL-1	1	ABHISHEK YADAV @ HONEY vs THE STATE OF BIHAR	MD ANJUM AKHTER KAMRAN FAZAL	RAJ KISHOR SINGH
88.	CR. MISC./13810/2024 392 R.BAIL-1	1	SHIBU KUMAR SINGH @ SHIVENDRA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	SANJAY KUMAR
89.	CR. MISC./13812/2024 304B,34, R.BAIL-1	1	MEENA KUMARI vs THE STATE OF BIHAR	VINAY RANJAN ANKIT KUMAR	PAWAN KUMAR CHAURASIA BHAVESH KUMAR
90.	CR. MISC./13816/2024 392 R.BAIL-1	1	ANANDI YADAV vs THE STATE OF BIHAR	SANJAY SHARMA	NAND KUMAR
91.	CR. MISC./13817/2024 379,401,413,34 R.BAIL-1	1	SAIF ALI ANSARI vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	GANESH PRASAD SINGH
92.	CR. MISC./13818/2024 414 R.BAIL-1	1	RAKESH YADAV vs THE STATE OF BIHAR	JITENDRA BHARTI NITU KUMARI	MOHAMMAD SUFYAN
93.	CR. MISC./13823/2024 393, R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RAJENDRA PRASAD SAH	SHAILENDRA KUMAR
94.	CR. MISC./13834/2024 304B,302,201,34, R.BAIL-1	1	SUNIL KUMAR vs THE STATE OF BIHAR	SUPRIYA KUMARI SHIWANI KUMARI	BHANU PRATAP SINGH
95.	CR. MISC./13838/2024 379,414,401,34 R.BAIL-1	1	NIRAJ KUMAR vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY AJAY KUMAR	SUMAN KUMARI SINGH
96.	CR. MISC./13841/2024 304(B),201 R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	SANJAY KUMAR TIWARY
97.	CR. MISC./13974/2024 399,402 R.BAIL-1 Same ps: CR. MISC/13506/2024	1	RAKESH SINGH vs THE STATE OF BIHAR	RITESH SINGH	ADITYA NARAYAN SINGH.1
98.	CR. MISC./14052/2024 379,419,420,467,4 R.BAIL-1 Same ps: CR. MISC/13511/2024	1	PRINCE KUMAR vs THE STATE OF BIHAR	BHASKAR SHANKAR ACHALA SINGH	SATYENDRA NARAYAN SINGH
99.	CR. MISC./14076/2024 205,467,468,120B R.BAIL-1 Same ps: CR. MISC/13302/2024	1	TASLIM NADAF @ TASLIM vs THE STATE OF BIHAR	ASHHAR MUSTAFA ABU NASAR MD. MURAD ASHRAF	DR.MRITYUNJAYA KR.GAUTAM
100.	CR. MISC./14116/2024 307,386,427,34 R.BAIL-1 Same ps: CR. MISC/13740/2024	1	SARAL RAY @ CHANDAN KUMAR RAY vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH NEHA RANI	MUKESH KUMAR SINGH
101.	CR. MISC./14373/2024 395,397 R.BAIL-1 Same ps: CR. MISC/13426/2024	1	ANKIT KUMAR vs THE STATE OF BIHAR	RANJAN SINGH	LALAN KUMAR